HIGH COURT OF JUDICATURE AT ALLAHABAD

Volume - V INDEX			
Sl No.	**Description of Paper**		**Page No.**
92	CMA.No. 22068/10, Interim Relief alongwth Affidavit by General Secretary of Gomti Nagar Jan Kalyan Maha Samiti	06.03.2010	2190-2196
93	Application for affidavit to be taken on record on behalf of UP Jal Nigam in compliance of court's order dated 25.05.2010	27.5.2010	2197-2216
94	Application for taking on record, Counter Affidavit in reply to the affidavit dated 06.03.2010 of Sri Brikeshwar Tiwari, Chief Engineer, Sharda Sahayak Ganga Sinchai Bhawan	27.5.10	2217-2227
95	Application for taking the status report on affidavit on behalf of Nagar Nigam, Lucknow in compliance of court's order.	27.5.2010	2228-2231
96	Application for taking on record, Affidavit of department of Urban Development in compliance of Court's order dated 25.05.2010	27.05.2010	2232-2275
97	Application for taking the status report on affidavit on behalf of Jal Sansthan, Lucknow in compliance of court's order dated 25.05.2010	27.5.2010	2276-2287
98	CMA.No. 74591/2011, Application For Listing	27.7.11	2288
99	Application for taking affidavit on behalf of Department of Urban Development in compliance of court's order dated 30.01.2012	28.2.2012	2289-2329
100	Application for taking on record, Affidavit on behalf of U.P. Jal Nigam in compliance of Court's order dated 30.01.2012	15.5.2012	2330-2343
101	Application for taking the status report on record on behalf of Nagar Nigam, Lucknow in compliance of court's order dated 15.03.2012	25.4.2012	2344-2450
102	Application for taking on record the accompanying affidavit in compliance of order	25.4.2012	2451-2476

	dated 15.03.2012		
103	Application for taking affidavit on behalf of Department of Urban Development in compliance of court's order dated 25.04.2012	10.5.2012	2477-2496
104	Application for taking affidavit on behalf of Department of Urban Development in compliance of court's order dated 15.03.2012	25.4.2012	2497-2528
105	Application for taking on record the accompanying affidavit in compliance of order dated 25.04.2012	10.5.2012	2529-2547
106	Application for taking the status report on record on behalf of Nagar Nigam, Lucknow in compliance of court's order dated 25.04.2012	10.5.2012	2548-2558
107	Application for taking the status report on record on behalf of Jal Kal Department, Nagar Nigam in compliance of court's order dated 25.04.2012	10.5.2021	2559-2638
108	Application for taking affidavit on behalf of Department of Urban Development in compliance of court's order dated 16.05.2012	11.7.12	2639-2660
109	CMA.No. 63558/2014, Application of listing	16.7.2014	2661-2662
110	Report of Joint Registrar (Listing)	dated 15.05.2012	2663-2664
111	CMA No. 151773 of 2021 Application for taking on record 2nd Supplementary Affidavit	16.11.21	2665-2687
112	CMA No. 172318-2021 Application for taking on record 3rd Supplementary Counter Affidavit	18.12.2021	2688-2737
113	CMA No. 27/2022 Application for taking of record affidavit indicating supplementary status report	24.12.2021	2738-2784
114	Book of Bhugarbh Jal Divas, Bhujal Sandesh		2787
115	Application for taking on record counter affidavit CMA 70408/2019	30.5.2019	2788-2885
116	Application for taking status report on record	28.2.2012	2886-2898

HIGH COURT OF JUDICATURE AT ALLAHABAD

117	Supplementary Counter Affidavit IA/28/2022	19-10-2022	2899-2918A
118	Supplementary Counter Affidavit IA/29/2022	14-11-2022	2919-2955
119	Supplementary Counter Affidavit IA/31/2022	26-11-2022	2956-2972

HIGH COURT OF JUDICATURE AT ALLAHABAD

26

2190

2104

In The Hon'ble High Court of Judicature at Allahabad
Lucknow Bench, Lucknow

Civil Misc. Application No. 22068 of 2010

PRESENTED TODAY

JOINT REGISTRAR (LISTING)

06 MAR 2010

In re:

Writ Petition No. 4436 (MB) of 2003

Brikeshwar Tiwari, aged about 61 years, S/o late Rajeshwar Tiwari, R/o 1/106, Vishwas Khand, Gomti Nagar, Lucknow.

... Petitioner/Applicant

In re:

COURT FEE 5 Rs. भारत INDIA पाँच रुपये FIVE RUPEES

CANCELLED

Sewage Treatment Plant ... Petitioner

Versus

State of U.P. and others ... Opposite Parties

CONNECTED WITH

Writ Petition No. 2598 (MB) of 2007

Gomti Nagar Jan Kalyan Maha Samiti ... Petitioner

Versus

State of U.P. and others ... Opposite parties

AND

2191 (2105) 2

Writ Petition No. 6748 (MB) of 2008

Bhanwari Lal ... Petitioner

Versus

State of U.P. and others ... Opposite Parties

Application for interim relief

The humble applicant abovenamed most respectfully submits as under:-

WHEREFORE, for facts and reasons stated in the accompanying affidavit, it is most respectfully prayed that this Hon'ble Court may kindly be pleased to direct the respondents not to make any construction within hundred metres distance from the Gomti Riverbed and construct the retaining wall forthwith.

Such any other order or direction under the circumstances may also be passed in favour of the applicant.

Place : Lucknow

Dated : 6/3/10

B.K. Singh

(B.K. Singh)

Advocate

Counsel for the applicant

2192

3

2106

In The Hon'ble High Court of Judicature at Allahabad
Lucknow Bench, Lucknow

Writ Petition No. 4436 (MB) of 2003

HIGH COURT ALLAHABAD
2010 AFFIDAVIT
0124581

10 Rs. COURT FEE STAMP INDIA TEN RUPEES

Sewage Treatment Plant ... Petitioner

Versus

State of U.P. and others ... Opposite Parties

CONNECTED WITH

Writ Petition No. 2598 (MB) of 2007

Gomti Nagar Jan Kalyan Maha Samiti ... Petitioner

Versus

State of U.P. and others ... Opposite parties

AND

Writ Petition No. 6748 (MB) of 2008

Bhanwari Lal ... Petitioner

6/3/10

Versus

State of U.P. and others ... Opposite Parties

AFFIDAVIT

I, Brikeshwar Tiwari, aged about 63 years, S/o late Rajeshwar Tiwari, R/o 1/106, Vishwas Khand, Gomti Nagar

2193

4
2107

Lucknow, the deponent do hereby solemnly affirm and state on oath as under:-

1. That the deponent who is the General Secretary of the Gomti Nagar Jan Kalyan Maha Samiti has been elected in the year 2006 and has power to file affidavit on behalf of the Gomti Nagar Jan Kalyan Maha Samiti and is doing pairvi of the case and as such he is fully conversant with the facts deposed to hereunder;

2. That on 17.7.2008 and in the month of October, 2009, the National Environmental Engineering Research Institute (Council of Scientific and Industrial Research), Nehru Marg, Nagpur – 440 020 submitted detailed reports for removal of Municipal Solid Waste (MSW) and in the detailed report submitted in the month of October, 2009, it is clearly stated that no construction can be allowed on the riverbed within 100 mts. distance from the riverbed appropriately determined by the high-flood line from environmental point of view. Prior to commencement of any construction and developmental activity, all the concerned government organizations should ensure that the proposed constructions/development will be beyond flood prone area, considering the high flood line of the river in that area. In addition, it is suggested that no

2194

5
2108

commercial or residential activities should be allowed on such a reclaimed area.

3. That considering the environmental impact, on 17.9.2009, 23.11.2009 and 4.12.2009, this Hon'ble Court has been pleased to pass the orders on the statement made by the learned Chief Standing Counsel.

4. That on 17.9.2009, this Hon'ble Court has been pleased to observe that no construction activity should be carried out at the place where the garbage was dumped near Gandhi Sethu, even then, the respondents-State Government and Lucknow Development Authority made various constructions.

5. That till date, single a step has not been taken by the Lucknow Nagar Nigam, which is the Nodal Agency for removal of Municipal Solid Waste (MSW) as well as for construction of retaining wall, as suggested by the National Environmental Engineering Research Institute (NEERI).

6. That there are categorical statements made by the learned Chief Standing Counsel on 17.9.2009, 23.11.2009 and 4.12.209 in which it is stated that they are constructing the retaining wall and they will not make any construction within hundred metres distance from Gomti

2195

6

9105

River, as suggested by the National Environmental Engineering Research Institute (NEERI), even then till date neither any retaining wall has been constructed by any agency nor any step has been taken for saving the Gomti River and total riverbed near the Gandhi Sethu approximately 3 kms. has been occupied by the respondents by filling the soil.

7. That if the riverbed of the Gomti River be allowed to cover by the respondents, the impact may be hazardous at the time of flood and due to shortage of place for groundwater re-charging, the Gomti River may become arid.

8. That on 4.12.2009, this Hon'ble Court has been pleased to pass the order that there is no reason to disbelieve the statement made by the learned Chief Standing Counsel and if any violation is done, the same shall be brought to the knowledge of the Court so that appropriate action may be taken.

9. That the total riverbed of Gomti River from Gomti Barrage to La Martiniere has been covered by the respondents, without leaving hundred metres area, as suggested by the National Environmental Engineering Research Institute (NEERI) and till date, steps have not been taken for removal of Municipal Solid Waste (MSW).

2196

7

2110

10. That the petitioner has already filed certain photographs relating to the various constructions, as observed in the order dated 4.12.2009 and this Hon'ble Court may kindly appoint the Advocate Commissioner to ascertain the fact that whether the respondents are making constructions within hundred metres distance from the Gomti Riverbed or not and whether the respondents are constructing the retaining wall.

11. That under these circumstances, it is expedient in the interest of justice that this Hon'ble Court may kindly be pleased to direct the respondents not to make any construction within hundred metres distance from the Gomti Riverbed and construct the retaining wall forthwith.

Place: Lucknow
Dated: 6/3/10

Deponent

VERIFICATION

I, the abovenamed deponent, do hereby verify that the contents of paras 1 to 11 of this affidavit are true to my personal knowledge. No part of it is false and nothing material has been concealed. So help me God.

Place : Lucknow
Dated : 6/3/10

Deponent

I identify the deponent who has signed before me.

B.K. Singh
Advocate

Solemnly affirm before me on 6/3/10 at 10:40 p.m./a.m. by Mr.Brikeshwar Tiwari, the deponent, who is identified by Sri B. K. Singh, Advocate, High Court, Lucknow.

I have satisfied myself by examining the deponent that he understood the contents of the affidavit, which has read out and explained by me.

Oath Commissioner

OATH COMMISSIONER
High Court Allahabad
Lucknow Bench, Lucknow.

2197

8

(2111)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW.

W/P No. 4436 (M/B)/2003

Sewage Treatment Plant ..... Petitioner/Respondent

Versus

State of UP & others ..... Opposite Parties / Deponent

APPLICATION FOR AFFIDAVIT TO BE TAKEN ON RFECORD

For the facts, reasons and circumstances stated in the accompanying counter affidavit, it is most respectfully prayed that this Hon'ble Court may kindly be pleased to take the affidavit on record in the interest of justice.

Any other suitable order or direction which this Hon'ble Court may deem fit just and proper in the circumstances of the case may also be passed in favour of the opp. Party.

Place : Lucknow

Date : 27-5-16

(I.P. Singh,
Advocate,
Counsel for Deponent

2198

9

2112

IN THE HONBLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW.

W/P No. 4436 (M/B)/2003

HIGH COURT ALLAHABAD 2010 AFFIDAVIT 0164108

COMMISSIONER FOR OATHS High Court, Allahabad

COURT FEE Rs. 10 INDIA TEN RUPEES

Sewage Treatment Plant ..... Petitioner/Respondent

Versus

State of UP & others ..... Opposite Parties / Deponent

AFFIDAVIT IN COMPLIANCE OF HON'BLE COURT'S ORDER DATED 25-05-2010 ON BEHALF OF UP JAL NIGAM

I, Ravi Rastogi, aged about 58 years, son of Sri B.P. Rastogi presently posted as General Manager, Gomti Pollution Control Unit, UP. Jal Nigam, Lucknow, the deponent do hereby solemnly affirm and state on oath as under:

COMMISSIONER FOR OATHS High Court, Allahabad 27/5/10

1. That the deponent is presently posted as General Manager, Gomti Pollution Control Unit, UP. Jal Nigam, Lucknow and he has been authorized to swear and file this affidavit on behalf of UP Jal Nigam as such he is fully conversant with the facts and circumstances of the case and on the basis of record. The deponent submits as under.

2. That this Hon'ble court was pleased to direct to furnish a progress report for the water management, water available during summer and establishment of sewage treatment plant.

3. That it is submitted that UP Jal Nigam is an implementing agency on behalf of local body i.e. Nagar Nigam Lucknow/ Jal Sansthan for execution, planning and design for drinking water supply and the sewage disposal.

4. It is further submitted that Jal Nigam is preparing detailed project report under Jawahar Lal Nehru Urban Renewal Mission Programme under which funding pattern is 50% by Government of India, 20% by State Government and rest 30% by local bodies. It is further submitted that Master planning of water supply and sewerage works for the year 2040 has been done for Lucknow town and has been approved by the Govt. of India under JNNURM Programme.

5. That for Master Planning of Sewerage Works, Lucknow town is divided into 4 Sewerage Districts. Sewerage District-I estimate amounting to Rs. 236.234 Crore has been sanctioned by Govt. of India. The Ministry of Urban Development, Govt. of India has sanctioned the DPR of Sewerage District-III Part-I for an amount of Rs. 262.16 Crore in the meeting of C.S.M.C. dated 21.11.2008 and Sewerage District-III Part-II for an amount of Rs. 214.43 Crore in the meeting dated 29.12.2008.

6. That the detailed Project Report of Sewerage District-II & IV are under preparation which will be soon submitted to Govt. of India. The details of work proposed in different Sewerage District is being annexed as **ANNEXURE NO.I** to this affidavit.

7. That the Government of India/ U.P. Government has released Rs. 138.78 Crore upto 30.04.2010 against detailed project report of Sewerage District-I (amounting to Rs.236.23 crore). The Govt. of India has released Rs. 32.76 Crore for Sewerage District-III Part-I on dated 16.12.2008 and Rs.

COMMISSIONER FOR OATHS 2213 सत्यमेव जयते Court, ALLAHABAD

Sewerage District-III part-I and part-II has been awarded and the work is in progress.

8 That the sewerage scheme of District-I covers approximately 337 Km of sewer laying, construction of one sewage pumping station of 56 mld capacity and one No. STP of 14 mld at Daulatganj and other relevant appurtenant works. 64.00 Km of sewer line has been laid from 04.12.2009 to 20.05.2010 and the progress of total laid sewer line upto 20.05.2010 is 274 Km. 67% work of sewage pumping station and 97% work of Sewage Treatment Plant has been completed. An expenditure of Rs.134.50 Crore has been made upto 30.04.2010 against release of Rs.138.78 Crore. 15.00 Km sewer has been laid against 485.00 Km sewer in District-III Part-I and 8.00 Km sewer has been laid against 352.00 Km sewer in District-III Part-II. A chart showing Physical and Financial progress of works under JNNURM Programme is being annexed as **ANNEXURE NO. II** to this affidavit.

9 That so far concrete steps in regard to progress of SewageTreatment Plant is concerned, it is submitted that the construction of 345 mld STP is going on in full swing and 85% of work has been completed till date. One unit of 115 mld capacity will start from 15.06.2010 at Bharwara, Lucknow and the remaining two units of STP will be completed by December' 2010. The progress of different component of 345 mld STP is annexed as **ANNEXURE NO.III** to this affidavit.

10 It is further submitted that the laying of 2100 mm dia rising main has been completed and laying of 1800 mm dia rising main is in progress. The detailed upto date chart showing work done under Gomti Action Plan Phase-I and Phase-II has been prepared and is annexed as **ANNEXURE NO. IV & ANNEXURE NO. V** to this affidavit.

11 That so far installation of new tube wells under JNNURM is concerned, out of 40 new tube wells, works of all 40 new tube wells have been completed and commissioned. In addition to this, against installation of 21 tube wells under five piped water supply schemes,the work of18 tube wells has

been completed and commissioned and the commissioning work of 1 tube well is in progress. The works of remaining 2 tube wells can not be started due to land dispute. A photocopy of the chart is being annexed as **ANNEXURE NO. VI** to this affidavit.

12. That it is submitted that so far installation of new handpumps under normal programme in the year 09-10 is concerned, the work of all the 75 handpumps have been completed. A photo copy of progress chart is being annexed as **ANNEXURE NO. VI** to this affidavit.

13. That it is submitted that so far re-boring of 43 tube wells under JNNURM is concerned, the work of all 43 rebore tube wells has been completed. A photo copy of progress chart is being annexed as **ANNEXURE NO. VI** to this affidavit.

14. That it is submitted that target of re-boring / special repair of 140 handpumps was fixed under District Plan (urban) 2009-10. Out of which all the 140 re-boring / special repair has been completed. A photo copy of progress chart is being annexed as **ANNEXURE NO. VI** to this affidavit.

15. That it is further submitted that in addition to JNNURM, UP Jal Nigam has worked under Urban Water Supply (normal) programme for which fund has been provided by State Government for the work of installation of tube wells, re-boring of tube wells and other works. Out of 5 proposed tube wells, the works for all the 5 tube wells have been completed. Out of proposed 39 rebore tube wells, all the 39 tube wells have been rebored. A photo copy of progress chart in this respect is being annexed as **ANNEXURE NO. VI** to this affidavit.

16. That so far concrete steps in regard to progress of IIIrd Water Works is concerned, 8 Hectare land near Katautha Jheel has

been acquired for third water works and the works for boundary wall has been completed. Irrigation Department has agreed to provide 100 cusec Raw Water from Sharda Canal for IIIrd Water Works, the formal order is yet to be received from Irrigation Department. The works for water treatment plant, 12 Nos. underground water storage tank, clear water feeder main, development of intake works and dredging, development and beautification works of Katautha Jheel are in progress. Overall upto date progress of various component of IIIrd Water Works is about 54%. A photocopy of the chart showing progress of different components of IIIrd Water Works and brief note on IIIrd Water Works is being annexed as **ANNEXURE NO. VII & ANNEXURE NO. VIII** to this affidavit.

17. That it is submitted that financial progress of water supply schemes is annexed as **ANNEXURE NO. IX** to this affidavit.

Place : Lucknow

Date : 27.5.2010

R. Rastogi

Deponent

COMMISSIONER FOR OATHS ALLAHABAD

27/5/10

2203 14 (2117) -6.

Verification

I, the deponent named above do hereby verify that the content of para 1 to 17 of this affidavit filed in support of the writ petition, are true to the best of my knowledge, while those of para ..... are believed to be true being based on legal advice. No part of it is false. Nothing material has been concealed. So help me God.

Place : Lucknow

Date : 27.5.2010

R. Rastogi.

Deponent

I, identify the deponent who has signed before me.

Advocate

Solemnly affirmed before me on 27/5/10 at 10:35 a.m./~~p.m.~~ by Shri Ravi Rastogi who is identified by Shri I.P. Singh, Advocate, High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he understands the facts of this affidavit which have been read over and explained to him by me.

Sanjay Kumar Singh
OATH COMMISSIONER
HIGH COURT, ALLAHABAD
LUCKNOW BENCH, LUCKNOW
No. 164168 Date 27/5/10

OATH COMMISSIONER

COMMISSIONER FOR OATHS
सत्यमेव जयते
High Court, ALLAHABAD
27/5/10

जे0एन0एन0 [illegible]म0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सीवरेज योजना [illegible]ख्य बिन्दु

दिनांक 20.05.2010 तक

ANNEXURE-I

क्र.सं.	सीवरेज डिस्ट्रिक्ट	आच्छादित क्षेत्र	परिकल्पित जनसंख्या			उत्पन्न होने वाला दूषित जल (मिलियन लीटर प्रतिदिन)			अनुमानित लागत (रु. करोड़ में)		प्रति व्यक्ति लागत (सी.डी.पी. के अनुसार में)		प्रति व्यक्ति लागत (डी.पी.आर. के अनुसार रु में)		प्रस्तावित मुख्य कार्य	एस.टी.पी. की प्रस्तावित क्षमता एवं स्थान	अद्यतन स्थिति
			2010	2025	2040	2010	2025	2040	सी.डी.पी. के अनुसार	डी.पी.आर के अनुसार	2010	2040	2010	2040			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	सीवरेज डिस्ट्रिक्ट-I (भारत सरकार दि. 17.8.2007 को स्वीकृत)	चौक, हरदोई रोड, कैम्पबेल रोड, दुबग्गा आदि क्षेत्र	287335	448634	565069	36	55	70	229.55	236.23	7988.93	4062.34	8221.35	4180.52	ट्रंक/ ब्रान्च सीवर - 150 से 1800 मिमी साइज लगभग 337 कि.मी. सीवेज पम्पिंग स्टेशन - 1 नग राइजिंग मेन - 50 मीटर एस0टी0पी0 (14 एम.एल.डी.) - 1 नग विविध कार्य - जाब	दौलतगंज में निर्मित 42 एम.एल.डी. एस.टी.पी. की क्षमता 14 एम.एल.डी. बढ़ाकर 56 एम.एल.डी. (वर्ष 2025 के लिए) प्रस्तावित की गई है। वर्ष 2040 के लिए 70 एम. एल.डी.।	निर्माणाधीन
2	सीवरेज डिस्ट्रिक्ट-II	अमौसी, सरोजनी नगर, कानपुर रोड तथा शारदा कैनाल के पार का क्षेत्र	225975	442125	884500	28	54	108	489.98	--	21682.93	5539.63			ट्रंक/ ब्रान्च सीवर - लगभग 3180 किमी सीवेज पम्पिंग स्टेशन - 1 नग राइजिंग मेन - 50 मीटर एस0टी0पी0 (108 एम.एल.डी.) - 1 नग विविध कार्य - जाब	ग्राम ख्याजापुर में वर्ष 2040 के लिए 108 एम. एल.डी. (वर्ष 2025 के लिए 54 एम.एल.डी.)	विरचन अन्तर्गत
3.1	सीवरेज डिस्ट्रिक्ट-III (पार्ट - I)	गोमती नदी के पार सीतापुर रोड, त्रिवेणी नगर एवं कुकरैल नाले के दाई ओर के क्षेत्र	709558	1130121	1765143	87	138	216	276.03	308.80	3890.16	1563.80	4351.96	1749.41	ट्रंक/ ब्रान्च सीवर 150मिमी से 2600 मिमी - लगभग 485 किमी राइजिंगमेन 800 मिमी - 3000 मी. सीवेज पम्पिंग स्टेशन - 1 नग एस.टी.पी. - नही विविध कार्य - जाब	ग्राम भरवारा के निकट गोमती कार्य योजना में प्रस्तावित 345 एम.एल.डी के एस.टी.पी. पर्याप्त है	निर्माणाधीन
3.2	सीवरेज डिस्ट्रिक्ट-III (पार्ट-II)	गोमती नदी के पार, कुकरैल नाले के बाई तरफ इन्दिरा नगर, चिनहट एवं गोमती नगर के क्षेत्र	465860	716805	1059143	57	88	130	165.03	244.03	3542.48	1558.15	5238.27	2304.03	ट्रंक/ ब्रान्च सीवर 150मिमी से 1600 मिमी - लगभग 350 किमी राइजिंगमेन - 3375 मी. सीवेज पम्पिंग स्टेशन - 3 नग एस.टी.पी. - नही विविध कार्य - जाब	ग्राम भरवारा के निकट गोमती कार्य योजना में प्रस्तावित 345 एम.एल.डी के एस.टी.पी. पर्याप्त है	निर्माणाधीन
4	सीवरेज डिस्ट्रिक्ट-IV	शहर का मुख्य क्षेत्र, हजरतगंज, अमीनाबाद, राजाजीपुरम् आदि	1114272	1505315	2148145	136	184	263	955.08	--	8571.34	4446.07			ट्रंक/ ब्रान्च सीवर - लगभग 4030 किमी सीवेज पम्पिंग स्टेशन - 2 नग एस0टी0पी0 (270 एम.एल.डी.) - 1 नग विविध कार्य - जाब	ग्राम मस्तेमऊ में वर्ष 2040 के लिए 270 एम. एल.डी. (वर्ष 2025 के लिए 180 एम.एल.डी.)	विरचन अन्तर्गत
	TOTAL		2803000	4243000	6422000	344	519	787	2115.67		7547.88	3294.41				**787 MLD**	

d:gss/STP writ.xls

परियोजना प्रबन्धक
गो.प्र.नि.इकाई, उ0 प्र0 जल निगम

ANNEXURE-I

2204

-7-

ANNEXURE - II

कार्यालय ..... न्धक, गोमती प्रदूषण नियन्त्रण इकाई, उ0 प्र0 जल निगम, लखनऊ

माननीय उच्च न्यायालय के आदेश दिनांक 04.12.2009 के उपरान्त किये गये कार्यों की प्रगति (जे.एन.एन.यू.आर.एम.)

(रु. करोड़ में)

क्र.सं.	कार्य	प्रस्तावित कार्य	दि. 04.12.2009 को सूचित कुल प्रगति	दिनांक 20.05.2010 तक कुल प्रगति	दिनांक 04.12.2009 को सूचित प्रगति से 20.05.2010 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7
	लखनऊ सीवरेज डिस्ट्रिक्ट-I					
(अ)	भौतिक प्रगति					
1	ब्रान्च सीवर 150/200 एम.एम. साइज	289 कि.मी.	175.00 कि.मी.	230.00 कि.मी.	55.00 कि.मी.	
2	ट्रंक सीवर (250 से 1800 एम.एम.)	48 कि.मी.	35.00 कि.मी.	44.00 कि.मी.	9.00 कि.मी.	
3	सीवेज पम्पिंग स्टेशन (56 एम.एल.डी.)	1 नग	60%	67%	7%	
4	सीवेज ट्रीटमेन्ट प्लान्ट (14 एम.एल.डी.)	1 नग	72%	97%	25%	
5	राइजिंग मेन - 1000 एम.एम.	45 मीटर	--	--	--	
(ब)	वित्तीय प्रगति					
	वित्तीय प्रगति (स्वीकृत परिव्यय) (रु.करोड़)	236.23				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		108.150	134.500	26.350	
2.	प्राप्त धन (रु. करोड़)		109.250	138.780	29.530	
	लखनऊ सीवरेज डिस्ट्रिक्ट-III पार्ट-I					
(अ)	भौतिक प्रगति					
1	ब्रान्च सीवर 150/200 एम.एम. साइज	394 कि.मी.	--	15.00 कि.मी.	15.00 कि.मी.	
2	ट्रंक सीवर (250 से 1800 एम.एम.)	91 कि.मी.	--	--	--	
3	सीवेज पम्पिंग स्टेशन (56 एम.एल.डी.)	1 नग	--	--	--	
(ब)	वित्तीय प्रगति					
	वित्तीय प्रगति (स्वीकृत परिव्यय) (रु.करोड़)	262.16				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		--	4.920	4.920	
2.	प्राप्त धन (रु. करोड़)		32.760	32.760	0.000	
	लखनऊ सीवरेज डिस्ट्रिक्ट-III पार्ट-II					
(अ)	भौतिक प्रगति					
1	ब्रान्च सीवर 150/200 एम.एम. साइज	310 कि.मी.	--	8.00 कि.मी.	8.00 कि.मी.	
2	ट्रंक सीवर (250 से 1800 एम.एम.)	42 कि.मी.	--	--	--	
3	सीवेज पम्पिंग स्टेशन (56 एम.एल.डी.)	3 नग	--	--	--	
(ब)	वित्तीय प्रगति					
	वित्तीय प्रगति (स्वीकृत परिव्यय) (रु.करोड़)	214.43				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		--	20.130	20.130	
2.	प्राप्त धन (रु. करोड़)		26.810	26.810	0.000	

परियोजना प्रबन्धक

ANNEXURE - II

2205

d:progress/progressformat.xls sh1

ANNEXURE - IV

कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, उ0 प्र0 जल निगम, लखनऊ

माननीय उच्च न्यायालय के आदेश दिनांक 04.12.2009 के उपरान्त किये गये कार्यों की प्रगति

गोमती कार्य योजना प्रथम चरण

(रु. करोड़ में)

क्र.सं.	कार्य	प्रस्तावित कार्य	दि. 04.12.2009 को सूचित कुल प्रगति	दिनांक 20.05.2010 तक कुल प्रगति	दिनांक 04.12.2009 को सूचित प्रगति से 20.05.2010 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7
(अ)	भौतिक प्रगति					
1	आई. एण्ड डी. कार्य - 6 नग	6 नग	5 नग + 1 नग (80%)	5 नग + 1 नग (80%)	--	कुकरैल नाले का
2	सीवेज पम्पिंग स्टेशन - 6 नग	6 नग	5 नग पूर्ण, 1 नग (70%)	5 नग पूर्ण, 1 नग (85%)	1 नग (15%)	कुकरैल नाले का कार्य
3	राइजिंग मेन - 7525 मीटर	7525 मीटर	6070 मीटर	6400 मीटर	330 मीटर	
4	सीवर लाइन - 20 मीटर	20 मीटर	पूर्ण	पूर्ण	--	
5	स्टाफ क्वार्टर - 4 नग	4 नग	पूर्ण	पूर्ण	--	
6	जेनसेट - 8 नग	8 नग	पूर्ण	पूर्ण	--	
7	सीवेज ट्रीटमेन्ट प्लान्ट - 1 नग	1 नग	पूर्ण	पूर्ण	--	
8	भूमि अधिग्रहण - जाब	1 नग	पूर्ण	पूर्ण	--	
9	पम्पिंग प्लान्ट - 25 नग	25 नग	पूर्ण	पूर्ण	--	
10	विद्युत संयोजन - 6 नग	6 नग	पूर्ण	पूर्ण	--	
11	विविध कार्य - जाब	100%	64%	70%	6%	
(ब)	वित्तीय प्रगति					
	स्वीकृत परिव्यय (रु.करोड)	44.75 / 48.62				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		41.267	42.030	0.763	
2.	प्राप्त धन (रु. करोड़)		41.650	41.650	0.000	

परियोजना प्रबन्धक

गो.प्र.नि. इकाई (प्रथम), उ.प्र.जल निगम, ल

ANNEXURE - IV

2207 - 10 -

d:progress/progressformat.xls sh1

ANNEXURE - V

कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, उ0 प्र0 जल निगम, लखनऊ

माननीय उच्च न्यायालय के आदेश दिनांक 04.12.2009 के उपरान्त किये गये कार्यों की प्रगति

गोमती कार्य योजना द्वितीय चरण

(रु. करोड़ में)

क्र.सं.	कार्य	प्रस्तावित कार्य	दि. 04.12.2009 को सूचित कुल प्रगति	दिनांक 20.05.2010 तक कुल प्रगति	दिनांक 04.12.2009 को सूचित प्रगति से 20.05. 2010 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7
(अ)	भौतिक प्रगति					
1	आई. एण्ड डी. कार्य - 18 नग	18 नग	17नग 95%+ 1 नग 65%	17नग 95%+ 1 नग 95%	1 नग 30%	
2	सीवेज पम्पिंग स्टेशन - 11 नग	11 नग	10 नग 95%+1 नग 60%	10 नग 95%+1 नग 95%	1 नग 35%	
3	राइजिंग मेन - 18955 मीटर	18955 मीटर	11184 मीटर	14000 मीटर	2816 मीटर	
4	सीवर लाइन - 6092 मीटर	6092 मीटर	3460 मीटर	3460 मीटर	--	
5	स्टाफ क्वार्टर - 11 नग	11 नग	90%	90%	--	
6	जेनसेट - 25 नग	25 नग	100%	100%	--	
7	मेन पम्पिंग स्टेशन - 1 नग	1 नग	85%	95%	10%	
8	सीवेज ट्रीटमेन्ट प्लान्ट - 3 नग	3 नग	1 नग 73%	1 नग 85%	1 नग 12%	2 नग का कार्य नहीं होना है।
9	सीवेज पम्पिंग स्टेशन जीर्णोद्धार-7 नग	7 नग	6 नग 100%+1 नग 90%	6 नग 100%+1 नग 90%	--	
10	नदी तट का विकास (घाट) - 5 नग	5 नग	5 नग 100%	5 नग 100%	--	
11	शौचालय का निर्माण - 21 नग	21 नग	6 नग	6 नग	--	के लिए भूमि उपलब्ध नहीं है।
12	वनीकरण - जाब	80%	40%	50%	10%	
13	जनजागरण - जाब	80%	20%	30%	10%	
14	भूमि अधिग्रहण - जाब	100%	100%	100%	--	
15	पम्पिंग प्लान्ट - जाब	58 नग	95%	95%	--	
16	विद्युत संयोजन - जाब	100%	70%	70%	--	
17	विविध कार्य - जाब	100%	45%	45%	--	
(ब)	वित्तीय प्रगति					
	स्वीकृत परिव्यय (रु.करोड़)	263.04/417.64				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		250.03	313.45	63.420	
2.	प्राप्त धन (रु. करोड़)		293.06	347.09	54.030	

परियोजना प्रबन्धक
गो.प्र.नि. इकाई (प्रथम),

ANNEXURE-V

2208

d:progress/progressformat.xls sh1

संलग्नक - 6

लखनऊ नगर में पेयजल सुधार हेतु किये गये कार्यों का विवरण

(रू0 करोड़ में)

क्र0 सं0	कार्य	प्रस्तावित कार्य	31.08.09 तक कुल प्रगति	01.09.09 से 30.04.2010 तक कुल प्रगति	30.04.2010 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7
	जे.एन.एन.यू.आर.एम. कार्यक्रम					
1.	नये नलकूप(समस्याग्रस्त क्षेत्रों मे)	40 नग	40 नग चालू।	-	40 नग चालू।	
2.	विभिन्न पाँच पेयजल योजनाओं के अन्तर्गत					
2.1	नये नलकूप	21 नग	12 नग चालू, 6 नग प्रगति पर, 1 नग पर कार्य प्रारम्भ	8 नग चालू	18 नग चालू, 1 नग प्रगति पर	2 कार्यस्थल विवादित
2.2	रिबोर नलकूप	1 नग	1 नग चालू।	-	1 नग चालू।	
3.	रिबोर नलकूप	43 नग	43 नग चालू।	-	43 नग चालू।	
4.	वितरण प्रणाली	133.31 कि.मी.	109.88 कि.मी.	7.22 कि0मी0	117.102 कि.मी.	94.00 कि.मी. कमीशन्ड, 20.00 कि.मी. टेस्टिंग का कार्य प्रगति पर।
5.	राइजिंग मेन	14.40 कि.मी.	50 नग नलकूपों की राइजिंग मेन पूर्ण एवं चालू। 6 नग नलकूपों की राइजिंग मेन का कार्य प्रगति पर।	8 नग नलकूपों की राइजिंग मेन पूर्ण एवं चालू	58 नग नलकूपों की राइजिंग मेन पूर्ण एवं चालू। 1 नग नलकूप की राइजिंग मेन का कार्य प्रगति पर।	
	सामान्य कार्यक्रम					
1.	वर्ष 2007-08 के विरूद्ध नये हैण्डपम्प	409 नग	409 नग	-	409 नग	
	वर्ष 2008-09 के विरूद्ध नये हैण्डपम्प	1230 नग	1230 नग	-	1230 नग	
	वर्ष 2009-10 के विरूद्ध नये हैण्डपम्प	75 नग	75 नग	-	75 नग	
2.	वर्ष 2007-08 के विरूद्ध विशेष मरम्मत/रिबोर द्वारा चालू किये गये हैण्डपम्प	670 नग	670 नग	-	670 नग	
	वर्ष 2008-09 के विरूद्ध विशेष मरम्मत/रिबोर द्वारा चालू किये गये हैण्डपम्प	153 नग	153 नग	-	153 नग	
	वर्ष 2009-10 के विरूद्ध विशेष मरम्मत/रिबोर द्वारा चालू किये गये हैण्डपम्प	140 नग	140 नग	-	140 नग	
3.	नये नलकूप	5 नग	5 नग चालू।	-	5 नग चालू।	
4.	रिबोर नलकूप	39 नग	39 नग।	-	39 नग।	

परियोजना प्रबन्धक
पेयजल(द्वितीय)

Annexure - VI

2209

Progress W.S.(08-01-19)

2210 -13- 21 2126 2124

THE MAIN ACHIEVEMENTS IN THE FIELD OF WATER SUPPLY TILL 30.04.2010

1- UNDER JNNURM PROGRAMME :

• **Construction of New Tube Wells against 40 Tube Wells**	:	40 Tube Wells Commissioned.
• **Construction of Tube Wells under Five piped water supply schemes.**	:	
• **New Tube Wells - 21 Nos.**		18 Tube Wells Commissioned, 1 no. under progress & site for 2 Tube Wells still desputed.
• **Rebore Tube Wells - 1 No.**		Commissioned.
• **Construction of Rebore Tube Wells against 43 Rebore Tube Wells**	:	43 Tube Wells Commissioned.
• **Distribution System - 133.51 Km.**	:	117.102 Km. Laid, 94.50 Km. Commissioned.
• **Rising Main**	:	Rising Main of 58 Tube Wells laid and Commissioned.
• **Over Head Tank - 5 Nos.**	:	Construction of 5 Over Head Tanks in Progress.
• **C.W.R. - 7 Nos.**	:	Construction of 5 CWR's in Progress, Site dispute for one CWR solved works for which is being started & tendering process for other CWR is in progress.
• **Third Water Works**	:	Construction of Boundary Wall, Inlet Chamber, Inlet Channel, clarriflocculators, C.W.R. cum sump & pump house, filter house, re-circulation tank, chemical house, substation building, clarified water channel, administrative block and residential quarters of WTP under progress. Laying of feeder main is also under progress, 21.53 Km. laid. Construction of 10. Zonal C.W.Rs. under progress. Dredging & development of Chinhat lake and laying of raw water rising main also under progress. Fund of Rs. 17.00 Crore has been paid to Irrigation Department for Construction of Head Works, lining of canals and retaining wall at intake site etc. Which are under construction.

2- UNDER WATER SUPPLY NORMAL PROGRAMME :

• **New Hand Pumps**	:	Work of all proposed 409 New India Mark-II Hand Pump completed.
• **Against 2007-08**		
• **Against 2008-09**		Work of all proposed 1230 New India Mark-II Hand Pump completed.
• **Against 2009-10**		Work of all proposed 75 New India Mark-II Hand Pump completed.
• **Rebore/Special Repair Hand Pumps**	:	Works of all 670 Rebored/Repaired. India Mark-II Hand Pump completed.
• **Against 2007-08**		
• **Against 2008-09**		Works of all 153 Rebored/Repaired. India Mark-II Hand Pump completed.
• **Against 2009-10**		Out of 140 targetted Hand pumps, all 140 Hand pumps are commissioned by reboring/special repair.
• **Construction of New Tube well under Normal Programme**	:	5 Tube wells commissioned.
• **Construction of Rebore Tube well under Normal Programme**	:	39 Tube wells commissioned.

Project Manager
Peyjal-II, U.P. Jal Nigam, Lucknow

R. Rasly

2211 2125 2127 - 14-22

जनहित याचिका संख्या 4436(एम.बी.)/2003 पर दिनांक 04.12.2009 को मा0 न्यायालय द्वारा पारित आदेशों के सम्बन्ध में आख्या

(पेयजल)

भारत सरकार द्वारा वित्त पोषित जे.एन.एन.यू.आर.एम. के अन्तर्गत लखनऊ नगर पेयजल योजना प्रथम चरण, भाग-1, स्वीकृत लागत रू.388.61 करोड़ के अन्तर्गत निर्माणाधीन तृतीय जलकल गोमतीनगर(अनुमानित लागत रू0 172.93 करोड़) से गोमती नदी के पार स्थित गोमती नगर, इन्दिरा नगर एवं उससे सटी हुई अन्य आवासीय कालोनियों को पेयजल उपलब्ध कराये जाने का कार्य किया जा रहा है। जलकल हेतु शारदा सहायक फीडर कैनाल से कच्चा जल सिंचाई विभाग द्वारा उपलब्ध कराया जाना है जिस हेतु सिंचाई विभाग द्वारा प्रस्तुत किये गये रू0 19.01 करोड़ के प्राक्कलन के विरूद्ध सिंचाई विभाग को रू0 15.00 करोड़ दे दिया गया है। उक्त के अतिरिक्त इनटेक साइट पर पोषक नहर की सुरक्षा हेतु रिटेनिंग वाल एवं अन्य सुरक्षात्मक कार्यों के निर्माण हेतु रू0 2.00 करोड़ की धनराशि सिंचाई विभाग को उपलब्ध करायी गई है।

तृतीय जलकल का निर्माण कार्य प्रगति पर है जो जून 2011 तक पूर्ण किया जाना निर्धारित है। तृतीय जलकल के कार्यों के अन्तर्गत क्लैरीफ्लोकुलेटर, भूमिगत जलाशय, फिल्टर हाउस, केमिकल हाउस/लेबोरेट्री, रि-सर्कुलेशन टैंक, सब-स्टेशन बिल्डिंग, क्लैरीफाइड वाटर चैनेल के अतिरिक्त प्रशासनिक व आवासीय भवन आदि एवं जोनल रिजरवायर तथा क्लीयर वाटर फीडरमेन बिछाये जाने तथा चिनहट झील की ड्रेजिंग व विकास आदि का कार्य प्रगति पर है तथा शारदा सहायक इनटेक साइट से ट्रीटमेन्ट प्लान्ट तक प्रस्तावित रॉ-वाटर राइजिंग मेन बिछाये जाने का कार्य भी प्रगति पर है। सिंचाई विभाग द्वारा नहरों की लाइनिंग आदि का कार्य भी प्रगति पर है। वर्तमान तक कुल लगभग 54 प्रतिशत् कार्य पूर्ण हो गया है।

उपरोक्त परियोजना के अन्तर्गत ही लखनऊ नगर के विभिन्न समस्याग्रस्त क्षेत्रों में पेयजल समस्या के समाधान हेतु 40 नग नये नलकूप एवं 43 नग रिबोर नलकूपों का कार्य भी प्रस्तावित है। इसके अतिरिक्त योजना में सम्मिलित पांच पाइप पेयजल योजनाओं में 21 नग नये एवं 01 नग रिबोर नलकूपों का कार्य भी प्रस्तावित है। योजना में सम्मिलित 40 नग नलकूपों के सापेक्ष 40 नग नलकूपों को राइजिंग मेन बिछाकर चालू करते हुए 40 एम0एल0डी0 पेयजल की वृद्धि की गई है तथा 43 नग रिबोर नलकूपों को भी चालू कर 43 एम0एल0डी0 पेयजल की वृद्धि कर दी गई है।

योजना में सम्मिलित 21 नग नये नलकूपों एवं 1 नग रिबोर नलकूप के सापेक्ष 18 नग नये नलकूपों तथा 1 नग रिबोर नलकूप को चालू करते हुए 19 एम0एल0डी0 पेयजल की वृद्धि की गई है। इसके अतिरिक्त 1 नग नलकूप का निर्माण किया जा रहा है। शेष दो नलकूपों पर अभी भी भूमि विवादित होने के कारण कार्य प्रारम्भ नहीं किया जा सका है।

पेयजल योजना सामान्य कार्यक्रम के अन्तर्गत कुल 5 नग नये नलकूपों एवं 39 नग रिबोर नलकूपों के सापेक्ष समस्त 44 नग नलकूपों को चालू किया जा चुका है।

लखनऊ नगर में नगरीय पेयजल सामान्य कार्यक्रम के अन्तर्गत वर्ष 2007-08 के विरूद्ध 409 नग नये हैण्डपम्प एवं 670 नग हैण्डपम्पों को रिबोर/विशेष मरम्मत द्वारा चालू किया जाना प्रस्तावित था। उक्त के विरूद्ध समस्त 409 नग नये हैण्डपम्प का अधिष्ठापन कार्य किया जा चुका है एवं 670 नग हैण्डपम्पों को रिबोर/विशेष मरम्मत द्वारा चालू किया जा चुका है। इसके अतिरिक्त वर्ष 2008-09 के विरूद्ध 1230 नग नये इण्डिया मार्क-।। हैण्डपम्प तथा 153 नग खराब हैण्डपम्पों को विशेष मरम्मत/रिबोर द्वारा चालू किये जाने के लक्ष्य के सापेक्ष समस्त 1230 नग नये तथा 153 नग खराब हैण्डपम्पों को विशेष मरम्मत/रिबोर द्वारा चालू किया जा चुका है। वर्ष 2009-10 में प्रस्तावित 140 नग विशेष मरम्मत वाले हैण्डपम्पों के सापेक्ष समस्त 140 नग हैण्डपम्प चालू कर दिये गये हैं तथा प्रस्तावित 75 नग नये हैण्डपम्प के सापेक्ष समस्त 75 नग नये हैण्डपम्प लगा दिये गये हैं।

परियोजना प्रबन्धक
पेयजल (द्वितीय)

महाप्रबन्धक(पेयजल)

R. Rastogi

ANNEXURE - VII

BRIEF NOTE ON PROGRESS OF THIRD WATER WORKS AT GOMTI NAGAR SANCTIONED UNDER JNNURM

Work of costruction of IIIrd Water Works is included in the project of Lucknow Water Supply Scheme, Phase-I, Part-I sanctioned cost Rs. 388.61 Crore, sanctioned by GoI under JNNURM. Cost of IIIrd Water Works & related works included in above project is Rs. 172.93 Crore.

8.00 hectare land near Kathauta lake is available for IIIrd Water Works. Source of raw water is Sharda Sahayak Feeder Canal near Moradabad Distributory. Irrigation Department has already agreed to provide 100 cusecs of raw water but formal G.O. has to be issued. To provide raw water from Sharda Sahayak a proposal of Rs. 19.01 Crore of Irrigation Department for the lining of different canals and construction of head works etc. is included in the sanctioned project and out of which Rs. 15.00 Crore has already been released to Irrigation Department. In addition to this, Rs. 2.00 Crore has also been paid to Irrigation Department for the construction of retaining wall & other safety measures required for feeder canal.

Proposed works under IIIrd Water Works are construction of head works at Sharda Sahayak intake site (by Irrigation Department), 10.50 Km. raw water rising main, dredging, development & beautification of Kathauta lake, treatment plant - 80 MLD capacity, underground reservoirs-12 nos.(6 nos. each for Indira Nagar & Gomti Nagar areas), 27.50 Km. clear water feeder main & 30.80 Km. clear water rising main. Against above proposed works, works of construction of treatment plant, 10 nos. underground reservoirs, clear water feeder main, lining works of canals by Irrigation Department and dredging & development works of Kathauta lake are under progress. Overall upto date progress of various components of the IIIrd Water Works is about 54%. During canal closure period, water stored in Kathauta lake will be utilized as raw water for treatment plant. Till now Rs. 213.79 Crore (Central, State & Lucknow Nagar Nigam Share) has been released to U.P. Jal Nigam (Construction Agency) by Govt. under Lucknow Water Supply Scheme Phase-I, Part-I. Out which Rs. 212.66 cr. has been spent against whole project till date. Out of this total expenditure, Rs.72.21 Crore has been spent for the works of IIIrd Water Works. All works of IIIrd Water Works are proposed to complete by June 2011.

Project Manager,
Peyjal-II,
U.P. Jal Nigam, Lucknow

R. Rastogi

2213 (2127) (2129) 24

-16-

ANNEXURE-VIII

DESCRIPTION OF WORKS RELATED TO IIIrd WATER WORKS

S. No.	Description of Work	Cost		Total	Present Status
		Civil	E/M		
1-	Canal lining & head works.	1901.00	-	**1901.00**	Work is under execution by Irrigation Department. Rs. 1500.00 Lacs has been given to Irrigation Department against Rs. 1901.00 Lacs Work of construction of pre-settling units started.
2-	Intake and pre-settling units.	30.75	1693.68	**1724.43**	Civil works awarded. Rs. 200.00 Lacs has been given to Irrigation Department for the construction of retaining wall for the safety of feeder canal & related works. Felling of trees at proposed site has got done by Forest Department. Work of retaning wall under progress.
3-	Treatment Plant-80 mld and intake well at Chinhat lake.	1239.81	2017.67	**3257.48**	Work is under progress, approx-54% work completed.
4-	Raw water rising main	2254.52	-	**2254.52**	Work awarded & supply of pipes and laying started, till date 450 m laying and 505 m supply done.
5-	Dredging & development of Chinhat lake.	2403.86	-	**2403.86**	Work in progress. Approx-60% work completed.
6-	Clear water feeder main	2892.65	-	**2892.65**	Work in progress. 21.53 Km. line laid out of 27.424 Km.
7-	Rising main to fill the existing over head tank from proposed C.W.Rs. & construction of C.W.Rs.	1538.72	788.95	**2327.67**	Construction of 10 nos. C.W.Rs. is under progress. tender process for rising main finailisd and work started..
8-	Construction of office building, boundary wall etc.	531.44	-	**531.44**	Construction of boundary wall and office bulding completed. Remaining works are under progress.
	G.Total	**12792.75**	**4500.30**	**17293.05**	

R. Razaq

Project Manager,
Peyjal-II,
U.P. Jal Nigam, Lucknow

2214

संलग्नक - 7

लखनऊ नगर पेयजल योजना प्रथम चरण, भाग-1

वित्तीय प्रगति

(रू0 करोड़ में)

क्र0 सं0	कार्य	20.03.09 तक कुल प्रगति	20.03.09 से 30.06.09 तक कुल प्रगति	30.06.09 तक कुल प्रगति	30.06.09 से 31.08.09 तक कुल प्रगति	31.08.09 तक कुल प्रगति	01.09.09 से 30.04.2010 तक कुल प्रगति	30.04.09 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7			8
	जे.एन.एन.यू.आर.एम. कार्यक्रम								
	वित्तीय प्रगति	123.8818	41.2382	165.12	0.0394	165.1594	47.5000	212.6600	प्रथम किश्त रू0 20.00 करोड़ 27.03.08 को, द्वितीय किश्त रू0 20.00 करोड़ 22.04.2008, तृतीय किश्त रू0 20.00 करोड़ 22.08.2008 में, चौथी किश्त रू0 10.7986 करोड़ 06.10.08 को तथा पाँचवी किश्त रू0 8.784666 करोड़ 04.12.08, 17.2985 करोड़ 11.02.09, रू0 39.6388 करोड़ 17.03.09 को, रू0 33.6388 करोड़ दिनांक 31.03.09 को, रू0 7.316 करोड़ दिनांक 21.12.09 को ,रू0 7.315, 27.01.2010 को रू0 7.31 तथा 06.02.2010 को रू0 34.00 करोड़ प्राप्त हुआ।
	प्राप्त धनराशि	131.5206	33.6388	165.1594	-	165.1594	48.6300	213.7900	

परियोजना प्रबन्धक
पेयजल(द्वितीय)

ANNEXURE-IX

STATUS AND REQUIREMENT OF WATER SUPPLY FOR LUCKNOW CITY

S. No.	Water Supply District	Location	Main Area included	Population			Requirement		Available at Present				Proposed to be enhanced in JNNURM by 2010		Availability of Ground Water beyond mid stage 2025	Total Proposed Availability		Deficit (Year 2040)	
				2010	2025	2040	Water Demand in 2040	Storage	Water			Storage	Water	Storage		Water	Storage	Water	Storage
									Surface	Ground Water	Total								
							(MLD)	(KL)	(MLD)	(MLD)	(MLD)	(KL)	(MLD)	(KL)	(MLD)	(MLD)	(KL)	(MLD)	(KL)
1	2	3	4	5	6	7	8	9	10	11	12	11	12	13	14	15	16	17	18
1	A	Cis Gomti area between Gomti River and Line from Dilkusha to Hardoi. Road	Aminabad, Charbagh, Hazratganj, Vidhan Sabha, Butler Palace, Rajajipuram, Aisbhagh, Balaganj, Chowk, Medical College, Hardoi Road.	1159707	1495795	1879750	341.26	113752	183.86	71.13	254.99	77350	111.52	2550	15.00	310.38	79900	30.88	33852
2	B	Trans Gomti area on the left bank upto Kukrail Nala.	Aliganj, Khadra, Daliganj, Nishatganj, Jankipuram, Nirala Nagar, Sitapur Road, University Road, Paper Mill.	696698	1111911	1745287	301.06	100354	20.00	73.72	93.72	31300	19.20	3100	70.00	109.20	34400	191.86	65954
3	C	Trans Gomti area on the left bank of Gomti River beyond Kukrail Nala.	Indira Nagar, Gomti Nagar, Sarvodaya Nagar, Sanjay Gandhi Puram & adjoining private colonies.	478910	737155	1085451	187.24	62413	0.00	66.98	66.98	34500	84.80	5350	55.00	139.80	39850	47.44	22563
4	D	Cis Gomti area beyond Dilkusha Hardoi N.R. Line.	Alambagh, Sringar Nagar, Kanpur Road, Raibareli Road, Airport, Sarojini Nagar, South City, Aashiana.	467685	898139	1711512	295.24	98412	0.00	42.04	42.04	14000	23.04	2200	42.04	65.08	16200	230.16	82212
			Total	2803000	4243000	6422000	1124.80	374931	203.86	253.87	457.73	157150	238.56	13200	182.04	624.46	170350	469.46	204581

Proposed Work in Future under JNNURM Programme

Phase-I, Part-I Estimated Cost Rs. 456.62 Crore (Rs. 388.61 Crore without centage)	Phase-I, Part-II Estimated Cost Rs. 146.565 Crore	Phase-I, Part-III	Phase-II
19	20	21	22
Renovation of 100 Year old Alshbagh Water Works, Strengthening of Feeder Mains, Replacement of Raw Water Rising Main, Upgradation of II W/W Balaganj from 100 MLD to 200 MLD, Strengthening of Feeder Mains from Balaganj. Reorganisation of Garhi Kanaura W/S at the farthest end of Alshbagh W/W command area. Tube wells - 12 Nos.(12 mld)	Reorganisation of W/S Scheme in three areas namely Saadatganj, Kanhaiya Madhopur & Mallahi Tola. Tube wells - 2 Nos. Works related to intake of II water works Balaganj Works related to increase of water in river Gomti.	W/S Schemes having no piped arrangement. Renovation of existing C.W.R. & over head tanks. Automation of existing water supply system. Segregation of existing feeder mains in different water supply zones.	
Reorganisation of Shiv Nagar Khadra W/S Scheme, New Water Supply Scheme for Bharat Nagar Area, Sitapur Road. Tube wells - 20 Nos.(20 mld)	W/S Scheme in Aadil Nagar area. Tube wells - 4 Nos.	New W/S Scheme having no piped water supply. Automation of existing water supply system. Renovation of existing over head tanks.	Construction of FourthWater works at Ghaila.
Construction of IIIrd W/W at Gomti Nagar (80 mld Capacity) Liberty Colony Sarvodaya Nagar W/S Scheme Tube wells - 5 Nos.(5 mld)	Six W/S Schemes of private colonies adjacent to Indira Nagar & Gomti Nagar to utilize the water produced by Third Water Works.	W/S Schemes for areas having no piped water. Renovation of existing over head tanks. Automation of existing water supply system.	
New Water Supply Scheme for Kharika Ward. Tube wells – 24 Nos.(24 mld)	W/S Scheme of Raja Bijli Pasi Ward & Reorganisation of Chitragupta Nagar Ward. Tube wells - 15 Nos.	W/S Schemes for areas having no piped water. Reboring of permanent defunct tube wells. Renovation of existing over head tanks. Automation of existing water supply system.	Construction of Fifth Water works at Mohaan road. Reorganisation of distribution system of remaining areas.
Present Status:			
DPR sanctioned by G.O.I. Works under progress. Rs. 165.1594 Crores has been received by U.P. Jal Nigam till now out of which Rs. 165.12 Crore has been spent on works. The works of scheme are under progress.	DPR Costing Rs. 146.565 Crore sanctioned by Govt. of India. Tendering process for the works are under progress.	Survey & preparation of scheme in progess.	Scheme will be prepared, subject to the availability of surface water source.

Project Manager,
Payjal-II

2217 (8131) 28

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

C. M. Application No. of 2010

Irrigation Department, U. P. ---------Applicant

In re

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

APPLICATION FOR TAKING ON RECORD

The applicant above named, most respectfully submit as under:

The applicant is filing the counter affidavit in reply to the affidavit dated 06.3.2010 of Sri Brikeshwar Tiwari in the above noted writ petition, which is expedient in the interest of justice. Hence the same be taken up on the record of the writ petition.

P R A Y E R

Wherefore, it is most respectfully prayed that this Hon'ble Court may graciously be pleased to allow the accompanying counter affidavit to be taken on the record.

Such other and further order which this Hon'ble Court may deem just, fit and proper under the circumstances of the case may also be passed.

Lucknow

Dated: 27/5/10 **(H. P. SRIVASTAVA)**

ADDL. CHIEF STANDING COUNSEL

(COUNSEL FOR APPLICANT)

2218

2132/29

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW .

HIGH COURT ALLAHABAD
2010 AFFIDAVIT
0161065

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

COUNTER AFFIDAVIT IN

REPLY TO THE AFFIDAVIT DATED 06.3.2010

OF SRI BRIKESHWAR TIWARI.

COMMISSIONER FOR OATH High Court, ALLAHABAD 27/5/10

I, Satya Kumar Markandey aged about 56 years, son of Late L. P. Srivastava, presently posted as Chief Engineer, Sharda Sahayak, Ganga Sinchai Bhawan, Telebagh, Lucknow, the deponent, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Chief Engineer, Sharda Sahayak, Ganga Sinchai Bhawan, Telebagh, Lucknow, and as such he is fully conversant with the facts of the case deposed to hereinafter.

2 .That the deponent has read over the writ petition filed by the petitioner and has understood the contents thereof. In the instant matter, Sri Brikeshwar Tiwari submitted an affidavit , sworn on 06.3.2010, the deponent has read

over the same and is submitting parawise reply whereof, which is expedient in the interest of justice to be submitted before this Hon'ble Court herein under:

3. That the contents of paragraph 1 of the affidavit dated 06.3.2010 (herein after referred as 'affidavit' in short) need no comments.

4. That in reply to the contents of paragraph 2 of the affidavit it is submitted that at the right side of the Gomti River, the Irrigation Department had constructed a *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College, to reclaim the land and to doubly save the important places of Lucknow City with the effect of flood.

It is submitted that after perusal of the maximum discharge of water passed in Gomti River within last 100 years and *Flow Capacity* (निस्सरण क्षमता) of the river, the said *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College has been constructed by the Irrigation Department after assuming and calculating the frequency at the ratio of 1:100 Year. In this regard, it is relevant to submit that the project relating to land reclaim and construction work of *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College has been approved by the Chief Engineer Committee of Irrigation Department.

COMMISSIONER FOR OATH High Court, ALLAHABAD
27/5/10

It is submitted that the construction of the aforesaid *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College is based on assumptions of 1.50 Lakh Cusec *Flow Capacity* (निस्सरण क्षमता) of the river, and the distance between both tatbandh is 315 Meter. It is relevant to submit that that prior to it, at the time of constructions of *tatbandh* (तटबन्ध) at Gomti Barrage, Lohia Bridge and Gandhi Bridge, the widening of Gomti River have been only 210 Meter. It is submitted that after model studies at

the level of Indian Institute of Technology, Kanpur, the distance between two bunds was proposed as 315 Meter, and considering the same, the bunds from Gandhi Setu to La Martinier College has been constructed.

The said project has also been recommended by the Technical Advisor of the Uttar Pradesh Flood Control Council, and approved by the Uttar Pradesh Rajya State Flood Control Council.

It is submitted that on the request of the Irrigation Department, U. P., the study (both the mathematical modeling and hydraulic modeling) is being performed by the experts of the Indian Institute of Technology, Kanpur with regard to "River Training Work on Right Bank of River Gomti Downstream of Gandhi Setu, Lucknow" . It is submitted that in the month of June 2008, the Department of Civil Engineering, Indian Institute of Technology, Kanpur submitted its report to the Irrigation Department U. P.. over the matter. On the results obtained from the mathematical model, laboratory model and the slop stability analysis, the experts of the Indian Institute of Technology, Kanpur observed that the proposed bund is safe, and the geotextile filter as well as the stone pitching of the proposed bund are adequate. The experts of the IIT, Kanpur also observed that the dimensions of the launching apron of the proposed bund are safe.

COMMISSIONER FOR OATHS High Court, ALLAHABAD
27/5/10

The aforesaid project has also been approved by the Ganga Flood Control Commission, Patana [which is an apex organization of the Central Water Commission of the Government of India] , after due and relevant study of project by the experts of the Indian Institute of Technology, Kanpur. The true photostat copy of the

2221 (2135) 32

report dated 21.7.2008 submitted by the Director, Ganga Flood Control Commission, Patana, whereby it cleared the '*construction of bund for reclaiming land on right bank of d/s of Gandhi Setu up to Lamartinere bund on right bank of river Gomti in Lucknow City*' is being annexed herewith and marked as **ANNEXURE No. CA – 1** to this counter affidavit.

Hence after construction of the *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College, at the time of flood; there will be no effect over the water flow system of the river Gomti, and no technical problem will arise. It is submitted that except to construction of *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College for checking the flood; no construction work has been raised by the Irrigation Department.

It is relevant to submit that the Irrigation Department has completed the said *tatbandh* (तटबन्ध) construction work till June 2009.

5. That the contents of paragraph 3 of the affidavit need no comments.

6. That in reply to the contents of paragraph 4 of the affidavit it is submitted that the order passed by this Hon'ble Court has been fully complied with by the Irrigation Department.

7. That the contents of paragraph 5 of the affidavit and not related with the Irrigation Department, hence the same need no comments on behalf of the deponent .

8. That in reply to the contents of paragraph 6 of the affidavit it is submitted that at the right side of the Gomti River, the Irrigation Department had constructed a *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College, to reclaim the land and to save the important places of Lucknow City

COMMISSIONER FOR High Court, ALLAHABAD 27/5/10

with the effect of flood. Except to that no construction work has been done at the level of Irrigation Department.

9. That the contents of paragraph 7 of the affidavit and not related with the Irrigation Department, hence the same need no comments on behalf of the deponent .

10. That the contents of paragraph 8 of the affidavit need no comments.

11. That in reply to the contents of paragraphs 9 and 10 of the affidavit it is submitted that at the right side of the Gomti River, the Irrigation Department had constructed a *tatbandh* (तटबन्ध) from Gandhi Setu to La Martinier College, to reclaim the land and to save the important places of Lucknow City with the effect of flood after obtaining due approval of the expert bodies such as Chief Engineer Committee of Irrigation Department; the Uttar Pradesh State Flood Control Council, and the Ganga Flood Control Commission, Patna [which is an apex organization of the Central Water Commission of the Government of India]. Except to that, no construction work has been done at the level of Irrigation Department.

It is submitted that the Irrigation Department has completed the said work till June 2009.

So far are the matter relates with the dumping of any solid municipal wastes, the Irrigation Department has no concern with the same.

COMMISSIONER FOR High Court, ALLAHABAD
27/5/10

12. That in view of the facts and circumstances stated herein above, the contents of paragraph 11 of the affidavit are incorrect as stated hence denied, and it is further submitted that after model studies at the level of Indian Institute of Technology, Kanpur, the bunds from Gandhi Setu to La Martinier College has been constructed wherein distance between each bund is 315 Meter,

2223 (2137) 34

Lucknow

Dated : 27-5-2010

Deponent

VERIFICATION

I, the above named deponent do hereby verify that the contents of the paragraphs 1 and 2 of this affidavit are true to my personal knowledge those of paragraphs 3 to 12 ——— are true to my information which derived from the records and those of paragraphs ——— are based on legal advice. No part of it is false and nothing material has been concealed, so help me God.

Lucknow

Dated : 27-5-2010

Deponent

I , identify the deponent who has signed before me.

Clerk of the C. S. C. office.

Solemnly affirmed before me on 27-5-10 at 1:30 a.m./p.m. by the deponent Mr S. K. Mandal who has identified by Sri S. K. Mishra RS clerk of C.S.C. office, High Court , Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he has understood the contents of this affidavit which has read and explained to him by me.

27/5/10

OATH COMMISSIONER
High Court Allahabad
Lucknow Bench, Lucknow
No. 016065
Date 27/5/10

COMMISSIONER FOR OATH
High Court, ALLAHABAD
27/5/10

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW
WRIT PETITION NO. OF 2010
VERSUS

ANNEXURE NO. CA-1

भारत सरकार
जल संसाधन मंत्रालय
गंगा बाढ़ नियंत्रण आयोग
सिंचाई भवन, तीसरी मंजिल
पटना–800015.

संख्या–गं.बा.नि.आ. / सी.–10 / 80 / 5945-47 दिनांक–21/7/08

सेवा में,

प्रमुख अभियंता एवं विभागाध्यक्ष,
सिंचाई विभाग,
सिंचाई भवन,
केनाल कोलनी, लखनऊ–226001.
(उत्तर प्रदेश)

विषय–गंगा बाढ़ नियंत्रण आयोग, पटना में उत्तर प्रदेश के राज्य बाढ़ नियंत्रण योजनाओं के तकनीकी संवीक्षा से संबंधित त्रैमासिक प्रगति प्रतिवेदन ।

महोदय,

उपर्युक्त विषय से संबंधित दिनांक 30.6.2008 को समाप्त हुई त्रैमासिक प्रगति प्रतिवेदन आपके सूचनार्थ एवं आवश्यक कार्यवाही हेतु संलग्न की जा रही है ।

भवदीय,
बिभास कुमार 21/7/08
(बिभास कुमार)
निदेशक(एम.पी.–2)

प्रतिलिपिः–

1. मुख्य अभियंता(पूर्व), सिंचाई विभाग, सिंचाई भवन, केनाल कालोनी, लखनऊ–226001.
2. मुख्य अभियंता(अनुसंधान एवं नियोजन), सिंचाई विभाग, सिंचाई भवन एनेक्सी, कैनाल कोलनी, लखनऊ–226001. (उत्तर प्रदेश) ।
3. मुख्य अभियंता(गण्डक), सिंचाई विभाग, नलकूप कालोनी, गोरखपुर, उ0प्र0 ।
4. वरिष्ठ संयुक्त आयुक्त(गंगा), जल संसाधन मंत्रालय, भारत सरकार, 11वां ब्लॉक, 8वां तल, सी.जी.ओ.कम्पलेक्स, लोदी रोड, नई दिल्ली–110003.

SE (SP&P)/Patna / III

EE-8/9

SE

मुख्य अभियन्ता
अनुसंधान एवं नियोजन
सिं०वि०, उ०प्र०, लखनऊ
21/7/08

COMMISSIONER FOR OATH High Court, ALLAHABAD
27/5/10

C:\My Documents\a.k\mp-2.doc

GANGA FLOOD CONTROL COMMISSION

Quarterly Progress Report of Technical Examination of Flood Management Schemes of Uttar Pradesh as on 30.06.08

Sl. No.	Name of Scheme	Estd. Cost (Rs. in lakh)	Date of receipt of Scheme in GFCC.	Date of GFCC's latest comment	Status of receipt of State's reply to GFCC's latest comments	Remarks
1	2	3	4	5	6	7
1.	Revised P/E for Extension of Gomtinagar Protection Bund on L/B of river Gomti in D/S of Northern Railway Bridge no. 469 (GFCC/UP/252/2006)	7818.00	01.12.06	27.08.07	-	Scheme has been revised based on comments of GFCC. This scheme is therefore dropped.
2.	Revised P/E for construction of Bhojpur-Shahpur Bund on L/B of river Rapti in district-Siddharthnagar and Balrampur (GFCC/UP/228/2003)	1436.00	24.7.07	30.08.07	Awaited	Comments sent to State Govt. vide T.O.L. no. 5741-43 dt. 30.08.07. Reminder no. 1 sent vide T.O.L no. 8017-18 dt. 10.12.07.Further reminder is being sent.
3.	P/E for Raising and Strengthening of Bhauwapar Bela Bund from km. 0.00 to Km. 15.250 on R/B of river Rapti in District-Gorakhpur (GFCC/UP/261/2007)	346.71	03.08.07	17.09.07	-do-	Comments sent to State Govt. vide T.O.L. no. 6238-39 dt. 17.09.07. Reminder no. 2 sent vide T.O.L no. 4699-4700 dt. 30.06.08.
4..	P/E for Raising and Strengthening of Kharakpur-Shahpur Supai(K.S.S.) bund in a length of 26 30 km on L/B of river Ghaghra and R/B of river Kuwano in District-Gorakhpur (GFCC/UP/259/2007)	745.11	03.08.07	17.09.07	-do-	Comments sent to State Govt. vide T.O.L. no.6234-35 dt. 17.09.07. Reminder no. 1 sent vide T.O.L no. 8118-19 dt. 13.12.07. Further reminder is being sent
5.	P/E for strengthening and Raising of Karmaini-Belauli bund from Km. 0.00 to Km. 19.20 on R/B of river Rapti in district Sant Kabir Nagar (GFCC/UP/260/2007)	366.10	03.08.07	17.09.07	-do-	Comments sent to State Govt. vide T O L. no. 6236-37 dt. 17 09.07. Reminder no 1 sent vide T.O.L. No. 8120-21 dt 13.12.07 Further reminder is being sent.

File: Desktop/MKSinha/QPR

COMMISSIONER FOR OATH High Court, ALLAHABAD

27/5/10

6.	P/E for protection of village Nardara Bhusauia and B.S.T. Bund on Left Bank of river Ganga in district Ballia (GFCC/UP/253/2007)	350.69	04.06.07	31.12.07	awaited	Comments sent to State Govt. vide T.O.L. no. 8401-03 dt. 31.12.07. Reminder sent vide TOL No. 4347 dt. 13.06.08
7.	P/E for construction of bund for reclaiming land on R/B of Gandhi Setu upto Lamartinere bund on R/B of river Gomti in Lucknow City (GFCC/UP/255/2007)	1117.00	24.7.07	03.12.07	28.02.08	New scheme costing Rs 1461.57 lakh has been submitted by State Govt. on 14.05.2008
8	P/E for protection of Kotha-Rakhat bund from km. 2.40 to km. 3.40 near village-Newada on R/B of river Rapti in distinct Gorakhpur. (GFCC/UP/264/2007)	488.58	03.08.07	26.10.07	awaited	Comments sent to State Govt vide T.O.L. no 7236-37 dt. 26.10.07. Reminder no 2 sent vide T.O.L. no. 4633-34 dt. 30.06.08.
9.	P/E for protection of Gorakhpur township and strengthening of Maroay Bund from km. 0.00 to km. 7.60 and strengthening and raising of Ajwania and Lahsari ring bund head to tail on L/B of river Rapti in District-Gorakhpur (GFCC/UP/266/2007)	461.61	03.08.07	19.11.07	-do-	Comments sent to State Govt. vide T.O.L. no. 7663-64 dt. 19.11.07. Further reminder is being sent.
10.	Revised P/E for construction of Flood Protection Bund around balrampur City by extending existing Mewa Lal Talab Dipwa(MLTD) Bund on R/B of river Rapti in District-Balrampur (GFCC/UP/263/2007)	672.07	03.08.07	30.10.07	-do-	Comments sent to State Govt. vide T.O.L. no 7289-90 dt. 30.10.07. Reminder no 1 sent vide T.O.L. no 8126-27 dt 13.12.07. Further reminder is being sent.
11.	P/E for construction of Balance work of gap filling in Bansi-Dumaria gani Bund on L/B of river Rapti in district-Siddharthnagar (GFCC/UP/227/2003)	394.71	03.08.07	19.11.07	-do-	Comments sent to State Govt. vide T.O.L. no 7683-84 dt. 19.11.07. Reminder is being sent.
12	P/E for Restoration of 8 nos. spurs at Km. 7.151, 8.00, 8.80, 9.752, 10.310, 10.500, 10.618, 10.759 of Chhitauni Bund on R/B of river Great Gandak in District-Kushinagar (GFCC/U.P/TAC/2/99)	362.96	03.08.07	31.12.07	-do-	Comments sent to State Govt. vide T.O.L. no. 8410-11 dt 31.12.07. Reminder is being sent
13	Revised P/E for protection of Saifabad-Kalwari embankment between Km. 0.00 to Km.1.00 on L/B of river Ghaghra in District-Basti (GFCC/UP/262/2007)	672.56	03.08.07	30.10.07	-do-	Comments sent to State Govt. vide T.O.L. no 7285-86 dt. 30.10.07. Reminder no. 1 sent vide T.O.L. no 8124-25 dt 13.12.07. Further reminder is being sent

File Desktop/Atk/S.nra/OP+

COMMISSIONER FOR O... High Court, ALLAHABAD

27/5

(10)

1	2	3	4	5	6	7
14.	P/E for protection of Vikramjot-Dhuswa Embankment between Km. 8.90 to Km. 9.50 on L/B of river Ghaghra in Tehsil-Harriya district-Basti (GFCC/UP/265/2007)	421 21	03.08 07	31 01 08	Awaited	Comments sent to State Govt. vide T.O.L. no. 791-93 dt. 31.01.08. Reminder sent vide TOL No. 4693-95 dt. 30.06.08
15	P/E for Anti-erosion works on the L/B of river Ganga from village-Balawali to Simli in Distt-Bijnor (GFCC/UP/251/2006)	1268.12	01.08.06	-	03 03.08	Cleared vide TOL No. 2872-74 dt. 23.04.2008
16	P/E for Remodelling of Quila Mohammadinagar drain in Distt-Lucknow (GFCC/UP/249/2006)	3987 00	07 5.06	-	13.2.08	State reply under examination
17.	P/E for construction of afflux Bund from Right Guide Bund (R.G.B.) to Km. 2.10 of Right Afflux Bund of Sharda Barrage for protection of Sharda Feeder Canal and Sharda Barrage in District-Lakhimpur-Kheri (GFCC/UP/257/2007)	1387 11	24.07.07	-	11 02.08	State reply under examination
18	Construction of Suwawan nala under km 30 to 32 in district Balrampur	1572 92	12 05 2008	18.06.2008	Awaited	Comments sent to State Govt. vide GFCC TOL No. 4446-47 dt 18 06 08
19.	Construction of embankment on L/B of Ganga from Sherpur to Thet Distt. J.P Nagar/Bijnor.	2458 00	28.05 2008	30.06.2008	-do-	Comments sent to State Govt. vide TOL No. 4687 88 dt. 30.06.08
20	A/E work on L/B of river Saryu/Ghaghra in district Gonda on Sharaul-Bhikharepur Ring Bund between 03.6 km to 15.00 km	1268 25	29 05 2008	30.05.2008	-do-	Comments sent to State Govt. vide TOL No 4039-41 dt. 30.05.08
21.	Construction of bund for reclaiming land on right bank of d/s of Gandhi Setu upto Iamartinere bund on right bank of river Gomti in Lucknow City	1461 57	14 05 2008	11.06 2008	23.06.2008	Cleared vide TOL No Nil dt. 26.06.08.

COMMISSIONER FOR C... High Court, ALLA...

27/5/10

File Desktop/MK/Sunil QPR

2228

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

39

(2142)

C.M. Application No.

IN RE :

Writ Petition No. 4436(MB) of 2003

Sewage Treatment Plant---------- Petitioner

Versus

State of Uttar Pradesh & others ---------- Opp. Parties

APPLICATION FOR TAKING THE STATUS REPORT ON AFFIDAVIT ON BEHALF OF NAGAR NIGAM, LUCKNOW ON RECORD IN COMPLIANCE OF ORDER PASSED BY THIS COURT .

For the facts, reasons and circumstances as stated in the accompanying affidavit, it is most respectfully prayed that this Hon'ble Court may very kindly by pleased to take the same on record.

Such other order which this Hon'ble Court may deem fit and proper in the nature and circumstance of the case may also kindly be passed in favour of the said opposite party.

Lucknow:
Dated: 27.05.2010

(Namit Sharma)
Advocate
Counsel for Nagar Nigam
Lucknow

2229

40

9193

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436(MB) of 2003

HIGH COURT ALLAHABAD 2010 AFFIDAVIT 0164363

TEN RUPEES

Sewage Treatment Plant---------- Petitioner

Versus

State of Uttar Pradesh & others ---------- Opp. Parties

Status report on affidavit in compliance of orders passed by this Hon'ble Court

I, Shailesh Kumar Singh, aged about 54 years, s/o Late Subedar Singh, presently working as Municipal Commissioner, Nagar Nigam Lucknow, the deponent do here by solemnly affirm and state on oath as under:-

1. That the deponent is impleaded in the aforesaid writ petition as opposite party and as such he is fully conversant with the facts deposed herein.

2. That the aforesaid writ petition was last listed on 25.05.2010 whereby this Hon'ble Court was pleased to direct the opposite parties to file status report in aforesaid matter .

2230

3. That in compliance of order passed on 25.05.2010 the present affidavit is being filed mentioning therein the details of works undertaken by Nagar Nigam Lucknow.

4. That in furtherance to the aforesaid affidavit dated 4.12.2009 filed by Nagar Nigam Lucknow it is to submit that public hearing with regard to the Environmental Impact Assessment Report for the environmental clearance of the proposed landfill site near Hardoi Road, has been conducted by the U.P. Pollution Control Board on 30.12.2009 at 2 p.m. at the proposed landfill site.

5. That in continuance to above the State Level Expert Appraisal Committee, Directorate of Environment, U.P. has conducted its meeting on 05.05.2010 wherein the environmental clearance of the proposed landfill site was taken as one of the agenda issue.

6. That further it is pertinent to mention over here that the team of members appointed by the State Level Expert Appraisal Committee, Directorate of Environment, U.P. visited the proposed landfill site in question on 06.05.2010.

7. That from the narration made herein above it is established that the Nagar Nigam Lucknow has taken all relevant steps in compliance of orders dated 25.05.2010 passed by this Hon'ble Court and the deponent further undertakes that he will carry out every direction issued by this Hon'ble Court from time to time.

Lucknow
Dated: 27.05.2010

DEPONENT

2231 (2145) 42

Verification

I the above named deponent do hereby verify that the contents of paragraph 1 to 7 of this affidavit are true to my personal knowledge. No part of this is false and nothing material has been concealed therein.

Signed and verified on this 27 day of May, 2010 at Lucknow.

Lucknow:
Dated: 27.05.2010

DEPONENT

I, identify the deponent who has signed before me.

Advocate

Solemnly affirmed before me by Shri Shailesh Kumar Singh the deponent on 27/5/10 at 11:4 A.M./P.M. who has been identified by Namit Sharma Advocate, High Court Allahabad, Lucknow Bench, Lucknow.

I have fully satisfied myself by examining the deponent that he understands the contents of this affidavit which have been read over and explained by me.

Ravi Kant Shukla
OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench, Lucknow.
No. 164363 Date 27/5/10

COMMISSIONER FOR OATHS HIGH COURT, ALLAHABAD
27/5

2232 (2146) 43

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

C. M. Application No. of 2010
State of U. P. ----------Applicant

In re

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

APPLICATION FOR TAKING ON RECORD

The applicant – respondent above named, most respectfully submit as under:

The applicant is filing the affidavit in the above noted writ petition in compliance of the orders dated 25th May 2010 passed by this Hon'ble Court, which is expedient in the interest of justice. Hence the same be taken up on the record of the writ petition.

P R A Y E R

Wherefore, it is most respectfully prayed that this Hon'ble Court may graciously be pleased to allow the accompanying affidavit to be taken on the record.

Such other and further order which this Hon'ble Court may deem just, fit and proper under the circumstances of the case may also be passed.

Lucknow

Dated: 27.05.2010 H. Srivastava

(H. P. SRIVASTAVA)

ADDL.CHIEF STANDING COUNSEL

(COUNSEL FOR APPLICANT)

-1-

2233 (2147) 44

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW

HIGH COURT ALLAHABAD
2010 AFFIDAVIT
0160896

Writ Petition No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

AFFIDAVIT OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P., IN COMPLINACE OF THIS HON'BLE COURT'S ORDERS DATED 25TH MAY 2010.

I, Surya Prakash Mishra aged about 51 years, son of Late Sri R. P. Mishra, presently posted as Special Secretary, Department of Urban Development, Government of U.P., Civil Secretariat, Lucknow, the deponent, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Special Secretary, Department of Urban Development, Government of U.P., Civil Secretariat, Lucknow, and as such he is fully conversant with the facts of the case deposed to hereinafter.

2 .That the deponent has read over the writ petition filed by the petitioner and has understood the contents thereof and is submitting some necessary facts, which are expedient in the interest of justice to be submitted before the Hon'ble Court herein under:

OATH COMMISSIONER Lucknow Civil Secretariat

2234 (2148) 45

3. That the subject matter of the present writ petition relates to improvement of drinking water situation and sewage disposal system in Lucknow city.

4. That it is submitted that instant matter was listed on 25th May 2010 and on the day this Hon'ble Court pleased to pass an order, and directed to explain certain facts before this Hon'ble Court, and directed to list the matter on 27th May 2010. On 25th May 2010, this Hon'ble Court pleased to pass an order, and directed to respondents to submit the up-dated status report.

5. That in compliance of the order dated 25th May 2010 passed by this Hon'ble Court, instant affidavit is being filed narrating the facts and records relating to the matter in question.

6. That it is submitted that the U. P. Jal Nigam is an implementing agency on behalf of Nagar Nigam Lucknow and Jal Sansthan , Lucknow for execution, planning and design for drinking water supply, river pollution control work as well as the sewage disposal work. Therefore, the separate affidavits are being filed by the Nagar Nigam, Lucknow; U. P. Jal Nigam, Lucknow and Jal Sansthan, Lucknow in compliance of order dated 25th May 2010 passed by this Hon'ble Court.

It is submitted that to ensure the compliance of the order dated 25th May 2010 passed by this Hon'ble Court, vide letter dated 25th May 2010 necessary information has been given to the concerned departments, and those have been requested to attend this Hon'ble Court on 27th May 2010 along with the relevant records.

7. That it is submitted that for implementation of the ongoing / already sanctioned schemes under Gomati Action Plan Phase – II at Lucknow for the Financial Year

SECRETARY COMMISSIONER LUCKNOW Civil Secretariat

2235 (2149) 46

2009 – 10; the State Government released its share amounting to Rs. 1662.86.00 Lakh in favour of the U.P., Jal Nigam, Lucknow vide Government Order No. 8788 / Nine – 5 – 2009–11 (162) / 2000 TC Lucknow dated 28th January 2010. The true photostat copy of the aforesaid Government Order dated 28th January 2010 is being annexed herewith and marked as **ANNEXURE No. A – 1** to this affidavit.

8. That it is submitted that under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India [*wherein funding pattern is 50 % by Government of India, 20 % by the State Government and rest 30 % by local bodies*] under U.I.G. Project, for the Financial Year 2009 – 10; the State Government released its share amounting to Rs. 1138.23 Lakh in favour of the Director, Local Bodies, U. P., Lucknow for implementation of the "Lucknow Storm Water Drainage Project" at Lucknow , vide Government Order No. GI 57 / Nine – 5 – 2010 – 55 Budget / 06 TC-III Lucknow dated 4th March 2010. The true photostat copy of the aforesaid Government Order dated 4th March 2010 is being annexed herewith and marked as **ANNEXURE No. A – 2** to this affidavit.

9. That under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India, under U.I.G. / U.I. D.S.S.M.T. Project, for the Financial Year 2009 – 10 under "Ma. Kanshi Ram Nagar Vikas Yojana"; the State Government sanctioned an amount to Rs. 720.00 Lakh as interest free loan in favour of the Director, Local Bodies, U. P., Lucknow for implementation of the " Water Supply Work (Phase – 1 , Part-1, Volume 1 to 5" at Lucknow City vide Government Order No. 1009 / Nine – 5 – 2010 – 37 SA / 09 Lucknow

OATH COMMISSIONER LUCKNOW Civil Secretariat

2236 (2150) 47

dated 9th March 2010. The true photostat copy of the aforesaid Government Order dated 9th March 2010 is being annexed herewith and marked as **ANNEXURE No. A – 3** to this affidavit.

10. That under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India, under U.I.G. Project, for the Financial Year 2010 – 11 under "Ma. Kanshi Ram Nagar Vikas Yojana"; the State Government sanctioned an amount to Rs. 5174.11 Lakh as interest free loan in favour of the Director, Local Bodies, U. P., Lucknow for implementation of the " Water Supply Work (Phase – 1 , Part-1, Volume 1 to 5" ; "Sewerage District – 1" and for "Storm Water Drainage Project" at Lucknow City vide Government Order No. 2235 / Nine – 5 – 2010 – 37 SA / 09 TC Lucknow dated 11th May 2010. The true photostat copy of the aforesaid Government Order dated 11th May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 4** to this affidavit.

11. That under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India, under U.I.G. Project, for the Financial Year 2010 – 11; the State Government sanctioned its share amounting to Rs. 2564.88 Lakh + Rs. 5691.17 Lakh in favour of the Director, Local Bodies, U. P., Lucknow for implementation of the " Water Supply Work (Phase – 1 , Part-II" and for "Storm Water Drainage Project" at Lucknow City vide Government Order No. GI 94 / Nine – 5 – 2010 – 55 Budget / 06 TC Lucknow dated 11th May 2010. The true photostat copy of the aforesaid Government Order dated 11th May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 5** to this affidavit.

OATH COMMISSIONER LUCKNOW Civil Secretariat

2237 (9157) 48

12. That under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India, under U.I.G. Project, for the Financial Year 2010 – 11; the State Government sanctioned its share amounting to Rs. 3357.59 Lakh in favour of the Director, Local Bodies, U. P., Lucknow for implementation of the "Sewerage Work- Lucknow District – I (Volume I and II)" at Lucknow City vide Government Order No. GI 139 / Nine – 5 – 2010 – 55 Budget / 06 TC -II Lucknow dated 11th May 2010. The true photostat copy of the aforesaid Government Order dated 11th May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 6** to this affidavit.

13. That it is submitted that under Gomati Action Plan Phase – II at Lucknow for "*Main Pumping Station near Gwari Culvert Works*" in the Financial Year 2010 – 11; the State Government released its share amounting to Rs. 10.00 Crore (Rs. Ten Crore) in favour of the U.P., Jal Nigam, Lucknow vide Government Order No. 4035 / Nine – 5 – 2010 – 307 Budget / 08 Lucknow dated 21st May 2010. The true photostat copy of the aforesaid Government Order dated 21st May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 7** to this affidavit.

14. That under Gomati Action Plan Phase – II at Lucknow for "*Genset for I.P.S. Kukrail Nala Works*" in the Financial Year 2010 – 11; the State Government released an amount to Rs. 3,50,26,000.00 (Rs. Three crore fifty lakh twenty six thousand only) in favour of the U.P., Jal Nigam, Lucknow vide Government Order No. 4415 / Nine – 5 – 2010 – 56 Budget / 09 Lucknow dated 21st May 2010. The true photostat copy of the aforesaid

Commissioner Lucknow Civil Secretariat

2230 (2152) 49

Government Order dated 21st May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 8** to this affidavit.

15. That under the Urban Drinking Water Programme (District Sector), for the Lucknow City, an amount of Rs. 236.00 Lakh has been sanctioned by the State Government in the Financial Year 2010 – 11 and released the same in favour of the U.P., Jal Nigam, Lucknow vide Government Order No. 3195 / Nine – 5 – 2010 – 5 Budget / 2007 Lucknow dated 6th May 2010. The true photostat copy of the aforesaid Government Order dated 6th May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 9** to this affidavit.

16. That under the "Scheduled Caste Sub-Plan for establishing Hand Pumps in the urban area having dense population of Scheduled Caste Category persons" for the Lucknow City, an amount of Rs. 10.55 Lakh has been sanctioned by the State Government in the Financial Year 2010 – 11 and released the same in favour of the U.P., Jal Nigam, Lucknow vide Government Order dated 17th May 2010. The true photostat copy of the aforesaid Government Order dated 17th May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 10** to this affidavit.

17. That the deponent is filing the progress report with regard to the '*Sewage Work*' and '*Water Supply Works*' on the basis of records submitted by the U. P. Jal Nigam, Lucknow vide its letter dated 26th May 2010:

(i). That the details of work done till 30th April 2010 under the Jawahar Lal Nehru National Urban Renewal Mission Programme for improvement of drinking water facilities are being mentioned as under:

Commissioner Lucknow Civil Secretariat

2239 9153

The Jal Nigam prepared detail project report under Jawahar Lal Nehru National Urban Renewal Mission Programme under which total 40 + 21 new Tube-Wells were proposed to install, out of which till 30th April 2010, 40 + 18 new Tube-Wells have been installed and they are working, and the installation work with regard to remaining Tube-Wells are in progress.

Under Jawahar Lal Nehru National Urban Renewal Mission Programme total 1 + 43 old Tube-Wells were proposed for repairing / reboring, out of which till 30th April 2010, total 44 old Tube-Wells have been repaired and they are working.

The Jawahar Lal Nehru National Urban Renewal Mission Programme covers about 133.31 Km. of distribution system, out of which the work within 117.102 Km have been completed till 30th April 2010, and 94.o0 Km. have been commissioned and testing works within 20.00 Km. are in progress.

The Jawahar Lal Nehru National Urban Renewal Mission Programme covers about 14.40 Km. of work relating to rising main, out of which the work relating to 58 numbers of Tube-Wells have been completed till 30th April 2010, and rising main work relating to 1 Tube-Well is in progress.

(ii). That the details of work done till 30th April 2010 under the General Programme for improvement of drinking water facilities in Lucknow City are being mentioned as under:

Under General Programme for improvement of drinking water facilities in Lucknow City total 409 + 1230 + 75 new hand pumps have been installed in the

CAMP COMMISSIONER LUCKNOW Civil Secretariat

2240

2157 51

year 2007-08, 2008-09, 2009-10 and those are working.

Under General Programme for improvement of drinking water facilities in Lucknow City total 670 + 153 + 140 hand pumps were proposed for special repairing / rebore, in the year 2007-08, 2008 -09 and 2009 -10, and those have been repaired / rebored and they are working.

Under General Programme for improvement of drinking water facilities in Lucknow City total 5 Tube-Wells were proposed for installation, and till 30th April 2010, all 5 Tube-Wells are working.

Under General Programme for improvement of drinking water facilities in Lucknow City, total 39 old Tube-Wells were proposed for reboring, out of which till 30th April 2010, total 39 old Tube-Wells have been repaired / rebored and they are working.

True photostat copy of a chart showing physical progress of aforesaid work is being annexed herewith and marked as **ANNEXURE No. A – 11** to this affidavit.

18. That in Master Planning of Sewerage Works, Lucknow Sewerage District – 1 covers approximately 289 Km of branch sewer laying, and 48 Km of trunk sewer laying, construction of one Sewage Pumping Station of 56 mld capacity and one number STP of 14 mld at Daulatganj and other relevant works. It is submitted that 230.0 Km. of sewer line has been laid till 20th May 2010, and out of 48 Km. trunk sewer laying work, the work in total 44 Km have been completed till 20th May 2010. It is submitted that the work of construction of Sewage Pumping Station and STP has been started, and about 67 % and 97 % work with regard to same have been completed till 20th May 2010.

OSD COMMISSIONER LUCKNOW Civil Secretariat

2241

Sewerage Works in Lucknow Sewerage District – III Part – I covers approximately 394 Km. of branch sewer laying, and 91 Km of trunk sewer laying and construction of one Sewage Pumping Station of 56 mld capacity. It is submitted that wherein 15.0 Km. of sewer line has been laid till 20th May 2010.

Sewerage Works in Lucknow Sewerage District – III Part – II covers approximately 310 Km. of branch sewer laying, and 42 Km of trunk sewer laying and construction of three Sewage Pumping Station of 56 mld capacity. It is submitted that wherein 8.0 Km. of sewer line has been laid till 20th May 2010.

True photostat copy of a chart showing physical and financial progress of work under Jawahar Lal Nehru National Urban Renewal Mission Programme (under the Sewerage Scheme of District–I and Sewerage District–III [Part – I and Part - II)] till 20th May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 12** to this affidavit.

19. That it is significant to submit that the works done till 20th May 2010, under Gomti Action Plan Phase –I and Phase – II at Lucknow are detailed herein under:

(i). It is significant to submit that the construction work relating to sanctioned schemes under Gomti Action Plan Phase – I have been completed except to three works , which are under progress.

(ii). It is submitted that several works relating to Gomti Action Plan Phase – II at Lucknow have been completed and remaining are in progress.

The true photostat copies of the progress details relating to the work performed by the U. P. Jal Nigam under the Gomti Action Plan Phase – I ; Gomti Action

COMMISSIONER Lucknow Civil Secretariat

2242 (9158) 53

Plan Phase – II till 20th May 2010 with latest physical / financial progress report are being annexed herewith collectively and marked as **ANNEXURE No. A – 13** to this affidavit.

20. That as per report of the U. P. Jal Nigam, in regard to 345 mld capacity of Sewage Treatment Plant (STP), the work are under progress and about 85 % work has been completed till date. One unit of Sewage Treatment Plant (STP) with 115 mld capacity will start w.e.f. 15th June 2010 at Bharwara, Lucknow and remaining two unit will be going to complete till December 2010. The true photostat copy of the progress details of the different components of 345 mld capacity of STP relating to the work performed by the U.P. Jal Nigam till 20th May 2010 is being annexed herewith and marked as **ANNEXURE No. A – 14** to this affidavit.

21. That the work of construction of THIRD WATER WORKS is included in the project of Lucknow Water Supply Scheme, Phase – I , Part – I, sanctioned cost whereof is Rs. 388.61 Crore; and the same has been sanctioned by the Government of India, under the JNNURM. It is submitted that 8 Hectare land near Katautha Jheel has been acquired for Third Water Work, and the works for construction of boundary wall has been completed. It is submitted that the Irrigation Department, U. P., has agreed to provide 100 Cusec raw water from Sharda Canal for Third Water Works, and the proceedings with regard to same are in progress. The works for clear water treatment plant, 10 numbers of underground storage tank, clear water feeder main, development of intake works and dredging, development and beautification works of Katautha Jheel are in progress, and those are proposed to complete till June

OATH COMMISSIONER LUCKNOW Civil Secretariat

2243

(2157) 54

2011. A photocopy of the chart showing progress of different component of Third Water Works is being annexed as **ANNEXURE No. A – 15** to this affidavit.

22. That with regard to solid ~~and hazardous~~ waste management, the Nagar Nigam, Lucknow informed that the report of NEERI, Nagpur has been received on 24th October 2009. A copy of the said report of NEERI, Nagpur has also been send directly to the Registrar of this Hon'ble Court in compliance of direction made by this Hon'ble Court on 15.9.2009. It is submitted that the concerned departments are taking appropriate action as per report of the NEERI, Nagpur by and as per directions by this Hon'ble Court.

23. That in view of facts and circumstances stated herein above, it is significant to submit that the Urban Development Department, State of U.P. is taking all necessary steps in the matter in question.

Lucknow

Dated : 27.5.2010

Deponent

VERIFICATION

I, the above named deponent do hereby verify that the contents of the paragraphs 1 to 3 of this affidavit are true to my personal knowledge those of paragraphs 4 to 22 are true to my information which derived from the records and those of paragraphs 21 are

OATH COMMISSIONER LUCKNOW Civil Secretariat

2244

based on legal advice. No part of it is false and nothing material has been concealed, so help me God.

Lucknow

Dated: Deponent

I , identify the deponent who has signed before me.

Clerk of the C. S. C. office.

Solemnly affirmed before me on at a.m./ p.m.by the deponent who has identified by Sri clerk of CSC office, High Court , Lucknow Bench , Lucknow.

I have satisfied myself by examining the deponent that he has understood the contents of this affidavit which has read and explained to him by me.

27/5/10

(डॉ० जटाशंकर त्रिपाठी)
शपथ आयुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-5 (फौजदारी)
उ० प्र० लखनऊ

OATH COMMISSIONER LUCKNOW Civil Secretariat

क्रम सं० 160896
द्वारा शपथ ली गई ओम प्रकाश मिश्र
जिनका परिचय श्री ओम प्रकाश चौहान
द्वारा कराया गया
दिनांक, लखनऊ 27.5.2010 समय 1.00 बजे अपरान्ह
वाद संख्या 4436 एस.सी. 2003
पक्षकार नीरज टंडन पनाह बनाम स्टेट आदि
न्यायालय अपर सत्र न्यायाधीश
शपथ की फीस वसूली पाई

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 1

2159 56 2245

संख्या- 8788/नौ-5-2009-11(162)/2000टीसी

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम,
लखनऊ।

नगर विकास अनुभाग-5 लखनऊः दिनांकः 28 जनवरी, 2010

विषयः **गोमती कार्य योजना (द्वितीय चरण) के अन्तर्गत लखनऊ नगर हेतु राज्यांश की स्वीकृति के संबंध में।**

महोदय,

उपर्युक्त विषयक शासनादेश संख्या- 6081/नौ-5-2009-11(162)/2000टीसी, दिनांक 14 सितम्बर, 2009 के क्रम में मुझे यह कहने का निदेश हुआ है कि **गोमती कार्य योजना (द्वितीय चरण) के अन्तर्गत लखनऊ नगर** हेतु रू0 263.04 करोड़ की अनुमोदित योजना के सापेक्ष भारत सरकार के आदेश संख्या- एम-14014/3/2003-एनआरसीडी-।।, दिनांक 30 सितम्बर, 2009 द्वारा अवमुक्त केन्द्रांश रू0 2327.00 लाख तथा भारत सरकार के आदेश संख्या- एम-14014/3/2003-एनआरसीडी-।।, दिनांक 23 नवम्बर, 2009 के द्वारा अवमुक्त केन्द्रांश रू0 1553.00 लाख अर्थात कुल अवमुक्त केन्द्रांश रू0 3880.00 लाख के सापेक्ष राज्यांश (30 प्रतिशत) क्रमशः रू0 997.29 लाख एवं रू0 665.57 लाख अर्थात कुल राज्यांश **रू0 1662.86 लाख (रू0 सोलह करोड़ बासठ लाख छियासी हजार मात्र)** की धनराशि, नदी प्रदूषण नियंत्रण कार्यक्रम में शासनादेश संख्या- 2654/नौ-5-09-67बजट/09, दिनांक 15.05.2009 के द्वारा स्वीकृत की गयी धनराशि रू0 112.00 करोड़, जो शासनादेश संख्या-3287/नौ-5-09- 67बजट/09, दिनांक 05.06.2009 के द्वारा उ0प्र0 जल निगम के पी0एल0ए0 में रखी गयी है, में से आहरित कर निम्नलिखित शर्तों एवं प्राविधानों के अधीन व्यय किये जाने की श्री राज्यपाल महोदय सहर्ष स्वीकृति प्रदान करते हैः-

1. प्रश्नगत धनराशि भारत सरकार द्वारा जारी किये गये दिशा-निर्देशों के अनुसार ही व्यय की जायेगी, जिसका विस्तृत विवरण तथा भौतिक प्रगति शासन को प्रत्येक त्रैमास के अन्त तक भेजा जाना आवश्यक है। उपयोगिता प्रमाण पत्र शासन तथा महालेखाकार, उ0प्र0, इलाहाबाद को भेजा जाना वांछनीय है।
2. उक्त स्वीकृत धनराशि का कोई भी अंश किसी बैंक/पोस्ट आफिस में नहीं रखा जायेगा।
3. विभिन्न योजनाओं की स्वीकृति के समय जो विभिन्न शर्तें निर्धारित की गयी थीं, उन्हीं शर्तो के अधीन यह धनराशि अवमुक्त की जायेगी।
4. प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा, जिसके लिये स्वीकृत की जा रही है। अन्य कार्यों पर नहीं किया जायेगा।
5. पीएलए से धनराशि कार्यों की आवश्यकतानुसार आहरित की जायेगी, कोई भी धनराशि मात्र बैंक खाते में रखने हेतु आहरित नहीं की जायेगी।

COMMISSIONER LUCKNOW

2- यह आदेश वित्त विभाग के अशासकीय संख्याः ई-8-65-दस/10, दिनांक 27 जनवरी, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे है।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या- 8788(1)/नौ-5-2009-11(162)/2000टीसी एवं दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. महालेखाकर (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2. कोषाधिकारी, कलेक्ट्रेट कोषागार, लखनऊ।
3. जिलाधिकारी, लखनऊ।
4. निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0 लखनऊ।
5. निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ।
6. वित्त (ई-8) अनुभाग/वित्त(आय-व्ययक) अनुभाग-2 ।
7. वरिष्ठ लेखाधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
8. निजी सचिव, मा0 मंत्री, नगर विकास विभाग।
9. नियोजन अनुभाग-3, 4।
10. गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

DAILY COMMISSIONER LUCKNOW

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 2

संख्याः जीआई–57/नौ–5–2010–55बजट/06टीसी–।।।

प्रेषक,

सूर्य प्रकाश मिश्र
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक,
स्थानीय निकाय,
उ0प्र0, लखनऊ।

नगर विकास अनुभाग–5 लखनऊः दिनांक : 04 मार्च, 2010

विषयः **भारत सरकार द्वारा कियान्वित जे.एन.एन.यू.आर.एम. कार्यक्रम के यू.आई.जी. कार्यान्श में वित्तीय वर्ष 2009–10 में प्राप्त केन्द्रांश एवं उसके सापेक्ष राज्यांश की धनराशि की स्वीकृति।**

महोदया,

वित्त मंत्रालय, भारत सरकार, नई दिल्ली के पत्रांक–59(1)/पीएफ–।/2009–623, दिनांक 31.12.2009 के द्वारा जेएनएनयूआरएम कार्यक्रम के यूआईजी कार्यान्श के अन्तर्गत इलाहाबाद नगर की जलापूर्ति कम्पोनेन्ट (पार्ट–।।), लखनऊ/मथुरा नगर की स्टार्म वाटर ड्रेनेज तथा वाराणसी नगर की सीवरेज कार्य–ट्रान्स वरूणा एरिया परियोजनाओं हेतु अवमुक्त केन्द्रांश की प्रथम किश्त की अवशेष धनराशि कुल रू0 2341.27 लाख तथा योजनान्तर्गत निर्धारित राज्यांश की धनराशि कुल रू0 840.54 लाख अर्थात केन्द्रांश एवं राज्यांश को सम्मिलित करते हुए कुल धनराशि **रू0 3181.81 (रू0 इक्तीस करोड़ इक्यासी लाख इक्यासी हजार मात्र)** को चालू वित्तीय वर्ष 2009–10 में निम्नांकित विवरणानुसार एवं शर्तों/उपबंधों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:–

(धनराशि लाख रू0 में)

क0	नगर का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष कुल अनुमन्य केन्द्रांश	केन्द्रांश के प्रथम किश्त की अवशेष अवमुक्त धनराशि	अवमुक्त केन्द्रांश के सापेक्ष राज्यांश की धनराशि	स्वीकृति हेतु प्रस्तावित कुल धनराशि (6+7)
1	2	3	4	5	6	7	8
1	इलाहाबाद	जलापूर्ति कम्पोनेन्ट (पार्ट–।।)	16234.00	8117.00	406.25	162.50	568.75
2	लखनऊ	स्टार्म वाटर ड्रेनेज	32521.00	16260.50	813.02	325.21	1138.23
3	मथुरा	स्टार्म वाटर ड्रेनेज	8720.00	6978.00	349.00	43.63	392.63
4	वाराणसी	सीवरेज कार्य–ट्रान्स वरूणा एरिया	30912.00	15456.00	773.00	309.20	1082.20
		योग			**2341.27**	**840.54**	**3181.81**

(रू0 इक्तीस करोड़ इक्यासी लाख इक्यासी हजार मात्र)

(1) निदेशक, स्थानीय निकाय स्वीकृत की जा रही धनराशि के सापेक्ष निकाय अंश की उपलब्धता सुनिश्चित किये जाने हेतु आवश्यक कार्यवाही प्राथमिकता पर करेंगे तथा पूर्व में अवमुक्त केन्द्रांश एवं राज्यांश की अवमुक्त धनराशियों के सापेक्ष नगरीय निकाय का अंश भी अवमुक्त किया जाना सुनिश्चित करेंगे।

(2) स्वीकृत धनराशि निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ द्वारा कोषागार/भारतीय स्टेट बैंक से आहरित कर स्टेट लेवल नोडल एजेन्सी (एस0एल0एन0ए0) के खाते में रखी जायेगी तथा संबंधित नागर स्थानीय निकाय के अंश की धनराशि प्राप्त होने या अंशदान देने की सहमति प्राप्त होने पर अवमुक्त की जायेगी।

(3) यथानिर्धारित शर्तों/प्रतिबंधों के अधीन प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा जिसके लिये स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी।

(4) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों/उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

2– उक्त स्वीकृत धनराशि वित्तीय वर्ष 2009–10 के आय–व्ययक अनुदान संख्या–37 के अन्तर्गत लेखाशीर्षक "4217–शहरी विकास पर पूंजीगत परिव्यय (क्रमशः)–60–अन्य शहरी विकास योजनाएं–800–अन्य व्यय–01–केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनाएं–01–जे.एन.एन.यू.आर.एम. के अन्तर्गत स्थानीय निकायों/निगमों, शहरी विकास प्राधिकरणों/नगर सुधार बोर्डों को सहायता–48–पूंजीगत व्यय के लिए सहायक अनुदान" के नाम डाला जायेगा।

3– यह आदेश वित्त विभाग के अशासकीय संख्याः ई–8–596–दस/2010, दिनांक 04 मार्च, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या– जीआई–57/नौ–5–2010–55बजट/06टीसी–।।। एवं तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :–

1– महालेखाकार (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2– मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3– संबंधित मण्डलायुक्त, उत्तर प्रदेश।।
4– संबंधित जिलाधिकारी, उत्तर प्रदेश।
5– संबंधित महापौर/नगर आयुक्त, नगर निगम, उत्तर प्रदेश।
6– प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
7– निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
8– अध्यक्ष/अधिशासी अधिकारी, नगर पालिका परिषद, मथुरा।
9– वित्त (ई–8) अनुभाग/वित्त(आय–व्ययक) अनुभाग–2
10– वरिष्ठ लेखा अधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
11– अनुसचिव, शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
12– टीम लीडीर, पीएमयू, स्थानीय निकाय निदेशालय, उ0प्र0, लखनऊ।
13– नियोजन अनुभाग–3/4
14– गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GOFinSanctions-NV5(09-10)S1

COMMISSIONER LUCKNOW

-17- 2249 (2163) 60

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 3

संख्या- 1009/नौ-5-2010-37सा/09

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक,
स्थानीय निकाय,
उत्तर प्रदेश, लखनऊ।

नगर विकास अनुभाग-5 लखनऊः दिनांकः 09 मार्च, 2010

विषयः- वित्तीय वर्ष 2009-10 में जेएनएनयूआरएम कार्यक्रम के यूआईजी/यूआईडीएसएसएमटी कार्यान्श के अन्तर्गत निकाय अंश की धनराशि की 'मा0 कांशीराम नगर विकास योजना' से ब्याज रहित ऋण के रूप में स्वीकृति।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्या- पीएमयू/77/342पी.एम.यू.कैम्प/10, दिनांक 02.02.10, पत्र संख्या-तक.सेल/81/286/रिवाल्विंग फण्ड, दिनांक 15.01.10, पत्र संख्या-तक.सेल/4393/286/08, दिनांक 31.12.09 के क्रम में मुझे यह कहने का निदेश हुआ है कि जेएनएनयूआरएम कार्यक्रम के यूआईजी/यूआईडीएसएसएमटी कार्यान्शों के अन्तर्गत स्वीकृत निम्नलिखित 06 परियोजनाओं हेतु भारत सरकार द्वारा अवमुक्त केन्द्रांश की धनराशि के सापेक्ष निकाय अंश की कुल **रू0 1617.06 लाख (रू0 सोलह करोड़ सत्तरह लाख छः हजार मात्र)** की धनराशि को वित्तीय वर्ष 2009-10 में **मा0 कांशीराम नगर विकास योजना** से ब्याज रहित ऋण के रूप में स्वीकृत करने की श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैः-

(धनराशि लाख रू0 में)

क0	निकाय का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अवमुक्त केन्द्रांश	अवमुक्त केन्द्रांश के सापेक्ष अनुमन्य निकाय अंश	अब तक स्वीकृत निकाय अंश की धनराशि	निकाय अंश की स्वीकृत धनराशि
1	2	3	4	5	6	7	8
1	न.नि. कानपुर	सीवरेज डिस्ट्रिक्ट- 4 पार्ट-।।।	20736.00	2500.00	1500.00	750.00	750.00
2	न.नि. लखनऊ	जलापूर्ति (फेज-। पार्ट-। वाल्यूम 1 से 5)	38861.00	9715.26	5829.16	5109.16	720.00
3	न.पा.प. जौनपुर	सालिड वेस्ट मैनेजमेंट	1220.39	488.16	61.02	13.25 By ULB	47.77
4	न.पा.प. लखीमपुर	वाटर सप्लाई	1190.31	476.12	59.52	--	59.52
5	न.पा.प. रामनगर (वाराणसी)	वाटर सप्लाई	591.93	236.77	29.60	--	29.60
6	न.पा.प. सिद्धार्थनगर	वाटर सप्लाई	203.36	81.34	10.17	--	10.17
		महायोग					1617.06

(रू0 सोलह करोड़ सत्तरह लाख छः हजार मात्र)

2- संबंधित स्थानीय नागर निकाय को उपर्युक्त तालिका में उनके नाम के सम्मुख स्तम्भ-8 में अंकित धनराशि निम्नलिखित शर्तों एवं प्रतिबंधों के अधीन स्वीकृत की जा रही हैः-

(1) उक्त धनराशि संबंधित निकाय को ब्याज रहित ऋण के रूप में स्वीकृत की जा रही है, जो भविष्य में राज्य वित्त आयोग की संस्तुतियों के तहत अंतरण से दी जाने वाली धनराशि से दस समान वार्षिक किश्तों में समायोजित की जायेगी, अतः कार्य प्रारम्भ करने से पूर्व संबंधित निकाय की औपचारिक सहमति/अनुमोदन अवश्य प्राप्त कर ली जाय।

(2) आवंटित धनराशि आहरित कर यथाप्रक्रिया निहित प्रयोजन हेतु व्यय की जायेगी।

(3) प्रस्तावित प्रायोजना की विस्तृत ड्राइंग/डिजाइन एवं तकनीकी स्वीकृति सक्षम स्तर से अनुमोदन प्राप्त करने के उपरान्त ही प्रायोजना के प्रस्तावित निर्माण कार्य प्रारम्भ कराया जाना अनिवार्य होगा।

(4) जिन कार्यो के लिए धनराशि स्वीकृत की जा रही है, धनराशि का उपयोग केवल उन्हीं कार्यो पर किया जायेगा। किसी अन्य योजना/कार्यक्रम पर बिना शासन की अनुमति के व्यय नहीं किया जायेगा।

(5) स्वीकृत की जा रही धनराशि से कराये जाने वाले कार्य यदि किसी अन्य योजना में सम्मिलित हैं, तो प्रश्नगत धनराशि आहरण करने से पूर्व समस्त अभिलेखों सहित तत्काल शासन को समर्पित कर दी जाय।

(6) स्वीकृत किये जा रहे कार्यो को समयबद्ध रूप से व पूर्ण गुणवत्ता के साथ कराये जाने का दायित्व संबंधित निकाय/कार्यदायी संस्था तथा जिलाधिकारी का होगा। धनराशि का भुगतान कार्य की गुणवत्ता सुनिश्चित करने के बाद ही किया जायेगा।

(7) स्वीकृत किये जा रहे कार्यों के कार्य स्थल पर राज्य स्तरीय टास्क फोर्स द्वारा नियम "डिस्पले बोर्ड" पर योजना का पूर्ण विवरण एवं कार्य प्रारम्भ होने तथा कार्य पूर्ण होने की सम्भावित तिथि का उल्लेख किया जायेगा।

(8) उपरोक्त अवस्थापना विकास एवं सुदृढ़ीकरण के कार्य नगर की तात्कालिक आवश्यकता के आधार पर स्वीकृत किये जा रहे हैं। अतः शासनादेश जारी/निर्गत होने के पश्चात् तत्काल कार्य प्रारम्भ कराया जाना अनिवार्य होगा।

(9) स्वीकृत धनराशि की वित्तीय एवं भौतिक प्रगति की पाक्षिक समीक्षा जिलाधिकारी द्वारा अपने स्तर पर सुनिश्चित करते हुए प्रगति विवरण प्रत्येक पक्ष में निदेशक, स्थानीय निकाय तथा शासन को उपलब्ध कराया जायेगा।

(10) वित्तीय मामलों से संबंधित विशिष्ट शर्तों का अनुपालन वित्त नियंत्रक/मुख्य/वरिष्ठ/ लेखाधिकारी अथवा सहायक लेखाधिकारी जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित तुरन्त वित्त विभाग को दी जायेगी।

(11) स्वीकृत धनराशि का उपयोगिता प्रमाण-पत्र कार्यालय महालेखाकार उ.प्र., इलाहाबाद एवं शासन को दिनांक 30 जून, 2010 तक उपलब्ध कराया जायेगा।

3- उक्त व्यय चालू वित्तीय वर्ष 2009-10 के आय-व्ययक अनुदान की संख्या-37 के अन्तर्गत लेखा शीर्षक-"6215 जलापूर्ति तथा सफाई के लिये कर्ज-आयोजनागत-02-मलजल तथा सफाई-190-सार्वजनिक क्षेत्र के तथा अन्य उपक्रमों को कर्ज-05-मा0 कांशीराम नगर विकास योजना के अन्तर्गत ऋण-30- निवेश/ऋण" के नामे डाला जायेगा।

4- यह आदेश वित्त विभाग के अशासकीय संख्याः ई-8-1048-दस/10, दिनांक 09 मार्च, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या- 1009(1)/नौ-5-2010-37सा/09, तददिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. महालेखाकार, उ0प्र0, इलाहाबाद।
2. प्रमुख सचिव, नियोजन विभाग, उ0प्र0 शासन।
3. संबंधित मण्डलायुक्त, उ0प्र0।
4. निदेशक, स्थानीय निधि लेखा परीक्षक, उ0प्र0, इलाहाबाद।
5. निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
6. संबंधित जिलाधिकारी/कोषाधिकारी, उ0प्र0।
7. मुख्य कोषाधिकारी, जवाहर भवन, लखनऊ।
8. प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
9. संबंधित महापौर/नगर आयुक्त, नगर निगम, उ0प्र0।
10. संबंधित अध्यक्ष/अधिशासी अधिकारी, नगर पालिका परिषद, उ0प्र0।
11. वित्त (व्यय नियंत्रण) अनुभाग-8।
12. निजी सचिव, मा0 मंत्री, नगर विकास विभाग।
13. गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GORF-(09-10)-S1

COMMISSIONER LUCKNOW

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 4

2251

संख्या-2235/नौ-5-2010-37सा/09टीसी

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक,
स्थानीय निकाय,
उत्तर प्रदेश, लखनऊ।

नगर विकास अनुभाग-5

लखनऊः दिनांकः 11 मई, 2010

विषयः- **वित्तीय वर्ष 2010-11 में जेएनएनयूआरएम कार्यक्रम के यूआईजी कार्यान्श के अन्तर्गत निकाय अंश की धनराशि की 'मा0 कांशीराम नगर विकास योजना' से स्वीकृति।**

महोदय,

उपर्युक्त विषय आपके पत्र संख्या- पीएमयू/272/286/10, दिनांक 11.03.2010 एवं पत्र संख्या- पीएमयू/315/286/10, दिनांक 19.03.2010 के क्रम में मुझे यह कहने का निदेश हुआ है कि जेएनएनयूआरएम कार्यक्रम के यूआईजी के अन्तर्गत लखनऊ नगर की निम्नलिखित 03 परियोजनाओं हेतु भारत सरकार द्वारा अवमुक्त केन्द्रांश की धनराशि के सापेक्ष निकाय अंश के रूप में नगर निगम, लखनऊ को कुल **रू0 5174.11 लाख (रू0 इक्यावन करोड़ चवहत्तर लाख ग्यारह हजार मात्र)** की धनराशि वित्तीय वर्ष 2010-11 में मा0 कांशीराम नगर विकास योजना से ब्याज रहित ऋण के रूप में स्वीकृत करने की श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते है:-

(धनराशि लाख रू0 में)

क्र0	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष अवमुक्त केन्द्रांश	अवमुक्त केन्द्रांश के सापेक्ष अनुमन्य निकाय अंश	निकाय अंश की अब तक स्वीकृत धनराशि	निकाय अंश की अवशेष धनराशि	निकाय अंश की स्वीकृत धनराशि
1	2	3	4	5	6	7	8
1	सीवरेज डिस्ट्रिक्ट-1	23623.00	8858.61	5315.17	3543.44	1771.73	1771.73
2	जलापूर्ति (फेज-1 पार्ट-1 वाल्यूम-1 से 5)	38861.00	14572.88	8743.73	5829.16	2914.57	2914.57
3	स्टार्म वाटर ड्रेनेज	32521.00	4065.22	2439.13	1951.32	487.81	487.81
	योग						**5174.11**

(रू0 इक्यावन करोड़ चवहत्तर लाख ग्यारह हजार मात्र)

2- संबंधित स्थानीय नागर निकाय को उपर्युक्त तालिका में परियोजना के नाम के सम्मुख स्तम्भ-8 में अंकित धनराशि निम्नलिखित शर्तों एवं प्रतिबंधों के अधीन स्वीकृत की जा रही है:-

(1) उक्त धनराशि संबंधित निकाय को ब्याज रहित ऋण के रूप में स्वीकृत की जा रही है जो भविष्य में राज्य वित्त आयोग की संस्तुतियों के तहत अंतरण से दी जाने वाली धनराशि से दस समान वार्षिक किश्तों में समायोजित की जायेगी, अतः कार्य प्रारम्भ करने से पूर्व संबंधित निकाय की औपचारिक सहमति/अनुमोदन अवश्य प्राप्त कर ली जाय।

(2) आवंटित धनराशि आहरित कर यथाप्रक्रिया निहित प्रयोजन हेतु व्यय की जायेगी।

(3) प्रस्तावित प्रायोजना की विस्तृत ड्राइंग/डिजाइन एवं तकनीकी स्वीकृति सक्षम स्तर से अनुमोदन प्राप्त करने के उपरान्त ही प्रायोजना के प्रस्तावित निर्माण कार्य प्रारम्भ कराया जाना अनिवार्य होगा।

(4) जिन कार्यो के लिए धनराशि स्वीकृत की जा रही है, धनराशि का उपयोग केवल उन्हीं कार्यो पर किया जायेगा। किसी अन्य योजना/कार्यक्रम पर बिना शासन की अनुमति के व्यय नहीं किया जायेगा।

(5) स्वीकृत की जा रही धनराशि से कराये जाने वाले कार्य यदि किसी अन्य योजना में सम्मिलित हैं, तो प्रश्नगत धनराशि आहरण करने से पूर्व समस्त अभिलेखों सहित तत्काल शासन को समर्पित कर दी जाय।

(6) स्वीकृत किये जा रहे कार्यो को समयबद्ध रूप से व पूर्ण गुणवत्ता के साथ कराये जाने का दायित्व संबंधित निकाय/कार्यदायी संस्था तथा जिलाधिकारी का होगा। धनराशि का भुगतान कार्य की गुणवत्ता सुनिश्चित करने के बाद ही किया जायेगा।

(7) स्वीकृत किये जा रहे कार्यों के कार्य स्थल पर राज्य स्तरीय टास्क फोर्स द्वारा नियम "डिस्पले बोर्ड" पर योजना का पूर्ण विवरण एवं कार्य प्रारम्भ होने तथा कार्य पूर्ण होने की सम्भावित तिथि का उल्लेख किया जायेगा।

(8) उपरोक्त अवस्थापना विकास एवं सुदृढ़ीकरण के कार्य नगर की तात्कालिक आवश्यकता के आधार पर स्वीकृत किये जा रहे हैं। अतः शासनादेश जारी/निर्गत होने के पश्चात् तत्काल कार्य प्रारम्भ कराया जाना अनिवार्य होगा।

(9) स्वीकृत धनराशि की वित्तीय एवं भौतिक प्रगति की पाक्षिक समीक्षा जिलाधिकारी द्वारा अपने स्तर पर सुनिश्चित करते हुए प्रगति विवरण प्रत्येक पक्ष में निदेशक, स्थानीय निकाय तथा शासन को उपलब्ध कराया जायेगा।

(10) वित्तीय मामलों से संबंधित विशिष्ट शर्तों का अनुपालन वित्त नियंत्रक/मुख्य/वरिष्ठ/ लेखाधिकारी अथवा सहायक लेखाधिकारी जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तो में किसी प्रकार का विचलन हो तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित तुरन्त वित्त विभाग को दी जायेगी।

(11) स्वीकृत धनराशि का उपयोगिता प्रमाण-पत्र कार्यालय महालेखाकार उ.प्र., इलाहाबाद एवं शासन को दिनांक 31 मार्च, 2011 तक उपलब्ध कराया जायेगा।

3- उक्त व्यय चालू वित्तीय वर्ष 2010-11 के आय-व्ययक अनुदान की संख्या-37 के अन्तर्गत लेखा शीर्षक- "6215-जलापूर्ति तथा सफाई के लिये कर्ज-आयोजनागत-02-मलजल तथा सफाई-190-सार्वजनिक क्षेत्र के तथा अन्य उपक्रमों को कर्ज-05-मा0 कांशीराम नगर विकास योजना के अन्तर्गत ऋण-30-निवेश/ ऋण" के नामे डाला जायेगा।

4- यह आदेश वित्त विभाग के अशासकीय संख्याः ई-8-1592-दस/10, दिनांक 10 मई, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या- 2235(1)/नौ-5-2010-37सा/09टीसी, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. महालेखाकार, उ0प्र0, इलाहाबाद।
2. मण्डलायुक्त, लखनऊ।
3. महापौर/नगर आयुक्त, नगर निगम, लखनऊ।
4. जिलाधिकारी/कोषाधिकारी, लखनऊ।
5. निदेशक, स्थानीय निधि लेखा परीक्षक, उ0प्र0, इलाहाबाद।
6. निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
7. मुख्य कोषाधिकारी, जवाहर भवन, लखनऊ।
8. प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
9. वित्त (व्यय नियंत्रण) अनुभाग-8।
10. निजी सचिव, मा0 मंत्री, नगर विकास विभाग।
11. गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GORF-(10-11)-S1

DATA COMMISSIONER LUCKNOW Civil Secretariat

2255

(2167) 64

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 5

संख्याः जीआई–94/नौ–5–2010–55बजट/06टीसी

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक,
स्थानीय निकाय,
उ0प्र0, लखनऊ।

नगर विकास अनुभाग–5

लखनऊः दिनांक : 11 मई, 2010

विषयः **भारत सरकार द्वारा कियान्वित जे.एन.एन.यू.आर.एम. कार्यक्रम के यू.आई.जी. कार्यान्श में वित्तीय वर्ष 2010–11 में प्राप्त केन्द्रांश एवं उसके सापेक्ष राज्यांश की धनराशि की स्वीकृति।**

महोदय,

वित्त मंत्रालय, भारत सरकार, नई दिल्ली के पत्रांक–59(1)/पीएफ–I/2009–732, दिनांक 22.03.2010 के द्वारा जेएनएनयूआरएम कार्यक्रम के यूआईजी कार्यान्श के अन्तर्गत आगरा नगर की जलापूर्ति, इलाहाबाद नगर की जलापूर्ति कम्पोनेन्ट (पार्ट–II), लखनऊ नगर की जलापूर्ति (फेज–I पार्ट–II) एवं स्टार्म वाटर ड्रेनेज परियोजनाओं हेतु अवमुक्त केन्द्रांश की धनराशि कुल रू0 8960.24 लाख तथा योजनान्तर्गत निर्धारित राज्यांश की धनराशि कुल रू0 3584.09 लाख अर्थात केन्द्रांश एवं राज्यांश को सम्मिलित करते हुए कुल **रू0 12544.33 (रू0 एक अरब पच्चीस करोड़ चवालीस लाख तेंतीस हजार मात्र)** की धनराशि चालू वित्तीय वर्ष 2010–11 में निम्नांकित विवरणानुसार एवं शर्तों/उपबंधों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:–

(धनराशि लाख रू0 में)

क्र0	नगर का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष अनुमन्य केन्द्रांश	अनुमन्य केन्द्रांश के सापेक्ष अवमुक्त केन्द्रांश	अवमुक्त केन्द्रांश के सापेक्ष राज्यांश	कुल स्वीकृत धनराशि (6+7)
1	2	3	4	5	6	7	8
1	आगरा	जलापूर्ति	8270.50	4135.25	1033.81 IIIrd Inst	413.52	1447.33
2	इलाहाबाद	जलापूर्ति कम्पोनेन्ट (पार्ट–II)	16234.00	8117.00	2029.25 IInd Inst	811.70	2840.95
3	लखनऊ	जलापूर्ति (फेज–I पार्ट–II)	14656.50	7328.25	1832.06 IInd Inst	732.82	2564.88
4	लखनऊ	स्टार्म वाटर ड्रेनेज	32521.00	16260.00	4065.12 IInd Inst	1626.05	5691.17
		योग			8960.24	3584.09	**12544.33**

(रू0 एक अरब पच्चीस करोड़ चवालीस लाख तेंतीस हजार मात्र)

(1) निदेशक, स्थानीय निकाय स्वीकृत की जा रही धनराशि के सापेक्ष निकाय अंश की उपलब्धता सुनिश्चित किये जाने हेतु आवश्यक कार्यवाही प्राथमिकता पर करेंगे तथा पूर्व में अवमुक्त केन्द्रांश एवं राज्यांश की अवमुक्त धनराशियों के सापेक्ष नगरीय निकाय का अंश भी अवमुक्त किया जाना सुनिश्चित करेंगे।

(2) स्वीकृत धनराशि निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ द्वारा कोषागार/भारतीय स्टेट बैंक से आहरित कर स्टेट लेवल नोडल एजेन्सी (एस0एल0एन0ए0) के खाते में रखी जायेगी तथा **संबंधित नागर स्थानीय निकाय के अंश की धनराशि प्राप्त होने या अंशदान देने की सहमति** प्राप्त होने पर अवमुक्त की जायेगी।

COMMISSIONER LUCKNOW

(3) यथानिर्धारित शर्तों/प्रतिबंधों के अधीन प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा जिसके लिये स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी।

(4) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों /उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

2— उक्त स्वीकृत धनराशि वित्तीय वर्ष 2010—11 के आय—व्ययक अनुदान संख्या—37 के अन्तर्गत लेखाशीर्षक "4217—शहरी विकास पर पूंजीगत परिव्यय (क्रमशः)—60—अन्य शहरी विकास योजनाएं—800—अन्य व्यय—01—केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनाएं—0101—जे.एन. एन.यू.आर.एम. के अन्तर्गत स्थानीय निकायों/निगमों, शहरी विकास प्राधिकरणों/नगर सुधार बोर्डों को सहायता—48—पूंजीगत व्यय के लिए सहायक अनुदान" के नाम डाला जायेगा।

3— यह आदेश वित्त विभाग के अशासकीय संख्याः ई—8—1593—दस/2010, दिनांक 10 मई, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या— जीआई—94/नौ—5—2010—55बजट/06टीसी एवं तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :—

1— महालेखाकार (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2— मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3— संबंधित मण्डलायुक्त, उत्तर प्रदेश।।
4— संबंधित जिलाधिकारी, उत्तर प्रदेश।
5— संबंधित महापौर/नगर आयुक्त, नगर निगम, उत्तर प्रदेश।
6— प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
7— निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
8— वित्त (ई—8) अनुभाग/वित्त(आय—व्ययक) अनुभाग—2
9— वरिष्ठ लेखा अधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
10— अनुसचिव, शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
11— टीम लीडर, पीएमयू, स्थानीय निकाय निदेशालय, उ0प्र0, लखनऊ।
12— नियोजन अनुभाग—3/4
13— गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GOFinSanctions-NV5(10-11)S1

COMMISSIONER LUCKNOW

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 6

संख्याः जीआई–139/नौ–5–2010–55बजट/06टीसी–।।

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक,
स्थानीय निकाय,
उ0प्र0, लखनऊ।

नगर विकास अनुभाग–5

लखनऊः दिनांक : 11 मई, 2010

विषयः **भारत सरकार द्वारा क्रियान्वित जे.एन.एन.यू.आर.एम. कार्यक्रम के यू.आई.जी. कार्यान्श में वित्तीय वर्ष 2010–11 में प्राप्त केन्द्रांश एवं उसके सापेक्ष राज्यांश की धनराशि की स्वीकृति।**

महोदय,

वित्त मंत्रालय, भारत सरकार, नई दिल्ली के पत्रांक–59(1)/पीएफ–।/2009–17, दिनांक 12.04.2010 के द्वारा जेएनएनयूआरएम कार्यक्रम के यूआईजी कार्यान्श के अन्तर्गत लखनऊ नगर की सीवरेज कार्य–लखनऊ डिस्ट्रिक्ट–। (वाल्यूम–। एण्ड ।।) परियोजना हेतु अवमुक्त केन्द्रांश की चतुर्थ किश्त की अवशेष धनराशि रू0 2398.28 लाख तथा योजनान्तर्गत निर्धारित राज्यांश की धनराशि रू0 959.31 लाख को सम्मिलित करते हुए कुल **रू0 3357.59 लाख (रू0 तेंतीस करोड़ सत्तावन लाख उन्सठ हजार मात्र)** की धनराशि चालू वित्तीय वर्ष 2010–11 में निम्नांकित विवरणानुसार एवं शर्तों/उपबंधों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:–

(धनराशि लाख रू0 में)

क0	नगर का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष कुल अनुमन्य केन्द्रांश	अनुमन्य केन्द्रांश के सापेक्ष अवमुक्त केन्द्रांश	अवमुक्त केन्द्रांश के सापेक्ष राज्यांश की धनराशि	कुल स्वीकृत धनराशि (6+7)
1	2	3	4	5	6	7	8
1	लखनऊ	सीवरेज कार्य– लखनऊ डिस्ट्रिक्ट–। (वाल्यूम–। एण्ड ।।)	23623.00	11811.00	2398.28 Bal of 4th Inst	959.31	3357.59

(रू0 तेंतीस करोड़ सत्तावन लाख उन्सठ हजार मात्र)

(1) निदेशक, स्थानीय निकाय स्वीकृत की जा रही धनराशि के सापेक्ष निकाय अंश की उपलब्धता सुनिश्चित किये जाने हेतु आवश्यक कार्यवाही प्राथमिकता पर करेंगे तथा पूर्व में अवमुक्त केन्द्रांश एवं राज्यांश की अवमुक्त धनराशियों के सापेक्ष नगरीय निकाय का अंश भी अवमुक्त किया जाना सुनिश्चित करेंगे।

(2) स्वीकृत धनराशि निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ द्वारा कोषागार/भारतीय स्टेट बैंक से आहरित कर स्टेट लेवल नोडल एजेन्सी (एस0एल0एन0ए0) के खाते में रखी जायेगी तथा संबंधित नागर स्थानीय निकाय के अंश की धनराशि प्राप्त होने या अंशदान देने की सहमति प्राप्त होने पर अवमुक्त की जायेगी।

(3) यथानिर्धारित शर्तों/प्रतिबंधों के अधीन प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा जिसके लिये स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी।

(4) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों /उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

COMMISSIONER

2– उक्त स्वीकृत धनराशि वित्तीय वर्ष 2010–11 के आय–व्ययक अनुदान संख्या–37 के अन्तर्गत लेखाशीर्षक "4217–शहरी विकास पर पूंजीगत परिव्यय (क्रमशः)–60–अन्य शहरी विकास योजनाएं–800–अन्य व्यय–01–केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनाएं–0101– जे.एन.एन.यू.आर.एम. के अन्तर्गत स्थानीय निकायों/निगमों, शहरी विकास प्राधिकरणों/नगर सुधार बोर्डों को सहायता–48–पूंजीगत व्यय के लिए सहायक अनुदान" के नाम डाला जायेगा।

3– यह आदेश वित्त विभाग के अशासकीय संख्याः ई–8–1594–दस/2010, दिनांक 10 मई, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

सख्या– जीआई–139(1)/नौ–5–2010–55बजट/06टीसी–।। एवं तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :–

1– महालेखाकार (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2– मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3– मण्डलायुक्त, लखनऊ।
4– जिलाधिकारी, लखनऊ।
5– महापौर/नगर आयुक्त, नगर निगम, लखनऊ।
6– प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
7– निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
8– वित्त (ई–8) अनुभाग/वित्त(आय–व्ययक) अनुभाग–2
9– वरिष्ठ लेखा अधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
10– अनुसचिव, शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
11– नियोजन अनुभाग–3/4
12– गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GOFinSanctions-NV5(10-11)S1

COMMISSIONER LUCKNOW

-25- 2257 (2171) 68

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 7

संख्या- 4035/नौ-5-2010-307बजट/08

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम,
लखनऊ।

नगर विकास अनुभाग-5 लखनऊ : दिनांक : 21 मई, 2010

विषयः गोमती कार्य योजना, लखनऊ (द्वितीय चरण) के अन्तर्गत "मेन पम्पिंग स्टेशन नियर ग्वारी कलवर्ट" हेतु धनराशि की स्वीकृति।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्याः जी-97/022-0302/2010, दिनांक 13.04.2010 के संदर्भ में मुझे यह कहने का निदेश हुआ है कि गोमती कार्य योजना, लखनऊ (द्वितीय चरण) के अन्तर्गत **"मेन पम्पिंग स्टेशन नियर ग्वारी कलवर्ट"** के कार्य हेतु राज्यांश की बढ़ी हुई धनराशि रू0 2300.61 लाख के सापेक्ष कुल **रू0 10,00,00,000/- (रू0 दस करोड़ मात्र)** की धनराशि को नदी प्रदूषण नियंत्रण कार्यक्रम के अन्तर्गत वित्तीय वर्ष 2010-11 में प्रावधानित धनराशि में से निम्नलिखित शर्तों एवं प्राविधानों के अधीन श्री राज्यपाल महोदय सहर्ष स्वीकृति प्रदान करते हैः-

(1) स्वीकृत धनराशि का कोषागार से आहरण कार्य की आवश्यकतानुसार किया जायेगा।

(2) उक्त धनराशि प्रबन्ध निदेशक, उ0प्र0 जल निगम, लखनऊ तथा विशेष सचिव, नगर विकास विभाग के प्रतिहस्ताक्षरयुक्त बिल प्रस्तुत करके कोषागार/भारतीय स्टेट बैंक से आहरित कर व्यय की जायेगी।

(3) प्रश्नगत धनराशि भारत सरकार द्वारा जारी किये गये दिशा-निर्देशों के अनुसार ही व्यय की जायेगी, जिसका विस्तृत विवरण तथा भौतिक प्रगति शासन को प्रत्येक त्रैमास के अन्त तक भेजा जाना आवश्यक है। उपयोगिता प्रमाण पत्र शासन तथा महालेखाकार, उ0प्र0, इलाहाबाद को भेजा जाना वांछनीय है।

(4) स्वीकृत की जा रही धनराशि का कोई अंश बैंक/पोस्ट आफिस में नहीं रखा जायेगा।

(5) विभिन्न योजनाओं की स्वीकृति के समय जो विभिन्न शर्ते निर्धारित की गयी थीं, उन्हीं शर्तों के अधीन यह धनराशि अवमुक्त की जायेगी।

(6) प्रस्तावित प्रायोजना की विस्तृत ड्राइंग/डिजाइन एवं तकनीकी स्वीकृति सक्षम स्तर से अनुमोदन प्राप्त करने के उपरांत ही प्रायोजना का प्रस्तावित निर्माण कार्य प्रारम्भ कराया जायेगा।

2- इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तो का अनुपालन विभागों/ उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित वित्त विभाग को दे दी जाय।

COMMISSIONER LUCKNOW

GOFinSanctions-NV5(10-11)S1

3- उक्त व्यय चालू वित्तीय वर्ष 2010-11 के आय-व्ययक की अनुदान संख्या-37 के अन्तर्गत लेखाशीर्षक-''2215-जलपूर्ति तथा सफाई-02-जलमल तथा सफाई-103-वायु एवं जल प्रदूषण का निवारण-01-केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनायें-0103-नदी प्रदूष्ण नियंत्रण कार्यक्रम (70 प्रतिशत केन्द्र सहायतित)-20-सहायक अनुदान/अंशदान/राज सहायता'' के नामे डाला जायेगा।

4- यह आदेश वित्त विभाग के अशासकीय संख्याः ई-8-1685-दस/10, दिनांक 20 मई, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे है।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या- 4035(1)/नौ-5-2010-307बजट/08, **तद्दिनांक।**

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. महालेखाकर (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2. कोषाधिकारी, कलेक्ट्रेट कोषागार, लखनऊ।
3. जिलाधिकारी, लखनऊ।
4. निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0 लखनऊ।
5. वित्त (ई-8) अनुभाग/वित्त(आय-व्ययक) अनुभाग-2 ।
6. वरिष्ठ लेखाधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
7. निजी सचिव, मा0 मंत्री, नगर विकास विभाग।
8. नियोजन अनुभाग-3, 4।
9. गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GOFinSanctions-NV5(10-11)S1

COMMISSIONER LUCKNOW

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

(2173) 70

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 8 — 2259

संख्या- 4415/नौ-5-2010-56बजट/09

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम,
लखनऊ।

नगर विकास अनुभाग-5 लखनऊ : दिनांक : 21 मई, 2010

विषयः गोमती कार्य योजना, लखनऊ (द्वितीय चरण) के अन्तर्गत "जैनसैट फार आई.पी.एस. कुकरैल नाला" हेतु अवशेष धनराशि की स्वीकृति।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्याः जी-97/022-0302/2010, दिनांक 13.04.2010 तथा शासनादेश संख्या-3358/नौ-5-2009-56बजट/09, दिनांक 09.11.2009 के क्रम में मुझे यह कहने का निदेश हुआ है कि गोमती कार्य योजना, लखनऊ (द्वितीय चरण) के अन्तर्गत **"जैनसैट फार आई.पी.एस. कुकरैल नाला"** के कार्य हेतु राज्यांश की बढ़ी हुई धनराशि रू0 1350.264 लाख के सापेक्ष कुल अवशेष **रू0 3,50,26,000/- (रू0 तीन करोड़ पचास लाख छब्बीस हजार मात्र)** की धनराशि को नदी प्रदूषण नियंत्रण कार्यक्रम के अन्तर्गत वित्तीय वर्ष 2010-11 में प्रावधानित धनराशि में से निम्नलिखित शर्तों एवं प्राविधानों के अधीन श्री राज्यपाल महोदय सहर्ष स्वीकृति प्रदान करते हैः-

(1) उक्त धनराशि प्रबन्ध निदेशक, उ0प्र0 जल निगम, लखनऊ तथा विशेष सचिव, नगर विकास विभाग के प्रतिहस्ताक्षरयुक्त बिल प्रस्तुत करके कोषागार/भारतीय स्टेट बैंक से आहरित कर व्यय की जायेगी।

(2) प्रश्नगत धनराशि भारत सरकार द्वारा जारी किये गये दिशा-निर्देशों के अनुसार ही व्यय की जायेगी, जिसका विस्तृत विवरण तथा भौतिक प्रगति शासन को प्रत्येक त्रैमास के अन्त तक भेजा जाना आवश्यक है। उपयोगिता प्रमाण पत्र शासन तथा महालेखाकार, उ0प्र0, इलाहाबाद को भेजा जाना वांछनीय है।

(3) स्वीकृत की जा रही धनराशि का कोई अंश बैंक/पोस्ट आफिस में नहीं रखा जायेगा।

(4) विभिन्न योजनाओं की स्वीकृति के समय जो विभिन्न शर्ते निर्धारित की गयी थीं, उन्हीं शर्तो के अधीन यह धनराशि अवमुक्त की जायेगी।

(5) प्रस्तावित प्रायोजना की विस्तृत ड्राइंग/डिजाइन एवं तकनीकी स्वीकृति सक्षम स्तर से अनुमोदन प्राप्त करने के उपरात ही प्रायोजना का प्रस्तावित निर्माण कार्य प्रारम्भ कराया जायेगा।

2- इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तो का अनुपालन विभागों/ उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित वित्त विभाग को दे दी जाय।

COMMISSIONER

-28- 2260 (2174) 71

3- उक्त व्यय चालू वित्तीय वर्ष 2010-11 के आय-व्ययक की अनुदान संख्या-37 के अन्तर्गत लेखाशीर्षक-''2215-जलपूर्ति तथा सफाई-02-जलमल तथा सफाई-103-वायु एवं जल प्रदूषण का निवारण-01-केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनायें-0103-नदी प्रदूष्ण नियंत्रण कार्यक्रम (70 प्रतिशत केन्द्र सहायतित)-20-सहायक अनुदान/अंशदान/राज सहायता'' के नामे डाला जायेगा।

4- यह आदेश वित्त विभाग के अशासकीय संख्याः ई-8-1684-दस/10, दिनांक 20 मई, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या- 4415(1)/नौ-5-2010-56बजट/09 एवं तद्दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. महालेखाकर (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2. कोषाधिकारी, कलेक्ट्रेट कोषागार, लखनऊ।
3. जिलाधिकारी, लखनऊ।
4. निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0 लखनऊ।
5. वित्त (ई-8) अनुभाग/वित्त(आय-व्ययक) अनुभाग-2 ।
6. वरिष्ठ लेखाधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
7. निजी सचिव, मा0 मंत्री, नगर विकास विभाग।
8. नियोजन अनुभाग-3, 4।
9. गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GOFinSanctions-NVS(10-11)S1

COMMISSIONER LUCKNOW

-24-

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 9

2175 2261 72

संख्या–3195/नौ–5–2010–5बजट/2007

प्रेषक,

विपिन कुमार द्विवेदी,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम,
उत्तर प्रदेश लखनऊ।

नगर विकास अनुभाग–5 लखनऊः दिनांकः 06 मई, 2010

विषयः वित्तीय वर्ष 2010–11 में नगरीय पेयजल कार्यक्रम (जिला सेक्टर) के अन्तर्गत जलापूर्ति योजना के कार्यान्वयन हेतु अनुदान की स्वीकृति।

महोदय,

उपर्युक्त विषय के संबंध में मुझे यह कहने का निदेश हुआ है कि वित्तीय वर्ष 2010–11 में नगरीय पेयजल कार्यक्रम के अन्तर्गत जल सम्पूर्ति कार्य के कार्यान्वयन हेतु श्री राज्यपाल इस शासनादेश से संलग्न सूची में अंकित विभिन्न जनपदों में उनके स्तम्भ–5 में निर्देशित धनराशि से आवश्यक कार्य कराने के लिए चालू वित्तीय वर्ष 2010–11 में कुल **रू0 7436.32 लाख (रुपए चौहत्तर करोड़ छत्तीस लाख बत्तीस हजार मात्र)** की धनराशि आपके निर्वतन पर निम्नांकित शर्तो एवं उपबन्धों के अधीन रखे जाने की सहर्ष स्वीकृति प्रदान करते हैं:–

1. इस धनराशि का प्रदेश सरकार द्वारा समय–समय पर जारी किये गये निर्देशों के अनुसार ही व्यय किया जायेगा तथा वित्त (आय–व्ययक) अनुभाग–1 के शासनादेश संख्या–बी–1–951/दस–2010–231/ 2010, दिनांक 26 मार्च, 2010 में दिये गये दिशा–निर्देशों को ध्यान में रखा जायेगा।
2. स्वीकृत अनुदान की धनराशि का आहरण कार्य की आवश्यकतानुसार उ0प्र0 जल निगम द्वारा किया जायेगा तथा संलग्नक के अनुसार संबंधित जिले की जिला इकाई (उ0प्र0 जल निगम) को उपलब्ध कराया जायेगा।
3. स्वीकृत धनराशि का उपयोग नगरीय क्षेत्र की अधूरी योजनाओं का पूर्ण करने, हैण्डपम्पों की स्थापना/रिबोर आदि पर किया जायेगा, परन्तु प्रथम वरीयता हैण्डपम्पों के रिबोर व अधूरे कार्यों को पूर्ण कराने और पाईप पेयजल परियोजनाओं को पूर्ण कराने को दी जाय। सामान्य मरम्मत के कार्य भी कराये जायेंगे। जिलाधिकारी प्राथमिकता के आधार पर योजनाओं का चयन करेंगे।
4. धनराशि के उपयोग की सप्ताहवार समीक्षा जिलाधिकारियों द्वारा अनिवार्य रूप से की जायेगी तथा प्रत्येक त्रैमास की 2 व 3 तारीख तक भौतिक एवं वित्तीय प्रगति से शासन को अवगत कराया जायेगा।
5. उक्त धनराशि का व्यय केवल नगरीय पेयजल योजनाओं पर किया जायेगा। उपयोगिता प्रमाण पत्र शासन तथा महालेखाकर, उ0प्र0 इलाहाबाद को दि0 31.03.211 तक भेजना अनिवार्य है।
6. विभिन्न योजनाओं की स्वीकृति के समय जो शर्ते निर्धारित की गयी थी, उन्हीं शर्तों के अधीन यह धनराशि अवमुक्त की जा रही है।
7. स्वीकृत धनराशि के सापेक्ष प्रत्येक माह आहरित एवं व्यय की गयी धनराशि का विवरण निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ को प्रत्येक माह की 07 तारीख तक उपलब्ध कराया जाना सुनिश्चित करें।

COMMISSIONER LUCKNOW

8. स्वीकृत की जाने वाली धनराशि की सीमा तक जनपद की जिला योजना में विभागीय अधिकारी द्वारा आवश्यक प्रावधान सुनिश्चित किया जायेगा और यदि स्वीकृत धनराशि से भिन्न परिव्यय जनपद विशेष में जिला योजना के अधीन उभरकर आता है, तो उपलब्ध होने वाले परिव्यय के अनुसार यथासमय स्वीकृतियां संशोधित की जायेगी।

9. परिव्यय के संबंध में राज्य योजना आयोग (नियोजन विभाग) के परिपत्र संख्या–9/3/35–आ–2/2009–46, दिनांक 13 जनवरी, 2010 के निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाय।

2– इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तो का अनुपालन विभागों, उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामलें की सूचना पूर्ण विवरण सहित वित्त विभाग को दे दी जाय।

3– उक्त व्यय चालू वित्तीय वर्ष 2010–11 के आय–व्ययक की अनुदान संख्या–37 के अन्तर्गत लेखा शीर्षक 4215–जलापूर्ति तथा सफाई पर पूंजीगत परिव्यय–आयोजनागत–01–जलपूर्ति–101–शहरी जलपूर्ति–03–नगरीय पेयजल कार्यक्रमों के निमार्ण हेतु अनुदान–48–पूँजीगत व्यय के लिये सहायक अनुदान के नामें डाला जायेगा।

4– यह आदेश वित्त विभाग के अशासकीय पत्र संख्या–ई–8–1521/दस–2010, दिनांक 06 मई, 2010 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

संलग्नक–यथोक्त ।

भवदीय,

(विपिन कुमार द्विवेदी)
विशेष सचिव।

संख्या–3195(1)/नौ–5–2010, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित–

1– महालेखाकार, (लेखा–परीक्षा) प्रथम/द्वितीय, उ0 प्र0, इलाहाबाद।
2– महालेखाकार, वर्क्स लेखा अनुभाग, उ0 प्र0, इलाहाबाद।
3– मुख्य कोषाधिकारी, कलेक्ट्रेट कोषागार, लखनऊ।
4– निदेशक, स्थानीय निकाय, उत्तर प्रदेश, लखनऊ।
5– समस्त मण्डलायुक्त, उत्तर प्रदेश।
6– समस्त जिलाधिकारी, उत्तर प्रदेश।
7– समस्त कोषाधिकारी, उत्तर प्रदेश।
8– सम्बन्धित वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो।
9– निदेशक, सूचना एवं जनसम्पर्क विभाग, उत्तर प्रदेश, लखनऊ।
10– वित्त (व्यय–नियंत्रण) अनुभाग–8/बजट अनुभाग–4, उत्तर प्रदेश शासन।
11– राज्य योजना आयोग–2, नियोजन विभाग, उत्तर प्रदेश, लखनऊ।
12– गार्ड फाइल।

आज्ञा से,
6.5.10
(विपिन कुमार द्विवेदी)
विशेष सचिव।

COMMISSIONER LUCKNOW

2263

177 74

शासनादेश संख्या–3195/नौ–5–2010–5बजट/07, दिनांक 06 मई, 2010
का संलग्नक

(धनराशि लाख रूपये में)

क0	जनपद का नाम	स्वीकृत धनराशि
1	2	3
1	आगरा	130.00
2	मैनपुरी	40.00
3	मथुरा	280.09
4	फिरोजाबाद	277.80
5	अलीगढ़	50.80
6	महामायानगर	120.25
7	एटा	49.74
8	कांशीराम नगर	85.24
9	झांसी	109.44
10	ललितपुर	151.39
11	जालौन	125.82
12	चित्रकूट	44.05
13	हमीरपुर	131.16
14	महोबा	100.37
15	बांदा	90.00
16	लखनऊ	236.00
17	रायबरेली	66.00
18	हरदोई	19.50
19	उन्नाव	52.00
20	सीतापुर	293.87
21	खीरी	94.49
22	बरेली	89.57
23	बदायूं	68.61
24	पीलीभीत	34.47
25	शाहजहांपुर	78.30
26	मेरठ	80.16
27	बागपत	165.39
28	गाजियाबाद	118.00
29	गौतमबुद्धनगर	43.90
30	बुलन्दशहर	97.07
31	सहारनपुर	192.95
32	मुजफ्फरनगर	200.00
33	मुरादाबाद	106.07
34	ज्योतिबाफूले नगर	86.43
35	रामपुर	191.10
36	बिजनौर	76.50
37	वाराणसी	306.47
38	चन्दौली	20.00

6.5.10

2264

क0	जनपद का नाम	स्वीकृत धनराशि
1	2	3
39	गाजीपुर	145.40
40	जौनपुर	69.00
41	संत रविदासनगर	79.66
42	मिर्जापुर	89.67
43	सोनभद्र	47.10
44	गोरखपुर	127.00
45	महराजगंज	25.00
46	देवरिया	52.19
47	कुशीनगर	125.00
48	बस्ती	34.00
49	संतकबीरनगर	27.11
50	सिद्धार्थनगर	75.00
51	आजमगढ़	41.58
52	मऊ	125.38
53	बलिया	75.10
54	इलाहाबाद	96.11
55	कौशाम्बी	29.00
56	फतेहपुर	113.39
57	प्रतापगढ़	156.72
58	कानपुर	553.20
59	कानपुर देहात	164.37
60	फर्रूखाबाद	106.02
61	कन्नौज	94.27
62	औरैया	22.97
63	इटावा	51.10
64	फैजाबाद	49.65
65	अम्बेडकरनगर	22.25
66	सुल्तानपुर	86.19
67	बाराबंकी	142.40
68	गोण्डा	41.50
69	बलरामपुर	41.15
70	श्रावस्ती	10.84
71	बहराइच	14.00
	योग	7436.32

(रूपये चौहत्तर करोड़ छत्तीस लाख बत्तीस हजार मात्र)

6.5.11.

(विपिन कुमार द्विवेदी)
विशेष सचिव।

2265

(2179) 76

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 10

संख्या– 432 /26–ब0प्र0–2010–28 बजट/2007

प्रेषक,

भवनाथ,
विशेष सचिव,
उत्तर प्रदेश शासन ।

सेवा में,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम, लखनऊ।

बजट प्रकोष्ठ, समाज कल्याण लखनऊः दिनांकः 17 मई, 2010

विषयः– वित्तीय वर्ष 2010–11 में अनुसूचित जाति सब प्लान के अन्तर्गत अनुसूचित जाति बाहुल्य नगरीय क्षेत्रों में अनुसूचित जाति के लोगों के लिये हैण्डपम्प अधिष्ठापन हेतु धनराशि की स्वीकृति ।

महोदय,

उपर्युक्त विषय के सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि वित्तीय वर्ष 2010–11 में अनुसूचित जाति सब प्लान के अन्तर्गत अनुसूचित जाति बाहुल्य नगरीय क्षेत्रों में अनुसूचित जाति के लोगों के लिये हैण्डपम्प अधिष्ठान करने हेतु श्री राज्यपाल महोदय धनराशि रू0 20,00,00,000/– (रू0 बीस करोड़ मात्र) संलग्न जनपदवार फॉट के अनुसार व्यय किये जाने की निम्नलिखित शर्तो के अधीन सहर्ष स्वीकृति प्रदान करते हैः–

1– स्वीकृत धनराशि का व्यय/उपभोग भारत सरकार तथा राज्य सरकार द्वारा एस0सी0एस0पी0/टी0एस0पी0 हेतु निर्धारित मानक तथा दिशा–निर्देशों के अनुरूप किया जायेगा ।

2– स्वीकृत धनराशि शासन द्वारा समय–समय पर जारी किये गये दिशा–निर्देशो के अनुसार ही व्यय किया जायेगा तथा वित्त (आय–व्ययक) अनुभाग–1 के कार्यालय ज्ञाप संख्या–बी–1–951/दस–2010–231/2010, दिनांक 26 मार्च, 2010 में दिए गए दिशा–निर्देशों को ध्यान में रखा जायेगा ।

3– स्वीकृत धनराशि का उपयोग नगरीय क्षेत्रों में हैण्डपम्प की स्थापन के कार्यो पर किया जायेगा । जिलाधिकारी द्वारा प्राथमिकता के आधार पर योजना का चयन किया जायेगा ।

4– स्वीकृत धनराशि का आहरण प्रबन्ध निदेशक, उ0प्र0 जल निगम लखनऊ द्वारा विशेष सचिव, नगर विकास विभाग, उ0प्र0 शासन के प्रतिहस्ताक्षरोपरान्त किया जायेगा । तदोपरान्त धनराशि सम्बन्धित जनपदों को उपलब्ध करा दी जायेगी ।

5– उक्त धनराशि का व्यय केवल अनुसूचित जाति सब प्लान के अन्तर्गत अनुसूचित जाति बाहुल्य नगरीय क्षेत्रों में जहां अनुसूचित जाति की आबादी 50 प्रतिशत से अधिह है, अनुसूचित जाति के लोगों के लिये हैण्डपम्प अधिष्ठापन की सुविधा उपलब्ध कराने पर ही किया जायेगा । उपयोगिता प्रमाण पत्र शासन तथा महालेखकार, उ0प्र0 इलाहाबाद को दिनांक 31.3.2011 तक भेजना अनिवार्य है।

6– धनराशि के उपयोग की सप्ताहवार समीक्षा जिलाधिकारियो द्वारा अनिवार्य रूप से की जायेगी । प्रत्येक माह की 02 व 03 तारीख तक भौतिक एवं वित्तीय प्रगति से शासन को अवगत कराया जायेगा ।

7– कोषागार/स्टेट बैंक से धनराशि आहरण से सम्बन्धित व्यय पत्र (बाउचर्स) की संख्या व दिनांक की सूचना को आहरण के एक सप्ताह के भीतर उपलब्ध कराया जाना सुनिश्चित किया जायेगा ।

.....2/–

COMMISSIONER LUCKNOW

8– स्वीकृत धनराशि से हैण्डपम्प अधिष्ठापन योजनाओं के सामान्य मरम्मत के कार्य नहीं कराये जायेगें ।

9– स्वीकृत की जाने वाली धनराशि की सीमा तक जनपद की जिला योजना में विभागीय अधिकारी द्वारा आवश्यक प्रावधान सुनिश्चित किया जायेगा और यदि स्वीकृत धनराशि से भिन्न परिव्यय जनपद विशेष में जिला योजना के अधीन उभर कर आता है, तो उपलब्ध होने वाली परिव्यय के अनुसार यथासमय स्वीकृतियॉ संशोधित की जायेगीं।

2– इस शासनादेश में निर्धारित विशिष्ट शर्तो का अनुपालन विभागों/उपक्रमों में तैनाम वित्त नियंत्रक/मुख्य/वरिष्ठ लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेगें । यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो तो सम्बन्धित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित वित्त विभाग को दे दी जाय ।

3– उक्त पर होने वाला व्यय चालू वित्तीय वर्ष 2010–11 के आय–व्ययक के अनुदान संख्या–83 के अन्तर्गत लेखाशीर्षक–"4215–जलपूर्ति तथा सफाई पर पूंजीगत परिव्यय–01–जलपूर्ति–आयोजनागत–789–अनुसूचित जातियों के लिये विशेष घटक योजना–03– अनुसूचित जाति बाहुल्य क्षेत्रों में हैण्डपम्पो का अधिष्ठापन–42–अन्य व्यय" के नामें डाला जायेगा ।

4– यह आदेश वित्त विभाग के अशासकीय संख्या–ई–3–920/दस–2010, दिनांक 12.5.2010 में प्राप्त उनकी सहमति से निर्गत किये जा रहे है।

संलग्नकः: यथोक्त ।

भवदीय,

(भवनाथ)
विशेष सचिव।

संख्या– 432 (1)/26–ब0प्र0–2010–तद्दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः–

1– प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन ।
2– महालेखाकार (वर्क्स) अनुभाग, उ0प्र0 इलाहाबाद ।
3– समस्त मण्डलायुक्त/जिलाधिकारी, उ0प्र0 ।
4– निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ।
5– निदेशक, सूचना एवं जन सम्पर्क विभाग, लखनऊ।
6– सम्बन्धित वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी जैसी भी स्थिति हो।
7– कोषाधिकारी, जवाहर भवन, लखनऊ/समस्त कोषाधिकारी, उ0प्र0 ।
8– वित्त (व्यय–नियंत्रण) अनुभाग–3/एन0आई0सी0 की प्रति ।
9– गार्डफाइल ।

आज्ञा से,

(उमा शंकर सिंह)
अनु सचिव ।

2267

शासनादेश संख्या– 432/ 26–ब0प्र0–2010–28बजट/07, दिनांक 17 मई, 2010 का

संलग्नक

(धनराशि लाख रूपये में)

क0	जनपद का नाम	स्वीकृत धनराशि
1	2	3
1	आगरा	123.24
2	मैनपुरी	4.98
3	मथुरा	46.62
4	फिरोजाबाद	40.27
5	अलीगढ़	65.72
6	महामाया – नगर	55.74
7	एटा	18.55
8	कांशीराम नगर	47.78
9	झांसी	25.34
10	ललितपुर	60.00
11	जालौन	84.59
12	चित्रकूट	22.37
13	हमीरपुर	20.35
14	महोबा	51.63
15	बांदा	35.55
16	लखनऊ	10.55
17	रायबरेली	12.02
18	हरदोई	11.52
19	उन्नाव	25.12
20	सीतापुर	45.15
21	खीरी	44.39
22	बरेली	6.25
23	बदायूं	21.33
24	पीलीभीत	3.70
25	शाहजहांपुर	10.70
26	मेरठ	15.22
27	बागपत	5.54
28	गाजियाबाद	37.21
29	गौतमबुद्धनगर	8.39
30	बुलन्दशहर	57.69
31	सहारनपुर	31.48
32	मुजफ्फरनगर	10.16
33	मुरादाबाद	7.95
34	ज्योतिबाफूले नगर	7.71
35	रामपुर	32.19
36	बिजनौर	11.76

37	वाराणसी	77.50
38	चन्दौली	9.48
39	गाजीपुर	3.60
40	जौनपुर	13.82
41	संत रविदासनगर	3.54
42	मिर्जापुर	37.92
43	सोनभद्र	13.43
44	गोरखपुर	115.36
45	महाराजगंज	16.59
46	देवरिया	21.80
47	कुशीनगर	35.55
48	बस्ती	3.95
49	संतकबीरनगर	3.50
50	सिद्धार्थनगर	3.75
51	आजमगढ़	6.21
52	मऊ	9.48
53	बलिया	6.96
54	इलाहाबाद	19.41
55	कौशाम्बी	4.96
56	फतेहपुर	15.87
57	प्रतापगढ़	35.55
58	कानपुर	197.79
59	कानपुर देहात	30.81
60	फर्रूखाबाद	58.22
61	कन्नौज	9.32
62	औरैया	11.03
63	इटावा	36.30
64	फैजाबाद	37.67
65	अम्बेडकरनगर	7.77
66	सुल्तानपुर	2.44
67	बाराबंकी	5.26
68	गोण्डा	6.67
69	बलरामपुर	7.66
70	श्रावस्ती	3.95
71	बहराइच	8.12
	योग	2000.00

(रूपये बीस करोड़ मात्र)

(उमा शंकर सिंह)
अनु सचिव।

-37-

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD SITTING AT

LUCKNOW.

WRIT PETITION No. (M.B.) of 2003

Sewage Treatment Plant Vs State of U.P. & Other

ANNEXURE No. A - 11

2269 80

संलग्नक—6

लखनऊ नगर में पेयजल सुधार हेतु किये गये कार्यों का विवरण

(रू0 करोड़ में)

क्र0 सं0	कार्य	प्रस्तावित कार्य	31.08.09 तक कुल प्रगति	01.09.09 से 30.04.2010 तक कुल प्रगति	30.04.2010 तक कुल प्रगति	अभ्युक्ति
1.	2	3	4	5	6	7
	जे.एन.एन.यू.आर.एम. कार्यक्रम					
1.	नये नलकूप(समस्याग्रस्त क्षेत्रों मे)	40 नग	40 नग चालू।	-	40 नग चालू।	
2.	विभिन्न पाँच पेयजल योजनाओं के अन्तर्गत					
2.1	नये नलकूप	21 नग	12 नग चालू, 6 नग प्रगति पर, 1 नग पर कार्य प्रारम्भ	8 नग चालू	18 नग चालू, 1 नग प्रगति पर	2 कार्यस्थल विवादित
2.2	रिबोर नलकूप	1 नग	1 नग चालू।	-	1 नग चालू।	
3.	रिबोर नलकूप	43 नग	43 नग चालू।	-	43 नग चालू।	
4	वितरण प्रणाली	133.31 कि.मी.	109.88 कि.मी	7.22 कि0मी0	117.102 कि.मी.	94.00 कि.मी कमीशन्ड, 20.00 कि.मी. टेस्टिंग का कार्य प्रगति पर।
5.	राइजिंग मेन	14.40 कि.मी.	50 नग नलकूपों की राइजिंग मेन पूर्ण एवं चालू। 6 नग नलकूपों की राइजिंग मेन का कार्य प्रगति पर।	8 नग नलकूपों की राइजिंग मेन पूर्ण एवं चालू	58 नग नलकूपों की राइजिंग मेन पूर्ण एवं चालू। 1 नग नलकूप की राइजिंग मेन का कार्य प्रगति पर।	
	सामान्य कार्यक्रम					
1.	वर्ष 2007-08 के विरूद्ध नये हैण्डपम्प	409 नग	409 नग	-	409 नग	
	वर्ष 2008-09 के विरूद्ध नये हैण्डपम्प	1230 नग	1230 नग	-	1230 नग	
	वर्ष 2009-10 के विरूद्ध नये हैण्डपम्प	75 नग	75 नग	-	75 नग	
2.	वर्ष 2007-08 के विरूद्ध विशेष मरम्मत/रिबोर द्वारा चालू किये गये हैण्डपम्प	670 नग	670 नग	-	670 नग	
	वर्ष 2008-09 के विरूद्ध विशेष मरम्मत/रिबोर द्वारा चालू किये गये हैण्डपम्प	153 नग	153 नग	-	153 नग	
	वर्ष 2009-10 के विरूद्ध विशेष मरम्मत/रिबोर द्वारा चालू किये गये हैण्डपम्प	140 नग	140 नग	-	140 नग	
3.	नये नलकूप	5 नग	5 नग चालू।	-	5 नग चालू।	
4.	रिबोर नलकूप	39 नग	39 नग।	-	39 नग।	

परियोजना प्रबन्धक
पेयजल(द्वितीय)

OATH COMMISSIONER

LUCKNOW. 38

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Pl Vs .State of U. P. & Others

ANNEX A- 112

2270 81

कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, उ0 प्र0 जल निगम, लखनऊ

माननीय उच्च न्यायालय के आदेश दिनांक 04.12.2009 के उपरान्त किये गये कार्यों की प्रगति (जे.एन.एन.यू.आर.एम.)

(रु. करोड़ में)

क्र.सं.	कार्य	प्रस्तावित कार्य	दि. 04.12.2009 को सूचित कुल प्रगति	दिनांक 20.05.2010 तक कुल प्रगति	दिनांक 04.12.2009 को सूचित प्रगति से 20.05.2010 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7
	लखनऊ सीवरेज डिस्ट्रिक्ट-I					
(अ)	भौतिक प्रगति					
1	ब्रान्च सीवर 150/200 एम.एम. साइज	289 कि.मी.	175.00 कि.मी.	230.00 कि.मी.	55.00 कि.मी.	
2	ट्रंक सीवर (250 से 1800 एम.एम.)	48 कि.मी.	35.00 कि.मी.	44.00 कि.मी.	9.00 कि.मी.	
3	सीवेज पम्पिंग स्टेशन (56 एम.एल.डी.)	1 नग	60%	67%	7%	
4	सीवेज ट्रीटमेन्ट प्लान्ट (14 एम.एल.डी.)	1 नग	72%	97%	25%	
5	राइजिंग मेन - 1000 एम.एम.	45 मीटर	--	--	--	
(ब)	वित्तीय प्रगति					
	वित्तीय प्रगति (स्वीकृत परिव्यय) (रु.करोड)	236.23				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		108.150	134.500	26.350	
2.	प्राप्त धन (रु. करोड़)		109.250	138.780	29.530	
	लखनऊ सीवरेज डिस्ट्रिक्ट-III पार्ट-I					
(अ)	भौतिक प्रगति					
1	ब्रान्च सीवर 150/200 एम.एम. साइज	394 कि.मी.	--	15.00 कि.मी.	15.00 कि.मी.	
2	ट्रंक सीवर (250 से 1800 एम.एम.)	91 कि.मी.	--	--	--	
3	सीवेज पम्पिंग स्टेशन (56 एम.एल.डी.)	1 नग	--	--	--	
(ब)	वित्तीय प्रगति					
	वित्तीय प्रगति (स्वीकृत परिव्यय) (रु.करोड)	262.16				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		--	4.920	4.920	
2.	प्राप्त धन (रु. करोड़)		32.760	32.760	0.000	
	लखनऊ सीवरेज डिस्ट्रिक्ट-III पार्ट-II					
(अ)	भौतिक प्रगति					
1	ब्रान्च सीवर 150/200 एम.एम. साइज	310 कि.मी.	--	8.00 कि.मी.	8.00 कि.मी.	
2	ट्रंक सीवर (250 से 1800 एम.एम.)	42 कि.मी.	--	--	--	
3	सीवेज पम्पिंग स्टेशन (56 एम.एल.डी.)	3 नग	--	--	--	
(ब)	वित्तीय प्रगति					
	वित्तीय प्रगति (स्वीकृत परिव्यय) (रु.करोड)	214.43				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		--	20.130	20.130	
2.	प्राप्त धन (रु. करोड़)		26.810	26.810	0.000	

परियोजना प्रबन्धक

d:progress/progressformat.xls sh1

2271 82

कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, उ0 प्र0 जल निगम, लखनऊ

माननीय उच्च न्यायालय के आदेश दिनांक 04.12.2009 के उपरान्त किये गये कार्यों की प्रगति

गोमती कार्य योजना प्रथम चरण

(रु. करोड़ में)

क्र.सं.	कार्य	प्रस्तावित कार्य	दि. 04.12.2009 को सूचित कुल प्रगति	दिनांक 20.05.2010 तक कुल प्रगति	दिनांक 04.12.2009 को सूचित प्रगति से 20.05.2010 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7
(अ)	भौतिक प्रगति					
1	आई. एण्ड डी. कार्य - 6 नग	6 नग	5 नग + 1 नग (80%)	5 नग + 1 नग (80%)	--	कुकरैल नाले का
2	सीवेज पम्पिंग स्टेशन - 6 नग	6 नग	5 नग पूर्ण, 1 नग (70%)	5 नग पूर्ण, 1 नग (85%)	1 नग (15%)	कुकरैल नाले का कार्य
3	राइजिंग मेन - 7525 मीटर	7525 मीटर	6070 मीटर	6400 मीटर	330 मीटर	
4	सीवर लाइन - 20 मीटर	20 मीटर	पूर्ण	पूर्ण	--	
5	स्टाफ क्वार्टर - 4 नग	4 नग	पूर्ण	पूर्ण	--	
6	जेनसेट - 8 नग	8 नग	पूर्ण	पूर्ण	--	
7	सीवेज ट्रीटमेन्ट प्लान्ट - 1 नग	1 नग	पूर्ण	पूर्ण	--	
8	भूमि अधिग्रहण - जाब	1 नग	पूर्ण	पूर्ण	--	
9	पम्पिंग प्लान्ट - 25 नग	25 नग	पूर्ण	पूर्ण	--	
10	विद्युत संयोजन - 6 नग	6 नग	पूर्ण	पूर्ण	--	
11	विविध कार्य - जाब	100%	64%	70%	6%	
(ब)	वित्तीय प्रगति					
	स्वीकृत परिव्यय (रु.करोड)	44.75 / 48.62				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		41.267	42.030	0.763	
2.	प्राप्त धन (रु. करोड़)		41.650	41.650	0.000	

परियोजना प्रबन्धक
गो.प्र.नि. इकाई (प्रथम), उ.प्र.जल निगम, ल

d:progress/progressformat.xls sh1

-40-

2272 83

कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, उ0प्र0 जल निगम, लखनऊ

माननीय उच्च न्यायालय के आदेश दिनांक 04.12.2009 के उपरान्त किये गये कार्यों की प्रगति

गोमती कार्य योजना द्वितीय चरण

(रु. करोड़ में)

क्र.सं.		प्रस्तावित कार्य	दि. 04.12.2009 को सूचित कुल प्रगति	दिनांक 20.05.2010 तक कुल प्रगति	दिनांक 04.12.2009 को सूचित प्रगति से 20.05.2010 तक कुल प्रगति	अभ्युक्ति
1	2	3	4	5	6	7
(अ)	भौतिक प्रगति					
1	आई. एण्ड डी. कार्य - 18 नग	18 नग	17नग 95%+ 1 नग 65%	17नग 95%+ 1 नग 95%	1 नग 30%	
2	सीवेज पम्पिंग स्टेशन - 11 नग	11 नग	10 नग 95%+1 नग 60%	10 नग 95%+1 नग 95%	1 नग 35%	
3	राइजिंग मेन - 18955 मीटर	18955 मीटर	11184 मीटर	14000 मीटर	2816 मीटर	
4	सीवर लाइन - 6092 मीटर	6092 मीटर	3460 मीटर	3460 मीटर	--	
5	स्टाफ क्वार्टर - 11 नग	11 नग	90%	90%	--	
6	जेनसेट - 25 नग	25 नग	100%	100%	--	
7	मेन पम्पिंग स्टेशन - 1 नग	1 नग	85%	95%	10%	
8	सीवेज ट्रीटमेन्ट प्लान्ट - 3 नग	3 नग	1 नग 73%	1 नग 85%	1 नग 12%	2 नग का कार्य नहीं होना है।
9	सीवेज पम्पिंग स्टेशन जीर्णोद्धार-7 नग	7 नग	6 नग 100%+1 नग 90%	6 नग 100%+1 नग 90%	--	
10	नदी तट का विकास (घाट) - 5 नग	5 नग	5 नग 100%	5 नग 100%	--	
11	शौचालय का निर्माण - 21 नग	21 नग	6 नग	6 नग	--	के लिए भूमि उपलब्ध नहीं है।
12	वनीकरण - जाब	80%	40%	50%	10%	
13	जनजागरण - जाब	80%	20%	30%	10%	
14	भूमि अधिग्रहण - जाब	100%	100%	100%	--	
15	पम्पिंग प्लान्ट - जाब	58 नग	95%	95%	--	
16	विद्युत संयोजन - जाब	100%	70%	70%	--	
17	विविध कार्य - जाब	100%	45%	45%	--	
(ब)	वित्तीय प्रगति					
	स्वीकृत परिव्यय (रु.करोड़)	263.04/417.64				
1.	वित्तीय प्रगति (व्यय) (रु. करोड़)		250.03	313.45	63.420	
2.	प्राप्त धन (रु. करोड़)		293.06	347.09	54.030	

परियोजना प्रबन्धक
गो.प्र.नि. इकाई (प्रथम),

OATH COMMISSIONER LUCKNOW Civil Secretariat

d:progress/progressformat.xls sh1

-41-

(2187) 84

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

2273

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - ~~13~~ 14

345 एम.एल.डी. क्षमता के निर्माणाधीन सीवेज शोधन संयंत्र (एस.टी.पी.) कार्य के विभिन्न अवयवो का प्रगति विवरण

क्र.सं.	कार्य घटक	वास्तविक अद्यतन प्रगति (20.05.2010)
1.	प्री-ट्रीटमेन्ट यूनिट्स	80 प्रतिशत पूर्ण।
2.	यू.ए.एस.बी. रियेक्टर	80 प्रतिशत पूर्ण।
3.	प्री-एरेशन टैंक - 3 नग	90 प्रतिशत पूर्ण।
4.	पालिशिंग पाण्ड ऐरेशन जोन- 140 मीटर x 140 मीटर	खुदाई कार्य पूर्ण, लाइनिंग कार्य 90 प्रतिशत पूर्ण।
5.	फाइनल पालिशिंग पाण्ड 140 मीटर x 550 मीटर	खुदाई कार्य पूर्ण, लाइनिंग कार्य 85 प्रतिशत पूर्ण।
6.	स्लज ड्राईंग बेड (106 नग)	80 प्रतिशत पूर्ण।
7.	स्टाफ क्वार्टर 15 नग	90 प्रतिशत पूर्ण।
8.	एडमिनस्ट्रैटिव ब्लाक 1 नग	80 प्रतिशत पूर्ण।
9.	वर्कशाप बिल्डिंग	90 प्रतिशत पूर्ण।
10.	फाइनल एफ्लुऐन्ट सीवर 2400 एम. एम. साइज - 1500 मीटर	कार्य पूर्ण।
11.	गैस होल्डर्स - 3 नग	राफ्ट कार्य पूर्ण। वाल का कार्य 90 प्रतिशत पूर्ण।
12.	स्लज पम्प हाउस	फाउन्डेशन कार्य 100 प्रतिशत पूर्ण। वाल कार्य 60 प्रतिशत पूर्ण।
13.	क्लोरीन कान्टैक्ट टैंक	कार्य पूर्ण।
14.	विद्युत यांत्रिक कार्य	50 प्रतिशत कार्य पूर्ण।
15.	कार्य की ओवर आल प्रगति	85 प्रतिशत पूर्ण।

नोट : 115 एम.एल.डी. एस.टी.पी. 15.6.2010 तक पूर्ण कर लिया जायेगा तथा शेष कार्य दिसम्बर 2010 तक पूर्ण किया जायेगा।

परियोजना प्रबन्धक
गोमती प्रदूषण नियन्त्रण इकाई-।
उ0 प्र0 जल निगम, लखनऊ

Civil Secretariat

-42- 2274 (2188) 85

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

WRIT PETITION No. 4436(M.B.) of 2003

Sewage Treatment Plant Vs .State of U. P. & Others

ANNEXURE No. A - 15

BRIEF NOTE ON PROGRESS OF THIRD WATER WORKS AT GOMTI NAGAR SANCTIONED UNDER JNNURM

Work of costruction of IIIrd Water Works is included in the project of Lucknow Water Supply Scheme, Phase-I, Part-I sanctioned cost Rs. 388.61 Crore, sanctioned by GoI under JNNURM. Cost of IIIrd Water Works & related works included in above project is Rs. 172.93 Crore.

8.00 hectare land near Kathauta lake is available for IIIrd Water Works. Source of raw water is Sharda Sahayak Feeder Canal near Moradabad Distributory. Irrigation Department has already agreed to provide 100 cusecs of raw water but formal G.O. has to be issued. To provide raw water from Sharda Sahayak a proposal of Rs. 19.01 Crore of Irrigation Department for the lining of different canals and construction of head works etc. is included in the sanctioned project and out of which Rs. 15.00 Crore has already been released to Irrigation Department. In addition to this, Rs. 2.00 Crore has also been paid to Irrigation Department for the construction of retaining wall & other safety measures required for feeder canal.

Proposed works under IIIrd Water Works are construction of head works at Sharda Sahayak intake site (by Irrigation Department), 10.50 Km. raw water rising main, dredging, development & beautification of Kathauta lake, treatment plant - 80 MLD capacity, underground reservoirs-12 nos.(6 nos. each for Indira Nagar & Gomti Nagar areas), 27.50 Km. clear water feeder main & 30.80 Km. clear water rising main. Against above proposed works, works of construction of treatment plant, 10 nos. underground reservoirs, clear water feeder main, lining works of canals by Irrigation Department and dredging & development works of Kathauta lake are under progress. Overall upto date progress of various components of the IIIrd Water Works is about 54%. During canal closure period, water stored in Kathauta lake will be utilized as raw water for treatment plant. Till now Rs. 213.79 Crore (Central, State & Lucknow Nagar Nigam Share) has been released to U.P. Jal Nigam (Construction Agency) by Govt. under Lucknow Water Supply Scheme Phase-I, Part-I. Out which Rs. 212.66 cr. has been spent against whole project till date. Out of this total expenditure, Rs.72.21 Crore has been spent for the works of IIIrd Water Works. All works of IIIrd Water Works are proposed to complete by June 2011.

26-5-2010

Project Manager,
Peyjal-II,
U.P. Jal Nigam, Lucknow

-43- 2275 (2189) 86

DESCRIPTION OF WORKS RELATED TO IIIrd WATER WORKS

S. No.	Description of Work	Cost		Total	Present Status
		Civil	E/M		
1-	Canal lining & head works.	1901.00	-	**1901.00**	Work is under execution by Irrigation Department. Rs. 1500.00 Lacs has been given to Irrigation Department against Rs. 1901.00 Lacs Work of construction of pre-settling units started.
2-	Intake and pre-settling units.	30.75	1693.68	**1724.43**	Civil works awarded. Rs. 200.00 Lacs has been given to Irrigation Department for the construction of retaining wall for the safety of feeder canal & related works. Felling of trees at proposed site has got done by Forest Department. Work of retaning wall under progress.
3-	Treatment Plant-80 mld and intake well at Chinhat lake.	1239.81	2017.67	**3257.48**	Work is under progress, approx-54% work completed.
4-	Raw water rising main	2254.52	-	**2254.52**	Work awarded & supply of pipes and laying started, till date 450 m laying and 505 m supply done.
5-	Dredging & development of Chinhat lake.	2403.86	-	**2403.86**	Work in progress. Approx-60% work completed.
6-	Clear water feeder main	2892.65	-	**2892.65**	Work in progress. 21.53 Km. line laid out of 27.424 Km.
7-	Rising main to fill the existing over head tank from proposed C.W.Rs. & construction of C.W.Rs.	1538.72	788.95	**2327.67**	Construction of 10 nos. C.W.Rs. is under progress. tender process for rising main finailisd and work started..
8-	Construction of office building, boundary wall etc.	531.44	-	**531.44**	Construction of boundary wall and office bulding completed. Remaining works are under progress.
	G.Total	**12792.75**	**4500.30**	**17293.05**	

Project Manager,
Peyjal-II,
U.P. Jal Nigam, Lucknow

(डॉ० जटाशंकर त्रिपाठी)
उपायुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-5 (फौजदारी)

2276

(2190) 87

IN THE HON'BE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW
IN RE:
WRIT PETITION 4436 (M/B) of 2003

Sewage Treatment Plant --------- Petitioner

VERSUS

State of U.P. and others --- opposite parties

STATUS REPORT ON AFFIDAVIT ON BEHALF OF JAL SANSTHAN, LUCKNOW IN COMPLIANCE OF ORDER DATED 25.05.2010 PASSED BY THIS HON'BLE COURT

I, D. K. Sharma, aged about 58 years, S/o Late D. L. Sharma, presently working as General Manager, Lucknow Jal Sansthan, Lucknow, the deponent do hereby solemnly affirms and state on oath as under:-

1. That the deponent is impleaded in the aforesaid writ petition as opposite party and as such he is fully conversant with the facts deposed herein.

2. That this writ petition when listed on 25.05.2010 this Hon'ble Court was pleased to direct the Lucknow Jal Sansthan to file status report with regard to supply of drinking water through out the city of Lucknow

indicating the number of Hand pumps installed throughout the city of Lucknow.

3. That in compliance of the aforesaid direction the present affidavit is being filed thereby mentioning the steps taken at the end of Jal Kal Department, Nagar Nigam, formerly known as Lucknow Jal Sansthan.

4. That vide Government Order No. 380/9-2-2010-58/Misc./2007 Lko dated 04.02.2010, the Lucknow Jal Sansthan, Lucknow has now been merged with Nagar Nigam, Lucknow and after assimilation of the Jal Sansthan, Lucknow with Nagar Nigam, Lucknow the functioning of erst-while Jal Sansthan, Lucknow are being performed by Jal kal Department of Nagar Nigam.

5. That it is pertinent to mention over here that Jal kal Department is divided in six zones throughout the city of Lucknow whereby drinking water is supplied throughout the city in all the zones by means of 559 Tube wells and two water works which are situated at Aishbagh, and Balaganj, Lucknow respectively. The details of above mentioned 559 Tube wells installed in all six zones through out the city are as follows:-

A. Zone 1:- The following locality/areas which covers Lal Bagh, KKC, Ganesh Ganj, Husainganj, Meera Bai Marg, Gandhi Nagar, Narhi, Hazratganj, Raj Bhawan, Rana Pratap Marg, Ashok Marg, Jopling Road, etc.

OATH COMMISSIONER High Court

the said area has been supplied water by means of 54 Tube Wells installed in various locality covering the same.

Apart from above it is pertinent to mention here that five zonal pumping stations installed in Meera Bai Marg, KKC, Lalbagh, Havlok Road and Buttler Palace which are feeded by Aishbagh Water Works for supply of water throughout area covered in Zone-1. The capacity of each pumping station is 2.0 ML to 4.0 ML

B. Zone 2:- The following locality/areas which covers Aminabad, Rajendra Nagar, Motinagar, Yahiyaganj, Golaganj, Mashkganj, Rakabganj, Gari Kanora etc. the said area has been supplied water by means of 38 Tube Wells installed in various locality covering the same.

Apart from above it is pertinent to mention here that two zonal pumping stations installed in Radha Gram capacity 4.5 ML and Rajendra Nagar capacity 6.0 ML which are feeded by Aishbagh Water Works for supply of water throughout area covered in Zone-1.

C. Zone- 3:- The following locality/areas which covers Aliganj, Mahanagar, Jankipuram, Priyadarshani Nishatganj, Vikas Nagar, Paper Mill Colony, New Hyderabad, Old Hyderabad Khadra, Daliganj, Babuganj etc. the said area has been supplied water by means of 161 Tube Wells installed in various locality covering the same.

OATH COMMISSIONER
5/15/12
High Court, Allahabad

2279 (2193) (4) 90

Apart from above it is pertinent to mention here that one zonal pumping station capacity installed in Patang Park which is feeded by Aishbagh & Balaganj Water Works for supply of water throughout area covered in Zone-3. The capacity of pumping station is 1.5 ML to 2.0 ML.

D. Zone- 4:- The following locality/areas which covers Chander Nagar, Alambagh, Guru Nanak Nagar, South City, Kanpur Road, L.D.A. Colony, Shardha nagar, Geetapali etc. the said area has been supplied water by means of 106 Tube Wells installed in various locality covering the same.

Apart from above it is pertinent to mention here that one zonal pumping station capacity 2.0 ML situated at Chander Nagar.

E. Zone 5:- The following locality/areas which covers Indira Nagar, Shakti Nagar, Gomti Nagar, Lav-Kush Nagar, Sarvodaya Nagar, Liberty Colony, Ravindra Palli etc. the said area has been supplied water by means of 133 Tube Wells installed in various locality covering the same.

F. Zone- 6:- The following locality/areas which covers Rajajipuram, Balaganj, Nakhas, Sadathganj, Wazirganj, Chok etc. the said area has been supplied water by means of 67 Tube Wells installed in various locality covering the same.

Apart from above it is pertinent to mention here that four zonal pumping station installed in Kashmiri

OATH COMMISSIONER High Court, ALLAHABAD 27/8/10

2280 (2194) 91

Mohalla, Vitoria Zonal, Rajajipuram E-Block, Rajajipuram F-Block which are feeded by Balaganj Water Works for supply of water throughout area covered in Zone-6. The capacity of each pumping station is 1.5 ML to 2.0 ML except Kashmiri Mohalla Pumping Station having the capacity of 5.0 ML.

6. That in continuance to above it is pertinent to mention here that throughout the city of Lucknow 9936 Hand pumps are installed by U.P. Jal Nigam whereas the same has been maintained by Jalkal Department, Nagar Nigam and out of 9936 hand Pumps, 1170 hand pumps are required to be re-bored by the working agency i.e. U.P. Jal Nigam and out of the said 1170 hand pumps to be re-bored 139 hand pumps have been entertained and re-bored by the U.P. Jal Nigam and re-boring of others are under process. With-regard to other hand pumps installed under various zones through out the city of Lucknow as and when any complaint is received by the Lucknow Jal Kal Department the same is being attended promptly and efficiently by the respective zone. A cumulatively chart indicating repair of 1596 Hand pumps under all six zones is being annexed as **Annexure No. 1** to this affidavit.

OATH COMMISSIONER High Court, ALLAHABAD 5/5/10

7. That in compliance of the aforesaid order to ensure pure and safe supply of drinking water the Lucknow Jal Sansthan has installed Chlorine Dozing Facility at each

and every tube well in each Zone. In reference to the said averments a chart of 437 chlorine test report done by Joint Inspection team, Bacteriological test report of 470 water samples done by State Health Institute and 1175 chlorine test report done by departmental laboratory of Jal Kal Department during the period of January, 2010 to may 26, 2010 is annexed herewith as **Annexure No. 2** to this affidavit.

8. That the Lucknow Jal Kal Department has taken all steps and measures to prevent contamination of drinking water by conducting regular drives with regard to repair of leakage and disconnection of illegal connection and connection taken from Alkathiene Pipe (Plastic Pipe) in all the six Zones throughout Lucknow City. True copy of Zone-wise chart of 1438 leakage repair, 412 disconnection of plastic/illegal connections in said drive is enclosed herewith as **Annexure No. 3** to this affidavit.

9. That further the Lucknow Jal Kal Department has initiated a drive to get all sewer cleaned through out the city of Lucknow in all the six zones. A true copy of said cleaning of sewer in all the six zones of Lucknow in the form of chart is annexed herewith as **Annexure No. 4** to this affidavit.

OATH COMMISSIONER
27/5/10
High Court Allahabad

2202 (2196) 43

10. That it is further pertinent to mention over here that the Lucknow Jal Sansthan has filed its compliance affidavit in light of each and every order passed by this Hon'ble Court in the above said petition from time to time.

11. That from the narration made hereinabove it is established that the Lucknow Jal Kal Department has taken all relevant steps in compliance of order dated 25.05.2010 passed by this Hon'ble Court and the deponent further undertakes that he will carry out every direction issued by this Hon'ble Court from time to time.

Lucknow
Dated: 27.05.2010

Deponent

VERIFICATION

I, the above named deponent do hereby verify that the contents of paragraph 1 to 11 of the affidavit are true to the best of our personal knowledge. No part of it is false and nothing material has been concealed by me.

So help me God

Lucknow
Dated 27/5/10

Deponent

I, identify the deponent who has signed before me

Advocate

OATH COMMISSIONER ALLAHABAD High Court

27/5/10

Solemnly affirmed before me on 27/5/2010 at 11-30 A.M./P.M by the deponent who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow.

2283 (2197) (2) 94

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

Shailendra Kumar
Advocate Oath Commissioner
Hon'ble High Court, Allahabad
Date 27/5/10 Seal No. 164296

OATH COMMISSIONER
High Court ALLAHABAD
27/5/10

2284 ~~1758~~ (9) 95

IN THE HON'BE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH,
LUCKNOW

WRIT PETITION No. 4436 (M/B) of 2003

Annexure No-1

Sewage Treatment Plant --------- Petitioner

VERSUS

State of U.P. --- opposite parties

जलकल विभाग, नगर निगम, लखनऊ

जनवरी 2010 से 25 मई 2010 तक कराये गये हैण्डपम्पों की मरम्मत का विवरण–

माह	जोन–1	जोन–2	जोन–3	जोन–4	जोन–5	जोन–6	कुल योग
जनवरी	33	35	41	37	33	43	222
फरवरी	43	45	49	41	45	47	270
मार्च	57	63	67	55	52	71	365
अप्रैल	61	67	69	58	55	69	379
25 मई	55	59	65	57	57	67	360
कुल योग	**249**	**269**	**291**	**248**	**242**	**297**	**1596**

OATH COMMISSIONER
HIGH COURT, ALLAHABAD

2285 (2199) (10) 96

IN THE HON'BE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH,
LUCKNOW

WRIT PETITION No. 4436 (M/B) of 2003

Annexure No-2

Sewage Treatment Plant --------- Petitioner

VERSUS

State of U.P. --- opposite parties

जलकल विभाग, नगर निगम, लखनऊ

1–ओ0टी परीक्षण संयुक्त टीम (मुख्य चिकित्सा अधिकारी के कार्यालय के चिकित्सक एवं लखनऊ जल संस्थान के सहा0 अभियन्ता) द्वारा।

माह	कुल	धनात्मक	ऋणात्मक
जनवरी 10	38	38	0
फरवरी 10	60	60	0
मार्च 10	–	–	0
अप्रेल 10	79	79	0
26 मई 2010 तक	260	256	4
कुल	**437**	**433**	**4**

नोट–01 ऋणात्मक नमूना पुनः परीक्षण में धनात्मक प्राप्त हुआ। 03 ऋणात्मक नमूनों पर कार्यवाही चल रही है।

2–जीवाणु परीक्षण (राज्य स्वास्थ्य संस्थान) द्वारा।

माह	कुल	उत्तम	संतोषपद	असंतोषप्रद
जनवरी 10	83	83	0	0
फरवरी 10	83	83	0	0
मार्च 10	85	84	1	0
अप्रेल 10	109	109	0	0
26 मई 2010 तक	110	–	–	–
कुल	**470**	**359**	**1**	**0**

नोट– 110 नमूनों के परिणाम अभी शेष है।

3– ओ0टी0 टेस्ट प्रयोगशाला जल संस्थान ऐशबाग द्वारा कराये गयेः–

माह	कुल	धनात्मक	ऋणात्मक
जनवरी 10	244	244	0
फरवरी 10	193	193	0
मार्च 10	169	169	0
अप्रेल 10	289	289	0
26 मई 2010 तक	280	280	0
कुल	**1175**	**1175**	**0**

3– ओ0टी0 टेस्ट जोनों द्वारा माह अप्रैल में कराये गयेः–

जोन	कुल	धनात्मक	ऋणात्मक
जोन–1	1690	1690	0
जोन–2	608	608	0
जोन–3	2383	2383	0
जोन–4	1550	1550	0
जोन–5	1640	1640	0
जोन–6	1505	1505	0
कुल	**9376**	**9376**	**0**

OATH COMMISSIONER ALLAHABAD

2286 (117) 97

IN THE HON'BE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH,
LUCKNOW

WRIT PETITION No. 4436 (M/B) of 2003

Annexure No-3

Sewage Treatment Plant --------- Petitioner

VERSUS

State of U.P. --- opposite parties

जलकल विभाग, नगर निगम, लखनऊ

1. जनवरी 2010 से 25 मई 2010 तक कराये गये लीकेजो की मरम्मत का विवरण–

माह	जोन–1	जोन–2	जोन–3	जोन–4	जोन–5	जोन–6	कुल योग
जनवरी	42	49	53	48	47	61	300
फरवरी	35	43	55	51	45	63	292
मार्च	37	42	51	43	44	60	277
अप्रैल	48	37	57	47	40	58	287
25 मई	43	41	47	49	43	59	282
कुल योग	**205**	**212**	**263**	**238**	**219**	**301**	**1438**

2. जनवरी 2010 से 25 मई 2010 तक काटे गये अल्काथीन/अवैध जल संयोजनों का विवरण–

माह	जोन–1	जोन–2	जोन–3	जोन–4	जोन–5	जोन–6	कुल योग
जनवरी	15	17	21	12	13	15	93
फरवरी	11	13	17	11	12	17	81
मार्च	17	14	19	11	13	10	84
अप्रैल	13	17	15	13	13	13	84
25 मई	11	13	13	09	11	13	70
कुल योग	**67**	**74**	**85**	**56**	**62**	**68**	**412**

OATH COMMISSIONER

2287 (12) 98

IN THE HON'BE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH,
LUCKNOW

WRIT PETITION No. 4436 (M/B) of 2003

Annexure No-4

Sewage Treatment Plant --------- Petitioner

VERSUS

State of U.P. --- opposite parties

जलकल विभाग, नगर निगम, लखनऊ

जनवरी 2010 से 25 मई 2010 तक कराये गये मेनहोल की सफाई का विवरण–

माह	जोन–1	जोन–2	जोन–3	जोन–4	जोन–5	जोन–6	कुल योग
जनवरी	21	23	27	19	22	23	135
फरवरी	29	33	23	27	25	37	174
मार्च	37	29	31	33	38	43	211
अप्रैल	29	31	39	38	42	48	227
25 मई	21	37	37	31	27	39	192
कुल योग	**137**	**153**	**157**	**148**	**154**	**190**	**939**

OATH COMMISSIONER
High Court Allahabad
57181

2288 (2202) 99

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Civil Misc. Application No. 74591 (W) of 2011

IN RE

Writ Petition No. 4436 (M/B) of 2003

PRESENTED TODAY
REGISTRAR (LISTING)
27 JUL 2011

Sewage Treatment Plant ... Petitioner

Versus

State of U.P. and others ... Respondents

APPLICATION FOR LISTING

Humble applicant submits as under:-

1. That petition has not been listed since long and earlier when the case was listed can not be taken of due to paucity of time.

2. That due to pendency of the case petitioner is suffering with irreparable loss.

Wherefore it is prayed that this Hon'ble Court may kindly be pleased to list the case for hearing at an early date.

B.K. Singh

Lucknow.
Date- 27/7/ **2011**

(B.K. Singh)
Advocate
Counsel for the petitioner

2209

2203

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

INDEX
IN

AFFIDAVIT
(ON BEHALF OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P.)
IN RE
WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant -----Petitioner

Versus

State of U. P. & Others -- --Opp.Parties

Sl. No.	PARTICULARS	ANNEXURE	PAGE Nos.
1.	Application		1
2.	Affidavit		2-11
3.	Copy of Government Order dated 15th April 2011.	ANNEXURE No. A – 1	12-15
4.	Copy of Government Order dated 26th April 2011.	ANNEXURE No. A – 2	16-17
5.	Copy of Government Order dated 27th April 2011.	ANNEXURE No. A – 3	18-21
6.	Copy of Government Order dated 18th May 2011 .	ANNEXURE No. A – 4	22-23
7.	Copy of Government Order dated 18th August 2011.	ANNEXURE No. A – 5	24-26
8.	Copy of Government Order dated 19th September 2011.	ANNEXURE No. A – 6	27-29
9.	Copy of Government Order dated 10th February 2012.	ANNEXURE No. A – 7	30-33
10.	Copy of chart showing physical progress of work.	ANNEXURE No. A – 8	34-35
11.	Copy of progress details dated 21.02.2012	ANNEXURE No. A – 9	36-39
12.	Copy of progress reports dated 18.02.2012	ANNEXURE No. A – 10	40

Lucknow
Dated: 28 February, 2012

(H. P. SRIVASTAVA)
ADDL.CHIEF STANDING COUNSEL
COUNSEL FOR THE RESPONDENT

2290 (2204) 101

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

C. M. Application No. of 2012
State of U. P. ----------Applicant

In re
WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

APPLICATION FOR TAKING ON RECORD

The applicant – respondent above named, most respectfully submit as under:

The applicant is filing the affidavit in the above noted writ petition in compliance of the orders dated 30th January 2012 passed by this Hon'ble Court, which is expedient in the interest of justice. Hence the same be taken up on the record of the writ petition.

P R A Y E R

Wherefore, it is most respectfully prayed that this Hon'ble Court may graciously be pleased to allow the accompanying affidavit to be taken on the record.

Such other and further order which this Hon'ble Court may deem just, fit and proper under the circumstances of the case may also be passed.

Lucknow
Dated: 28 Fubruary, 2012

(H. P. SRIVASTAVA)
ADDL.CHIEF STANDING COUNSEL
(COUNSEL FOR APPLICANT)

2291

2205
102

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

HIGH COURT ALLAHABAD
AFFIDAVIT 2012
0514577

Writ Petition No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

AFFIDAVIT OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P., IN COMPLINACE OF THIS HON'BLE COURT'S ORDERS DATED 30th JANUARY 2012.

I, Surya Prakash Mishra aged about 55 years, son of Late Sri R. P. Mishra, presently posted as Special Secretary, Department of Urban Development, Government of U.P., Civil Secretariat, Lucknow, the deponent, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Special Secretary, Department of Urban Development, Government of U.P., Civil Secretariat, Lucknow, and as such he is fully conversant with the facts of the case deposed to hereinafter.

2 .That the deponent has read over the writ petition filed by the petitioner and has understood the contents thereof and is submitting some necessary facts, which are expedient in the interest of justice to be submitted before the Hon'ble Court herein under:

2292

2206 ~~103~~

3. That the subject matter of the present writ petition relates to improvement of drinking water situation and sewage disposal system in Lucknow city.

4. That it is submitted that instant matter was listed on 30th January 2012 and on the day this Hon'ble Court pleased to pass an order, and directed to explain certain facts before this Hon'ble Court, and directed to list the matter on 28th February 2012. On 30th January 2012, this Hon'ble Court pleased to pass an order, and directed to respondents to submit the up-dated status report.

5. That in compliance of the order dated 30th January 2012 passed by this Hon'ble Court, instant affidavit is being filed narrating the facts and records relating to the matter in question.

6. That it is submitted that the U. P. Jal Nigam is an implementing agency on behalf of Nagar Nigam Lucknow and Jal Kal Vibhag Nagar Nigam, Lucknow for execution, planning and design for drinking water supply, river pollution control work as well as the sewage disposal work. Therefore, the separate affidavits are being filed by the Nagar Nigam, Lucknow; U. P. Jal Nigam, Lucknow and Jal Kal Vibhag Nagar Nigam, Lucknow in compliance of order dated 30th January 2012 passed by this Hon'ble Court.

   It is submitted that to ensure the compliance of the order dated 30th January 2012 passed by this Hon'ble Court, vide letter dated 15th February 2012 necessary information has been given to the concerned departments.

7. That for the financial year 2011 – 12, under the 'Urban Drinking Water Programme (District Sector)' for implementation of the ongoing / already sanctioned 'Water Supply Project' at Lucknow; the State Government released an amount of Rs. 64.00 Lakh in favour of the U.P., Jal Nigam, Lucknow vide Government Order No. 1901 / Nine –

5 – 2011–5 Budget / 2007 Lucknow dated 15th April 2011. True photostat copy of the aforesaid Government Order dated 15th April 2011 is being annexed herewith and marked as **ANNEXURE No. A – 1** to this affidavit.

8. That it is submitted that under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India [*wherein funding pattern is 50 % by Government of India, 20 % by the State Government and rest 30 % by local bodies*] under U.I.G. Project, for the Financial Year 2011 – 12; the State Government released an amount of Rs. 3414.71 Lakh as share of State Government and Central Government in favour of the Director, Local Bodies, U. P., Lucknow for implementation of the "Lucknow Storm Water Drainage Project" at Lucknow, vide Government Order No. 120 GI / Nine – 5 – 2011 – 55 Budget / 06 TC Lucknow dated 26th April 2011. True photostat copy of the aforesaid Government Order dated 26th April 2011 is being annexed herewith and marked as **ANNEXURE No. A – 2** to this affidavit.

9. That it is submitted that through the aforesaid Government Order No. 120 GI / Nine – 5 – 2011 – 55 Budget / 06 TC Lucknow dated 26th April 2011 for the Financial Year 2011–12, the State Government released the share of State Government and Central Government amounting to Rs. 2552.68 Lakh in favour of the Director, Local Bodies, U. P., Lucknow for implementation of the "Sewerage Work - Sewerage District-III (Part-I)" at Lucknow under U.I.G. Project of the Jawahar Lal Nehru National Urban Renewal Mission Programme.

10. That under the "Scheduled Caste Sub-Plan for establishing Hand Pumps in the urban area having dense population of Scheduled Caste Category persons" for the Lucknow City, an amount of Rs. 48.00 Lakh has been

2294 ~~228~~ 105

sanctioned by the State Government in the Financial Year 2011 – 12 and released the same in favour of the District Magistrate Lucknow vide Government Order dated 27th April 2011. The true photostat copy of the aforesaid Government Order dated 27th April 2011 is being annexed herewith and marked as **ANNEXURE No. A – 3** to this affidavit.

11. That in compliance of order passed by this Hon'ble Court in the instant writ petition, vide Government Order No. 1882 / Nine – 5 – 2011 – 51 Budget / 2010 dated 18th May 2011 an amount of Rs. 274.93 Lakh has been sanctioned by the State Government in the Financial Year 2011 – 12 for the works relating to rebore of 10 Tubewells and rebore/ special repairing of 929 Handpumps in Lucknow City and released the same in favour of the U.P. Jal Nigam, Lucknow. True photostat copy of the aforesaid Government Order dated 18th May 2011 is being annexed herewith and marked as **ANNEXURE No. A – 4** to this affidavit.

12. That it is submitted that under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India, under U.I.G. Project, for the Financial Year 2011 – 12; vide Government Order No. 283 GI / Nine – 5 – 2011 – 55 Budget / 06T.C. dated 18th August 2011 the State Government released an amount of Rs. 1538.95 Lakh in favour of the Director/S.L.N.A., Local Bodies, U. P., Lucknow for the "Lucknow Water Supply Work (Phase-1 Part- II)" under U.I.G. Project, for the Financial Year 2011–12 as share of the State Government and Central Government. Photostat copy of the aforesaid Government Order dated 18th August 2011 is being annexed herewith and marked as **ANNEXURE No. A – 5** to this affidavit.

13. That it is submitted that under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the

2295 ~~2294~~ 106

Government of India [*wherein funding pattern is 50 % by Government of India, 20 % by the State Government and rest 30% by local bodies*] under U.I.G. Project, for the Financial Year 2011 – 12; the State Government released its share amounting to Rs. 650.42 Lakh in favour of the Director/S.L.N.A., Local Bodies, U. P., Lucknow for implementation of the "Lucknow Storm Water Drainage Project" at Lucknow , vide Government Order No. 2278 / Nine – 5 – 2011 – 55 Budget / 06 TC-II Lucknow dated 19th September 2011. Photostat copy of the aforesaid Government Order dated 19th September 2011 is being annexed herewith and marked as **ANNEXURE No. A – 6** to this affidavit.

It is submitted that through the aforesaid Government Order dated 19th September 2011, the State Government released its share amounting to Rs. 524.32 Lakh in favour of the Director/S.L.N.A., Local Bodies, U. P., Lucknow for implementation of the "Lucknow Sewerage Work- Sewerage District-III (Part-I)" under U.I.G. Project, Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India, for the Financial Year 2011 – 12.

It is submitted that through the aforesaid Government Order dated 19th September 2011, the State Government released its share amounting to Rs. 777.22 Lakh in favour of the Director / S.L.N.A., Local Bodies, U. P., Lucknow for the "Lucknow Water Supply Work (Phase-1 Part- I, Volume 1 to 5)" under U.I.G. Project, Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India for the Financial Year 2011–12.

It is submitted that through the aforesaid Government Order dated 19th September 2011, the State Government released its share amounting to Rs. 293.13 Lakh in favour of the Director / S.L.N.A., Local Bodies, U. P., Lucknow for the

"Water Supply Work (Phase-1 Part- II)" for Lucknow under U.I.G. Project, Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India for the Financial Year 2011 – 12.

14. That it is submitted that under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India under U.I.G. Project, for the Financial Year 2011 – 12; the State Government released its share amounting to Rs. 428.86 Lakh in favour of the Director / S.L.N.A., Local Bodies, U. P., Lucknow for implementation of the "Lucknow Sewerage District-III Part-II" at Lucknow, vide Government Order No. 191 / Nine – 5 – 2012 – 55 Budget / 2006T.C.II Lucknow dated 10th February 2012. True photostat copy of the aforesaid Government Order dated 10th February 2012 is being annexed herewith and marked as **ANNEXURE No. A – 7** to this affidavit.

15. That through the aforesaid Government Order No.191/ Nine–5– 2012 – 55 Budget / 2006 T.C.II Lucknow dated 10th February 2012, the State Government released its share amounting to Rs. 85.85 Lakh in favour of the Director/ S.L.N.A., Local Bodies, U. P., Lucknow for implementation of the "Lucknow Solid Waste Management" under U.I.G. Project, Jawahar Lal Nehru National Urban Renewal Mission Programme, for the Financial Year 2011 – 12.

16. That the deponent is filing the progress report with regard to the '*Sewage Work*' and '*Water Supply Works*' on the basis of records submitted by the U. P. Jal Nigam, Lucknow vide its letter dated 21.02.2012

(i). That the details of work done till 21.02.2012 for improvement of drinking water facilities under the Urban District Plan (General) from the grant of the year 2010-11 are being mentioned as under.

2297 ~~2211~~

108

Under the Urban District Plan (General) a new Mini Tube-Well was planned to install near 'Teele Wali Maszid', which has been installed and it is working.

Under the Urban District Plan (General) 135 new handpumps were planned to install, and those have been installed and they are working.

Under the Urban District Plan (General) it was planned for reboring of 235 old handpumps and those have been rebored and they are working.

Under the Urban District Plan (General) it was planned for special repairing of 140 old handpumps and those have been repaired and they are working.

(ii). That the details of work done till 21.02.2012 from the grant of the year 2010-11 for improvement of drinking water facilities under the Urban District Plan (S.C.P.) in the localities having more population of Scheduled Caste Category are being mentioned as under:

Under the Urban District Plan (S.C.P.) 15 new hand pumps were planned to install, and those have been installed and those are working.

Under the Urban District Plan (S.C.P.) it was planned for reboring of 6 old hand pumps and those have been rebored and those are working.

Under the Urban District Plan (S.C.P.) it was planned for special repairing of 9 old hand pumps and those have been repaired and those are working.

(iii). That the details of work done till 21.02.2012 for improvement of drinking water facilities under the Urban District Plan (General) from the grant of the year 2011-12 are being mentioned as under:

Under the Urban District Plan (General) 18 new hand pumps were planned to install, and those have been installed and those are working.

As per direction of this Hon:ble Court in instant Writ Petition funds has been sanctioned for reboring/special repairing of the 929 old hand pumps. Those 929 handpumps have been rebored/repaired and they are working.

(iv). That the details of work done till 21.02.2012 from the grant of the year 2011-12 for improvement of drinking water facilities under the Urban District Plan (S.C.P.) in the localities having more population of Scheduled Caste Category, 46 new hand pumps were planned to install, and those have been installed and they are working.

True photostat copy of a chart showing physical progress of aforesaid work is being annexed herewith and marked as **ANNEXURE No. A –8** to this affidavit.

17. That as per report of the U. P. Jal Nigam, in regard to 345 mld capacity of Sewage Treatment Plant at Bharwara is in operation from January 2011 as per its designed capacity. It is submitted that intercepted sewerage of 22 drains and Gomti Nagar sewer netwok is treated at this plant.

The Sewage Treatment Plant (STP), Daulatganj with 56 mld capacity is in function to treat domestic sewage of Lucknow City. All 26 drains flowing into river Gomti have been intercepted and their discharge is diverted to aforesaid Sewage Treatment Plants through a network of Sewage Pumping Stations.

As per report of the U. P. Jal Nigam, at present 401 mld domestic sewage treatment capacity is functional and no discharge is allowed to enter into river Gomti. True photostat copy of the progress details dated 21.02.2012 is being annexed herewith and marked as **ANNEXURE No. A–9** to this affidavit.

18. That as per report of the U. P. Jal Nigam dated 18.02.2012, the work of construction of Third Water Works is included in

the project of Lucknow Water Supply Scheme, Phase–I , Part –I having sanctioned cost of Rs. 388.61 Crore; and the same has been sanctioned by the Government of India, under the JNNURM. It is submitted that 8 Hectare land near Katautha Jheel has been acquired for Third Water Work. The Irrigation Department, U. P. has agreed to provide 100 Cusec raw water from Sharda Canal for Third Water Works, in pursuance whereof an amount of Rs. 16.25 Crore + Rs. 2.60 Crore has been paid to Irrigation Department for the construction of retaining wall and other safety measures required for the feeder canal. The copy of report dated 18.02.2012 is being annexed herewith and marked as **ANNEXUR NO.A-10** to this affidavite.

Proposed works under Third Water Works is included in the project of Lucknow Water Supply Scheme, Phase–I, Part–I, for construction of head works at Sharda Sahayak intake side (by Irrigation Department), 10.50 Km. raw water rising main, dredging development and beautification of Kathauta Lake, treatment plant- 80 mld capacity including Intake Works, 12 numbers of underground reservoirs (6 numbers each for Indira Nagar and Gomti Nagar areas), 27.50 Km. clear water feeder main and 30.80 Km. clear water rising main. Against above proposed works, all works have been completed except the works relating to Irrigation Department. All the completed works, except 3 Zonal reservoirs have been commissioned and put in public use.

19. That as per report of the U. P. Jal Nigam dated 18.02.2012, the Third Water Works has been commissioned in May 2011. Water Supply to Indira Nagar and Gomti Nager area from Third Water Works is being done through already existing 21 numbers of overhead tanks .

20. That in view of facts and circumstances stated herein above, it is significant to submit that the Urban Development

2300 2214 111

Department, State of U.P. is taking all necessary steps in the matter in question.

Lucknow

Dated :27 Fubruary, 2012

Deponent

VERIFICATION

I, the above named deponent do hereby verify that the contents of the paragraphs 1 to 3 of this affidavit are true to my personal knowledge those of paragraphs 4 to 19 are true to my information which derived from the records and those of paragraphs 20 are based on legal advice. No part of it is false and nothing material has been concealed, so help me God.

Lucknow

Dated:27 Fubruary, 2012

Deponent

I, identify the deponent who has signed before me.

(ओम प्रकाश चौहान)
समीक्षा अधिकारी
नगर विकास अनुभाग-5
उ.प्र. सचिवालय, लखनऊ।

कक्ष सं० 514577
द्वारा शपथ ली गई श्री ओम प्रकाश चौहान
जिनका परिचय श्री ओम प्रकाश चौहान
दिनांक 27.2.2012 समय 12.10 बजे अपराह्न
बाद संख्या 536 प्रकरण 2003
पक्षकार सीधक इंटरमीडियट कॉलेज बनाम स्टेट ऑफ यू.पी. & ओर
न्यायालय उच्च न्यायालय इलाहाबाद लखनऊ पीठ
शपथ की फीस वसूल की गई

27/2/12
(डा० जटाशंकर त्रिपाठी)
शपथ आयुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-5 (फौजदारी)
उ० प्र० शासन

-12- 2215 2301 112

ANNEXURE No. A-1

प्रेषक,

संख्या–1901/नौ–5–2011–5बजट/2007

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम,
उत्तर प्रदेश लखनऊ।

नगर विकास अनुभाग–5

लखनऊः दिनांकः 15 अप्रैल, 2011

विषयः वित्तीय वर्ष 2011–12 में नगरीय पेयजल कार्यक्रम (जिला सेक्टर) के अन्तर्गत जलापूर्ति योजना के कार्यान्वयन हेतु अनुदान की स्वीकृति।

महोदय,

उपर्युक्त विषय के संबंध में मुझे यह कहने का निदेश हुआ है कि वित्तीय वर्ष 2011–12 में नगरीय पेयजल कार्यक्रम के अन्तर्गत जल सम्पूर्ति कार्य के कार्यान्वयन हेतु श्री राज्यपाल इस शासनादेश से संलग्न सूची में अंकित विभिन्न जनपदों में उनके स्तम्भ–3 में निर्देशित धनराशि से आवश्यक कार्य कराने के लिए चालू वित्तीय वर्ष 2011–12 में कुल रू0 **2000.00 लाख (रुपए बीस करोड़ मात्र)** की धनराशि आपके निर्वतन पर निम्नांकित शर्तो एवं उपबन्धों के अधीन रखे जाने की सहर्ष स्वीकृति प्रदान करते हैं:–

1. इस धनराशि का प्रदेश सरकार द्वारा समय–समय पर जारी किये गये निर्देशों के अनुसार ही व्यय किया जायेगा तथा वित्त (आय–व्ययक) अनुभाग–1 के शासनादेश संख्या–बी–1–901/दस–2011–231/ 2011, दिनांक 21 मार्च, 2011 में दिये गये दिशा–निर्देशों को ध्यान में रखा जायेगा।
2. स्वीकृत अनुदान की धनराशि का आहरण कार्य की आवश्यकतानुसार उ0प्र0 जल निगम द्वारा किया जायेगा तथा संलग्नक के अनुसार संबंधित जिले की जिला इकाई (उ0प्र0 जल निगम) को उपलब्ध कराया जायेगा।
3. स्वीकृत धनराशि का उपयोग नगरीय क्षेत्र की अधूरी योजनाओं का पूर्ण करने, हैण्डपम्पों की स्थापना/रिबोर आदि पर किया जायेगा, परन्तु प्रथम वरीयता हैण्डपम्पों के रिबोर व अधूरे कार्यों को पूर्ण कराने और पाईप पेयजल परियोजनाओं पूर्ण कराने को दी जाय। सामान्य मरम्मत के कार्य भी कराये जायेंगे। जिलाधिकारी प्राथमिकता के आधार पर योजनाओं का चयन करेंगे।
4. धनराशि के उपयोग की सप्ताहवार समीक्षा जिलाधिकारियों द्वारा अनिवार्य रूप से की जायेगी तथा प्रत्येक त्रैमास की 2 व 3 तारीख तक भौतिक एवं वित्तीय प्रगति से शासन को अवगत कराया जायेगा।
5. उक्त धनराशि का व्यय केवल नगरीय पेयजल योजनाओं पर किया जायेगा। उपयोगिता प्रमाण पत्र शासन तथा महालेखाकर, उ0प्र0 इलाहाबाद को दि0 31.03.2012 तक भेजना अनिवार्य होगा।
6. विभिन्न योजनाओं की स्वीकृति के समय जो शर्ते निर्धारित की गयी थी, उन्हीं शर्तो के अधीन यह धनराशि अवमुक्त की जा रही है।
7. स्वीकृत धनराशि के सापेक्ष प्रत्येक माह आहरित एवं व्यय की गयी धनराशि का विवरण निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ को प्रत्येक माह की 07 तारीख तक उपलब्ध कराया जाना सुनिश्चित करें।

8. स्वीकृत की जाने वाली धनराशि की सीमा तक जनपद की जिला योजना में विभागीय अधिकारी द्वारा आवश्यक प्रावधान सुनिश्चित किया जायेगा और यदि स्वीकृत धनराशि से भिन्न परिव्यय जनपद विशेष में जिला योजना के अधीन उभरकर आता है, तो उपलब्ध होने वाले परिव्यय के अनुसार यथासमय स्वीकृतियां संशोधित की जायेगी।

9. परिव्यय के संबंध में राज्य योजना आयोग (नियोजन विभाग) के निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाय।

2– इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तो का अनुपालन विभागों, उपकमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामलें की सूचना पूर्ण विवरण सहित वित्त विभाग को दे दी जाय।

3– उक्त व्यय चालू वित्तीय वर्ष 2011–12 के आय–व्ययक की अनुदान संख्या–37 के अन्तर्गत लेखा शीर्षक *"4215–जलापूर्ति तथा सफाई पर पूंजीगत परिव्यय–01–जलपूर्ति–101–शहरी जलपूर्ति–03–नगरीय पेयजल कार्यक्रमों के निमार्ण हेतु अनुदान–35–पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान'* के नामें डाला जायेगा।

4– यह आदेश वित्त विभाग के अशासकीय पत्र संख्या–ई–8–1024/दस–2011, दिनांक 15 अप्रैल, 2011 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

संलग्नक–यथोक्त ।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या–1901(1)/नौ–5–2011, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित–

1– महालेखाकार, (लेखा–परीक्षा) प्रथम/द्वितीय, उ0 प्र0, इलाहाबाद।
2– महालेखाकार, वर्क्स लेखा अनुभाग, उ0 प्र0, इलाहाबाद।
3– मुख्य कोषाधिकारी, कलेक्ट्रेट कोषागार, लखनऊ।
4– निदेशक, स्थानीय निकाय, उत्तर प्रदेश, लखनऊ।
5– समस्त मण्डलायुक्त, उत्तर प्रदेश।
6– समस्त जिलाधिकारी, उत्तर प्रदेश।
7– समस्त कोषाधिकारी, उत्तर प्रदेश।
8– सम्बन्धित वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो।
9– निदेशक, सूचना एवं जनसम्पर्क विभाग, उत्तर प्रदेश, लखनऊ।
10– वित्त (व्यय–नियंत्रण) अनुभाग–8/बजट अनुभाग–4, उत्तर प्रदेश शासन।
11– राज्य योजना आयोग–2, नियोजन विभाग, उत्तर प्रदेश, लखनऊ।
12– गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

2303

114

शासनादेश संख्या–1901/नौ–5–2010–5बजट/07, दिनांक 15 अप्रैल, 2011 का संलग्नक

(धनराशि लाख रूपये में)

क0	जनपद का नाम	स्वीकृत धनराशि
1	2	3
1	आगरा	79.00
2	मैनपुरी	8.00
3	मथुरा	60.00
4	फिरोजाबाद	40.00
5	अलीगढ़	45.00
6	महामायानगर	25.00
7	एटा	16.00
8	कांशीराम नगर	25.00
9	झांसी	59.00
10	ललितपुर	71.00
11	जालौन	40.00
12	चित्रकूट	22.00
13	हमीरपुर	31.00
14	महोबा	52.00
15	बांदा	35.00
16	लखनऊ	64.00
17	रायबरेली	25.00
18	हरदोई	12.00
19	उन्नाव	35.00
20	सीतापुर	40.00
21	खीरी	35.00
22	बरेली	44.00
23	बदायूं	21.00
24	पीलीभीत	14.00
25	शाहजहांपुर	10.00
26	मेरठ	50.00
27	बागपत	20.00
28	गाजियाबाद	30.00
29	गौतमबुद्धनगर	25.00
30	बुलन्दशहर	24.00
31	सहारनपुर	31.00
32	मुजफ्फरनगर	10.00
33	मुरादाबाद	35.00
34	ज्योतिबाफूले नगर	8.00
35	रामपुर	15.00
36	बिजनौर	12.00
37	वाराणसी	90.00
38	चन्दौली	20.00

2304 ~~2210~~

150 · 4/11

115

क0	जनपद का नाम	स्वीकृत धनराशि
1	2	3
39	गाजीपुर	19.00
40	जौनपुर	25.00
41	संत रविदासनगर	18.00
42	मिर्जापुर	60.00
43	सोनभद्र	15.00
44	गोरखपुर	50.00
45	महराजगंज	10.00
46	देवरिया	15.00
47	कुशीनगर	15.00
48	बस्ती	12.00
49	संतकबीरनगर	5.00
50	सिद्धार्थनगर	4.00
51	आजमगढ़	15.00
52	मऊ	9.00
53	बलिया	10.00
54	इलाहाबाद	70.00
55	कौशाम्बी	25.00
56	फतेहपुर	20.00
57	प्रतापगढ़	35.00
58	कानपुर	90.00
59	कानपुर देहात	30.00
60	फर्रूखाबाद	25.00
61	कन्नौज	15.00
62	औरैया	11.00
63	इटावा	30.00
64	फैजाबाद	27.00
65	अम्बेडकरनगर	8.00
66	सुल्तानपुर	7.00
67	बाराबंकी	6.00
68	गोण्डा	17.00
69	बलरामपुर	6.00
70	श्रावस्ती	6.00
71	बहराइच	12.00
	योग	2000.00

(रूपये बीस करोड़ मात्र)

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

-16- 2305 ANNEXURE No. A-2

संख्याः 120जीआई/नौ–5–2011–55बजट/06टीसी 116

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक,
स्थानीय निकाय,
उ0प्र0, लखनऊ।

नगर विकास अनुभाग–5 लखनऊः दिनांकः 26 अप्रैल, 2011

विषयः **भारत सरकार द्वारा कियान्वित जे.एन.एन.यू.आर.एम. कार्यक्रम के यू.आई.जी. कार्यान्श के अन्तर्गत प्राप्त केन्द्रांश एवं उसके सापेक्ष राज्यांश की धनराशि की स्वीकृति।**

होदय,

वित्त मंत्रालय, भारत सरकार, नई दिल्ली के पत्रांक–59(1)/पीएफ–I/2010–1462, दिनांक 28.03.2011 एवं पत्रांक–59(1)/पीएफ–I/2010–1579, दिनांक 31.03.2011 के द्वारा जेएंनएनयूआरएम कार्यक्रम के यूआईजी कार्यान्श के अन्तर्गत उत्तर प्रदेश की क्रमशः 04 एवं 05 परियोजनाओं हेतु अवमुक्त केन्द्रांश कुल रू0 16736.94 लाख तथा योजनान्तर्गत निर्धारित राज्यांश कुल रू0 6407.01 लाख अर्थात केन्द्रांश एवं राज्यांश को सम्मिलित करते हुए कुल धनराशि **रू0 23143.95 लाख (रू0 दो अरब इक्तीस करोड़ तेतालीस लाख पच्चान्नवे हजार मात्र)** की चालू वित्तीय वर्ष 2011–12 में निम्नांकित विवरणानुसार एवं शर्तों/उपबंधों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:–

(धनराशि लाख रू0 में)

क0	नगर का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष कुल अनुमन्य केन्द्रांश	अनुमन्य केन्द्रांश के सापेक्ष अवमुक्त केन्द्रांश	अवमुक्त केन्द्रांश के सापेक्ष राज्यांश की धनराशि	स्वीकृत कुल धनराशि (6+7)
1	2	3	4	5	6	7	8
	नगर निगम						
1	लखनऊ	सीवरेज कार्य– सीवरेज डिस्ट्रिक्ट–III (पार्ट–I)	26216.00	13108.00	1966.20 2nd Inst	786.48	2752.68
2	लखनऊ	स्टार्म वाटर ड्रेनेज	32521.00	16260.50	2439.08 3rd Inst	975.63	3414.71
3	वाराणसी	स्टार्म वाटर ड्रेनेज	19162.00	9581.00	1437.15 2nd Inst	574.86	2012.01
4	आगरा	सीवरेज परियोजना फेज–1 (पार्ट–1)	19592.00	9000.00 capped	1350.00 2nd Inst	540.00	1890.00
5	इलाहाबाद	जलापूर्ति कम्पोनेन्ट (पार्ट–II)	16234.00	8117.00	1217.55 3rd Inst	487.02	1704.57
6	लखनऊ	जलापूर्ति (फेज–1 पार्ट–1 वाल्यूम–1 से 5)	38816.00	19430.50	2914.58 4th Inst	1165.83	4080.41
7	मेरठ	जलापूर्ति	27301.00	13650.50	2047.58 3rd Inst	819.03	2866.61
8	वाराणसी	सीवरेज कार्य – ट्रान्स वरूणा एरिया	30912.00	15456.00	2318.40 2nd Inst	927.36	3245.76
		योग			15690.54	6276.21	21966.75
	नगर पालिका परिषद						
9	मथुरा	स्टार्म वाटर ड्रेनेज	8720.00	6976.00	1046.40 2nd Inst	130.80	1177.20
		महायोग			16736.94	6407.01	23143.95

(रू0 दो अरब इक्तीस करोड़ तेतालीस लाख पच्चान्नवे हजार मात्र)

GOFinSanctions-NV5(11-12)S1

Commissioner LUCKNOW

(1) स्वीकृत धनराशि का कोषागार से आहरण केन्द्र सरकार/संस्थाओं की शर्तों के अनुसार ही किया जायेगा।

(2) निदेशक, स्थानीय निकाय स्वीकृत की जा रही धनराशि के सापेक्ष निकाय अंश की उपलब्धता सुनिश्चित किये जाने हेतु आवश्यक कार्यवाही प्राथमिकता पर करेंगे तथा पूर्व में अवमुक्त केन्द्रांश एवं राज्यांश की अवमुक्त धनराशियों के सापेक्ष नगरीय निकाय का अंश भी अवमुक्त किया जाना सुनिश्चित करेंगे।

(3) स्वीकृत धनराशि निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ द्वारा कोषागार/भारतीय स्टेट बैंक से आहरित कर स्टेट लेवल नोडल एजेन्सी (एस0एल0एन0ए0) के खाते में रखी जायेगी तथा संबंधित नागर स्थानीय निकाय के अंश की धनराशि प्राप्त होने या अंशदान देने की सहमति प्राप्त होने पर अवमुक्त की जायेगी।

(4) यथानिर्धारित शर्तों/प्रतिबंधों के अधीन प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा जिसके लिये स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी।

(5) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों/उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

2— उक्त स्वीकृत धनराशि में से नगर निगमों के लिये स्वीकृत धनराशि रू0 21966.75 लाख वित्तीय वर्ष 2011—12 के आय—व्ययक अनुदान संख्या—37 के अन्तर्गत लेखाशीर्षक **"4217—शहरी विकास पर पूंजीगत परिव्यय—60—अन्य शहरी विकास योजनाएं—191—नगर निगमों को सहायता—01—केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनायें—03—जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20—के.+रा.)—35—पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान"** के नामे डाला जायेगा तथा नगर पालिका परिषद, मथुरा के लिये स्वीकृत धनराशि रू0 1177.20 लाख वित्तीय वर्ष 2011—12 के आय—व्ययक अनुदान संख्या—37 के अन्तर्गत लेखाशीर्षक **"4217—शहरी विकास पर पूंजीगत परिव्यय—60—अन्य शहरी विकास योजनाएं—192—नगर पालिकाओं/नगर पालिका परिषदों को सहायता—01—केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनायें—03—जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20—के.+रा.)—35—पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान"** के नामे डाला जायेगा

3— यह आदेश वित्त विभाग के अशासकीय संख्या: ई—8—1135—दस/2011, दिनांक 26 अप्रैल, 2011 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या— 120जीआई(1)/नौ—5—2011—55बजट/06टीसी, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :—

1— महालेखाकार (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2— मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3— संबंधित मण्डलायुक्त/जिलाधिकारी, उत्तर प्रदेश।
4— संबंधित महापौर/नगर आयुक्त, नगर निगम, उत्तर प्रदेश।
5— प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
6— निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
7— वित्त (ई—8) अनुभाग/वित्त(आय—व्ययक) अनुभाग—2
8— वरिष्ठ लेखा अधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
9— अनुसचिव, शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
10— टीम लीडर, पीएमयू, स्थानीय निकाय निदेशालय, उ0प्र0, लखनऊ।
11— नियोजन अनुभाग—3/4
12— गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

GOFinSanctions-NVS(11-12)S1

-18- 2307

ANNEXURE NO. A-3

संख्या– 422 /26–ब0प्र0–2011–28 बजट/2007 118

प्रेषक,

बी0एल0 मीणा,
सचिव,
उत्तर प्रदेश शासन ।

सेवा में,

समस्त जिलाधिकारी,
उत्तर प्रदेश।

बजट प्रकोष्ठ, समाज कल्याण लखनऊः दिनांकः 27 अप्रैल, 2011

विषयः– वित्तीय वर्ष 2011–12 में अनुसूचित जाति सब प्लान के अन्तर्गत अनुसूचित जाति बाहुल्य नगरीय क्षेत्रों में अनुसूचित जाति के लोगों के लिये पेयजल सुविधा हेतु हैण्डपम्प अधिष्ठापन कराये जाने हेतु धनराशि की स्वीकृति ।

महोदय,

उपर्युक्त विषय के सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि वित्तीय वर्ष 2011–12 में अनुसूचित जाति सब प्लान के अन्तर्गत अनुसूचित जाति बाहुल्य नगरीय क्षेत्रों में अनुसूचित जाति के लोगों के लिये पेयजल सुविधा हेतु हैण्डपम्प अधिष्ठान कराने हेतु श्री राज्यपाल महोदय रू0 15,00,00,000/– (रू0 पन्द्रह करोड़ मात्र) की धनराशि संलग्न जनपदवार फॉट के अनुसार व्यय किये जाने की एतद्द्वारा निम्नलिखित शर्तो के अधीन सहर्ष स्वीकृति प्रदान करते हैः–

1– स्वीकृत धनराशि जिलाधिकारियों द्वारा आहरित कर उत्तर प्रदेश जल निगम के जिलास्तरीय अधिकारियों को उपलब्ध कराया जाएगा।

2– स्वीकृत धनराशि शासन द्वारा समय–समय पर जारी किये गये दिशा–निर्देशो के अनुसार ही व्यय किया जायेगा तथा वित्त (आय–व्ययक) अनुभाग–1 के कार्यालय ज्ञाप संख्या–बी–1–901/दस–2011–231/2011, दिनांक 21 मार्च, 2011 में दिए गए दिशा–निर्देशों को ध्यान में रखा जायेगा ।

3– स्वीकृत धनराशि का उपयोग नगरीय क्षेत्रों में हैण्डपम्प की स्थापन/रिबोर के कार्यो पर किया जायेगा। जिलाधिकारी द्वारा प्राथमिकता के आधार पर योजनाओं का चयन किया जायेगा ।

4– स्वीकृत धनराशि का व्यय/उपभोग योजना आयोग, भारत सरकार तथा राज्य सरकार द्वारा एस0सी0एस0पी0/टी0एस0पी0 हेतु निर्धारित मानक तथा दिशा–निर्देशों के अनुरूप किया जायेगा ।

5– स्वीकृत धनराशि का उपयोगिता प्रमाण पत्र शासन तथा महालेखाकार उ0प्र0 इलाहाबाद को दिनांक 31.3.2012 तक उपलब्ध कराया जाना अनिवार्य होगा ।

6– विभिन्न योजनाओं की स्वीकृति के समय जो विभिन्न शर्ते निर्धारित की गयी है, उन्हीं शर्तो के अधीन यह धनराशि अवमुक्त की जा रही है।

7– धनराशि के उपयोग की सप्ताहवार समीक्षा जिलाधिकारियों द्वारा अनिवार्य रूप से की जायेगी। प्रत्येक माह की 02 व 03 तारीख तक भौतिक एवं वित्तीय प्रगति से शासन को अवगत कराया जायेगा ।

8– कोषागार से धनराशि आहरण से सम्बन्धित व्यय पत्र (बाउचर्स) की संख्या व दिनांक की सूचना को आहरण के एक सप्ताह के भीतर उपलब्ध कराया जाना सुनिश्चित किया जायेगा।

.....2/–

9— स्वीकृत की जाने वाली धनराशि की सीमा तक जनपद की जिला योजना में विभागीय अधिकारी द्वारा आवश्यक प्रावधान सुनिश्चित किया जायेगा और यदि स्वीकृत ध. राशि से भिन्न परिव्यय जनपद विशेष में जिला योजना के अधीन उभरकर आता है तो उपलब्ध होने वाली परिव्यय के अनुसार यथासमय स्वीकृतियाँ संशोधित की जायेगी ।

2— इस शासनादेश में निर्धारित विशिष्ट शर्तो का अनुपालन विभागों/उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेगें । यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो तो सम्बन्धित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित वित्त विभाग को दे दी जाय ।

3— उक्त पर होने वाला व्यय चालू वित्तीय वर्ष 2011—12 के आय—व्ययक के अनुदान संख्या—83 के अन्तर्गत लेखाशीर्षक—"4215—जलपूर्ति तथा सफाई पर पूंजीगत परिव्यय—01—जलपूर्ति—आयोजनागत—789—अनुसूचित जातियों के लिये विशेष घटक योजना—03— अनुसूचित जाति बाहुल्य क्षेत्रों में हैण्डपम्पो का अधिष्ठापन—35—पूंजीगत परिसम्पत्तियों के सृजन हेतु अनुदान" के नामें डाला जायेगा ।

4— यह आदेश वित्त विभाग के कार्यालय ज्ञाप संख्या—बी—1—901/दस—2011—231/2011, दिनांक 21.3.2011 मे निहित व्यवस्था के अधीन नर्गत किये जा रहे है।

संलग्नकः: यथोक्त ।

भवदीय,

(बी0एल0 मीणा)
सचिव।

संख्या— (1)/26—ब0प्र0—2011—तद्दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः—

1— प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन ।
2— महालेखाकार (वर्क्स) अनुभाग, उ0प्र0 इलाहाबाद ।
3— समस्त मण्डलायुक्त, उ0प्र0 ।
4— निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ।
5— प्रबन्ध निदेशक, उ0प्र0 जल निगम, लखनऊ।
6— निदेशक, सूचना एवं जन सम्पर्क विभाग, लखनऊ।
7— सम्बन्धित वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी जैसी भी स्थिति हो।
8— समस्त कोषाधिकारी, उ0प्र0 ।
9— वित्त (व्यय—नियंत्रण) अनुभाग—3/एन0आई0सी0 की प्रति ।
10— गार्डफाइल ।

आज्ञा से,

(बी0एल0 मीणा)
सचिव ।

शासनादेश संख्या–422 /26–ब0प्र0–2011–28बजट/07, दिनांक 27 अप्रैल, 2011
का संलग्नक

(धनराशि लाख रूपये में)

क0	जनपद का नाम	स्वीकृत धनराशि
1	2	3
1	आगरा	59.00
2	मैनपुरी	6.00
3	मथुरा	45.00
4	फिरोजाबाद	30.00
5	अलीगढ़	34.00
6	महामायानगर	18.50
7	एटा	12.00
8	कांशीराम नगर	19.00
9	झांसी	44.00
10	ललितपुर	53.50
11	जालौन	30.00
12	चित्रकूट	16.50
13	हमीरपुर	23.00
14	महोबा	39.00
15	बांदा	26.50
16	लखनऊ	48.00
17	रायबरेली	13.50
18	हरदोई	9.00
19	उन्नाव	26.00
20	सीतापुर	30.00
21	खीरी	26.50
22	बरेली	33.00
23	बदायूं	15.50
24	पीलीभीत	10.50
25	शाहजहांपुर	7.50
26	मेरठ	37.50
27	बागपत	15.00
28	गाजियाबाद	22.50
29	गौतमबुद्धनगर	19.00
30	बुलन्दशहर	18.00
31	सहारनपुर	23.00
32	मुजफ्फरनगर	7.50
33	मुरादाबाद	26.50
34	ज्योतिबाफूले नगर	6.00
35	रामपुर	11.00
36	बिजनौर	9.00
37	वाराणसी	67.50
38	चन्दौली	15.00
39	गाजीपुर	14.50
40	जौनपुर	18.50

क0	जनपद का नाम	स्वीकृत धनराशि
1	2	3
41	संत रविदासनगर	13.50
42	मिर्जापुर	45.00
43	सोनभद्र	11.50
44	गोरखपुर	37.50
45	महराजगंज	7.50
46	देवरिया	11.00
47	कुशीनगर	11.50
48	बस्ती	9.00
49	संतकबीरनगर	3.50
50	सिद्धार्थनगर	3.00
51	आजमगढ़	11.50
52	मऊ	7.00
53	बलिया	7.50
54	इलाहाबाद	52.50
55	कौशाम्बी	19.00
56	फतेहपुर	15.00
57	प्रतापगढ़	26.00
58	कानपुर	67.50
59	कानपुर देहात	22.50
60	फर्रूखाबाद	18.50
61	कन्नौज	11.50
62	औरैया	8.00
63	इटावा	22.50
64	फैजाबाद	20.00
65	अम्बेडकरनगर	6.00
66	सुल्तानपुर	5.50
67	बाराबंकी	4.50
68	गोण्डा	12.50
69	बलरामपुर	4.50
70	श्रावस्ती	4.50
71	बहराइच	9.00
72	छत्रपति शाहूजी महराजनगर	5.50
	योग	1500.00

(रूपये पन्द्रह करोड़ मात्र)

(बी0एल0 मीणा)
सचिव ।

-22- 2311 122

ANNEXURE NO. A-4

संख्या–1882/नौ–5–2011–51बजट/2010

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम,
लखनऊ।

नगर विकास अनुभाग–5 लखनऊः दिनांकः 17 मई, 2011

विषयः– जनहित याचिका सं0–4436/एमबी/2003 में पारित मा0 उच्च न्यायालय के आदेशों के अनुपालन में लखनऊ नगर में 10 नलकूपों का रिबोर कार्य तथा 929 हैण्डपम्पों के रिबोर/विशेष मरम्मत हेतु अनुदान की स्वीकृति।

महोदय,

उपर्युक्त विषयक शासनादेश सं0–6542/नौ–5–2010–51बजट/10, दिनांक 25.1.2011 के कम में मुझे यह कहने का निदेश हुआ है कि जनहित याचिका सं0–4436/एमबी/2003 में पारित मा0 उच्च न्यायालय के आदेशों के अनुपालन में लखनऊ नगर में 10 रिबोर कार्य तथा 929 हैण्डपम्पों के रिबोर/विशेष मरम्मत कार्य हेतु प्रायोजना रचना एवं मूल्यांकन प्रभाग द्वारा अनुमोदित लागत कमशः रू0 238.27 लाख एवं रू0 311.59 लाख के सापेक्ष अवशेष 50 प्रतिशत धनराशि कमशः रू0 119.13 लाख (रू0 एक करोड़ उन्नीस लाख तेरह हजार मात्र) तथा रू0 155.80 लाख (रू0 एक करोड़ पचपन लाख अस्सी हजार मात्र) अर्थात कुल धनराशि रू0 274.93 लाख (रू0 दो करोड़ चौहत्तर लाख तिरान्नवे हजार मात्र) की चालू वित्तीय वर्ष 2011–12 में निम्नलिखित शर्तों एवं प्रविधानों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते है:–

1. उक्त धनराशि प्रबन्ध निदेशक, उ0प्र0 जल निगम लखनऊ तथा विशेष सचिव, नगर विकास विभाग के प्रतिहस्ताक्षरयुक्त बिल प्रस्तुत करके कोषागार/भारतीय स्टेट बैंक से आहरित कर व्यय की जायेगी।
2. स्वीकृत की जा रही कोषागार से आवश्यकतानुसार आहरित कर व्यय की जायेगी।
3. स्वीकृत धनराशि का कोई भी अंश किसी बैंक/पोस्ट आफिस/डिपोजिट खाते/पीएलए में नहीं रखा जायेगा।
4. प्रस्तावित प्रायोजना की विस्तृत ड्राइंग/डिजाइन एवं तकनीकी स्वीकृति सक्षम स्तर से अनुमोदन प्राप्त करने के उपरांत ही प्रायोजना का प्रस्तावित निर्माण कार्य प्रारम्भ कराया जायेगा।
5. विभिन्न योजनाओं की स्वीकृति के समय जो विभिन्न शर्तें निर्धारित की गयी थी, उन्ही शर्तों के अधिन यह धनराशि अवमुक्त की जायेगी।
6. प्रश्नगत धनराशि अनुमोदित योजना पर ही व्यय की जायेगी जिसका विस्तृत विवरण तथा भौतिक प्रगति शासन को प्रत्येक त्रैमास तक भेजा जाना आवश्यक है। उपयोगिता प्रमाण–पत्र शासन तथा महालेखाकार, उ0प्र0 इलाहाबाद को भेजा जाना वांछनीय है।

2— इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों/उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेगें। यदि निर्धारित शर्तों का किसी प्रकार का विचलन हो, तो सम्बन्धित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित वित्त विभाग को दी जाय।

3— उक्त व्यय चालू वित्तीय वर्ष 2011—12 के आय—व्ययक अनुदान संख्या—37 के अर्न्तगत आयोजनागत लेखाशीर्षक "4215—जलापूर्ति तथा सफाई पर पूंजीगत परिव्यय—01—जलापूर्ति—191—नगर निगमों को सहायता—04 उ0प्र0 व्यापार विकास निधि से व्यय—01—नगरीय निकायों पेयजल कार्यो हेतु—35—पूंजीगत परिसम्पत्तियों के सृजन हेतु अनुदान" के नामे डाला जायेगा।

4— यह आदेश वित्त विभाग द्वारा प्रशासकीय विभाग को प्रतिनिधानित अधिकारों के अन्तर्गत निर्गत किये जा रहे है।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव

संख्या एवं दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :—

1. महालेखाकार (वर्क्स लेखा अनुभाग) उत्तर प्रदेश इलाहाबाद।
2. जिलाधिकारी, लखनऊ।
3. कोषाधिकारी, कलेक्ट्रेट कोषागार, लखनऊ।
4. निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ।
5. निदेशक, सूचना एवं जन सम्पर्क विभाग,उ0प्र0 लखनऊ।
6. वित्त (ई—8) अनुभाग वित्त(आय—व्ययक) अनुभाग—2
7. वरिष्ठ लेखाधिकारी/मुख्य/सहायक लेखाधिकारी जैसी भी स्थिति हो।
8. निजी सचिव, मा0 मंत्री, नगर विकास विभाग।
9. नियोजन अनुभाग—3/4
10. गार्ड फाईल/कम्प्यूटर सेल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव

-24-
2313

124

ANNEXURE NO. A-5

संख्याः 283जीआई/नौ–5–2011–55बजट/06टीसी

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक/एसएलएनए,
स्थानीय निकाय,
उ0प्र0, लखनऊ।

नगर विकास अनुभाग–5

लखनऊः दिनांकः 18 अगस्त, 2011

विषयः **भारत सरकार द्वारा कियान्वित जे.एन.एन.यू.आर.एम. कार्यक्रम के यू.आई.जी. कार्यान्श के अन्तर्गत प्राप्त केन्द्रांश एवं उसके सापेक्ष राज्यांश की धनराशि की स्वीकृति।**

महोदय,

वित्त मंत्रालय, भारत सरकार, नई दिल्ली के पत्रांक–59(1)/पीएफ–I/2011–444, दिनांक 27.07.2011 के द्वारा जेएनएनयूआरएम कार्यक्रम के यूआईजी कार्यान्श के अन्तर्गत उत्तर प्रदेश की 04 परियोजनाओं हेतु अवमुक्त केन्द्रांश कुल ₹ 5522.23 लाख तथा उक्त के सापेक्ष निर्धारित 20 प्रतिशत राज्यांश कुल ₹ 2208.89 लाख अर्थात केन्द्रांश एवं राज्यांश को सम्मिलित करते हुए कुल धनराशि ₹ 7731.12 लाख **(रू0 सतहत्तर करोड़ इकतीस लाख बारह हजार मात्र)** की चालू वित्तीय वर्ष 2011–12 में निम्नांकित विवरणानुसार एवं शर्तों/उपबंधों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:–

(धनराशि लाख ₹ में)

क0	नगर का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष कुल अनुमन्य केन्द्रांश	अनुमन्य केन्द्रांश के सापेक्ष अवमुक्त केन्द्रांश	अवमुक्त केन्द्रांश के सापेक्ष राज्यांश की धनराशि	स्वीकृति हेतु प्रस्तावित कुल धनराशि (6+7)
1	2	3	4	5	6	7	8
1	इलाहाबाद	सीवरेज (जोन–डी) फेज–1	35598.00	17799.00	2315.45 2nd Inst.	926.18	3241.63
2	कानपुर	सीवेज ट्रीटमेंट	10100.45	5050.23	757.53 2nd Inst.	303.01	1060.54
3	लखनऊ	जलापूर्ति (फेज–1 पार्ट–II)	14656.60	7328.30	1099.25 3rd Inst.	439.70	1538.95
4	वाराणसी	जलापूर्ति कम्पोनेन्ट (प्राथमिकता–II) ट्रांस वरूणा एरिया	20916.00	10458.00 capped to 9000.00	1350.00 2nd Inst.	540.00	1890.00
		योग			**5522.23**	**2208.89**	**7731.12**

(₹ सतहत्तर करोड़ इकतीस लाख बारह हजार मात्र)

(1) स्वीकृत धनराशि का कोषागार से आहरण केन्द्र सरकार/संस्थाओं की शर्तों के अनुसार ही किया जायेगा।

(2) निदेशक, स्थानीय निकाय स्वीकृत की जा रही धनराशि के सापेक्ष निकाय अंश की उपलब्धता सुनिश्चित किये जाने हेतु आवश्यक कार्यवाही प्राथमिकता पर करेंगे ।

(3) स्वीकृत धनराशि निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ द्वारा कोषागार/भारतीय स्टेट बैंक से आहरित कर स्टेट लेवल नोडल एजेन्सी (एस0एल0एन0ए0) के खाते में रखी जायेगी तथा संबंधित नागर स्थानीय निकाय के अंश की धनराशि प्राप्त होने या अंशदान देने की सहमति प्राप्त होने पर अवमुक्त की जायेगी।

(4) यथानिर्धारित शर्तों/प्रतिबंधों के अधीन प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा जिसके लिये स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी।

(5) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों/ उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

2– उक्त स्वीकृत धनराशि का व्यय वित्तीय वर्ष 2011–12 के आय–व्ययक अनुदान संख्या–37 के अन्तर्गत लेखाशीर्षक **"4217–शहरी विकास पर पूंजीगत परिव्यय–60–अन्य शहरी विकास योजनाएं–191–नगर निगमों को सहायता–03–जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20–के.+रा.)–35–पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान"** के नामे डाला जायेगा तथा स्वीकृत धनराशि **₹ 7731.12 लाख** में से **₹ 3603.79 लाख (₹ छत्तीस करोड़ तीन लाख उन्यासी हजार मात्र)** का वहन आय–व्ययक अनुदान संख्या–37 के अन्तर्गत लेखाशीर्षक **"4217–शहरी विकास पर पूंजीगत परिव्यय–60–अन्य शहरी विकास योजनाएं–192–नगर पालिकाओं/नगर पालिका परिषदों को सहायता–03–जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20–के.+रा.)–35–पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान"** में उपलब्ध बचतों से किया जायेगा।

3– यह आदेश वित्त विभाग द्वारा प्रशासकीय विभाग को प्रतिनिधानित अधिकारों के अधीन निर्गत किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव

संख्या– 202जीआई(1)/नौ–5–2011–55बजट/06टीसी, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :–

1– महालेखाकार (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2– मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3– संबंधित मण्डलायुक्त/जिलाधिकारी, उत्तर प्रदेश।
4– संबंधित महापौर/नगर आयुक्त, नगर निगम, उत्तर प्रदेश।
5– प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
6– निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
7– वित्त (ई–8) अनुभाग/वित्त(आय–व्ययक) अनुभाग–2
8– वरिष्ठ लेखा अधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
9– अनुसचिव, शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
10– टीम लीडर, पीएमयू, स्थानीय निकाय निदेशालय, उ0प्र0, लखनऊ।
11– नियोजन अनुभाग–3/4
12– गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से

(सूर्य प्रकाश मिश्र)
विशेष सचिव

GOFinSanctions-NV5(11-12)S1.doc

2315 126

बी0एम0-9 (भाग-1)

पुनर्विनियोग के लिये आवेदन/स्वीकृति

(संदर्भः बजट मैनुअल का प्रस्तर-158)

(इस प्रपत्र को भरने से पूर्व पीछे छपे अनुदेशों को भली-भांति देख लिया जाय)

संख्या व नाम- अनुदान संख्या-37 नगर विकास विभाग राजस्व लेखा वित्तीय वर्ष : 2011-12

(धनराशि हजार ₹ में)

निम्नलिखित निधियों से प्रस्तावित संक्रमण				वित्त विभाग द्वारा भरा जायेगा	
लेखा शीर्षक (15 डिजिट कोड में) आयोजनागत	आवेदन पत्र देने के दिनांक पर उपलब्ध अनुदान/विनियोग	आवेदन पत्र देने के दिनांक पर उपलब्ध बचत	संक्रमित की जाने वाली धनराशि	वित्त विभाग द्वारा संक्रमण हेतु अनुमोदित धनराशि	संक्रमण के पश्चात शेष अनुदान/विनियोग (2 - 5)
1	2	3	4	5	6
4217-शहरी विकास पर पूंजीगत परिव्यय-60-अन्य शहरी विकास योजनाएं-192-नगर पालिकाओं/नगर पालिका परिषदों को सहायता-03-जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20-के.+रा.)-35-पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान	500000	368894	360379	360379	139621
योग	**500000**	**368894**	**360379**	**360379**	**139621**

निम्नलिखित निधियों में प्रस्तावित संक्रमण				वित्त विभाग द्वारा भरा जायेगा	
लेखा शीर्षक (15 डिजिट कोड में) आयोजनागत	वित्तीय वर्ष के लिये उपलब्ध अनुदान/विनियोग	वित्तीय वर्ष में प्रत्याशित कुल व्यय	संक्रमण हेतु प्रस्तावित धनराशि (9 - 8)	वित्त विभाग द्वारा अनुमोदित संक्रमण की धनराशि	संक्रमण के पश्चात उपलब्ध अनुदान/विनियोग (8 + 11)
7	8	9	10	11	12
4217-शहरी विकास पर पूंजीगत परिव्यय-60-अन्य शहरी विकास योजनाएं-191-नगर निगमों को सहायता-03-जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20-के.+रा.)-35-पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान	4500000	4860379	360379	360379	4860379
	4500000	**4860379**	**360379**	**360379**	**4860379**

1- स्तम्भ-3 में उपलब्ध बचत का कारण निम्नानुसार है:-
धनराशि की तत्काल आवश्यकता न होने के कारण।

2- स्तम्भ-8 में उल्लिखित उपलब्ध अनुदान के सापेक्ष स्तम्भ-9 में अंकित अधिक व्यय निम्नलिखित कारणों से है:-
भारत सरकार से योजनान्तर्गत केन्द्रांश प्राप्त होना।

3- प्रमाणित किया जाता है कि उपर्युक्त पुनर्विनियोग में उत्तर प्रदेश बजट मैनुअल के प्रस्तर-150 व 151 में निर्दिष्ट प्रतिबन्धों / परिसीमाओं का उल्लंघन नहीं होता है।

संख्याः 098/ई-8-2185/दस-2011, दिनांक 18.08.2011

सेवा में,

महालेखाकार (लेखा एवं हकदारी) प्रथम,
उत्तर प्रदेश, इलाहाबाद।

(सूर्य प्रकाश मिश्र)
विशेष सचिव, नगर विकास विभाग

मनोज कुमार जोशी
उप सचिव, वित्त विभाग

संख्या : 283जीआई(2)/नौ-5-2011-55बजट/06टीसी, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1- महालेखाकर (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2- कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3- निदेशक, स्थानीय निकाय/एसएलएनए, उ0प्र0, लखनऊ।
4- प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
5- निदेशक, सांख्यिकी निदेशालय, उ0प्र0, लखनऊ
6- वित्त (ई-8) अनुभाग/वित्त (आय-व्ययक) अनुभाग-1।
7- गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव

GOFinSanctions-NV5(11-12)S1.doc

ANNEXURE NO. A-6

संख्याः 2278/नौ-5-2011-55बजट/06टीसी-II

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक/एसएलएनए,
स्थानीय निकाय,
उ0प्र0, लखनऊ।

नगर विकास अनुभाग-5

लखनऊः दिनांकः 19 सितम्बर, 2011

विषयः **भारत सरकार द्वारा कियान्वित जे.एन.एन.यू.आर.एम. कार्यक्रम के यू.आई.जी. कार्यान्श के अन्तर्गत केन्द्रांश की रोकी गयी 10 प्रतिशत धनराशि के सापेक्ष राज्यांश की स्वीकृति।**

महोदय,

उपर्युक्त विषयक आपके पत्र संख्या- पीएमयू/623/जेएनएनयूआरएम/10, दिनांक 28.04.11 के कम में जेएनएनयूआरएम कार्यकम के यूआईजी कार्यान्श के अन्तर्गत नगर निगमों की 17 परियोजनाओं एवं नगर पलिका परिषद, मथुरा की 02 परियोजनाओं के सापेक्ष अनुमन्य केन्द्रांश में से भारत सरकार द्वारा रोकी गयी केन्द्रांश की 10 प्रतिशत धनराशि के सापेक्ष निर्धारित राज्यांश की धनराशि **₹ 6630.52 लाख (₹ छाछठ करोड़ तीस लाख बावन हजार मात्र)** की चालू वित्तीय वर्ष 2011-12 में निम्नांकित विवरणानुसार एवं शर्तों/उपबंधों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:-

(धनराशि लाख ₹ में)

क0	नगर का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष अनुमन्य केन्द्रांश	अनुमन्य केन्द्रांश की किश्त की धनराशि	अवमुक्त केन्द्रांश की किश्त	अनुमन्य केन्द्रांश के सापेक्ष रोकी गयी 10% केन्द्रांश की धनराशि	कालम-8 के सापेक्ष स्वीकृत राज्यांश की धनराशि
1	2	3	4	5	6	7	8	9
	नगर निगम							
1	लखनऊ	सीवरेज कार्य- सीवरेज डिस्ट्रिक्ट-III (पार्ट-I)	26216.00	13108.00	3277.00	1966.20	1310.80	524.32
2	लखनऊ	स्टार्म वाटर ड्रेनेज	32521.00	16260.50	4065.13	2439.08	1626.05	650.42
3	लखनऊ	जलापूर्ति (फेज-1 पार्ट-1 वाल्यूम-1 से 5)	38861.00	19430.50	4857.63	2914.58	1943.05	777.22
4	लखनऊ	जलापूर्ति (फेज-1 पार्ट-II)	14656.60	7328.30	1832.08	1099.25	732.83	293.13
5	आगरा	सीवरेज परियोजना फेज-1 (पार्ट-1)	19592.00	9000.00	2250.00	1350.00	900.00	360.00
6	आगरा	सालिड वेस्ट मैनेजमेंट	3083.99	1542.00	385.50	231.30	154.20	61.68
7	आगरा	जलापूर्ति	8270.50	4135.25	1033.81	620.29	413.53	165.41
8	वाराणसी	सीवरेज कार्य - ट्रान्स वरूणा एरिया	30912.00	15456.00	3864.00	2318.40	1545.60	618.24
9	वाराणसी	स्टार्म वाटर ड्रेनेज	19162.00	9581.00	2395.25	1437.15	958.10	383.24
10	वाराणसी	जलापूर्ति कम्पोनेन्ट (प्राथमिकता-II) ट्रांस वरूणा एरिया	20916.00	9000.00	2250.00	1350.00	900.00	360.00
11	मेरठ	जलापूर्ति	27301.00	13650.50	3412.63	2047.58	1365.05	546.02
12	कानपुर	सीवरेज कार्य (इनर कोर एरिया)	19088.22	9544.11	2385.03	1429.51	954.41	381.76
13	कानपुर	सीवेज ट्रीटमेंट	10100.45	5050.23	1262.56	757.53	505.02	202.01
14	कानपुर	सालिड वेस्ट मैनेजमेंट	5623.79	2811.90	702.97	421.78	281.19	112.48

क0	नगर का नाम	परियोजना का नाम	भा/स द्वारा अनुमोदित लागत	अनुमोदित लागत के सापेक्ष अनुमन्य केन्द्रांश	अनुमन्य केन्द्रांश की किश्त की धनराशि	अवमुक्त केन्द्रांश की किश्त	अनुमन्य केन्द्रांश के सापेक्ष रोकी गयी 10% केन्द्रांश की धनराशि	कालम-के सापेक्ष स्वीकृत राज्यांश की धनराशि
1	2	3	4	5	6	7	8	9
15	इलाहाबाद	सीवरेज (जोन-डी) फेज-1	35598.00	17799.00	4449.75	2315.45	1779.90	711.96
16	इलाहाबाद	सालिड वेस्ट मैनेजमेंट	3041.49	1520.75	380.19	228.12	152.08	60.83
17	इलाहाबाद	जलापूर्ति कम्पोनेन्ट (पार्ट-II)	16234.00	8117.00	2029.25	1217.55	811.70	324.68
		योग					16333.50	6533.40
	नगर पालिका परिषद							
1	मथुरा	स्टार्म वाटर ड्रेनेज	8720.00	6976.00	1744.00	1046.40	697.60	87.20
2	मथुरा	सालिड वेस्ट मैनेजमेंट	991.60	793.28	198.32	118.99	79.33	9.92
		योग					776.93	97.12
		महायोग					17110.43	6630.52

(₹ छाछठ करोड़ तीस लाख बावन हजार मात्र)

(1) स्वीकृत धनराशि का कोषागार से आहरण केन्द्र सरकार/संस्थाओं की शर्तों के अनुसार ही किया जायेगा।

(2) निदेशक, स्थानीय निकाय स्वीकृत की जा रही धनराशि के सापेक्ष निकाय अंश की उपलब्धता सुनिश्चित किये जाने हेतु आवश्यक कार्यवाही प्राथमिकता पर करेंगे ।

(3) स्वीकृत धनराशि निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ द्वारा कोषागार/भारतीय स्टेट बैंक से आहरित कर स्टेट लेवल नोडल एजेन्सी (एस0एल0एन0ए0) के खाते में रखी जायेगी तथा संबंधित नागर स्थानीय निकाय के अंश की धनराशि प्राप्त होने या अंशदान देने की सहमति प्राप्त होने पर अवमुक्त की जायेगी।

(4) यथानिर्धारित शर्तों/प्रतिबंधों के अधीन प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा जिसके लिये स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी।

(5) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों/उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

2— उक्त स्वीकृत धनराशि में से नगर निगमों के लिये स्वीकृत धनराशि ₹ 6533.40 लाख **(₹ पैंसठ करोड़ तेंतीस लाख चालीस हजार मात्र)** वित्तीय वर्ष 2011—12 के आय—व्ययक अनुदान संख्या—37 के अन्तर्गत लेखाशीर्षक **"4217—शहरी विकास पर पूंजीगत परिव्यय—60—अन्य शहरी विकास योजनाएं—191—नगर निगमों को सहायता—03—जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20—के.+रा.)—35—पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान"** के नामे डाला जायेगा तथा नगर पालिका परिषद, मथुरा के लिये स्वीकृत धनराशि ₹ 97.12 लाख **(₹ सत्तान्नवे लाख बारह हजार मात्र)** वित्तीय वर्ष 2011—12 के आय—व्ययक अनुदान संख्या—37 के अन्तर्गत लेखाशीर्षक **"4217—शहरी विकास पर पूंजीगत परिव्यय—60—अन्य शहरी विकास योजनाएं—192—नगर पालिकाओं/नगर पालिका परिषदों को सहायता—03—जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20—के.+रा.)—35—पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान"** के नामे डाला जायेगा

3- यह आदेश वित्त विभाग द्वारा प्रशासकीय विभाग को प्रतिनिधानित अधिकारों के अधीन निर्गत किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव

संख्या- 2278(1)/नौ-5-2011-55बजट/06टीसी-II, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1- महालेखाकार (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2- मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3- संबंधित मण्डलायुक्त/जिलाधिकारी, उत्तर प्रदेश।
4- संबंधित महापौर/नगर आयुक्त, नगर निगम, उत्तर प्रदेश।
5- अध्यक्ष/अधिशासी अधिकारी, नगर पालिका परिषद, मथुरा।
6- प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
7- निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
8- वित्त (ई-8) अनुभाग/वित्त(आय-व्ययक) अनुभाग-2
9- वरिष्ठ लेखा अधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
10- अनुसचिव, शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
11- टीम लीडर, पीएमयू, स्थानीय निकाय निदेशालय, उ0प्र0, लखनऊ।
12- नियोजन अनुभाग-3/4
13- गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से

(सूर्य प्रकाश मिश्र)
विशेष सचिव

GOFinSanctions-NV5(11-12)SI.doc

Oath Commissioner
Lucknow

2319 ~~2235~~

ANNEXURE NO-A-7

संख्याः 191/नौ-5-2012-55बजट/2006टीसी

130

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

निदेशक/एसएलएनए,
स्थानीय निकाय,
उ0प्र0, लखनऊ।

नगर विकास अनुभाग-5. लखनऊः दिनांक 10 फरवरी, 2012

विषयः भारत सरकार द्वारा कियान्वित जे.एन.एन.यू.आर.एम. कार्यक्रम के यू.आई.जी. कार्यान्श के अन्तर्गत परियोजनाओं हेतु अनुमन्य केन्द्रांश की रोकी गयी 10 प्रतिशत धनराशि के सापेक्ष राज्यांश की स्वीकृति।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्या- पीएमयू/36/124/2010, दिनांक 10.01.2012 के कम में मुझे यह कहने का निदेश हुआ है कि जेएनएनयूआरएम कार्यकम के यू.आई.जी. कार्यान्श के अन्तर्गत लखनऊ, वाराणसी एवं मेरठ नगरों की 05 परियोजनाओं की स्वीकृत लागत में से अनुमन्य केन्द्रांश की भारत सरकार द्वारा रोकी गयी 10 प्रतिशत धनराशि के सापेक्ष राज्यांश की कुल धनराशि **₹ 1028.31 लाख (₹ दस करोड़, अट्ठाइस लाख, इक्तीस हजार मात्र)** की चालू वित्तीय वर्ष 2011-12 में निम्नांकित विवरणानुसार एवं शर्तों/उपबंधों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:-

(धनराशि लाख ₹ में)

क0	परियोजना का नाम	स्वीकृत लागत	अनुमन्य/कैप्ड केन्द्रांश	केन्द्रांश की रोकी गयी 10 प्रतिशत धनराशि	कालम-5 के सापेक्ष स्वीकृत राज्यांश की धनराशि
1	2	3	4	5	6
	नगर निगम				
1.	लखनऊ सीवरेज डिस्ट्रिक्ट-III पार्ट-II	21443.00	10721.50	1072.15	428.86
2.	लखनऊ सालिड वेस्ट मैनेजमेंट	4292.37	2146.37	214.64	85.85
3.	मेरठ सीवरेज जोन-5 एवं 7	18589.00	9000.00	900.00	360.00
4.	वाराणसी सालिड वेस्ट मैनेजमेंट	4867.73	2433.87	243.39	97.35
	योग				**972.06**
	नगर पालिका परिषद				
5	मथुरा सीवरेज जोन-II	6035.77	4500.00	450.00	**56.25**
	महायोग				**1028.31**

(1) एसएलएनए/निदेशक, स्थानीय निकाय द्वारा योजनान्तर्गत प्रस्तावित सुधारों का समयान्तर्गत कियान्वयन कराकर संदर्भित परियोजनाओं हेतु अनुमन्य केन्द्रांश के सापेक्ष उपर्युक्तानुसार भारत सरकार द्वारा रोकी गयी 10 प्रतिशत धनराशि की प्रतिपूर्ति भारत सरकार से कराया जाना सुनिश्चित करेंगे।

(2) स्वीकृत धनराशि निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ द्वारा कोषागार/भारतीय स्टेट बैंक से आहरित कर स्टेट लेवल नोडल एजेन्सी (एस0एल0एन0ए0) के खाते में रखी जायेगी।

(3) स्वीकृत धनराशि का व्यय यथानिर्धारित शर्तों/प्रतिबंधों के अधीन उन्हीं कार्यों पर किया जायेगा जिसके लिये स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी।

(4) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों/उपकमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

(5) निदेशक, स्थानीय निकाय स्वीकृत की जा रही धनराशि के सापेक्ष निकाय अंश की उपलब्धता सुनिश्चित किये जाने हेतु आवश्यक कार्यवाही प्राथमिकता पर करेंगे।

(6) इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तों का अनुपालन विभागों/उपकमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेंगे। यदि निर्धारित शर्तों में किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित प्रशासनिक विभाग तथा वित्त विभाग को दी जाये।

2— उक्त स्वीकृत धनराशि ₹ 1028.31 लाख में से नगर निगमों हेतु स्वीकृत धनराशि ₹ 972.06 लाख (₹ नौ करोड़ बहत्तर लाख छः हजार मात्र) का का व्यय लेखाशीर्षक—"4217—शहरी विकास पर पूंजीगत परिव्यय—60—अन्य शहरी विकास योजनाएं—191—**नगर निगमों को सहायता—03—जेएनएनयूआरएम की परियोजनाओं हेतु सहायता** (के.50/रा.20—के.+रा.)—35—पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान" के नामे डाला जायेगा तथा लेखाशीर्षक—"4217—शहरी विकास पर पूँजीगत परिव्यय—03—छोटों तथा मध्यम श्रेणी के नगरों का समेकित विकास—191—**नगर निगमों को सहायता—03—अरबन इन्फ्रास्ट्रक्चर डेवलपमेन्ट स्कीम फार स्माल एण्ड मीडियम टाउन्स** (के.80/रा.10—के.+रा.)—35—पूंजीगत परिसम्पत्तियों के सृजन हेतु अनुदान" में उपलब्ध बचतों से पुनर्विनियोग कर वहन किया जायेगा।

उक्त स्वीकृत धनराशि ₹ 1028.31 लाख में से नगर पालिका परिषद मथुरा हेतु स्वीकृत धनराशि ₹ 56.25 लाख (₹ छप्पन लाख पच्चीस हजार मात्र) का व्यय लेखाशीर्षक—"4217—शहरी विकास पर पूंजीगत परिव्यय—60—अन्य शहरी विकास योजनाएं—192—**नगर पालिकाओं/नगर पालिका परिषदों को सहायता—03—जेएनएनयूआरएम की परियोजनाओं हेतु सहायता** (के.50/रा.20—के.+रा.)—35—पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान" के नामे डाला जायेगा तथा लेखाशीर्षक "4217—शहरी विकास पर पूँजीगत परिव्यय—03—छोटों तथा मध्यम श्रेणी के नगरों का समेकित विकास—192—**नगर पालिकाओं/नगर पालिका परिषदों को सहायता—03—अरबन इन्फ्रास्ट्रक्चर डेवलपमेन्ट स्कीम फार स्माल एण्ड मीडियम टाउन्स** (के.80/रा.10—के.+रा.)—35—पूंजीगत परिसम्पत्तियों के सृजन हेतु अनुदान" में उपलब्ध बचतों से पुनर्विनियोग कर वहन किया जायेगा।

Oath Commissioner LUCKNOW Civil Secretariat

2321
~~2255~~

132

3- यह आदेश वित्त विभाग के अशासकीय संख्याः ई-8-83-दस/2012, दिनांक 07 फरवरी, 2012 में प्राप्त उनकी सहमति से जारी किये जा रहे हैं।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव

संख्या- 191(1)/नौ-5-2011-55बजट/2006टीसी, तद्दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1- महालेखाकार (वर्क्स लेखा अनुभाग), उ0प्र0, इलाहाबाद।
2- मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
3- संबंधित मण्डलायुक्त/जिलाधिकारी, उत्तर प्रदेश।
4- संबंधित प्रशासक/नगर आयुक्त, नगर निगम, उत्तर प्रदेश।
5- प्रशासक/अधिशासी अधिकारी, नगर पालिका परिषद, मथुरा।
6- प्रबंध निदेशक, उ0प्र0 जल निगम, लखनऊ।
7- निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0, लखनऊ।
8- वित्त (ई-8) अनुभाग/वित्त(आय-व्ययक) अनुभाग-2
9- वरिष्ठ लेखा अधिकारी/मुख्य/सहायक लेखाधिकारी, जैसी भी स्थिति हो।
10- अनुसचिव, शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
11- टीम लीडर, पीएमयू, स्थानीय निकाय निदेशालय, उ0प्र0, लखनऊ।
12- नियोजन अनुभाग-3/4
13- गार्ड फाइल/कम्प्यूटर सेल।

आज्ञा से

(सूर्य प्रकाश मिश्र)
विशेष सचिव

Commissioner LUCKNOW Civil Secretariat

2322

133

बी0एम0-9 (भाग-1)

पुनर्विनियोग के लिये आवेदन/स्वीकृति

(संदर्भ: बजट मैनुअल का प्रस्तर-158)

(इस प्रपत्र को भरने से पूर्व पीछे छपे अनुदेशों को भली-भांति देख लिया जाय)

संख्या व नाम- अनुदान संख्या-37 नगर विकास विभाग · राजस्व लेखा वित्तीय वर्ष : 2011-12

(धनराशि हजार ₹ में)

निम्नलिखित निधियों से प्रस्तावित संक्रमण				वित्त विभाग द्वारा भरा जायेगा	
लेखाशीर्षक (15 डिजिट कोड में) आयोजनागत	आवेदन पत्र देने के दिनांक पर उपलब्ध अनुदान/विनियोग	आवेदन पत्र देने के दिनांक पर उपलब्ध बचत	संक्रमित की जाने वाली धनराशि	वित्त विभाग द्वारा संक्रमण हेतु अनुमोदित धनराशि	संक्रमण के पश्चात शेष अनुदान/विनियोग (2 - 5)
1	2	3	4	5	6
4217-शहरी विकास पर पूँजीगत परिव्यय-03-छोटों तथा मध्यम श्रेणी के नगरों का समेकित विकास-191-नगर निगमों को सहायता-03-अरबन इन्फ्रास्ट्रक्चर डेवलपमेन्ट स्कीम फार स्माल एण्ड मीडियम टाउन्स (के.80/रा.10-के.+रा.)-35-पूंजीगत परिसम्पत्तियों के सृजन हेतु अनुदान	702173	530102	97206	97206	432896
4217-शहरी विकास पर पूँजीगत परिव्यय-03-छोटों तथा मध्यम श्रेणी के नगरों का समेकित विकास-192-नगर पालिकाओं/नगर पालिका परिषदों को सहायता-03-अरबन इन्फ्रास्ट्रक्चर डेवलपमेन्ट स्कीम फार स्माल एण्ड मीडियम टाउन्स (के.80/रा.10-के.+रा.) -35-पूंजीगत परिसम्पत्तियों के सृजन हेतु अनुदान	1597827	337776	5626	5626	332150
योग	**2300000**	**867878**	**102832**	**102832**	**765046**

निम्नलिखित निधियों में प्रस्तावित संक्रमण				वित्त विभाग द्वारा भरा जायेगा	
लेखा शीर्षक (15 डिजिट कोड में) आयोजनागत	वित्तीय वर्ष के लिये उपलब्ध अनुदान/विनियोग	वित्तीय वर्ष में प्रत्याशित कुल व्यय	संक्रमण हेतु प्रस्तावित धनराशि (9 - 8)	वित्त विभाग द्वारा अनुमोदित संक्रमण की धनराशि	संक्रमण के पश्चात उपलब्ध अनुदान/विनियोग (8 + 11)
7	8	9	10	11	12
4217-शहरी विकास पर पूंजीगत परिव्यय-60-अन्य शहरी विकास योजनाएं-191-नगर निगमों को सहायता-03-जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20-के.+रा.)-35-पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान	5944444	6041650	97206	97206	6041650
4217-शहरी विकास पर पूंजीगत परिव्यय-60-अन्य शहरी विकास योजनाएं-192-नगर पालिकाओं/नगर पालिका परिषदों को सहायता-03-जेएनएनयूआरएम की परियोजनाओं हेतु सहायता (के.50/रा.20-के.+रा.) -35-पूंजीगत परिसम्पत्तियों के सृजन हेतु अनुदान	555556	561182	5626	5626	561182
योग	**6500000**	**6602832**	**102832**	**102832**	**6602832**

1- **स्तम्भ-3 में उपलब्ध बचत का कारण निम्नानुसार है:-**
भारत सरकार से धनराशि प्राप्त न होने के कारण।

2- **स्तम्भ-8 में उल्लिखित उपलब्ध अनुदान के सापेक्ष स्तम्भ-9 में अंकित अधिक व्यय निम्नलिखित कारणों से है:-**
भारत सरकार से योजनान्तर्गत केन्द्रांश की रोकी गयी 10 प्रतिशत धनराशि के सापेक्ष राज्यांश को निर्गत किया जाना।

3- **प्रमाणित किया जाता है कि उपर्युक्त पुनर्विनियोग में उत्तर प्रदेश बजट मैनुअल के प्रस्तर-150 व 151 में निर्दिष्ट प्रतिबन्धों / परिसीमाओं का उल्लंघन नहीं होता है।**

आर.ई. संख्या:383/ई-8-83/दस-2011, दिनांक 07.02.2012

सेवा में,

महालेखाकार (लेखा एवं हकदारी) प्रथम,
उत्तर प्रदेश, इलाहाबाद।

(सूर्य प्रकाश मिश्र)
विशेष सचिव, नगर विकास विभाग

(मो0 अकरम)
संयुक्त सचिव, वित्त विभाग

GOFinSanctions-NV5(11-12)S1.doc

Office Commissioner Civil Secretariat LUCKNOW

लखनऊ नगर के अन्तर्गत इण्डिया मार्क - 2 हैण्डपम्पों के अधिष्ठापन, रीबोरिंग एवं विशेष मरम्मत पर आख्या

वित्तीय वर्ष 2010-11 की जिला योजना नगरीय (सामान्य) कार्यक्रम के अन्तर्गत रु0 236.00 लाख अवमुक्त हुए है। जिलाधिकारी द्वारा स्वीकृत कार्य योजना के अनुसार कार्यो की प्रगति एवं लक्ष्य का विवरण दिया जा रहा है।

क्रम सं0	स्वीकृत कार्य	लागत (रु0 लाख)	लक्ष्य	अब तक की उपलब्धि
1	2	3	4	5
1	टीले वाली मस्जिद का मिनी नलकूप	2.35	मिनी नलकूप एवं पम्प	कार्य पूर्ण
2	नये हैण्डपम्प का अधिष्ठापन	66.25	135 नग	135 नग
3	हैण्डपम्प की रिबोरिंग	94.00	235 नग	235 नग
4	हैण्डपम्प की विशेष मरम्मत	13.40	140 नग	140 नग
	योग	236.00	-	-

इसी प्रकार जिला योजना नगरीय (एस0सी0पी0) कार्यक्रम के अन्तर्गत अभी तक रु0 10.55 लाख अवमुक्त हुए है। जिलाधिकारी लखनऊ द्वारा स्वीकृत कार्य योजना के अनुसार उक्त धनराशि से हरिजन बाहुल्य बस्तियो में निम्नानुसार हैण्डपम्पों के कार्य कराये गये है-

क्रम सं0	स्वीकृत कार्य	लागत (रु0 लाख)	लक्ष्य	अब तक की उपलब्धि
1	2	3	4	5
1	नये हैण्डपम्पो का अधिष्ठापन	7.35	15 नग	15 नग
2	हैण्डपम्प की रीबोरिंग	2.40	06 नग	06 नग
3	हैण्डपम्प की विशेष मरम्मत	0.80	09 नग	09 नग
	योग	10.55	-	-

उक्तानुसार वर्ष 2010-11 में 150 नग नये हैण्डपम्प अधिष्ठापन, तथा 390 नग है0प0 के रिबोर / विशेष मरम्मत का कार्य कराया गया है।

2/7/12

(रामशरण)
अधिशासी अभियन्ता
Executive Engineer
II-Construction Division
U.P. Jal Nigam,
Lucknow

2/7/12

(इं0 पी0के0 सिन्हा)
अधीक्षण अभियन्ता

Commissioner LUCKNOW Civil Secretariat

लखनऊ नगर के अन्तर्गत इण्डिया मार्क -2 हैण्डपम्पों के अधिष्ठापन, रिबोरिंग एवं विशेष मरम्मत पर आख्या (वित्तीय वर्ष 2011-12)

क्रम सं0	स्वीकृत कार्य	लागत (रु0लाख)	लक्ष्य	उपलब्धि
1	2	3	4	5
1	जनहित याचिका सं0 4436/एम0बी0/2003 के निर्देशनुसार प्राप्त धनराशि	311.59	929 नग हैण्डपम्प रिबोर /विशेष मरम्मत	929 नग हैण्डपम्प रिबोर /विशेष मरम्मत
2	जिला योजना नगरीय (सामान्य)	8.83	18 नग नये हैण्डपम्प	18 नग नये हैण्डपम्प
3	जिला योजना नगरीय (एस0सी0पी0)	22.73	46 नग नये हैण्डपम्प	46 नग नये हैण्डपम्प

21/7/12
(रामशरण)
अधिशासी अभियन्ता

Executive Engineer
II-Construction Division
U.P. Jal Nigam,
Lucknow

21/7/12
(इं0पी0के0 सिन्हा)
अधीक्षण अभियन्ता

Oath Commissioner
LUCKNOW

2325

136

ANNEXURE No. A-9

कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ

पत्रांक 427 / M-24 / 13 दिनांक : 21/2/.2012

सेवा में,

मुख्य अभियन्ता (लक्षे),
उत्तर प्रदेश जल निगम,
लखनऊ।

विषयः जनहित याचिका संख्या 4436(एम0बी0)सीवेज ट्रीटमेंट प्लॉट बनाम उ0प्र0 राज्य व अन्य में पारित आदेशों का अननुपालन ।

महोदय,

मुख्य अभियन्ता (गंगा) के प0सं0144/022-0606/2012 दिनॉक 16/2/12 से प्राप्त माननीय उच्च न्यायालय, इलाहाबाद, खण्डपीठ लखनऊ व्दारा उल्लिखित वाद में दिनॉक 30/1/12 के निर्णय में दिये गये निर्देशों के अनुपालन में इस इकाई व्दारा रख-रखाव किये जा रहे सीवेज ट्रीटमेंट प्लॉट पर स्टेट्स रिपोर्ट अग्रिम आवश्यक कार्यवाही हेतु संलग्न कर प्रेषित है ।

इससे विशेष सचिव, नगर विकास अनुभाग-5 के प0सं0 04रिट/नौ-5-2012-4रिट/2007 दिनॉक 9/2/12 तथा प0सं0 04 रिट (1) /नौ-5-2012-4 रिट/2007 दिनॉक 15/2/12 का भी निस्तारण हो जाता है

संलग्नक- यथापरोक्त।

भवदीय

(सी0एस0 चौधरी)
महाप्रबन्धक

प0सं0एवं दिनॉक यथापरोक्त ।

1. प्रतिलिपि संलग्नक सहित मुख्य अभियन्ता (गंगा), उ0प्र0 जल निगम, लखनऊ को उनके उपरोक्त संदर्भित पत्र के संदर्भ में सूचनार्थ प्रेषित ।

2. प्रतिलिपि परियोजना प्रबंधक,अस्थाई/ प्रथम ,गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ को इस आशय से प्रेषित कि कृपया दिनॉक 22/2/12 को निर्धारित समय रात्रि 8.00 बजे श्री एच0पी0 श्रीवास्तव ,अपर मुख्य स्थायी अधिवक्ता,माननीय उच्च न्यायालय खण्डपीठ,लखनऊ से प्रतिशपथ पत्र तैयार कराना सुनिश्चित करें।

माननीय उच्च न्यायालय के दिनॉक 30/1/12 के निर्णय में एसटीपी कार्यरत रहने के बावजूद भी गोमती नदी के जल की गुणता में सुधार न होने का उल्लेख विद्वान अधिवक्ता, श्री बी0के0 सिंह व्दारा उल्लेख किया गया है । कृपया सुनिश्चित करें कि आप व्दारा अनुरक्षित किये जा रहे नालों से ओवर फ्लो की स्थिति न हो।

3. प्रतिलिपि परियोजना प्रबंधक, गोमती प्रदूषण नियंत्रण इकाई-।।,उ0प्र0जल निगम, लखनऊ को इस आशय से प्रेषित कि कृपया उनके व्दारा अनुरक्षित नालों में ओवर फ्लों को स्थिति न आने दें ।

4. प्रतिलिपि परियोजना प्रबंधक ,गोमती प्रदूषण नियंत्रण इकाई-।।।, वि/यॉ0, उ0प्र0जल निगम,लखनऊ को इस आशय से प्रेषित कि कृपया सुनिश्चित करें कि सभी पंपिंग स्टेशन निर्धारित क्षमता पर कार्यरत रहें ताकि कोई ओवरफ्लों की स्थिति न उत्पन्न हो ।

संलग्नक-यथापरोक्त।

Commissioner LUCKNOW Civil Secretariat

-37- 2326 ~~2290~~ 137

OFFICE OF THE GENERAL MANAGER, GOMTI POLLUTION CONTROL UNIT, U.P.JAL NIGAM, LUCKNOW

STATUS REPORT OF SEWAGE TREATMENT PLANTS, IN COMPLIANCE TO HON'BLE HIGH COURT LUCKNOW BENCH, LUCKNOW ORDER DATED 31.01.2012

Two Sewage Treatment Plants, namely Bharwara STP, design capacity 345 mld and Daulatganj STP, design capacity 56 mld are in function to treat domestic sewage of Lucknow City. All 26 drains flowing into river Gomti have been intercepted and their discharge is diverted to these STP's through a network of Sewage Pumping Stations. At present no discharge eigther of these drains or existing sewer network is allowed to enter into river Gomti.

Under Gomti Action Plan Phase-I Sewage Treatment Plant of 42 mld was constructed at Daulatganj. Under JNNURM Programme one more unit of 14 mld was added to 42 mld sewage treatment plant at Daulatganj. This plant was commissioned in December 2002. Intercepted discharge of Gaughat drain, Nagaria drain, Sarkata drain and Pata drain alongwith sewerage collected from Husainabad, Balaganj, Hardoi Road, Campwell road etc. areas is treated at Daulatganj STP. Under Gomti Action Plan Phase-II one more sewage treatment plant of 345 mld capacity has been constructed at Bharwara. This plant is in operation from January 2011 as per its design capacity. Intercepted sewerage of rest 22 drains and Gomti Nagar sewer network is treated at this plant. Therefore, at present 401 mld domestic sewage treatment capacity is functional and no discharge is allowed to enter in to river Gomti.

Parameters of treated effluent from these plants is within the permissible limit prescribed by Central Pollution Control Board / U.P. Pollution Control Board. Test report of influent and effluent at these STP's is enclosed herewith.

Project Manager
G.P.C.Unit-I

Project Manager
G.P.C.Unit-Temp.

Counter Signed

General Manager
G.P.C.Unit

2327 138

गंगा कार्य योजना प्रथम/द्वितीय चरण में निर्मित परिसम्पत्तियों के रखरखाव सम्बन्धी मासिक सूचना

माह जनवरी 2012 की प्रगति सूचना

(द) सीवेज शोधन संयंत्रों की दैनिक परफारमेन्स

प्रपत्र-4(अ)

नगर का नाम : लखनऊ

स्थान : दौलतगंज

एफ्लूएण्ट का निस्तारण : नदी

सीवेज ट्रीटमेन्ट का प्रकार : 56 एम.एल.डी. फैब टेक्नालाजी

डिजाइन क्षमता : 56 एम.एल.डी.

क्र.सं.	दिनांक	एस.टी.पी. पर प्राप्त सीवेज की मात्रा			इनफ्लूएन्ट		एफ्लूएन्ट		प्रतिदिन पावरकट (मिनट)	प्रतिदिन DG सेट चलाया गया (मिनट)	टिप्पणी
		14 एम0एल0डी0	42 एम0एल0डी0	कुल 56 एम0एल0डी0	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)			
1	2	2	3	4	5	6	7	8	9	10	11
1	01.01.2012	12.69	13.95	26.64	200.00	100.00	20.00	21.00	223.00	203.00	
2	02.01.2012	14.98	13.44	28.42	280.00	108.00	20.00	25.00			
3	03.01.2012	19.86	48.60	68.46	190.00	96.00	20.00	19.00	22.00	10.00	
4	04.01.2012	19.81	34.15	53.96	250.00	110.00	30.00	26.00			
5	05.01.2012	17.70	32.50	50.20	210.00	104.00	20.00	24.00	200.00	195.00	
6	06.01.2012	20.05	42.50	62.55	240.00	122.00	20.00	28.00	45.00	45.00	
7	07.01.2012	19.19	44.05	63.24	230.00	106.00	20.00	21.00			
8	08.01.2012	19.88	54.06	73.94	270.00	128.00	30.00	29.00			
9	09.01.2012	15.03	39.96	54.99	250.00	110.00	30.00	23.00	19.00	14.00	
10	10.01.2012	13.82	43.94	57.76	210.00	102.00	20.00	20.00			
11	11.01.2012	18.63	53.65	72.28	290.00	108.00	30.00	26.00		15.00	
12	12.01.2012	18.28	47.34	65.62	210.00	110.00	20.00	21.00			
13	13.01.2012	18.39	51.12	69.51	240.00	114.00	20.00	23.00			
14	14.01.2012	17.20	59.88	77.08	220.00	100.00	20.00	28.00	30.00	28.00	
15	15.01.2012	17.49	60.00	77.49	260.00	104.00	30.00	29.00	15.00	15.00	
16	16.01.2012	20.68	57.00	77.68	190.00	118.00	20.00	27.00			
17	17.01.2012	20.02	55.01	75.03	230.00	114.00	20.00	25.00	5.00		
18	18.01.2012	19.90	66.64	86.54	230.00	110.00	20.00	22.00			
19.	19.01.2012	18.18	45.85	64.03	210.00	100.00	30.00	19.00	155.00	128.00	
20	20.01.2012	19.82	63.64	83.46	240.00	118.00	30.00	27.00			
21	21.01.2012	18.46	49.86	68.32	280.00	124.00	20.00	29.00	10.00	9.00	
22	22.01.2012	17.15	37.04	54.19	250.00	102.00	30.00	19.00	150.00	120.00	
23	23.01.2012	17.52	56.96	74.48	210.00	100.00	20.00	21.00	10.00		
24	24.01.2012	16.66	45.35	62.21	230.00	110.00	20.00	23.00	60.00	65.00	
25	25.01.2012	19.25	43.65	62.90	250.00		30.00		25.00	22.00	
26	26.01.2012	20.52	58.26	78.78	270.00		30.00		23.00		
27	27.01.2012	17.52	43.02	60.54	210.00		20.00		395.00		
28	28.01.2012	18.26	56.94	75.20	240.00		20.00				
29	29.01.2012	17.59	58.01	75.60	270.00		30.00		10.00		
30	30.01.2012	0.00	0.00	0.00							
माह का औसत		18.09	47.46	65.56	236.55	109.08	23.79	23.96	48.17	29.97	

परियोजना प्रबन्धक
अस्थाई गोमती प्रदूषण नियन्त्रण इकाई

महाप्रबन्धक
गो0प्र0नि0इकाई

Addl. Commissioner Lucknow Civil Secretariat

328

PERFORMANCE REPORT OF 345 MLD STP, BHARWARA FOR JANUARY-2012

DATE	DISCHARGE	INLET			OUTLET			Remarks
		B.O.D.(mg/l)	T.S.S.(mg/l)	D.O.(mg/l)	B.O.D.(mg/l)	T.S.S.(mg/l)	D.O.(mg/l)	
1/1/2012	331	85	234	0.7	25	34	4.5	Permissible Level according to C.B - B.O.D < 30mg/l -D.O> 4 mg/l - TSS <50 mg/l for treated sewage effluent discharge into River.All results observed within permissible level.
2/1/2012	337	82	177	3.4	23	32	5.5	
3/1/2012	379	88	269	0.8	26	36	4.7	
4/1/2012	348	83	197	NIL	25	35	4.5	
5/1/2012	364	92	247	0.2	26	37	4.7	
6/1/2012	363	119	280	NIL	27	41	4.4	
7/1/2012	348	97	293	NIL	26	39	4.2	
8/1/2012	362	125	292	NIL	27	35	4.6	
9/1/2012	365	92	274	NIL	25	38	4.4	
10/1/2012	365	88	219	NIL	23	34	4.8	
11/1/2012	346	102	256	0.2	25	38	4.5	
12/1/2012	364	80	189	NIL	24	31	4.7	
13/1/2012	371	85	196	NIL	24	33	4.9	
14/1/2012	352	92	211	0.4	26	35	5.3	
15/1/2012	348	87	241	NIL	25	37	4.4	
16/1/2012	344	95	257	NIL	25	39	4.2	
17/1/2012	381	107	235	0.5	27	36	4.6	
18/1/2012	381	86	193	0.2	25	29	4.3	
19/1/2012	346	98	307	NIL	24	39	4.2	
20/01/2012	378	83	229	NIL	21	31	4.4	
21/01/2012	382	90	210	NIL	20	34	4.6	
22/01/2012	381	95	196	NIL	23	23	4.7	
23/01/2012	354	112	206	NIL	27	26	4.3	
24/01/2012	367	118	229	NIL	25	25	4.4	
25/01/2012	371	103	243	NIL	22	32	4.2	
26/01/2012	378	96	237	NIL	24	30	4.7	
27/01/2012	369	108	245	NIL	26	38	4.3	
28/01/2012	387	88	206	NIL	22	35	4.5	
29/01/2012	381	96	233	NIL	23	37	4.2	
30/01/2012	380	90	194	NIL	22	33	4.6	
31/01/2012		98	233	NIL	24	30	4.3	
AVERAGE	364.10	95.48	233.16	0.20	24.42	33.94	4.54	

Office of Project Manager
Gomti Pollution Control Unit-I
U.P. Jal Nigam, Lucknow

AIR TECHNICS (P&D) LTD. LUCKNOW

228

ANNEXURE No. A-10

BRIEF NOTE ON PROGRESS OF THIRD WATER WORKS AT GOMTI NAGAR SANCTIONED UNDER JNNURM

Work of costruction of IIIrd Water Works is included in the project of Lucknow Water Supply Scheme, Phase-I, Part-I sanctioned cost Rs. 388.61 Crore, sanctioned by GoI under JNNURM(Now revised cost Rs. 454.66 Crore sanctioned by Govt. of U.P.). Cost of IIIrd Water Works & related works included in above project is Rs. 172.93 Crore(Now revised cost Rs. 199.89 Crore).

IIIrd Water Works has been constructed on the land covering area of about 8.00 hectare near Kathauta lake. Source of raw water is Sharda Sahayak Feeder Canal near Moradabad Distributory. Irrigation Department has already agreed to provide 100 cusecs of raw water but formal G.O. has to be issued. To provide raw water from Sharda Sahayak a proposal of Rs. 19.01 Crore (Now revised cost Rs. 31.80 Crore) of Irrigation Department for the lining of different canals and construction of head works etc. is included in the sanctioned project and out of which Rs. 16.25 Crore has already been released to Irrigation Department. In addition to this, Rs. 2.60 Crore has also been paid to Irrigation Department for the construction of retaining wall & other safety measures required for feeder canal.

Proposed works under IIIrd Water Works are construction of head works at Sharda Sahayak intake site (by Irrigation Department), 10.50 Km. raw water rising main, dredging, development & beautification of Kathauta lake, treatment plant - 80 MLD capacity including Intake Works, underground reservoirs-12 nos.(6 nos. each for Indira Nagar & Gomti Nagar areas), 27.50 Km. clear water feeder main & 30.80 Km. clear water rising main. Against above proposed works, all works except works related to Irrigation Deptt. have been completed. All the completed works except 3 zonal reservoirs have been commissioned and put in public use. During canal closure period, water stored in Kathauta lake will be utilized as raw water for treatment plant. Till now Rs. 348.59 Crore (Central, State & Lucknow Nagar Nigam Share) has been released to U.P. Jal Nigam (Construction Agency) by Govt. under Lucknow Water Supply Scheme Phase-I, Part-I. Out which Rs. 347.71 cr. has been spent against whole project till date. Out of this total expenditure, Rs. 152.00 Crore has been spent for the works of IIIrd Water Works.

Third Water Works has been commissioned in May 2011. Water supply to Gomti Nagar and Indira Nagar area from IIIrd W/W is being done through already existing 21 nos. over head tanks located at Viram Khand-2, Viram Khand-5, Vinay Khand, Vivek Khand, Vikas Khand, Vipul Khand, Vishwas Khand of Gomti Nagar and A-Block, B-Block(old), B-Block(New), C-Block, D-Block, Sec-9, Sec-12, Sec-14, Sec-16, Sec-18, Sec-19, Sec-20, Sec-21 & Liberty Colony of Indira Nagar area. A considerable improvement in water supply has been observed in benefited areas. Supply hours have been increased with improved pressure. Dependability upon tube wells has been reduced.

18.2.12 — **Project Manager,**

18-2-2012 — **General Manager(Peyjal)**

22/2/12

(डा० बटाशंकर तिवारी)
आयुक्त एवं सचिव अधिकारी
(पेयजल)

2349 2330 141

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH LUCKNOW.

I N D E X

Application for taking on record the affidavit in compliance of the Hon'ble Court's order dated : 30.01.2012 on behalf of the U.P. Jal Nigam

(On behalf of the applicant / Opposite Party)

WRIT PETTION No. 4436 (M/B) OF 2003

Sewage Treatment Plant ..... Petitioner

Versus

State of UP & others ..... Opposite Parties

SUBJECT - INDEX

S.No	Particulars	Page Nos.
1.	Application for taking on record the affidavit in compliance of the Hon'ble Court's order dated : 30.01.2012 on behalf of the U.P. Jal Nigam	01
2.	Affidavit in compliance of the Hon'ble Court's order dated : 30.01.2012 on behalf of the U.P. Jal Nigam	2 - 5
3.	**ANNEXURE NO. A-1** Copy of status report of sewage treatment plant and Test Report of influent and effluent at these STP's.	06 - 8
4.	**ANNEXURE NO. A-2** Copy of the status report of handpumps.	9 - 10
5.	**ANNEXURE NO. A-3** Copy of status report of Third Water Works at Gomti Nagar sanctioned under JNNURM.	11

Place : Lucknow

Date : 15/3/2012

I.P. SINGH
(Indu Prakash Singh)
Advocate,
Counsel for the Petitioner
Registration No. UP 3485/88
Mobile No. 9415046256

2331 142

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH LUCKNOW.

C.M. APPLICATION No. (W) OF 2011

General Manager, Gomti Pollution Control Unit,
U.P. Jal Nigam, Lucknow ..... Applicant

In Re:

WRIT PETTION No. 4436 (M/B) OF 2003

Sewage Treatment Plant ..... Petitioner

Versus

State of UP & others ..... Opposite Parties

APPLICATION FOR TAKING ON RECORD THE AFFIDAVIT IN COMPLIANCE TO THE HON'BLE COURT'S ORDER DATED : 30.01.2012 ON BEHALF OF THE U.P. JAL NIGAM

The applicant respectfully beg to state as follows :-

That for the facts and reasons disclosed in the accompanying Counter Affidavit, it is most humbly and respectfully prayed that this Hon'ble Court may graciously be pleased to take the accompanying Affidavit in the interest of justice.

Place : Lucknow

Date : 15/3/2011

(I.P. Singh)
Advocate,
Counsel for the Applicant

~~2246~~ 2332

143

2 -

IN THE HONBLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH LUCKNOW.

WRIT PETTION No. 4436 (M/B) OF 2003

HIGH COURT ALLAHABAD AFFIDAVIT 2012 052522 0

Rs.10 कोर्ट फी COURT FEE भारत INDIA दस रुपये TEN RUPEES

Sewage Treatment Plant ..... Petitioner

Versus

State of UP & others ..... Opposite Parties

AFFIDAVIT OF COMPLIANCE OF HON'BLE COURT'S ORDER DATED 30-01-2012 ON BEHALF OF UP JAL NIGAM

I, Charan Singh Chaudhary, aged about 59 years, son of Sri Ram Singh Chaudhary, presently posted as General Manager, Gomti Pollution Control Unit, UP. Jal Nigam, Lucknow. I, the deponent above named, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as General Manager, Gomti Pollution Control Unit, UP. Jal Nigam, Lucknow and has been authorized to swear and file this Affidavit on behalf of UP Jal Nigam and is fully conversant with the facts and circumstances of the case deposed to hereunder:

2. That vide order dated 30.01.2012, in the aforesaid Writ Petition this Hob'ble Court has been pleased to observe as under :

"Sri I. P. Singh appearing for the Jal Nigam says that the Sewage Treatment Plant has become functional. However, Sri B.K.Singh,

COMMISSIONER FOR OATHS High Court, ALLAHABAD

clean and to the contrary, the garbage has been dumped on the riverside near Mankameshwar temple. The Municipal Commissioner shall submit his report about the aforesaid facts and the Jal Nigam shall also give the status report about Sewage Treatment Plant by means of an affidavit. Sri Namit Sharma appearing for the Nagar Nigam shall seek specific instructions and file an affidavit indicating the reason as to why garbage has been dumped on the riverside near Mankameshwar temple, as stated by Sri B.K.Singh and the same be removed to an appropriate place. The report regarding the progress of third water works project and installing of hand-pumps shall also be furnished by the concerned authorities"

3. That in compliance to the aforenoted observations of this Hon'ble Court, the deponent most humbly submit as under :-

4. That as per the status report of Sewage Treatment Plants, three Sewage Treatment Plants, namely Bharwara Sewage Treatment Plant (Designed capacity 345 mld) and Daulatganj Sewage Treatment Plants (Designed capacity 42 mld and 14 mld) are functional to treat domestic sewage of Lucknow city. All 26 drains flowing towards river Gomti have been intercepted and diverted to these STP's through a network of Sewage Pumping Stations. At present all discharge either of these drains or existing sewer network is intercepted and diverted to these STP for treatment.

5. That under Gomti Action Plan Phase-I Sewage Treatment Plant of 42 mld was constructed at Daulatganj. This plant was commissioned in December, 2002. Under JNNURM Programme one more unit of 14 mld was added to 42 mld Sewage Treatment Plant at Daulatganj. This plant was commissioned in March, 2010. Intercepted discharge of Gaughat drain, Nagaria drain, Sarkata drain and Pata drain alongwith sewerage collected from Husainabad, Balaganj, Hardoi Road, Compwell Road etc. areas is treated at Daulatganj STP. Under Gomti Action Plan Phase-II one more sewage treatment plant of 345 mld capacity has been constructed at Bharwara. This plant is in operation since

COMMISSIONER FOR OATHS High Court, ALLAHABAD

January, 2011. Intercepted sewerage of rest 22 drains and Gomti Nagar area is treated at this plant. Therefore, at present 401 mld domestic sewage treatment capacity is functional to treat domestic sewage of the city.

6. That parameters of treated effluent from these sewage treatment plants are within the permissible limit prescribed by Central Pollution Control Board / U.P. Pollution Control Board. A copy of status report of these sewage treatment plants and test report of influent and effluent at these STP's is being annexed herewith as **ANNEXURE NO. A-1** to this Counter Affidavit. A copy of the status report in respect of the handpumps is also being annexed herewith as **ANNEXURE NO. A-2** to this Affidavit.

7. That the works of construction of Third Water Works at Gomti Nagar is included in the project of Lucknow Water Supply Scheme, Phase-I, Part-I under JNNURM Programme.

8. That the proposed works under Third Water Works are, construction of head works at Sharda Sahayak Intake Site (Executed by Irrigation Department), 10.50 Km. raw water rising main, development and beautification of Kathauta lake including dredging, treatment plant - 80 MLD capacity including Intake Works, underground reservoires - 12 Nos., 27.50 Km Clear water feeder main & 30.80 Km. clear water rising main. Against above proposed works, all works except works related to Irrigation Department have been commissioned and put to public use. During canal closure period, water stored in Kathauta Lake is being utilized as raw water for treatment plant.

COMMISSIONER FOR OATHS
15-3-17

9. Third Water Works has been commissioned in May 2011. Treated water of this plant is being supplied to Gomti Nagar and Indira Nagar area through already existing 21 Nos. over

been observed in benefited areas. Supply hours have increased with improved pressure. Dependability upon Tube wells has reduced. A copy of status report of Third Water Works at Gomti Nagar sanctioned under JNNURM is being annexed herewith as **ANNEXURE NO. A-3** to this Counter Affidavit.

Place : Lucknow

Date : 15-03, 2012

DEPONENT

VERIFICATION

I, the above named deponent do hereby verify that the contents of paragraph No. I of Affidavit are true to my personal knowledge those of paragraph No.2, 3, 4, 5, 6, 7 & 8 are based on perusal of records and those of paragraph No..... are based on legal / advice which all I believe to be true and no part of it is false and nothing material has been concealed.

So help me God.

(Deponent)

I, do hereby declare that the person making this affidavit and alleging himself to be the deponent is known to me from the perusal of records produced before me and I identified that he is the same person.

(I.P. SINGH)
Advocate

Solemnly affirm before me on this 15 day of March, 2012 at 10:10 A.M./~~P.M.~~ by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent that he understood the contents of this affidavit, which has been read over and explained to him.

Manhol Jaitly
Advocate
OATH COMMISSIONER
High Court, ALLAHABAD
Lucknow

COMMISSIONER FOR OATHS

OATH COMMISSIONER

~~2250~~ 2336

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2003 (M/B)
Sewage Treatment Plant VERSUS State of UP etc
ANNEXURE NO. 1

6

OFFICE OF THE GENERAL MANAGER, GOMTI POLLUTION CONTROL UNIT, U.P.JAL NIGAM, LUCKNOW

STATUS REPORT OF SEWAGE TREATMENT PLANTS, IN COMPLIANCE TO HON'BLE HIGH COURT LUCKNOW BENCH, LUCKNOW ORDER DATED 30.01.2012

Two Sewage Treatment Plants, namely Bharwara STP, design capacity 345 mld and Daulatganj STP, design capacity 56 mld are in function to treat domestic sewage of Lucknow City. All 26 drains flowing into river Gomti have been intercepted and their discharge is diverted to these STP's through a network of Sewage Pumping Stations. At present no discharge eigther of these drains or existing sewer network is allowed to enter into river Gomti.

Under Gomti Action Plan Phase-I Sewage Treatment Plant of 42 mld was constructed at Daulatganj. Under JNNURM Programme one more unit of 14 mld was added to 42 mld sewage treatment plant at Daulatganj. This plant was commissioned in December 2002. Intercepted discharge of Gaughat drain, Nagaria drain, Sarkata drain and Pata drain alongwith sewerage collected from Husainabad, Balaganj, Hardoi Road, Campwell road etc. areas is treated at Daulatganj STP. Under Gomti Action Plan Phase-II one more sewage treatment plant of 345 mld capacity has been constructed at Bharwara. This plant is in operation from January 2011 as per its design capacity. Intercepted sewerage of rest 22 drains and Gomti Nagar sewer network is treated at this plant. Therefore, at present 401 mld domestic sewage treatment capacity is functional and no discharge is allowed to enter in to river Gomti.

Parameters of treated effluent from these plants is within the permissible limit prescribed by Central Pollution Control Board / U.P. Pollution Control Board. Test report of influent and effluent at these STP's is enclosed herewith.

12/3/2012
Project Manager
G.P.C.Unit-I

13/12
Project Manager
G.P.C.Unit-Temp.

COMMISSIONER FOR OATHS ALLAHABAD

Counter Signed

General Manager
G.P.C.Unit

ग्राम कार्य योजना प्रथम/द्वितीय चरण में निर्मित [illegible] के रख रखाव सम्बन्धी मासिक सूचना

माह फरवरी 2012 की प्रगति सूचना

प्रपत्र 4(अ)

[illegible] आवास संपदा की दैनिक परफार्मेन्स

[illegible] नाम लखनऊ

स्थान [illegible] एक्सप्लांट का विस्तारण नहीं

ट्रीटमेन्ट का प्रकार 56 एम एल डी. फैक्ट टेक्नालाजी

डिजाइन क्षमता 56 एम एल डी

क्र.सं.	दिनांक	एस.टी.पी. पर प्राप्त सीवेज की मात्रा			इनफ्लूएन्ट		एफ्लूएन्ट		प्रतिदिन पावरकट (मिनट)	प्रतिदिन DG सेट चलाया गया (मिनट)	टिप्पणी
		14 एम0एल0डी0	42 एम0एल0डी0	कुल 56 एम0एल0डी0	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)			
1	2	2	3	4	5	6	7	8	9	10	11
1	01.02.2012	20.84	70.85	91.69	260.00	112.00	30.00	24.00			
2	02.02.2012	20.40	60.18	80.58	220.00	98.00	20.00	21.00	22.00	16.00	
3	03.02.2012	20.79	64.52	85.31	280.00	110.00	30.00	26.00	35.00	36.00	
4	04.02.2012	16.09	29.11	45.20	220.00	118.00	20.00	28.00	530.00	505.00	
5	05.02.2012	20.07	50.16	70.23	200.00	100.00	20.00	21.00	33.00	23.00	
6	06.02.2012	19.40	46.00	65.40	240.00	110.00	30.00	26.00	27.00	11.00	
7	07.02.2012	18.17	33.00	51.17	180.00	106.00	20.00	24.00	170.00	177.00	
8	08.02.2012	9.16	10.00	19.16	210.00	114.00	20.00	26.00			
9	09.02.2012	14.03	17.08	31.11	260.00	124.00	30.00	29.00	25.00		
10	10.02.2012	15.89	30.60	46.49	240.00	110.00	20.00	23.00	295.00	165.00	
11	11.02.2012	14.06	9.60	23.66	210.00	106.00	20.00	21.00	680.00	560.00	
12	12.02.2012	14.23	33.70	47.93	260.00	118.00	30.00	26.00	145.00	129.00	
13	13.02.2012	18.01	44.40	62.41	200.00	104.00	20.00	23.00			
14	14.02.2012	21.62	61.60	83.22	250.00	122.00	30.00	28.00	20.00	15.00	
15	15.02.2012	21.36	57.57	78.93	220.00	110.00	30.00	26.00	20.00	5.00	
16	16.02.2012	19.53	45.58	65.11	270.00	116.00	20.00	30.00	55.00	42.00	
17	17.02.2012	19.44	60.85	80.29	180.00	104.00	20.00	23.00	60.00	55.00	
18	18.02.2012	17.32	49.10	66.42	230.00	110.00	30.00	26.00	40.00	35.00	
19	19.02.2012	16.53	33.20	49.73	270.00	126.00	30.00	29.00	22.00		
20	20.02.2012	18.01	50.80	68.81	200.00	102.00	20.00	22.00			
21	21.02.2012	20.43	67.00	87.43	270.00	126.00	20.00	28.00	60.00	60.00	
22	22.02.2012	19.47	67.00	86.47	250.00		20.00		10.00		
23	23.02.2012	18.77	59.50	78.27	300.00		30.00				
24	24.02.2012	20.45	66.40	86.85	260.00		30.00				
25	25.02.2012	19.01	63.00	82.01	210.00		20.00				
26	26.02.2012	18.73	48.20	66.93	240.00		20.00		55.00	45.00	
27	27.02.2012	0.00	0.00	0.00							
28	28.02.2012	0.00	0.00	0.00							
29	29.02.2012	0.00	0.00	0.00							
माह का औसत		18.15	47.27	65.42	235.77	111.71	24.23	25.24	88.62	72.27	

पर्यवेक्षण अभियन्ता
[illegible] नियन्त्रण इकाई
[illegible] लखनऊ

प्रशासनिक
[illegible] इकाई
[illegible] लखनऊ

148

PERFORMANCE REPORT OF 3.25 MLD STP, BHARWARA FOR FEBRUARY 2012

DATE	DISCHARGE	INLET B.O.D.(mg/l)	INLET T.S.S.(mg/l)	INLET D.O.(mg/l)	OUTLET B.O.D.(mg/l)	OUTLET T.S.S.(mg/l)	OUTLET D.O.(mg/l)	Remarks
1/2/2012	362	91	176	nil	21	26	4.9	Permissible Level according to C.B. B.O.D < 30mg/l -D.O> 4 mg/l TSS <50 mg/l for treated sewage effluent discharge into River.All results observed within permissible level.
2/2/2012	389	90	195	nil	23	29	4.7	
3/2/2012	359	98	236	nil	22	31	4.3	
4/2/2012	352	87	177	nil	20	20	4.4	
5/2/2012	382	93	214	nil	21	25	4.1	
6/2/2012	385	101	286	nil	23	39	4.2	
7/2/2012	355	95	245	nil	21	34	4.5	
8/2/2012	364	112	281	1.8	24	41	5.1	
9/2/2012	389	88	195	nil	20	30	4.6	
10/2/2012	387	83	183	nil	20	25	4.8	
11/2/2012	353	93	227	nil	22	29	4.9	
12/2/2012	383	98	239	nil	23	31	4.3	
13/2/2012	373	106	260	nil	24	37	4.1	
14/2/2012	379	84	192	nil	21	26	4.3	
15/2/2012	338	81	205	nil	19	29	4.5	
16/2/2012	339	97	267	nil	24	31	4.1	
17/2/2012	328	102	260	nil	25	33	4.2	
18/2/2012	372	93	239	nil	21	30	4.1	
19/2/2012	384	88	213	nil	20	27	4.4	
20/2/2012	383	97	246	nil	23	32	4.7	
21/2/2012	383	85	170	0.2	20	22	4.5	
22/2/2012	363	76	206	nil	19	26	4.2	
23/2/2012	377	95	221	nil	22	29	4.4	
24/2/2012	377	98	247	nil	23	33	4.1	
25/2/2012	361	103	215	nil	25	27	4.3	
26/2/2012	368	91	197	nil	23	25	4.1	
27/2/2012	386		256	nil		30	4.6	
28/2/2012	387		217	nil		24	4.3	
29/2/2012				nil			4.5	
AVERAGE	370.29	93.27	223.75	0.09	21.88	29.32	4.42	

Project Manager

PROJECT MANAGER

2338

149

2339 150

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 **OF** 2003 (M/B)
Sewage Treatment Plant **VERSUS** State of UP & Ors
ANNEXURE NO. 2

9

लखनऊ नगर के अन्तर्गत इण्डिया मार्क -2 हैण्डपम्पों के अधिष्ठापन, रिबोरिंग एवं विशेष मरम्मत पर आख्या (वित्तीय वर्ष 2011-12)

क्रम सं0	स्वीकृत कार्य	लागत (रु0लाख)	लक्ष्य	उपलब्धि
1	2	3	4	5
1	जनहित याचिका सं0 4436/एम0बी0/2003 के निर्देशनुसार प्राप्त धनराशि	311.59	929 नग हैण्डपम्प रिबोर /विशेष मरम्मत	929 नग हैण्डपम्प रिबोर /विशेष मरम्मत
2	जिला योजना नगरीय (सामान्य)	8.83	18 नग नये हैण्डपम्प	18 नग नये हैण्डपम्प
3	जिला योजना नगरीय (एस0सी0पी0)	22.73	46 नग नये हैण्डपम्प	46 नग नये हैण्डपम्प

21/2/12
(रामशरण)
अधिशासी अभियन्ता

21/2/12
(इं0पी0के0 सिन्हा)
अधीक्षण अभियन्ता

Executive Engineer
Construction Division
Lucknow

COMMISSIONER FOR OATHS
High Court ALLAHABAD
15/3/12

3

2254 2340 151

10

लखनऊ नगर के अन्तर्गत इण्डिया मार्क - 2 हैण्डपम्पों के अधिष्ठापन, रीबोरिंग एवं विशेष मरम्मत पर आख्या

वित्तीय वर्ष 2010-11 की जिला योजना नगरीय (सामान्य) कार्यक्रम के अन्तर्गत रु0 236 00 लाख अवमुक्त हुए है। जिलाधिकारी द्वारा स्वीकृत कार्य योजना के अनुसार कार्यो की प्रगति एवं लक्ष्य का विवरण दिया जा रहा है।

क्रम सं0	स्वीकृत कार्य	लागत (रु0 लाख)	लक्ष्य	अब तक की उपलब्धि
1	2	3	4	5
1	मेंहदीगंज पेयजल योजना के अवशेष कार्य	60.00		
2	टीले वाली मस्जिद का मिनी नलकूप	2.35	मिनी नलकूप एवं पम्प	कार्य पूर्ण
3	नये हैण्डपम्प का अधिष्ठापन	66.25	135 नग	135 नग
4	हैण्डपम्प की रिबोरिंग	94.00	235 नग	235 नग
5	हैण्डपम्प की विशेष मरम्मत	13.40	140 नग	140 नग
	योग	236.00	-	-

इसी प्रकार जिला योजना नगरीय (एस0सी0पी0) कार्यक्रम के अन्तर्गत अभी तक रु0 10.55 लाख अवमुक्त हुए है। जिलाधिकारी लखनऊ द्वारा स्वीकृत कार्य योजना के अनुसार उक्त धनराशि से हरिजन बाहुल्य बस्तियो में निम्नानुसार हैण्डपम्पों के कार्य कराये गये है-

क्रम सं0	स्वीकृत कार्य	लागत (रु0 लाख)	लक्ष्य	अब तक की उपलब्धि
1	2	3	4	5
1	नये हैण्डपम्पो का अधिष्ठापन	7.35	15 नग	15 नग
2	हैण्डपम्प की रीबोरिंग	2.40	06 नग	06 नग
3	हैण्डपम्प की विशेष मरम्मत	0.80	09 नग	09 नग
	योग	10.55	-	-

उक्तानुसार वर्ष 2010-11 में 150 नग नये हैण्डपम्प अधिष्ठापन, तथा 390 नग है0प0 के रिबोर / विशेष मरम्मत का कार्य कराया गया है।

21/7/12
(रामशरण)
अधिशासी अभियन्ता
Executive Engineer

21/7/12
(इं0 पी0के0 सिन्हा)
अधीक्षण अभियन्ता

COMMISSIONER FOR OATHS

2341 152

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 **OF** 2003 (M/B)
Sewage Treatment Plant **VERSUS** State of U.P. & Ors
ANNEXURE NO. 3

STATUS REPORT ON PROGRESS OF THIRD WATER WORKS AT GOMTI NAGAR SANCTIONED UNDER JNNURM

Work of costruction of IIIrd Water Works is included in the project of Lucknow Water Supply Scheme, Phase-I, Part-I sanctioned cost Rs. 388.61 Crore, sanctioned by GoI under JNNURM(Now revised cost Rs. 454.66 Crore sanctioned by Govt. of U.P.). Cost of IIIrd Water Works & related works included in above project is Rs. 172.93 Crore(Now revised cost Rs. 199.89 Crore).

IIIrd Water Works has been constructed on the land covering area of about 8.00 hectare near Kathauta lake. Source of raw water is Sharda Sahayak Feeder Canal near Moradabad Distributory. Irrigation Department has already agreed to provide 100 cusecs of raw water but formal G.O. has to be issued. To provide raw water from Sharda Sahayak a proposal of Rs. 19.01 Crore (Now revised cost Rs. 31.80 Crore) of Irrigation Department for the lining of different canals and construction of head works etc. is included in the sanctioned project and out of which Rs. 16.25 Crore has already been released to Irrigation Department. In addition to this, Rs. 2.60 Crore has also been paid to Irrigation Department for the construction of retaining wall & other safety measures required for feeder canal.

Proposed works under IIIrd Water Works are construction of head works at Sharda Sahayak intake site (by Irrigation Department), 10.50 Km. raw water rising main, dredging, development & beautification of Kathauta lake, treatment plant - 80 MLD capacity including Intake Works, underground reservoirs-12 nos.(6 nos. each for Indira Nagar & Gomti Nagar areas), 27.50 Km. clear water feeder main & 30.80 Km. clear water rising main. Against above proposed works, all works except works related to Irrigation Deptt. have been completed. All the completed works except 3 zonal reservoirs have been commissioned and put in public use. During canal closure period, water stored in Kathauta lake is being utilized as raw water for treatment plant. Till now Rs. 348.59 Crore (Central, State & Lucknow Nagar Nigam Share) has been released to U.P. Jal Nigam (Construction Agency) by Govt. under Lucknow Water Supply Scheme Phase-I, Part-I and all the released money has been spent against whole project till date. Out of this total expenditure, Rs. 152.25 Crore has been spent for the works of IIIrd Water Works.

Third Water Works has been commissioned in May 2011. Water supply to Gomti Nagar and Indira Nagar area from IIIrd W/W is being done through already existing 21 nos. over head tanks located at Viram Khand-2, Viram Khand-5, Vinay Khand, Vivek Khand, Vikas Khand, Vipul Khand, Vishwas Khand of Gomti Nagar and A-Block, B-Block(old), B-Block(New), C-Block, D-Block, Sec-9, Sec-12, Sec-14, Sec-16, Sec-18, Sec-19, Sec-20, Sec-21 & Liberty Colony of Indira Nagar area. Considerable improvement in water supply has been observed in benefited areas. Supply hours have increased with improved pressure. Dependability upon tube wells has reduced.

13/3/12
Project Manager,
Peyjal-II,
U.P. Jal Nigam, Lucknow

13-3-2012
General Manager(Peyjal)
U.P. Jal Nigam,
Lucknow

COMMISSIONER FOR OATHS

2342 ~~2256~~ 153

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

In Re:
Writ Petition No. 4436(M/B) of 2003 (PIL)

Sewage Treatment Plant, Lucknow ---- Petitioner

VERSUS

State of U.P. & others ------ Respondents

I N D E X

S.No	Description	Page Nos.
1.	Memo of Parties	A
2.	Application for taking status report on record & Affidavit	B, 1-9
3.	**Annexure No. 1** True copy of status report of Project Manager, Unit-6, C & D S, U.P. Jal Nigam	10-13
4.	**Annexure No. 2;** True copy of the said detailed development plan for the Integrated Municipal Solid Waste Management of the Concessionaire	14-81
5.	**Annexure No. 3:** True copies of letters no. 385 & 386 both dated 19.04.2012 along with minutes of said meeting dated 29.12.2011	82-86
6.	**Annexure No. 4;** True copies of said letters dated 14.11.2011, 19.04.2012 and 16.03.2012	87-92
7.	**Annexure No. 5:** True copy of the said agreement dated 04.02.2012	93-105

Lucknow
Dated: 25/04/2012

(Namit Sharma)
Advocate
Counsel for the
Nagar Nigam, Lucknow

2343 ~~2257~~ (A) 154

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436(M/B) of 2003 (PIL)

MEMO OF PARTIES

Sewage Treatment Plant,Lucknow
Through Narendra Kumar
R/o B-747, Sector-C, Mahanagar, Lucknow, U.P.
--------- Petitioner

VERSUS

1 . State Of U.P.

2. Union of India, Through Ministry of Urban Development New Delhi
3. Regional Centre for Urban and Enviormental Studies, Lucknow Through its Director
4. Lucknow University, Lucknow

------ Respondents

Lucknow
Dated: 25.04 .2012

(Namit Sharma)
Advocate

Counsel for Opp. Nagar Nigam, Lucknow

2344 ~~2258~~ (B) 155

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

C.M. Application No. of 2012
In Re:
Writ Petition No. 4436(M/B) of 2003 (PIL)

Sewage Treatment Plant, Lucknow ---- Petitioner

VERSUS

State of U.P. & others

------ Respondents

Application for taking Status Report on affidavit on record on behalf of Nagar Nigam, Lucknow in compliance of order dated 15.03.2012 passed in aforesaid writ petition

For the facts, reasons and circumstances as stated in the accompanying affidavit which is being filed in aforesaid writ petition on behalf of Nagar Nigam, Lucknow, in compliance of order dated 15.03.2012 passed by this Hon'ble Court, may kindly be taken on record, in the interest of justice.

Any other suitable directions or orders which are necessary for the ends of justice in the aforesaid case may also kindly be passed by this Hon'ble Court in favour of answering opposite parties.

Lucknow
Dated: 25.04.2012

(Namit Sharma)
Counsel for Nagar Nigam, Lucknow

2345 ~~2359~~ (1) 156

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436 (M/B) of 2003 (PIL)

HIGH COURT ALLAHABAD AFFIDAVIT 2012 053007 8

10 रु. कोर्ट फी COURT FEE Rs.10 भारत INDIA दस रुपये TEN RUPEES

COMMISSIONER FOR OATH HIGH COURT, ALLAHABAD

Sewage Treatment Plant,

----- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

<u>Affidavit in support of Status Report in compliance of order dated 15.03.2012 passed in aforesaid writ petition</u>

I, P.K. Srivastava, aged about 45 years , son of Shri Chandra Behari Lal, Hindu by religion, presently posted as Additional Municipal Commissioner, Nagar, Nigam, Lucknow, presently residing at 2/246, Vishal Khand, Gomti Nagar, Lucknow, the deponent do hereby solemnly affirm and state on oath as under:-

1. That the deponent is presently posted as Additional Municipal Commissioner in the Nagar, Nigam, Lucknow and is duly authorized to swear and file this affidavit on behalf of Municipal Commissioner and as such he is well conversant with the facts deposed to hereinafter.

COMMISSIONER FOR OATH

2. That this writ petition when last listed on 15.03.2012 this Hon'ble Court was pleased to pass following order, the relevant portion of which is reproduced hereinafter;

" .... After carefully considering the above submissions, we direct Municipal Commissioner, Lucknow, Managing Director, Jal Nigam, to file their affidavit stating therein the efforts adopted by them for management of solid waste garbage and treating the filthy water contaminating the Gomti at various points. They will also specify the a holistic plan for ensuring the complete solid waste management, whether it is form the Hospital or otherwise and to make Gomti water clean and potable. All the officers who are present today will again appear on next date fixed alongwith Municipal Commissioner and Managing Director of Jal Nigam. In the meantime Nagar Nigam, Lucknow is restrained from dumping garbage within 500 meters of Gomti River bed. List this matter again on 25.04.2012".

3. That in compliance of aforesaid direction the present affidavit is being filed thereby indicating the steps taken at the end of Nagar Nigam, Lucknow.

4. That the answering opposite party would like to make a humble submission with respect to the dumping of any solid waste at the river bank of Gomti River which is opposite to the Mankameshwar Temple since the same has not been done by the Nagar Nigam, Lucknow and River bed/Land across river Gomti comes under the

COMMISSIONER FOR OATH * High Court, ALLAHABAD *

domain of Irrigation Department, Government of Uttar Pradesh.

5. That in light of aforesaid order it has been ensured by Nagar Nigam, Lucknow that no Municipal Solid Waste should be dumped near the Mankameshwar Temple as well as near the Gomti River bed. Further it has been ensured through the respective Zonal officers that no wastes are being dumped within 500mtrs of Gomti River bed. Moreover, door to door collection of wastes near and around the Mankameshwar Temple and the Gomti Nagar ward from where the wastes are being collected by means of rickshaw trolleys from the households and establishments.

6. That it is further pertinent to mention over here that the Public Works Department has constructed a new Bridge at Daliganj at Faizabad Road near Mankamaeshwar Temple. Moreover the Bund road leading towards Hanuman Temple has been reconstructed with pounding patches on the Gomti River Bund Dop upto Barrel No. 2 of Irrigation Department.

7. That in continuation to the above it is pertinent to mention over here that Bund Road which is towards the Gomti River has been excavated for construction of RCC Retaining Wall. This Bund slope shall be reconstructed with Bolder patching after removal of excess debris by the Public Works Department and further the wastes , if any, mixed with this excessive debris shall be removed accordingly only after the Bund Slope is reconstructed

COMMISSIONER FOR OATH * HIGH COURT, ALLAHABAD *

and commence after the construction of the RCC Retaining Wall and the roads therein. In continuation to the said fact it is pertinent to mention here that the excessive debris that has been stacked on the Bund Slope is presently in-accessive due to construction work of the Retaining Wall on the Bund Slope.

8. That after the construction of the said wall and road the slope of the Bund shall be pitched with stone boulders after removing the excess debris and garbage for the re-instatement of the Bund.

9. That as regards the drains falling in the Gomti River, Gomti Pollution Control Unit, U.P. Jal Nigam is undertaking the diversion of the drain flows through pumping stations to the STPs at Daulatganj and Bharwara, the reports of which are being submitted separately by UP. Jal Nigam.

10. That the project of Solid Waste Management of Lucknow City has been approved under the UIG component of the JNNURM program on the basis of 50%, 20% and 30% fund sharing of Govt. of India, Govt. of UP and Lucknow Nagar Nigam respectively. Lucknow Nagar Nigam has received the overall funds of Rs. 1845.41 Lacs so far

The C&DS, U.P. Jal Nigam has been appointed as the implementing agency for the Solid Waste Management Project of Lucknow City and the funds released so far have been given to the U.P. Jal Nigam. A true copy of status report of Project Manager, Unit-6, C & D S, U.P. Jal Nigam is annexed herewith as **Annexure No. 1** tot this affidavit.

COMMISSIONER FOR OATH HIGH COURT, ALLAHABAD

11. That the M/s Jyoti Envirotech, Pvt. Ltd, Lucknow has been appointed as the Concessionaire for the Solid Waste Management Project of Lucknow City on PPP Basis is being implemented for and the 30 year Concession Agreement has been signed between the Lucknow Nagar Nigam, UP C&DS and M/s Jyoti Envirotech Pvt Ltd on 22-11-2010. The Concession Agreement with overall project outlay of Rs.7401.0 Lacs envisages on outlay of Rs. 4292.37 Lacs of the JNNURM Project fund and Rs. 3121.0 Lacs contribution of the Concessionaire firm. True copy of the said detailed development plan for the Integrated Municipal Solid Waste Management of the Concessionaire is annexed herewith as **Annexure No. 2** to this affidavit.

12. That further door to door collection, transportation, processing and disposal of the Municipal Solid Waste Generated in Lucknow city is being done by the aforesaid Concessionaire Under the Concession Agreement.

13. That further the Land fill and processing plant is being developed by the said Concessionaire on the 19. Hect plot of Land at Village-Shivari, Tehsil and Distt-Lucknow near the Mohaan Road.

14. That the Chief Secretary, Govt. of UP in the meeting dated 29.12.2011 has instructed for the transfer of 1.0 hect area from the 2.401 hect. land of Khasra No. 457 of Village.-Malhpur, Tehsil & District- Lucknow to the Nagar Vikas Vibhag for the transfer station of Municipal Solid Waste. True copies of letters

COMMISSIONER FOR OATH
High Court, ALLAHABAD

no. 385 & 386 both dated 19.04.2012 along with minutes of said meeting dated 29.12.2011 are cumulatively annexed herewith as **Annexure No. 3** to this affidavit.

15. That four lands of approximately 5000sqm each have been identified in the different parts of Lucknow City (a) near the main sewer pumping station and railway line at Gwari in Gomti Nagar (b) the land of Biogas Plant on the western end the Navin fal mandi on the 24M Master Plan roads of Lucknow Development Authority, (c) abandoned Irrigation Department Land near Hardoi Road, Kanpur road, Ring Road in Village Malhpur and (d) Nagar Nigam Land on Bijnore Road near Railway Crossing.

16. That in continuation to above it is pertinent to mention over here that the Lucknow Development Authority has been requested vide letter no 324/PM/JNNURM/MSW/11-12 dated 14-11-2011, letter No-387/PM/JNNURM/MSW/12-13, Dated 19.04.2012 and letter No. 367/PM/JNNURM/MSW/11-12 dated 16.03.2012 for the transfer of their said two lands for the aforesaid purposes. True copies of said letters dated 14.11.2011, 19.04.2012 and 16.03.2012 are being cumulatively annexed herewith as **Annexure 4** to this affidavit.

17. That as far as the Hospital Waste is concerned, the Nagar Nigam , Lucknow has signed a 15 years Concession agreement with M/s S.M.S Infra structure Pvt, Ltd, 267, Ganesh, Phadnavish Bhavan, Nagpur, U.P on 04.02.2012 for the Common Bio Medical Waste Treatment Facility (CBWTF) on

COMMISSIONER FOR OATH High Court, ALLAHABAD

PPP basis. Moreover, Land Plot of 5000sqm of Khasra No. 313, Village- Bindova, Tehsil-Mohanlalganj, District- Lucknow has been handed over by Lucknow Nagar Nigam to the Concessionaire firm vide agreement dated 15.02.2012. Further, the Concessionaire firm has applied for the Authorization for setting up of the Common Bio Medical Waste Treatment Facility (CBWTF) to the Uttar Pradesh Pollution Control Board. Under the said agreement the concessionaire shall construct ,operate and maintain the Common Bio Medical Waste Treatment Facility (CBWTF) for a period of fifteen years and shall undertake the collection of the bio-medical wastes of hospitals, clinics and other medical establishments and their transportation, treatment and disposal in accordance with the Bio Medical Wastes (Management & Handling) Rules, 2000. True copy of the said agreement dated 04.02.2012 is annexed herewith as **Annexure No. 5** to this affidavit.

18. That from the narration made herein above it is established that the Nagar Nigam, Lucknow has taken all relevant steps in compliance of order dated 15.03.2012 passed by this Hon'ble Court and the deponent further undertakes that he will carry out and comply with every direction issued by this Hon'ble Court from time to time.

COMMISSIONER FOR OATH High Court ALLAHABAD

2352 ~~2266~~

(8) 163

Lucknow
Dated: 25.04.2012

Deponent

Verification

I, the above named deponent, do hereby verify that the contents of paras 1, 3 to 9, 12, 13, 15, of this affidavit are true to my personal Knowledge while those of paras 2, 10, 11, 14, 16, 17 are believed to be true on the basis of information gathered from records and those of paras 18 is based on legal advice, sought. No part of it is false and nothing material has been concealed.

So, help me God.

Lucknow
Dated 25-04-2012

Deponent

I, identify the deponent personally who has signed before me.

Lucknow
Dated 25-04-2012

(Namit Sharma)
Advocate

Solemnly affirmed before me on 25/4/12 at 9-30 A.M./P.M by the deponent who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

COMMISSIONER FOR OATH High Court, ALLAHABAD

Shailendra Kumar
Advocate's Oath Commissioner
Hon'ble High Court, Allahabad
Copon No. 53078
25/4/12

2353 ~~2261~~ (9) 164

Full Particulars of the Deponent

Name	:	P.K. SRIVASTAVA
Age	:	45 years
Father's Name	:	Shri Chandra Bihari Lal
Religion	:	Hindu
Rank or Degree	:	Additional Municipal Commissioner, Nagar Nigam, Lucknow
Profession /Occupation or Trade	:	GOVT. SERVANT
True place of residence (Permanent resident)	:	Village & Post GUNAI Tehsil MEJA, District Allahabad
Present address	:	2/246, Vishal Khand, Gomtinagar, Lucknow
Identification Proof :- Driving License/ Ration Card/ Kisan Vahi/ Voter ID Card/ Passbook of Nationalized Bank/ Passport/ Arm License/ PAN Card	:	PAN Card

COMMISSIONER FOR OATH

~~2268~~
2354

9A

165

स्थाई लेखा संख्या /PERMANENT ACCOUNT NUMBER

STAVA

12-

हस्ताक्षर /SIGNATURE

आयकर आयुक्त, आगरा

COMMISSIONER OF INCOME-TAX, AGRA

इस कार्ड के खो / मिल जाने पर कृप्या जारी करने
वाले प्राधिकारी को सूचित / वापस कर दें
आयकर आयुक्त,
आयकर भवन,
संजय प्लेस,
आगरा - 282 002.

In case this card is lost/found,kindly inform/return to
the issuing authority :
Commissioner of Income-tax,
Aayakar Bhawan,
Sanjay Place,
Agra - 282 002.

COMMISSIONER FOR OATH

2355 ~~2269~~ (10) 166

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2013 (M/B) PIL
Sewage Treatment Plant. VERSUS State of U.P. & ors.
ANNEXURE NO. 1

कार्यालय परियोजना प्रबन्धक, यूनिट-6, सी0 एण्ड डी0 एस0, उ0प्र0 जल निगम, लखनऊ।
लखनऊ नगर सॉलिड वेस्ट मैनेजमेंट परियोजना

जे0एन0एन0यू0आर0एम0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेंट परियोजना, अनुमानित लागत रू0 4292.37 लाख की स्वीकृति भारत सरकार के पत्र संख्या के0- 14012/151/06 /एनयूआरएम-111 दिनांक 12.03.2007 द्वारा प्रदान की गयी है। पी0पी0पी0 के अन्तर्गत परियोजना कार्यान्वयन हेतु प्राप्त निविदाओं के क्रम में मेसर्स ज्योति इन्वायरोटेक प्राइवेट लि0, 19बी, लाजपत नगर लखनऊ को लैटर आफ अवार्ड दिनांक 11.11.09 को जारी किया गया। सेनीटरी लैण्ड फिल के विकास हेतु कुल 44 हेक्टेअर भूमि की आवश्यकता है। लखनऊ-मोहान रोड पर ग्राम शिवरी में शासन द्वारा कृषि विभाग की लगभग 19 हेक्टेअर भूमि उपलब्ध करवाने हेतु 31.12.10 को आदेश निर्गत किये गये। दिनांक 08.04.2011 को भूमि आपरेटर को हस्तान्तरित की गयी एवं निर्माण कार्य प्रारम्भ कराया गया। दिनांक 29.12.11 को मुख्य सचिव महोदय, उ0प्र0 शासन की अध्यक्षता में हुई बैठक में ग्राम फलेहन्दा में कृषि विभाग की 14.72 एवं ग्राम समाज की 6.88 कुल 21.60 हेक्टेअर भूमि उपलब्ध कराये जाने का निर्णय लिया गया। उक्त भूमि ग्राम शिवरी के वर्तमान कार्यस्थल से मात्र 400 मीटर की दूरी पर है। इस प्रकार योजना हेतु कुल 40.60 हेक्टेअर भूमि उपलब्ध हो जायेगी। योजना की पर्यावरणीय क्लीरेंस दिनांक 07.06.11 को एयरपोर्ट अथॉरिटी से अनापत्ति प्रमाण पत्र दिनांक 19.10.11 को एवं उ0प्र0 प्रदूषण नियंत्रण विभाग से अनापत्ति प्रमाण पत्र दिनांक 11.01.2012 को प्राप्त हो चुका है। योजना पूर्ण करने का लक्ष्य दिनांक 31.03.2012 था। परन्तु शासन स्तर से योजना हेतु वांछित धनराशि अवमुक्त न होने के कारण अब योजना को दिनांक 30.09.12 तक पूर्ण किया जाना प्रस्तावित है।

योजना के कार्यान्वयन हेतु नगर निगम, लखनऊ द्वारा निर्माणदायी संस्था सी0 एण्ड डी0 एस0, उ0प्र0 जल निगम को प्रथम एवं द्वितीय किश्त में क्रमशः रू0 1073.10 एवं 772.63 लाख की धनराशि उपलब्ध करायी गयी है। जिसके सापेक्ष रू0 1520.84 लाख का उपयोगिता प्रमाण पत्र भारत सरकार को माह दिसम्बर 2011 में प्रेषित किया जा चुका है। तृतीय किश्त की धनराशि अपेक्षित है। योजना पर अब तक प्राप्त धनराशि रू0 1845.73 लाख के सापेक्ष 1825.38 लाख की धनराशि व्यय की जा चुकी है।

लखनऊ नगर में 1300 टन कूड़ा प्रतिदिन पैदा होता है। आपरेटर द्वारा लखनऊ नगर में डोर-टू-डोर कूड़ा संग्रह का कार्य मई-2010 में प्रारम्भ कराया गया था। वर्तमान में कुल 110 वार्डो में से 57 वार्डो में डोर-टू-डोर कूड़ा संग्रह का कार्य करवाया जा रहा है। दिनांक 01.03.2012 से शिवरी साइट पर कूड़ा पहुँचना प्रारम्भ हुआ एवं प्री सॉर्टिंग यूनिट का ट्रायल रन चालू किया गया। आर0डी0एफ0 प्लाण्ट एवं कम्पोस्ट प्रोसेसिंग प्लाण्ट की फिटिंग का कार्य प्रगति पर है।

योजनान्तर्गत चार ट्रांसफर स्टेशन का निर्माण प्रस्तावित है जिसके लिए भूमि का चयन कर लिया गया है। नगर निगम के स्तर से निर्माण कार्य हेतु भूमि का हस्तान्तरण अपेक्षित है। ट्रांसफर स्टेशन के निर्माण के उपरान्त ही पूरे शहर का कूड़ा प्रोसेसिंग हेतु शिवरी साइट पर जाना सम्भव हो सकेगा।

उपरोक्त सालिड वेस्ट मैनेजमेंट योजना में Hospital waste का disposal सम्मिलित नहीं है।

10/4/12
परियोजना प्रबन्धक

COMMISSIONER FOR OATH

लखनऊ नगर में चार स्थल पर ट्रान्सफर स्टेशन का निर्माण प्रस्तावित है। प्रत्येक ट्रान्सफर स्टेशन के लिए लगभग 4000-5000 वर्ग मी0 भूमि की आवश्यकता है। भूमि उपलब्धता की स्थिति निम्नानुसार है-

1-दक्षिण दिशा-इस दिशा में नगर निगम द्वारा **बिजनौर रोड पर** रेलवे लाइन के पास लगभग 3500 वर्गमीटर भूमि उपलब्ध करवा दी गयी थी। उक्त स्थल पर बाउन्ड्रीवाल निर्माण हेतु खुदाई का कार्य प्रारम्भ कराया गया, परन्तु स्थानीय लोगों द्वारा काम रूकवा दिया गया एवं बताया गया कि यह भूमि नगर निगम की सम्पत्ति नहीं है। उनके द्वारा माननीय न्यायालय से स्थगन आदेश प्राप्त किया गया है। जिसका निस्तारण नगर निगम के स्तर से किया जाना है।

2-पश्चिम दिशा-इस दिशा में कानपुर हरदोई बाई पास पर रिलायंस बिल्डिंग के पास भू-खण्ड का चयन किया गया है, जो सिंचाई विभाग के स्वामित्व में है। शासन स्तर पर सिंचाई विभाग की उक्त भूमि नगर निगम को हस्तान्तरित करने का निर्णय लिया गया है। उक्त भूमि पर लगभग 20-25 झोपड़ी बनाकर लोगों ने कब्जा कर रखा है जिसे नगर निगम द्वारा खाली कराकर निर्माण कार्य प्रारम्भ कराने हेतु आपरेटर को उपलब्ध कराया जाना है। उच्चाधिकारियों के निर्देशानुसार आपरेटर द्वारा मिट्टी भराई का कार्य प्रारम्भ कराया गया था जिसे स्थानीय लोगों ने रूकवा दिया है।

3-पूरब दिशा(ट्रांस गोमती)-गोमती नगर योजना के विराम खण्ड में ग्वारी सीवेज पम्पिंग स्टेशन के पास स्थल का चयन किया गया है। उक्त भूखण्ड लखनऊ विकास प्राधिकरण के स्वामित्व में है। एल0डी0ए0 द्वारा भूमि नगर निगम को हस्तान्तरित होनी थी तथा नगर निगम द्वारा निर्माण कार्य हेतु भूमि आपरेटर को हस्तान्तरित की जानी है। कार्यवाही अभी तक अपेक्षित है।

4-उत्तर दिशा(ट्रांस गोमती)-इस दिशा में सीतापुर रोड गल्ला मंडी के सामने भूखण्ड का चयन किया गया है, जो लखनऊ विकास प्राधिकरण के स्वामित्व में है। एल0डी0ए0 द्वारा भूमि नगर निगम को हस्तान्तरित होनी थी तथा नगर निगम द्वारा निर्माण कार्य हेतु भूमि आपरेटर को हस्तान्तरित की जानी है। कार्यवाही अभी तक अपेक्षित है।

परियोजना प्रबन्धक

COMMISSIONER FOR OATH

कार्यालय परियोजना प्रबन्धक,यूनिट-6,सी0एण्ड डी0एस0, उ0प्र0 जल निगम, लखनऊ।

सालिड वेस्ट मैनेजमेंट योजना की प्रगति आख्या

रू0 लाख में दिनांक 31.03.12

क्र0	योजना का नाम	स्वीकृति का आदेश संख्या व दिनांक	स्वीकृत लागत	अवमुक्त धनराशि		कार्य प्रारम्भ करने की तिथि	कार्य समाप्ति की तिथि	कार्य का विवरण	कुल व्यय की गयी धनराशि	समग्र भौतिक प्रगति % में	टिप्पणी
1	2	3	4	5		6	7	8	9	10	11
1	सालिड वेस्ट मैनेजमेंट, लखनऊ	भारत सरकार के पत्र संख्या के0-14012/151/06एन0यू0आर0 एम0-111 दिनांक 12.03.2007	4292.37	28.01.09 29.11.10 12.12.11 24.12.11 Total	348.00 725.10 450.70 321.93 1845.73	08.04.11	30.09.12	1-वाहन/टीएण्डपी का क्रय 2-डेवलपमेंट आफ प्रोसेसिंग फैसीलिटी । 3-डेवलपमेंट आफ लैण्डफिल	1825.38	50%	अ-कैपीटल ग्रांट के सापेक्ष निर्माणाधीन कार्य- (i) क्रय वाहन एवं टी0एण्डपी0 विवरण (a). Cycle Rickshaw with 6*50=300L - 350 Nos. (b) Wheel Barrow 40 L - 02 Nos. (c) Refuse collector Bins 1100 L/1.1 cum - 93 Nos. (d) Dumper Placer 4.5 cum - 04 Nos. (e). Compactor 14 cum - 14 Nos. (f). Direct loading auto Tripper TATA ACE/ Vickram 1.6 cum - 37 Nos. (g) Covered Bins 10 ltr capacity -37860 Nos. (ii)-सिविल कार्य- 1-साइट क्लीरेंस एवं लेवेलिंग- -50% 2-टिपिंग फ्लोर- -50% 3-शेड ओवर टिपिंग फ्लोर -50% 4-कम्पोस्ट पैड -80% 5-मानसून शेड -30% 6-एडमिनिस्ट्रेटिव आफिस एवं लैबोरेटरी -25% 7-वर्कर्स रेस्ट रूम/प्राइमरी स्कूल - 8-सैनीटरी लैंडफिल -20% 9-जनरेटर सेट(2 नग) -100% 10-स्टाफ क्वार्टर - 11-लेबर क्वार्टर - 12-वेहिकिल्स मेन्टीनेंस शेड/प्राइमरी हेल्थ सेन्टर -

2357

12

168

										ब- आपरेटर के व्यय पर निर्माणाधीन कार्य 1- बाउन्ड्री वाल(2100 मी0) -92 मी0पूर्ण 2-प्रीसॉर्टिंग यूनिट(4नग) -2 नग पूर्ण, 3-कम्पोस्ट प्रोसेसिंग एवं रिफाइनिंग यूनिट- 20% 4-वेईंग ब्रिज (2 नग) - (1 नग पूर्ण) 5-एस0एल0एफ0इक्यूपमेंट - 6-इलेक्ट्रिकल कनेक्शन,पावररूम एवं सब स्टेशन- 7-नलकूप, स्टोरेज, वितरण प्रणाली -30% 8-ड्रेनेज -60% 9-लीचेट ड्रेन कलेक्शन टैंक/ट्रीटमेंट -15% 10-ग्रीन बेल्ट,लॉन,कम्पोस्ट टेस्टिंग प्लाण्ट -20% 11-आन्तरिक रोड- -50% 12-प्रोडक्शन एरिया एवं गोदाम -20% 13-इनर्ट हैंडलिंग एवं प्रासेसिंग सिस्टम - 14-सैनीटरी लैंडफिल विकास - 15-आरडीएफ प्रोसेसिंग यूनिट -80% 16-श्रेडर -80% 17-आरडीएफ प्रोसेसिंग पैड एवं शेड -80%

परियोजना प्रबन्धक
18/4/12

2358

22

13

169

2359 2273

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 (M/B) OF 2003 (PIL)
Sewage Treatment Plant VERSUS State of U.P. & ors.
ANNEXURE NO. 2

(14) 170

Integrated Municipal Solid Waste Management

Lucknow

Detailed Development Plan

COMMISSIONER FOR OATH

2360 ~~2274~~ (15) 171

CONTENTS

No.	Narration	Page No.
1.0	Lucknow City ..... At a glance	3
2.0	Mechanized Collection of Municipal Solid Waste	12
3.0	Processing of Municipal Solid Waste	19
4.0	Disposal of Rejects at Scientific Landfill	25
5.0	Abstract of Development Plan	28
6.0	Summary of Wardwise Calculation of MSW and Requirement of Collection & Transport Vehicle	30
7.0	Wardwise Calculation of MSW and Requirement of Collection & Transport Vehicles	32
8.0	Capacity and Area Calculation of Processing Plant	39
9.0	Technical Specification of Processing Plant	46

COMMISSIONER FOR OATH

2361 ~~2275~~

16

172

Lucknow City ..... At a glance

Lucknow is the capital of largest state of India. City has a warm humid subtropical climate with cool, dry winters from December to February and dry, hot summers from April to June. The rainy season is from mid-June to mid-September, when Lucknow gets an average rainfall of 896.2 millimeters (35.28 in) from the south-west monsoon winds, and occasionally frontal rainfall will occur in January. In winter the maximum temperature is around 25 °C (77 °F) and the minimum is in the 2 to 3 degrees Celsius range. Fog is quite common from late December to late January. Summers are extremely hot with temperatures rising to the 40 to 45 degree Celsius range, the average highs being in the high 30's.

Data For Lucknow City :

Latitude	27° N
Longitude	80° E
Area	333.05 square kilometers (33305000 sq m)
Climate	Winters, Summers & Rainy Seasons
Nearest Railway Station	Lucknow
Nearest Airport	Lucknow
Population (2011)	2837000

Climate data for Lucknow, India

Month	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	Year
Average high °C (°F)													
Average low °C (°F)	6.9 (44.4)	9.3 (48.7)	14.2 (57.6)	[illegible]						[illegible]	11.8 (53.2)	7.4 (45.3)	[illegible]
Rainfall mm (inches)	21.9 (0.862)	11.2 (0.441)	7.7 (0.303)	4.9 (0.193)	16.5 (0.65)	107.4 (4.228)	294.3 (11.587)	313.9 (12.358)		45.2 (1.78)	3.8 (0.15)	7.3 (0.287)	1,014.7 (39,949)
Avg. rainy days (≥ 0.1 mm)	1.6	1.1	0.7	0.5	1.0	4.2			[illegible]	2.0	0.3	0.7	44.2

Lucknow Municipal area has a population of about 28, 37,000 and generates solid waste approximately 1365 tons per day. Municipal area of Lucknow spreads over 333.05 sq. km. and divided in 6 municipal zones and 110 wards.

Collection and disposal of generated Municipal Solid Waste is done by the Nagar Nigam Lucknow. As a primary collection Lucknow Nagar Nigam collected Solid Waste through street and road sweeping and no action was taken to collect the Solid Waste from doorstep of each household. In most of the locations, people throw waste either on the roads or in open plots around them.following type of Municipal Solid Waste are found in the city such as:

2362 ~~2216~~ (17) 173

TYPES OF SOLD WASTE	DESCRIPTION	SORCES
Food waste (MSW)	Wastes from the preparation, cooking, and serving of food. Market refuse, waste from the handling, storate, and sale of produce and meats and vegetable.	
Rubbish	**Combustible** (primary organic) paper, cardboard, cartons wood, boxes, plastics, rags, cloth, bedding, leather, rubber, grass, leaves, yard trimmings. **Noncombustible** (primary inorganic) metals, tin cans, metal foils dirt, stones, bricks, ceramics, crockery, glass bottles, other mineral refuse	Households, institutions and commercial such as hotels, stores, restaurants, markets, etc.
Ashes and residues	Residue from fires used for cooking and for heating buildings, cinders, clinkers, thermal power plants.	
Bulky waste	Large auto parts, tyres, stoves refrigerators, other large appliances, furniture, large crates, trees, branches, palm fronts, stumps, flotatge	
Street waste	Street sweepings, Dirt, leaves, catch basin dirt, animal droppings. contents of litter receptacles dead animals.	Streets, sidewalks, alleys, vacant lots, etc.
Dead animals	Small animals : cats, dogs, poultry etc. Large animals : horses, cows etc.	
Construction & demolition waste	Lumber, roofing, and sheathing scraps, crop residues, rubble, broken concrete, plaster, conduit pipe, wire, insulation etc.	Construction and demolition sites, remodeling, repairing sites.
Industrial waste & sludges	Solid wastes resulting from industry processes and manufacturing operations, such as food processing wastes, boiler house cinders, wood, plastic and metal scraps and shaving etc. Effluent treatment plant sludge of industries and sewage treatment plant sludges, coarse screening, grit & septic tank .	Factories, power plants, treatment plants, etc.
Hazardous waste	Hazardous wastes : pathological waste, explosives, radioactive material, toxic waste etc.	Household, hospitals, institution stores, industry etc.
Horticulture waste	Tree-trimmings, leaves, waste from parks and gardens etc.	Parks, garden, roadside trees, etc.

Solid Waste Management (SMW) is defined as an organized process of storage collection, transportation, processing and disposal of Solid refuse residuals in a sanitary landfill. It is an integrated process of several collection methods, varied transportation equipment, storage recovery mechanisms for recyclable material, reduction of waste volume

COMMISSIONER FOR OATHS

and quantity by methods such as composting, waste-to-power and disposal in a designated sanitary landfill.

Quantity and Characterization of MSW for Lucknow City projected for year 28.37 L Population] @ .481 kg. Per capita

Waste Characteristic	Quantity MT /Day	Percentage % of Total Waste	Waste Treatment Management Option
Recyclables [Paper, rubber, synthetics, glass, and metals etc.]	232	17	RE –USE / RE- CYCLE
Organic Matter	645	47	90 % For Compost and 10 per. For Land filling
Construction debris	218	16	Filling of Low – Lying area
Mixed Waste and Drain Silt and Street Sweeping	273	20	Land Filling
Total	**1368**	**100**	

As per the scope of work specified in Concession Agreement the design of sanitary landfill, important issues like waste to be handled, access road, land area, evaluation of geology and hydrology of the site, surface drainage, operational plan, layout of MSW landfill, completed waste fill features, estimation of landfill capacity, embankment, foundation, selection of liner systems, selection of leachate control facilities, selection of landfill gas control facilities, aesthetic considerations, post closure care, ground water protection, monitoring facilities. The total cost of the project will be meet out through Govt. grant and a private operator in PPP Mode.

Financial Involvement –

Total cost of Integrated Project – Grants under the JNNURM Programme + 12th Finance Commission Fund from the State Govt. and LNN + M/s Jyoti Enviro Tech Pvt. Ltd. (SPV of M/s Jyoti Build Tech Pvt. Ltd.)

Capital Grant	GoI (50%)	GoUP (30%)	LNN (20%)	Total As Per Concession Agreement/RFP Document/DPR	Total As Per Actual
	2146.190	858.470	1287.710	4292.370	4292.370
Private Operator	--	--	--	3120.632	5042.025
Total Project Cost				**7413.002**	**9334.395**
Additional Cost against Quoted in Concession Agreement/RFP Document/DPR					**1921.392**
Operator (M/s Jyoti Enviro Tech Pvt. Ltd.) investment in above project will be Rs. 5042.025 Lacs due to commissioning and operation of the Integrated MSW System presently the Additional Cost of Rs 1921.392 Lacs will also be invested & beared by the Operator.					

The Breakup of Project Cost mentioned below as **Sheet-A, Sheet-B, Sheet-C.**

SHEET - A

S.No. As per C.A.	Items	Unit	As per Concessionaire Agreement			As per Actual at site			Remarks
			Quantity	Rate (Rs.in Lacs)	Amount (Rs.in Lacs)	Quantity	Rate (Rs.in Lacs)	Amount (Rs.in Lacs)	
Variation of Statement of Expenses in Set up of Processing Plant done by the operator									
7.0	Water Sourcing, Storage (80 KL UGR) & distribution network	LS	1	29.286	29.286	1	26.000	26.000	
8.0	Drainage System (1353 Rmt)	Rmt	1	30.000	30.000	1353	0.030	40.590	
9.0	Leachate Collection and treatment & recirculation system, network (85 cum)	Cum	1	28.000	28.000	85	0.386	32.821	
10.0	Providing and maintaining 5.0m wide peripherial Green belt , lawn, compost testing plots	Detail	1	10.000	10.000	1	18.000	18.000	
11.0	Providing 7.5m wide and 1240 Rmt CC Inner roads (as per approved design and specifications)	Sq.M	1	68.902	68.902	9300	0.011	100.440	
12.0	Production Area and godown 25x10x3 = 750 Sq. M. @ Rs. 6000	Sq.M	750	6000.000	45.000	1500	6000.000	90.000	
13.0	Inert handeling & Processing System	Detail	1	100.000	100.000	2	100.000	200.000	Net collected Qty. (1368 TPD) will be processed
14.0	Sanitary Land fill Dev.	Sq.M	66000	1230.000	811.800	27961	1230.000	343.920	
15.0	RDF processing units	Detail	1	500.000	500.000	2	500.000	1000.000	Net collected Qty. (1368 TPD) will be processed instead of 560 TPD Qty
16.0	Shredders	Detail	1	100.000	100.000	2	100.000	200.000	
17.0	R.D.F. Processing shed	Detail	1	384.000	384.000	1	384.000	384.000	
	TOTAL (A)				**3060.988**			**4062.868**	

2365

20

176

SHEET - B

S.No. As per DPR	Items	Unit	As per Concessionaire Agreement			As per Actual at site			Remarks
			Quantity	Rate	Amount (Rs.in Lacs)	Quantity	Rate	Amount (Rs.in Lacs)	
Variation of Statement of Expenses in Set up of Processing Plant against one time capital grant									
1	Site Clearance and leveling	Ha	35.60	140.000	498.400	19	140.000	266.000	16.6 Ha Land to be provided to the operator by LNN in future.
2	Tipping floor(waste receiving area)	Sq.M	4000	2450.000	98.000	4000	2450.000	98.000	
3	Segregation shed over tipping floor	Sq.M	1300	6000.000	78.000	4500	6000.000	270.000	Net collected Qty. (1368 TPD) will be processed instead of 560 TPD Qty mentioned in DPR.
4	Composting pad	Sq.M	24000	2500.000	600.000	36785	2500.000	919.625	
5	Monsoon shed over C.Pad	Sq.M	7200	4830.000	347.760	7385	4830.000	356.696	
6	Compost Processing Unit shed	Sq.M	1000	6000.000	60.000	7130	6000.000	427.800	
7	Compost refining mezzanine floor	Sq.M	240	7560.000	18.144	240	7560.000	18.144	
10	Store rooms	Sq.M	220	6000.000	13.200	220	6000.000	13.200	
11	Office with amenities	Sq.M	200	10000.000	20.000	200	10000.000	20.000	
12	Workers rest room/ crèches, Primary school	Sq.M	313	8000.000	25.000	313	8000.000	25.000	
13	Q.C.Lab	Sq.M	96	10000.000	9.600	96	10000.000	9.600	
14	Development of sanitry land Fill	Sq.M	66000	196.970	130.000	27961	197.000	55.083	16.6 Ha Land to be provided to the operator by LNN in future.
16	DG Sets(2) 75 KV and 200 KV	No.	1	28.000	28.000	1	28.000	28.000	
17	Construction of Staff Accomodation (built on 10 tonne per sqm SBC and the provision of additional storey 3.2m high RCC frame structure building including the provision of internal electrical and plumbing system/network, power connection and controlling system, development of surrounding open area and provision of rain water harvesting system for Type-2 & 3 and provision of required furniture & accessories etc.	Sq.M	400	12500.000	50.000	400	12500.000	50.000	

2356

21

177

SHEET - B

S.No. As per DPR	Items	Unit	As per Concessionaire Agreement			As per Actual at site			Remarks
			Quantity	Rate	Amount (Rs.in Lacs)	Quantity	Rate	Amount (Rs.in Lacs)	
Variation of Statement of Expenses in Set up of Processing Plant against one time capital grant									
18	Construction of Primary Health Center (built on 10 tonne per sqm SBC and the provision of additional storey 3.2m high RCC frame structure building including the provision of internal electrical and plumbing system/network, power connection and controlling system, development of surrounding open area and provision of rain water harvesting system for Type-2 & 3 and provision of required furniture & accessories etc.	Sq.M	82	12500.000	10.250	82	12500.000	10.250	
19	Construction of Laboures Accomodation (built on 10 tonne per sqm SBC and the provision of additional storey 3.2m high RCC frame structure building including the provision of internal electrical and plumbing system/network, power connection and controlling system, development of surrounding open area and provision of rain water harvesting system for Type-2 & 3 and provision of required furniture & accessories etc.	Sq.M	800	12500.000	100.000	800	12500.000	100.000	
20	Construction of Vehical Maintenance Work shed (built on 10 tonne per sqm SBC 3.6m high RCC frame structure building including the provision of internal electrical and plumbing system/network, power connection and controlling system etc.	Sq.M	313	8000.000	25.000	313	8000.000	25.000	
	TOTAL (B)				2111.354			2692.398	

2367

22

178

SHEET - C

S.No. As per DPR	Items	Unit	As per Concessionaire Agreement			As per Actual at site			Remarks
			Quantity	Rate	Amount (Rs.in Lacs)	Quantity	Rate	Amount (Rs.in Lacs)	
	Variation Statement of Expenses in Collection & Transport System								
1	Purchase of Transport Vehical & Equipment as approved in DPR	Detail		1558.660	1558.660			1919.129	Detail Estatment Encl.
2	Transport station incl. Required T&P	Detail		622.000	622.000			600.000	
3	Transfer Container 4 No.	Detail		32.000	32.000		32.000	32.000	
4	Other utilities, sprayers, wheel barrows, safety devices Etc.(as and when Required)	Detail		28.000	28.000		28.000	28.000	
	TOTAL (C)				**2240.660**			**2579.129**	
	TOTAL (A+B+C)				**7413.002**			**9334.395**	
	Surplus Amount against Quoated Amount in Concessionaire Agreement				**1921.392**	**Surplus Cost bear by the Operator**			

Note : At the time of bidding the site for MSW processing plant was in consideration at vill - Dussahari, Hardoi Road and the process of acquisition of land for plant was in progress.
Hence the quantity of machinery and vehicles will be assumed / quoted under these considerations :

* Two processing plants for MSW were proposed by the operator. One processing plant in Trans Gomti and another one in Cis Gomti area.
* At present the established location of MSW processing plant at Vill- Shivri, Mohan Road is at a distance of 32 km from Hazratganj and 45 km from the outskirt of LNN boundary limit and now we are going to setup 04 nos.Transfer Stations in the vicinity of Lucknow Nagar Nigam limit.
* The bid was called and sanctioned as per the provisions/projections mentioned in project DPR (i.e. only one modular unit of 250 TPD will be installed initially and the rest biodegradable material will be utilized by the Bio energy plant commissioned by Asia Bio Energy (India) Ltd for Lucknow Nagar Nigam) but now the scenario is changed due to not functioning of Bio energy plant and the total net collected qty. (1368 TPD) will be processed by the operator instead of 560 TPD Qty mentioned in DPR.

2368

23

179

Keeping in view the characterization of available MSW in Lucknow city and considering the population density, locality, accessibility to the household doorstep specially in old Lucknow city, slums and unplanned developed area etc., we have prepared and developed a Methodology for Collection, Storage, Transportation, Processing and finally to Scientific Landfill. Our detail Development Plan are :-

1. Methodology for MSW Management at Lucknow

The key to the success of SWM system in any city is the cooperation of its citizens. Citizens and community as a whole ought to be involved in proper storage, collection and safe disposal of waste. At the same time, they should be made aware of health risks associated with improper management of solid waste.

Vulnerable groups like children, the sick and the old people are at much higher risk of getting infected from communicable and non-communicable diseases. Hence, for the success of SWM project, it is essential to educate the stakeholders and seek their involvement which alone will help in changing their indifferent attitude.

2370 ~~2281~~ 25 181

MECHANIZED COLLECTION

OF

MUNICIPAL SOLID WASTE

The Integrated Municipal Solid Waste project at Lucknow would be covering entire area under Lucknow Nagar Nigam jurisdiction which is approximately 333.05 Sq. Km. The projected population of Lucknow City for the year 2011 is 2837000 or approx. 4,54,000 households/ commercial properties.

The Scope of Project includes various components as under:

a. Door - to - Door collection of municipal solid waste from households, commercial units, industrial units, and institutions in segregated manner.
b. Primary Storage of collected door to door MSW.
c. Secondary Storage and transportation of waste including street sweeping waste, drain silt at MSW processing facility or any other site as may be designated by ULB.
d. Collection, transportation, and delivery of the SWM littered within the jurisdiction of the LNN at the time of commencement of the collection and transportation services.
e. Assist LNN in public education & awareness related to SWM.
f. Timely collection of User Charges on behalf of LNN as determined by LNN.
g. Develop & Implement a Public Complaint Redressal System
h. Procurement and operation of equipment's, vehicles and tools for door to door collection.
i. Construction, operation and maintenance of the engineered SIF.

Primary Collection of Waste

Primary Collection: (Door to Door Collection)

The door- to - door collection of waste shall be done on day to day basis between 6.00 AM to 11.00 AM. Based on the outcome of the survey, deployment of infrastructure in terms of plant & machinery, equipment for primary collection, storage and transportation have been finalized. The Proposed infrastructure for primary waste collection is given below :

S NO.	Description As per DPR / Proposed System	Capacity (cum.)	Qty. Nos. DPR	As per newly designed Proposed System requirement. (Qty.)	
1	Wheel Barrows	0.14	1426		808
2	Tri cycles for carrying 6x50 L Bins	0.30	2726		808
3	Auto Tipper[Tata Ace / Vikram	2.0	Nil		132
4	Two Covered Bin for House Holds	4 L each	800000		800000

- **Collection of Waste from Households**
- The Waste will be stored by the household in two separate bins, one for biodegradables and one for recyclables. **[provision made in the DPR to distribute 2 bins of 4 L each to every Household]**
- Our collection team will collect waste on a day to day basis in two separate bins [bio-degradable/recyclable] from Household through heavy duty tricycle rickshaws with

6 Bins of 50 lt capacity each for door to door collection of waste. The number of Rickshaws has been calculated based on the site visit, understanding & condition of the roads in Lucknow we have gone for higher no of Rickshaws then projected in BOQ as it is expected that single tricycle can collect MSW from almost 350 houses in his full stretch working of 8 hours which is lesser than the no of households which were projected in BOQ. Among 6 bins, 4 bins will be used for the collection of bio – degradable waste and 2 for recyclable waste. Each cycle rickshaw will make at least 4 trips in a day between 6.00 AM to 11.00 AM **[806 cycle rickshaw to be deployed, will collect 370 MT MSW per Day/27 percent of total waste generation]**

- The street sweeping waste will be collected in Wheel Barrows of 0.14 cum capacity and each wheel barrow will make at least 5 trips in day. The waste collectors will transfer this waste in to the community storage bins of different size will be placed at various places in the ward / colony so that these bins can be easily transported to Transfer station.**[Total quantity of waste 185 MT will be collected through the 808 no's wheel barrows /14 percent of total waste generation]**
- To increase the efficiency and as per the system requirements **Auto Tippers** [Tata Ace / Vikram Auto] have been Introduced in the Primary Collection system. Each Auto tipper has a carrying capacity of waste 2.0 cum / 1.0 MT will be used for Door to Door collection mainly in newly developed areas having low population density and more than the 60 percent of total population of city resides in these areas. It is observed that this area can covered easily through vehicles such as Auto Tippers instead of conventional Cycle Rickshaw. Auto Tippers will make at least 5 trips a day between 6.00 AM to 11.00 AM. **[Total 779 MT/ Day will be collected through the Auto Tippers /57 percent of total waste generation]**

- **Mini Tipper (2.0 m^3)**

We would be deploying Hydraulic Mini Tippers of Tata Make i.e. Tata Ace as they are of better quality & also have lesser maintenance & operating costs. Auto tipper (Tata Ace) are used to collect the waste from areas where roads are sufficiently wide for turning of vehicle, People are educated where large quantity of waste is generated such as markets etc. Solid Waste collected from households is collected by Rickshaw's which is then put into Steel Bins and then same into Compactors but in some areas where steel bins cannot be deployed due to congested or small roads/lanes these Mini Tippers (Tata Ace) would act as intermediary wherein waste collected from Rickshaws would be transferred to Mini Tippers and then same would be transferred to Compactors. Mini Tipper (Tata Ace) is generally used to collect waste from following places.

- Door to door collection
- Commercial areas
- Market waste

This types of vehicle is introduced because of following reasons.

- To reduce multiple handling of waste as suggested in MSW Rules 2000

COMMISSIONER FOR OATH HIGH COURT ALLAHABAD

- It gives faster mode of transportation
- Requires less Man power
- Can transport large quantity of waste at time in case of market
- Collect waste from source & directly unloads at transfer station or large size refuse collector.

Secondary Storage / Collection of Waste

Waste collected during the Primary Collection through Wheel Barrow / Cycle Rickshaw will be stored first in to the Community Bins of 1.1 Cum /0.6 Cum and DP Bins of 3.5 cum. And 4.5 Cum. which shall be placed as per the requirement of the locality/qty. of waste. A detailed Survey had been conducted by us and it shows that for efficient storage and transportation of Municipal solid waste a 300 pairs of Twin Bins having the capacity of 0.15 cum mounted on Iron angle have been provisioned and shall be placed at various public places such as Main Markets, Post office, Railway stations, Cinemas, Parks and Picnic spots etc.

573 MT/DAY MSW is to be collected by the below mentioned Infrastructure which appropriate for Collection, Storage and Transportation are :

Proposed Secondary Storage Infrastructure [Community Bins]

S no.	Description As per DPR / Proposed System	Capacity	Qty./ DPR	As per newly designed Proposed System requirement	
1.	Refuse Collector Bins	1.1 cum.	1228	1.1 cum.	353
2.	Refuse Collector Bins	.60 cum.	1050	.60 cum.	323
3.	Dumper Placer Containers	3.5 cum.	72	3.5 cum.	111
4	Dumper Placer Containers	4.5 cum.	34	4.5 cum.	---
5	Twin Bins Set	0.15 cum	500	0.20 cum	808

Community Bins as mentioned above shall be transported through Compactor of 14 cum capacity and Dumper Pacer of 3.5 cum and 4.5 cum capacity after different intervals. All these Compactors and Dumper placers will transport and unload the MSW into the nearest **TRANFER STATION.**

Rickshaw Initially will be stored in the different capacity of bins and would amount to be around 50 percent of the total waste generation and rest 35 percent of waste will be directly unloaded to the Compactor of 14.00 cum capacity and rest [15percnt] will directly transported to Transfer Stations by Auto Tippers. Hence the requirement of storage bins has gone down automatically and the main cause of deviation is the quantity of the bins. **We are marching towards Bin- Less –City design.**

Transportation – Locality to Transfer Station to Processing Site

The waste collected into the community Bins will be unloaded into the Compactors and Dumper Placers shall carry DP Bins to the transfer station means waste will be directly transferred from a smaller vehicle to bigger compactor container. These smaller vehicles reach through a ramp at a higher level and unload their waste through their hydraulic system

in the static compactor for compaction after this the compacted waste filled in MS Container and loaded into a trailer and finally transported to the Processing Plant.
Compactor vehicles will complete at least 6 trips and Dumper Placer vehicles will make at least 6 trips in a day to transfer stations.
To maintain the uniformity and system requirements we have to set up 4 No. of Transfer Stations in the city. The location of Transfer Station has been embarked by the Nagar Nigam Lucknow and after the site handover construction and establishment work will be completed. The location of Transfer Stations are :

- Opposite Smriti Upavan, Bangla Bazaar, Ashiana
- Near Gwari Sub Station, Gomti Nagar, Lucknow
- Behind Galla Mandi, Sitapur Road, Aliganj
- Near Reliance Communication Office, Hardoi-Kanpur Bypass, Dubagga, Lucknow

The required number of vehicle for this activity has been given in following table

S. no	Description As per DPR / Proposed System	Capacity cum	Qty./ DPR	As per Newly designed System requirement	Qty.
1.	Compactor	14	12	---	19
2.	Dumper Placer [twin bin]	3.5	03	---	28
3.	Dumper Placer	4.5	07	---	---
4.	Tata Ace	1.8 cum			49

1.1 Cum Steel Bins

MSW at secondary collection locations shall be stored in closed containers. Distance between two secondary in closed containers. Distance between two secondary waste collections location would not be more than 500m. In the DPR Dumper Containers were mainly considered for storage of secondary waste but they since they are very bulky & cannot moved easily therefore higher number of Steel Bins then mentioned in DPR & BOQ with Reinforced Steel Castor wheels were considered as they could also easily be emptied into Refuse Compactors.

JCB Backhoe

These machines would be used to transfer construction debris & waste from Open Dumping Ground/Transfer Station to Tippers.

No of Zones : 6
No of JCB/Zone: 2
Total No of JCB Required : 12

COMMISSIONER FOR OATH

Workshop for Maintenance

We have constructed workshops at Transfer Stations and MSW Processing Site which takes care of repair & maintenance issues of vehicles and is fully equipped for up keep of vehicles and equipment's used in MSW management in LNN area. Workshop would be having adequate equipments and tools & tackles.

Management Information System

A GIS - GPS based MIS shall be developed for management and monitoring of SWM system. The MIS would facilitate:

- Monitoring of real time movement of the vehicle and improvement vehicle productivity.
- Monitoring bin pick up adherence and improvement in city cleaning service levels.
- Optimization of infrastructure facilities such as secondary storage and transportation infrastructure.
- Optimization of fuel efficiency
- Updating & maintenance of data.

The infrastructure which would be used for installation of GIS - GPS MIS would be as follows:

- GPS system
- Web Server for receiving GPS Data
- Computer Systems
- Air Conditioners
- Hand Held Devices

Control Room

We would be setting up a Control Room in the heart of the city which would be used to monitor complete operations of the city and would also be used for Registering & Redressed of Complaints. Toll free number 1800-180-5001 will be put in place for receiving customer calls and complaints. The system will be operational all year between 9.00 AM to 5.00 PM.
A record of all the complaints lodged will be maintained to prepare a database, which will help in establishing the following:

- Complainant's name
- Zone/ward
- Nature of complaint
- Time of complaint
- Response time
- Feedback from complainant

The most important feature, which will help in upgrading the complaint handling system will be the feedback received from people.

We are planned to employ Customer Service Executives who would make note of customers issues and ensure same are addressed on PRIOEIRY.

PUBLIC AWARENESS SYSTEM [IEC]

The major objectives of the IEC and Capacity Building are as follows:

- Bringing changes in attitude and behavior among the residents about the segregation of waste and improvements in sanitation
- Public awareness through informing and educating the masses on various aspects of solid waste management and achieving the target of receiving segregated waste from each and every household.
- Creating Public Participation in Planning and Management of MSW Activities.
- Capacity Building of the personals involved in implementing MSW i.e. Institutional Capacity of Health Department of Lucknow Nagar Nigam for Improved MSW Management.
- Integration and involvement of private sweepers and Rag Pickers in improving MSW management

The communication material should be developed and must be utilized in public awareness program through the tools of publicity. The use of various publicity tools will be made as under:

1. **Group meetings**
2. **Workshops**
3. **School Activities**
4. **Skit/Street plays**
5. **FM radio**
6. **Cable TV network**
7. **Participation in the exhibitions and Seminars**

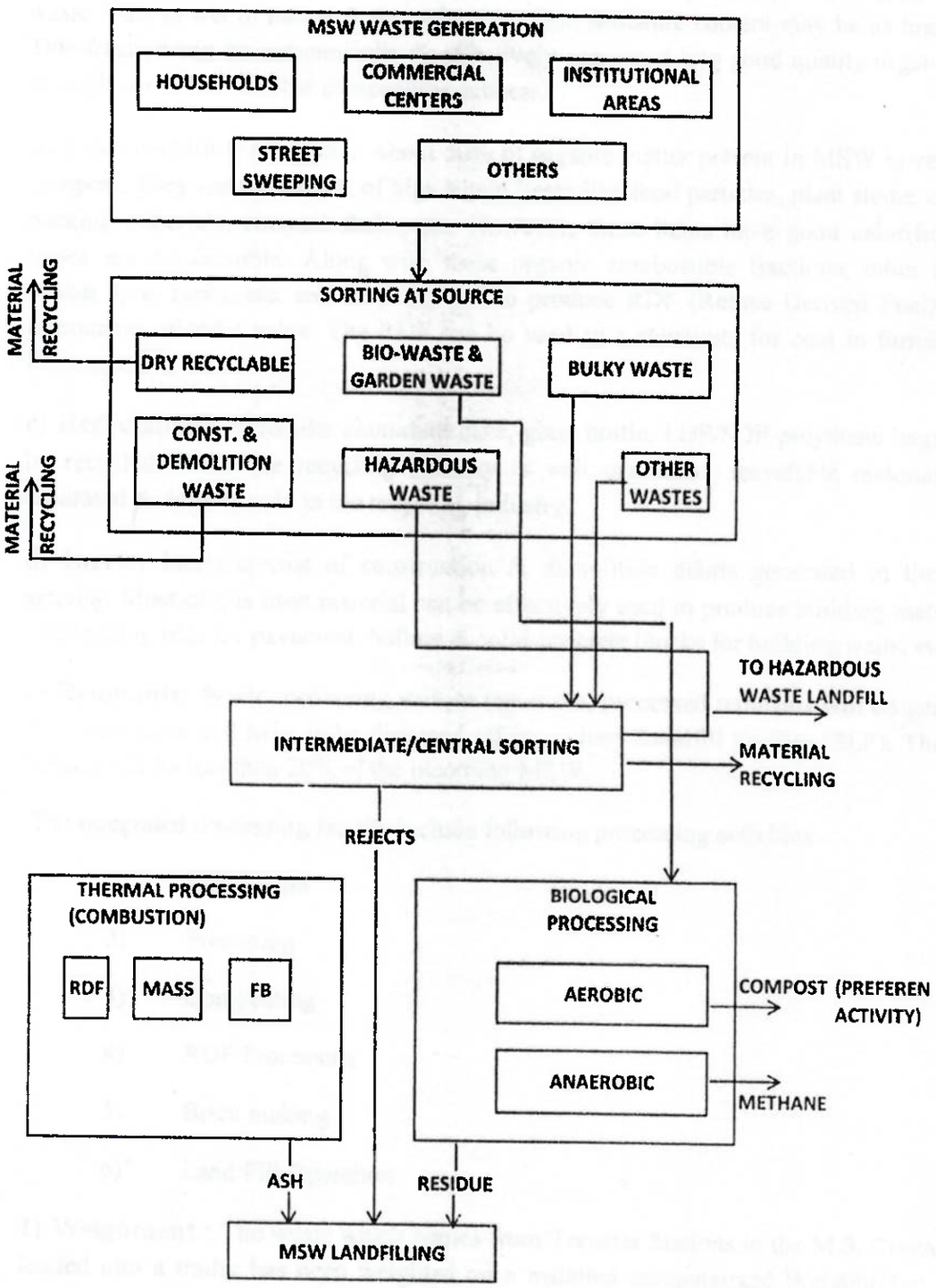
At present recycling of dry recyclables does take place at the household level in India. However source separation and collection of waste in streams of (b), (c), (d) and (e) has to be developed in most cities.

COMMISSIONER FOR GAIL

2377 ~~2291~~ (32) 188

PROCESSING OF MUNICIPAL SOLID WASTE

COMMISSIONER FOR OATH



COMMISSIONER FOR OATH

a) Compostable fractions

The tipping pits on tipping area is covered by the M.S. Sheet roofing system and receiving pits capable to take 2-3 days waste. The MSW stored in the tipping pits is fed into the presorting feeder though an EOT (Electrically Overhead Travelling) crane. The feeder feeds the intake in a shaftless rotary screen (trommel) fitted with 100 mm screens. Undersized of 100 mm screen mostly consist of compostable fractions & transported through JCB/tractor-tipper to the composting pad for composting.

b) Combustible Fractions

Over bend magnetic conveyors is positioned to separate ferrous material from the MSW. Oversized fractions of 100 mm trommel screen segregate manually in light & heavy fractions.

c) Recyclable fractions

Heavy fractions consist of stones, tiles, glass bottles etc. It passes through a slow moving sorting belt. Recyclable & combustible materials got handpicked from these sorting belts.

d) Inert Fractions

The rest mainly consisting of inert material is sent to the brick making facility. Combustible fractions separated and sent to the RDF section.

e) Leachate

The leachate generated during this storage period is extracted regularly. The leachate generated flow through the bottom drain to a sump from where it pumped out to the leaschate storage tank for further treatment and recirculation to the compost pad.

Hence sorting of recyclable materials for their reuse should be taken in priority before its processing. Centralized sorting is needed because the generation of commingled (mixed) state Municipal Solid Waste in Lucknow. Centralized sorting processes normally recover most of the recyclable materials for reuse. In this process manual sorting may be undertaken to remove bulky items from the waste and shredding of waste may be undertaken for size reduction and separation (mechanical). These activities usually undertaken at the processing plant. During manual sorting sorters will be protected from all diseases and hygienic work environment will be provided to them.

In mechanized sorting facilities we will use magnetic and electric field separation, density separation, pneumatic separation, size separation.

3) **RDF Facility :** Combustible fractions separated in the presorting section shredded in a shredder to produce RDF fluff of less than 50 mm size. This fluff fed into a briquetting machine where it densified to produce briquettes of 30-40 mm size. These briquettes will have calorific value of more than 4000 k calories per kilo. These are packed & dispatched to customers who can use it as a substitute in boiler/kiln etc. It can be used to generate power through steam generation.

4) **Brick Making:** Inserts like bricks, concrete, stones first crushed in a crusher. Crushed material screened through a rotary screen to get aggregates of sizes 4mm, 8mm & 20 mm. Each aggregate stored in silos. These aggregates in a definite proportion into a concrete pan mixer. Appropriate quantity of cement & water added into the pan mixer & concrete. Mix of a predetermined composition is produced. This concrete is used to produce interlocking bircks

of building blocks of appropriate size in specially designed hydraulically operated moulding machines. Moulded bricks sent to the curing yard for 15 days curing.

At the end of all sorting processes following process will be carried out in a sequence :

- Biological process
- Thermal processes
- The non-utilizable waste (Inert) for SLF.

Biological Processes (Composting)

Biological treatment involves using micro-organisms to decompose the biodegradable components of waste. Two types of processes are used, namely :

(a) Anaerobic processes: Low-solids anaerobic digestion (wet process), high-solids anaerobic digestion (dry process) and combined processes.

(b) Aerobic processes: Windrow composting

In this process the utilizable product is Compost. Composting activity consist of a biological process of decomposition & a mechanical process of screening to remove the contraries. Compostable fractions received from the pre-sorting section stacked in the composting pad (175m x 168m) having a RCC floor with a slope of 1:200 in 14 no. of windrows. A monsoon shed of 7200 sqm. area is constructed over the composting pad. This shed will enable operation of the plant during rainy season.

Windrow is a long heap of a regular trapezoidal section having a avg. bottom width of 8m, average top width of 2m & average height of 2m and space between each windrow for movement of vehicles is 3m. Each windrow having a max. length of 170m.

Before forming the windrow the incoming compostable fractions treated with a specially developed biologically inoculum. This inoculums is a mixture of active & effective microbes like bacteria, fungi, and actinomyctes capable of accelerating aerobic composting.

Aerobic composting of the windrows is done through exothermic process at a temperature of 70 degree Celsius. The moisture level of the heap maintained through spraying of water at regular intervals to facilitate microbes to survive & multiply to speed up the composting process. To prevent anaerobic process the heaps are broken & reformed every week through a windrow turning mechanism. Hydraulic excavators are deployed for windrow turning operations.

After 4 weeks of windrow composting the compostable fractions get substantially digested permitting screening operations.

- In the first stage it would be screened trough 35 & 16 mm screens. The undersized material which is less than 15 mm in size stored in the curing shed through a conveying system of bucket elevator, conveyor & multi-port distribution conveyors. Oversized material coming from 35 mm & 16 mm screens passes through an air

classification system to remove heavy material like stones, glass pieces etc. The lighter fractions collected & sent to the RDF processing facility for briquetting.

- In the curing shed the undersized fractions less than 15mm undergoes further biological degradation & in this process excess moisture also gets evaporated. After subjecting to curing for a month, this material is taken up for further screening in the finishing section.
- In the finishing section the material is first screened through a 4 mm rotary screen. Thereafter it is sent through a specific gravity separator to remove sand & silt. The final product will be dark brown organic compost. This compost got enriched with useful bio fertilizers & biological pest control agents to improve its utility in agriculture. This enriched compost is packed & sold as an organic fertilizer to the farmers.

Biological treatment of waste can result in recovery of useful products such as compost.

COMMISSIONER FOR OAIH

2383 ~~2297~~ (38) 194

DISPOSAL OF REJECTS AT SCIENTIFIC LANDFILL

Being predominantly inert in nature, construction and demolition waste does not create chemical or biochemical pollution. These material will be used for filling/leveling of low-laying areas.

The use of these materials basically depends on their separation and condition of the separated material. A majority of these materials are durable and therefore, have a high potential of reuse. It would, however, be desirable to have quality standards for the recycled materials. Construction and demolition waste can be used in the following manner:

- Reuse (at site) of bricks, stone slabs, timber, conduits, piping railings etc. to the extent possible and depending upon their condition.
- Sale / auction of material which can not be used at the site due to design constraint or change in design.
- Plastics, broken glass, scrap metal etc. can be used by recycling industries.
- Rubble, brick bats, broken plaster/concrete pieces etc. can be used for building activity, such as, leveling, under coat of lanes where the traffic does not constitute of heavy moving loads.
- Larger unusable pieces can be sent for filling up low-laying areas.

For handling very large volumes, front-end loaders in combination with sturdy tipper trucks will be used.

Landfill Activity: A sanitary landfill is being developed as per the specifications stipulated in the Manual of MSW (Management & Handling) Rules 2000. This landfill is so developed that the contents disposed-off in it, doesn't pollute the surrounding environment. The impervious HDPE liners laid at the bottom of the landfill will prevent leaking of leachate through percolation. Leachate generated within the landfill cell mainly due to rain will be collected through a network of perforated HDPE pipes laid at the bottom to a sump-well constricted at the lowest corner of the landfill cell .

Leachate thus collated in the leachate sump of the landfill cell will be pumped out to the leachate storage tank for further treatment.

Daily arrivals in the landfill will be spread & compacts with an excavator. After every layer of 1 m height compacted waste a layer of 300 mm thick soul will be spread & compacted. When the landfill gets fully filled up to the designed height 9m above the G.L. It will be coveted with a soil cover of 1 m thickness properly compacted & engraved to avoid soil erosion during rains.

Leachate collection treatment & recycling:

The leachate generates in the process will be collected & stored in 03 leachate storage tank each having the capacity of 50 cum. These tanks will have floating aerators to reduce the BOD level of the leachate. Since the leachate contains lit of valuable nutrients it will be reused in the composting process to maintain the moisture level of composting heaps. No leachate will be let out of the facility.

On – site Laboratory :

A fully equipped and a very high technology integrates and exclusive laboratory set – up installed on the first floor of the administrative building which is used to create bacterial and fungal vultures and subsequent culture concentrates for spraying on to the windows for aerobic digestion, test the quality of compost and RDF.

Basic Infrastructure:

The integrates facility has following major facilities as specifies in the general alignment layout attaches with this report.

(i) Boundary wall & fencing around the total periphery of MSW plant.
(ii) Specific entry and exit gates along with security cabins.
(iii) Electric substation & distribution panel room.
(iv) Water supply & distribution system.
(v) Internal roads with strong water drains
(vi) Labour & Staff accommodation for 40 Nos. and 14 Nos. respectively.
(vii) Mess room for workers.
(viii) Office & laboratory building.
(ix) Composting pad along with leachate drain system & leachate tank
(x) Leachate treatment & recycling system.
(xi) Various processing facilities with sheds for processing equipment & storage of inputs & outputs.
(xii) Workshop for maintenance of equipment & vehicles.
(xiii) Fire fighting system.

Detailed Machine layout & broad specifications of the equipments proposed for the processing facilities in appended.

We are submitting our business plan. Kindly approve the same so that work could be taken up correctly.

COMMISSIONER FOR OATH

2386
~~2300~~

(41)
197

ABSTRACT OF DEVELOPMENT PLAN

COMMISSIONER FOR OATH

ABASTRACT OF DEVELOPMENT PLAN FOR INTEGRATED SWM FACILITIES FOR LUCKNOW MUNICIPAL CORPORATION, U.P.

S. No.	Description			Quantity in No.			Rate	Total Value to Be invested Against One Time Capital Grant
				Actual Requirement	Transport Vehicle to be Transferred from LNN as per Contract Agreement	Balance Qty to be arranged by the operator		
	Generated Qty. o. VM for City Population 2836747 (Approx.) on the Basis of Population @ 0. 481kG /Capita							
A.1	MSW Transfer of Demolition Debris through Tipper	Tipper	in 2 M.T./2.0 Cum	36	40	N.R.		0
A.2	Primary Collection Door To Door	Two Covered Bin for House Holds	2 No per Household	800000	0	800000	25	20000000
A.3	Primary Collection Door To Door	Wheel Barrow	0.06 M.T. /0.10 Cum	808	0	808	5250	4242000
		Cycle Rickshaw	0.12 M.T. /0.20 Cum	808	0	808	8813	7120904
		Direct Loading to Mini Tipper Tata Ace-50	1.08 M. T. /1.8 Cum	132	45	87	550000	47850000
A.4	Requirement of Bins	Refuse Collector Bins RC	0.360 M. T /0.6 Cum	323	360	N.R.	18125	0
		Refuse Collector Bins RC	0.66 M. T /1.1 Cum	353	402	N.R.	23125	
		Dumper Placer Container	2.10 M. T. / 3.5 Cum	111	117	N.R.	44375	
		Dumper Placer to carry 3.5 cum 2 no. Bin	4.2 M.T. 3.5 Cum *2=7 Cum	28	28	N.R.	1050000	
A.5	Transportation up to Transfer Station	Rear EndLoading Compactor	8.40 M.T. 7 M. T. / 14 Cum	19	6	13	2500000	32500000
		Mini Tipper Tata Ace-50 Direct to TRANSFER STATION	1.08 M. T. / 1.8 Cum	49	51	N.R.	550000	0
A.6	Transportation up to Processing Plant	M.S. Container to carry compacted MSW to Processing Plant	20 M.T. / 20 cum	40	0	40	600000	24000000
		Hook Loader with Crane system to be attached on Tata Hyva/Leyland Chasis	20 M.T. / 20 cum	21	0	21	1500000	31500000
		Tata Hyva/Leyland Chasis vehicle for carrying Hook Loader with Crane system	20 M.T. / 20 cum	21	8	13	1900000	24700000
		Establishment of Transfer Statoin with Static Compactor, construction of ramp for loading & unloading of vehicle, L.H. Tank, security room, gate, yard lighting, Admin. Office, Public utilities, weather proof road and security wall etc. on available site		4	0	4	15000000	60000000
	TOTAL			802752	1057			251912904
Value of One Time Capital Grant for Collection & Transportation Work								218066000
Less Cost of Transfer Container (Operator Head)								-3200000
Sur Plus Amount of Against One Time Capital Grant for Collection & Transportation Work as per Development Plan								37046904

2387

198

2388 ~~2302~~

43

199

SUMMARY OF WARDWISE CALCULATION OF MSW AND REQUIREMENT OF COLLECTION & TRANSPORT VEHICLES

COMMISSIONER FOR OATH

...OF COLLECTION AND TRANSPORTATION VEHICLE FOR LUCKNOW CITY

S.No	Name Of Wards	Ward No.	Ward Area	Estimated Population of Ward	Generated Qty. of SW (Approx.) on the Basis of Population @ 0.481kG /Capita	Generated Qty. of Demolition Waste in (Approx.) 10% of MSW Transfer through Tipper	Primary Collection Door To Door: Wheel Barrow	Primary Collection Door To Door: Cycle Rickshaw	Primary Collection Door To Door: Direct Loading to Mini Tipper Tata Ace-50	Requirement of Bins: Refuse Collector Bins RC	Requirement of Bins: Refuse Collector Bins RC	Requirement of Bins: Dumper Placer Container DP	Transported to Transfer Station: Dumper Placer to carry 3.5 cum 2 no. Bin	Transported to Transfer Station: Rear End Loading Compactor	Transported to Transfer Station: Mini Tipper Tata Ace-50 Direct to TRANSFER STATION	Transported to MSW Processing Plant: M.S. Container to carry compacted MSW to Processing Plant	Transported to MSW Processing Plant: Hook Loader with Crane system to be attached on Tata Hyva/Leyland Chasis	Transported to MSW Processing Plant: Tata Hyva/Leyland Chasis vehicle for carrying Hook Loader with Crane system	Transported to MSW Processing Plant: Establishment of Transfer Statoin with Static Compactor, construction of ramp for loading & unloading of vehicle, L.H. Tank, security room, gate, yard lighting, Admin. Office, Public utilities, weather proof road and security wall etc. on available site
			in Sqkm	in 2011	in M.T.	in 2 M.T./2.0 Cum	0.06 M.T./0.10 Cum	0.12 M.T./0.20 Cum	1.08 M.T. / 1.8 Cum	0.360 M.T./0.6 Cum	0.66 M.T./1.1 Cum	2.10 M.T./3.5 Cum	4.2 M.T. 3.5 Cum *2=7 Cum	8.40 M.T. 7 M.T./14 Cum	1.08 M.T. / 1.8 Cum	20 M.T./16 cum	20 M.T./20 cum	20 M.T./20 cum	
	A	B	C	E	F	G= F*10%	I=15%H	J=50%H	K=35%H	L=20% of I+20% of J	M=40% of I + 40%of J	N=40% of I +40%of J	O=N	P=65%K+L+M	Q=15%K	R = O+P+Q	S = R		
1	Zone-1	16	15.21	306334	150.87	15.09	20.37	40.73	74.68	12.22	24.44	24.44	24.44	100.14	11.20	135.78	135.78		Services will be used by nearly established Trf. Stn. By locatoin
2	Zone-2	18	13.6	418105	201.11	20.11	27.15	54.30	99.55	16.29	32.58	32.58	32.58	133.49	14.93	181.00	181.00		
3	Zone-3	21	37.67	551075	265.07	26.51	35.78	71.57	131.21	21.47	42.94	42.94	42.94	175.94	19.68	238.56	238.56		01 Trf. Stn. Will be set up
4	Zone-4	17	52.18	516312	248.35	24.83	33.53	67.05	122.93	20.12	40.23	40.23	40.23	164.84	18.44	223.51	223.51		01 Trf. Stn. Will be set up
5	Zone-5	18	76.53	508001	244.35	24.43	32.99	65.97	120.95	19.79	39.58	39.58	39.58	162.19	18.14	219.91	219.91		01 Trf. Stn. Will be set up
6	Zone-6	20	52.57	536920	258.26	25.83	34.86	69.73	127.84	20.92	41.84	41.84	41.84	171.42	19.18	232.43	232.43		01 Trf. Stn. Will be set up
	TOTAL	110	247.76	2836747	1368.00	136.80	184.68	369.36	677.16	110.81	221.62	221.62	221.62	908.01	101.57	1231.20	1231.20		4.00
	Unit		Sq. Km	Lacs	TPD	TPD	TPD	TPD	TPD	TPD	TPD	TPD	TPD	TPD	TPD	TPD	TPD		NO.
	Gross Requirement			Trip in No.		68	3078	3078	627	308	336	106	53	208	94	77	62		77
	No. of Trip Consider Per Day			Trip Per Day		2	4	4	5	1	1	1	2	4	2	2	3		
	Netl Requirement			Quantity in No.		34	769	769	125	308	336	106	26	18	47	38	21		39
	Addedd 5% for Back Up			Quantity in No.		1.71	38.47	38.47	6.27	15.39	16.79	5.28	1.32	0.90	2.35	1.92			
	Actual Requirement			Quantity in No.		36	808	808	132	323	353	111	28	19	49	40	21	20	4
	Transport Vehicle to be Transferred from LNN as per Contract Agreement			Quantity in No.		40			45	323	353	111	28	6	51	0	0	8	
	Balance Qty to be arranged by the operator			Quantity in No.		N.R.	808	808	87	0	0	0	0	13	N.R.	40	21	12	4
	Approx. Unit Rate In Rs.						5250	8813	550000	18125	23125	44375	1050000	2500000	550000	600000	1500000	1900000	15000000
	Approx. Cost of C&T beared against one time Capital Grant (In Rs. Lac)						4242000	7120904	47850000	0	0	0	0	32500000	0	24000000	31500000	22800000	60000000

2389

200

WARD WISE REQUIREMENT OF COLLECTION AND TRANSPORTATION VEHICLE FOR LUCKNOW CITY

S.No	Name Of Wards	Ward No.	Ward Area	Estimated Population of Ward	Generated Qty. of SWM (Approx.) on the Basis of Population @ 0.481kG /Capita	Generated Qty. of Demolition Debris in MSW(Approx.) @ 10% of MSW Transfer through Tipper	Taking 80% of Generated Qty for Day Start Population	Primary Collection Door To Door			Requirement of Bins			Transported to Transfer Station		
								Wheel Barrow	Cycle Rickshaw	Direct Loading to Mini Tipper Tata Ace-50	Refuse Collector Bins RC	Refuse Collector Bins RC	Dumper Placer Container DP	Dumper Placer to carry 3.5 cum 2 no. Bin	Rear EndLoading Compactor	Mini Tipper Tata Ace-50 Direct to TRANSFER STATION
			in Sqkm	in 2011	in M.T.	in 4 M.T./4.0 Cum	in M.T.	0.06 M.T. /0.10 Cum	0.12 M.T. /0.20 Cum	1.08 M. T. / 1.8 Cum	0.36 M. T/0.6 Cum	0.66 M. T/1.1 Cum	2.10 M. T./3.5 Cum	4.2 M.T. 3.5 Cum *2=7 Cum	8.40 M.T. 7 M. T./14 Cum	1.08 M. T. / 1.8 Cum
	A	B	C	E	F	G= F*10%	H=F-G	I=15%H	J=50%H	K=35%H	L=20% of I+20% of J	M=40% of I +40%of J	N=40% of I +40%of J	O=N	P=85%K+L+M	P=15%K
	Zone-2															
1	Raja Ji Puram	83	0.8	15163	7.3	0.7	6.56	0.985	1.97	3.61	0.59	1.18	1.18	1.18	4.84	0.54
2	Kuwar Joyti Prasad 1st	64	1.06	39086	18.8	1.9	16.92	2.538	5.08	9.31	1.52	3.05	3.05	3.05	12.48	1.40
3	Ambedkar Nagar 1st	14	1.86	44669	21.5	2.1	19.34	2.901	5.80	10.64	1.74	3.48	3.48	3.48	14.26	1.60
4	Labour Colony	60	1.31	26081	12.5	1.3	11.29	1.694	3.39	6.21	1.02	2.03	2.03	2.03	8.30	0.93
5	Hardeen Rai	50	0.86	35595	17.1	1.7	15.41	2.311	4.62	8.47	1.39	2.77	2.77	2.77	11.36	1.27
6	Kuwar Joyti Prasad 2nd	54	0.68	15949	7.7	0.8	6.90	1.036	2.07	3.80	0.62	1.24	1.24	1.24	5.09	0.57
7	Kundre Rakab Ganj	106	0.5	26568	12.8	1.3	11.50	1.725	3.45	6.33	1.04	2.07	2.07	2.07	8.48	0.95
8	Yaheya Ganj	98	0.37	25242	12.1	1.2	10.93	1.639	3.28	6.01	0.98	1.97	1.97	1.97	8.06	0.90
9	Neta Ji Subash Chandra Bo	71	1.35	19863	9.6	1.0	8.60	1.290	2.58	4.73	0.77	1.55	1.55	1.55	6.34	0.71
10	Chandra Bhanu Gupta Na	68	0.33	13919	6.7	0.7	6.03	0.904	1.81	3.31	0.54	1.08	1.08	1.08	4.44	0.50
11	Malvey Nagar	7	0.96	18094	8.7	0.9	7.83	1.175	2.35	4.31	0.70	1.41	1.41	1.41	5.78	0.65
12	Rajender Nagar	33	0.54	18420	8.9	0.9	7.97	1.196	2.39	4.39	0.72	1.44	1.44	1.44	5.88	0.66
13	Tilak Nagar	3	0.51	31109	15.0	1.5	13.47	2.020	4.04	7.41	1.21	2.42	2.42	2.42	9.93	1.11
14	Aish Bagh	39	0.34	17636	8.5	0.8	7.63	1.145	2.29	4.20	0.69	1.37	1.37	1.37	5.63	0.63
15	Basirat Ganj	96	0.31	19030	9.2	0.9	8.24	1.236	2.47	4.53	0.74	1.48	1.48	1.48	6.08	0.68
16	Moti Lal Nehru	55	0.63	19854	9.5	1.0	8.59	1.289	2.58	4.73	0.77	1.55	1.55	1.55	6.34	0.71
17	Ambedkar Nagar 2nd	5	0.98	16042	7.7	0.8	6.94	1.042	2.08	3.82	0.63	1.25	1.25	1.25	5.12	0.57
18	Raja Bazar	110	0.21	15785	7.6	0.8	6.83	1.025	2.05	3.76	0.61	1.23	1.23	1.23	5.04	0.56
	Total	18	13.6	418105	201.1	20.1	181.0	27.1	54.3	99.5	16.3	32.6	32.6	32.6	133.5	14.9

2390

45

201

WARD WISE REQUIREMENT OF COLLECTION AND TRANSPORTATION VEHICLE FOR LUCKNOW CITY

S.No.	Name Of Wards	Ward No.	Ward Area	Estimated Population of Ward	Generated Qty. of SWM (Approx.) on the Basis of Population @ 0. 481kG /Capita	Generated Qty. of Demolition Debris in MSW(Approx.) @ 10% of MSW Transfer through Tipper	Taking 80% of Generated Qty for Day Start Population	Primary Collection Door To Door			Requirement of Bins			Transported to Transfer Station		
								Wheel Barrow	Cycle Rickshaw	Direct Loading to Mini Tipper Tata Ace-50	Refuse Collector Bins RC	Refuse Collector Bins RC	Dumper Placer Container DP	Dumper Placer to carry 3.5 cum 2 no. Bin	Rear EndLoading Compactor	Mini Tipper Tata Ace-50 Direct to TRANSFER STATION
			in Sqkm	in 2011	in M.T.	in 4 M.T./4.0 Cum	in M.T.	0.06 M.T. /0.10 Cum	0.12 M.T. /0.20 Cum	1.08 M.T. / 1.8 Cum	0.360 M.T/0.6 Cum	0.66 M.T/1.1 Cum	2.10 M.T./3.5 Cum	4.2 M.T. 3.5 Cum *2=7 Cum	8.40 M.T. 7 M.T./14 Cum	1.08 M.T. / 1.8 Cum
	A	B	C	E	F	G= F*10%	H=F-G	I=15%H	J=50%H	K=35%H	L=20% of I+20% of J	M=40% of I + 40%of J	N=40% of I +40%of J	O=N	P=85%K+L+M	P=15%K
	ZONE 3															
1	Ayodhya Das	82	0.96	34388	16.5	1.7	14.89	2.233	4.47	8.19	1.34	2.68	2.68	2.68	10.98	1.23
2	Trivani Nagar	63	2.94	41560	20.0	2.0	17.99	2.699	5.40	9.90	1.62	3.24	3.24	3.24	13.27	1.48
3	Faizullahganj Ist	32	9.52	43165	20.8	2.1	18.69	2.803	5.61	10.28	1.68	3.36	3.36	3.36	13.78	1.54
4	Faizullahganj IInd	12	0.36	13438	6.5	0.6	5.82	0.873	1.75	3.20	0.52	1.05	1.05	1.05	4.29	0.48
5	Janakipuram I st.	35	6.12	45476	21.9	2.2	19.69	2.953	5.91	10.83	1.77	3.54	3.54	3.54	14.52	1.62
6	Janakipuram IInd.	91	0.24	14213	6.8	0.7	6.15	0.923	1.85	3.38	0.55	1.11	1.11	1.11	4.54	0.51
7	Vivekanandpuri	103	1.2	19104	9.2	0.9	8.27	1.241	2.48	4.55	0.74	1.49	1.49	1.49	6.10	0.68
8	Mahanagar	62	1.62	24893	12.0	1.2	10.78	1.616	3.23	5.93	0.97	1.94	1.94	1.94	7.95	0.89
9	Begum Hazrat Mahal	61	0.61	13929	6.7	0.7	6.03	0.904	1.81	3.32	0.54	1.09	1.09	1.09	4.45	0.50
10	Shankar Purva I st.	99	3.34	44650	21.5	2.1	19.33	2.899	5.80	10.63	1.74	3.48	3.48	3.48	14.26	1.59
11	Shankar Purva II nd.	30	0.23	12988	6.2	0.6	5.62	0.843	1.69	3.09	0.51	1.01	1.01	1.01	4.15	0.46
12	Lohia Nagar	84	0.69	31415	15.1	1.5	13.60	2.040	4.08	7.48	1.22	2.45	2.45	2.45	10.03	1.12
13	Lala Lajpat Rai	43	0.81	26720	12.9	1.3	11.57	1.735	3.47	6.36	1.04	2.08	2.08	2.08	8.53	0.95
14	Nirala Nagar	27	0.77	8795	4.2	0.4	3.81	0.571	1.14	2.09	0.34	0.69	0.69	0.69	2.81	0.31
15	Aliganj	89	0.22	27819	13.4	1.3	12.04	1.806	3.61	6.62	1.08	2.17	2.17	2.17	8.88	0.99
16	Bajrang Bali	102	1.38	24342	11.7	1.2	10.54	1.581	3.16	5.80	0.95	1.90	1.90	1.90	7.77	0.87
17	Mahakavi Jai Shankar Pras	74	2	24914	12.0	1.2	10.79	1.618	3.24	5.93	0.97	1.94	1.94	1.94	7.95	0.89
18	Kadam Rasool	51	0.81	24284	11.7	1.2	10.51	1.577	3.15	5.78	0.95	1.89	1.89	1.89	7.75	0.87
19	Bharatendu Harish Chand	77	2.35	23385	11.2	1.1	10.12	1.519	3.04	5.57	0.91	1.82	1.82	1.82	7.47	0.84
20	Daliganj	56	0.51	18127	8.7	0.9	7.85	1.177	2.35	4.32	0.71	1.41	1.41	1.41	5.79	0.65
21	Mankameshwer Temple	67	0.99	33470	16.1	1.6	14.49	2.173	4.35	7.97	1.30	2.61	2.61	2.61	10.69	1.20
	Total	21	37.67	551075	265.1	26.5	238.6	35.8	71.6	131.2	21.5	42.9	42.9	42.9	175.9	19.7

2391

46

202

WARD WISE REQUIREMENT OF COLLECTION AND TRANSPORTATION VEHICLE FOR LUCKNOW CITY

S.No	Name Of Wards	Ward No.	Ward Area	Estimated Population of Ward	Generated Qty. of SWM (Approx.) on the Basis of Population @ 0.481kG /Capita	Generated Qty. of Demolition Debris in MSW(Approx.) @ 10% of MSW Transfer through Tipper	Taking 80% of Generated Qty for Day Start Population	Primary Collection Door To Door			Requirement of Bins			Transported to Transfer Station		
								Wheel Barrow	Cycle Rickshaw	Direct Loading to Mini Tipper Tata Ace-50	Refuse Collector Bins RC	Refuse Collector Bins RC	Dumper Placer Container DP	Dumper Placer to carry 3.5 cum 2 no. Bin	Rear EndLoading Compactor	Mini Tipper Tata Ace-50 Direct to TRANSFER STATION
			in Sqkm	in 2011	in M.T.	in 4 M.T./4.0 Cum	in M.T.	0.06 M.T. /0.10 Cum	0.1. .M.T. /0.20 Cum	1.08 M. T. / 1.8 Cum	0.360 M. T /0.6 Cum	0.66 M. T /1.1 Cum	2.10 M. T. / 3.5 Cum	4.2 M.T. 3.5 Cum *2=7 Cum	8.40 M.T. 7 M. T. / 14 Cum	1.08 M. T. / 1.8 Cum
	A	B	C	E	F	G= F*10%	H=F-G	I=15%H	J=50%H	K=35%H	L=20% of I+20% of J	M=40% of I + 40%of J	N=40% of I +40%of J	O=N	P=85%K+L+M	P=15%K
	Zone-4															
1	Shaheed Bhagat Singh	6	7.2	29664	14.3	1.4	12.84	1.926	3.85	7.06	1.16	2.31	2.31	2.31	9.47	1.06
2	Lal Bahadur Shastri	8	4.37	51498	24.8	2.5	22.29	3.344	6.69	12.26	2.01	4.01	4.01	4.01	16.44	1.84
3	Chinhat	11	7.06	21740	10.5	1.0	9.41	1.412	2.82	5.18	0.85	1.69	1.69	1.69	6.94	0.78
4	Indra Priyadarshani	24	4.39	11351	5.5	0.5	4.91	0.737	1.47	2.70	0.44	0.88	0.88	0.88	3.62	0.41
5	Nishat Ganj	31	0.44	28994	13.9	1.4	12.55	1.883	3.77	6.90	1.13	2.26	2.26	2.26	9.26	1.04
6	Rajeev Ghandi 1st	36	5.21	61414	29.5	3.0	26.59	3.988	7.98	14.62	2.39	4.79	4.79	4.79	19.61	2.19
7	Ismile Ganj 1st	37	3.51	48000	23.1	2.3	20.78	3.117	6.23	11.43	1.87	3.74	3.74	3.74	15.32	1.71
8	Colvin Collage	42	1.19	24164	11.6	1.2	10.46	1.569	3.14	5.75	0.94	1.88	1.88	1.88	7.71	0.86
9	Maithile Sharan Gupt	38	2.25	33418	16.1	1.6	14.47	2.170	4.34	7.96	1.30	2.60	2.60	2.60	10.67	1.19
10	Rafi Ahmad Kidwai Nagar	40	7.73	44880	21.6	2.2	19.43	2.914	5.83	10.69	1.75	3.50	3.50	3.50	14.33	1.60
11	Ismile Ganj 2nd	41	0.88	15827	7.6	0.8	6.85	1.028	2.06	3.77	0.62	1.23	1.23	1.23	5.05	0.57
12	Paper Mil	45	0.49	10928	5.3	0.5	4.73	0.710	1.42	2.60	0.43	0.85	0.85	0.85	3.49	0.39
13	Gomti Nagar	52	2.59	28956	13.9	1.4	12.54	1.880	3.76	6.89	1.13	2.26	2.26	2.26	9.24	1.03
14	Babu Jagjiwan Ram	49	1.88	44168	21.2	2.1	19.12	2.868	5.74	10.52	1.72	3.44	3.44	3.44	14.10	1.58
15	Rajeev Ghandi 2nd	81	0.76	17694	8.5	0.9	7.66	1.149	2.30	4.21	0.69	1.38	1.38	1.38	5.65	0.63
16	Indra Nagar	87	1.93	29672	14.3	1.4	12.85	1.927	3.85	7.06	1.16	2.31	2.31	2.31	9.47	1.06
17	Lal Bhadur Shastri	58	0.3	13944	6.7	0.7	6.04	0.905	1.81	3.32	0.54	1.09	1.09	1.09	4.45	0.50
	Total	17	52.18	516312	248.3	24.8	223.5	33.5	67.1	122.9	20.1	40.2	40.2	40.2	164.8	18.4

2392

47

203

WARD WISE REQUIREMENT OF COLLECTION AND TRANSPORTATION VEHICLE FOR LUCKNOW CITY

S.No	Name Of Wards	Ward No.	Ward Area	Estimated Population of Ward	Generated Qty. of SWM (Approx.) on the Basis of Population @ 0.481kG /Capita	Generated Qty. of Demolition Debris in MSW(Approx.) @ 10% of MSW Transfer through Tipper	Taking 80% of Generated Qty for Day Start Population	Primary Collection Door To Door			Requirement of Bins			Transported to Transfer Station		
								Wheel Barrow	Cycle Rickshaw	Direct Loading to Mini Tipper Tata Ace-50	Refuse Collector Bins RC	Refuse Collector Bins RC	Dumper Placer Container DP	Dumper Placer to carry 3.5 cum 2 no. Bin	Rear EndLoading Compactor	Mini Tipper Tata Ace-50 Direct to TRANSFER STATION
			in Sqkm	in 2011	in M.T.	in 4 M.T/4.0 Cum	in M.T.	0.06 M.T. /0.10 Cum	0.12 M.T. /0.20 Cum	1.08 M. T. / 1.8 Cum	0.360 M. T/0.6 Cum	0.66 M. T/1.1 Cum	2.10 M. T./3.5 Cum	4.2 M.T. 3.5 Cum *2=7 Cum	8.40 M.T. 7 M. T./14 Cum	1.08 M. T. / 1.8 Cum
	A	B	C	E	F	G= F*10%	H=F-G	I=15%H	J=50%H	K=35%H	L=20% of I+20% of J	M=40% of I + 40%of J	N=40% of I +40%of J	O=N	P=85%K+L+M	P=15%K
	Zone-5															
1	Chitra Gupt Nagar	44	3.03	44351	21.3	2.1	19.20	2.880	5.76	10.56	1.73	3.46	3.46	3.46	14.16	1.58
2	Sardar Patel Nagar	75	1.51	17473	8.4	0.8	7.56	1.135	2.27	[illegible]	0.68	1.36	1.36	1.36	5.58	0.62
3	Raja Bijli Pasi	2	6.68	23070	11.1	1.1	9.99	1.498	3.00	5.49	0.90	1.80	1.80	1.80	7.37	0.82
4	Vidhya Wati Davi 1st	73	1.37	58154	28.0	2.8	25.17	3.776	7.55	13.85	2.27	4.53	4.53	4.53	18.57	2.08
5	Vidhya Wati Davi 2nd	88	0.32	15786	7.6	0.8	6.83	1.025	2.05	3.76	0.62	1.23	1.23	1.23	5.04	0.56
6	Sarojini Nagar 1st	4	15.77	54316	26.1	2.6	23.51	3.527	7.05	12.93	2.12	4.23	4.23	4.23	17.34	1.94
7	Ram Ji Lal Nagar	69	0.82	13577	6.5	0.7	5.88	0.882	1.76	3.23	0.53	1.06	1.06	1.06	4.33	0.48
8	Kharika	10	2.83	29473	14.2	1.4	12.76	1.914	3.83	7.02	1.15	2.30	2.30	2.30	9.41	1.05
9	Om Nagar	18	0.62	15291	7.4	0.7	6.62	0.993	1.99	3.64	0.60	1.19	1.19	1.19	4.88	0.55
10	Kesari Kheda	19	15.77	33663	16.2	1.6	14.57	2.186	4.37	8.01	1.31	2.62	2.62	2.62	10.75	1.20
11	Sarojini Nagar 2nd	15	0.2	17866	8.6	0.9	7.73	1.160	2.32	4.25	0.70	1.39	1.39	1.39	5.70	0.64
12	Guru Govind Singh	20	7.2	21215	10.2	1.0	9.18	1.378	2.76	5.05	0.83	1.65	1.65	1.65	6.77	0.76
13	Hind Nagar	66	6.23	27153	13.1	1.3	11.75	1.763	3.53	6.46	1.06	2.12	2.12	2.12	8.67	0.97
14	Sharda Nagar	21	7.4	25133	12.1	1.2	10.88	1.632	3.26	5.98	0.98	1.96	1.96	1.96	8.02	0.90
15	Guru Nanak Nagar	22	0.87	20322	9.8	1.0	8.80	1.320	2.64	4.84	0.79	1.58	1.58	1.58	6.49	0.73
16	Babu Kunj Bihari Lal Naga	26	1.12	29798	14.3	1.4	12.90	1.935	3.87	7.09	1.16	2.32	2.32	2.32	9.51	1.06
17	Geeta Palli	28	1.69	35389	17.0	1.7	15.32	2.298	4.60	8.43	1.38	2.76	2.76	2.76	11.30	1.26
18	Ibraheem Pur	1	3.1	25971	12.5	1.2	11.24	1.686	3.37	6.18	1.01	2.02	2.02	2.02	8.29	0.93
	Total	18	76.53	508001	244.3	24.4	219.9	33.0	66.0	121.0	19.8	39.6	39.6	39.6	162.2	18.1

2393
2394

48
204

WARD WISE REQUIREMENT OF COLLECTION AND TRANSPORTATION VEHICLE FOR LUCKNOW CITY

S.No	Name Of Wards	Ward No.	Ward Area	Estimated Population of Ward	Generated Qty. of SWM (Approx.) on the Basis of Population @ 0.481kG /Capita	Generated Qty. of Demolition Debris in MSW(Approx.) @ 10% of MSW Transfer through Tipper	Taking 80% of Generated Qty for Day Start Population	Primary Collection Door To Door			Requirement of Bins			Transported to Transfer Station		
								Wheel Barrow	Cycle Rickshaw	Direct Loading to Mini Tipper Tata Ace-50	Refuse Collector Bins RC	Refuse Collector Bins RC	Dumper Placer Container DP	Dumper Placer to carry 3.5 cum 2 no. Bin	Rear EndLoading Compactor	Mini Tipper Tata Ace-50 Direct to TRANSFER STATION
			in Sqkm	in 2011	in M.T.	in 4 M.T./4.0 Cum	in M.T.	0.06 M.T. /0.10 Cum	0.12 M.T. /0.20 Cum	1.08 M. T. / 1.8 Cum	0.360 M. T/0.6 Cum	0.66 M. T /1.1 Cum	2.10 M. T. / 3.5 Cum	4.2 M.T. 3.5 Cum *2=7 Cum	8.40 M.T. 7 M. T. / 14 Cum	1.08 M. T. / 1.8 Cum
	A	B	C	E	F	G= F*10%	H=F-G	I=15%H	J=50%H	K=35%H	L=20% of I+20% of J	M=40% of I + 40%of J	N=40% of I +40%of J	O=N	P=85%K+L+M	P=15%K
								Zone-6								
1	Kanhaiya Madhav Pur	9	3.03	22075	10.6	1.1	9.56	1.433	2.87	5.26	0.86	1.72	1.72	1.72	7.05	0.79
2	Haider Ganj 2nd	16	0.07	10940	5.3	0.5	4.74	0.710	1.42	2.60	0.43	0.85	0.85	0.85	3.49	0.39
3	Haider Ganj 1st	47	9.7	33363	16.0	1.6	14.44	2.166	4.33	7.94	1.30	2.60	2.60	2.60	10.65	1.19
4	Mallahe Tola 1st	53	1.26	35101	16.9	1.7	15.20	2.279	4.56	8.36	1.37	2.74	2.74	2.74	11.21	1.25
5	Hussaina Bad	59	1.93	33078	15.9	1.6	14.32	2.148	4.30	7.88	1.29	2.58	2.58	2.58	10.56	1.18
6	Sahadat Ganj	70	1.82	33733	16.2	1.6	14.60	2.190	4.38	8.03	1.31	2.63	2.63	2.63	10.77	1.20
7	Bala Ganj	25	16.21	25283	12.2	1.2	10.95	1.642	3.28	6.02	0.99	1.97	1.97	1.97	8.07	0.90
8	Alam Nagar	78	11.57	35262	17.0	1.7	15.26	2.290	4.58	8.40	1.37	2.75	2.75	2.75	11.26	1.26
9	Sheetla Davi	80	0.52	25475	12.3	1.2	11.03	1.654	3.31	6.07	0.99	1.99	1.99	1.99	8.13	0.91
10	Amber Ganj	85	0.63	31961	15.4	1.5	13.84	2.075	4.15	7.61	1.25	2.49	2.49	2.49	10.20	1.14
11	Kashmiri Mohalla	86	0.43	19141	9.2	0.9	8.29	1.243	2.49	4.56	0.75	1.49	1.49	1.49	6.11	0.68
12	Acharnendra Dev	90	0.13	18625	9.0	0.9	8.06	1.209	2.42	4.43	0.73	1.45	1.45	1.45	5.95	0.67
13	Dolat Ganj	92	1.16	34713	16.7	1.7	15.03	2.254	4.51	8.26	1.35	2.70	2.70	2.70	11.08	1.24
14	Bhawani Ganj	97	0.23	27546	13.2	1.3	11.92	1.789	3.58	6.56	1.07	2.15	2.15	2.15	8.79	0.98
15	Asharfa Bad	101	0.42	19828	9.5	1.0	8.58	1.288	2.58	4.72	0.77	1.55	1.55	1.55	6.33	0.71
16	Chowk Kali Ji Bazar	104	0.24	19650	9.5	0.9	8.51	1.276	2.55	4.68	0.77	1.53	1.53	1.53	6.27	0.70
17	Ghari Peer Khan	105	1.76	38636	18.6	1.9	16.73	2.509	5.02	9.20	1.51	3.01	3.01	3.01	12.34	1.38
18	Molana Kalbe Abid 1st	107	0.59	37309	17.9	1.8	16.15	2.423	4.85	8.88	1.45	2.91	2.91	2.91	11.91	1.33
19	Molana Kalbe Abid 2nd	108	0.62	17431	8.4	0.8	7.55	1.132	2.26	4.15	0.68	1.36	1.36	1.36	5.57	0.62
20	Mallahe Tola 2nd	109	0.23	17770	8.5	0.9	7.69	1.154	2.31	4.23	0.69	1.38	1.38	1.38	5.67	0.63
	Total	20	52.57	536920	258.3	25.8	232.4	34.9	69.7	127.8	20.9	41.8	41.8	41.8	171.4	19.2

2394
2500

295

2395

50

206

CAPACITY AND AREA CALCULATION OF PROCESSING PLANT

2396 ~~2510~~ (51) 207

CAPACITY AND AREA CALCULATION OF PROCESSING PLANT			
Presorting Section			
S.NO	Description		UNIT
1	Daily arrival of MSW	1368	MT
2	Bulk Density	0.8	
3	Volume of daily arrival	1710	cum
4	Storage volume needed for three days	5130	cum
5	Average height of heap	2	m
6	Area needed for storage	2565	sq mtr
7	Total tipping area provided(50x30)	4500	sq mtr
8	Qty. to be presorted in each line	456	Tons
9	Segreegation By Hand Picking	23	nos.
10	For Mechanical Segreegation	433	
11	No. of lines of presorting section	3	nos.
12	Designed capacity of each presorting line	26	TPH
13	Operational hours	17	Hours
14	RDF Available Per Day	173	Tons
15	De Composted Available Per Day	260	Tons

COMMISSIONER FOR OATH HIGH COURT ALLAHABAD

2397

52

208

CAPACITY AND AREA CALCULATIONS FOR LUCKNOW			
Composting Section			
	Windrow Operations		UNIT
1	Compostable fractions (%)	60	%
2	Compc stable fractions	820.8	MT
3	Bulk Density	0.65	
4	Daily volume to be kept in windrows(cum)	1263	cum
5	Base width of windrow	8	m
6	Top width	2	m
7	Height	2	m
8	Cross section of the windrows(sq mtr)	10	sq mtr
9	Length of one windrow	50	m
10	No of windrows on one side	2.526	nos.
11	Total length needed for windrows	126.3	m
12	Extra length needed	41.7	m
13	Total length of the windrow platform	168	m
14	Number of rows of windrows on each side	5	nos.
15	Total number of windrows	11	nos.
16	Width of 11 windows	88	m
18	Extra space between windrows to windrows for movement of vehicles	6	m
17	Extra space on each side	13.5	m
19	Total width of the windrow platform	175	m
	Total area of the windrow platform	29400	sq mtr
20	Width of monsoon shed at the ends	41.5	m
21	Area of monsoon shed for compostable	7262.5	sq mtr
24	Total area of Composting Pad including Monsoon shed	36662.5	sq mtr

COMMISSIONER FOR OATH

2398 53 209

CAPACITY AND AREA CALCULATIONS FOR LUCKNOW			
Composting Section			
	Preparatory Section		**UNIT**
1	Weight reduction during composting (%)	47	%
2	Qty. to be screened in preparatory daily	385.776	MT
3	Designed capacity of two preparatory lines	12	TPH
4	Operational hours	16	hours
5	Qty of semifinished product daily (75%)	289.332	MT
6	No of days of curing	28	days
7	Qty to be stored for curing	8101.296	MT
8	Bulk density	0.8	
9	Volume to be stored (cum)	10126.62	cum
10	Effective storage width	20	m
11	Average height of storage	4	m
12	Cross sectional area	80	sq mtr
13	Length of Monsoon shed for curing	175	m
14	No of row in monsoon sheds for curing	2	nos.
17	Space for movement of vehicles	10	m
18	Width of curing shed (mtr)	29	m

COMMISSIONER FOR OATH

2399 ~~2315~~ (54) 210

CAPACITY AND AREA CALCULATIONS FOR LUCKNOW			
Composting Section			
S.NO.	**Final Screening Section**		**UNIT**
1	Weight reduction in curing shed (%)	10	%
2	Qty ti be screened in secondry section	260	MT
3	No of lines of final screening	4	nos.
4	Designed capacity of each line	4	TPH
5	Operational hours	16	hours
6	Qty of loose compost produced daily	244	MT
7	No of days of storage needed	20	nos.
8	Qt· of loose compost to be stored	4880	MT
9	Bulk density	0.8	
10	Volume to be stored (cum)	6100	cum
11	Effective width of storage	9	m
12	Effective height of storage	4	m
13	Cross sectional area	36	sq.m.
14	Length of storage area	169	m
15	No of storage row	2	nos.
16	Length of storage godown	175	m
17	Width of storage godown	15	m
19	Area of Storage godown	2625	sq.m.

COMMISSIONER FOR OATH

55

2401 ~~2315~~ 56 212

CAPACITY AND AREA CALCULATIONS FOR LUCKNOW			
S.NO.	RDF Processing section		UNIT
1	Qty of combustible fractions seperated (25%)	205	TPD
	Loss During Process 14%	29	Tons
	Net Qty of RDF to Process	176	Tons
2	No. of shredding lines	2	nos.
3	Qty to be shredded in each line	88	Tons
4	Capacity of shredder	5.50	TPH
5	Operational hours	16	hours
8	Capacity of bricketting machine	1.5	TPH
9	No of bricquetting machines	7	nos.
10	Operational hours	16	hours

CAPACITY AND AREA CALCULATIONS FOR LUCKNOW			
S.NO.	Sanitorty Land fill		UNIT
1	Daily arrival of Garbage	1500	TPD
2	% of process remanants for landfill	20	%
3	Daily qty. for landfill	300	Tons
4	Yearly qty. for landfill	109500	Tons
5	Landfilled qty, in 5 yrs	547500	Tons
6	Designed capacity per sq.m.	15	Tons
7	Area reqd.for 5 years	36500	sq.m.
8	Area developed	27500†	sq.m.

† Due to non availability of required land. Area sufficient for 33 months.

COMMISSIONER FOR OATH

2403 ~~2317~~ ~~2315~~

58 214

TECHNICAL SPECIFICATION OF PROCESSING PLANT

COMMISSIONER FOR OATH

2404 ~~2318~~

59 215

INDEX

1. CAPACITY CALCULATION

   1.1 Pre-sorting

   1.2 Composting

   1.3 compost finishing

   1.4 R.D.F.

   1.5 Innerts processing

2. CAPACITY DESIGN CALCUCATION

   2.1 Trommel

   2.2 Conveyor

3. ELECTRIC DESIGN CACULATION REQUIREMENT & PER DAY CONSUMPTION PLANT WISE & EQUIPMENT WISE

4. OPERATING COST PER TON OF M.S.W. PROCESSING

5. TECHNICAL SPECIFICATION

   5.1 Each Parts of Various Equipment as a General

   5.2 Roller Belt Example

   5.3 Chain Belt Example

   5.4 Trommel Example

6. SPARE PARTS LIST

7. DRAWING

   7.1 Pre-sorting

   7.2 Composting

   7.2.1 Preparation

   7.2.2 Intermediate Storage

   7.2.3 Finishing

COMMISSIONER FOR OATH

2405 ~~2317~~ (60) 216

[1]

1300 TDP INTEGRATED M.S.W. FACILITY AT SHIVER LUCKNOW

CAPACITY CALCULATION

[A] PRESORTING - 3 Lines to process 1300 tons/day in 16hrs

(1) Receiving Section Per line 1300 ÷ 3 = 433M Tons

1.1 Hand Picking of Bulky ~~mentional~~ (material) 5% = 22 M Tons

411 M Tons

1.2 Mechnical Segregation +100 = 40% 165 MT → RDF

-100 = 60% 246 MT → Compost

NB Capacity of Presorting each unit - 411 ÷ 16 = 26 TPH

1.3 Compost decomposition

1st 2nd 3rd & 4th week

Heat development – 55°c to 65°c 50 % weight loss 246 ÷ 2 = 123 M Tons

Leachat Out –

Moisture evoporation

Co_2 emmission

1.4 Total decomposted available perday 123 x 3 = 369 M Tons

[B] PREPARATORY (35 & 16 Screening) - 2 Lines

1.1 Per Line to process 369 ÷ 2 = 184 M Tons

1.2 Per Line TPH – 184 ÷ 16 = 11.5 TPH

1.3 Oversize Rejection

+ 35 → 15%

+ 16 → 10% 184 x 25% = 46 M Tons

Total 25%

1.4 Available for post curing 184 – 46 = 138 M Tons per line

[C] POST CURING -

1.1 Post curing total material available 138 x 2 = 276 M Tons

1.2 Post Curing Loss - 10% = 28.00

1.3 Net Material available 276 – 28 = 248 M Tons

[D] FINE FINISHING - 4mm

1.1 No's Line - 4

1.2 Per Line TPH 248 ÷ 4 = 64 ÷ 16 = 4 TPH

1.3 Oversize Rejection 10 % = 24 MT

Final Yield 248 – 24 = 224 ÷ 1300 = 18 % yield

COMMISSIONER FOR OATH

2406 ~~2320~~ (61) 217

RDF + PLASTIC + INNERTS PROCESSING

[1] Oversize + 100 ------- 40% of Total 1300 = 520 M Ton

1.1	RDF	-	15% of Total incoming	195
1.2	Plastic	-	7 % ----------do ---------	91
1.3	Innerts	-	18 % ----------do ---------	234
			40 %	520 M Tons

[2] R.D.F. - 195 M Tons (Sizing & Baling)

2.1 Moisture evaporation

During process of 10 % - 19.5

Hot air Blowing &

Long distance travel

2.2 Net RDF to process

195 – 19.5 = 175 M Tons

2.3 Per hour to process 175 ÷ 16 = 11 M Tons

2.4 Per Line Capacity 5.5 TPH

2.5 Required 2 Lines

[3] PLASTIC

3.1 Direct Sale

OR

3.2 Segregation of PP, LD, HD etc

& Process

OR

3.3 Plastic Fuels

OR

3.3.1 Size it & market it to cement plant

OR

3.3.2 Heat & make Liquid fuel.

[4] Innerts 18%

Which is less than 20% may be allowed for land filling

Or

Eco Bricks making plant

Aggregate of two three size & to sale

Aggregate to eco brick requirement & plant capacity 200 bricks/hrs

COMMISSIONER FOR DAMAN

2407 ~~2321~~

62 218

[2]

DESIGN OF TROMMEL CAPACITY

1) Density of Incoming waste 0.6MT/M^3
2) Use of Trommel - Presorting
3) Trommel Size

   3.1 2000ϕ x 4 m/r screen length

   3.2 Screen Hole 100ϕ

   3.3 Pitch of hole 130 mm

   3.4 Screen length per Revolution

   2000 x 3.14 = 6.28 mtrs

   3.5 Area of Screen length

   6.28 x 4 = 25.12 m^2

   3.6 Opening Area 80% = 20 m^2
4) Velocity of Material feeling 0.8 m/min
5) RPM of trommel - 10
6) Efficiency of Screen = 50%
7) Capacity = (Opening Area x thickness of screen ie height during falling) = volume

   = Volume x density x RPM X Efficiency x minute/hour

   = (20 x 0.6 x 0.05) x 6 x 0.5 x 60 = 54 MTON/hrs

   Very positive capacity

COMMISSIONER FOR OATH

FEEDER CONVEYOR CAPACITY

1) Density of material = 0.8 mr/m3

2) Size of Conveyor

2.1 Width = 1000 mm

2.2 Height = 500 mm

2.3 Speed = 2 to 3 mtrs/minute

2.4 Volume per minute

= 1x5x3 = 1.5m3

2.5 Weight per hrs to carry

= volume/minute x 60 minute/hrs x density x efficiency

= 1.5 x 60 x 0.8 x 0.6 = 43 M Tons

COMMISSIONER FOR GAIL

2409 ~~2323~~ 64 220

[3]

ELECTRIC POWER LOAD 1300 TDP INTEGRATED				
MSW PROCESSING FACILITY AT SHIVRY LUCKNOW				
Sr.No.	Plant	LINE	TOTAL HP	TOTAL KWH
1	Pre surting	3	371	275.8
2	pre parating	2	226	155
3	Finishing	4	272	196
4	RDF	2	190	140.5
5	Innerts processing	1	50	37
			1109 HP	804.3 kwatt

COMMISSIONER FOR OATH

2410 ~~2329~~ 65 221

ELECTRIC POWER EQUIPMENT

A Presorting Plant - 3 Lines

S.No.	Name of Equipment	Rating HP	Rating KWaH	Nos Equipment Working	Total Kilowatt	Working Hrs/Day	Total Kwatt Hrs.
1	Mooving Table	15 x 3.45	11.2	3	33.6	16	537
2	Feeder Conveyor	Hydraulic					
3	Trommel	Hydraulic					
4	Accept - 100	10 x 3 = 30	7.46	3	22.38	16	358
5	Reject + 100	5 x 3 = 15	3.7	3	11.1	16	177
6	RDF Conveyor	5 x 3 = 15	3.7	13	48.1	16	770
7	Gravity Inline	5 x 3 = 15	3.7	3	11.1	16	177
8	Air Blower	10 x 30 = 30	7.46	3	22.38	16	358
9	Heater	10 x 3 = 30	7.46	3	22.38	16	358
10	Vibratory Motor	4 x 3 = 12	3	3	9	16	144
11	Compost Revesible	3 x 3 = 9	2.24	3	6.72	16	107
12	Compost R&L	5 x 6 = 30	3.7	6	22.2	16	355
13	Hydraulic Power Pack	30 x 30 = 90	22.28	3	66.84	16	1069
		371 HP			275.8		4410

A 4410 at 0.64 Nett Consumption comes = 2822 Kwatt hrs

B Preparatory Sectoin - 2 Lines

S.No.	Name of Equipment	Rating HP	Rating KWaH	Nos Equipment Working	Total Kilowatt	Working Hrs/Day	Total Kwatt Hrs.
1	Mooving Table	10 x 2 = 20	7.46	2	14.92	16	239
2	Feeder Conveyor	Hydraulic					
3	Trommel 35Ø	Hydraulic					
4	Accept - 35	7.5 x 2 = 15	5.55	2	11.1	16	137
5	Reject + 35	5 x 2 = 10	3.7	2	3.4	16	118
6	Trommel 16Ø	Hydraulic					
7	Accept - 16	5 x 2 = 10	3.7	2	3.4	16	118
8	Reject + 16	5 x 2 = 10	3.7	2	3.4	16	118
9	Incline Storage	7.5 x 2 = 15	5.55	2	11.1	16	137
10	Reversible	3 x 2 = 6	2.24	2	4.48	16	72
11	Right & Left Storage	5+5 = 10 x 2 = 20	7.46	2	14.92	16	239
12	Hydraulic Power	30+30 = 60 x 2 = 120	44.56	2	89.12	16	1426
		226 HP			155.84		2604

B 2604 at 0.64 Nett Consumption comes = 1666 Kwatt hrs

COMMISSIONER FOR OATH

2411 ~~2223~~ 66 222

C Finishing Section - 4 Lines

S.No.	Name of Equipment	Rating HP	Rating KWaH	Nos Equipment Working	Total Kilowatt	Working Hrs/Day	Total Kwatt Hrs.
1	Mooving Table	7.5 x 4 = 30	5.5	4	22	16	352
2	Feeder Conveyor	Hydraulic					
3	Rotary Screen	Hydraulic					
4	Magnetic Seperator						
5	Rejection Conveyor	5 x 4 = 20	3	4	12	16	192
6	Accept Conveyor	7.5 x 4 = 30	5.5	4	22	16	352
7	Distoner	5 x 4 = 20	3	4	12	16	192
8	Distoner Reject	3 x 4 = 12	2.24	4	9	16	144
9	Air Aspirator System	10 x 4 = 40	7.46	4	30	16	480
10	Hydraulic Power Pack	30 x 4 = 120	22.28	4	89	16	1424
11	Bagging Elevator						
		272 HP			196		3136

C 3136 at 0.64 Nett Consumption comes = 2067 Kwatt hrs

D RDF Plant - 3 Lines

S.No.	Name of Equipment	Rating HP	Rating KWaH	Nos Equipment Working	Total Kilowatt	Working Hrs/Day	Total Kwatt Hrs.
1	Feeder Conveyor	7.5 x 2 = 15.0	5.5	2	11	16	176
2	Magnetic Seperator	--	--	--	--	--	--
3	Shredder	50 x 2 = 100	37	2	74	16	1184
4	Accept Conveyor	7.5 x 2 = 15.0	5.5	2	11	16	176
5	Homogenizer	Hydraulic	--	--	--	--	--
6	Baling M/c	Hydraulic	--	--	--	--	--
7	Hydraulic Power Pack	30 x2 = 60	22.28	2	44.5	16	712
		285 HP			140.5		2248

D 2252 at 0.64 Nett Consumption comes = 1441 Kwatt hrs

Total Kwatt Hr consumption per day (A+B+C+D) = 8767 Unit

Rs. 6/- Rate per Kwatt Hr

Total Per Day Bill = 8767 x 6 = 52602 /-

COMMISSIONER FOR GATE

2412 ~~2326~~ (67) 223

[4]

O & M COST FOR BIOCOMPOST & RDF RECOVERD FROM M.S.W. 1300 TDP PLANT					
Sr. No.	ITEM	COMPOST	COST	R D F	COST
	RECOVERY	18 TO 20 %		13%	
1	Diesel	1.25 Ltr/ Ton to M.S.W.	55/-	0.25 Ltr/ Ton of RDF	12/-
2	Electricity	3 Kwh/Tons of M.S.W.	18/-	6 Kwh/do	36/-
3	Packing Bag	8 bags/Tons of M.S.W.	80/-	Nill	
4	Director	30/- Per Ton of M.S.W.	24/-	15/- per Ton Of RDF	12/-
5	Treatment Material Bioclean	100 MLL 14.5/Ton	54.5	Nill	Nill
		Repidcom 12.5/Ton			
		Em Solution 5 Ltr 12.0/Ton			
6	Repairs	0.5% Of Fixed Assets	5/-	5/- Per Ton	5/- m Ton
7	Fixed Overhead	30% Of Labour	9.0/- Tons	30% Of Labour	4/- M Ton
8	Interst & Depreciation	20% of fixed Assest	8.0/- Tons	20% of Fixed Assests	8/- Tones of RDF
9	Miscellaneous	Water Etc	4/- Tons		
		Total/ Per Ton Cost	257.5/- M Tons-A		77/- M Tons-B
Production/Ton of M.S.W.					
Compost 200kg x 2 kg = 400.00			Total Cost Per Ton of M.S.W.	Production Cost 2547.5 Compost + 77.0 RDF	
RDF 130Kg x 1.5/Kg = 310.50					
Total = 710.50			Total	334.5 Per Ton of M.S.W. Expence	
NB :- Super Repair Yearly Toad, Bldg, Painting, etc. extra					
1300 TDP Integrated M.S.W. O&M Costing					
Earign - Expence = Profit					
1300 x 710.50 - 1300x334.5 =					
923650 - 434850 = 488800/- Per day					

COMMISSIONER FOR OATH

2413 ~~2321~~ 68 224

[5

1300 TDP INTEGRATED M.S.W. PROCESSING FACILITY
SHIVRY LUCKNOW

Pre-sorting	Trommel	26 TPH

This is a rotary screen which separates the material on this basis of screening by Gravity falling of material screening by gravity falling of material screening area to Size separating undersize drops on accept conveyer & oversize accelerated oil & fall on rejection belt

TECHNICAL DATA

1) Structure	-	ISML 200 ISML 100 & Steel Plate IS 2062
2) Type	-	Rotary
3) Size	-	2000ϕ x 6000 100ϕ hole size
4) Drive	-	Friction drive
5) Hy Motor	-	Redial Hydraulic lossi Jappan
6) Tyres	-	Specially made heavy duty
7) Screen	-	7 swg with purched 100 hole
8) Friction Ring	-	Febricated Machined heavy duty
9) Paint	-	Industrial grade Eco green
10) Speed	-	Variable 6 rpm to 12 rpm
11) Guarel	-	Side Conevered

COMMISSIONER FOR OATH

2414 ~~2320~~ (69) 225

1300 TDP INTEGRATED M.S.W. PROCESSING FACILITY
SHIVRY LUCKNOW

PROCESSING FEEDER TABLE 26 TPH

This is the first equipment of pre-surting section . Fresh garbage is fed to it by overhead crane with hydraulic grab bucket and feeder table with klkers drop the garbage consistently on the feeder conveyor of utilize.

Technical Data

Type	:- Roller Bell
Size	:-2000 X 4500
Gearbox	:- PE Series Elecon
E Motor	:-Crompton
Belt	:-2000 X 12 mm X4 Ply
Structure	:-Various Rolled Steel section Viz : ISMC125 ISMC 100 ISMC 75 ISA 50 ch
Paint	:- Industrial Grade Eco green
Conveyor Pulleys	:- Statically balanced
Speed	:-4 to 5 mtr/minute
Bearing	:-NTN Japan
Important	:- Saving of Belt breakage of feeder conveyor & consistent feeding.

COMMISSIONER FOR OATH

2415 ~~2329~~ (70) 226

1300 TDP INTEGRATED M.S.W. PROCESSING FACILITY
SHIVRY LUCKNOW

Presurting	Feeder Conveyor	26 TPH

This conveyor take consistent feeding to presuting Trommel to get best efficiency of Trommel .

1. Type	:- Chain Belt Z Type
2. Size	:-1000 X 16000
3.Gearbox	:-worm Reduction Elecon
4.Gydraulic Motor	:- Radial Loss Japan
5. Conveyor Chain	:-Chain 3" Pitch 98% efficiency for all working loads
6.Speed	:-2 to 3 mtrs/minute
7.Drive	:-Hydraulic
8. Structure	:-various Rolled Steel Sections
9.Belt	:-1000 X 10 mm X 3 Ply Grade m24
10. Sprocket	:- Steel Case harden
11.Bearing	:-NTN Japan
12.Painting	:- Industrial Grade Eco Green

COMMISSIONER FOR GAIN

2416
~~2550~~

71 227

MAYO VESSELS & MACHINES

C-19, MIDC, Waluj, Aurangabad, Maharashtra, India

TECHNICAL SPECIFICATION OF MATERIAL USED IN EQUIPMENT MANUFACTURING CODES

A) MANUFACTURING CODES

1) For steel structural fabrication ----- As per IS 801
2) For conveyor -------- As per CEMA

B) M.O.C. & BROUGHTOUTS

1) (a) Steel plates & Structural – IS : 2062
SAIL, TISCO, BOKARO, BHILAI, JINDAL, MITTAL

(b) All shafts: - EN8

2) **BEARINGS**

NTN JAPAN, SKF (INDIA) ASAHISEIK JAPAN
Heavy duty, totally sealed bearing, maintenance free, solves misalignment problems.

3) **CONVEYOR CHAIN**

Bushed and Roller chain (MVM76 mm& 62.5 mm pitch double stand transmit positive power, 98 % efficency for all working loads under well lubricated condition.

High varsability operates effectively in dust, dirt, oil, grease & water etc. Can drive multiple shaft from single power source shock absorbility light weight & compact pins & bushing carburised and case hardened for wear resistant. Roller heat-treated steel. Attachment links for supporting the links & belts i.e. K1 & K2 attachments.

4) **POWER TRANSMISSION CHAIN**
ALBRO / ROLLON (1/2, 3/4 & 1" pitch)
Single, Double, & Triple stand for medium distance.

COMMISSIONER FOR OATHS

2417
~~2331~~

72
228

5) **POWER TRANSMISSION BELT**

DONLOP, PIX Make class "B & C"

6) **COUPLING**

LOVE JOY COUPLING - Rathi / Lovejoy / Albro

7) **BUCKETS**

7.1) Fabricated (16G sheet) with holes for k2 attachment for double stand Elevator.
7.1) Albro pressed (sheet) bucket for single stand Elevator.

8) **HARDWARE**

IS 1367 for guards & ductings

IS 1363 –SA –307 Gr. B for Bolt

IS 1363 – SA- 563 Gr. B for Nut (For chain fittings)

9) **CONVEY OR BELT**

NATIONAL / DUNLOP Brand (MRF)

Conveyor belt tension shall be calculated bare on IS 11592 / CEMA
Three ply nylon belt top 2 mm rubber & bottom 1.5 mm thick Rubber coating
3ply means three-line sheet joined together.

10) **GEAR BOXES**

ELECON / BONFIGILON

11) CONVEYOR SPROCKET

Fabricated (case harden)

12) **BELT CONVEYOR PULLEYS**

(a) As per IS 1891 Part I
(b) IS 8531 – 1986
(c) Statically balanced Drive Pulley with lagging

12.1) R.M.B.T. based on % of Recommended maximum belt tension used.

12.2) The Radius of curvature of conveyor shall be calculated on CEMA method with tension worked out as per IS 11592.

COMMISSIONER FOR OATHS

2418 ~~2552~~ (73) 229

(13) BELY CONVEYOR IDLER

Confirms to IS 8598 -- 1987
Dropin type design

13) ELECTRIC MOTOR

Hindustan / Crompton / Siemens
Hindustan motors are specially designed i.e. double-ended shaft.
Motor – 50 cycle, 415 Volts, 3 phase

14) WELDING RODS

14.1) E 6013 confirm to IS 814 for steel plates thickness up to 16 mm thick.
14.2) Above 16 thick E 7018 confirm to ASME VIII.

15) HYDRAULIC PUMPS

Dowty Hydraulic Units LTD. U.K.
High volumetric efficiency gear pump at high pressure i.e. above 210 kg/ cm2

16) HYDRAULIC MOTORS

Lossi Getriebe Steuerungen Hydraulic
Constant working displacement and achieve high torque at low speed motor
Plus hydraulic power into work, which is expressed in the direct relation
Between flow rate and speed & pressure and torque.

17) HYDRAULIC CIRCUIT

M.V.M. Manifold Block & all valves fitted to manifold.

18) DIRECTION VALVE : - YUCKEN

19) FLOW CONTROL VALVE : - YUCKEN

20) PRESSURE RELIEF VALVE: - POLY HYDRON.

21) CHECK VALVE (Needle Valve):- POLY HYDRON.

22) PRSSURE GAUGES : - Gleesarine filled (SHREEJEE MAKE)

23) TEMP. GAUGE : - STD. MAKE

24) FILTERS : - HYDRAX

25) HYDRAULIC PIPING & FITTINGS. - Seamless & STD. Make

COMMISSIONER FOR GAEB

2419 ~~2533~~ (74) 230

26) ELECTRIC PANNEL BOARD : - M.V.M. Electric Circuit Design with control

27) CONTACTOR : - L & T

28) MCB : - E.E. make Havel's joint venture with GEYER Germany.

29) VOLT METER : - A.E. MAKE

30) AMMITER : - A.E. MAKE

31) PIPES : - IS 1339 any ISI branded like Zenith, TATA, Ambica.

32) <u>PAINTING</u>

All steel surfaces exposed to weather will be mechanically cleaned to remove All Rust and Scale & then 2 coats of anticorrosive zinc. Crometed Red Oxide each 20-micron layer. Then two coat of Industrial grade Enamel paint of reputed make i.e. ASIAN, BURGER, The Colour will be That the customer choice however our standard practices will be two Color paints i.e. structural portion in leaf green & rest other covering in Lemon green.

NB: - Due to continuous improvement in Design & Specification of bought outs Design of Equipments & plant are subjected to change partially without previous notice.

COMMISSIONER FOR OATH

2420 ~~2339~~ 75 231

[6]

SPARE PARTS LIST ALL THE TIME STOCK

1) NTN JAPAN BEARING

UCP 210 ---- 6 NO'S

UCP 214 ---- 4 NO'S

UCT 210 ---- 6 NO'S

UCT 211 ---- 6 NO'S

2) HYDRAULIC PUMP –

UKEN 200 LPM AT 100 BAR - 2

3) HYDRAULIC MOTOR

LMPT 500 ---- 2

LMPT 400 ---- 2

4) HYDRAULIC VALUE

FLOR CONTROL - 2

PRESSURE CONTROL - 2

DIRECTION VALUE - 1

5) HYDRAULIC PIPES

6) FERRUL

30 mm --- 12

20 mm --- 12

16 mm --- 12

7) SWIVEL ELBOW - 12

8) RUBBER ELBOW - 2

With shaft

9) BELT

9.1/ 1200 mm width – 12 mm – 20 mtr.

9.2/ 1000 mm width – 10 mm – 20 mh.

9.3/ 780 mm width – 8 mm – 20 mh.

9.4/ 600 mm width – 20 mh.

2421 ~~2355~~ 76 232

10. CONVEYAR CHAIN - 3" PITCH - 25 MTRS

Spare Links – 100 No's

Spare Pins – 100 No's

Spare sleeve – 100 No's

11. DRIVE chain

1" P x duplex – Two Bundle each 3 mtr

3/4 x duplex - ----------do----------

12. SPROCKET

1" P x duplex – 26 Teeth - 3 No's

3/4 P x duplex – 30 Teeth - 3 No's

13. COUPLING

ED 500 - 2 No's

ED 1600 - 2 No's

ED 130 - 2 No's

14. GEARBOX

Gear Motor 5HP – 2 No's

Gear Motor 3 HP – 2 No's

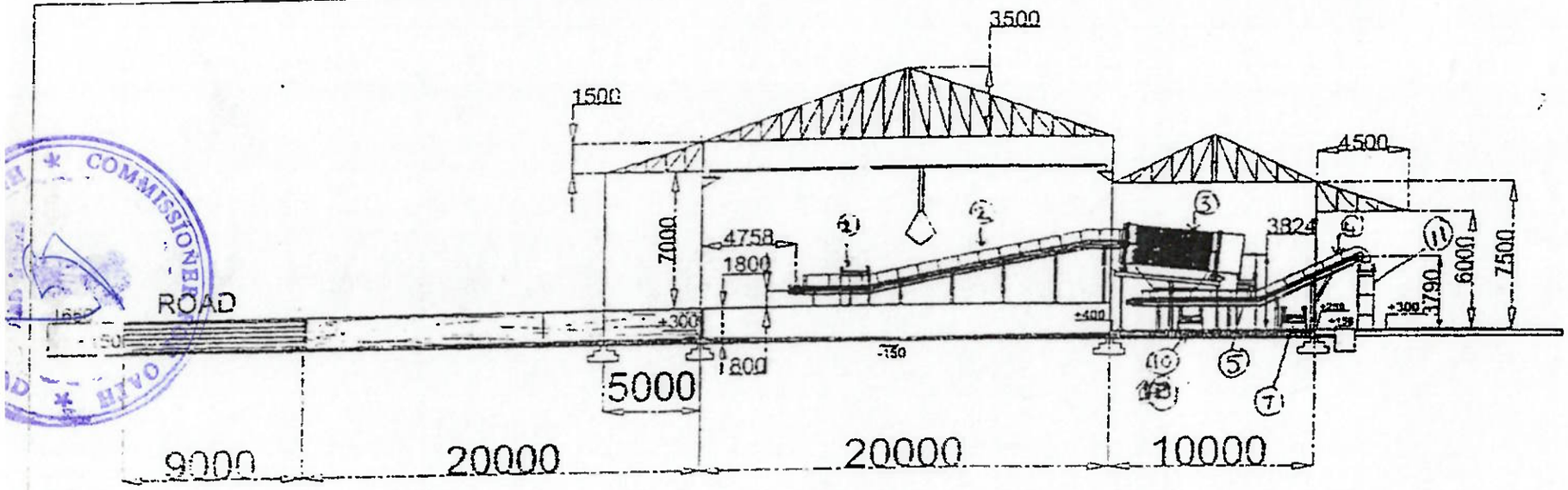
Worm Reduction 6 NU – 2 No's

15. Electric Motor

30 HP x 1400 rpm - 1

15 HP x 1000 rpm – 1

COMMISSIONER FOR OATH

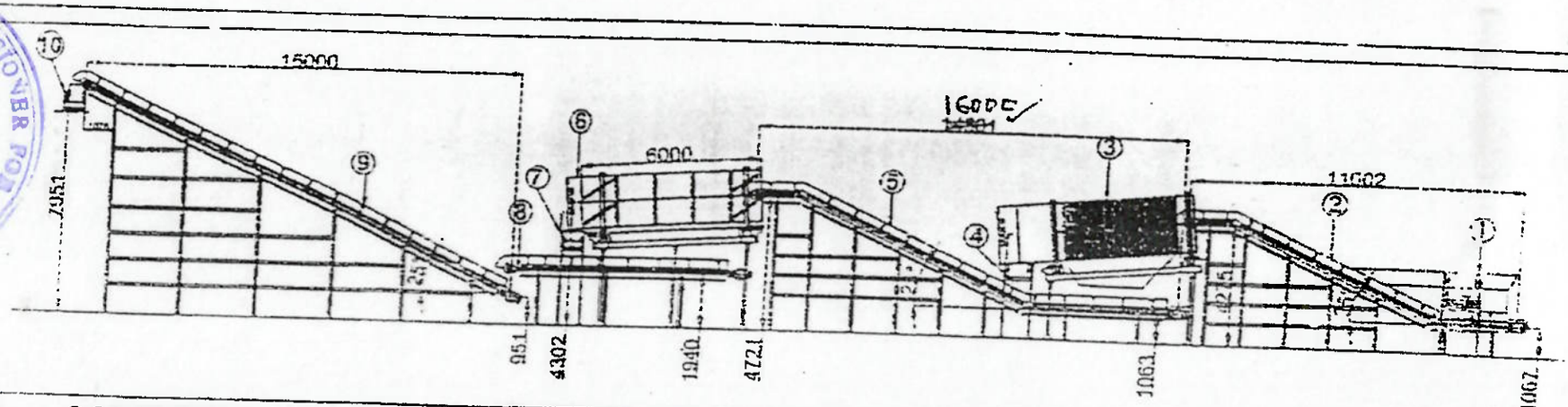


PRESORTING PLANT

[illegible] VESSELS AND MACHINES [illegible] MIDC AREA WALUJ AURANGABAD	DRG.NO. M/M-	QTY. 01	SCALE NTS	DATE 24/08/2011	DES. BY S.M.V	DRG. [illegible] D/ALLTYPEGRINDERDETAILDRG

[illegible] COMMISSIONER [illegible]

2422
233



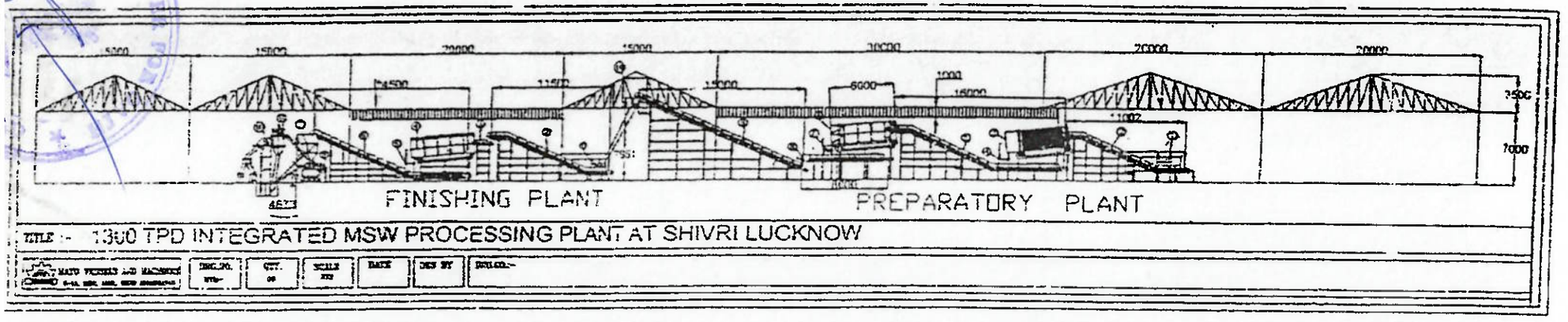
TITLE :- COMPOST PLANT PRAPARATORY

MAYO VESSELS AND MACHINES C-19, MIDC, AREA, WALUJ AURANGABAD	DRG.NO. MVM-	QTY. 04	SCALE NTS	DATE 24/08/2011	DES BY S.M.V	DRG.CO.:- D/ALLTYPEGRINDERDETAILDRG

2423

78

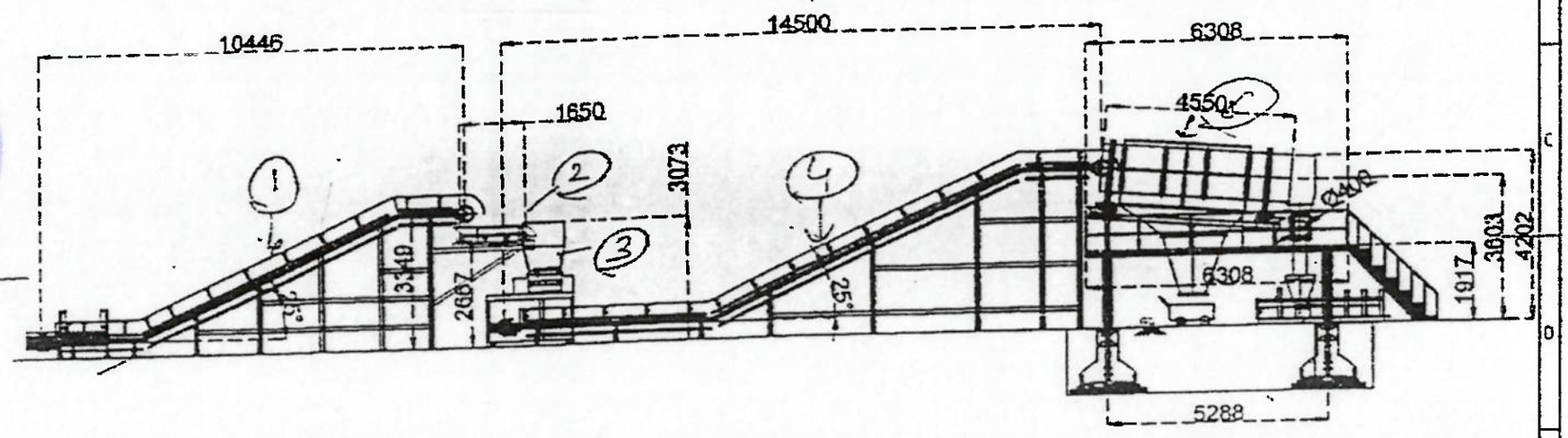
234


FINISHING PLANT
PREPARATORY PLANT
TITLE :- 1300 TPD INTEGRATED MSW PROCESSING PLANT AT SHIVRI LUCKNOW

2424

79

235



R.D.F PLANT TWO LINE PER LINE 4/5 TPH

SR.NO	DESCREPTION			SR.NO	DESCREPTION		
01)	Feeder Conveyor x Type Chain Belt	1000X10500	01 QTY	08)	HYDRAULIC POWER PACK	(MVM.Sd)	01 QTY
02)	MAGNETIC SEPERATOR	800X2000	01 QTY	09)	ELECTRIC PANNEL BOARD	(MVM.Sd)	02 QTY
03)	SHREDER	24X20	01QTY	10)	HYDRAULIC COOLING ARRANGEMENT	(MVM.Sd)	02 QTY
04)	ACCEPT AND FEEDER CONVEYOR	700X14500	01 QTY	11)	HYDRAULIC PIPING	(MVM.Sd)	02 QTY
05)	ROTARY SCREEN.	D.1200X4550	01 QTY	12)	HYDRAULIC POWER PACK BALING M.	(MVM.Sd)	01 QTY
06)	SCREW CONVEYOR	400 DIA S.CON	01 QTY	13)	HYDRAULIC POWER PACK RDF PROCESSING	(MVM.Sd)	01QTY
07)	BALING MACHINE		02 QTY	14)			

REVISION:

MAYO VESSELS AND MACHINES
C-19, MIDC, AREA, WALUJ AURANGABAD

DRG. NO.	MVM--
SCALE	NTS
DATE	31/5/011
DATE	31/5/011
DES BY	S.M.V
CHKD BY	M.L.B.
QTY.	

TITLE :- RDF PLANT CAPACITY 5 TPH PER LINE

PROJECT NAME:- LUCKNOW RDF PLANT

DRG.CO.:- P/ML V/LUCKNOWRDF PLANT /

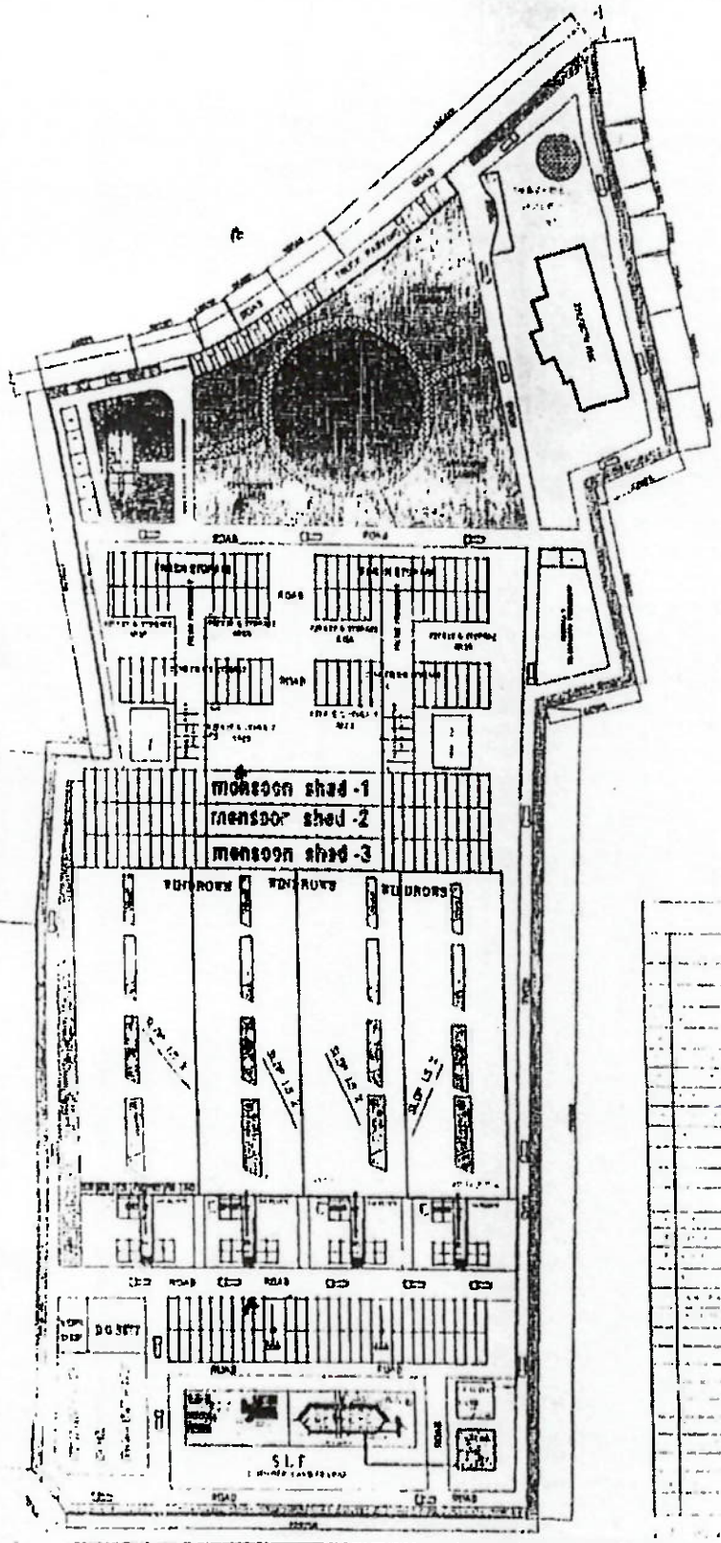
2425

236

80

2426
~~2390~~

(81)
237



[illegible] MSW PROCESSING FACILITIES 1300 TPD LUCKNOW

[illegible] NAGAR NIGAM LUCKNOW UNDER JNNURM PROGRAMME

[illegible] VESSELS AND MACHINES

PROJECT IMPLEMENTOR :-

M/S JYOTI ENVIRO TECH PVT. LTD. LUCKNOW

DWG. NO.

DATE

DRAWN BY

SITE SURVEY

DWG. CO

SCALE

COMMISSIONER FOR OATH

2427 (82) 238

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2013 (M/B) PIL
Sewage Treatment Plant VERSUS State of U.P. & Ors
ANNEXURE NO. 3

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–फैक्स–0522–2612639,
ई–मेल– nnlko@up.nic.in, वेबसाइट– http://lmc.up.nic.in

प्रेषक :	सेवा में :
प्रशासक, नगर निगम, लखनऊ।	जिलाधिकारी, लखनऊ।
संख्या : 386 /PM/JnNURM/MSW/12-13	दिनांक : 19. 04.2012.

विषयः जे.एन.एन.यू.आर.एम. कार्यक्रम के यू0आई0जी0 कार्यान्श के लखनऊ सॉलिड वेस्ट मैनेजमेन्ट परियोजना हेतु ग्राम–पलहेन्दा, तहसील–सदर, लखनऊ में ग्राम समाज की 6.88 हेक्टेयर भूमि तथा ग्राम–मल्हपुर, परगना व तहसील जिला लखनऊ की सिंचाई विभाग की रिक्त 2.401 हेक्टेयर में से 01 हेक्टेयर भूमि उपलब्ध कराये जाने के सम्बंध में।

महोदय,

मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 29.12.2011 को जे.एन.एन.यू.आर.एम. कार्यक्रम के यू0आई0जी0 कार्यान्श के लखनऊ सॉलिड वेस्ट मैनेजमेन्ट परियोजना हेतु आयोजित बैठक के प्रमुख सचिव, नगर विकास अनुभाग–5, उ0प्र0 शासन के शासनादेश संख्या–107/नौ–5–2011–48सा/09 लखनऊ, दिनांक 09.01.2012 द्वारा जारी कार्यवृत्त के बिन्दु 1 के अन्तर्गत ग्राम–पलहेन्दा, तहसील–सदर, लखनऊ की कृषि विभाग की निष्प्रयोज्य एवं खाली पड़ी हुई 14.595 हे0 भूमि परियोजना के क्रियान्वयन हेतु नगर विकास विभाग को निशुल्क उपलब्ध कराये जाने व इसी भूमि से लगी हुई ग्राम–पलहेन्दा की 6.88 हेक्टेयर ग्राम समाज की खाली पड़ी भूमि का पुर्नग्रहण कर नगर विकास विभाग को उपलब्ध कराये जाने एवं बिन्दु 2 के अन्तर्गत ट्रांसफर स्टेशन बनाये जाने हेतु ग्राम–मल्हपुर, परगना व तहसील जिला लखनऊ की खसरा संख्या–457 में 01 हेक्टेयर भूमि का नगर विकास विभाग के पक्ष में ट्रांसफर कराये जाने के संदर्भ में उक्त प्रस्तावित भूमि के प्रतिकर का निर्धारण कराये जाने तथा उक्त भूमि पर ट्रांसफर स्टेशन बनाये जाने हेतु भूमि उपयोग प्रारम्भ करने के निर्देश दिये गये।

तदानुक्रम में अनुरोध है कि कृपयाः संदर्भित कृषि विभाग व सिंचाई विभाग तथा ग्राम समाज की चिन्हित भूमि प्राथमिकता पर उपलब्ध कराने का कष्ट करे, ताकि नगर निगम द्वारा कार्य प्रारम्भ किया जा सके।

भवदीय

संलग्नकः उपरोक्तानुसार।

19/4/2012
(नागेन्द्र प्रसाद सिंह)
प्रशासक

2428 ~~2342~~ (83) 239

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–फैक्स–0522–2612639,
ई–मेल– nnlko@up.nic.in, वेबसाइट– http://lmc.up.nic.in

प्रेषक :	सेवा में :
प्रशासक, नगर निगम, लखनऊ।	विशेष सचिव, नगर विकास अनुभाग–5, उ0प्र0 शासन, लखनऊ।
संख्या : 885 /PM/JnNURM/MSW/12-13	दिनांक :...19.04.2012.

विषयः जे.एन.एन.यू.आर.एम. कार्यक्रम के यू0आई0जी0 कार्यान्श के लखनऊ सॉलिड वेस्ट मैनेजमेन्ट परियोजना हेतु ग्राम–पलहेन्दा, तहसील–सदर, लखनऊ में ग्राम समाज की 6.88 हेक्टेयर भूमि तथा ग्राम–मल्हपुर, परगना व तहसील जिला लखनऊ की सिंचाई विभाग की रिक्त 2.401 हेक्टेयर में से 01 हेक्टेयर भूमि उपलब्ध कराये जाने के सम्बंध में।

महोदय,

मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 29.12.2011 को जे.एन.एन.यू.आर.एम. कार्यक्रम के यू0आई0जी0 कार्यान्श के लखनऊ सॉलिड वेस्ट मैनेजमेन्ट परियोजना हेतु आयोजित बैठक के प्रमुख सचिव, नगर विकास अनुभाग–5, उ0प्र0 शासन के शासनादेश संख्या–107/नौ–5–2011–48सा/09 लखनऊ, दिनांक 09.01.2012 द्वारा जारी कार्यवृत्त के बिन्दु 1 के अन्तर्गत ग्राम–पलहेन्दा, तहसील–सदर, लखनऊ की कृषि विभाग की निष्प्रयोज्य एवं खाली पड़ी हुई 14.595 हे0 भूमि परियोजना के किर्यावन्यन हेतु नगर विकास विभाग को निशुल्क उपलब्ध कराये जाने व इसी भूमि से लगी हुई ग्राम–पलहेन्दा की 6.88 हेक्टेयर ग्राम समाज की खाली पड़ी भूमि का पुर्नग्रहण कर नगर विकास विभाग को उपलब्ध कराये जाने एवं बिन्दु 2 के अन्तर्गत ट्रांसफर स्टेशन बनाये जाने हेतु ग्राम–मल्हपुर, परगना व तहसील जिला लखनऊ की खसरा संख्या–457 में 01 हेक्टेयर भूमि का नगर विकास विभाग के पक्ष में ट्रांसफर कराये जाने के संदर्भ में उक्त प्रस्तावित भूमि के प्रतिकर का निर्धारण कराये जाने तथा उक्त भूमि पर ट्रांसफर स्टेशन बनाये जाने हेतु भूमि उपयोग प्रारम्भ करने के निर्देश दिये गये।

तदानुक्रम में अनुरोध है कि कृपयाः संदर्भित कृषि विभाग व सिंचाई विभाग तथा ग्राम समाज की चिन्हित भूमि प्राथमिकता पर उपलब्ध कराये जाने हेतु अपने स्तर से आवश्यक कार्यवाही करने का कष्ट करे, ताकि लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट योजना पूर्ण क्षमता के साथ संचालित हो सके।

भवदीय

संलग्नकः उपरोक्तानुसार।

19/4/2012
(नागेन्द्र प्रसाद सिंह)
प्रशासक

प्रतिलिपिःनिम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

01. प्रमुख सचिव, कृषि विभाग, उ0प्र0 शासन, लखनऊ।
02. प्रमुख सचिव, सिचाई विभाग, उ0प्र0 शासन, लखनऊ।
03. जिलाधिकारी लखनऊ।

19/4/2012
(नागेन्द्र प्रसाद सिंह)
प्रशासक

COMMISSIONER FOR OATH

2429
~~2343~~.

(84) 240

MSW

जेएनएनयूआरएम के यूआईजी कार्यान्श के लखनऊ सॉलिड वेस्ट मैनेजमेन्ट परियोजना हेतु ग्राम पलेहन्दा तहसील सदर लखनऊ में कृषि विभाग की 14.595 हेक्टेयर भूमि तथा ग्राम मल्हपुर परगना व तहसील जिला लखनऊ की सिंचाई विभाग की रिक्त पड़ी 4.401 हेक्टेयर में से 01 हेक्टेयर भूमि उपलब्ध कराये जाने के संबंध में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 29.12.2011 को अपरान्ह 1.00 से 1.30 बजे सम्पन्न बैठक का कार्यवृत्त।

उपस्थिति
सर्वश्री

1. डा0 जे.एन. चैम्बर, प्रमुख सचिव, कृषि विभाग, उ0प्र0 शासन।
2. दुर्गा शंकर मिश्र, प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन।
3. एम. देवराज, विशेष सचिव, कृषि विभाग, उ0प्र0 शासन।
4. अनिल कुमार सागर, जिलाधिकारी, लखनऊ।
5. सूर्य प्रकाश मिश्र, विशेष सचिव, नगर विकास विभाग, उ0प्र0 शासन।
6. हरीश कुमार वर्मा, विशेष सचिव, सिंचाई विभाग, उ0प्र0 शासन।
7. डा0 वी.के. मिश्र, अध्यक्ष, केन्द्रीय मृदा लवणता अनुसंधान संस्थान, क्षेत्रीय अनुसंधान केन्द्र, लखनऊ।
8. पी.के. श्रीवास्तव, अपर नगर आयुक्त, नगर निगम, लखनऊ।
9. श्रीमती वन्दना वर्मा, सहायक निदेशक, (भूमि) सिंचाई विभाग।
10. आनन्द मोहन, मुख्य अभियन्ता, सिंचाई विभाग।
11. गणेश मणि त्रिपाठी, उप कृषि निदेशक, उ0प्र0 लखनऊ।
12. डी.एम. सिंह, अपर कृषि निदेशक, (भू.सं.), उ0प्र0 लखनऊ।
13. वी.पी.सिंह, मुख्य महाप्रबन्धक, सीएण्डडीएस, उ0प्र0 जल निगम, लखनऊ।
14. आर.के. गौण, तकनीकी सलाहकार, सीएण्डडीएस, उ0प्र0 जल निगम, लखनऊ।

Amc(PK)(P)
13/12

तहसीलदार
M(JNNURM)

P.S

बैठक में सर्वप्रथम प्रमुख सचिव, नगर विकास विभाग द्वारा यह अवगत कराया गया कि शहरी विकास मंत्रालय, भारत सरकार द्वारा कियान्वित जेएनएनयूआरएम कार्यक्रम के यूआईजी कार्यान्श के अन्तर्गत लखनऊ नगर का सॉलिड वेस्ट मैनेजमेन्ट परियोजना को ₹ 42.92 करोड़ पर अनुमोदन प्रदान करते हुए स्वीकृत की गयी है। परियोजना के अन्तर्गत लैण्डफिल साइट तथा कम्पोस्टिंग प्लांट की स्थापना हेतु कुल 109 एकड़ भूमि की आवश्यकता है। कृषि विभाग द्वारा ग्राम शिवरी में सॉलिड वेस्ट मैनेजमेन्ट परियोजना के कियांवयन हेतु जो 19 हैक्टेयर भूमि उपलब्ध करायी गयी है, उसके समीप ग्राम पलेहन्दा तहसील सदर लखनऊ में कृषि विभाग की खसरा 01 सं0 क्षेत्रफल 0.405 हेक्टेयर, 10सं0 क्षेत्रफल 1.538 हेक्टेयर, 11 क्षेत्रफल 1.163 हेक्टेयर, 12 क्षेत्रफल 4.209, 22सं0 क्षेत्रफल 3.804 हेक्टेयर, 35 क्षेत्रफल 2.769 हेक्टेयर, 47सं0 क्षेत्रफल 0.125 हेक्टेयर, 63 क्षेत्रफल 0.582 हेक्टेयर कुल 8 किता क्षेत्रफल 14.595 हेक्टेयर भूमि निष्प्रयोज्य खाली पड़ी हुई है। प्रश्नगत भूमि ग्राम शिवरी में स्थापित सॉलिड वेस्ट मैनेजमेन्ट प्लान के समीपवर्ती (लगभग 150 मीटर की दूरी पर) होने के कारण योजना हेतु अत्यन्त उपयोगी है। उक्त भूमि लखनऊ सॉलिड वेस्ट मैनेजमेन्ट योजना हेतु निःशुल्क उपलब्ध कराये जाने का अनुरोध कृषि विभाग से किया जा चुका है।

पी0 के0 श्रीवास्तव
I.A.S. अपर नगर आयुक्त
नगर निगम, लखनऊ

2431 ~~2315~~ 86 242

स्टेशन बनाये जाने हेतु उक्त भूमि का उपयोग प्रारम्भ कर दिया जाय।
(कार्यवाही: सिंचाई विभाग/जिलाधिकारी, लखनऊ/नगर निगम, लखनऊ)

बैठक सधन्यवाद सम्पन्न हुई।

(दुर्गा शंकर मिश्र)
प्रमुख सचिव

2227/NV/Hme(P/3)/11
16/1/12

4273/JNNURM/11-12
18-01-12

उत्तर प्रदेश शासन
नगर विकास अनुभाग–5
संख्या–107/नौ–5–2011–48सा/09
लखनऊ: दिनांक 09 जनवरी, 2012

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :–

1. प्रमुख सचिव, सिंचाई/कृषि विभाग, उ0प्र0 शासन।
2. प्रबन्ध निदेशक, भूमि सुधार निगम, विभूति खण्ड गोमती नगर, लखनऊ।
3. जिलाधिकारी, लखनऊ।
4. अध्यक्ष, केन्द्रीय मृदा लवणता अनुसंधान संस्थान, क्षेत्रीय अनुसंधान केन्द्र, लखनऊ।
5. नगर आयुक्त, नगर निगम, लखनऊ।
6. निदेशक, सीएण्डडीएस, उ0प्र0 जल निगम, गोमती नगर लखनऊ।
7. निजी सचिव, मुख्य सचिव, उ0प्र0 शासन।
8. गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

COMMISSIONER FOR OATH ALLAHABAD

2432 ~~2346~~ (87) 243

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2003 (M/B) P.I.L.
Sewage Treatment Plant VERSUS State of U.P. & Ors.
ANNEXURE NO. 4

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–फैक्स–0522–2612639,
ई–मेल– nnlko@up.nic.in, वेबसाइट– https ://lmc-up.nic.in

प्रेषक :	सेवा में :
प्रशासक, नगर निगम, लखनऊ।	उपाध्यक्ष, लखनऊ विकास प्राधिकरण, लखनऊ।
संख्या : 387 /PM/JNNURM/MSW/12-13	दिनांक : 19. 04.2012.

विषयः जे0एन0एन0यू0आर0एम0 कार्यक्रम के यू0आई0जी0 कार्यान्श के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के कार्यान्वयन हेतु नगरीय क्षेत्र में ट्रांसफार्मर स्टेशन हेतु भूमि उपलब्ध कराये जाने के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक प्रेषित पत्र संख्या–367/पी.एम./जे.एन.एन.यू.आर.एम./एस.डब्लू.एम/11–12, दिनांक 16.03.2012 व पूर्व पत्रो द्वारा नगरीय क्षेत्र में गोमतीनगर स्थित ग्वारी सीवेज पम्पिंग स्टेशन व रेलवे लाइन के समीप की भूमि तथा सीतापुर राष्ट्रीय राजमार्ग पर मण्डी समिति की नवीन फलमण्डी के पश्चिम की ओर 24 मीटर मास्टर प्लान मार्ग पर बायो गैस प्लान्ट हेतु आरक्षित भू–स्थल पर उपलब्ध 5000वर्गमीटर से अधिक भूमि ट्रांसफर स्टेशन हेतु उपलब्ध कराये जाने के लिये अनुरोध किया गया था। इस संदर्भ में आपके पत्र संख्या–1078/अ0अ0–8/11, दिनांक 13.03.2012 द्वारा निदेशक, कृषि उत्पादन मण्डी समिति, लखनऊ को प्रेषित दोनो विकल्पो में से किसी एक विकल्प पर निर्णय हेतु संदर्भित किया गया। जे0एन0एन0यू0आर0एम0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के सुचारू कार्यान्वयन हेतु अनिवार्य रूप से स्थापित होने वाले ट्रांसफर स्टेशन के लिए उक्त दोनो भूमि आप द्वारा उपलब्ध कराये जाने की स्थिति में ट्रांसफर स्टेशन सम्बंधी निर्माण कार्य अनुमानतः 3 माह में किया जाना सम्भव हो सकेगा।

आप अवगत है कि मा0 उच्च न्यायालय में दायर रिट याचिका संख्या–4436/(एम0बी0)/2003 में मा0 न्यायालय ने दिनांक 15.03.2012 को मनकामेश्वर मन्दिर के सामने गोमती नदी के तट पर डाले गये अपशिष्ठो सम्बंधी सुनवाई के दौरान लखनऊ नगर की नगरीय ठोस अपशिष्ठ प्रबन्धन व्यवस्था के सम्बंध में विस्तृत दिशा–निर्देश देते हुये सुनवाई की अगली तिथि में अपशिष्ट प्रबन्धन के सम्बंध में किये जा रहे कार्यो के विवरण, ट्रांसफर स्टेशन हेतु भूमि की उपलब्धता सहित गोमती नदी के 500मीटर क्षेत्र में अपशिष्ट न डाले जाने के सम्बंध में शपथ–पत्र दाखिल करने तथा मेरी व्यक्तिगत उपस्थिति हेतु निर्देशित किया गया है।

तदानुकम में अनुरोध है कि कृपया जे0एन0एन0यू0आर0एम0 कार्यकम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के सुचारू कार्यान्वयन हेतु आवश्यक उक्त दोनो भूमि प्राथमिकता पर उपलब्ध कराने का कष्ट करे, ताकि मा0 न्यायालय के समक्ष अनुपालन सम्बंधी शपथ–पत्र दाखिल किया जाना सम्भव हो सके।

भवदीय,

19/4/2012
(नागेन्द्र प्रसाद सिंह)
प्रशासक

प्रतिलिपि–विशेष सचिव, नगर विकास विभाग, उ0प्र0 शासन, लखनऊ को सानुरोध प्रेषित।

19/4/2012
(नागेन्द्र प्रसाद सिंह)
प्रशासक

COMMISSIONER FOR OATH ALLAHABAD

2433 ~~2341~~ (88) 244

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–फैक्स–0522–2612639,
ई–मेल– nnlko@up.nic.in, वेबसाइट– https ://lmc-up.nic.in

प्रेषक :	सेवा में :
नगर आयुक्त, नगर निगम, लखनऊ।	उपाध्यक्ष, लखनऊ विकास प्राधिकरण, लखनऊ।
संख्या 367/PM/JNNURM/MSW/11-12	दिनांक : 16.08.2012

विषयः जे0एन0एन0यू0आर0एम0 कार्यक्रम के यू0आई0जी0 कार्यान्वि के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के कार्यान्वयन हेतु नगरीय क्षेत्र में ट्रांसफार्मर स्टेशन हेतु भूमि उपलब्ध कराये जाने के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक मेरे पत्र संख्या–324 / पी0एम0 / जे0एन0एन0यू0आर0एम0 / एस0डब्लू0 एम0 / 11–12, दिनाक 14.11.2011 का संदर्भ ग्रहण करने का कष्ट करे, जिसके द्वारा नगरीय क्षेत्र में गोमतीनगर स्थित ग्वारी सीवेज पम्पिंग स्टेशन व रेलवे लाइन के समीप की भूमि तथा सीतापुर राष्ट्रीय राजमार्ग पर मण्डी समिति की नवीन फलमण्डी के पश्चिम की ओर 24 मीटर मास्टर प्लान मार्ग पर बायो गैस प्लान्ट हेतु आरक्षित भू–स्थल पर उपलब्ध 5000वर्गमीटर से अधिक भूमि ट्रांसफर्र स्टेशन हेतु उपलब्ध कराये जाने के लिये अनुरोध किया गया था। उक्त के कम में आपके पत्र संख्या–1078 / अ0अ0–8 / 11, दिनांक 21.01.2012 द्वारा निदेशक, कृषि उत्पादन मण्डी समिति, लखनऊ को प्रेषित दोनो विकल्पो में से किसी एक विकल्प पर निर्णय हेतु संदर्भित किया गया। जे0एन0एन0यू0आर0एम0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के सुचारू कार्यान्वयन हेतु ट्रांसफर स्टेशन अनिवार्य रूप से स्थापित किये जाने है, जिसके लिये उक्त दोनो भूमि की उपयुक्तता के आधार पर आप द्वारा उपलब्ध कराये जाने की स्थिति में ट्रांसफर स्टेशन सम्बंधी निर्माण कार्य अनुमानतः 3 माह में किया जाना सम्भव हो सकेगा।

आपके संज्ञान में लाना है कि मा0 उच्च न्यायालय में दायर रिट याचिका सख्या–4436 / (एम0बी0) / 2003 में मा0 न्यायालय ने दिनांक 15.03.2012 को मनकामेश्वर मन्दिर के सामने गोमती नदी के तट पर डाले गये अपशिष्ठो सम्बंधी सुनवाई के दौरान लखनऊ नगर की नगरीय ठोस अपशिष्ठ प्रबन्धन व्यवस्था के सम्बंध में विस्तृत दिशा–निर्देश देते हुये सुनवाई की अगली तिथि में अपशिष्ट प्रबन्धन के सम्बंध में किये जा रहे कार्यो के विवरण, ट्रांसफर्र स्टेशन हेतु भूमि की उपलब्धता सहित गोमती नदी के 500मीटर क्षेत्र में अपशिष्ट न डाले जाने के सम्बंध में शपथ–पत्र दाखिल करने तथा मेरी व्यक्तिगत उपस्थिति हेतु निर्देशित किया गया है।

तदानुकम में अनुरोध है कि कृपया जे0एन0एन0यू0आर0एम0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के सुचारू कार्यान्वयन हेतु आवश्यक उक्त दोनों भूमि प्राथमिकता पर उपलब्ध कराने का कष्ट करे, ताकि मा0 न्यायालय के समक्ष अनुपालन सम्बंधी शपथ–पत्र दाखिल किया जा सके।

भवदीय,

(शैलेश कुमार सिंह)
नगर आयुक्त

प्रतिलिपि–

01. प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन, महोदय को सूचनार्थ।
02. निदेशक, स्थानीय निकाय निदेशालय, लखनऊ महोदया को सूचनार्थ।

(शैलेश कुमार सिंह)
नगर आयुक्त

COMMISSIONER FOR OATH

2434 ~~2548~~ (89) 245

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–फैक्स–0522–2612639,
ई–मेल– nnlko@up.nic.in, वेबसाइट– https ://lmc-up.nic.in.

प्रेषक :	सेवा में :
नगर आयुक्त, नगर निगम, लखनऊ।	उपाध्यक्ष, लखनऊ विकास प्राधिकरण, लखनऊ।
संख्या : 324 /PM/JNNURM/SWM/11-12.	दिनांक : 14.11.2011

विषय–जे0एन0एन0यू0आर0एम0 कार्यक्रम के यू0आई0जी0 कार्यान्श के अर्न्तगत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के कार्यान्वयन हेतु नगरीय क्षेत्र में ट्रांसफर स्टेशन हेतु भूमि उपलब्ध कराये जाने के सम्बंध में।

महोदय,

जे0एन0एन0यू0आर0एम0 कार्यक्रम के यू0आई0जी0 कार्यान्श के अर्न्तगत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेन्ट परियोजना के कार्यान्वयन हेतु नगरीय क्षेत्र में विभिन्न स्थलो पर ट्रांसफर स्टेशनो की स्थापना हेतु प्रत्येक स्थल पर लगभग 0.5हे0 भूमि की आवश्यकता आकलित की गयी है। ट्रांसफर स्टेशन की अवरथापनाओ सम्बंधी विस्तृत परियोजना रिपोर्ट, तकनीकी विवरण एवं डिजायन आदि मेरे पत्र दिनांक 28.05.2011 एवं दिनांक 18.06.2011 द्वारा प्रेषित करते हुये चिन्हाकिंत स्थलो पर रिक्त भूमि/भूखण्ड प्राथमिकता पर उपलब्ध कराये जाने हेतु अनुरोध किया गया था।

आपके निर्देशो के कम में लखनऊ विकास प्राधिकरण, नगर निगम, सी एण्ड डी0एस0,उ0प्र0 जल निगम तथा फर्म मेसर्स ज्योति इनवायरोटेक के अधिकारियों द्वारा विभिन्न स्थलो के निरीक्षण, स्थल उपलब्धता व मास्टर प्लान में इगिंत भू–उपयोग आदि सम्बंधी परीक्षणो के कम में गोमतीनगर स्थित ग्वारी पम्पिंग स्टेशन व रेलवे लाइन के समीप की ग्रीन बेल्ट की भूमि तथा सीतापुर राष्ट्रीय राजमार्ग पर उ0प्र0 मण्डी परिषद की फलमण्डी के पूर्व की ओर स्थित नजूल की रिक्त भूमि एवं फलमण्डी के पश्चिम की ओर 24मीटर मास्टर प्लान मार्ग पर बायो गैस प्लान्ट हेतु चिन्हित भूमि को प्रारम्भिक तौर पर उपयुक्त पाया गया है। इस सम्बंध में आपके कार्यालय में दिनांक 25.10.2011, 01.11.2011 एवं दिनांक 05.11.2011 को आयोजित बैठको में उक्त स्थलो सम्बंधी विस्तृत विचार विमर्श के उपरान्त इनकी उपयुक्तता के आधार पर गोमतीनगर स्थित ग्वारी पम्पिंग स्टेशन व रेलवे लाइन के समीप की भूमि तथा सीतापुर राष्ट्रीय राजमार्ग पर उ0प्र0 मण्डी परिषद की फलमण्डी के पश्चिम की ओर 24मीटर मास्टर प्लान मार्ग पर बायो गैस प्लान्ट की भूमि को उपयुक्त पाया गया, जिन पर लगभग 5000वर्गमी0 व उससे अधिक भूमि उपलब्ध है। उक्त दोनो भूमि के स्थलीय निरीक्षण में पाया गया कि भूमि के वाछिंत क्षेत्रफल के चिन्हाकंन के पूर्व निम्नाकित कार्यवाही करायी जानी आवश्यक है:–

01. गोमतीनगर स्थित ग्वारी पम्पिंग स्टेशन व रेलवे लाइन के समीप की भूमि पर भारतीय रेल के सीमा पिलर स्थापित नही पाये गये है, जिनके अभाव में रेलवे भूमि व विकास प्राधिकरण भूमि का चिन्हांकन स्पष्ट नही है। जिस हेतु मण्डलरेल प्रबन्धक, पूर्वोत्तर रेलवे, को पत्र प्रेषित करते हुये स्थलीय सीमाकंन कराया जाना वांछनीय है।

02. सीतापुर राष्ट्रीय राजमार्ग पर उ0प्र0 मण्डी परिषद की फलमण्डी के पश्चिम की ओर 24मी0 मास्टर प्लान मार्ग पर बायो गैस प्लान्ट की विकास प्राधिकरण की भूमि हेतु सम्पर्क मार्ग मात्र लगभग 4मी0 चौडाई का उपलब्ध है, जिससे अपशिष्ट वाहक बड़े वाहनो का आवागमन सुगमता से नही हो सकता है। सम्पर्क मार्ग हेतु उ0प्र0 मण्डी परिषद की 24मी0 मास्टर प्लान मार्ग पर स्थित बाउन्ड्री वाल से घिरी हुई भूमि के उत्तरी छोर पर लगभग 15मी0 चौड़ाई की भूमि उपलब्ध करायी जाये,

COMMISSIONER FOR OATH

2435 ~~2349~~ (90) 246

जिस हेतु यदि आवश्यक हो तो मण्डी परिषद को उतने ही क्षेत्रफल की भूमि बायोगैस प्लान्ट के दक्षिणी छोर में से काटकर उपलब्ध करायी जा सकती है।

वर्णित दोनो भूमि के सम्बंध में निवेदन है कि नगर निगम द्वारा मास्टर प्लान के विनिदिष्ट भू–उपयोग के अनुरूप गोमतीनगर की ग्रीन बेल्ट की भूमि पर विस्तृत हरित आच्छादन व वनीकरण बनाये रखा जायेगा। इसी प्रकार 24मीटर मास्टर प्लान मार्ग के समीप स्थित भूमि में समुचित क्षमता के नगरीय ठोस अपशिष्ट आधारित बायोगैस प्लान्ट की स्थापना व संचालन कराया जायेगा।

उपरोक्तानुक्रम में अनुरोध है कि कृपया मण्डलरेल प्रबन्धक पूर्वोत्तर रेलवे एवं प्रबन्ध निदेशक, उ0प्र0 मण्डी परिषद को पत्र प्रेषित कर अपने स्तर से अनुरोध करने का कष्ट करे, ताकि प्रकरणो का शीघ्रतापूर्वक निराकरण कराते हुये भूमि नगर निगम को उपलब्ध करायी जा सके।

भवदीय

(शैलेश कुमार सिंह)
नगर आयुक्त
नगर निगम, लखनऊ।

COMMISSIONER FOR OATH

2436
~~2550~~
91
247

नगर निगम लखनऊ

प्रेषक,

नगर आयुक्त
नगर निगम लखनऊ।

संख्याः– D-65/M.C./Amc(P.I.U)/11

दिनांकः– 18/6/11

सेवा में,

उपाध्यक्ष,
लखनऊ विकास प्राधिकरण
लखनऊ।

नत्थी. .....

–: विषय :–

जे.एन.एन.यू.आर.एम. कार्यक्रम के अंतर्गत सॉलिड वेस्ट मैनेजमेंट परियोजना हेतु भूमि उपलब्ध कराये जाने के संबंध में।

महोदय,

कृपया जे.एन.एन.यू.आर.एम. कार्यक्रम के अंतर्गत सॉलिड वेस्ट मैनेजमेंट परियोजना के अंतर्गत लखनऊ विकास प्राधिकरण की कालोनियों में ट्रांसफर स्टेशन हेतु भूमि उपलब्ध कराये जाने विषयक मेरे पूर्व पत्र संख्या डी–1163/का.त./11 दिनांक 13.04.2011 के संदर्भ में आपके पत्र संख्या 56/मु.अभि./2011 दिनांक 11.05.2011 की अपेक्षानुसार विस्तृत परियोजना रिपोर्ट, तकनीकी व डिजाइन विवरण तथा स्थल पर स्थापित की जाने वाली संरचनाओं संबंधी विवरण तैयार कर इस कार्यालय के पत्र संख्या 199/जे.एन.एन.यू.आर.एम./पी.आई.यू./11 दिनांक 28.05.2011 द्वारा प्रेषित किया जा चुका है जिसके अनुसार प्रत्येक स्थल पर लगभग 3100 वर्गमी. भूमि की आवश्यकता होगी, जिसमें प्रतिदिन लगभग 350 मीट्रिक टन नगरीय अपशिष्टों को संग्रहण करते हुए लगभग 8 से 12 लाख आबादी की सुविधायें आच्छादित की जा सकेगी।

आप अवगत है कि नगरीय ठोस अपशिष्ट निस्तारण की व्यवस्था प्राथमिकता पर कराये जाने के संदर्भ में उपरोक्त वर्णित ट्रांसफर स्टेशन की स्थापना परियोजना हेतु भारत सरकार द्वारा उपलब्ध करायी जा रही धनराशि के अंतर्गत अनिवार्य रूप से की जानी है। अवगत कराना है कि ट्रांसफर स्टेशन के लिए प्रत्येक जोन में भूमि की आवश्यकता है। प्रत्येक जोन में निम्नलिखित स्थानो पर ट्रांसफर स्टेशन हेतु भूमि की आवश्यकता है:–

जोन–1	:	नवीउल्लाह रोड (सिटी स्टेशन के निकट)
जोन–2	:	मोती झील के निकट
जोन–3	:	1– अलीगंज
		2– सीतापुर रोड पर फैजुल्लागंज में
जोन–4	:	1– गोमती नगर/गोमती नगर विस्तार
	:	2– इन्दिरा नगर
जोन–5	:	1– कानपुर रोड
	:	2– एस.जी.पी.जी.आई. के निकट, रायबरेली रोड अथवा बंगला बाजार मार्ग पर

अतः आपसे अनुरोध है कि उपरोक्त स्थानो पर ट्रांसफर स्टेशन स्थापित किए जाने के लिए उपयुक्त रिक्त भूमि/भूखण्ड प्राथमिकता पर उपलब्ध कराने का कष्ट करें ताकि सॉलिड वेस्ट मैनेजमेंट परियोजना को कार्यरूप दिया जा सके।

भवदीय,

(शैलेश कुमार सिंह)
नगर आयुक्त

प्रतिलिपि : आयुक्त, लखनऊ मण्डल, लखनऊ को सूचनार्थ प्रेषित।

COMMISSIONER FOR OATH

(शैलेश कुमार सिंह)
नगर आयुक्त

2437
~~2351~~

92

248

लखनऊ नगर निगम

प्रेषक,

नगर आयुक्त
नगर निगम, लखनऊ।

पत्रांक डी-1163/का०त०/11

दिनांक 13/04/2011

सेवा में,

आयुक्त,
लखनऊ मण्डल,
लखनऊ

विषयः– लखनऊ नगर के सॉलिड वेस्ट मैनेजमेन्ट योजना के अन्तर्गत ट्रान्सफर स्टेशन हेतु भूमि उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

लखनऊ शहर के अपशिष्ट कूड़ा निस्तारण हेतु ग्राम–शिवरी में प्लाण्ट की स्थापना किये जाने हेतु भूमि उपलब्ध करायी जा चुकी है। शहर के विभिन्न स्थलों पर ट्रान्सफर स्टेशन बनाया जाना है जहाँ पर छोटे–छोटे वाहन द्वारा कूड़ा एकत्रित करके ग्राम–शिवरी में स्थापित प्लाण्ट को भिजवाया जायेगा। इस कार्य को किये जाने के लिए ज्योति इनवारोटेक प्रा0लि0 से अनुबन्ध किया गया है। ज्योति इनवायरोटेक प्रा0लि0 में इस कार्य को देख रहे श्री पी0सी0 मेहरोत्रा व नगर निगम, लखनऊ के अधिकारियों द्वारा ट्रान्सफर स्टेशन बनाये जाने हेतु कुछ भूमियों का चिन्हीकरण किया गया है जिसमें से निम्नलिखित भूमियों को लखनऊ विकास प्राधिकरण, लखनऊ द्वारा उपलब्ध कराया जाना है:–

क्रमांक	स्थान का नाम जहाँ भूमि स्थित है	खसरा संख्या	वांछित क्षेत्रफल
1.	प्रियदर्शनी योजना सीतापुर रोड, लखनऊ	पूर्व में स्थापित हॉट मिक्स प्लाण्ट से आच्छादित भूमि	1.5 एकड़
2.	नवीउल्ला रोड(सिटी स्टेशन के निकट)	42 नजूल भूमि	1.5 एकड़

उक्त भूमि कूड़ा ट्रान्सफर किये जाने हेतु अत्यन्त ही उपयोगी हैं।

अतः उक्त भूमियों की उपयोगिता को दृष्टिगत रखते हुए ट्रान्सफर स्टेशन बनाये जाने हेतु मे0 ज्योति इनवायरोटेक प्रा0लि0 को शीघ्र उपलब्ध कराये जाने हेतु आवश्यक कार्यवाही करने का कष्ट करें।

भवदीय,

(शैलेश कुमार सिंह)
नगर आयुक्त

प्रतिलिपिः–

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. प्रमुख सचिव, आवास एवं शहरी नियोजन, उ0प्र0 शासन, लखनऊ।
3. उपाध्यक्ष, लखनऊ विकास प्राधिकरण, लखनऊ।
4. परियोजना प्रबन्धक, युनिट–6, सी0एण्डडी0एस0, उ0प्र0 जल निगम, लखनऊ

भवदीय,

(शैलेश कुमार सिंह)
नगर आयुक्त

COMMISSIONER FOR OATH

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2003 (M/B) PIL
Sewage Treatment Plant VERSUS State of U.P. & ors
ANNEXURE NO. 5

93
249
~~2352~~ 2438

भारतीय गैर न्यायिक INDIA NON JUDICIAL

भारत

रु.5000 Rs.5000

पाँच हजार रुपये FIVE THOUSAND RUPEES

सत्यमेव जयते

INDIA

उत्तर प्रदेश UTTAR PRADESH

Y 806338

RENT DEED

This Rent Deed is made at Lucknow on this 15th day of February, 2012.

BETWEEN

Commissioner Lucknow Municipal Corporation,
Through P.K.Srivastava Add. Municipal Commissioner. Lucknow Nagar Nigam.

AND

M/s. SMS Infrastructure Ltd,

Having its office at 267 Ganesh Phadnavis Bhavan, Near Traingular Park, Nagpur-440010 through its Holder & Authorized Representative, namely Shri Sanjay Chauhan Hereinafter described as the Tenant which term unless it be repugnant to the context or meaning thereof be deemed to mean and include their respective heirs, successors, respective heirs, executors, administrators and assigns etc).

WHEREAS

It was expedient for Lucknow Municipal Corporation under the Rule 8 of Bio-Medical Waste (Management and Handling) Second amendment Rules 2000 & 2003 of CPCB. to set up a Common Bio Medical Waste Treatment Facility for treatment and disposal of bio-medical wastes generated in the area of Lucknow Municipal Corporation.

अधिशासी अभियन्ता
नगर निगम लखनऊ

COMMISSIONER FOR OATH

SMS INFRASTRUCTURE LTD.

94

250

~~2355~~
2439

भारतीय गैर न्यायिक INDIA NON JUDICIAL

भारत

रु.5000 Rs.5000

पाँच हजार रुपये FIVE THOUSAND RUPEES

सत्यमेव जयते

INDIA

उत्तर प्रदेश UTTAR PRADESH

Y 806337

AND WHEREAS

Lucknow Municipal Corporation, a Local Authority as per Section 4 of UP Municipal Corporation Act,1959(which shall include any substitute Local Authority or appointed administrator as per any enactment of lawful Authority) hereinafter called the Municipal Corporation through its Nagar Ayukta, Lucknow invited bids for setting / establish up a Centralized Bio Medical Waste Treatment Facility on Built-Own-Operate & Transfer basis for the treatment of infectious Bio Medical wastes from the city of Lucknow, on behalf of Lucknow Municipal Corporation as defined in Rule 3(9) of the Bio Medical Waste (Management and Handling) Rules 1998 and whereas bid submitted by M/s. SMS Infrastructure ltd, Nagpur was accepted.

The Lucknow Municipal Corporation has resolved to set up such common disposal facility for treating the Bio Medical Waste through Public Private Partnership (PPP) on Build, Operate and Transfer (B.O.T) basis, in pursuance of the same, the company will setup the said unit on this land being provided by Lucknow Municipal Corporation near Village Bindowa Tahsil and Pargana Mohanlalganj, District-Lucknow.

WHEREAS

The Nagar Nigam, Lucknow is sufficiently entitled to and absolutely possessed of all that piece and parcel of land situated in Village Bindowa Tahsil and Pargana Mohanlalganj, District-Lucknow, which 5000 sqm (Five

अधिशासी अभियन्ता
नगर निगम लखनऊ

COMMISSIONER FOR OATHS

SMS INFRASTRUCTURE LTD.

95

~~2354~~ 2440 251

Thousand square metres) piece and parcel of land is more particularly described in the Schedule hereunder and demarcated with Red Colour with boundaries on the plan annexed hereto and hereinafter referred to as the 'demised land' for a annual lease premium of Rs. 50,000/- (Rs.Fifty Thousand Only) per annum.

NOW THIS INDENTURE WITNESSETH AS UNDER:-

That in consideration of premium amounting to Rs. 50,000/- (Rs. Fifty Thousand Only) per annum payable annually by the Tenant to the Nagar Nigam, Lucknow, the First Year's receipt of which is hereby acknowledged, hereinafter reserved and all the covenants on the parts of the Tenant herein contained, the Nagar Nigam, Lucknow does hereby demise unto the Tenant all the part of land with the advantage and disabilities , hidden or obvious, containing by measurement 5000.0 sqm (Five Thousand square metres) only, situated in Village Bindowa Tahsil and Pargana Mohanlalganj, District-Lucknow and measuring 80.0 mtr on the North 80.0 Mtr on the south 62.5 Mtr on the east and 62.5 mtrs on the west, which plot of land is more particularly described in the schedule hereunder written and with the boundaries thereof for greater clearness delineated on the plan annexed to these presents and thereon colored red and numbered as A-B-C-D, the possession of which plot has been delivered to the Tenant together with all rights, easements and appurtenances , whatsoever , to the said plot of land belonging or in any way appertaining to hold the same for a term of 30 Years with a right to renewal of the Tenant shall be done through separate registered document. Any time hereafter during the said term on the terms and conditions that the title of the piece of the land shall not be transferred to the Tenant. The Nagar Nigam, Lucknow will have no claim over the land during the project / contract period after transfer of the said land to Tenant. The Tenant shall not transfer the land or part thereof and/or create third party rights thereon.

That the Nagar Nigam, Lucknow and Tenant hereby agree that the Project is set up on the above said land is for the purpose of disposal of Bio-Medical Waste and to provide the allied services which may be clubbed under the same title of SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD.

Provided always that the Tenant shall peacefully surrender and yield up the said demised premises with the said buildings or structures thereon in good and substantial repair on the expiration or sooner of the said term to the Nagar Nigam, Lucknow.

Any notice to be given by the Nagar Nigam, Lucknow to Tenant in connection with the demised land shall be deemed as duly given by the Nagar Nigam, Lucknow, through post/registered letter addressed to Tenant to the any other address, as may be communicated by the Tenant to the Nagar Nigam, Lucknow and if there shall be any breach or non-observation whatsoever by the Tenant of any covenants hereinafter contained to be observed and performed, it shall be lawful for the Nagar Nigam, Lucknow to enter into the demised land and the building or structure thereupon, the same shall remain in the use or and be vested in the Nagar Nigam, Lucknow. However such action will be taken only after giving 15days clear notice to the Tenant and if the Tenant does not comply or observe with the said covenants. In case of any dispute arising in this matter, it shall be re-solved by

अधिशासी अभियन्ता
नगर निगम लखनऊ

COMMISSIONER POLICE

SMS INFRASTRUCTURE LTD.

~~2355~~ 2441 (96) 252

the concerned relating department of Government of Uttar Pradesh and its shall be deemed to be final.

Provided always it is hereby declared that if the said yearly premium hereby reserved or any part thereof shall at any time be in arrears or unpaid for the space of one calendar month next after the same shall have become due, whether the same has been lawfully demanded or not. It shall be lawful for the Nagar Nigam, Lucknow, notwithstanding the waiver of and previous clause or right of re-entry to enter into and upon the said demised premises and the building or structure or upon any part thereof and thereupon, the same shall remain in the use or and be vested in the Nagar Nigam, Lucknow.

Provided always that the expression Nagar Nigam, Lucknow and Tenant, hereinbefore used, shall unless such a interpretation be inconsistent with the context include, in case of Nagar Nigam, Lucknow, his successor and/or assignee and in case of Tenant., his/her legal heirs, successors, executors, representative and /or assigns. And it is, hereby agreed between the parties hereto that all costs and expenses incidental to the execution and registration of this deed and/or assigns of this deed and or the renewal, shall be payable by the Tenant.

Amount rent of Rs. 50000.00 for 15years total value of Rs. 7,50,000.00 but stamp duty of five years rent comes to Rs. 2,50,000.00 and on which a stamp duty of Rs. 10,000.00 is paid @4%.

THE SCHEDULE REFERRED TO ABOVE:-

Land of Plot No 313(Part) in Village Bindowa Tahsil and Pargana Mohanlalganj, District-Lucknow measuring area 5000.0 sqmtres with sides measuring on the north 80.0 mtrs., on the South 80.0 mtrs, on the East 62.5 Mtrs and on the West 62.5 mtrs and bounded as follows:-

NORTH	:	Road
SOUTH	:	Khasra 313
EAST	:	Khasra 314
WEST	:	Khasra 313

IN WITNESS WHEREOF the parties have signed this deed without any pressure or any undue influence or coercion with their sound and disposing mind in the presence of the following witness on the day month and year mentioned above.

WITNESSESS:-

(विशाखा अग्रवाल
[illegible] JAIN)
PM (INNURM)
LNN

For and on behalf of the
Nagar Nigam, Lucknow
Date of Signature

2. B. P. Yadav
Environment Officer
PIU. L.N.N. Lucknow

TENANT

SMS INFRASTRUCTURE LTD.

Date of Signature

3. (MUKESH GUPTA)
209, 210, DEVA PALACE VIRAM KHAND-1
Gomti Nagar Lucknow

~~2356~~ 2442 (97) 253

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

A-V-455053

AGREEMENT

This Agreement is made at Lucknow on this 4th day of February 2012 29 NOV 2011

BETWEEN

Lucknow Municipal Corporation, through its Municipal Commissioner Shri Shailesh Kumar Singh authorized by him, (Through its Additional Municipal Commissioner, Shri P.K. Shrivastava), hereinafter described as the Principal

AND

M/s. SMS Infrastructure Ltd,

Having its **office at 267 Ganesh Phadnavis Bhavan, Near Traingular Park, Nagpur-440010** through its Power of Attorney Holder and Authorized Representative, namely **Shri Sanjay Chauhan;** presently worked as Dy. General Manager (Environment) (Hereinafter described as the Operator which term unless it be repugnant to the context or meaning thereof be deemed to mean and include their respective heirs, successors, executors, administrators and assigns etc).

THIS AGREEEMENT SHALL BE SUBJECT TO LUCKNOW JURISDICTION

WHEREAS as it was expedient for Lucknow Municipal Corporation under the Rule 8 of Bio-Medical Waste (Management and Handling) Second Amendment Rules 2000 and 2003 of Central Pollution Control Board, to set up a common disposal/incineration site for Bio Medical Waste generated in the area of Lucknow Municipal Corporation.

AND WHEREAS

Municipal Corporation, Lucknow a Local Authority as per Section 4 of UP Municipal Corporation Act, 1959 (Act no. II of 1959) which shall include any substitute Local Authority or Appointed Administrator as per any enactment of lawful Authority hereinafter called the Municipal Corporation through its Nagar Ayukta, (Municipal Commissioner) Lucknow invited bids for setting / establishing of Centralized Bio Medical Waste Treatment Facility on Built-Own-Operate and Transfer basis for the treatment of infectious Bio Medical wastes from the city of Lucknow, on behalf of Lucknow Municipal Corporation as defined in Rule 3(9) of the Bio Medical Waste

अभियन्ता

(98)
254

~~2351~~
2443

(Management and Handling) Rules, 1998 and whereas bid submitted by M/s. SMS Infrastructure ltd, Nagpur was accepted. On 11/11/2010 by the Municipal Corporation and the State Government granted its approval on 25.11.2011.
The Lucknow Municipal Corporation has resolved to set up such common disposal facility for treating the Bio Medical Waste through Public Private Partnership (PPP) on Build, Operate and Transfer (B.O.T) basis and whereas Lucknow Municipal Corporation has accordingly invited bids for setting up a common facility of disposal site for Bio-Medical Waste treatment facility on behalf of Lucknow Municipal Corporation as defined in Rule 3(9) of the Bio Medical Waste (Management and Handling) Rules 1998 and whereas bid submitted by M/s. SMS Infrastructure Ltd., Nagpur was accepted.

AND WHEREAS an Agreement dated .....2012 has been executed between the Lucknow Municipal Corporation and M/s. SMS Infrastructure Ltd., Nagpur and in pursuance of the same, the company will setup the said unit on the land provided by Lucknow Municipal Corporation in Village- Bindowa, Tahsil and Pargana-Mohanlalganj, District-Lucknow, Uttar Pradesh measuring about 5000 sq. Mtrs_Situated at Village- Bindowa, Mohanlalganj, Lucknow, Uttar Pradesh.

(1) <u>DEFINITIONS</u>: In this Agreement, unless the context otherwise requires:

i. **BMW Rules:** - Bio Medical Waste Handling Rules, 1998 as amended up to date.

ii. **'Principal'** for the purpose of this Agreement means Lucknow Municipal Corporation represented through its Municipal Commissioner and shall be hereinafter referred to as the ' Principal' which term shall unless it be repugnant to the context or meaning thereof be deemed to mean and include their respective heirs, successors-in-interest and its authorized officers and assigns etc.

iii. **'Operator'** means M/s. SMS Infrastructure Ltd.s, Lucknow whose Bid has been accepted by Lucknow Municipal Corporation on 11.11.2010 and shall hereinafter described as 'Operator' for the purpose of this Agreement which term shall unless it be repugnant to the context or meaning thereof be deemed to mean and include their respective heirs, successors-in-interest and its authorized officers and assigns etc. The present title of the Operator under this agreement shall be automatically be transferred to SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD on the production of evidence of its incorporation to the concerned authorities. The SPV namely **M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD** after having the sanction from the concerned authorities will take the title of 'OPERATOR' under this present agreement and all the terms and conditions hereunder will be applicable to SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD as an Operator.

iv. **'Occupier'** means as defined in rule 3 of Bio-Medical Waste (Management and Handling) Rules, 1998 and the Bio- Medical Waste (Management and Handling) (Second Amendment) Rules, 2000 shall be applicable for the purpose of this Agreement.

v. **'Special Purpose Vehicle'** means a Special Purpose Vehicle by the name and title as M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD would be floated by the operator under which all the Collection, Transportation, Treatment and Disposal of bio-medical

अधिशासी अभियन्ता
नगर निगम, लखनऊ

COMMISSIONER FOR OATH

SMS INFRASTRUCTURE LTD.

waste, Transactions, Activities, Rights and Liabilities under this agreement would be carried on under the same name and title and undertakes to be responsible for preparation, Construction, Operations, and Maintenance of a technically sound project for Management, Collection, Incineration, Disposal of Bio-medical waste as per norms enumerated in Schedule – I to IV of Bio-Medical Waste (Management and Handling) Rules within the local area of Lucknow Municipal Corporation and hereby undertakes to ensure that the said Bio-medical waste treatment and disposal project will fulfill the requirement given in Schedule V and VI of Bio-medical waste (Management and Handling) Rules, 1998 and all other laws and regulations applicable thereto from time to time. The Operator will have the discretion to arrange the share holding pattern of the SPV amongst its subsidiary and joint venture or consortium companies for the purpose. The special bank accounts will be opened in the name of its SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD through which all the commercial transactions, clearing, collections, payments, Loans & Advances, Deposit would be operated in respect of this tendered work and present agreement.

vi. All other definitions given in Rule 3 of Bio- Medical Waste (Management and Handling) Rules, 1998 as well as Second Amendment of 2000 shall be applicable for the purpose of this Agreement.

(2) <u>TERMS AND CONDITIONS</u>: The Principal and Operator as defined and Their Successors hereby agree to bind themselves by the Following terms and conditions.

1. That the Operator M/s. SMS Infrastructure Ltd.s, Lucknow, through its SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD. undertakes to be responsible for preparation of a technically sound project for Management, Incineration of disposal of Bio-medical waste as per norms enumerated in Schedule –I to IV of Bio-Medical Waste (Management and Handling) Rules within the local and nearby area of Lucknow Municipal Corporation and hereby undertakes to ensure that the said Bio-medical waste treatment and disposal project will fulfill the requirement given in Schedule V and VI of Bio-medical waste (Management and Handling) Rules, 1998 and all other laws and regulations applicable thereto from time to time.

2. The Operator through its SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD shall raise required funds for the capital inve tment and working capital etc. on his own.

3. The Operator undertakes that the SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD to function as an operator of Bio-Medical Waste and shall maintain and comply all order/directions issued by the Competent Authority (Uttar Pradesh pollution control Board) and maintain all records, make reports to the prescribed authorities as required under the provision of Bio-Medical Waste (Management and Handling) Rules, 1998 as well as amended Rules of August, 2003 or any other Enactments/Rules for the time being in force

~~2359~~ 2445 100 256

and to comply all administrative order lawfully issued by the Competent Authority in this regard.

4. The principal as per the Agreement dated ~~2012~~ has made available the land bearing Khasra. No. 313 of Village- Bindowa, Tahsil and Pargana-Mohanlalganj, District-Lucknow, measuring 5000 sq. Mtrs is Situated at **Village Bindowa Lucknow** which is owned by the Principal will be made available to operator on the ~~lease~~ rent from the date of possession i.e. w.e.f. 2012 on the basis of annual ~~lease~~ rent inclusive of all charges; the annual amount of ~~lease~~ rent would be Rs.50000/- per year on the terms and conditions that the title of the piece of the land shall not be transferred to the Operator. The Operator shall not transfer the land or part thereof and/or create third party rights thereon.
That the Principal and Operator hereby agrees that the Project is set up on the above said land is for the purpose of disposal of Bio-Medical Waste and to provide the allied services which may be clubbed under the same title. of SPV namely M/s SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD.
5. The Operator agrees to Produce, Distribute bills and Collect service charges every month from the occupiers by the mode given by the Principal. The Operator will also inspect the occupier's premises with the help of Principal for actual number of bed strength etc every 6 months.

6. All the manpower and necessary infrastructure for the above will be arranged by Operator only. Operator will produce the list of defaulting doctors to the Principal and Uttar Pradesh pollution control Board and both Uttar Pradesh poliution control Board and Principal will take due legal and penal action on defaulting members in this regard.

7. All the recovery of service charges from the defaulting occupiers shall be collected by the Operator

(3) BE IT KNOWN to all, in exercise of power conferred under sections 6, 8 and 25 of the Environment (Protection) Act 1986, Ministry of Environment and Forest has notified Biomedical Waste (Management & Handling) Rules, 1998 which was further amended in year 2000 & 2003.

(4) That the rule speaks that "It shall be the duty of every occupier of an institution generating biomedical waste which includes a hospital, nursing home, clinic, dispensary, veterinary institution, animal house, pathological laboratory, blood bank, by whatever name called to take all steps to ensure that such waste is handled without any adverse effect to the human health and the environment"

(5) That the Municipal Corporation, under the Rule -14 shall provide a minimum of 1.0acre of suitable land for establishing this facility with an approaching road and electricity connection, and water connection to be used for the project. The Operator; in protest; if has to shut down or close the present facility due to any unavoidable reasons or in respect of the orders passed by State or Central Government or as a result of Judgment of Courts; in regard to the not to use the land for the purpose of erection of facility of disposal of Bio Medical Wastage at any subsequent stages; the present agreement will

COMMISSIONER FOR OATH

SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD.

not be applicable in that circumstances and the Lucknow Municipal Corporation will be responsible to provide the alternative land to Operator at the earliest without any hindrance and protest.

(6) That it is clarified specifically that the successful bidder shall be exclusively responsible and authorized for the collection, transportation, treatment and disposal of biomedical waste in the city of Lucknow and its periphery. Municipal Corporation shall not permit any other person, corporeal or in corporeal to enter in to any other agreement to discharge the duties under the aforesaid statutory Acts and Rules during the continuation of the permission.

(7) That the initial agreement between the principal and the operator for a period of 15 years from the date of grant of consent to operate from the Uttar Pradesh Pollution Control Board.

(8) That for grant of fresh permission after the expiry of period of 15 years, afresh negotiation of the same or otherwise varied terms as the case may be initiated between the parties at least one year before the aforesaid scheduled period of 15 years so that effective terms and negotiations with due formalities can be achieved and the purpose of statutory Acts and Rules can be fulfilled without any impediment.

(9) That the Operator of the facility awarded with the work shall be responsible for any loss due to the natural calamity, heavy rains of flood or any technical fault if might be caused due to executed work to facility under any circumstances, the corporation shall not be responsible for any loss or pay compensation to the Operator of the facility or any of its associates. The Operator may arrange the insurance cover to come out such risks.

(10) That the operator of the facility shall seek to get any loan/grant/ subsidy from any financial organization/Bank/ Government Department, Municipal Corporation Lucknow shall give NOC for the said purpose. If required on plant and machinery only and not upon the land granted on lease to the operator by the principal.

(11) That the land provided for installation of the facility is owned by Corporation and it shall be the property of the Corporation.

(12) That the Operator shall be responsible for getting environmental clearance as per the Biomedical Waste (Management and handling) Rules, 1998.That the operator of the facility has to comply with all the laid guidelines of Central Pollution Control Board and has to ensure safe and smooth operation of the facility.

(13) That the operator of the facility has to comply with all the laid guidelines of Central Pollution control Board and has to ensure safe and smooth Operation of the facility. Representatives of the prescribed authority will be free to visit WITH PRIOR 7 DAYS INTIMATION and see the progress of the work at site at any day and will be empowered to call the record related to the project for perusal/scrutiny at any time.

(14) That as per Biomedical Waste(Management and Handling) Rules ,1988 or as per direction issued by the Hon'ble Supreme Court of India or High Court Uttar Pradesh., the Municipal Corporation will enforce as per its own initiative or as per instance of the Prescribed Authorities the required order, notice, direction directly or by publication to effectuate the provision and the facilities will render its services and secure the payment of daily, weekly, periodically, monthly basis as may be agreed upon or the circumstances may permit.

अधिशासी अभियन्ता
नगर निगम, लखनऊ

COMMISSIONER FOR OATH

SMS INFRASTRUCTURE

(15) That the area of operation will be entire Municipal limits of Lucknow, Municipal Corporation Lucknow. Lucknow Municipal Corporation will have no Objection, if the wastes brought in to the city from outside for disposal, subject it should be permitted by the prescribed authority.

(16) That the Municipal Corporation will take its own initiatives to enforce orders, notices, directions or public appeal publications to make the entire healthcare establishment as classified under the provision of Biomedical Waste (management and Handling) Rules, 1998 to avail the services on mandatory basis of the established centralized treatment facility on the approved rates.

(17) That the operator of the facility shall be allowed to enhance the Approved service Charges of the entire healthcare establishment whether private or government, as per the rules quoted in the financial bid. Municipal Corporation Lucknow will also ensure to Motivate the States concerned Health Department to timely allocate the budget to respective district Hospitals, PHC, CHC, Medical colleges, etc. so that the payments against the services bills could be released on time to facility Operator.

(18) That the operator of the facility has to make collections from the Occupiers and a monthly payment Rs. @1 lac (Rs. One Lac) as license Fee to Municipal Corporation as quoted in the bid through crossed cheque in favour of Nagar Ayukta Municipal Corporation or as directed by the Municipal Corporation, Lucknow in writing.

(19) That the operator of the facility has deposited the security of Rs. 2.00 lac (Two lacs only) as Ernest money which shall be released after this agreement. The Operator shall keep a performance Bank guarantee of Rs. 5,00,000/- (Rupees five Lacs only) i.e. 5% of the project cost; with Lucknow Municipal Corporation for proper and uninterrupted performance of his part of contract to the satisfaction of Principal. The performance Bank guarantee shall be refunded without interest only after contract period is over, after deducting all dues and expenses incurred by the Principal.

(20) That in case of any dispute in regard to interpretation, working, fulfilling the aims and intendment of the Agreement or purpose for which agreement has been executed, the said dispute shall be referred to The Commissioner Lucknow Division, Lucknow as the sole arbitrator who will decide the dispute as per provision of the Arbitration and Conciliation Act, 1996. That in case of any dispute whatsoever Lucknow court alone shall have the jurisdiction. The Operator undertakes to submit the list of all occupiers who are member of Bio-Medical Waste common facility and undertakes to give all the detail to the Principal as and when required. The list shall be revised after every 6 months.

(21) The operator will arrange specified vehicles in sufficient numbers to collect B.M.W. from the occupiers. The total cost and liability of this infrastructure including workers thereon would be on Operator exclusively.

(22) The Operator undertakes to pay License Fee of Rs. One Lakh per Month in advance by 7th year English Calendar month to the Principal. Operator undertakes to pay License Fee to Principal on monthly basis and if there is problem in case License Fee will be settled every quarterly (3 months) by the Operator.

(23) The Operator is entitled to stop collecting Bio-Medical Waste from the defaulting occupier after giving due notice to the defaulter occupier and

अधिशासी अभियन्ता
नगर निगम, लखनऊ

initiate legal proceedings and appropriate action through the Principal and Uttar Pradesh Pollution Control Board and will continue services after payment of all dues.

(24) The Principal will take periodic interaction with Medical Association, Uttar Pradesh Pollution Control Board and Operator for achieving better results. The Principal will not grant occupiers any sort of registration (Fresh and Renewals) without verifying N.O.C from the Operator every year.

(25) As per clause no (5) of this Agreement, The Operator will distribute bills and Collect service charges from the occupiers namely Persons, Institutions and Bodies generating Bio-Medical Waste including Hospitals, Maternity homes, Medical clinics, Pathology labs and Dispensaries etc and submit the list of defaulter Occupiers (who do not pay the service charges) to the Principal and Uttar Pradesh Pollution Control Board both Uttar Pradesh Pollution Control Board and Principal will collectively take the penal action against such defaulter Occupiers and disallow their functioning of such Hospitals/ Institution, If defaulter Occupiers are not found responding to pay the service charges.

(26) The service charges to be paid by Occupier will be subject to be revised after every One (1) year with a 5% increment in fees and the same shall be implemented and communicated by the Principal and the same shall be binding on the occupier.

(A) The Operator shall be responsible for techno-economic viability of the project and if the Operator comes under problem, including problem in performance of unit, mechanical break down, technical failure major repair due to any reasons it break down continued for the period more than 15 days than Operator shall make necessary arrangement. Operator shall be responsible for starting functioning of the project within 30 days from such breakdown to dispose BMW as per norms of Uttar Pradesh Pollution Control Board. If the Operator fails,to start the project within 60 days time, the Principal may after giving the proper opportunity of being heard to the Operator; may order the entire project to be taken over by Principal without claiming any cost of existing structure, machinery and the Agreement will stand terminated. The Operator will have no claim for loss over the project.

(B) If there is any major repair or maintenance, change in technical or natural calamity for which more then 60 days is needed then Uttar Pradesh Pollution Control Board, Principal and Operator will scrutinize the problem. And if it is found genuine then above clause no. (28 –A) will not be applicable. In case of non-functioning period of the plant Operator will be responsible for disposing BMW as per Uttar Pradesh Pollution Control Board norms at his own cost.

(27) The Operator shall be fully responsible to abide by the various provision laid down in labour laws applicable from time to time. This includes payment of wages and allowances as per Minimum Wages Act. Providing all necessary facilities and amenities as required by the law in force etc. The Lucknow Municipal Corporation shall be entitled to recover all the expenses, losses and damages incurred if it required discharging the duties of Principal Employer as contemplated by the law in force.

(28) After the contract period is over, including extended period (if any), the Operator shall hand over the project along with all its assets to Principal upon

अधिशासी अभियन्ता
नगर निगम लखनऊ

COMMISSIONER FOR OATH

SMS INFRASTRUCTURE LTD.

which the Security Deposit shall be refunded to the Operator without interest. Any dues, loans, liability shall be cleared by Operator at the time of handing over project after BOT per period over.

(29) The Operator shall provide coverage of E.S.I.C to all persons working under the project, also follow rules and orders in force relating to Minimum Wages Act, Industrial Dispute Act, Factories Act, Provident Fund etc. and all other labour and other laws applicable to the project and the Operators workers from time to time. The Lucknow Municipal Corporation does not assume any responsibility of the employees of the Operator and expressly denies to create or give any employment to the workers and employees of the Operator. The Operator shall clearly inform this condition to all his workers and employees. The Lucknow Municipal Corporation shall be entitled to recover all the expenses from the Operator if required to defend such matter in future.

(30) The Plant, machinery, equipment should be insured against theft, fire and natural calamities. The Principal is not responsible for any damage of the project caused by any of the above said reasons and will not compensate the Operator for the same. However, reserves the right to appoint its official representative on site to over see the actual functioning.

(31) The Principal if so desires, shall continue with the agreement after lapse of initial period of validity of contract on same terms or from any other date meanwhile before the period of validity of contract on same or relevant terms and conditions.

(32) The transfer of the project to Principal shall be free from any liability including liability of employment of manpower already working in project. Any dues, loans, liability shall be cleared by Operator at the time of handing over project after BOT period is over.

(33) **DISPUTE SETTLEMENT:**

A. Any kind of dispute between the Operator and Occupier will be settled by the Principal. Any verdict by the Principal will be binding to the Operator and the Occupier.

B: Any kind of dispute between the Operator and the Principal will be solved mutually. If the dispute cannot be settled mutually, then an Arbitrator shall be appointment by the authorities who shall be the commissioner Lucknow Division, Lucknow.

C. Then any party can seek relief by court proceedings in court of law having Jurisdiction at Lucknow only.

D. In case of any kind of dispute related to additional huge capital investment due to change in rules or any unjustified inflation in any consumables like Diesel or Electricity etc. rise in charges will be finalized after discussed mutually.

(34) The Operator shall be duly bound to submit the report about the functioning of the Project, as specified by the Principal.

(35) The residue of the treated Bio-medical waste and ash will be collected and transported and it will be dumped at landfill site by the Lucknow Municipal Corporation on daily basis.

Corporation on daily basis.

A. The Lucknow Municipal Corporation shall make the Bio-Medical Waste services mandatory to all occupiers i.e. Doctors, Hospitals,

अधिशासी अभियन्ता
नगर निगम लखनऊ

COMMISSIONER FOR OATH

M/S INFRASTRUCTURE LTD. SWS

~~2389~~ 2450 105 261

Clinic, Laboratories, Blood Banks, Veterinary Hospitals, Slaughter House, etc. all should be covered in B.M.W. common facility project provided by Lucknow Municipal Corporation and Operator.

B. As per the provision BMW (Handling Rules, 1998) and amendment Central Pollution Control Board 2003 guidelines. It is mandatory to all occupier i.e. Hospitals, Clinics, Blood Banks, Pathology labs, Slaughter House, Veterinary Hospitals and etc, to make the use of common facility of BMW Services.
All occupiers shall register the name and firms with Uttar Pradesh Pollution Control Board and should get authorization certificate from Uttar Pradesh Pollution Control Board.

(39) Municipal Commissioner, Lucknow Municipal Corporation reserve rights to alter terms and conditions by negotiating with the Operator.

Hence this agreement made on this 4th day of Febuary 2012.
At Lucknow and duly signed in presence of witness.
Signed.

(PRINCIPAL)
For
Lucknow Municipal Corporation, Lucknow.

04/2/12
अपर नगर आयुक्त
लखनऊ

PROPRIETOR (OPERATOR)
M/s.SMSInfrastructure Ltd.s,

SMS INFRASTRUCTURE LTD.

Date: 04-02-12
Place: Lucknow

Date: 04-02-12
Place: Lucknow

Witness:
1. [illegible] (IN), AM (NNORM), INN
2. अधिशासी अभियन्ता नगर निगम, लखनऊ
[illegible] Yadav, Environment Officer
PIU, LNN Lucknow
3. [illegible]
(MUKESH GUPTA)
209,210 DEVAPALACE VIRAM KHAD-1
Gomti Nagar LUCKNOW

COMMISSIONER FOR OATH

2451 ~~2365~~ 262

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

LUCKNOW BENCH LUCKNOW

I N D E X

WRIT PETITION NO. 4436(M/B) OF 2003[PIL]

Sewage Treatment Plant ...Petitioner

Versus

State of U.P. and others .....Opp. Parties

SL.NO.	PARTICULARS	PAGE NOS.
1.	2.	3.

1. Misc. Application for taking on record the Affidavit

2. Affidavit in compliance of the order dated: 15.03.2012

3. **ANNEXURE NO. 1.** 13
Copy of the identify proof

4. **ANNEXURE NO. 2.** 14
Copy of the Test report influent and effluent at these STP's

5. **ANNEXURE NO. 3.** - 15 - 20
Copy of the Status report of these ongoing projects

6. **ANNEXURE NO. 4** 21 - 25
Copy of the status report of the solid waste project

Place: Lucknow
Dated: 25/4/ 2012

I. P. Singh
(Indu Prakash Singh)
Advocate
Counsel for the Applicant
Mobile No. 9415046256

1— 2452 ~~2366~~ 263

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

LUCKNOW BENCH LUCKNOW

C.M. APPLICATION No. (W) OF 2012

Managing Director, U.P. Jal Nigam, Lucknow ...Applicant-

In Re:

WRIT PETITION NO. 4436 (M/B) OF 2003

Sewage Treatment Plant ...Petitioner

Versus

State of U.P. and others .....Opp. Parties

APPLICATION FOR TAKING ON RECORDS THE ACCOMPANYING AFFIDAVIT OF COMPLIANCE

The applicant-Opposite Party ~~No.~~ i.e U.P. Jal Nigam respectfully beg to state as follows:

That for the facts, reasons and circumstances, stated in the Affidavit, it is respectfully prayed that this Hon'ble Court may graciously be pleased to take on records the applicant's Affidavit to meet the ends of justice.

Place: Lucknow
Dated: 2012

I. P. Singh
(Indu Prakash Singh)
Advocate
Counsel for the Applicant
Mobile No. 9415046256

2453 ~~2367~~ 264

2

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

LUCKNOW BENCH LUCKNOW

WRIT PETITION NO. 4436 (M/B) OF 2003

Sewage Treatment Plant ...Petitioner

Versus

State of U.P. and others .....Opp. Parties

AFFIDAVIT IN COMPLIANCE OF THE ORDER DATED: 15.03.2012 PASSED BY THIS HON'BLE COURT.

V.U. Bishnoi, aged about 59 years,

Son of Late P. C. Bishnoi

Educational Qualification - B.E. (Civil)

Caste - Hindu Religion - Vedic

Nationality - Indian

Address U.P. Jal Nigam, 6, Rana Pratap Marg, Lucknow,

Profession- Managing Director, U.P. Jal Nigam, 6, Rana Pratap Marg, Lucknow,

I, the above named deponent, do hereby solemnly affirm and state on oath as under:

[Deponent]

1. That the deponent is presently posted as Managing Director, U.P. Jal Nigam, 6, Rana Pratap Marg, Lucknow, and as such is well conversant with the facts of the case deposed to hereunder:

A copy of the document indicating the identity of the deponent is being annexed herewith as **ANNEXURE NO. CA-1** to this Counter Affidavit.

2. That the deponent has carefully gone through the Writ Petition and its annexures and the affidavit filed in support thereof and has understood the contents thereof.

3. That the aforesaid Writ Petition was taken on 15.03.2012, on which date the General Manager, Gomti Pollution Control Unit, U.P. Jal Nigam, Lucknow filed Status report of Sewage Treatment Plant. This Hon'ble Court has been pleased to pass an order on 15.03.2012 requiring the deponent to file his Affidavit stating therein the efforts adopted by them for management of the solid waste garbage and for treating the filthy water contaminating the Gomti at various points. They will also specify a holistic plan for ensuring the complete solid waste management, whether it is from the hospital or otherwise and to make Gomti water clean and potable. The operative portion of the order dated: 15.03.2012 is being reproduced

below for ready reference and kind convenience of this Hon'ble Court:

> *"we direct Municipal Commissioner, Lucknow, Managing Director, Jal Nigam to file their affidavit stating therein the efforts adopted by them for management of the solid waste garbage and for treating the filthy water contaminating the Gomti at various points. They will also specify a holistic plan for ensuring the complete solid waste management, whether it is from the hospital or otherwise and to make Gomti water clean and potable. All the officers who are present today will again appear on next date fixed along with Municipal Commissioner and Managing Director of Jal Nigam.*
> *In the meantime, Nagar Nigam, Lucknow is restrained from dumping garbage within 500 meters of Gomti river bed.*
> *List this matter again on 25.4.2012.*
> *Order Date :- 15.3.2012"*

4. That in regard to pollution of Gomti river through various nalas, it is humbly submitted that all 26 drains flowing into river Gomti have been intercepted and their discharge is diverted to STP's through a network of Sewage Pumping Stations. Out of these 22 Nos. drains are diverted and intercepted to 345 mld STP, Bharwara and balance 4 Nos. drains to 56 mld STP Daultatganj. These sewage Treatment Plants, are in function to treat domestic sewage of Lucknow City. At present all discharge either of these drains or existing sewer network is intercepted and diverted to these sewage treatment plants.

5. That under Gomti Action Plan Phase-I Sewage Treatment Plant of 42 mld was constructed and commissioned in December 2002 at Daulatganj. Under JNNURM Programme one more unit of 14 mld was added to this sewage treatment plant, thereby providing a total of 56 mld capacity at Daulatganj. This plant was commissioned in March, 2010. Intercepted discharge of Gaughat drain, Nagaria drain, Sarkata drain and Pata drain alongwith sewerage collected from Husainabad, Balaganj, Hardoi Road, Campwell Road etc., areas is treated at Daulatganj STP. Under Gomti Action Plan Phase-II one more sewage tratement of 345 mld capacity has been constructed at Bharwara. This plant is in operation from Janurary, 2011. Intercepted sewerage of rest 22 drains and Gomti Nagar Sewer network is treated at this plant. Therefore, at present 401 mld domestic sewage treatment capacity is functional to treat domestic sewage of the city.

6. That as per direction of Hon'ble Court on dated: 15.03.2012, water samples of Gomti river from various locations were collected for testing and handed over to Indian Institute of

Toxicology Research on dated: 21.03.2012. The test report send by IITR is being enclosed and marked as Annexure No. A-1 to this Affidavit. As per results the values of dissolve oxygen (DO) at Gaughat and near Gomti Barrage has been found 6.1 mg/1 and 7.2 mg/1 respectively, which is well within the norms fixed by Central Pollution Control Board.

7. That parameters of treated effluent of two sewage treatment plans is within the permissible limit prescribed by Central Pollution Control Board/U.P. Pollution Control Board. Test report of influent and effluent of these STP's is enclosed herewith and marked as **ANNEXURE NO. 2** to this Affidavit.

8. That as stated above all 26 nos. drains have been intercepted and diverted to the two sewage treatment plants. Not only sewage discharge but solid waste, like garbage etc., is also being screened and collected at tapping points. The collected solid waste is carted by Lucknow Nagar Nigam, to disposal sites.

To arrest domestic sewage, generated in the city, a comprehensive sewerage network is

being laid under ongoing projects. Status report of these ongoing projects is being annexed herewith as **ANNEXURE NO. 3** to this Affidavit.

9. That for the management of solid waste of the city, status report of the solid waste project has been submitted by the Director, of the Executing Agency i.e. the Construction and Design Services, U.P. Jal Nigam, Lucknow. A copy of the report is being annexed herewith as **ANNEXURE NO. 4** to this Affidavit.

10. That as per the Status report of the Director, Construction and Design Services, U.P. Jal Nigam, Lucknow, the Lucknow Solid Waste Management Project has been approved by the Government of India under the JNNURM Programme. The cost of the Project is assessed to the tune of ₹ 4292.37 Lacs. The financing of the project is done by the Government of India to the extent of 50 while the State Government and ULB Shares are 20% and 30% respectively. Till date an amount of ₹ 1845,73 Lacs has been released.

The execution of the Project has been taken up on PPP mode on an integrated approach. The integrated approach include door to door collection, primary storage, secondary collection, transfer, development of

landfill facility and operation and maintenance of all the above facilities for a period of 30 years. The selected operator would be paid one time grant in accordance with the mile stones fixed in the concession agreement. During this period all replacement of vehicle and machinery and enhancement of capacity would be done by the operator on its own. In addition to the grant amount the operator will also be paid a sum of ₹ 562.00 per tone as tipping fees for collection and processing of the sold waste.

At present, Operator selected for Lucknow City is carrying out door to door collection and transportation of municipal solid waste in 57 wards. The developments of processing and landfill facilities are also under way. Part of the pre-sorting unit has been commissioned. Windrow composting too has also been started. Part machines for final processing of the compost has been received at the site and is being installed. The project is likely to be completed by 30th September, 2012.

There are 110 municipal wards in the City of Lucknow. As mentioned above the operator has been carrying out door to door collection in 57 wards only. Efforts were made to increased the coverage of door to door collection in the entire 110 wards has not been successful due to reluctance of operator as he

is not being paid for the services being carried out by him. The operator initiated the door to door collection 01.05.2010 and ti9ll date he has spent of ₹ 789.00 lacs on door to door collection and transportation of waster. While the amount paid by the Nagar Nigam is ₹ 215.00 Lacs only. Out of this amount (the amount paid by the Nagar Nigam) amout of ₹ 137.00 Lacs was collected by the Operator and deposited in the escrow account of Nagar Nigam. This till February 2, 2012 an amount of ₹ 539.00 Lacs remains outstanding with the Nagar Nigam. Till this mater is dissolved the real achievement in the field of waster management and cleanliness of the city cannot be achieved.

11. That it is relevant to submit here that Lucknow Nagar Nigam released first and Second installment of ₹ 1073.10 lacs and ₹ 772.63 lacs out of which ₹ 1520.84 lacs has been utilized and the certificate of utilization has been sent to the Government of India in the month of December, 2011. The amount against third installment yet has not been released. Till date ₹ 1845.73 lacs have been received for the said project, out of which ₹ 1825.38 lacs have been utilized.

12. That in the Lucknow city 1300 tonne waste is produced every day. Door to door collection of

the Waste is being done in 57 wards out of 110 wards. W.e.f. 1.3.2012. The Waste is brought at Shivari Site. Fitting of Refuse Derived Fuel Plant and Compost Processing Plant is in progress. Under the Project there is a proposal of construction of four transfer stations. The land has been selected for this purpose and the same has to be handed over by the Lucknow Nagar Nigam. After the construction of the Transfer station the waste of the whole Lucknow City would be possibly transported to Shivary Site.

13. That under the aforesaid Solid Waste Management Project the disposal of the Hospital Waste has not been included.

14. That 4000-5000 Sq.Mtr. of land is required for each transfer stations. These Four transfer stations have been proposed to be established in all the four directions of the Lucknow City, detail of which is mentioned below:

i. South direction- Nagar Nigam handed over 3500 Sq. Mtr land at Bijore Road near Railway line. The construction was started but the local peoples created hindrance in the construction and told that the land does not belong to the Nigam Nigam and stay orders have been obtained from the Hon'ble high Court.

ii. West direction: Land has been selected and made available to the operator by Lucknow Nagar Nigam at Kanpur Hardoi Bye-Pass near Reliance Building but immediately after the start of the construction work, local peoples created hindrances and the work has been stopped.

iii. East Direction (Trans-Gomti): the Land has been selected near Gwari sewage Pumping Station near Viram Khand, which is under the L.D.A. and the same has to be transferred to the Lucknow Nagar Nigam.

iv. North Direction (Trans-Gomti): Land has been selected in front of Galla Mandi at Sitapur Road which is under the possession of L.D.A. and the same has to be transferred to the Operator through Nagar Nigam.

LUCKNOW:DATED:

25 APRIL,2012

DEPONENT

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 and 2 of this affidavit are true to my own knowledge, those of paragraphs 3 to 13 are true to my

information derived from the records and those of paragraph 14 is believed to be true on legal advice sought. No part of it is false and nothing material has been concealed. So help me God.

LUCKNOW:DATED:

25 APRIL,2012

DEPONENT

I, identify the deponent, who has affixed his photograph, put thumb impression and has signed before me.

I.P. SINGH
(Indu Prakash Singh)
Advocate
Counsel for the Opp.Parties
Registration No.UP 3485/88
Mobile No. 9415046256

Solemnly affirmed before me on 25.4.2012 at 9.20 a.m./~~p.m.~~ by the deponent Shri V.U. Bishnoi who is identified by Shri I.P. Singh (Indu Prakash Singh), Advocate High Court, Lucknow.

I have satisfied myself by examining the deponent that she understand the contents of this affidavit which have been read over and explained by me to him.

OATH COMMISSIONER

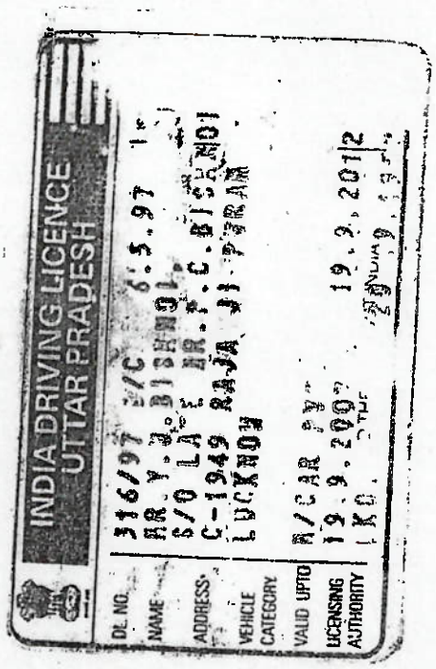
Dinesh Kumar Misra, Advocate
Oath Commissioner High Court
Allahabad Lucknow Bench
Date 25/4/12 No. 55208

~~2318~~ 2464 13 275

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2003 (M/B)
S + Plant VERSUS State of U.P. & 4
ANNEXURE NO. - 1

LICENSING AUTHORITY

LICENCE HOLDER'S SIGNATURE



INDIA DRIVING LICENCE
UTTAR PRADESH

DL NO. 316/97 [illegible] 6.5.97
NAME AR.Y.J.BISHNOI
ADDRESS S/O LA[illegible] AR.P.C.BISHNOI
C-1949 RAJA JI PURAM
LUCKNOW
VEHICLE CATEGORY M/CAR [illegible]
VALID UPTO 19.9.2012
LICENSING AUTHORITY LKO.

COMMISSIONER
ALLAHABAD

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2002 (M/B)
S.T. Plant VERSUS State of U.P. & Ors.
ANNEXURE NO. - 2

OFFICE OF THE GENERAL MANAGER, GOMTI POLLUTION CONTROL UNIT, U.P.JAL NIGAM, LUCKNOW

STATUS REPORT OF ONGOING SEWERAGE SCHEMES

S. No	Name of Schemes	Sanctioned /Revised Cost	Funds given by ULB to UPJN	Works proposed in approved scheme	Progress upto March, 2012		Proposed date of completion
					Works completed	Expenditure	
1	2	3	4	5	6	7	8
1	Lucknow Sewerage scheme District-I	236.23	230.02	1. Br. Sewer - 283 Km. 2. Tr. Sewer - 54 km 3. SPS - 1 No. 4. STP - 1 No. 5. P.P - 1 Job 6. Generator - 1 No. 7. Sub.Station - 1 No. 8. Power Conn.-1 Job	1. Br.Sewer-285Km. 2. Tr. Sewer - 54km 2. SPS - 100% 3. STP - 100% 4. P.P. - 100% 5. Gen.Supply 100% 6. Sub.Station - 100% 7. Power Conn.-100%	215.75	09/2012
2	Lucknow Sewerage scheme District-III Part-I	262.16/ 344.68	155.98	1. Sewers a. Trunk - 35 Km. b. Lateral - 56 km c. Branch - 394km 2. SPS - 1 No. 3. R.M. - 3000m. 4. P.P. - 1 Job 5. Generator - 1 No 6. Sub.Station - 1 No 7. Power Conn.-1 Job 8. Road Reinstt - 1 Job	1. Sewers a. Trunk - 18km b. Lateral - 32km c. Branch - 296km. 2. SPS - 25% 3. R.M. - -- 4. P.P. - 35% 5. Generator - 35% 6. Sub.Station - 35% 7. Power Conn.- -- 8. Road Reinstt - 78%	155.38	03/2013
3	Lucknow Sewerage scheme District-III Part-II	214.43	76.13	1. Sewers a. Trunk - 20 Km. b. Lateral - 77 km c. Branch - 255km 2. SPS - 3 No. 3. R.M. - 3375m 4. P.P. - 3 Set 5. Generator - 3 set 6. Sub.Station - 3 Nos 7. Power Conn.-3 Nos. 8. Road Reinstt - Job	1. Sewers a. Trunk - 8.4 km b. Lateral - 48 km c. Branch - 128.3 Km 2. SPS No.1 - 87% No.2- 55% 3. R.M. - ---. 4. P.P. - 35% 5. Generator -35%. 6. Sub.Station - 25% 7. Power Conn.- -- 8. Road Reinstt- 50%	75.90	12/2012

manoj.JNNURM/ progrsh jnnurmprog xls

GENERAL MANAGER.

2466 ~~2580~~ 15 277

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2013 (M/B)
S.T. Plant VERSUS State of U.P. & Ors.
ANNEXURE NO. 3

OFFICE OF THE GENERAL MANAGER, GOMTI POLLUTION CONTROL UNIT, U.P.JAL NIGAM, LUCKNOW

STATUS REPORT OF SEWAGE TREATMENT PLANTS, IN COMPLIANCE TO HON'BLE HIGH COURT LUCKNOW BENCH, LUCKNOW ORDER DATED 30.01.2012 & ORDER DATED 15.03.2012

Two Sewage Treatment Plants, namely Bharwara STP, design capacity 345 mld and Daulatganj STP, design capacity 56 mld are in function to treat domestic sewage of Lucknow City. All 26 drains flowing into river Gomti have been intercepted and their discharge is diverted to these STP's through a network of Sewage Pumping Stations. Out of these 22 Nos. drains are diverted and intercepted to 345 mld STP, Bharwara and balance 4 Nos. drains to Daulatganj STP. At present all discharge either of these drains or existing sewer network is intercepted and diverted to these sewage treatment plants.

Under Gomti Action Plan Phase-I Sewage Treatment Plant of 42 mld was constructed at Daulatganj. Under JNNURM Programme one more unit of 14 mld was added to 42 mld sewage treatment plant at Daulatganj. This plant was commissioned in December 2002. Intercepted discharge of Gaughat drain, Nagaria drain, Sarkata drain and Pata drain alongwith sewerage collected from Husainabad, Balaganj, Hardoi Road, Campwell road etc. areas is treated at Daulatganj STP. Under Gomti Action Plan Phase-II one more sewage treatment plant of 345 mld capacity has been constructed at Bharwara. This plant is in operation from January 2011 as per its design capacity. Intercepted sewerage of rest 22 drains and Gomti Nagar sewer network is treated at this plant. Therefore, at present 401 mld domestic sewage treatment capacity is functional to treat domestic sewage of the city.

Parameters of treated effluent from these plants is within the permissible limit prescribed by Central Pollution Control Board / U.P. Pollution Control Board. Test report of influent and effluent at these STP's is enclosed herewith as Annexure-1.

As per direction of Hon'ble Court on dated 15.03.2012, water samples of Gomti river from various locations were collected and handed over to Indian Institute of Toxicology Research for testing on dated 21.03.2012. The test report send by IITR is enclosed. As per results, the values of dissolve oxygen (DO) at Gaughat and near Gomti barrage has been found 6.1 mg/l and 7.2 mg/l respectively which is well within the norms fixed by Central Pollution Control Board.

20.4.12 | 20/4 | 20/4/12

Project Manager
G.P.C.Unit-I

Project Manager
G.P.C.Unit-II

Project Manager
G.P.C.Unit-Temp.

Counter Signed

General Manager
G.P.C.Unit

गंगा कार्य योजना प्रथम/द्वितीय चरण में निर्मित परिसम्पत्तियों के रख-रखाव सम्बन्धी मासिक सूचना

माह मार्च 2012 की प्रगति सूचना

(द) सीवेज शोधन संयंत्रों की दैनिक परफारमेन्स

प्रपत्र-4(अ)

नगर का नाम : लखनऊ

स्थान : दौलतगंज

एफ्लूएण्ट का निस्तारण : नदी

सीवेज ट्रीटमेन्ट का प्रकार : 56 एम.एल.डी. फैब टेक्नालाजी

डिजाइन क्षमता : 56 एम.एल.डी.

क्र.सं.	दिनांक	एस.टी.पी पर प्राप्त सीवेज की मात्रा			इनफ्लूएन्ट		एफ्लूएन्ट		प्रतिदिन पावरकट (मिनट)	प्रतिदिन DG सेट चलाया गया (मिनट)	टिप्पणी
		14 एम0एल0डी0	42 एम0एल0डी0	कुल 56 एम0एल0डी0	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)			
1	2	2	3	4	5	6	7	8	9	10	11
1	01.03.2012	17.00	59.50	76.50	240.00	110.00	30.00	23.00			
2	02.03.2012	18.00	66.53	84.53	260.00	122.00	30.00	28.00	45.00	43.00	
3	03.03.2012	17.00	63.43	80.43	250.00	118.00	20.00	25.00	71.00	30.00	
4	04.03.2012	16.73	53.56	70.29	230.00	110.00	30.00	21.00	120.00	120.00	
5	05.03.2012	18.27	69.15	87.42	280.00	128.00	30.00	29.00	12.00		
6	06.03.2012	16.00	68.16	84.16	240.00	122.00	20.00	25.00	55.00	59.00	
7	07.03.2012	16.51	62.79	79.30	270.00	118.00	30.00	28.00	130.00	133.00	
8	08.03.2012	15.89	38.30	54.19					8.00		
9	09.03.2012	15.53	46.15	61.68	240.00	108.00	20.00	21.00	23.00	20.00	
10	10.03.2012	18.17	60.60	78.77	250.00	116.00	30.00	24.00	5.00		
11	11.03.2012	17.15	63.00	80.15	210.00	122.00	20.00	27.00	35.00	30.00	
12	12.03.2012	17.47	58.95	76.42	230.00	102.00	20.00	24.00	20.00	15.00	
13	13.03.2012	17.34	56.93	74.27	260.00	118.00	30.00	26.00	5.00		
14	14.03.2012	17.19	54.42	71.61	200.00	104.00	20.00	22.00	95.00	75.00	
15	15.03.2012	13.40	45.20	58.60	240.00	110.00	20.00	24.00	95.00	93.00	
16	16.03.2012	13.53	52.40	65.93	260.00	118.00	30.00	26.00	454.00	125.00	
17	17.03.2012	17.73	67.01	84.74	280.00	104.00	30.00	23.00			
18	18.03.2012	17.00	61.90	78.90	210.00	98.00	20.00	19.00	5.00		
19	19.03.2012	17.00	80.40	97.40	300.00	116.00	40.00	27.00			
20	20.03.2012	18.83	52.00	70.83	240.00	110.00	20.00	24.00			
21	21.03.2012	18.19	46.60	64.79	210.00	100.00	20.00	21.00	18.00		
22	22.03.2012	15.20	48.46	63.66	240.00	104.00	30.00	21.00	25.00	17.00	
23	23.03.2012	15.01	53.16	68.17	210.00	100.00	20.00	23.00	115.00	107.00	
24	24.03.2012	16.72	53.43	70.15	180.00		20.00				
25	25.03.2012	14.01	34.96	48.97	200.00		20.00		9.00		
26	26.03.2012	12.70	40.09	52.79	220.00		30.00				
27	27.03.2012	13.50	31.50	45.00							
28	28.03.2012	12.50	43.50	56.00					5.00		
29	29.03.2012	16.00	43.97	59.97					340.00	332.00	
माह का औसत		18.78	54.35	73.06	228.85	106.87	24.23	23.09	58.28	41.34	

परियोजना प्रबन्धक
अरथाई गोमती प्रदूषण नियन्त्रण इकाई
उ.प्र.जल निगम, लखनऊ

प्रबन्धक
गोमती प्रदूषण इकाई
उ.प्र. जल निगम, लखनऊ

PERFORMANCE REPORT OF 345 MLD STP, BHARWARA FOR MARCH-2012

DATE	DISCHARGE	INLET			OUTLET			Remarks
		B.O.D.(mg/l)	T.S.S.(mg/l)	D.O.(mg/l)	B.O.D.(mg/l)	T.S.S.(mg/l)	D.O.(mg/l)	
1/3/2012	389	100	226	nil	24	25	4.4	Permissible Level according to C.B - B.O.D < 30mg/l -D.O> 4 mg/l - TSS <50 mg/l for treated sewage effluent discharge into River.All results observed within permissible level.
2/3/2012	345	105	208	nil	25	28	4.2	
3/3/2012	369	102	203	nil	24	22	4.6	
4/3/2012	339	99	189	nil	23	20	4.1	
5/3/2012	338	94	188	nil	23	19	4.3	
6/3/2012	386	117	244	nil	26	27	4.5	
7/3/2012	356	103	207	nil	25	25	4.4	
8/3/2012	355	holiday						
9/3/2012	381	105	229	nil	24	30	4.1	
10/3/2012	369	108	204	nil	23	24	4.6	
11/3/2012	345	121	220	nil	25	31	5	
12/3/2012	187	98	247	nil	22	39	4.8	
13/3/2012	32	104	232	nil	24	33	5.2	
14/3/2012	140	110	266	nil	26	21	4.9	
15/3/2012	348	97	215	nil	23	18	5.8	
16/3/2012	361	90	317	nil	25	27	6.3	
17/3/2012	344	92	208	nil	25	19	6.8	
18/3/2012	327	95	229	nil	23	22	6.6	
19/3/2012	364	88	205	nil	22	20	6.9	
20/3/2012	342	94	241	nil	17	22	5.2	
21/3/2012	364	100	217	nil	25	22	4.6	
22/3/2012	385	110	405	nil	24	29	5.8	
23/3/2012	341	87	266	nil	22	22	5.6	
24/3/2012	351	98	246	nil	21	21	6	
25/3/2012	344	117	482	nil	25	29	6.3	
26/3/2012	342	92	186	nil	22	19	5.9	
27/3/2012	329		266	nil		27	5.8	
28/3/2012	312		232	nil		23	5.2	

Project Manager
Gomti Pollution Control Unit
U.P. Jal Nigam, Lucknow

2583
2469
18
280

CSIR-INDIAN INSTITUTE OF TOXICOLOGY RESEARCH
(Formerly: Industrial Toxicology Research Centre)
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

IITR

NABL	T	255
NABL	T	256

IITR/RPBD/7/2012
April 18, 2012

Project Manager
Gomti Pollution Control Unit-I
U.P. Jal Nigam
Lucknow

Subject: Analysis report of water/effluent/sewage samples

Report No.	TS-1434 (I to V)
Signed by	Dr. Kr. P. Singh
Your reference no.	Camp/Lucknow/1 dated 20.3.2012.2012
Sample collected by	Gomti Pollution Control Unit-I*
Sample plan and procedure	As per norms*
Date of sampling	21.3.2012*
Environmental condition during sampling	Not mentioned*
Sample delivered on	21.3.2012
Sample condition	Unsealed
Source of sampling	Different places of Gomti river at Lucknow*

Dear Sir,

Please find enclosed the analysis report of your sample. Your reference number for each sample is matched with our internal IITR Code No. as follows:

Your sample(s) reference no. (station name)	IITR Code No.
Water from Gomti Barage (BOD, COD, DO & TSS)	TS-1434(I)
Effluent after treatment at Gomti river (BOD, COD, DO & TSS)	TS-1434(II)
Water from Gaughat (BOD, COD, DO & TSS)	TS-1434(III)
Inlet 345 MLD STP (BOD, COD, DO & TSS)	TS-1434(IV)
Outlet 345 MDL STP (BOD, COD, DO & TSS)	TS-1434(V)

Kindly acknowledge the receipt of the report.

Encl: As above

Yours faithfully

(Head, RPBD)

*Information provided by the customer

Telephone No. EPABX Main Campus 262017: 2614689: 2627332: 2620207: 0522-2611547:
Fax 0522-2611547: 2628227: E-mail: rpbdiitr@yahoo.com: website: www.iitrnoida.org

~~2389~~ 2470 19 281

INDIAN INSTITUTE OF TOXICOLOGY RESEARCH
MAHATMA GANDHI MARG, POST BOX NO. 80

LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

SEWAGE/INDUSTRIAL WASTE ANALYSIS REPORT

1. Sample Registry No. : TS-1434(III) Date: April 12, 2012
2. Nature of Sample : Water from Gaughat
3. Sealed/Unsealed : Unsealed
4. Date of Receipt : March 22, 2012
5. Method of Analysis : As per APHA/AWWA; 20th Ed. (1998)

Sl. No.	Parameters/Tests		Result	Standard Uncertainty (±)
	Physico-Chemical			
1.	BOD (method No. 5220-C)	mg/l	3.9	20.4
2.	COD (method No. 5210-B)	mg/l	7.34	4.06
3.	DO (method No. 5220-C)	mg/l	6.1	-
4.	Total Suspended Solids (method No. 2540-D)	mg/l	10.0	0.345

12/4/12

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab
Name, Designation & Signature of the Analyst with Date

1.The report pertains to the sample tested only. 2. This report shall not be used or produced in fragments. 3. This report shall not be used for any other purpose than declared by the sponsor. "IITR is not regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances.

Telephone No. EPABX Main Campus 2620107; 2614689; 2627332; 2620207; Fax 0522-2611547; 2628227;
E-mail: rpbdiitr@yahoo.com; website: www.iitrindia.org

20 282

~~2385~~ 2471

INDIAN INSTITUTE OF TOXICOLOGY RESEARCH
MAHATMA GANDHI MARG, POST BOX NO. 80

LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

SEWAGE/INDUSTRIAL WASTE ANALYSIS REPORT

1. **Sample Registry No.** : **TS-1434(I)** **Date: April 12, 2012**
2. **Nature of Sample** : **Water from Gomti Barrage**
3. **Sealed/Unsealed** : **Unsealed**
4. **Date of Receipt** : **March 22, 2012**
5. **Method of Analysis** : **As per APHA/AWWA; 20th Ed. (1998)**

S. No.	Parameters/Tests		Result	Standard Uncertainty (±)
	Physico-Chemical			
1.	BOD (method No. 5220-C)	mg/l	3.3	20.4
2.	COD (method No. 5210-B)	mg/l	7.34	4.06
3.	DO (method No. 5220-C)	mg/l	7.2	-
4.	Total Suspended Solids (method No. 2540-D)	mg/l	22.0	0.345

12/4/12

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab
Name, Designation & Signature of the Analyst with Date

1.The report pertains to the sample tested only. 2. This report shall not be used or produced in fragments. 3. This report shall not be used for any other purpose than declared by the sponsor. "IITR is not regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances.

Telephone No. EPABX Main Campus 2620107; 2614689; 2627332; 2620207; Fax 0522-2611547; 2628227;
E-mail: rpbdiitr@yahoo.com; website: www.iitrindia.org

21
283

~~2386~~ 2472

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2003 (M/B)
S+ Plant VERSUS State of U.P. & ors
ANNEXURE NO. 4

Status Report on Solid Waste Management Project for Lucknow City

The Lucknow Solid Waste Management Project has been approved by the Govt. of India under JNNURM Programme. The project cost is Rs. 4292.37 Lacs . The financing of the project is done by GOI to the extent of 50% while the state Govt. and ULB Shares are 20% and 30% respectively. Till date an amount of Rs.1845.73 Lacs has been released.

The execution of the project has taken up on PPP mode on an integrated approach. The integrated approach include door to door collection, primary storage, secondary collection, transfer, development of landfill facility and operation & maintenance of all the above facilities for a period of 30 years. The selected operator would be paid one time grant in accordance with the milestones fixed in the concession agreement. During this period all replacement of vehicle & machinery and enhancement of capacity would be done by the operator on its own. In addition to the grant amount the operator will also be paid a sum of Rs. 562.00 per ton as tipping fees for collection and processing of the solid waste.

At present, Operator selected for Lucknow City is carrying out door to door collection and transportation of municipal solid waste in 57 wards. The developments of processing and landfill facilities are also under way. Part of the pre-sorting unit has been commissioned. Windrow composting too has also been started. Part machines for final processing of the compost has been received at the site and is being installed. The project is likely to be completed by 30th Sep 2012.

There are 110 municipal wards in the City of Lucknow. As mentioned above the operator has been carrying out door to door collection in 57 wards only. Efforts were made to increase the coverage of door to door collection in the entire 110 wards has not been successful due to reluctance of operator as he is not being paid for the services being carried out by him. The operator initiated the door to door collection on 1.05.2010 and till date he has spent of Rs. 789.00 lacs on door to door collection and transportation of waste. While the amount paid by the Nagar Nigam is Rs. 215.00 Lacs only. Out of this amount, (the amount paid by the Nagar Nigam) an amount of Rs. 137.00 Lacs was collected by the operator and deposited in the escrow account of Nagar Nigam. Thus till Feb 2, 2012 an amount of Rs. 539.00 Lacs remains outstanding with the Nagar Nigam. Till this matter is dissolve the real achievement in the field of waste management and cleanness of the city cannot be achieved.

23/4/12
(V.P.Singh)
Director
DIRECTOR
C. & D. S.
U. P. Jal Nigam
Lucknow

22
284

~~2387~~
2473

कार्यालय परियोजना प्रबन्धक, यूनिट-6, सी0 एण्ड डी0 एस0, उ0प्र0 जल निगम, लखनऊ।
लखनऊ नगर सॉलिड वेस्ट मैनेजमेंट परियोजना

जे0एन0एन0यू0आर0एम0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेंट परियोजना, अनुमानित लागत रू0 4292.37 लाख की स्वीकृति भारत सरकार के पत्र संख्या के0- 14012/151/06 /एनयूआरएम-111 दिनांक 12.03.2007 द्वारा प्रदान की गयी है। पी0पी0पी0 के अन्तर्गत परियोजना कार्यान्वियन हेतु प्राप्त निविदाओं के क्रम में मेसर्स ज्योति इन्वायरोटेक प्राइवेट लि0, 19बी, लाजपत नगर लखनऊ को लैटर आफ अवार्ड दिनांक 11.11.09 को जारी किया गया। सेनीटरी लैण्ड फिल के विकास हेतु कुल 44 हेक्टेअर भूमि की आवश्यकता है। लखनऊ-मोहान रोड पर ग्राम शिवरी में शासन द्वारा कृषि विभाग की लगभग 19 हेक्टेअर भूमि उपलब्ध करवाने हेतु 31.12.10 को आदेश निर्गत किये गये। दिनांक 08.04.2011 को भूमि आपरेटर को हस्तान्तरित की गयी एवं निर्माण कार्य प्रारम्भ कराया गया। दिनांक 29.12.11 को मुख्य सचिव महोदय, उ0प्र0 शासन की अध्यक्षता में हुई बैठक में ग्राम फलेहन्दा में कृषि विभाग की 14.72 एवं ग्राम समाज की 6.88 कुल 21.60 हेक्टेअर भूमि उपलब्ध कराये जाने का निर्णय लिया गया। उक्त भूमि ग्राम शिवरी के वर्तमान कार्यस्थल से मात्र 400 मीटर की दूरी पर है। इस प्रकार योजना हेतु कुल 40.60 हेक्टेअर भूमि उपलब्ध हो जायेगी। योजना की पर्यावरणीय क्लीरेंस दिनांक 07.06.11 को, एयरपोर्ट अथॉरिटी से अनापत्ति प्रमाण पत्र दिनांक 19.10.11 को एवं उ0प्र0 प्रदूषण नियंत्रण विभाग से अनापत्ति प्रमाण पत्र दिनांक 11.01.2012 को प्राप्त हो चुका है। योजना पूर्ण करने का लक्ष्य दिनांक 31.03.2012 था। परन्तु शासन स्तर से योजना हेतु वांछित धनराशि अवमुक्त न होने के कारण अब योजना को दिनांक 30.09.12 तक पूर्ण किया जाना प्रस्तावित है।

योजना के कार्यान्वियन हेतु नगर निगम, लखनऊ द्वारा निर्माणदायी संस्था सी0 एण्ड डी0 एस0, उ0प्र0 जल निगम को प्रथम एवं द्वितीय किश्त में क्रमशः रू0 1073.10 एवं 772.63 लाख की धनराशि उपलब्ध करायी गयी है। जिसके सापेक्ष रू0 1520.84 लाख का उपयोगिता प्रमाण पत्र भारत सरकार को माह दिसम्बर 2011 में प्रेषित किया जा चुका है। तृतीय किश्त की धनराशि अपेक्षित है। योजना पर अब तक प्राप्त धनराशि रू0 1845.73 लाख के सोपक्ष 1825.38 लाख की धनराशि व्यय की जा चुकी है।

लखनऊ नगर में 1300 टन कूड़ा प्रतिदिन पैदा होता है। आपरेटर द्वारा लखनऊ नगर में डोर-टू-डोर कूड़ा संग्रह का कार्य मई-2010 में प्रारम्भ कराया गया था। वर्तमान में कुल 110 वार्डो में से 57 वार्डो में डोर-टू-डोर कूड़ा संग्रह का कार्य करवाया जा रहा है। दिनांक 01.03.2012 से शिवरी साइट पर कूड़ा पहुँचना प्रारम्भ हुआ एवं प्री सॉर्टिंग यूनिट का ट्रायल रन चालू किया गया। आर0डी0एफ0 प्लाण्ट एवं कम्पोस्ट प्रोसेसिंग प्लाण्ट की फिटिंग का कार्य प्रगति पर है।

योजनान्तर्गत चार ट्रांसफर स्टेशन का निर्माण प्रस्तावित है जिसके लिए भूमि का चयन कर लिया गया है। नगर निगम के स्तर से निर्माण कार्य हेतु भूमि का हस्तान्तरण अपेक्षित है। ट्रांसफर स्टेशन के निर्माण के उपरान्त ही पूरे शहर का कूड़ा प्रोसेसिंग हेतु शिवरी साइट पर जाना सम्भव हो सकेगा।

उपरोक्त सालिड वेस्ट मैनेजमेंट योजना में Hospital waste का disposal सम्मिलित नहीं है।

10/4/12

परियोजना प्रबन्धक

~~2388~~ 23 285
2474

लखनऊ नगर में चार स्थल पर ट्रान्सफर स्टेशन का निर्माण प्रस्तावित है। प्रत्येक ट्रान्सफर स्टेशन के लिए लगभग 4000-5000 वर्ग मी0 भूमि की आवश्यकता है। भूमि उपलब्धता की स्थिति निम्नानुसार है-

1-दक्षिण दिशा-इस दिशा में नगर निगम द्वारा **बिजनौर रोड** पर रेलवे लाइन के पास लगभग 3500 वर्गमीटर भूमि उपलब्ध करवा दी गयी थी। उक्त स्थल पर बाउन्ड्रीवाल निर्माण हेतु खुदाई का कार्य प्रारम्भ कराया गया, परन्तु स्थानीय लोगों द्वारा काम रूकवा दिया गया एवं बताया गया कि यह भूमि नगर निगम की सम्पत्ति नहीं है। उनके द्वारा माननीय न्यायालय से स्थगन आदेश प्राप्त किया गया है। जिसका निस्तारण नगर निगम के स्तर से किया जाना है।

2-पश्चिम दिशा-इस दिशा में कानपुर हरदोई बाई पास पर रिलायंस बिल्डिंग के पास भू-खण्ड का चयन किया गया है, जो सिंचाई विभाग के स्वामित्व में है। शासन स्तर पर सिंचाई विभाग की उक्त भूमि नगर निगम को हस्तान्तरित करने का निर्णय लिया गया है। उक्त भूमि पर लगभग 20-25 झोपड़ी बनाकर लोगों ने कब्जा कर रखा है जिसे नगर निगम द्वारा खाली कराकर निर्माण कार्य प्रारम्भ कराने हेतु आपरेटर को उपलब्ध कराया जाना है। उच्चाधिकारियों के निर्देशानुसार आपरेटर द्वारा मिट्टी भराई का कार्य प्रारम्भ कराया गया था जिसे स्थानीय लोगों ने रूकवा दिया है।

3-पूरब दिशा(ट्रांस गोमती)-गोमती नगर योजना के विराम खण्ड में ग्वारी सीवेज पम्पिंग स्टेशन के पास स्थल का चयन किया गया है। उक्त भूखण्ड लखनऊ विकास प्राधिकरण के स्वामित्व में है। एल0डी0ए0 द्वारा भूमि नगर निगम को हस्तान्तरित होनी थी तथा नगर निगम द्वारा निर्माण कार्य हेतु भूमि आपरेटर को हस्तान्तरित की जानी है। कार्यवाही अभी तक अपेक्षित है।

4-उत्तर दिशा(ट्रांस गोमती)-इस दिशा में सीतापुर रोड गल्ला मंडी के सामने भूखण्ड का चयन किया गया है, जो लखनऊ विकास प्राधिकरण के स्वामित्व में है। एल0डी0ए0 द्वारा भूमि नगर निगम को हस्तान्तरित होनी थी तथा नगर निगम द्वारा निर्माण कार्य हेतु भूमि आपरेटर को हस्तान्तरित की जानी है। कार्यवाही अभी तक अपेक्षित है।

10/4/12

परियोजना प्रबन्धक

कार्यालय परियोजना प्रबन्धक,यूनिट-6,सी0एण्ड डी0एस0, उ0प्र0 जल निगम, लखनऊ।

सालिड वेस्ट मैनेजमेंट योजना की प्रगति आख्या

रू0 लाख में दिनांक 31.03.12

क्र0	योजना का नाम	स्वीकृति का आदेश संख्या व दिनांक	स्वीकृत लागत	अवमुक्त धनराशि		कार्य प्रारम्भ करने की तिथि	कार्य समाप्ति की तिथि	कार्य का विवरण	कुल व्यय की गयी धनराशि	समग्र भौतिक प्रगति % में	टिप्पणी
1	2	3	4	5		6	7	8	9	10	11
1	सालिड वेस्ट मैनेजमेंट, लखनऊ	भारत सरकार के पत्र संख्या के0-14012/151/06एन0यू0आर0 एम0-111 दिनांक 12.03.2007	4292.37	28.01.09 29.11.10 12.12.11 24.12.11 Total	348.00 725.10 450.70 321.93 1845.73	08.04.11	30.09.12	1-वाहन/टीएण्डपी का क्रय 2-डेवलपमेंट आफ प्रोसेसिंग फैसीलिटी । 3-डेवलपमेंट आफ लैण्डफिल	1825.38	50%	अ-कैपीटल ग्रांट के सापेक्ष निर्माणाधीन कार्य- (i) क्रय वाहन एवं टी0एण्डपी0 विवरण (a). Cycle Rickshaw with 6*50=300L - 350 Nos. (b) Wheel Barrow 40 L - 02 Nos. (c) Refuse collector Bins 1100 L/1.1 cum - 93 Nos. (d) Dumper Placer 4.5 cum - 04 Nos. (e). Compactor 14 cum - 14 Nos. (f). Direct loading auto Tripper TATA ACE/ Vickram 1.6 cum - 37 Nos. (g) Covered Bins 10 ltr capacity -37860 Nos. (ii)-सिविल कार्य- 1-साइट क्लीरेंस एवं लेवेलिंग- -50% 2-टिपिंग फ्लोर- -50% 3-शेड ओवर टिपिंग फ्लोर -50% 4-कम्पोस्ट पैड -80% 5-मानसून शेड -30% 6-एडमिनिस्ट्रेटिव आफिस एवं लैबोरेटरी -25% 7-वर्कर्स रेस्ट रूम/प्राइमरी स्कूल - 8-सैनीटरी लैंडफिल -20% 9-जनरेटर सेट(2 नग) -100% 10-स्टाफ क्वार्टर - 11-लेबर क्वार्टर - 12-वेहिकिल्स मेन्टीनेंस शेड/प्राइमरी हेल्थ सेन्टर -

										ब- आपरेटर के व्यय पर निर्माणाधीन कार्य 1- बाउन्ड्री वाल(2100 मी0) -925मी0पूर्ण 2-प्रीसॉर्टिंग यूनिट(4नग) -2 नग पूर्ण, 3-कम्पोस्ट प्रोसेसिंग एवं रिफाइनिंग यूनिट- 20% 4-वेईंग ब्रिज (2 नग) - (1 नग पूर्ण) 5-एस0एल0एफ0इक्यूपमेंट - 6-इलेक्ट्रिकल कनेक्शन,पावररूम एवं सब स्टेशन- 7-नलकूप, स्टोरेज, वितरण प्रणाली -30% 8-ड्रेनेज -60% 9-लीचेट ड्रेन कलेक्शन टैंक/ट्रीटमेंट -15% 10-ग्रीन बेल्ट,लॉन,कम्पोस्ट टेस्टिंग प्लाण्ट -20% 11-आन्तरिक रोड- -50% 12-प्रोडक्शन एरिया एवं गोदाम -20% 13-इनर्ट हैंडलिंग एवं प्रासेसिंग सिस्टम - 14-सैनीटरी लैंडफिल विकास - 15-आरडीएफ प्रोसेसिंग यूनिट -80% 16-श्रेडर -80% 17-आरडीएफ प्रोसेसिंग शैड एवं शेड -80%

परियोजना प्रबन्धक

~~2391~~ 2477 288

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

INDEX

IN

AFFIDAVIT

(ON BEHALF OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P.)

IN RE

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp.Parties

Sl. No.	PARTICULARS	PAGE Nos.
1.	Application	1
2.	Affidavit	2-6
3.	**ANNEXURE No. A – 1** : Copy of Identity Cord.	7
4.	**ANNEXURE No. A – 2** . Copy of letter dated 7th May 2012 of the Jalkal Vibhag (जलकल विभाग) of the Nagar Nigam, Lucknow along with its annexures.	8-17
5.	**ANNEXURE No. A – 3** : Copy of progress details dated 05.5.2012 regarding the 'Solid Waste Management Project of City Lucknow'.	18-19

Lucknow

Dated: May 10, 2012

(H. P. SRIVASTAVA)

ADDL.CHIEF STANDING COUNSEL

COUNSEL FOR THE RESPONDENT

~~2392~~ 2478 289

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

C. M. Application No. of 2012

State of U. P. --------Applicant

In re

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp.Parties

APPLICATION FOR TAKING ON RECORD

The applicant – respondent above named, most respectfully submit as under:

The applicant is filing the affidavit in the above noted writ petition in compliance of the orders dated 25th April 2012 passed by this Hon'ble Court, which is expedient in the interest of justice. Hence the same be taken up on the record of the writ petition.

P R A Y E R

Wherefore, it is most respectfully prayed that this Hon'ble Court may graciously be pleased to allow the accompanying affidavit to be taken on the record.

Such other and further order which this Hon'ble Court may deem just, fit and proper under the circumstances of the case may also be passed.

Lucknow

Dated: May 10, 2012

(H. P. SRIVASTAVA)

ADDL.CHIEF STANDING COUNSEL

COUNSEL FOR APPLICANT.

~~2397~~ 2479

290

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW .

HIGH COURT ALLAHABAD
AFFIDAVIT 2012
0540277

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

AFFIDAVIT OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P., IN COMPLINACE OF THIS HON'BLE COURT'S ORDERS DATED 25th APRIL 2012.

I, Uma Shanker Singh aged about 55 years, Religion – Hindu, son of Late Sri R. K. Singh, presently posted as Under Secretary, Department of Urban Development, Government of U. P., Civil Secretariat, Lucknow resident of House No. D - 34, Vinay Nagar, Krishna Nagar, Lucknow the deponent, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Under Secretary, Department of Urban Development, Government of U.P., Civil Secretariat,Lucknow, and as such he is fully conversant with the facts of the case deposed to hereinafter.

2. That the deponent has read over the writ petition filed by the petitioner and has understood the contents thereof and is submitting some necessary facts, which are expedient in the interest of justice to be submitted before the Hon'ble Court herein under:

3. That the deponent is annexing herewith copy of his 'Identity Card' as mark of identification; which is annexed as **ANNEXURE No. A – 1** to this affidavit.

4. That the subject matter of the present writ petition relates to improvement of drinking water situation and sewage disposal system in Lucknow city.

5. That it is submitted that instant matter was listed on 25th April 2012 and on the day this Hon'ble Court pleased to pass an order, and directed to explain certain facts before this Hon'ble Court, and directed to list the matter on 10th May 2012. On 25th April 2012, this Hon'ble Court pleased to pass an order, and directed to respondents to submit the up-dated status report.

6. That in compliance of the order dated 25th April 2012 passed by this Hon'ble Court, instant affidavit is being filed narrating the facts and records relating to the matter in question.

7. That it is submitted that the U. P. Jal Nigam is an implementing agency on behalf of Nagar Nigam Lucknow and Jal Sansthan , Lucknow for execution, planning and design for drinking water supply, river pollution control work as well as the sewage disposal work. Therefore, the separate affidavits are being filed by the Nagar Nigam, Lucknow; U. P. Jal Nigam, Lucknow; Jal Sansthan, Lucknow and U. P. Pollution Control Board, Lucknow in compliance of order dated 25th April 2012 passed by this Hon'ble Court.

It is submitted that to ensure compliance of the order dated 25th April 2012 passed by this Hon'ble Court in the instant matter, vide letter No. 1200 / Nine – 5 – 2012 – 4 Writ / 2007 dated 2nd May 2012, and letter No. 1306 / Nine – 5 – 2012 – 4 Writ / 2007 dated 4th May 2012, necessary information and directions have been given by the Department of Urban Development, Government of U.P. to the concerned departments.

8. That in compliance of the order dated 25th April 2012 passed by this Hon'ble Court in the instant matter, as well as in pursuance to the letter No. 1306 / Nine – 5 – 2012 – 4 Writ / 2007 dated 4th May 2012 of the Department of Urban Development, Government of U.P., the Jalkal Vibhag (जलकल विभाग) of the Nagar Nigam, Lucknow made a survey of all Zones of Lucknow City and pointed 174 places to install new hand pumps. It is submitted that vide letter No. 195 dated 07.12.2012 aforesaid survey report has been sent to the Executive Engineer, Second Construction Unit of U.P. Jal Nigam, Lucknow for information and necessary action. True photostat copy of the aforesaid letter dated 7th May 2012 of the Jalkal Vibhag (जलकल विभाग) of the Nagar Nigam, Lucknow along with its annexures are being annexed herewith collectively and marked as **ANNEXURE No. A – 2** to this affidavit.

9. That as per report of the Project Manager, Unit – 6, Construction & Design Services of the U. P. Jal Nigam, Lucknow dated 05.5.2012, a copy whereof has been sent to the State Government vide letter No. 275 / Karya – 28 / 65 dated 05.5.2012, the 'Solid Waste Management Project of City Lucknow' had been sanctioned by the Government of India vide letter No. K. 14012 / 151 / 06 / NURM – 111 dated 12.3.2007 under the JNNURM with estimated cost of Rs.

4292.37 Lakhs. It is submitted that for the purpose of 'Sanitary Land Fill' about 44 Hectare land is needed. It is submitted that at Lucknow – Mohan Road, in Village Shivari, vide Government Order dated 31.12.2010, the State Government provided 19 Hectare Land of the Agriculture Department for construction of plant relating to Solid Waste Management and to use it for the purpose of 'Sanitary Land Fill.

Thereafter, a meeting was held in the chairmanship of Chief Secretary, Government of U.P. on 29.12.2011, and decision have been taken to provide 14.72 Hectare Land of Agriculture Department, and 6.88 Hectare Land of Gram Samaj situate at village Falehanda [total land area = 21.60 Hectare] for the aforesaid purposes; which is only 400 Meter far from the Village Shivari at Lucknow – Mohan Road.

It is submitted that the Environment Department of the State Government, the Airport Authority and U.P. Pollution Control Board have given their 'No Objection Certificates' on 07.6.2011, 19.10.2011 and 11.01.2012 respectively to the aforesaid sight for using it for the purpose of 'Sanitary Land Fill'. It is submitted that the necessary funds for completing the 'Solid Waste Management Project of City Lucknow' is being released soon.

The 'Solid Waste Management Project of City Lucknow' is expected to complete till 30.9.2012.

As per report dated 05.5.2012 of the Project Manager, Unit–6, Construction & Design Services of the U. P. Jal Nigam, Lucknow, the trial of Pre-Sorting Unit of the Shivari Plant at Lucknow has been done on 01.3.2012. On 15.4.2012, the Second Pre-Sorting Unit and R.D.F. Plant of the Shivari Plant at Lucknow has started their functioning,

294

~~2397~~
2483

and presently about 80 – 90 Ton garbage are being processed per day. The land have been selected for the purposes of construction of four Transfer Stations.

True photostat copy of the progress details dated 05.5.2012 regarding the 'Solid Waste Management Project of City Lucknow' are being annexed herewith and marked as **ANNEXURE No. A – 3** to this affidavit.

10. That in view of facts and circumstances stated herein above, it is significant to submit that the Urban Development Department, State of U.P. is taking all necessary steps in the matter in question.

Lucknow :

Dated : May 09, 2012

Deponent

VERIFICATION

I, the above named deponent do hereby verify that the contents of the paragraphs 1, 2 of this affidavit are true to my personal knowledge those of paragraphs 3 to 9 are true to my information which derived from the records and those of paragraphs 10 are based on legal advice. No part of it is false and nothing material has been concealed, so help me God.

Lucknow

Dated: May 09, 2012

Deponent

I, identify the deponent who has signed before me.

(ओम प्रकाश चौहान)
सहायक अधिकारी
नगर विकास अनुभाग-5
उ.प्र. लखनऊ

0540277
शशांक मिश्र
ओम प्रकाश चौहान
9.5.2012 प्र.20 अपराह्न
4436 (क्र.) / 2012

ANNEXURE NO-A-1

-7-

~~2398~~ 2484

295.

उत्तर प्रदेश शासन
(Government of Uttar Pradesh)
परिचय पत्र (Identity Card) क्र.सं/S No.

[redacted]

नाम/Name UMA SHANKER SINGH

पद/Desgn. UNDER SECRETARY

सेवा/Service SECTT. SERVICE

मुख्य स्वागत अधिकारी

निवास/Addr. D-34, VINAY NAGAR KRISHNA NAGAR, LUCKNOW

रक्त समूह/Bl Gp. O+ दूरभाष/Tel. 9454411589

आपात दूरभाष/ E. Tel. 0522-2239248, 2238308

नियम/Rules

1. यह परिचय पत्र अहस्तान्तरणीय है तथा सचिवालय में प्रवेश करते समय सुरक्षा कर्मियों द्वारा माँग करने पर इसको दिखाना आवश्यक है।
2. परिचय पत्र खोने पर चोरी या नष्ट होने की स्थिति में मुख्य रिसेप्शन आफिसर को तत्काल इसकी सूचना देनी चाहिए।
3. सेवा निवृत्त अथवा पदत्याग या मान्य अवधि समाप्त होने पर इसे मुख्य रिसेप्शन कार्यालय को वापस करना अनिवार्य है।
4. आपात स्थिति में उपरोक्त दूरभाष सं० पर सूचित किया जाना चाहिए।

9/5/12

ANNEXURE No. A-2

~~2399~~ 2485 296

जलकल विभाग, नगर निगम, लखनऊ

ऐशबाग,लखनऊ–226004

प्रेषक,	**सेवा में,**
सचिव, जलकल विभाग, नगर निगम लखनऊ।	अधिशासी अभियन्ता द्वितीय निर्माण शाखा, उ0प्र0 जल निगम, लखनऊ।
प0सं0– **दिनांक–**	

विषयः–

जनहित याचिका सं0–4436 (एम0वी0–2003) सीवेज ट्रीटमेन्ट प्लान्ट बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 25–04–2012 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक जनहित याचिका सं0–4436/एम0वी0–2003 में माननीय उच्च न्यायालय द्वारा दिनांक 25–04–2012 को सुनवाई के दौरान दिये गये आदेशों के अनुपालन में लखनऊ नगर का सर्वे कराया गया जिसमें जोनवार कुल 174 स्थानों पर हैण्डपम्प लगाये जाने हेतु स्थल चिन्हित किये गये जिनका विवरण निम्नानुसार हैः–

कम संख्या	**जोन का नाम**	**नये हैण्डपम्पों की सूची**
1	जोन–1	27
2	जोन–2	35
3	जोन–3	25
4	जोन–4	30
5	जोन–5	32
6	जोन–6	25

कुल =174

कृपया संलग्न सूची के अनुसार मा0 उच्च न्यायालय के आदेशों के अनुपालन में प्राथमिकता पर हैण्डपम्पों को लगाया जाना सुनिश्चित करें।

सचिव

पृ0सं0 195/सचिव **दि0** 7-5-12

प्रतिलिपिः–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अनुसचिव नगर विकास अनुभाग–5 उ0प्र0 शासन लखनऊ को उनके पत्र सं0–1306/नौ–5–2012–4 रिट/2007 दिनांक 04 मई 2012 के कम में सूचनार्थ प्रेषित।
2. महाप्रबन्धक महोदय, जलकल विभाग, नगर निगम लखनऊ को सादर सूचनार्थ प्रेषित।

सचिव
जलकल विभाग, लखनऊ

2486 297

कार्यालय अधिशासी अभियन्ता जोन–1, लखनऊ जलकल विभाग

नगर निगम लखनऊ

पत्रांक– 185 / ब ब-2 / 6-1 दिनांक 4-5-012

सचिव
लखनऊ जलकल विभाग

मा0 उच्च न्यायालय के निर्देशानुपालन के कम में लगाये जाने वाले नये हैण्डपम्पों की स्थापना हेतु जलकल विभाग जोन–प्रथम में कार्यरत प्र0सहा0अभि0 / पी0एस0एस0 / शि0ई0, द्वारा अपने अधीनस्थ क्षेत्र अन्तर्गत स्थलीय निरीक्षण उपरान्त नये हैण्डपम्प स्थापना हेतु उपलब्ध करायी गयी स्थल विवरण अनुसार वार्ड वाईज सूची पत्र के साथ संलग्न कर आपको सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक–उपरोक्तानुसार।

4-5-2012
अधिशासी अभियन्ता जोन–1

पृ0सं0 दिनांक

प्रतिलिपिः–

1. महाप्रबन्धक महोदय, जलकल विभाग, ऐशबाग लखनऊ को सादर सूचनार्थ प्रेषित।
2. प्र0सहा0अभि0–प्रथम / द्वितीय, जोन–प्रथम, को सूचनार्थ प्रेषित।

अधिशासी अभियन्ता जोन–1

2487 298

मा0 न्यायालय के निर्देशानुपालन में नया हैण्डपम्प स्थापना हेतु जोन--प्रथम से सम्बन्धित वार्ड वाईज प्रस्तावित स्थल की सूची

(क) लालबाग / गनेशगंज वार्डः–

1–	मूर्ति वाली गली गौतम बुद्ध मार्ग।	– 01 नग
2–	नया गांव पश्चिम पूर्व पार्षद के घर के पीछे।	– 01 नग
3–	मेडू की सराय बेलदारी लेन।	– 01 नग
4–	बाबा किशन दास होटल के पास रिसालदार पार्क।	– 01 नग
5–	हीवेट रोड सरोजनी देवी धर्मशाला के पास।	– 01 नग
6–	पूर्व पार्षद श्री कामरान जी के घर के आगे मन्दिर के पास फूलबाग।	– 01 नग
7–	घोबी वाली गली फूलबाग।	– 01 नग
8–	श्री मौर्या के घर के पास नई बस्ती।	– 01 नग
9–	बलीखेत मस्जिद के पीछे गली में।	– 01 नग
10–	लालबाग चौराहा।	– 01 नग
11–	वाल्दा के आगे ढ़ाल पर।	– 01 नग
12–	घसियारी मण्डी गली में।	– 01 नग

(ख) के0के0सी0 वार्डः–

13–	चौबे जी का हाता, लोकमान्यगंज चारबाग।	– 01 नग
14–	युनूस मंजिल के मोड़ पर पकड़रिया के पेड़ के पास, मलिन बस्ती।	– 01 नग
15–	चट्टान पार्क के कोने पर गांधी नगर, लालकुआं, मुस्लिम बाहुल्य क्षेत्र।	– 01 नग
16–	अरगड़ा हुसैनगंज डा0 प्रेमवती तिवारी के घर के पास, मलिन बस्ती।	– 01 नग
17–	भुइयन देवी मन्दिर के पास मलिन बस्ती, हुसैनगंज।	– 01 नग

(ग) बटलर पैलेस वार्डः–

18–	प्राग नारायन रोड स्थित संजय गांधी नगर, बालू अड्डा बस्ती में।	– 01 नग
19–	तिलक मार्ग डालीबाग स्थित रमैयाजी पुरम बस्ती में।	– 01 नग
20–	तिलक मार्ग बहुखण्डी विधायक आवास के पीछे शहीद भगत सिंह नगर झोपड़पट्टी मे।	– 01 नग
21–	मार्टिनपुरवा इमली के पेड़ के पास।	– 01 नग
22–	जियामऊ राम लखन यादव के घर के पास।	– 01 नग

(घ) मीराबाई वार्डः–

23–	भेड़ी कोठी।	– 01 नग
24–	शिव नगर लाप्लास।	– 01 नग
25–	सिकन्दर नगर बस्ती प्रंथम।	– 01 नग
26–	भालू खाना, वाल्मीकी बस्ती, श्रीमती मीना के मकान के पास।	– 01 नग
27–	मल्हापुर हाता श्री अप्पू के मकान के पास।	– 01 नग

2488 297

जलकल विभाग, ऐशबाग, नगर निगम, लखनऊ.

सचिव महोदय,

जोन-2 में पेयजल समस्याग्रस्त क्षेत्रों में हैण्डपम्प स्थापित करने वाले स्थलों की सूची :

1. श्रम बिहार नगर, गढी कनौरा
2. भोजपुरी अखाडा, मवैया
3. ब्लन्ट स्कायर, श्री गुरूचरण सिंह शान के घर के सामने
4. चारबाग बस अड्डे के पीछे
5. पान दरीबा पोस्ट आफिस के सामने
6. मवैया पुल के नीचे
7. आर्यानगर रोड फूल चन्द डेरी के पास
8. निवाजखेडा
9. छेदा ख्वास पुरवा
10. टेढी बाजार, मौलवीगंज
11. गुईनगंज, मौलवीगंज
12. बशीरतगंज चौराहा
13. गोलागंज मुमताज महल का हाता
14. लाल खां का हाता
15. पीर जलील दक्षिण ऊचे पर
16. गौसगंज नम्मू के घर के पास
17. खत्री टोला
18. ख्यालीगंज गली के बाहर
19. गोकुल वाली गली, हरीनगर दुगांवा
20. जनता नगरी
21. नई बस्ती
22. काशी बिहार ऊचे पर
23. गऊघाट नई बस्ती रोड
24. आन्नदी माता मंदिर के पास
25. सज्जाद बाग एस0टी0पी0 के पास
26. सज्जाद बाग ट्यूबवेल के उत्तर
27. सज्जाद बाग ट्यूबवेल के दक्षिण
28. मुफ्तीगंज, जाफरिया कालोनी
29. मुसाहेबगंज में
30. शिवपुरी में
31. रकाबगंज कदीमें
32. कोडे वाली गली पाटा नाला
33. हनुमान मंदिर, सुभाष मार्ग रेलवे ओवर ब्रिज के पास, रकाबगंज
34. चिडिया मार्केट, तुलसी दास मार्ग
35. पाटानाला रोड, इस्माईल होटल के पास

अधिशासी अभियन्ता-2

2489 300

कार्यालय–अधिशासी अभियन्ता
जलकल विभाग नगर निगम जोन–3

पत्रांक–

दि0

सचिव,
जलकल विभाग नगर निगम
लखनऊ

जोन–3 के समस्याग्रस्त क्षेत्रों मे नये हैण्डपम्प अधिस्थापित करने हेतु 25 स्थानों की सूची संलग्न कर आपको प्रेषित की जा रही है।

अधिशासी अभियन्ता जोन–3

2490 301

समस्याग्रस्त क्षेत्रों में नये हैण्डपम्प अधिस्थापित करने हेतु सूची

जोन–3

1–शिववालय का पुरवा सेक्टर–सी अलींज–1 नं0

2–कपूरथला चौराहा अलीगंज

3–मिर्जाबाग सेक्टर–ई अलीगंज

4–लोक सेवा आयोग सेक्टर–डी अलीगंज

5–इदरीश के मकान के पास शिवलोक

6–रमासिंह के मकान के पास शिवलोक

7–राजेश शुक्ला के सामने बंधा रोड ढाल पर आदर्शपुरम

8–डा0ए0के0श्रीवास्तव के घर के पास आलोकनगर, त्रिवेणीनगर

9–लोधी मार्केट के पास मड़ियॉव चौराहा सीतापुर रोड

10–श्री ए0के0श्रीवास्तव के घर के पास लोनीकटरा

11–बागशाह जी बाग में मोहन मेकिन मोड़ पर।

12–पाण्डेटोला पुराना इंदारा कुआं के पास।

13–पाण्डेटोला मस्जिद के पीछे कबड़ियों की बस्ती में।

14–पुराना महानगर घोसियाना भवन के आगे

15–अकबरनगर श्री राजू के बगल वाली गली में।

16–मेहदीटोला पकरिया के पेड़ के पास।

17–अबरारनगर श्री अबजाल नेता के घर के पास

18–राजीवनगर दम्यन्ती आट की चक्की के पास

19–प्रगति बिहार पुष्पराज मार्केट के पास

20–छत्ते का पुरवा के अन्दर

21–गॉधीनगर मस्जिद के पास

22–नेहरू बिहार तारावती शुक्ला के घर के पास

23–शिवानी विहार श्री गौड के घर के पास

24–लालकालोनी निरालानगर पार्क के पास

25–डालीगंज लकडमण्डी

अधिशासी अभियन्ता जोन–3 अलीगंज	सहा0 अभियन्ता अलीगंज	पी0 एस0 एस0 अलीगंज

2405 2491 302

कार्यालयः अधिशासी अभियंता जोन–4 जलकल विभाग, नगर निगम, इन्दिरा नगर, लखनऊ।
प0सं0 119/ऊ5/ई ई-4 दि0– 4-5-12

सचिव,
जलकल विभाग।

महोदय,

आप द्वारा दूरभाष पर निर्देश दिया गया है कि माननीय उच्च न्यायालय के आदेश के क्रम में पेयजल समस्या वाले क्षेत्रों में हैण्डपम्प लगाये जाने है। इस क्रम में इन्दिरा नगर व गोमती नगर में जिन स्थानों पर हैण्डपम्प लगाये जाने की आवश्यकता है। उनका विवरण निम्नवत् है।

1. कठौता गॉव में पूर्व सभासद के मकान के पास।
2. तखवा गॉव पकरिया के पेड़ के पास (बीच गॉव में)
3. वास्तु खण्ड–3/195, गोमती नगर, के सामने (पार्क में)
4. तखवा में चमरटोलिया मोहल्ला में (गुप्ता होटल) के पीछे।
5. चिनहट तिराहे के निकट।
6. श्री तिलक राम के घर के सामने, हुसेडिया।
7. श्री सुरेश शर्मा के धर के पास झलियनपुरवा।
8. श्री ओम प्रकाश के धर के सामने श्री राम प्रसाद यादव के चौरहे पर बडी झुगौली
9. श्री राम औतार यादव के मकान के खम्भे के बगल मे बडी झुगौली ।
10. पंडित पुरवा मलिन बस्ती कैलास मंदिर के पास
11. निजामुद्दीन चॉदन श्री राजकुमार के धर के पास
12. गाजीपुर सईदुलनिशा गॉव सुलभ शौचालय।
13. दुर्गा मन्दिर के पास खण्ड़गपुर गॉव।
14. सामुदायिक केन्द्र के पीछे कमता गॉव।
15. ईस्माईलगंज भगवानदीन कश्यप के घर के पास।
16. मुलायम नगर सब्जी बाजार रोड़ इन्दिरा नगर।
17. कसैला किशोरी लाल के मकान के पास।
18. कैलास कुंज फैजाबाद रोड़ शान्ति बालिका स्कूल के पास।
19. संजय गॉधी पुरम् वैरल नं0–1 के पास मलिन बस्ती।
20. राजेन्द्र यादव के मकान के पास टीकापुरवा गॉव।
21. नोमी लाल के घर के पास मुन्शी पुरवा गॉव।
22. तकरोही प्राथमिक विद्यालय –III के सामने।
23. बस्तौली धीरज रावत के घर के पास।
24. सी–1487 इन्दिरा नगर
25. गीत विहार कलपेश के मकान के सामने निकट–दीनदयाल पुरम्।
26. 12/772 इंदिरा नगर के सामने।
27. 9/637 के सामने।
28. उजाला काम्पलेक्स के सामने सेक्टर–24
29. ए–1501/3 के पास इन्दिरा नगर।
30. सर्वजीत कुमार 10/491 इन्दिरा नगर।

04/05/12

अधिशासी अभियंता जोन–4
जलकल विभाग।

~~2406~~ 2492 303

पत्र सं० - 241/EE-5/2012-13 दि० 03/5/2012

कार्यालय अधिशासी अभियन्ता, जलकल विभाग, जोन–5, नगरनिगम, आलमबाग, लखनऊ

माननीय उच्च न्यायालय के आदेशों के क्रम में नये हैन्डपम्प लगाये जाने की सूची

1. मोहल्ला भोलाखेड़ा कृष्णानगर में मनीष पी.सी.ओ के बगल, श्री दयाशंकर दीक्षित के घर के पास
2. बरिगवां कच्ची कालोनी में श्री कुंवर चन्द्र भारती, 569/154 के मकान के पास
3. शारदानगर वार्ड के मोहल्ला मौर्याटोला सालेहनगर में श्री एस.के.मौर्या के घर के पास
4. शारदानगर वार्ड के अन्तर्गत ग्राम पिपरौली में श्री मिश्री लाल पुत्र श्री बालू लाल के घर के पास
5. सरोजनी नगर प्रथम–वार्ड के अन्तर्गत मोहल्ला हरिओम नगर, (निकट श्री आशाराम बापू आश्रम) श्रीमती दुर्गादेवी के मकान के पास
6. मोहल्ला बदालीखेड़ा में श्रीमती गीता शाहू के मकान के पास (एक्सीलेन्ट पब्लिक स्कूल के पास)
7. गुरुगोविन्द सिंह वार्ड के अन्तर्गत बारामासी कालोनी में
8. गुरुगोविन्द सिंह वार्ड के अन्तर्गत मुनव्वर बाग कालोनी में
9. गुरुगोविन्द सिंह वार्ड के अन्तर्गत आनन्द नगर जेल रोड के पास
10. गुरुगोविन्द सिंह वार्ड के अन्तर्गत फतेहअली कालोनी में
11. नया सरदारी खेड़ा में बंगाली दादा के घर के सामने
12. मोहल्ला प्रेमनगर में श्री सुरेश श्रीवास्तव के घर के सामने मन्दिर पर
13. विशेश्वर नगर में श्री एस.बी.पी मिश्रा के घर के सामने
14. नन्द नगर मलिन बस्ती में
15. दामोदर नगर कच्ची बस्ती में.
16. एल.डी.ए कालोनी में सेक्टर–डी–1 में सी–36 के निकट पार्क में
17. एल.डी.ए कालोनी में सेक्टर–डी–1 में धनुजा पी.सी.ओ. के निकट
18. एल.डी.ए कालोनी में सेक्टर–डी–1 में एसएस–III 215 पीछे पार्क में
19. एल.डी.ए कालोनी में सेक्टर–एच में शक्ति मन्दिर के निकट राठौर दरोगा के मकान के पास
20. एल.डी.ए कालोनी में सेक्टर–जी में ई–2 में श्री अवधेष के मकान के पास
21. चन्दर नगर जलकल कर्मचारी आवास के पास
22. विद्यानगर कालोनी नीलमथा थाना कैन्ट में श्री सगीर अहमद के घर के पास
23. आशियाना कालोनी में सेक्टर–एन मे म.नं–250 के पास
24. मधुवन नगर में एम.वी स्कूल के पास
25. गीतापल्ली में पुराना गैस गोदाम के निकट
26. कोरियाना में श्री जितेन्द्र कुमार के घर के पास
27. बड़ा बरहा में श्री हनुमान प्रसाद वर्मा, म.नं–549/63 के घर के पास
28. किटवईटोला में श्री वसीम के घर के पास (पटेलनगर)
9. स्नेहनगर में यादव होटल के पास
30. पवनपुरी में श्री भगवानदीन के घर के पास
31. विशेश्वर नगर में शान्ती निकेतन स्कूल के पास
32. कैलाशपुरी में श्री रमेश प्रसाद के घर के पास (मन्दिर के निकट)

अधिशासी अभियन्ता(प्र0)जोन–5 जलकल विभाग, नगर निगम, लखनऊ	सहायक अभियन्ता(प्र0)जोन–5 जलकल विभाग, नगर निगम, लखनऊ	अवर अभियन्ता, जोन–5 जलकल विभाग, नगर निगम, लख

-16-

1535
4.5.12

2493 304

कार्यालय जलकल विभाग, जोन–6, नगर निगम, लखनऊ।

प0सं0– 91/ L.S.S/ E.E.(J)/ 12-13 दिनांक– 4.5.12

सचिव
जलकल विभाग

जोंन–6 के अर्न्तगत पेयजल समस्याग्रस्त क्षेत्र जहाँ पर नवीन इण्डिया मार्क–।। हैण्डपम्प लगाये जाने अत्यन्त आवश्यक है, की सूची संलग्न कर भेजी जा रही है।

संलग्नकः उपरोक्तानुसार।

अधिशासी अभियन्ता,
जोन–6

सचिव

~~2408~~ 305
2494

जोन–6 के अर्न्तगत समस्याग्रस्त क्षेत्रों में अति आवश्यक स्थानों पर लगाये जाने वाले नये हैण्ड पम्पों की सूची

1– लोधपुरवा में डा0 सुरेन्द्र सक्सेना के घर के पास
2– अखाड़े वाली गली में गोपाल अलबेला के घर के पास
3– मेंहदीगंज बगिया में
4– सी0–3505 मिनी एल0आई0जी0 के सामने
5– सी0–3311, मिनी एल0आई0जी0 के सामने
6– पुराना टिकैतगंज रामलीला मैदान के पास
7– सन्तोषी माता मन्दिर के पास, चौक
8– आलमनगर थड़ी में गली में
9– पीर बक्का श्री इरफान के मकान के पास
10– एफ ब्लाक ,राजाजीपुरम मेंहदी बेग खेड़ा
11– चाँद वाली गली ताल कटोरा कर्बला
12– ई0ब्लाक, सेक्टर–6, स्टेडियम के पीछे, राजाजीपुरम
13– गुलाब नगर गढ़ी पीर खाँ में
14– अंसार नगर
15– मोमिन नगर
16– हरी मस्जिद के पास, वजीर बाग
17– बड़ी मस्जिद जुनैद के घर के पास, वज़ीर बाग
18– चमन मस्जिद के पास, वजीर बाग
19– गुल्लू की तकिया
20– अहमद हसन कोठी के पीछे झंवाई टोला
21– आर्दशनगर मल्लपुर न्यू हैदरगंज वार्ड–2
22– मोहल्ला फरीदीपुर रिंग रोड दुबग्गा
23– हसनपुरिया गुलाब मस्जिद के पास
24– हसनपुरिया छोटी मस्जिद के पास
25– हरीनगर चौराहा,जल निगम रोड बालागंज

ANNEXURE No. A-3

306

2409
2495

कार्यालय परियोजना प्रबन्धक, यूनिट-06, सीएण्डडीएस, उ0प्र0 जल निगम, लखनऊ।

पत्रांक 275/कार्य-28/65 दिनांक 05.05.12

सेवा में,

अनु सचिव,
नगर विकास अनुभाग-5
उ0प्र0शासन
लखनऊ।

विषय:जनहित याचिका संख्या 4436(एम0बी0)/2003 सीवरेज ट्रीटमेंट प्लाण्ट बनाम उ0प्र0 राज्य व अन्य में पारित आदेशों का अनुपालन के संबंध में।

महोदय,

कृपया आपके पत्र संख्या 1306/नौ-5-2012-4-रिट/2007 दिनांक 04.05.12 जो निदेशक, सीएण्डडीएस, उ0प्र0 जल निगम, लखनऊ सहित अन्य को प्रेषित है, के संदर्भ में लखनऊ नगर सॉलिड वेस्ट मैनेजमेंट योजना की वर्तमान स्थिति संलग्नकर अग्रेतर कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(ए0पी0यादव)
परियोजना प्रबन्धक

पृ0 सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-(संलग्नक सहित)

1- निदेशक महोदय, सीएण्डडीएस, उ0प्र0 जल निगम, लखनऊ को उनके द्वारा दिये गये निर्देशों के अनुपालन में सूचनार्थ प्रेषित।
2- मुख्य महाप्रबन्धक(चतुर्थ), सीएण्डडीएस, उ0प्र0 जल निगम, लखनऊ।
3- महाप्रबन्धक(नि-3),सीएण्डडीएस, उ0प्र0 जल निगम, लखनऊ।
4- श्री एच0पी0श्रीवास्तव, अपर मुख्य स्थायी अधिवक्ता, मा0 उच्च न्यायालय, निवास-20/125 इन्दिरा नगर, लखनऊ संलग्नक सहित।

परियोजना प्रबन्धक

~~ANNEXURE NO. A-3~~

2496

307

कार्यालय परियोजना प्रबन्धक, यूनिट-6, सी0 एण्ड डी0 एस0, उ0प्र0 जल निगम, लखनऊ।

लखनऊ नगर सॉलिड वेस्ट मैनेजमेंट परियोजना

जे0एन0एन0यू0आर0एम0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेंट परियोजना, अनुमानित लागत रू0 4292.37 लाख की स्वीकृति भारत सरकार के पत्र संख्या के0- 14012/151/06 /एनयूआरएम-111 दिनांक 12.03.2007 द्वारा प्रदान की गयी है। पी0पी0पी0 के अन्तर्गत परियोजना कार्यान्वयन हेतु प्राप्त निविदाओं के क्रम में मेसर्स ज्योति इन्वायरोटेक प्राइवेट लि0, 19बी, लाजपत नगर लखनऊ को लैटर आफ अवार्ड दिनांक 11.11.09 को जारी किया गया। सेनीटरी लैण्ड फिल के विकास हेतु कुल 44 हेक्टेअर भूमि की आवश्यकता है। लखनऊ-मोहान रोड पर ग्राम शिवरी में शासन द्वारा कृषि विभाग की लगभग 19 हेक्टेअर भूमि उपलब्ध करवाने हेतु 31.12.10 को आदेश निर्गत किये गये। दिनांक 08.04.2011 को भूमि आपरेटर को हस्तान्तरित की गयी एवं निर्माण कार्य प्रारम्भ कराया गया। दिनांक 29.12.11 को मुख्य सचिव महोदय, उ0प्र0 शासन की अध्यक्षता में हुई बैठक में ग्राम फलेहन्दा में कृषि विभाग की 14.72 एवं ग्राम समाज की 6.88 कुल 21.60 हेक्टेअर भूमि उपलब्ध कराये जाने का निर्णय लिया गया। उक्त भूमि ग्राम शिवरी के वर्तमान कार्यस्थल से मात्र 400 मीटर की दूरी पर है। इस प्रकार योजना हेतु कुल 40.60 हेक्टेअर भूमि उपलब्ध हो जायेगी। योजना की पर्यावरणीय क्लीरेंस दिनांक 07.06.11 को एयरपोर्ट अथॉरिटी से अनापत्ति प्रमाण पत्र दिनांक 19.10.11 को एवं उ0प्र0 प्रदूषण नियंत्रण विभाग से अनापत्ति प्रमाण पत्र दिनांक 11.01.2012 को प्राप्त हो चुका है। योजना पूर्ण करने का लक्ष्य दिनांक 31.03.2012 था। परन्तु शासन स्तर से योजना हेतु वांछित धनराशि अवमुक्त न होने के कारण अब योजना को दिनांक 30.09.12 तक पूर्ण किया जाना प्रस्तावित है।

योजना के कार्यान्वयन हेतु नगर निगम, लखनऊ द्वारा निर्माणदायी संस्था सी0 एण्ड डी0 एस0, उ0प्र0 जल निगम को प्रथम एवं द्वितीय किश्त में क्रमशः रू0 1073.10 एवं 772.63 लाख की धनराशि उपलब्ध करायी गयी है। जिसके सापेक्ष रू0 1520.84 लाख का उपयोगिता प्रमाण पत्र भारत सरकार को माह दिसम्बर 2011 में प्रेषित किया जा चुका है। तृतीय किश्त की धनराशि अपेक्षित है। योजना पर अब तक प्राप्त धनराशि रू0 1845.73 लाख के सोपक्ष 1825.38 लाख की धनराशि व्यय की जा चुकी है।

लखनऊ नगर में 1300 टन कूड़ा प्रतिदिन पैदा होता है। आपरेटर द्वारा लखनऊ नगर में डोर-टू-डोर कूड़ा संग्रह का कार्य मई-2010 में प्रारम्भ कराया गया था। वर्तमान में कुल 110 वार्डो में से 57 वार्डो में डोर-टू-डोर कूड़ा संग्रह का कार्य करवाया जा रहा है। दिनांक 01.03.2012 से शिवरी साइट पर कूड़ा पहुँचना प्रारम्भ हुआ एवं एक प्री सॉर्टिंग यूनिट चालू की गयी। दिनांक 15.04.12 से दूसरी प्री सॉर्टिंग यूनिट एवं ऑ[illegible]डी0एफ0 प्लाण्ट चालू किया गया। कम्पोस्ट प्रोसेसिंग प्लाण्ट का अधिष्ठापन कार्य प्रगति पर है। वर्तमान में प्रतिदिन लगभग 80-90 टन कूड़े की प्रोसेसिंग हो रही है।

योजनान्तर्गत चार ट्रांसफर स्टेशन का निर्माण प्रस्तावित है जिसके लिए भूमि का चयन कर लिया गया है। नगर निगम के स्तर से निर्माण कार्य हेतु बिजनौर रोड पर रेलवे लाइन के पास भूमि का कब्जा आपरेटर को दे दिया गया है जिस पर निर्माण कार्य शीघ्र प्रारम्भ कराया जा रहा है। अन्य 3 स्थानों पर भूमि का हस्तान्तरण अपेक्षित है। ट्रांसफर स्टेशन के निर्माण के उपरान्त ही पूरे शहर का कूड़ा प्रोसेसिंग हेतु शिवरी साइट पर जाना सम्भव हो सकेगा।

5/5/12

परियोजना प्रबन्धक

9/5/12

(डा० जटाशंकर त्रिपाठी)
अपर आयुक्त एवं अनुभाग अधिकारी
स्थान अनुभाग-5 (फौजदारी)
ल० ब० लखनऊ

2497 ~~2111~~ 308

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

INDEX

IN
AFFIDAVIT

(ON BEHALF OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P.)

IN RE
WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp.Parties

Sl. No.	PARTICULARS	PAGE Nos.
1.	Application	1
2.	Affidavit	2-10
3.	**ANNEXURE No. A – 1** : Copy of Government Order dated 29th March 2012.	11-14
4.	**ANNEXURE No. A – 2** : Copy of Government Order dated 30th March 2012.	15-16
5.	**ANNEXURE No. A – 3** : Copy of Government Order dated 12th March 2012 of Govt. of India	17-19
6.	**ANNEXURE No. A – 4** : Copy of letter dated 16th April 2012 and chart showing physical progress of work.	20-21
7.	**ANNEXURE No. A – 5** : Copy of progress details dated 16.4.2012	22-24
8.	**ANNEXURE No. A – 6** : Copy of progress details dated 16.4.2012 regarding the Third Water Works.	25-26
9.	**ANNEXURE No. A – 7** : Copy of progress details dated 10.4.2012 regarding the 'Solid Waste Management Project of City Lucknow'.	27-30

Lucknow

Dated: April 25, 2012

(H. P. SRIVASTAVA)
ADDL.CHIEF STANDING COUNSEL
COUNSEL FOR THE RESPONDENT

2498 ~~2412~~ 309

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

C. M. Application No. of 2012

State of U. P. ----------Applicant

In re

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

APPLICATION FOR TAKING ON RECORD

The applicant – respondent above named, most respectfully submit as under:

The applicant is filing the affidavit in the above noted writ petition in compliance of the orders dated 15th March 2012 passed by this Hon'ble Court, which is expedient in the interest of justice. Hence the same be taken up on the record of the writ petition.

P R A Y E R

Wherefore, it is most respectfully prayed that this Hon'ble Court may graciously be pleased to allow the accompanying affidavit to be taken on the record.

Such other and further order which this Hon'ble Court may deem just, fit and proper under the circumstances of the case may also be passed.

Lucknow

Dated: April 25, 2012

(H. P. SRIVASTAVA)

ADDL.CHIEF STANDING COUNSEL

(COUNSEL FOR APPLICANT)

2499 ~~2413~~. 310

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW .

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

AFFIDAVIT OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P., IN COMPLINACE OF THIS HON'BLE COURT'S ORDERS DATED 15th MARCH 2012.

I, Girish Chandra Katheriye aged about 55 years, Religion – Hindu, son of Late Sri Ram Lal, presently posted as Deputy Secretary, Department of Urban Development, Government of U.P., Civil Secretariat, Lucknow resident of House No. B-40, Sachivalaya Colony, Mahanagar, Lucknow the deponent, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Deputy Secretary, Department of Urban Development, Government of U.P., Civil Secretariat, Lucknow, and as such he is fully conversant with the facts of the case deposed to hereinafter.

Oath Commissioner LUCKNOW

2500 2419 311

2. That the deponent has read over the writ petition filed by the petitioner and has understood the contents thereof and is submitting some necessary facts, which are expedient in the interest of justice to be submitted before the Hon'ble Court herein under:

3. That the subject matter of the present writ petition relates to improvement of drinking water situation and sewage disposal system in Lucknow city.

4. That it is submitted that instant matter was listed on 15th March 2012 and on the day this Hon'ble Court pleased to pass an order, and directed to explain certain facts before this Hon'ble Court, and directed to list the matter on 25th April 2012. On 15th March 2012, this Hon'ble Court pleased to pass an order, and directed to respondents to submit the up-dated status report.

5. That in compliance of the order dated 15th March 2012 passed by this Hon'ble Court, instant affidavit is being filed narrating the facts and records relating to the matter in question.

6. That it is submitted that the U. P. Jal Nigam is an implementing agency on behalf of Nagar Nigam Lucknow and Jal Sansthan , Lucknow for execution, planning and design for drinking water supply, river pollution control work as well as the sewage disposal work. Therefore, the separate affidavits are being filed by the Nagar Nigam, Lucknow; U. P. Jal Nigam, Lucknow and Jal Sansthan, Lucknow in compliance of order dated 15th March 2012 passed by this Hon'ble Court.

It is submitted that to ensure the compliance of the order dated 15th March 2012 passed by this Hon'ble Court,

Oath Commissioner Lucknow

2501 ~~2415~~ 312

vide letter no. 620 (1) / Nine – 5 – 2012 – 4 Writ / 2007 dated 31st March 2012 necessary information has been given to the concerned departments .

7. That under the "Scheduled Caste Sub-Plan for establishing Hand Pumps in the urban area having dense population of Scheduled Caste Category persons" for the Lucknow City, an amount of Rs. 14.56 Lakh has been sanctioned by the State Government in the Financial Year 2011 – 12 and released the same in favour of the District Magistrate Lucknow vide Government Order No. 110 / 26 – B. Pra. – 2012 – 28 Budget / 07 Lucknow dated 29th March 2012. The true photostat copy of the aforesaid Government Order dated 29th March 2012 is being annexed herewith and marked as **ANNEXURE No. A – 1** to this affidavit.

8. That through the Government Order No. 419 / Nine – 5 – 2012 – 11 (162) / 2000 TC Lucknow dated 30th March 2012, the State Government released its share amounting to Rs. 45.29 Lakh in favour of the Managing Director, U. P. Jal Nigam, Lucknow for implementation of the "Gomti Kary Yojana (Second Phase)". The true photostat copy of the aforesaid Government Order dated 30th March 2012 is being annexed herewith and marked as **ANNEXURE No. A – 2** to this affidavit.

9. That vide Government Order no- 59(1)/PF-I/2011-1563, dated 12-03-2012, the Ministry of Finance, Govt.of India has sanctioned an amount of Rs. 26276.14 Lakhs for the State of U.P. for the sub-mission of Urban Infrastructure and Governance (SM-UIG)- Capital Assets under JNNURM. The aforesaid amount include the amount of Rs. 536.55 Lakhs for the "Municipal Solid Waste Management" in Lucknow + Rs. 4,065.13 Lakhs for the "Strom Water Drainage for

2502 ~~2476~~ 313

Lucknow" + Rs. 2,680.38 Lakhs for sewerage works for Lucknow city i.e. "Sewerage District-III (Part-II)". The Copy of Govt. Order dated 12-03-2012 of the Govt. of India is being annexed herewith and marked as **ANNEXURE NO.-3** to this affidavit.

It is submitted that in reference to the aforesaid Govt. Order dated 12-03-2012 financial sanction shall be released at eaarliest by the State Government.

10. That the deponent is filing the progress report with regard to the '*Sewage Work*' and '*Water Supply Works*' on the basis of records submitted by the U. P. Jal Nigam, Lucknow vide its letter dated 16th April 2012:

The details of work done till 16th April 2012 for improvement of drinking water facilities under the Urban District Plan (General) are being mentioned as under:

As per direction of this Hon'ble Court in instant writ petition, an amount of Rs. 311.59 Lakhs have been sanctioned by the State Government for reboring / special repairing of the 929 old hand pumps and those have been rebored / repaired and those are working.

Under the Urban District Plan (General) 18 new handpumps were planned to install, and those have been installed and they are working.

Under the Urban District Plan (S.C.P.) 46 new handpumps were planned to install, and those have been installed and they are working.

Under the Urban District Plan (S.C.P.) 15 new handpumps were planned to install, and those have been installed and they are working.

Commissioner LUCKNOW Secretariat

Under the Urban District Plan (S.C.P.) 18 old handpumps were planned to rebore, and 19 old handpumps have been rebored and they are working.

Photostat copy of the aforesaid letter dated 16th April 2012 and chart showing physical progress of aforesaid work are being annexed herewith and marked as **ANNEXURE No. A – 4** to this affidavit.

11. That as per report of the U. P. Jal Nigam, in regard to 345 mld capacity of Sewage Treatment Plant at Bharwara is in operation from January 2011 as per its design capacity. It is submitted that intercepted sewerage of 22 drains and Gomti Nagar sewer netwok is treated at this plant.

The Sewage Treatment Plant (STP), Daulatganj with 56 mld capacity are in function to treat domestic sewage of Lucknow City. All 26 drains flowing into river Gomti have been intercepted and their discharge is diverted to aforesaid Sewage Treatment Plants through a network of Sewage Pumping Stations.

As per report of the Gomti Pollution Control Unit of the U. P. Jal Nigam, at present 401 mld domestic sewage treatment capacity is functional and no discharge is allowed to enter into river Gomti.

Through its report dated 16.4.2012, the Gomti Pollution Control Unit of the U. P. Jal Nigam, Lucknow also reported that in compliance of the order dated 15th March 2012 passed by this Hon'ble Court, water samples of Gomti River from various locations have been collected and handed over to the Indian Institute of Toxicology Research, Lucknow on 21st March 2012 for its testing. The Gomti Pollution Control Unit of the U. P. Jal Nigam, Lucknow also submitted the

performance report of 345 MLD STP, Bharwara and 56 MLD STP, Daulatganj for the month of March 2012.

True photostat copy of the progress details dated 16.4.2012 is being annexed herewith and marked as **ANNEXURE No. A – 5** to this affidavit.

12. That as per report of the U. P. Jal Nigam dated 16.4.2012, the work of construction of Third Water Works is included in the project of Lucknow Water Supply Scheme, Phase – I , Part – I having sanctioned cost of Rs. 388.61 Crore; and the same has been sanctioned by the Government of India, under the JNNURM. It is submitted that 8 Hectare land near Kataütha Jheel has been acquired for Third Water Work. The Irrigation Department, U. P. has agreed to provide 100 Cusec raw water from Sharda Canal for Third Water Works, in pursuance whereof an amount of Rs. 16.25 Crore + Rs. 2.60 Crore has been paid to Irrigation Department for the construction of retaining wall and other safety measures required for the feeder canal.

Proposed works under Third Water Works is included in the project of Lucknow Water Supply Scheme, Phase – I , Part – I, for construction of head works at Sharda Sahayak intake side (by Irrigation Department), 10.50 Km. raw water rising main, dredging development and beautification of Kathauta Lake, treatment plant- 80 MLD capacity including Intake Works, 12 numbers of underground reservoirs (6 numbers each for Indira Nagar and Gomti Nagar areas), 27.50 Km. clear water feeder main and 30.80 Km, clear water rising main. Against above proposed works, all works have been completed except the works relating to Irrigation Department. All the completed works, except 3 Zonal reservoirs have been commissioned and put in public use.

2505 ~~2419~~. 316

As per report of the U. P. Jal Nigam dated 16.4.2012, the Third Water Works has been commissioned in May 2011. Water Supply to Indira Nagar and Gomti Nager area from Third Water Works is being done through already existing 21 numbers of overhead tanks.

True photostat copy of the progress details dated 16.4.2012 regarding the Third Water Works is being annexed herewith and marked as **ANNEXURE No. A – 6** to this affidavit.

13. That as per report of the Project Manager, Unit – 6, Construction & Design Services of the U. P. Jal Nigam, Lucknow dated 10.4.2012, the 'Solid Waste Management Project of City Lucknow' had been sanctioned by the Government of India vide letter No. K. 14012 / 151 / 06 / NURM – 111 dated 12.3.2007 under the JNNURM with estimated cost of Rs. 4292.37 Lakhs. It is submitted that for the purpose of 'Sanitary Land Fill' about 44 Hectare land is needed. It is submitted that at Lucknow – Mohan Road, in Village Shivari, vide Government Order dated 31.12.2010, the State Government provided 19 Hectare Land of the Agriculture Department for construction of plant relating to Solid Waste Management and to use it for the purpose of 'Sanitary Land Fill.

Thereafter, a meeting was held in the chairmanship of Chief Secretary, Government of U.P. on 29.12.2011, and decision have been taken to provide 14.72 Hectare Land of Agriculture Department, and 6.88 Hectare Land of Gram Samaj situate at village Falehanda [total land area – 21.60 Hectare] for the aforesaid purposes; which is only 400 Meter far from the Village Shivari at Lucknow – Mohan Road.

2506 ~~2420~~ 317

It is submitted that the Environment Department of the State Government, the Airport Authority and U.P. Pollution Control Board have given their 'No Objection Certificates' on 07.6.2011, 19.10.2011 and 11.01.2012 respectively to the aforesaid sight for using it for the purpose of 'Sanitary Land Fill'. It is submitted that the necessary funds for completing the 'Solid Waste Management Project of City Lucknow' shall be released at earliest.

The 'Solid Waste Management Project of City Lucknow' is expected to complete till 30.9.2012.

As per report dated 10.4.2012 of the Project Manager, Unit–6, Construction & Design Services of the U. P. Jal Nigam, Lucknow, the trial of Pre-Sorting Unit of the Shivari Plant at Lucknow has been done on 01.3.2012. The land have been selected for the purposes of construction of four Transfer Stations.

True photostat copy of the progress details dated 10.4.2012 regarding the 'Solid Waste Management Project of City Lucknow' are being annexed herewith and marked as **ANNEXURE No. A – 7** to this affidavit.

14. That in view of facts and circumstances stated herein above, it is significant to submit that the Urban Development Department, State of U.P. is taking all necessary steps in the matter in question.

Lucknow :

Dated : April 19, 2012

Deponent

318

2507

VERIFICATION

I, the above named deponent do hereby verify that the contents of the paragraphs 1 to 3 of this affidavit are true to my personal knowledge those of paragraphs 4 to 13 are true to my information which derived from the records and those of paragraphs 14 are based on legal advice. No part of it is false and nothing material has been concealed, so help me God.

Lucknow

Dated: April 19, 2012

Deponent

Commissioner Lucknow Civil Secretariat

I, identify the deponent who has signed before me.

(ओम प्रकाश चौहान)
समीक्षा अधिकारी
नगर विकास अनुभाग-5
उ०प्र० सचिवालय।

0528295
कक्ष सं०
द्वारा शपथ ली गई गिरिशचन्द्र कठेरिया
जिनका परिचय श्री ओम प्रकाश चौहान
दिनांक 19.4.2012 समय 1:10 बजे अपराह्न
वाद संख्या 4436 एम०वी० 2003
प्रकार सिविल डिस्ट्रिक्ट जज क्लास II ऑन ए० पी० 4
न्यायालय मुख्य न्यायाधीश लखनऊ
शपथ की फीस वसूल की गई

19/4/12
(डा० जटाशंकर त्रिपाठी)
उपायुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-5 (फौजदारी)
उ० प्र० शासन

ANNEXURE NO-A-1

319

संख्या– 110 /26–ब0प्र0–2012–28बजट/07

2508

प्रेषक,

बी0बी0 सिंह,
संयुक्त सचिव,
उत्तर प्रदेश शासन।

सेवा में,

समस्त जिलाधिकारी,
उत्तर प्रदेश।

बजट प्रकोष्ठ (समाज कल्याण) लखनऊः दिनांकः29मार्च, 2012

विषयः: वित्तीय वर्ष 2011–12 में अनुसूचित जाति सब प्लान के अन्तर्गत अनुसूचित जाति बाहुल्य नगरीय क्षेत्रों में अनुसूचित जाति के लोगों के लिये पेयजल सुविधा हेतु हैण्डपम्पों के अधिष्ठापन कराये जाने हेतु अनुदान की स्वीकृति।

महोदय,

उपर्युक्त विषय के सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि वित्तीय वर्ष 2011–12 में अनुसूचित जाति सब प्लान के अन्तर्गत अनुसूचित जाति बाहुल्य नगरीय क्षेत्रों में अनुसूचित जाति के लोगों के लिये पेयजल सुविधा हेतु प्रावधानित धनराशि ₹ 30.00 करोड़ में से अवशेष बची धनराशि के सापेक्ष ₹ 5.00करोड़(रू0 पाँच करोड़ मात्र) की धनराशि संलग्न जनपदवार फाँट के अनुसार व्यय किये जाने की श्री राज्यपाल एतद्द्वारा निम्नलिखित शर्तो के अधीन सहर्ष स्वीकृति प्रदान करते हैं:–

(1) स्वीकृत धनराशि जिलाधिकारियों द्वारा आहरित कर उत्तर प्रदेश जल निगम के जिलास्तरीय अधिकारियों को उपलब्ध कराया जाएगा।

(2) स्वीकृत धनराशि शासन द्वारा समय–समय पर जारी किये गये दिशा–निर्देशों के अनुसार ही व्यय किया जायेगा तथा वित्त (आय–व्ययक) अनुभाग–1 के कार्यालय ज्ञाप संख्या–बी–1–901/दस–2011–231/2011, दिनांक 21 मार्च, 2011 में दिए गए दिशा–निर्देशों को ध्यान में रखा जायेगा।

(3) स्वीकृत धनराशि का उपयोग नगरीय क्षेत्रों की हैण्डपम्पों की स्थापना/रिबोर तथा रिबोरयोग्य नलकूपों के कार्यो पर किया जायेगा। जिलाधिकारी द्वारा प्राथमिकता के आधार पर योजनाओं का चयन किया जायेगा।

(4) स्वीकृत धनराशि का व्यय/उपभोग भारत सरकार तथा राज्य सरकार द्वारा एससीएसपी/टीएसपी हेतु निर्धारित मानक तथा दिशा निर्देशों के अनुरूप किया जायेगा।

(5) स्वीकृत धनराशि का उपयोगिता प्रमाण पत्र शासन तथा महालेखाकार, उ0प्र0 इलाहाबाद को दिनांक 31.03.2012 तक उपलब्ध कराया जाना अनिवार्य होगा।

(6) विभिन्न योजनाओं की स्वीकृति के समय जो विभिन्न शर्ते निर्धारित की गयी थी, उन्हीं शर्तो के अधीन यह धनराशि अवमुक्त की जा रही है।

(7) धनराशि के उपयोग की सप्ताहवार समीक्षा जिलाधिकारियों द्वारा अनिवार्य रूप से की जायेगी। प्रत्येक माह की 02 व 03 तारीख तक भौतिक एवं वित्तीय प्रगति से शासन को अवगत कराया जायेगा।

(8) कोषागार से धनराशि आहरण से संबंधित व्यय पत्र (बाउचर्स) की संख्या व दिनांक की सूचना को आहरण के एक सप्ताह के भीतर उपलब्ध कराया जाना सुनिश्चित किया जायेगा।

Commissioner LUCKNOW

2509 ~~2425~~ 320

(9) स्वीकृत की जाने वाली धनराशि की सीमा तक जनपद की जिला योजना में विभागीय अधिकारी द्वारा आवश्यक प्रावधान सुनिश्चित किया जायेगा और यदि स्वीकृत धनराशि से भिन्न परिव्यय जनपद विशेष में जिला योजना के अधीन उभरकर आता है, तो उपलब्ध होने वाली परिव्यय के अनुसार यथासमय स्वीकृतियाँ संशोधित की जायेगी।

(10) स्वीकृत की जा रही धनराशि का आहरण दो समान किश्तों में किया जाएगा। प्रथम किश्त के 75 प्रतिशत व्यय होने के पश्चात् दूसरी किश्त आहरित की जाएगी।

2— इस शासनादेश में निर्धारित विशिष्ट शर्तो का अनुपालन विभागों/उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ लेखाधिकारी अथवा सहायक लेखाधिकारी जैसी भी स्थिति हो, सुनिश्चित करेगें। यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्व विवरण सहित वित्त विभाग को दे दी जाय।

3— उक्त व्यय चालू वित्तीय वर्ष 2011—12 के आय—व्ययक की अनुदान संख्या—83 के अन्तर्गत **लेखाशीर्षक—"4215—जलपूर्ति तथा सफाई पर पूंजीगत परिव्यय—आयोजनागत—01—जलपूर्ति—789—अनुसूचित जातियों के लिये विशेष घटक योजना—03—अनुसूचित जाति बाहुल्य क्षेत्रों में हैण्डपम्पों का अधिष्ठापन—35—पूँजीगत परिसम्पत्तियों के सृजन हेतु अनुदान"** के नामें डाला जायेगा।

4— यह आदेश वित्त विभाग के अशा0 सं0—ई—3/2405/दस—2011 दिनांक 30.12.2011 में प्राप्त उनकी सहमति से निर्गत किए जा रहे हैं।

भवदीय,

(बी. बी. सिंह)
संयक्त सचिव

संख्या— II० (1)/26—प्र0ब0—2012,तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः—

1. प्रमुख सचिव, नगर विकास विभाग, उत्तर प्रदेश शासन।
2. महालेखाकार (वर्क्स) अनुभाग, उत्तर प्रदेश इलाहाबाद।
3. समस्त मण्डलायुक्त उत्तर प्रदेश ।
4. निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ।
5. प्रबंध निदेशक, उत्तर प्रदेश जल निगम, लखनऊ ।
6. निदेशक, सूचना एवं जनसम्पर्क विभाग, लखनऊ।
7. सम्बन्धित वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी, अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो।
8. समस्त कोषाधिकारी, उत्तर प्रदेश।
9. वित्त (व्यय—नियंत्रण) अनुभाग—3/एनआईसी।
10. कम्प्यूटर/कल्याण नियोजन प्रकोष्ठ/गार्डफाइल।

आज्ञा से,

(बी. बी. सिंह)
संयक्त सचिव।

शासनादेश संख्या– 110 /26–ब0प्र0–2012–28बजट/07, दिनांक 29 मार्च, 2012

का संलग्नक

2510 2424 321

(धनराशि लाख ₹ में)

क0	जनपद का नाम	शासनादेश संख्या422/26–ब.प्र.–2011–28 बजट/07 दिनांक 27.04.2011 द्वारा निर्गत धनराशि	शेष स्वीकृत धनराशि
1	2	3	4
1	आगरा	59.00	0.00
2	मैनपुरी	6.00	2.51
3	मथुरा	45.00	19.89
4	फिरोजाबाद	30.00	11.47
5	अलीगढ़	34.00	0.00
6	महामायानगर	18.50	0.00
7	एटा	12.00	0.00
8	कांशीराम नगर	19.00	0.00
9	झांसी	44.00	8.47
10	ललितपुर	53.50	10.85
11	जालौन	30.00	98.35
12	चित्रकूट	16.50	4.09
13	हमीरपुर	23.00	19.69
14	महोबा	39.00	12.54
15	बांदा	26.50	7.02
16	लखनऊ	48.00	14.56
17	रायबरेली	13.50	14.04
18	हरदोई	9.00	2.45
19	उन्नाव	26.00	23.75
20	सीतापुर	30.00	0.00
21	खीरी	26.50	6.37
22	बरेली	33.00	8.78
23	बदायूं	15.50	3.97
24	पीलीभीत	10.50	4.10
25	शाहजहांपुर	7.50	1.98
26	मेरठ	37.50	0.00
27	बागपत	15.00	0.00
28	गाजियाबाद	22.50	9.97
29	गौतमबुद्धनगर	19.00	2.74
30	बुलन्दशहर	18.00	17.44
31	सहारनपुर	23.00	7.90
32	मुजफ्फरनगर	7.50	0.00
33	मुरादाबाद	26.50	0.00
34	ज्योतिबाफूले नगर	6.00	0.00
35	रामपुर	11.00	0.00
36	बिजनौर	9.00	0.00
37	वाराणसी	67.50	23.22
38	चन्दौली	15.00	0.00

2425
2511
322

क0	जनपद का नाम	शासनादेश संख्या422/26–ब.प्र.–2011–28 बजट/07 दिनांक 27.04.2011 द्वारा निर्गत धनराशि	शेष स्वीकृत धनराशि
1	2	3	4
39	गाजीपुर	14.50	0.00
40	जौनपुर	18.50	0.00
41	संत रविदासनगर	13.50	0.00
42	मिर्जापुर	45.00	0.00
43	सोनभद्र	11.50	0.00
44	गोरखपुर	37.50	6.08
45	महराजगंज	7.50	1.76
46	देवरिया	11.00	3.01
47	कुशीनगर	11.50	7.86
48	बस्ती	9.00	2.27
49	संतकबीरनगर	3.50	1.82
50	सिद्धार्थनगर	3.00	3.51
51	आजमगढ़	11.50	0.00
52	मऊ	7.00	12.47
53	बलिया	7.50	0.00
54	इलाहाबाद	52.50	11.12
55	कौशाम्बी	19.00	1.76
56	फतेहपुर	15.00	11.70
57	प्रतापगढ़	26.00	0.00
58	कानपुर नगर	67.50	53.90
59	रमाबाई नगर (कानपुर देहात)	22.50	12.29
60	फर्रूखाबाद	18.50	12.29
61	कन्नौज	11.50	2.84
62	औरैया	8.00	2.72
63	इटावा	22.50	2.93
64	फैजाबाद	20.00	0.00
65	अम्बेडकरनगर	6.00	0.00
66	सुल्तानपुर	5.50	0.00
67	बाराबंकी	4.50	0.00
68	गोण्डा	12.50	2.61
69	बलरामपुर	4.50	3.52
70	श्रावस्ती	4.50	0.00
71	बहराइच	9.00	0.95
72	छत्रपति शाहूजी महराजनगर	5.50	6.44
	योग	**1500.00**	**500.00**

(₹ पाँच करोड़ मात्र)

(बी. बी. सिंह)
संयक्त सचिव

Commissioner

~~2426~~ 2512

ANNEXURE NO. A-2

323

संख्याः–419 / नौ–5–2012–11(162) / 2000टी.सी.

प्रेषक,

सूर्य प्रकाश मिश्र,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा मे,

प्रबन्ध निदेशक,
उ0प्र0 जल निगम,
लखनऊ।

नगर विकास अनुभाग–5 लखनऊः दिनांक 30 मार्च 2012

विषयः–गोमती कार्य योजना(द्वितीय चरण) के अन्तर्गत लखनऊ नगर हेतु राज्यांश की स्वीकृति कें संबंध में।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्या–जी–22 / 022–0302 / 2012, दिनांक 02.02.2012 के सन्दर्भ में तथा शासनादेश संख्या–2454 / नौ–5–2012–11(162) / 2000टी.सी., दिनांक 31.03.2009 के क्रम में मुझे यह कहने का निदेश हुआ है कि गोमती कार्य योजना(द्वितीय चरण) के अन्तर्गत लखनऊ नगर हेतु भारत सरकार के पत्र संख्या–एम–14014 / 3 / 2003–एनआरसीडी–।। दिनांक 24.03.2009 के द्वारा अवमुक्त केन्द्रांश की धनराशि रू0 1003.46 लाख के सापेक्ष के द्वारा अवशेष राज्यांश की धनराशि रू0 45.29 लाख (रू0 पैतालीस लाख उन्तीस हजार मात्र) की धनराशि निम्नलिखित शर्तो एवं प्राविधानों के अधीन श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैः–

(1) स्वीकृत की जा रही धनराशि प्रबन्ध निदेशक, उ0प्र0 जल निगम, लखनऊ तथा विशेष सचिव, नगर विकास विभाग के प्रतिहस्ताक्षरयुक्त बिल प्रस्तुत करके कोषागार / भारतीय स्टेट बैंक से आहरित कर व्यय की जायेगी।

(2) इस स्वीकृत धनराशि का कोई भी अंश किसी बैंक / पोस्ट आफिस / डिपाजिट खाते / पीएलए में नहीं रखा जायेगा।

(3) विभिन्न योजनाओं की स्वीकृति के समय जो विभिन्न शर्ते निर्धारित की गयी थी, उन्ही शर्तो के अधीन यह धनराशि अवमुक्त की जायेगी। धनराशि का व्यवर्तन किसी भी दशा में नहीं किया जायेगा।

(4) प्रश्नगत धनराशि भारत सरकार द्वारा जारी किये गये दिशा निर्देशों के अधीन अनुमोदित योजना पर ही व्यय की जायेगी, जिसका विस्तृत विवरण तथा भौतिक प्रगति शासन को प्रत्येक त्रैमास के अन्त तक भेजा जाना आवश्यक है। उपयोगिता प्रमाण–पत्र यथासमय शासन तथा महालेखाकार, उ0प्र0 इलाहाबाद को भेजा जाना वांछनीय है।

Commissioner LUCKNOW Secretariat

~~2427.~~ 2513 324

2. इस शासनादेश में वित्त विभाग द्वारा निर्धारित विशिष्ट शर्तो का अनुपालन विभागों/उपक्रमों में तैनात वित्त नियंत्रक/मुख्य/वरिष्ठ/लेखाधिकारी अथवा सहायक लेखाधिकारी, जैसी भी स्थिति हो, सुनिश्चित करेगें। यदि निर्धारित शर्तो का किसी प्रकार का विचलन हो, तो संबंधित वित्त नियंत्रक इत्यादि का दायित्व होगा कि उनके द्वारा मामले की सूचना पूर्ण विवरण सहित वित्त विभाग को दे दी जाय।

3. उक्त व्यय चालू वित्तीय वर्ष 2011–12 के आय–व्ययक अनुदान संख्या–37 के अन्तर्गत आयोजनागत लेखाशीर्षक "2215–जलापूर्ति तथा सफाई–02मलजल तथा सफाई–106–वायु एवं जल प्रदूषण का निवारण–01–केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजनायें–03–नदी प्रदूषण नियंत्रण कार्यक्रम(70 प्रतिशत केन्द्र सहायतित)–20–सहायक अनुदान–सामान्य(गैर वेतन)" के नामे डाला जायेगा।

4. यह आदेश वित्त विभाग द्वारा प्रशासकीय विभाग को प्रतिनिधानित अधिकारो के अन्तर्गत निर्गत किये जा रहे है।

भवदीय,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

संख्या एवं दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः–

1. महालेखाकार(वर्क्स लेखा अनुभाग), उ0प्र0 इलाहाबाद।
2. जिलाधिकारी, लखनऊ।
3. कोषाधिकारी, कलेक्ट्रेट कोषागार, लखनऊ।
4. निदेशक, स्थानीय निकाय निदेशालय, इन्दिरा भवन, लखनऊ।
5. निदेशक, सूचना एवं जनसम्पर्क विभाग, उ0प्र0 लखनऊ।
6. वित्त(ई–8) अनुभाग/वित्त(आय–व्ययक)अनुभाग–2।
7. वरिष्ठ लेखाधिकारी/मुख्य सहायक लेखाधिकारी, जैसी भी स्थिति हो।
8. नियोजन अनुभाग–3/4
9. गार्ड फाइल।

आज्ञा से,

(सूर्य प्रकाश मिश्र)
विशेष सचिव।

Commissioner & Ex-Officio Secretary (LUCKNOW)

-17- 2428 2514 ANNEXURE NO-A-3 992/नि-5-12 325

Most Immediate

F No.59(1)/PF-I/2011-1563
Goverment of India
Ministry of Finance
Department of Expenditure
Plan Finance-I Division

New Delhi, 12/03/2012

53 ~~012~~/06TC
8-57

To
The Pay & Accounts Officer,
Department of Expenditure,
Ministry of Finance
New Delhi

Subject: 'On Account' payment of Additional Central Assistance (ACA) for the **Sub-Mission on Urban Infrastructure and Governance (SM-UIG) - Capital Assets under JNNURM** for the State's Annual Plan 2011-2012.

Sir,

The undersigned is directed to convey the sanction of the President of India to the payment of **Rs. 84343.95 Lakh (Rupees Eight Hundred Forty Three Crore Forty Three Lakh and Ninety Five Thousand Only)** to the respective State Governments being ACA (Grant) for the **Sub-Mission on Urban Infrastructure and Governance (SM-UIG) - Capital Assets under JNNURM** for the State's Annual Plan 2011-2012 as under:

(Rs in lakh)

State	Amount
Arunachal Pradesh	2322.65
Gujarat	4938.68
Haryana	6168.63
Jammu & Kashmir	2990.70
Karnataka	3716.65
Kerala	3005.83
Maharashtra	16614.93
Tamil Nadu	13709.67
Uttar Pradesh	26276.14
West Bengal	4600.03

Grand Total for 10 States = Rs. 84343.95 lakh only

2. The statement showing details of the projects against which the above amounts stand sanctioned to State's is enclosed as Annexure.

3. Payment may kindly be made to the State Govt. immediately. The funds may thereafter be released to the implementing agencies without any delay failing which the amount would be recovered from State Government with interest for the period of default.

4. The payments are adjustable in the accounts of the Central Government in the books under the sub-head indicated as under:-

Grant
Demand NO.35
3601-GRANTS-IN-AID TO STATE GOVERNMENTS
02-GRANTS FOR STATE PLAN SCHEMES
101-BLOCK GRANTS
36-JAWAHAR LAL NEHRU NATIONAL URBAN RENEWAL MISSION
0135-GRANTS IN AID FOR CAPITAL CREATION OF ASSETS
(Capital creation)

5. The progressive totals of central assistance released to the State Governments under the sub-head at para 4 above in the current financial year 2011-2012 including amount released in this sanction letter as follows:

12/03/12

Commissioner (LUCKNOW) Civil

(Rs in lakh)

Sl. No.	State	Block Grant
1	Arunachal Pradesh	167293.39
2	Gujarat	102459.72
3	Haryana	44136.96
4	Jammu & Kashmir	822124.48
5	Karnataka	179244.73
6	Kerala	56914.52
7	Maharashtra	279797.80
8	Tamil Nadu	141581.62
9	Uttar Pradesh	486757.57
10	West Bengal	469632.49

6. The action taken on this letter may be acknowledged and correctness of the progressive totals be confirmed.

Yours faithfully,

(A.S. Parmar)
Asstt. Director (PF-I)
Ph.23095644

Copy To:

1	Fin. Secy./Plng. Secy., State Govts. concerned.
2	ACS/Pr. Secretary/Secretary, Urban Development of State Govt. concerned.
3	Accountant General(A&E), States concerned.
4	DEA: Budget Division. (States Branch), New Delhi.
5	Plng. Commn. : SP Divn./ FR Divn. , New Delhi.
6	Secy. RBI, Central Office, Mumbai.
7	Manager, RBI, CAS, Nagpur.
8	Resident Commissioner, State Govts. concerned, New Delhi.
9	Chief Controller Of Accounts, Min. Of Finance, North Block, New Delhi(3 copies).
10	Sh. Munish Kumar Garg, Director, M/o Urban Development, Nirman Bhavan, New Delhi.
11	Shri R.K.Bhatnagar, US (NURM-III), M/o Urban Development, Nirman Bhavan, New Delhi.
12	Hindi Section for Hindi version.

(A.S Parmar)
Asstt. Director(PF-I)
Ph.23095644

Oath Commissioner
Delhi
Civil Secretariat

2450 2516 327

Sl. No	Name of the State /City	Project Title	Approved Cost (Rs. in lakhs)	Total ACA Commitment (Central Share)	Amount to be released	CSMC/ Instt.
41	Chennai	Providing Comprehensive Sewerage Scheme to Pallikarani town Panchayat	5,861.00	2,051.35	513.68	105th/3rd&
42	Chennai	Construction of Heritage Precincts along EVR Periyar Salai, Chennai	610.00	213.50	53.38	105th/3rd&
43	Coimbatore	Solid Waste Management for Coimbatore	9,661.00.	4,825.50	723.83	105th/4th#
		Total for Tamil Nadu (10 projects)			13709.67	
IX.	Uttar Pradesh					
44	Agra	Municipal Solid Waste Management in Agra	3,083.99	1,542.00	385.50	103th/4th&
45	Agra	Agra Sewerage Scheme Phase -1 (Part-1)	19,592.00	9,000.00	2,250.00	103th/4th&
46	Allahabad	Sewerage system of Allahbad City (Zone D) Phase - I	33,826.00	16,913.00	4,228.25	103th/3rd&
47	Kanpur	Water Supply scheme for inner old area of Kanpur city Vol I and II	27,094.89	13,547.45	3,386.86	103th/4th&
48	Kanpur	Water Supply Part-II for remaining area of Kanpur	37,778.92	18,889.48	4,722.37	103th/4th&
49	Lucknow	Municipal Solid Waste Management in Lucknow	4,292.37	2,146.19	536.55	103th/3rd&
50	Lucknow	Storm Water Drainage for Lucknow	32,521.00	16,260.60	4,065.13	103th/4th&
51	Lucknow	Sewage works for Lucknow City-Sewerage District-III (Part-II)	21,443.00	10,721.50	2,680.38	103th/3rd&
52	Meerut	Water Supply for Meerut	27,301.00	13,650.50	3,412.63	103th/4th&
53	Varanasi	Solid Waste Management of Varanasi	4,667.73	2,433.87	608.47	103th/3rd&
		Total for Uttar Pradesh (10 projects)			28,278.14	
X.	West Bengal					
54	Asansol	Water Supply Scheme for Asansol Municipal Corporation	8,982.96	4,491.48	673.72	104th/4th#
55	Kolkata	Water Treatment Plan at Dhapa 30 MGD Phase-I	9,693.45	3,392.71	848.18	104th/4th&

Contd./....

12/3/12

Commissioner LUCKNOW

~~2151~~ 2517

ANNEXURE NO-A-4

328

प्रेषक,

अधिशासी अभियन्ता,
द्वितीय निर्माण खण्ड,
उ0प्र0 जल निगम,
लखनऊ।

सेवा में,

महाप्रबन्धक,
गो0प्र0नि0इं0,
उ0प्र0 जल निगम,
लखनऊ।

पत्रांक 358 /W-3/4436/03, 3 दिनांक 16/4/12

विषयः- **जनहित याचिका सं0 4436/एम/बी/2003 सीवेज ट्रीटमेंट प्लान्ट बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक महाप्रबन्धक (पेयजल) के कार्यालय पंत्राक 3436/एम-7/53 दिनांक 07.07.2010 के संदर्भ में इस कार्यालय के पत्रांक 1102/डब्लू-3/13 दिनांक 13.07.2010 के अनुक्रम में वित्तीय वर्ष 2010-11 के बाद की सम्बन्धित विषयगत सूचना/आख्या संलग्नकर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक :- उपरोक्तानुसार

भवदीय

(रामशरण)
अधिशासी अभियन्ता

पृ0सं0 एवं दिनांक यथोपरि।

प्रतिलिपि निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. विशेष सचिव, नगर विकास अनुभाग-5, को उनके पत्र सं0 10ए0सी0/नौ-5-2012-4 एसी0/2007 दिनाक 13.04.2012 के क्रम में सूचनार्थ एवं कार्यवाही हेतु प्रेषित।
2. अधीक्षण अभियन्ता, तृतीय मण्डल, उ0प्र0 जल निगम, लखनऊ।
3. परियोजना प्रबन्धक पेयजल (द्वितीय), उ0प्र0 जल निगम, लखनऊ।
4. सचिव जलकल विभाग, नगर निगम, लखनऊ।

संलग्नक :- उपरोक्तानुसार।

अधिशासी अभियन्ता

16/4/12

2452
2518

329

लखनऊ नगर के अन्तर्गत इण्डिया मार्क-2 हैण्डपम्पों के अधिष्ठापन, रिबोरिंग एवं विशेष मरम्मत पर आख्या (वित्तीय वर्ष 2010-11के बाद)

क्रम सं0	स्वीकृत कार्य	लागत (रू0लाख)	लक्ष्य	उपलब्धि
1	2	3	4	5
1	जनहित याचिका सं0 4436/एम0बी0/2003 के निर्देशनुसार प्राप्त धनराशि	311.59	929 नग हैण्डपम्प रिबोर/विशेष मरम्मत	929 नग हैण्डपम्प रिबोर/विशेष मरम्मत
2	जिला योजना नगरीय (सामान्य)	8.83	18 नग नये हैण्डपम्प	18 नग नये हैण्डपम्प
3	जिला योजना नगरीय (एस0सी0पी0)	22.73	46 नग नये हैण्डपम्प	46 नग नये हैण्डपम्प
4	जिला योजना नगरीय (एस0सी0पी0)	14.56	15 नग नये हैण्डपम्प एवं 18 नग रिबोर हैण्डपम्प	15 नग नये हैण्डपम्प एवं 19 नग रिबोर हैण्डपम्प

16/4/12
(रामशरण)
अधिशासी अभियन्ता

(इं0पी0के0 सिन्हा)
अधीक्षण अभियन्ता

2133 2519

ANNEXURE NO-A-5

330

OFFICE OF THE GENERAL MANAGER, GOMTI POLLUTION CONTROL UNIT, U.P.JAL NIGAM, LUCKNOW

STATUS REPORT OF SEWAGE TREATMENT PLANTS, IN COMPLIANCE TO HON'BLE HIGH COURT LUCKNOW BENCH, LUCKNOW ORDER DATED 30.01.2012 & ORDER DATED 15.03.2012

Two Sewage Treatment Plants, namely Bharwara STP, design capacity 345 mld and Daulatganj STP, design capacity 56 mld are in function to treat domestic sewage of Lucknow City. All 26 drains flowing into river Gomti have been intercepted and their discharge is diverted to these STP's through a network of Sewage Pumping Stations. Out of these 22 Nos. drains are diverted and intercepted to 345 mld STP, Bharwara and balance 4 Nos. drains to Daulatganj STP. At present all discharge either of these drains or existing sewer network is intercepted and diverted to these sewage treatment plants.

Under Gomti Action Plan Phase-I Sewage Treatment Plant of 42 mld was constructed at Daulatganj. Under JNNURM Programme one more unit of 14 mld was added to 42 mld sewage treatment plant at Daulatganj. This plant was commissioned in December 2002. Intercepted discharge of Gaughat drain, Nagaria drain, Sarkata drain and Pata drain alongwith sewerage collected from Husainabad, Balaganj, Hardoi Road, Campwell road etc. areas is treated at Daulatganj STP. Under Gomti Action Plan Phase-II one more sewage treatment plant of 345 mld capacity has been constructed at Bharwara. This plant is in operation from January 2011 as per its design capacity. Intercepted sewerage of rest 22 drains and Gomti Nagar sewer network is treated at this plant. Therefore, at present 401 mld domestic sewage treatment capacity is functional to treat domestic sewage of the city.

Parameters of treated effluent from these plants is within the permissible limit prescribed by Central Pollution Control Board / U.P. Pollution Control Board. Test report of influent and effluent at these STP's is enclosed herewith.

As per direction of Hon'ble Court on dated 15.03.2012, water samples of Gomti river from various locations have been collected and handed over to ITRC for testing on dated 20.03.2012. The test results are still awaited.

16-4-12

Project Manager
G.P.C.Unit-I

16/4

Project Manager
G.P.C.Unit-II

16/4/12

Project Manager
G.P.C.Unit-Temp.

Counter Signed

16/4

General Manager
G.P.C.Unit

Commissioner Lucknow Civil Secretariat

2434
2520

3

गंगा कार्य योजना प्रथम/द्वितीय चरण में निर्मित पॅरिसम्पत्तियों के रख-रखाव सम्बन्धी मासिक सूचना

माह मार्च 2012 की प्रगति सूचना

प्रपत्र-4(अ)

(द) सीवेज शोधन संयंत्रों की दैनिक परफारमेन्स

नगर का नाम : लखनऊ | स्थान : दौलतगंज | एफ्लूएण्ट का निस्तारण : नदी

सीवेज ट्रीटमेन्ट का प्रकार : 56 एम.एल.डी. फैव टेक्नालाजी | डिजाइन क्षमता : 56 एम.एल.डी.

क्र.सं.	दिनांक	एस.टी.पी. पर प्राप्त सीवेज की मात्रा			इनफ्लूएन्ट		एफ्लूएन्ट		प्रतिदिन पावरकट (मिनट)	प्रतिदिन DG सेट चलाया गया (मिनट)	टिप्पणी
		14 एम0एल0डी0	42 एम0एल0डी0	कुल 56 एम0एल0डी0	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)	टी.एस.एस. (मि.ग्रा./ली.)	बी.ओ.डी. (मि.ग्रा./ली.)			
1	2	2	3	4	5	6	7	8	9	10	11
1	01.03.2012	17.00	59.50	76.50	240.00	110.00	30.00	23.00			
2	02.03.2012	18.00	66.53	84.53	260.00	122.00	30.00	28.00	45.00	43.00	
3	03.03.2012	17.00	63.43	80.43	250.00	118.00	20.00	25.00	71.00	30.00	
4	04.03.2012	16.73	53.56	70.29	230.00	110.00	30.00	21.00	120.00	120.00	
5	05.03.2012	18.27	69.15	87.42	280.00	128.00	30.00	29.00	12.00		
6	06.03.2012	16.00	68.16	84.16	240.00	122.00	20.00	25.00	55.00	59.00	
7	07.03.2012	16.51	62.79	79.30	270.00	118.00	30.00	28.00	130.00	133.00	
8	08.03.2012	15.89	38.30	54.19					8.00		
9	09.03.2012	15.53	46 15	61.68	240.00	108.00	20.00	21.00	23.00	20.00	
10	10.03.2012	18.17	60.60	78.77	250.00	116.00	30.00	24.00	5.00		
11	11.03.2012	17.15	63.00	80.15	210.00	122.00	20.00	27.00	35.00	30.00	
12	12.03.2012	17.47	58.95	76.42	230.00	102.00	20.00	24.00	20.00	15.00	
13	13.03.2012	17.34	56.93	74.27	260.00	118.00	30.00	26.00	5.00		
14	14 03.2012	17.19	54 42	71.61	200.00	104.00	20.00	22.00	95.00	75.00	
15	15.03.2012	13.40	45 20	58.60	240.00	110.00	20.00	24.00	95.00	93.00	
16	16.03.2012	13.53	52 40	65.93	260.00	118.00	30.00	26.00	454.00	125.00	
17	17.03.2012	17.73	67.01	84.74	280.00	104.00	30.00	23.00			
18	18.03.2012	17.00	61 90	78.90	210.00	98.00	20.00	19.00	5.00		
19	19.03.2012	17.00	80.40	97.40	300.00	116.00	40 00	27.00			
20	20.03.2012	18.83	52 00	70.83	240.00	110.00	20.00	24.00			
21	21.03.2012	18.19	46.60	64.79	210.00	100.00	20.00	21.00	18.00		
22	22.03.2012	15.20	48.46	63.66	240.00	104.00	30.00	21.00	25.00	17 00	
23	23.03.2012	15.01	53 16	68.17	210.00	100.00	20.00	23.00	115.00	107.00	
24	24.03.2012	16.72	53.43	70.15	180 00		20.00				
25	25.03.2012	14.01	34 96	48.97	200.00		20.00		9.00		
26	26.03.2012	12.70	40.09	52.79	220.00		30.00				
27	27.03.2012	13.50	31 50	45.00							
28	28.03 2012	12.50	43.50	56.00					5.00		
29	29.03.2012	16.00	43 97	59.97					340.00	332.00	
माह का औसत		18.78	54.35	73.06	228.85	106.87	24.23	23.09	58.28	41.34	

परियोजना प्रबन्धक
अस्थाई गोमती प्रदूषण नियन्त्रण इकाई
उ.प्र.जल निगम लखनऊ

महाप्रबन्धक
गो0प्र0नि0इकाई
उ.प्र.जल निगम, लखनऊ

-24- 2455. 2521

PERFORMANCE REPORT OF 345 MLD STP, BHARWARA FOR MARCH-2012

DATE	DISCHARGE	INLET			OUTLET			Remarks
		B.O.D.(mg/l)	T.S.S.(mg/l)	D.O.(mg/l)	B.O.D.(mg/l)	T.S.S.(mg/l)	D.O.(mg/l)	
1/3/2012	389	100	226	nil	24	25	4.4	Permissible Level according to C.B - B.O.D < 30mg/l -D.O> 4 mg/l - TSS <50 mg/l for treated sewage effluent discharge into River.All results observed within permissible level.
2/3/2012	345	105	208	nil	25	28	4.2	
3/3/2012	369	102	203	nil	24	22	4.6	
4/3/2012	339	99	189	nil	23	20	4.1	
5/3/2012	338	94	188	nil	23	19	4.3	
6/3/2012	386	117	244	nil	26	27	4.5	
7/3/2012	356	103	207	nil	25	25	4.4	
8/3/2012	355	holiday						
9/3/2012	381	105	229	nil	24	30	4.1	
10/3/2012	369	108	204	nil	23	24	4.6	
11/3/2012	345	121	220	nil	25	31	5	
12/3/2012	187	98	247	nil	22	39	4.8	
13/3/2012	32	104	232	nil	24	33	5.2	
14/3/2012	140	110	266	nil	26	21	4.9	
15/3/2012	348	97	215	nil	23	18	5.8	
16/3/2012	361	90	317	nil	25	27	6.3	
17/3/2012	344	92	208	nil	25	19	6.8	
18/3/2012	327	95	229	nil	23	22	6.6	
19/3/2012	364	88	205	nil	22	20	6.9	
20/3/2012	342	94	241	nil	17	22	5.2	
21/3/2012	364	100	217	nil	25	22	4.6	
22/3/2012	385	110	405	nil	24	29	5.8	
23/3/2012	341	87	266	nil	22	22	5.6	
24/3/2012	351	98	246	nil	21	21	6	
25/3/2012	344	117	482	nil	25	29	6.3	
26/3/2012	342	92	186	nil	22	19	5.9	
27/3/2012	329		266	nil		27	5.8	
28/3/2012	312		232	nil		23	5.2	

Project Manager
Gomti Pollution Control Un.
U.P. Jal Nigam

STATUS REPORT ON PROGRESS OF THIRD WATER WORKS AT GOMTI NAGAR SANCTIONED UNDER JNNURM

Work of costruction of IIIrd Water Works is included in the project of Lucknow Water Supply Scheme, Phase-I, Part-I sanctioned cost Rs. 388.61 Crore, sanctioned by GoI under JNNURM(Now revised cost Rs. 454.66 Crore sanctioned by Govt. of U.P.). Cost of IIIrd Water Works & related works included in above project is Rs. 172.93 Crore(Now revised cost Rs. 199.89 Crore).

IIIrd Water Works has been constructed on the land covering area of about 8.00 hectare near Kathauta lake. Source of raw water is Sharda Sahayak Feeder Canal near Moradabad Distributory. Irrigation Department has already agreed to provide 100 cusecs of raw water but formal G.O. has to be issued. To provide raw water from Sharda Sahayak a proposal of Rs. 19.01 Crore (Now revised cost Rs. 31.80 Crore) of Irrigation Department for the lining of different canals and construction of head works etc. is included in the sanctioned project and out of which Rs. 16.25 Crore has already been released to Irrigation Department. In addition to this, Rs. 2.60 Crore has also been paid to Irrigation Department for the construction of retaining wall & other safety measures required for feeder canal.

Proposed works under IIIrd Water Works are construction of head works at Sharda Sahayak intake site (by Irrigation Department), 10.50 Km. raw water rising main, dredging, development & beautification of Kathauta lake, treatment plant - 80 MLD capacity including Intake Works, underground reservoirs-12 nos.(6 nos. each for Indira Nagar & Gomti Nagar areas), 27.50 Km. clear water feeder main & 30.80 Km. clear water rising main. Against above proposed works, all works except works related to Irrigation Deptt. have been completed. All the completed works except 3 zonal reservoirs have been commissioned and put in public use. During canal closure period, water stored in Kathauta lake is being utilized as raw water for treatment plant. Till now Rs. 348.59 Crore (Central, State & Lucknow Nagar Nigam Share) has been released to U.P. Jal Nigam (Construction Agency) by Govt. under Lucknow Water Supply Scheme Phase-I, Part-I and all the released money has been spent against whole project till date. Out of this total expenditure, Rs. 152.25 Crore has been spent for the works of IIIrd Water Works.

Third Water Works has been commissioned in May 2011. Water supply to Gomti Nagar and Indira Nagar area from IIIrd W/W is being done through already existing 21 nos. over head tanks located at Viram Khand-2, Viram Khand-5, Vinay Khand, Vivek Khand, Vikas Khand, Vipul Khand, Vishwas Khand of Gomti Nagar and A-Block, B-Block(old), B-Block(New), C-Block, D-Block, Sec-9, Sec-12, Sec-14, Sec-16, Sec-18, Sec-19, Sec-20, Sec-21 & Liberty Colony of Indira Nagar area. Considerable improvement in water supply has been observed in benefited areas. Supply hours have increased with improved pressure. Dependability upon tube wells has reduced.

16/4/12

Project Manager,
Peyjal-II,
U.P. Jal Nigam, Lucknow

General Manager(Peyjal)
U.P. Jal Nigam,
Lucknow

THE MAIN ACHIEVEMENTS IN THE FIELD OF WATER SUPPLY TILL 31-03-2012 UNDER J.N.N.U.R.M. PROGRAMME

1- PHYSICAL ACHIEVEMENTS :

- **Construction of New Tube Wells against 40 Tube Wells** : 40 Tube Wells Commissioned.
- **Construction of Rebore Tube Wells - 64 Nos.** : 64 Tube Wells Commissioned.
- **Construction of Works under Twenty Two piped water supply schemes.**
  - **New Tube Wells - 42 Nos.** : 39 Tube Wells Commissioned, 1 no. under progress & work of 2 Tube Wells withheld due to site dispute.
  - **Distribution System - 701.51 Km.** : 506.69 Km. Laid, 204.97 Km. Commissioned.
  - **Rising Main** : Rising Main of all 39 Tube Wells completed & commissioned for 32 Tube Wells.
  - **Over Head Tank - 23 Nos.** : 6 Completed, 16 under progress{1(95%), 1(93%), 1(92%), 2(90%), 1(88%), 1(87%), 1(86%), 1(85%), 4(80%), 1(78%), 1(55%) & 1(20%)} & work of one OHT could not be started due to site dispute and work of one OHT interrupted due to site dispute.
  - **C.W.R. - 10 Nos.** : 5 Completed, 4 Under Progress {1(98%), 1(85%), 1(70%) & 1(55%)} & work of one CWR could not be started due to site dispute.
- **Third Water Works** : All the works except the works related to Irrigation Department have been completed. All the completed works except 3 zonal reservoirs have been commissioned and put in public use. During canal closure period, water stored in Kathauta lake will be utilized as raw water for treatment plant.

  Third Water Works has been commissioned in May 2011. Water supply to Gomti Nagar and Indira Nagar area from IIIrd W/W is being done through already existing 21 nos. over head tanks located at Viram Khand-2, Viram Khand-5, Vinay Khand, Vivek Khand, Vikas Khand, Vipul Khand, Vishwas Khand of Gomti Nagar and A-Block, B-Block(old), B-Block(New), C-Block, D-Block, Sec-9, Sec-12, Sec-14, Sec-16, Sec-18, Sec-19, Sec-20, Sec-21 & Liberty Colony of Indira Nagar area. A considerable improvement in water supply has been observed in benefited areas. Supply hours have been increased with improved pressure. Dependability upon tube wells has been reduced.
- **Capacity Enhancement of Balaganj W/W** : 99%(Overall) Work of CWR under progress(100%). Work of chemical house(100%), settling tank(100%) complete, RGF(100%), Silt Excluder(100%), Recovery Tank(100%), SCADA Room(100%), Supply of instruments(100%) & laying of internal sewers(100%)
- **Renovation of Aishbagh W/W** : 67%(Overall). {Surge Tank(85%), .Renovation of S.T. No.3-100%, S.T. No.2-60%, CWR - 2No.(100%), 45 mld RGF (65%), 4000 KL CWR(85%), Renovation of Clariflocculator(40%)}

2- FINANCIAL ACHIEVEMENTS :

FUNDS RECEIVED :

LKO. W/S SCHEME PHASE-I, PART-I	-	Rs. 34859.945 Lacs
LKO. W/S SCHEME PHASE-I, PART-II	-	Rs. 9819.870 Lacs
TOTAL	-	**Rs. 44679.815 Lacs**

EXPENDITURE :

LKO. W/S SCHEME PHASE-I, PART-I	-	Rs. 34859.945 Lacs
LKO. W/S SCHEME PHASE-I, PART-II	-	Rs. 8915.09 Lacs
TOTAL	-	**Rs. 43775.035 Lacs**

16/4/12

Project Manager,
Peyjal-II,
U.P. Jal Nigam, Lucknow

General Manager(Peyjal)
U.P. Jal Nigam,
Lucknow

2138 2524

ANNEXURE NO. A-7

335

कार्यालय परियोजना प्रबन्धक, यूनिट-6, सी0 एण्ड डी0 एस0,
उ0प्र0 जल निगम, लखनऊ।
लखनऊ नगर सॉलिड वेस्ट मैनेजमेंट परियोजना

जे0एन0एन0यू0आर0एम0 कार्यक्रम के अन्तर्गत लखनऊ नगर की सॉलिड वेस्ट मैनेजमेंट परियोजना, अनुमानित लागत रू0 4292.37 लाख की स्वीकृति भारत सरकार के पत्र संख्या के0- 14012/151/06 /एनयूआरएम-111 दिनांक 12.03.2007 द्वारा प्रदान की गयी है। पी0पी0पी0 के अन्तर्गत परियोजना कार्यान्वियन हेतु प्राप्त निविदाओं के क्रम में मेसर्स ज्योति इन्वायरोटेक प्राइवेट लि0, 19बी, लाजपत नगर लखनऊ को लैटर आफ अवार्ड दिनांक 11.11.09 को जारी किया गया। सेनीटरी लैण्ड फिल के विकास हेतु कुल 44 हेक्टेअर भूमि की आवश्यकता है। लखनऊ-मोहान रोड पर ग्राम शिवरी में शासन द्वारा कृषि विभाग की लगभग 19 हेक्टेअर भूमि उपलब्ध करवाने हेतु 31.12.10 को आदेश निर्गत किये गये। दिनांक 08.04.2011 को भूमि आपरेटर को हस्तान्तरित की गयी एवं निर्माण कार्य प्रारम्भ कराया गया। दिनांक 29.12.11 को मुख्य सचिव महोदय, उ0प्र0 शासन की अध्यक्षता में हुई बैठक में ग्राम फलेहन्दा में कृषि विभाग की 14.72 एवं ग्राम समाज की 6.88 कुल 21.60 हेक्टेअर भूमि उपलब्ध कराये जाने का निर्णय लिया गया। उक्त भूमि ग्राम शिवरी के वर्तमान कार्यस्थल से मात्र 400 मीटर की दूरी पर है। इस प्रकार योजना हेतु कुल 40.60 हेक्टेअर भूमि उपलब्ध हो जायेगी। योजना की पर्यावरणीय क्लीरेंस दिनांक 07.06.11 को, एयरपोर्ट अथॉरिटी से अनापत्ति प्रमाण पत्र दिनांक 19.10.11 को एवं उ0प्र0 प्रदूषण नियंत्रण विभाग से अनापत्ति प्रमाण पत्र दिनांक 11.01.2012 को प्राप्त हो चुका है। योजना पूर्ण करने का लक्ष्य दिनांक 31.03.2012 था। परन्तु शासन स्तर से योजना हेतु वांछित धनराशि अवमुक्त न होने के कारण अब योजना को दिनांक 30.09.12 तक पूर्ण किया जाना प्रस्तावित है।

योजना के कार्यान्वियन हेतु नगर निगम, लखनऊ द्वारा निर्माणदायी संस्था सी0 एण्ड डी0 एस0, उ0प्र0 जल निगम को प्रथम एवं द्वितीय किश्त में क्रमशः रू0 1073.10 एवं 772.63 लाख की धनराशि उपलब्ध करायी गयी है। जिसके सापेक्ष रू0 1520.84 लाख का उपयोगिता प्रमाण पत्र भारत सरकार को माह दिसम्बर 2011 में प्रेषित किया जा चुका है। तृतीय किश्त की धनराशि अपेक्षित है। योजना पर अब तक प्राप्त धनराशि रू0 1845.73 लाख के सोपक्ष 1825.38 लाख की धनराशि व्यय की जा चुकी है।

लखनऊ नगर में 1300 टन कूड़ा प्रतिदिन पैदा होता है। आपरेटर द्वारा लखनऊ नगर में डोर-टू-डोर कूड़ा संग्रह का कार्य मई-2010 में प्रारम्भ कराया गया था। वर्तमान में कुल 110 वार्डो में से 57 वार्डो में डोर-टू-डोर कूड़ा संग्रह का कार्य करवाया जा रहा है। दिनांक 01.03.2012 से शिवरी साइट पर कूड़ा पहुँचना प्रारम्भ हुआ एवं प्री सॉर्टिंग यूनिट का ट्रायल रन चालू किया गया। आर0डी0एफ0 प्लाण्ट एवं कम्पोस्ट प्रोसेसिंग प्लाण्ट की फिटिंग का कार्य प्रगति पर है।

योजनान्तर्गत चार ट्रांसफर स्टेशन का निर्माण प्रस्तावित है जिसके लिए भूमि का चयन कर लिया गया है। नगर निगम के स्तर से निर्माण कार्य हेतु भूमि का हस्तान्तरण अपेक्षित है। ट्रांसफर स्टेशन के निर्माण के उपरान्त ही पूरे शहर का कूड़ा प्रोसेसिंग हेतु शिवरी साइट पर जाना सम्भव हो सकेगा।

उपरोक्त सालिड वेस्ट मैनेजमेंट योजना में Hospital waste का disposal सम्मिलित नहीं है।

10/4/12

परियोजना प्रबन्धक

Commis. Secretary

लखनऊ नगर में चार स्थल पर ट्रान्सफर स्टेशन का निर्माण प्रस्तावित है। प्रत्येक ट्रान्सफर स्टेशन के लिए लगभग 4000-5000 वर्ग मी0 भूमि की आवश्यकता है। भूमि उपलब्धता की स्थिति निम्नानुसार है-

1-दक्षिण दिशा-इस दिशा में नगर निगम द्वारा **बिजनौर रोड पर** रेलवे लाइन के पास लगभग 3500 वर्गमीटर भूमि उपलब्ध करवा दी गयी थी। उक्त स्थल पर बाउन्ड्रीवाल निर्माण हेतु खुदाई का कार्य प्रारम्भ कराया गया, परन्तु स्थानीय लोगों द्वारा काम रूकवा दिया गया एवं बताया गया कि यह भूमि नगर निगम की सम्पत्ति नहीं है। उनके द्वारा माननीय न्यायालय से स्थगन आदेश प्राप्त किया गया है। जिसका निस्तारण नगर निगम के स्तर से किया जाना है।

2-पश्चिम दिशा-इस दिशा में कानपुर हरदोई बाई पास पर रिलायंस बिल्डिंग के पास भू-खण्ड का चयन किया गया है, जो सिंचाई विभाग के स्वामित्व में है। शासन स्तर पर सिंचाई विभाग की उक्त भूमि नगर निगम को हस्तान्तरित करने का निर्णय लिया गया है। उक्त भूमि पर लगभग 20-25 झोपड़ी बनाकर लोगों ने कब्जा कर रखा है जिसे नगर निगम द्वारा खाली कराकर निर्माण कार्य प्रारम्भ कराने हेतु आपरेटर को उपलब्ध कराया जाना है। उच्चाधिकारियों के निर्देशानुसार आपरेटर द्वारा मिट्टी भराई का कार्य प्रारम्भ कराया गया था जिसे स्थानीय लोगों ने रूकवा दिया है।

3-पूरब दिशा(ट्रांस गोमती)-गोमती नगर योजना के विराम खण्ड में ग्वारी सीवेज पम्पिंग स्टेशन के पास स्थल का चयन किया गया है। उक्त भूखण्ड लखनऊ विकास प्राधिकरण के स्वामित्व में है। एल0डी0ए0 द्वारा भूमि नगर निगम को हस्तान्तरित होनी थी तथा नगर निगम द्वारा निर्माण कार्य हेतु भूमि आपरेटर को हस्तान्तरित की जानी है। कार्यवाही अभी तक अपेक्षित है।

4-उत्तर दिशा(ट्रांस गोमती)-इस दिशा में सीतापुर रोड गल्ला मंडी के सामने भूखण्ड का चयन किया गया है, जो लखनऊ विकास प्राधिकरण के स्वामित्व में है। एल0डी0ए0 द्वारा भूमि नगर निगम को हस्तान्तरित होनी थी तथा नगर निगम द्वारा निर्माण कार्य हेतु भूमि आपरेटर को हस्तान्तरित की जानी है। कार्यवाही अभी तक अपेक्षित है।

10/4/12

परियोजना प्रबन्धक

Commissioner LUCKNOW

कार्यालय परियोजना प्रबन्धक,यूनिट-6,सी0एण्ड डी0एस0, उ0प्र0 जल निगम, लखनऊ।

सालिड वेस्ट मैनेजमेंट योजना की प्रगति आख्या

रू0 लाख में दिनांक 31.03.12

क्र0	योजना का नाम	स्वीकृति का आदेश संख्या व दिनांक	स्वीकृत लागत	अवमुक्त धनराशि		कार्य प्रारम्भ करने की तिथि	कार्य समाप्ति की तिथि	कार्य का विवरण	कुल व्यय की गयी धनराशि	समग्र भौतिक प्रगति % में	टिप्पणी
1	2	3	4	5		6	7.	8	9	10	11
1	सालिड वेस्ट मैनेजमेंट, लखनऊ	भारत सरकार के पत्र संख्या के0-14012/151/06एन0यू0आर0 एम0-111 दिनांक 12.03.2007	4292.37	28.01.09 29.11.10 12.12.11 24.12.11 **Total**	348.00 725.10 450.70 321.93 **1845.73**	08.04.11	30.09.12	1-वाहन/टीएण्डपी का क्रय 2-डेवलपमेंट आफ प्रोसेसिंग फैसीलिटी । 3-डेवलपमेंट आफ लैण्डफिल	1825.38	50%	अ-कैपीटल ग्रांट के सापेक्ष निर्माणाधीन कार्य- **(i) क्रय वाहन एवं टी0एण्डपी0 विवरण** (a). Cycle Rickshaw with 6*50=300L - 350 Nos. (b) Wheel Barrow 40 L - 02 Nos. (c) Refuse collector Bins 1100 L/1.1 cum - 93 Nos. (d) Dumper Placer 4.5 cum - 04 Nos. (e). Compactor 14 cum - 14 Nos. (f). Direct loading auto Tripper TATA ACE/ Vickram 1.6 cum - 37 Nos. (g) Covered Bins 10 ltr capacity -37860 Nos. **(ii)-सिविल कार्य-** 1-साइट क्लीरेंस एवं लेवेलिंग- -50% 2-टिपिंग फ्लोर- -50% 3-शेड ओवर टिपिंग फ्लोर -50% 4-कम्पोस्ट पैड -80% 5-मानसून शेड -30% 6-एडमिनिस्ट्रेटिव आफिस एवं लैबोरेटरी -25% 7-वर्कर्स रेस्ट रूम/प्राइमरी स्कूल - 8-सैनीटरी लैंडफिल -20% 9-जनरेटर सेट(2 नग) -100% 10-स्टाफ क्वार्टर - 11-लेबर क्वार्टर - 12-वेहिकिल्स मेन्टीनेंस शेड/प्राइमरी हेल्थ सेन्टर -

2527

										ब- आपरेटर के व्यय पर निर्माणाधीन कार्य 1- बाउन्ड्री वाल(2100 मी0) -925मी0पूर्ण 2-प्रीसॉर्टिंग यूनिट(4नग) -2 नग पूर्ण, 3-कम्पोस्ट प्रोसेसिंग एवं रिफाइनिंग यूनिट- 20% 4-वेइंग ब्रिज (2 नग) - (1 नग पूर्ण) 5-एस0एल0एफ0इक्यूपमेंट - 6-इलेक्ट्रिकल कनेक्शन,पावररूम एवं सब स्टेशन- 7-नलकूप, स्टोरेज, वितरण प्रणाली -30% 8-ड्रेनेज -60% 9-लीचेट ड्रेन कलेक्शन टैंक/ट्रीटमेंट -15% 10-ग्रीन बेल्ट,लॉन,कम्पोस्ट टेस्टिंग प्लाण्ट -20% 11-आन्तरिक रोड- -50% 12-प्रोडक्शन एरिया एवं गोदाम -20% 13-इनर्ट हैडलिंग एवं प्रासेसिंग सिस्टम - 14-सैनीटरी लैंडफिल विकास - 15-आरडीएफ प्रोसेसिंग यूनिट -80% 16-श्रेडर -80% 17-आरडीएफ प्रोसेसिंग पैड एवं शेड -80%

परियोजना प्रबन्धक

19/5/12

(डा० जटाशंकर त्रिपाठी)
उपायुक्त एवं अनुभाग अधिकारी
अनुभाग-5 (फौजदारी)
उ० प्र० शासन

Commissioner Lucknow

~~2442~~ 2528

339

उत्तर प्रदेश शासन

परिचय पत्र

क सं 963

2016 तक वैध — समूह 'क'

नाम G.C. KATHERIA

पद DEPTY SECRETARY

संवर्ग SECTT. SERVICE

मुख्य स्वागत अधिकारी
उत्तर प्रदेश शासन

निवास : बी-40 सचिवालय कालोनी, महानगर लखनऊ

रक्त समूह :

दूरभाष 2334009

आपात दूरभाष : 2238001-15

नियम

1-यह परिचय पत्र अत्यन्त महत्वपूर्ण है तथा सचिवालय मे प्रवेश करते समय सुरक्षा कर्मियों द्वारा मांगने पर इसको दिखाना आवश्यक है।

2-परिचय पत्र खोने पर और चोरी होने की स्थिति में मुख्य रिसेप्सन कार्यालय को तुरन्त सूचना देनी चाहिए।

3-सेवा निवृत्त अथवा पदत्याग या मान्य अवधि समाप्त होने पर इसे मुख्य रिसेप्सन कार्यालय को वापस करना अनिवार्य है।

4-आपात स्थिति में उपरोक्त दूरभाष सं० पर सूचित किया जाना चाहिए।

Oath Commissioner

29/5/12

(डा० घटाशंकर त्रिपाठी)
उपायुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-5 (फौजदारी)
उ० प्र० शासन

2443. 340
2529

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

LUCKNOW BENCH LUCKNOW

I N D E X

WRIT PETITION NO. 4436 (M/B) OF 2003

Sewage Treatment Plant ...Petitioner

Versus

State of U.P. and others .....Opp. Parties

SL.NO.	PARTICULARS	PAGE NOS.
1.	2.	3.
1.	Misc. Application for taking on record the Affidavit	1 —
2.	Affidavit in compliance of the order dated: 25.04.2012	2 - 5
3.	**ANNEXURE NO. 1.** Copy of the identify proof	6 —
4.	**ANNEXURE NO. 2.** Copy of the list containing the details of the places where the Hand Pumps are proposed to be installed	7 - 16
5.	**ANNEXURE NO. 3.** Copy of the List	17
6.	**ANNEXURE NO. 4** Copy of the letter dated: 3.4.2012	18 —

Place: Lucknow
Dated: 2012

I. P. Singh
(Indu Prakash Singh)
Advocate
Counsel for the Applicant
Mobile No. 9415046256

1

1 —

~~2444~~ 2530 ~~342~~ 341

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

LUCKNOW BENCH LUCKNOW

C.M. APPLICATION No. (W) OF 2012

Managing Director, U.P. Jal Nigam, Lucknow ...Applicant-

In Re:

WRIT PETITION NO. 4436 (M/B) OF 2003

Sewage Treatment Plant ...Petitioner

Versus

State of U.P. and others .....Opp. Parties

APPLICATION FOR TAKING ON RECORDS THE ACCOMPANYING AFFIDAVIT OF COMPLIANCE

The applicant-Opposite Party respectfully beg to state as follows:

That for the facts, reasons and circumstances, stated in the Affidavit, it is respectfully prayed that this Hon'ble Court may graciously be pleased to take on records the applicant's Affidavit to meet

2495
2531
2

342

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

LUCKNOW BENCH LUCKNOW

WRIT PETITION NO. 4436 (M/B) OF 2003

Sewage Treatment Plant ...Petitioner

Versus

State of U.P. and others .....Opp. Parties

AFFIDAVIT IN COMPLIANCE OF THE ORDER DATED: 25.04.2012 PASSED BY THIS HON'BLE COURT.

Ram Sharan, aged about 51 years,

Son of Shri Ram Ratan

Educational Qualification-B.Tech (Civil)

Caste -Pal Religion Hindu

Nationality- Indian (U.P.)

Address U.P. Jal Nigam, Lucknow,

Profession- Executive Engineer, II Construction Division, U.P. Jal Nigam, Lucknow,

I, the above named deponent, do hereby solemnly affirm and state on oath as under:

[Deponent]

1. That the deponent is presently posted as Executive Engineer, II Construction Division, U.P. Jal Nigam, Lucknow, and as such is well conversant with the facts of the case deposed to hereunder:

A copy of the document indicating the identity of the deponent is being annexed herewith as **ANNEXURE NO. CA-1** to this Counter Affidavit.

2. That in compliance of the Hon'ble Court's order dated: 25.04.2012, passed in the instant Writ Petition, on 07.05.2012 the Jal Kal Department of the Nagar Nigam has provided a list of Hand pumps to be installed, which are 174 in numbers. A copy of the list containing the details of the places where the Hand Pumps are proposed to be installed is being annexed herewith as **ANNEXURE NO. 2** to this Affidavit.

3. That it is submitted that the Jal Kal Department of the Nagar Nigam vide its letter dated: 20.03.2012 has also provided a list of such hand pumps which are to be repaired,

according to which total 2201 hand pumps are to be restored by reboring and special repair. A copy of the aforesaid List is being annexed herewith as **ANNEXURE NO. 3** to this Affidavit.

4. That it is further relevant to submit here that approximate cost in installation of 174 new hand pumps has been assessed to the tune of ₹ 79.46 Lacs. The estimate has been prepared and the same shall be sent shortly. So far as rebore/Special repair of 2201 handpumps is concerned, the cost has been assessed to the tune of ₹ 749.88 Lacs approximately, for which the estimate ~~shall be~~ has been sent to the Government shortly. A copy of the letter dated: 3.4.2012 is being annexed herewith as **ANNEXURE NO. 4** to this Affidavit.

LUCKNOW:DATED:

10/5/ ,2012

DEPONENT

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 and 2 of this affidavit are true to my own knowledge those of paragraphs 3 to 4 are true to m

information derived from the records and those of paragraph is believed to be true on legal advice sought. No part of it is false and nothing material has been concealed. So help me God.

LUCKNOW:DATED:

10/5/ ,2012

DEPONENT

I, identify the deponent, who has affixed his photograph, put thumb impression and has signed before me.

I.P. SINGH
(Indu Prakash Singh)
Advocate
Counsel for the Opp.Parties
Registration No.UP 3485/88
Mobile No. 9415046256

Solemnly affirmed before me on 10/5/12 at 10.00 a.m./p.m. by the deponent Shri , who is identified by Shri I.P. Singh (Indu Prakash Singh), Advocate High Court, Lucknow.

I have satisfied myself by examining the deponent that she understand the contents of this affidavit which have been read over and explained by me to him.

COMMISSIONER FOR OATHS ALLAHABAD 10/5/12

OATH COMMISSIONER

Dinesh Kumar Misra, Advocate
Oath Commissioner High Court
Allahabad Lucknow Bench
Date 10/5/12 No. 34324

~~2419~~ 2535 346

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW

S T P

W.P. NO. 4436 OF 2003 (M/B)

VERSUS State of U.P. & Ors

ANNEXURE NO. 1

6

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

21072009

Signature

इस कार्ड के खोने / पाने पर कृपया सूचित करें / लौटाएं :
आयकर पैन सेवा इकाई, एन एस डी एल
तीसरी मंज़िल, सफायर चैंबर्स,
बानेर टेलिफोन एक्स्चेंज के नज़दीक,
बानेर, पुणे - 411 045.

If this card is lost / someone's lost card is found, please inform / return to :
Income Tax PAN Services Unit, NSDL,
3rd Floor, Sapphire Chambers,
Near Baner Telephone Exchange,
Baner, Pune - 411 045.

Tel: 91-20-2721 8080, Fax: 91-20-2721 8081
e-mail: tininfo@nsdl.co.in

COMMISSIONER FOR OATHS
High Court, ALLAHABAD

2536 ~~2450~~ 347

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
S T P W.P. NO. 4436 OF 2013 (M/B)
VERSUS State U.P. & Ors
ANNEXURE NO. 2

7

जलकल विभाग, नगर निगम, लखनऊ
ऐशबाग,लखनऊ--226004

प्रेषक,	सेवा में,
सचिव, जलकल विभाग, नगर निगम लखनऊ।	अधिशासी अभियन्ता द्वितीय निर्माण शाखा, उ0प्र0 जल निगम, लखनऊ।
प0सं0--	
दिनांक--	

विषयः--

जनहित याचिका सं0--4436 (एम0वी0--2003) सीवेज ट्रीटमेन्ट प्लान्ट बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 25--04--2012 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक जनहित याचिका सं0--4436/एम0वी0--2003 में माननीय उच्च न्यायालय द्वारा दिनांक 25--04--2012 को सुनवाई के दौरान दिये गये आदेशों के अनुपालन में लखनऊ नगर का सर्वे कराया गया जिसमें जोनवार कुल 174 स्थानों पर हैण्डपम्प लगाये जाने हेतु स्थल चिन्हित किये गये जिनका विवरण निम्नानुसार हैः--

क्रम संख्या	जोन का नाम	नये हैण्डपम्पों की सूची
1	जोन--1	27
2	जोन--2	35
3	जोन--3	25
4	जोन--4	30
5	जोन--5	32
6	जोन--6	25

कुल =174

कृपया संलग्न सूची के अनुसार मा0 उच्च न्यायालय के आदेशों के अनुपालन में प्राथमिकता पर हैण्डपम्पों को लगाया जाना सुनिश्चित करें।

सचिव

पृ0सं0 195 / लाचेव दि0 7-5-12

प्रतिलिपिः--निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अनुसचिव नगर विकास अनुभाग--5 उ0प्र0 शासन लखनऊ को उनके पत्र सं0--1306/नौ--5--2012--4 रिट/2007 दिनांक 04 मई 2012 के क्रम में सूचनार्थ प्रेषित।
2. महाप्रबन्धक महोदय, जलकल विभाग, नगर निगम लखनऊ को सादर सूचनार्थ प्रेषित।

COMMISSIONER FOR OATHS ALLAHABAD

सचिव
जलकल विभाग, लखनऊ

2537 ~~2451~~ 348

8

कार्यालय अधिशासी अभियन्ता जोन–1, लखनऊ जलकल विभाग

नगर निगम लखनऊ

पत्रांक– 185 / ई0 ई0-2 / 5-1 दिनांक 1-5-012

सचिव
लखनऊ जलकल विभाग

मा0 उच्च न्यायालय के निर्देशानुपालन के क्रम में लगाये जाने वाले नये हैण्डपम्पों की स्थापना हेतु जलकल विभाग जोन–प्रथम में कार्यरत प्र0सहा0अभि0 / पी0एस0एस0 / शि0ई0, द्वारा अपने अधीनस्थ क्षेत्र अन्तर्गत स्थलीय निरीक्षण उपरान्त नये हैण्डपम्प स्थापना हेतु उपलब्ध करायी गयी स्थल विवरण अनुसार वार्ड वाईज सूची पत्र के साथ संलग्न कर आपको सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक–उपरोक्तानुसार।

1-5-2012
अधिशासी अभियन्ता जोन–1

पृ0सं0 दिनांक

प्रतिलिपिः–

1. महाप्रबन्धक महोदय, जलकल विभाग, ऐशबाग लखनऊ को सादर सूचनार्थ प्रेषित।
2. प्र0सहा0अभि0–प्रथम / द्वितीय, जोन–प्रथम, को सूचनार्थ प्रेषित।

अधिशासी अभियन्ता जोन–1

COMMISSIONER FOR OATHS
High Court, ALLAHABAD

2452 2538 349

9

मा0 न्यायालय के निर्देशानुपालन में नया हैण्डपम्प स्थापना हेतु जोन--प्रथम से सम्बन्धित वार्ड वाईज प्रस्तावित स्थल की सूची

(क) लालबाग / गनेशगंज वार्ड:--

1-- मूर्ति वाली गली गौतम बुद्ध मार्ग। — 01 नग
2-- नया गांव पश्चिम पूर्व पार्षद के घर के पीछे। — 01 नग
3-- मेडू की सराय बेलदारी लेन। — 01 नग
4-- बाबा किशन दास होटल के पास रिसालदार पार्क। — 01 नग
5-- हीवेट रोड सरोजनी देवी धर्मशाला के पास। — 01 नग
6-- पूर्व पार्षद श्री कामरान जी के घर के आगे मन्दिर के पास फूलबाग। — 01 नग
7-- घोबी वाली गली फूलबाग। — 01 नग
8-- श्री मौर्या के घर के पास नई बस्ती। — 01 नग
9-- बलीखेत मस्जिद के पीछे गली में। — 01 नग
10-- लालबाग चौराहा। — 01 नग
11-- वाल्दा के आगे ढ़ाल पर। — 01 नग
12-- घसियारी मण्डी गली में। — 01 नग

(ख) के0के0सी0 वार्ड:--

13-- चौबे जी का हाता, लोकमान्यगंज चारबाग। — 01 नग
14-- युनूस मंजिल के मोड़ पर पकड़रिया के पेड़ के पास, मलिन बस्ती। — 01 नग
15-- चट्टान पार्क के कोने पर गांधी नगर, लालकुआं, मुस्लिम बाहुल्य क्षेत्र। — 01 नग
16-- अरगड़ा हुसैनगंज डा0 प्रेमवती तिवारी के घर के पास, मलिन बस्ती। — 01 नग
17-- भुइयन देवी मन्दिर के पास मलिन बस्ती, हुसैनगंज। — 01 नग

(ग) बटलर पैलेस वार्ड:--

18-- प्राग नारायन रोड स्थित संजय गांधी नगर, बालू अड्डा बस्ती में। — 01 नग
19-- तिलक मार्ग डालीबाग स्थित रमैयाजी पुरम बस्ती में। — 01 नग
20-- तिलक मार्ग बहुखण्डी विधायक आवास के पीछे शहीद भगत सिंह नगर झोपड़पट्टी मे। — 01 नग
21-- मार्टिनपुरवा इमली के पेड के पास। — 01 नग
22-- जियामऊ राम लखन यादव के घर के पास। — 01 नग

(घ) मीराबाई वार्ड:--

23-- भेड़ी कोठी। — 01 नग
24-- शिव नगर लाप्लास। — 01 नग
25-- सिकन्दर नगर बस्ती प्रथम। — 01 नग
26-- भालू खाना, वाल्मीकी बस्ती, श्रीमती मीना के मकान के पास। — 01 नग
27-- मल्हापुर हाता श्री अप्पू के मकान के पास। — 01 नग

COMMISSIONER FOR OATHS ALLAHABAD

2539 ~~2453~~ 350

10

जलकल विभाग, ऐशबाग नगर निगम, लखनऊ

सचिव महोदय,

जोन--2 में पेयजल समस्याग्रस्त क्षेत्रो में हैण्डपम्प स्थापित करने वाले स्थलों की सूची

1. श्रम बिहार नगर, गढी कनौरा
2. भोजपुरी अखाडा, मवैया
3. ब्लन्ट स्कायर, श्री गुरूचरण सिंह शान के घर के सामने
4. चारबाग बस अड्डे के पीछे
5. पान दरीबा पोस्ट आफिस के सामने
6. मवैया पुल के नीचे
7. आर्यानगर रोड फूल चन्द डेरी के पास
8. निवाजखेडा
9. छेदा खास पुरवा
10. टेढी बाजार, मौलवीगंज
11. गुईनगंज, मौलवीगंज
12. बशीरतगंज चौराहा
13. गोलागंज मुमताज महल का हाता
14. लाल खां का हाता
15. पीर जलील दक्षिण ऊचे पर
16. गौरागंज नम्मू के घर के पास
17. खत्री टोला
18, ख्यालीगंज गली के बाहर
19. गोकुल वाली गली, हरीनगर दुगांवा
20. जनता नगरी
21. नई बस्ती
22. काशी बिहार ऊचे पर
23. गऊघाट नई बस्ती रोड
24. आन्नदी माता मंदिर के पास
25. सज्जाद बाग एस0टी0पी0 के पास
26. सज्जाद बाग ट्यूबवेल के उत्तर
27. सज्जाद बाग ट्यूबवेल के दक्षिण
28. मुफ्तीगंज, जाफरिया कालोनी
29. मुसाहेबगंज में
30. शिवपुरी में
31. रकाबगंज कदीम
32. कोडे वाली गली पाटा नाला
33. हनुमान मंदिर, सुभाष मार्ग रेलवे ओवर ब्रिज के पास, रकाबगंज
34. चिडिया मार्केट, तुलसी दास मार्ग
35. [illegible]ला रोड, इस्माईल होटल के पास

[illegible] अभियन्ता

~~2459~~ 2540 351

कार्यालय–अधिशासी अभियन्ता
जलकल विभाग नगर निगम जोन–3

पत्रांक–

दि0

सचिव,
जलकल विभाग नगर निगम
लखनऊ

जोन–3 के समस्याग्रस्त क्षेत्रों मे नये हैण्डपम्प अधिस्थापित करने हेतु 25 स्थानों की सूची संलग्न कर आपको प्रेषित की जा रही है।

अधिशासी अभियन्ता जोन–3

2455 352
2541

12

समस्याग्रस्त क्षेत्रों में नये हैण्डपम्प अधिस्थापित करने हेतु सूची

जोन–3

1–शिववालय का पुरवा सेक्टर–सी अलींज–1 नं0

2–कपूरथला चौराहा अलीगंज

3–निर्जाबाग सेक्टर–ई अलीगंज

4–लोक सेवा आयोग सेक्टर–डी अलीगंज

5–इदरीश के मकान के पास शिवलोक

6–रगासिंह के मकान के पास शिवलोक

7–राजेश शुक्ला के सामने बंधा रोड ढाल पर आदर्शपुरम

8–डा0ए0के0श्रीवास्तव के घर के पास आलोकनगर, त्रिवेणीनगर

9–लोधी मार्केट के पास मड़ियॉव चौराहा सीतापुर रोड

10–श्री ए0के0श्रीवास्तव के घर के पास लोनीकटरा

11–बागशाह जी बाग में मोहन मेकिन मोड़ पर।

12–पाण्डेटोला पुराना इंदारा कुआं के पास।

13–पाण्डेटोला मस्जिद के पीछे कबड़ियों की बस्ती में।

14–पुराना महानगर घोसियाना भवन के आगे

15–अकबरनगर श्री राजू के बगल वाली गली में।

16–मेहदीटोला पकरिया के पेड़ के पास।

17–अबरारनगर श्री अबजाल नेता के घर के पास

18–राजीवनगर दम्यन्ती आट की चक्की के पास

19–प्रगति बिहार पुष्पराज मार्केट के पास

20–छत्ते का पुरवा के अन्दर

21–गॉधीनगर मस्जिद के पास

22–नेहरू बिहार तारावती शुक्ला के घर के पास

23–शिवानी विहार श्री गौड के घर के पास

24–लालकालोनी निरालानगर पार्क के पास

25–डालीगंज लकडमण्डी

अधिशासी अभियन्ता जोन–3 अलीगंज	सहा0 अभियन्ता अलीगंज	पी0 एस0 एस0 अलीगंज

2456 2542 353

13

कार्यालयः अधिशासी अभियंता जोन–4 जलकल विभाग, नगर निगम, इन्दिरा नगर, लखनऊ।
प0सं0 119/ऊ0/ई0-4 दि0– 4-5-12

सचिव,
जलकल विभाग।

महोदय,

आप द्वारा दूरभाष पर निर्देश दिया गया है कि माननीय उच्च न्यायालय के आदेश के क्रम में पेयजल समस्या वाले क्षेत्रों में हैण्डपम्प लगाये जाने है। इस क्रम में इन्दिरा नगर व गोमती नगर में जिन स्थानों पर हैण्डपम्प लगाये जाने की आवश्यकता है। उनका विवरण निम्नवत् है।

1. कठौता गॉव में पूर्व सभासद के मकान के पास।
2. तखवा गॉव पकरिया के पेड़ के पास (बीच गॉव में)
3. वास्तु खण्ड–3/195, गोमती नगर, के सामने (पार्क में)
4. तखवा में चमरटोलिया मोहल्ला में (गुप्ता होटल) के पीछे।
5. चिनहट तिराहे के निकट।
6. श्री तिलक राम के घर के सामने, हुसेडिया।
7. श्री सुरेश शर्मा के धर के पास झलियनपुरवा।
8. श्री ओम प्रकाश के धर के सामने श्री राम प्रसाद यादव के चौराहे पर बडी झुगौली
9. श्री राम औतार यादव के मकान के खम्भे के बगल मे बडी झुगौली ।
10. पंडित पुरवा मलिन बस्ती कैलास मंदिर के पास
11. निजामुद्दीन चॉदन श्री राजकुमार के धर के पास
12. गाजीपुर सईदुलनिशा गॉव सुलभ शौचालय।
13. दुर्गा मन्दिर के पास खण्ड़गपुर गॉव।
14. सामुदायिक केन्द्र के पीछे कमता गॉव।
15. ईस्माईलगंज भगवानदीन कश्यप के घर के पास।
16. मुलायम नगर सब्जी बाजार रोड़ इन्दिरा नगर।
17. करैला किशोरी लाल के मकान के पास।
18. कैलास कुंज फैजाबाद रोड़ शान्ति बालिका स्कूल के पास।
19. संजय गॉधी पुरम् वेरल नं0–1 के पास मलिन बस्ती।
20. राजेन्द्र यादव के मकान के पास टीकापुरवा गॉव।
21. नोमी लाल के घर के पास मुन्शी पुरवा गॉव।
22. तकरोही प्राथमिक विद्यालय –III के सामने।
23. बस्तौली धीरज रावत के घर के पास।
24. सी–1487 इन्दिरा नगर
25. गीत विहार कलपेश के मकान के सामनें निकट–दीनदयाल पुरम्।
26. 12/772 इंदिरा नगर के सामने।
27. 9/637 के सामने।
28. उजाला काम्पलेक्स के सामने सेक्टर–24
29. ए–1501/3 के पास इन्दिरा नगर।
30. सर्वजीत कुमार 10/491 इन्दिरा नगर।

04/05/12

अधिशासी अभियंता जोन–4
जलकल विभाग।

~~2151~~ 2543 354

14

पत्र सं० - 241/EE-5/2012-13 दि० 03/5/2012

कार्यालय अधिशासी अभियन्ता, जलकल विभाग, जोन–5, नगरनिगम, आलमबाग, लखनऊ

माननीय उच्च न्यायालय के आदेशों के क्रम में नये हैन्डपम्प लगाये जाने की सूची

1. मोहल्ला भोलाखेड़ा कृष्णानगर में मनीष पी.सी.ओ के बगल, श्री दयाशंकर दीक्षित के घर के पास
2. बरगवां कच्ची कालोनी में श्री कुवर चन्द्र भारती, 569/154 के मकान के पास
3. शारदानगर वार्ड के मोहल्ला मौर्याटोला सालेहनगर में श्री एस.के.मौर्या के घर के पास
4. शारदानगर वार्ड के अन्तर्गत ग्राम पिपरौली में श्री मिश्री लाल पुत्र श्री बालू लाल के घर के पास
5. सरोजनी नगर प्रथम वार्ड के अन्तर्गत मोहल्ला हरिओम नगर, (निकट श्री आशाराम बापू आश्रम) श्रीमती दुर्गादेवी के मकान के पास
6. मोहल्ला बदालीखेड़ा में श्रीमती गीता शाहू के मकान के पास (एक्सीलेन्ट पब्लिक स्कूल के पास)
7. गुरुगोविन्द सिंह वार्ड के अन्तर्गत बारामासी कालोनी में
8. गुरुगोविन्द सिंह वार्ड के अन्तर्गत मुनव्वर बाग कालोनी में
9. गुरुगोविन्द सिंह वार्ड के अन्तर्गत आनन्द नगर जेल रोड के पास
10. गुरुगोविन्द सिंह वार्ड के अन्तर्गत फतेहअली कालोनी में
11. नया सरदारी खेड़ा में बंगाली दादा के घर के सामने
12. मोहल्ला प्रेमनगर में श्री सुरेश श्रीवास्तव के घर के सामने मन्दिर पर
13. विशेश्वर नगर में श्री एस.वी.पी मिश्रा के घर के सामने
14. नन्द नगर मलिन बस्ती में
15. दामोदर नगर कच्ची बस्ती में
16. एल.डी.ए कालोनी में सेक्टर–डी–1 में सी–36 के निकट पार्क में
17. एल.डी.ए कालोनी में सेक्टर–डी–1 में धनुजा पी.सी.ओ. के निकट
18. एल.डी.ए कालोनी में सेक्टर–डी–1 में एसएस–III 215 पीछे पार्क में
19. एल.डी.ए कालोनी में सेक्टर-एच में शक्ति मन्दिर के निकट राठौर दरोगा के मकान के पास
20. एल.डी.ए कालोनी में सेक्टर–जी में ई–2 में श्री अवधेष के मकान के पास
21. चन्दर नगर जलकल कर्मचारी आवास के पास
22. विधानगर कालोनी नीलमथा थाना कैन्ट में श्री सगीर अहमद के घर के पास
23. आशियाना कालोनी में सेक्टर–एन मे म.नं–250 के पास
24. मधुवन नगर में एम.वी स्कूल के पास
25. गीतापल्ली में पुराना गैस गोदाम के निकट
26. कोरियाना में श्री जितेन्द्र कुमार के घर के पास
27. बड़ा बरहा में श्री हनुमान प्रसाद वर्मा, म.नं–549/63 के घर के पास
28. किटवईटोला में श्री वसीम के घर के पास (पटेलनगर)
29. स्नेहनगर में यादव होटल के पास
30. पवनपुरी में श्री भगवानदीन के घर के पास
31. विशेश्वर नगर में शान्ती निकेतन स्कूल के पास
32. कैलाशपुरी में श्री रमेश प्रसाद के घर के पास (मन्दिर के निकट)

अधिशासी अभियन्ता(प्र0)जोन–5 जलकल विभाग, नगर निगम, लखनऊ	सहायक अभियन्ता(प्र0)जोन–5 जलकल विभाग, नगर निगम, लखनऊ	अवर अभियन्ता, जोन–5 जलकल विभाग, नगर निगम, लखनऊ

2158 355
2544

1535
4.5.12

15

कार्यालय जलकल विभाग, जोन–6, नगर निगम, लखनऊ।

प0सं0– 01/ L.S.S/ E.E./ 12-13 दिनांक– 1.5.12

सचिव
जलकल विभाग

जोन–6 के अर्न्तगत पेयजल समस्याग्रस्त क्षेत्र जहाँ पर नवीन इण्डिया मार्क–।। हैण्डपम्प लगाये जाने अत्यन्त आवश्यक है, की सूची संलग्न कर भेजी जा रही है।

संलग्नकः उपरोक्तानुसार।

अधिशासी अभियन्ता,
जोन–6

2459 356
2545

16

जोन–6 के अर्न्तगत समस्याग्रस्त क्षेत्रों में अति आवश्यक स्थानों पर लगाये जाने वाले नये हैण्ड पम्पों की सूची

1– लोधपुरवा में डा0 सुरेन्द्र सक्सेना के घर के पास
2– अखाड़े वाली गली में गोपाल अलबेला के घर के पास
3– मेंहदीगंज बगिया में
4– सी0–3505 मिनी एल0आई0जी0 के सामने
5– सी0–3311, मिनी एल0आई0जी0 के सामने
6– पुराना टिकैतगंज रामलीला मैदान के पास
7– सन्तोषी माता मन्दिर के पास, चौक
8– आलमनगर थड़ी में गली में
9– पीर बक्का श्री इरफान के मकान के पास
10– एफ ब्लाक ,राजाजीपुरम मेंहदी बेग खेड़ा
11– चाँद वाली गली ताल कटोरा कर्बला
12– ई0ब्लाक, सेक्टर–6, स्टेडियम के पीछे, राजाजीपुरम
13– गुलाब नगर गढ़ी पीर खाँ में
14– अंसार नगर
15– मोमिन नगर
16– हरी मस्जिद के पास, वजीर बाग
17– बड़ी मस्जिद जुनैद के घर के पास, वजीर बाग
18– चमन मस्जिद के पास, वजीर बाग
19– गुल्लू की तकिया
20– अहमद हसन कोठी के पीछे झंवाई टोला
21– आर्दशनगर मल्लपुर न्यू हैदरगंज वार्ड–2
22– मोहल्ला फरीदीपुर रिंग रोड दुबागा
23– हसनपुरिया गुलाब मस्जिद के पास
24– हसनपुरिया छोटी मस्जिद के पास
25– हरीनगर चौराहा,जल निगम रोड बालागंज

17
18

COMMISSIONER FOR OATHS
High Court

2546 ~~2460~~ 357

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
W.P. NO. 4436 OF 2003 (M/B)
VERSUS
ANNEXURE NO. 3

कार्यालय मुख्य अभियंता (ल0क्ष0) उत्तर प्रदेश जल ...

जलकल विभाग, नगर निगम, लखनऊ

ऐशबाग, लखनऊ–226004

प्रेषक, सचिव, जलकल विभाग लखनऊ। प0स0– दिनांक–	सेवा में, अधिशासी अभियन्ता, द्वितीय निर्माण खण्ड, उ0प्र0 जल निगम, लखनऊ।

विषय

आगामी ग्रीष्म ऋतु में रिबोर किये जाने वाले हैण्डपम्पों की सूची के सम्बन्ध में।

महोदय,

कृपया आगामी ग्रीष्म ऋतु में पेयजल व्यवस्था हेतु लखनऊ नगर में लगे रिबोर योग्य हैण्डपम्पों की सूची निम्न विवरण के अनुसार जोनवार संलग्न कर प्रेषित की जा रही है।

क0सं0	जोन/स्थल	हैण्डपम्पों की संख्या
1	जोन–1 लालबाग	258 नग
2	जोन–2 ऐशबाग	151 नग
3	जोन–3 अलीगंज/विकासनगर	327 नग
4	जोन–4 इन्दिरानगर/गोमतीनगर	224 नग
5	जोन–5 आलमबाग/साउथ सिटि	487 नग
6	जोन–6 राजाजीपुरम	754 नग
	कुल हैण्डपम्पों की संख्या	**2201 नग**

कृपया प्राथमिकता के आधार पर हैण्डपम्पों को रिबोर कराने का कष्ट करे।

संलग्नक–उपरोक्तानुसार।

सचिव

पृ0सं0– 2003/सचिव

दि0– 20-03-2012

प्रतिलिपि–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. महाप्रबन्धक महोदय को सादर सूचनार्थ प्रेषित।
2. अधीक्षण अभियन्ता, तृतीय मण्डल, उ0प्र0 जल निगम लखनऊ के पत्र सं0–307/डब्लू0जी0–44/2, दिनांक 17–03–2012 के सम्बन्ध में सूचनार्थ प्रेषित।

सचिव
जलकल विभाग लखनऊ

2547 ~~2461~~ 358

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH LUCKNOW
S T P W.P. NO. 4436 OF 2003 (M/B)
VERSUS State of U.P. & Ors
ANNEXURE NO. 4

18

तार : जल निगम

दूरभाष - 0522-2620172
0522-275360
फैक्स - 0522-629406

उत्तर प्रदेश जल निगम

प्रधान कार्यालय, 6 - राणा प्रताप मार्ग, लखनऊ, 226001

पत्रांक 31 / नागर-2/033-0200/12

दिनांक 3.04.2012

सेवा में,

विशेष सचिव,
नगर विकास अनुभाग–5,
उ0प्र0 शासन,
लखनऊ।

विषय–जनपद लखनऊ नगर में वित्तीय वर्ष 2011–12 में 2201 नग इण्डिया मार्क–2 हैण्डपम्पों की पुर्नस्थापना एवं विशेष मरम्मत कार्य का प्राक्कलन अनुमानित लागत रू0 749.88 लाख के संबंध में।

महोदय,

उपरोक्त विषयक मुख्य अभियंता(ल0क्षे0), उ0प्र0 जल निगम, लखनऊ के पत्रॉक 731/मु0अभि0(ल0क्षे0)/विविध–8/33 दिनांक 29.03.2012 से प्राप्त जनपद लखनऊ नगर में वित्तीय वर्ष 2011–12 में 2201 नग इण्डिया मार्क–2 हैण्डपम्पों की पुर्नस्थापना एवं विशेष मरम्मत कार्य का प्राक्कलन अनुमानित लागत रू0 749.88 लाख स्वीकृति/धनावंटन हेतु संलग्न कर प्रेषित है।

संलग्नक–प्राक्कलन की एक प्रति।

भवदीय,

(बी0एल0 गौतम)
मुख्य अभियंता (नागर)

पृ0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि मुख्य अभियंता (ल0क्षे0), उ0प्र0 जल निगम, लखनऊ को सूचनार्थ प्रेषित।

मुख्य अभियंता (नागर)

COMMISSIONER FOR OATHS

3/3/12 3/3/12 3/3/12

CE letter 50

2548 ~~2462~~

359

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

In Re:
Writ Petition No. 4436(M/B) of 2003 (PIL)

Sewage Treatment Plant, Lucknow ---- Petitioner

VERSUS

State of U.P. & others

------ Respondents

I N D E X

S.No	Description	Page Nos.
1.	Memo of Parties	A
2.	Application for taking status report on record	B
3.	Status Report on affidavit.	1-5
4.	**Annexure No. 1** True copy of letter dated 30.04.2012	6

Lucknow
Dated: 10.05.2012

(**Namit Sharma**)
Advocate
Counsel for the
Nagar Nigam, Lucknow

2549 ~~2463~~. (A) 360

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436(M/B) of 2003 (PIL)

MEMO OF PARTIES

Sewage Treatment Plant,Lucknow
Through Narendra Kumar
R/o B-747, Sector-C, Mahanagar, Lucknow, U.P.
--------- Petitioner

VERSUS

1 . State Of U.P.

2. Union of India, Through Ministry of Urban Development New Delhi
3. Regional Centre for Urban and Enviormental Studies, Lucknow Through its Director
4. Lucknow University, Lucknow

------ Respondents

Lucknow
Dated: 10 .05 .2012

(Namit Sharma)
Advocate

Counsel for Opp. Party-
Nagar Nigam,
Lucknow

255 ~~2464~~ 361

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

C.M. Application No. of 2012
In Re:
Writ Petition No. 4436(M/B) of 2003 (PIL)

Sewage Treatment Plant, Lucknow ---- Petitioner

VERSUS

State of U.P. & others ------ Respondents

Application for taking Status Report on affidavit on record on behalf of Nagar Nigam, Lucknow in compliance of order dated 25.04.2012 passed in aforesaid writ petition

For the facts, reasons and circumstances as stated in the accompanying affidavit which is being filed in aforesaid writ petition on behalf of Nagar Nigam, Lucknow, in compliance of order dated 25.04..2012 passed by this Hon'ble Court, may kindly be taken on record, in the interest of justice.

Any other suitable directions or orders which are necessary for the ends of justice in the aforesaid case may also kindly be passed by this Hon'ble Court in favour of answering opposite parties.

Lucknow
Dated: 10.05.2012

(Namit Sharma)
Counsel for Nagar
Nagar Nigam, Lucknow

2551/2465 (1) 362

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

ALLAHABAD AFFIDAVIT 2012 0542376

10रु. Rs.10 TEN RUPEES

Sewage Treatment Plant, ----- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

Affidavit in support of Status Report in compliance of order dated 25.04.2012 passed by this Hon'ble Cort in aforesaid writ petition

I, P.K.Srivastava, aged about 45 years, son of Shri Chandra Behari Lal, religioan-Hindu, Caste-Kayastha, presently posted as Additional Municipal Commissioner, Nagar, Nigam, Lucknow residing at 2/246, Vishal Khand, Gomti Nagar, Lucknow, the deponent do hereby solemnly affirm and state on oath as under:-

1. That the deponent is presently posted as Additional Municipal Commissioner in the Nagar Nigam, Lucknow and is duly authorized to swear and file this affidavit on behalf of Municipal Commissioner and as such he is well conversant with the facts deposed to hereinafter.

2552 ~~2466~~ (2) 363

2. That this writ petition when listed on 25.04.2012 this Hon'ble Court was pleased to pass following order, the relevant portion of which is reproduced hereinafter;

" .... Officers of Nagar Nigam are directed to survey the places in city where hand pumps are needed and submit report within ten days.

Sri I.P. Singh, Chief Standing Counsel, who is also present is directed to obtain instructions from Public Works Department with respect to lifting of garbage as suggested by Nagar Nigam and the same shall be brought to the notice of the court within ten days. Sri I.P. Singh will also inform about the progress of approval pending with Pollution Control Board.

List this matter again on 10th May, 2012. All the officers who are present today shall again appear on the next date fixed".

3. That in compliance of aforesaid direction the present affidavit is being filed thereby indicating the steps taken at the end of answering opposite party.

4. That in compliance of aforesaid directions passed by this Hon'ble Court, a separate affidavit is being filed by the General Manager, Jal Kal Department, Nagar Nigam, Aishbagh, Lucknow with respect to survey the places in city of Lucknow where 174 new hand pumps are needed and accordingly the same has been

COMMISSIONER FOR OATHS HIGH COURT, ALLAHABAD 10/5/12

communicated to U.P. Jal Nigam, Lucknow vide its letter dated 07.05.2012, for needful in the matter. Further the Jal Kal Department, Nagar Nigam, Lucknow has also surveyed the places in the city of Lucknow in all the six zones for re-boring of old hand pumps which are 2201 in numbers and accordingly the same has been communicated to U.P. Jal Nigam, Lucknow vide letter/report dated 20.03.2012.

5. That further in compliance of aforesaid order passed by this Hon'ble Court in said petition the Administrator, Nagar Nigam, Lucknow wrote a detailed letter dated 30.04.2012 addressed to Chief Engineer, (Central Zone,) Public Works Department, Lucknow with respect to removal of debris that has been stacked on the Bund Slope near the Mankameshwar Temple. A true copy of said letter dated 30.04.2011 is being annexed herewith as **Annexure No. 1** to this affidavit.

6. That further with respect to clearance of the authorization for setting up of the common Bio Medical Waste Treatment Facility for the Hospital Waste Management, the same is in process as a committee constituted by the Uttar Pradesh Pollution Control Board has inspected the site in question on 07.05.2012.

COMMISSIONER PUBLIC WORKS DEPT. HIGH COURT, ALLAHABAD
5/5/12

2554 ~~2968~~ (4) 365

7. That from the narration made herein above it is established that the Nagar Nigam, Lucknow has taken all relevant steps in compliance of order dated 25.04.2012 passed by this Hon'ble Court and the deponent further undertakes that he will carry out every direction issued by this Hon'ble Court from time to time.

Lucknow
Dated: 10.05.2012

Deponent

Verification

I, the above named deponent, do hereby verify that the contents of paras 1,3,4,6 of this affidavit are true to my personal Knowledge while those of paras 2,5, are believed to be true on the basis of information gathered from records and those of para 7 is based on legal advice, sought. No part of it is false and nothing material has been concealed.

So, help me God.

Lucknow
Dated : 10.05.2012

Deponent

I, identify the deponent personally who has signed before me.

(Namit Sharma)
Advocate

Lucknow
Dated : 10.05.2012

COMMISSIONER FOR OATHS HIGH COURT, ALLAHABAD 10/5/12

Solemnly affirmed before me on 10/5/12 at 9-30 A.M./P.M by the deponent who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow

2555 ~~2969~~. (5) 366

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

Shailendra Kumar
Advocate Oath Commissioner
Honble High Court, Allahabad
Date 10/5/12 Copon No 542376

COMMISSIONER FOR OATH
HIGH COURT, ALLAHABAD
10/5/12

2370 (6) 367

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

WRIT PETITION NO. 4436(M/B) OF 2003

Sewage Treatment Plant VERSUS State & ors

ANNEXURE NO. 1

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–फैक्स–0522–2612639,
ई–मेल– nnlko@up.nic.in, वेबसाइट– http://lmc.up.nic.in

प्रेषक :	सेवा में :
प्रशासक, नगर निगम, लखनऊ।	मुख्य अभियंता, (मध्य क्षेत्र) लोक निर्माण विभाग, लखनऊ।
संख्या : 390/PMDNNURM/MSW/12-13	दिनांक : 30.04.2012

विषयः मा0 उच्च न्यायालय में रिट याचिका–4436(एम0बी0)/2003, में दिनांक 25.04.2012 को पा. आदेशो के अन्तर्गत डालीगंज पुल से हनुमान सेतु तक गोमती नदी के बाये बन्धे पर सड़क निर्माण के कारण एकत्रित मलवे को हटाये जाने के सम्बंध में।

महोदय,

मा0 उच्च न्यायालय में दायर रिट याचिका–4436(एम0बी0)/2003, में मा0 न्यायालय द्वारा दिनांक 25.04.2012 को पारित आदेशो की प्रति इस पत्र के साथ सलग्न कर आपको प्रेषित की जा रही है, जिसमें उपरोक्त विषयांकित आपसे सम्बधित निम्नांकित आदेश पारित किये गये हैः–

"Sri I.P Singh, Chief Standing Counsel, who is also present is directed to obtain instructions from Public Works Department with respect to lifting of garbage as suggested by Nagar Nigam and the same shall be brought to the notice of the Court within ten days. Sri I.P. Singh will also inform about the progress of approval pending with Pollution Control Board."

इस सम्बंध में मा0 उच्च न्यायालय द्वारा दिनांक 10.05.2012 को सुनवाई की अगली तिथि निर्धारित की गयी है।

मेरे द्वारा दिनांक 25.04.2012 की प्रातः मनकामेश्वर मन्दिर के निकट डालीगंज पुल से हनुमान सेतु तक गोमती नदी के बाये तटबन्ध पर निर्माणाधीन लोक निर्माण विभाग के मार्ग का स्थलीय निरीक्षण किया गया, जिसमें आपके विभाग के उपस्थित सहायक अभियंता, श्री नरेन्द्र सिंह द्वारा बताया गया कि गोमती नदी के बाये बन्धें पर सड़क निर्माण का कार्य कराया जा रहा है, जिसके निर्माण के उपरान्त नई मिट्टी डालकर स्लोप बनाया जायेगा। स्थानीय निवासियों द्वारा बताया गया कि उक्त मलवा स्थानीय इलाके, पुराना नदवा व यूनिवर्सिटी आदि का काफी पुराना पडा है, जोकि मिट्टी से मिक्सअप हो गया है।

इस सम्बंध में अवगत कराना है कि उक्त परियोजना कार्य आपके द्वारा किया जा रहा है, जिसके अन्तर्गत यदि उक्त पडे हुये मिक्स मलवे को हटाकर नई मिट्टी डालते हुये बन्धे का निर्माण कार्य किया जाये, तो मा0 उच्च न्यायालय कें आदेशो का अनुपालन सुनिश्चित किया जा सकेगा एवं उक्त मलवे को हटाये जाने पर काफी कम धनराशि व्यय होगी। उक्त कार्य किसी अन्य एजेंसी से कराये जाने की स्थिति में सामन्जस्य की कमी कें कारण कार्य पूर्ण होने में देर हो सकती है एवं मा0 उच्च न्यायालय के आदेशो के अनुपालन में विलम्ब होने की सम्भावना रहेगी।

अतः आपसे अनुरोध है कि कृपया अपने स्तर से उक्त पड़े मलवे को हटाये जाने हेतु आवश्यक कार्यवाही तत्कालिक प्राथमिकता पर प्रारम्भ कराने तथा उक्त से सम्बधिंत कार्ययोजना विवरण मा0 मुख्य स्थाई अधिवक्ता महोदय के समक्ष ससमय प्रस्तुत कराने का कष्ट करे।

भवदीय

संलग्नकः उपरोक्तानुसार।

28/4/2012

(नागेन्द्र प्रसाद सिंह)
प्रशासक

प्रतिलिपिः विशेष सचिव, नगर विकास अनुभाग–5, उ0प्र0 शासन, लखनऊ महोदय को सूचनार्थ।

28/4/2012

(नागेन्द्र प्रसाद सिंह)
प्रशासक

COMMISSIONER PWD

01/5/12

2557 ~~2471~~ (7) 368

Full Particulars of the Deponent

Name	:	P.K.Srivastava
Age	:	45 years
Father's Name	:	Sri Chandra Behari Lal
Religion	:	Hindu
Rank or Degree	:	Additional Municipal Commissioner
Profession /Occupation or Trade	:	Government Servant
True place of residence (Permanent resident)	:	2/246, Vishal Khand, Gomti Nagar, Lucknow
Present address	:	As above
Identification Proof :- Driving License/ Ration Card/ Kisan Vahi/ Voter ID Card/ Passbook of Nationalized Bank/ Passport/ Arm License/ PAN Card	:	PAN Card

COMMISSIONER FOR OATHS
High Court, Allahabad

2558 ~~2472~~ (8) 369

स्थाई लेखा संख्या /PERMANENT A[illegible]T NUMBER

[illegible]

[illegible]STAVA

[illegible]

12-[illegible]

हस्ताक्षर /SIGNATURE

P.K. Srivastava

आयकर आयुक्त, आगरा

COMMISSIONER OF INCOME-TAX, AGRA

COMMISSIONER POLICE
AGRA

2559 ~~2475~~. 370

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

In Re:
Writ Petition No. 4436(M/B) of 2003 (PIL)

Sewage Treatment Plant, Lucknow ---- Petitioner

VERSUS

State of U.P. & others

------ Respondents

I N D E X

S.No	Description	Page Nos.
1.	Memo of Parties	A
2.	Application for taking status report on record	B
3.	Status Report on affidavit.	1-4B
4.	**Annexure No. 1** True copy of report dated 07.05.2012	5-14
5.	**Annexure No. 2;** True copy of the letter/report dated 20.03.2012	15-75

Lucknow
Dated: 10.05.2012

(**Namit Sharma**)
Advocate
Counsel for the
Jal Kal Department
Nagar Nigam, Lucknow

2560 ~~2179~~ 371 (A)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436(M/B) of 2003 (PIL)

MEMO OF PARTIES

Sewage Treatment Plant,Lucknow
Through Narendra Kumar
R/o B-747, Sector-C, Mahanagar, Lucknow, U.P.
--------- Petitioner

VERSUS

1 . State Of U.P.

2. Union of India, Through Ministry of Urban Development New Delhi
3. Regional Centre for Urban and Enviormental Studies, Lucknow Through its Director
4. Lucknow University, Lucknow

------ Respondents

Lucknow
Dated: 10 .05 .2012

(Namit Sharma)
Advocate

Counsel for Opp.
Jal Kal Department,
Nagar Nigam,
Lucknow

2561 ~~2475~~ 372 (B)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

C.M. Application No. of 2012
In Re:
Writ Petition No. 4436(M/B) of 2003 (PIL)

Sewage Treatment Plant, Lucknow ---- Petitioner

VERSUS

State of U.P. & others

------ Respondents

Application for taking Status Report on affidavit on record on behalf of Jal Kal Department, Nagar Nigam, Lucknow in compliance of order dated 25.04.2012 passed in aforesaid writ petition

For the facts, reasons and circumstances as stated in the accompanying affidavit which is being filed in aforesaid writ petition on behalf of Jal Kal Department, Nagar Nigam, Lucknow, in compliance of order dated 25.04..2012 passed by this Hon'ble Court, may kindly be taken on record, in the interest of justice.

Any other suitable directions or orders which are necessary for the ends of justice in the aforesaid case may also kindly be passed by this Hon'ble Court in favour of answering opposite parties.

Lucknow
Dated: 10. 0 5 .2012

(Namit Sharma)
Counsel for Nagar Jal Kal, Department Nagar Nigam, Lucknow

2562 ~~2176~~ 373 (1)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant,

----- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

Affidavit in support of Status Report in compliance of order dated 25.04. 2012 passed in aforesaid writ petition

I, Rajive Kumar Bajpai, aged about 55 years, son of Late Sri T.D.Bajpai, religion-Hindu, caste-Brahmin presently working as General Manager, Jal Kal Department, Nagar Nigam, Aishbagh, Lucknow, residing at 2, Chopar Hospital, Newal Kishore Road, Hazratganj, Lucknow the deponent do hereby solemnly affirm and state on oath as under

1. That the deponent is presently posted as General Manager, Jal Kal Department Nagar, Nigam, Lucknow and is competent to swear and file this affidavit and as such he is well conversant with the facts deposed to hereinafter.

2. That this writ petition when last listed on 25.04.2012 this Hon'ble Court was pleased to pass following order, the relevant portion of which is reproduced hereinafter;

" .... Officers of Nagar Nigam are directed to survey the places in city where hand pumps are needed and submit report within ten days.....

List this matter again on 10th May, 2012. All the officers who are presents today shall again appear on the next date fixed".

3. That in compliance of aforesaid direction the present affidavit is being filed thereby indicating the steps taken at the end of Jal Kal Department, Nagar Nigam, Lucknow.

4. That the answering opposite party in compliance of aforesaid directions passed in said petition have suryved thorough out its municipal limits with respect to installations of new hand pumps and accordingly it has submitted its report dated 07.05.2012 to U.P. Jal Nigam, Lucknow for installing 174 new hand pumps at different places covering all the six zones. A true copy of aforesaid report dated 07.05.2012 is being annexed herewith as **Annexure No. 1** to this affidavit.

5. That further to ensure that there is no scarcity of water especially during the summer season a detailed survey has been done in all the six zones through out the municipal limits of Lucknow for re-boring of old hand pumps and a letter/report dated 20.03.2012 with

COMMISSIONER FOR OATHS HIGH COURT, ALLAHABAD

~~2478~~ 2564 375 (3)

respect to the same has been forwarded to the U.P. Jal Nigam, Lucknow for needful at its end. A true copy of letter/report dated 20.03.2012 is being annexed herewith as **Annexure No. 2** to this affidavit.

6. That from the narration made herein above it is established that the Jal Kal Department, Nagar Nigam, Lucknow has taken all relevant steps in compliance of order dated 25.04.2012 passed by this Hon'ble Court and the deponent further undertakes that he will carry out and comply with every direction issued by this Hon'ble Court from time to time.

Lucknow
Dated: 10.05.2012

Deponent

Verification

I, the above named deponent, do hereby verify that the contents of paras 1, 3 of this affidavit are true to my personal Knowledge while those of paras 2,4 to 5 are believed to be true on the basis of information gathered from records and those of para 6 is based on legal advice, sought. No part of it is false and nothing material has been concealed.

So, help me God.

Lucknow
Dated : 10.05.2012

Deponent

I, identify the deponent personally who has signed before me.

COMMISSIONER FOR OATH High Court ALLAHABAD

Lucknow

(**Namit Sharma**)
Adv.

~~2479~~ 2565 376 (4)

Dated : 10.05.2012 **Advocate**

Solemnly affirmed before me on (10/5/12) at 9.00 A.M./P.M by the deponent who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

Shailendra Kumar
Advocate Oath Commissioner
Honble High Court, Allahabad
Date 10/5/12 Copon No. (542352)

COMMISSIONER FOR OATH
High Court, ALLAHABAD
10/5/12

~~2480~~ 2566 (4A) 377

Full Particulars of the Deponent

Name	:	Rajiva Bajpai
Age	:	55 years
Father's Name	:	Late Sri T.D. Bajpai
Religion	:	Hindu
Rank or Degree	:	General Manager
Profession /Occupation or Trade	:	Government Servant
True place of residence (Permanent resident)	:	2, Chopal Hospital, Newal Kishore Road, Hazratganj, Lucknow
Present address	:	As above
Identification Proof :- Driving License/ Ration Card/ Kisan Vahi/ Voter ID Card/ Passbook of Nationalized Bank/ Passport/ Arm License/ PAN Card	:	PAN Card

2567 ~~2481~~

(40)

378

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.
LUCKNOW BENCH, LUCKNOW.

WRIT PETITION NO. 4436(M/B) OF 2013

Sewage Treatment Plant VERSUS State of UP

ANNEXURE NO.

आयकर विभाग
INCOME TAX DEPARTMENT
भारत सरकार
GOVT. OF INDIA
RAJEEV KUMAR BAJPAI
TRIBHUWAN DUTT BAJPAI
30/06/1956
Permanent Account Number
AFZPB3467N
Signature

2568 ~~2482~~ (5) 379

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

WRIT PETITION NO. 4436(M/B) OF 2003 (PIL)

Sewage Treatment Plant VERSUS State of U.P. Ors

ANNEXURE NO. 1

जलकल विभाग, नगर निगम, लखनऊ

ऐशबाग,लखनऊ–226004

प्रेषक,	सेवा में,
सचिव, जलकल विभाग, नगर निगम लखनऊ।	अधिशासी अभियन्ता द्वितीय निर्माण शाखा, उ0प्र0 जल निगम, लखनऊ।
प0सं0– दिनांक–	

विषयः–

जनहित याचिका सं0–4436 (एम0वी0–2003) सीवेज ट्रीटमेन्ट प्लान्ट बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 25–04–2012 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक जनहित याचिका सं0–4436/एम0वी0–2003 में माननीय उच्च न्यायालय द्वारा दिनांक 25–04–2012 को सुनवाई के दौरान दिये गये आदेशों के अनुपालन में लखनऊ नगर का सर्वे कराया गया जिसमें जोनवार कुल 174 स्थानों पर हैण्डपम्प लगाये जाने हेतु स्थल चिन्हित किये गये जिनका विवरण निम्नानुसार हैः–

कम संख्या	जोन का नाम	नये हैण्डपम्पों की सूची
1	जोन–1	27
2	जोन–2	35
3	जोन–3	25
4	जोन–4	30
5	जोन–5	32
6	जोन–6	25

कुल =174

कृपया संलग्न सूची के अनुसार मा0 उच्च न्यायालय के आदेशों के अनुपालन में प्राथमिकता पर हैण्डपम्पों को लगाया जाना सुनिश्चित करें।

सचिव

पृ0सं0 195 / याचिका दि0 7-5-12

प्रतिलिपिः–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अनुसचिव नगर विकास अनुभाग–5 उ0प्र0 शासन लखनऊ को उनके पत्र सं0–1306/नौ–5–2012–4 रिट/2007 दिनांक 04 मई 2012 के कम में सूचनार्थ प्रेषित।
2. महाप्रबन्धक महोदय, जलकल विभाग, नगर निगम लखनऊ को सादर सूचनार्थ प्रेषित।

सचिव
जलकल विभाग, लखनऊ

letter

2569 ~~2483~~ (6) 380

कार्यालय अधिशासी अभियन्ता जोन–1, लखनऊ जलकल विभाग

नगर निगम लखनऊ

पत्रांक– 185 / ई0ई0–2 / 6–1 दिनांक 4-5-012

सचिव
लखनऊ जलकल विभाग

मा0 उच्च न्यायालय के निर्देशानुपालन के कम में लगाये जाने वाले नये हैण्डपम्पों की स्थापना हेतु जलकल विभाग जोन–प्रथम में कार्यरत प्र0सहा0अभि0 / पी0एस0एस0 / शि0ई0. द्वारा अपने अधीनस्थ क्षेत्र अन्तर्गत स्थलीय निरीक्षण उपरान्त नये हैण्डपम्प स्थापना हेतु उपलब्ध करायी गयी स्थल विवरण अनुसार वार्ड वाईज सूची पत्र के साथ संलग्न कर आपको सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक–उपरोक्तानुसार।

4-5-2012
अधिशासी अभियन्ता जोन–1

पृ0सं0 दिनांक

प्रतिलिपिः–

1. महाप्रबन्धक महोदय, जलकल विभाग, ऐशबाग लखनऊ को सादर सूचनार्थ प्रेषित।
2. प्र0सहा0अभि0–प्रथम / द्वितीय, जोन–प्रथम, को सूचनार्थ प्रेषित।

अधिशासी अभियन्ता जोन–1

COMMISSIONER FOOD SAFETY

2570 ~~2484~~ (7) 381

मा0 न्यायालय के निर्देशानुपालन में नया हैण्डपम्प स्थापना हेतु जोन -प्रथम से सम्बन्धित वार्ड वाईज प्रस्तावित स्थल की सूची

(क) लालबाग / गनेशगंज वार्ड:–

1–	मूर्ति वाली गली गौतम बुद्ध मार्ग।	– 01 नग
2–	नया गांव पश्चिम पूर्व पार्षद के घर के पीछे।	– 01 नग
3–	मेडू की सराय बेलदारी लेन।	– 01 नग
4–	बाबा किशन दास होटल के पास रिसालदार पार्क।	– 01 नग
5–	हीवेट रोड सरोजनी देवी धर्मशाला के पास।	– 01 नग
6–	पूर्व पार्षद श्री कामरान जी के घर के आगे मन्दिर के पास फूलबाग।	– 01 नग
7–	घोबी वाली गली फूलबाग।	– 01 नग
8–	श्री मौर्या के घर के पास नई बस्ती।	– 01 नग
9–	बलीखेत मस्जिद के पीछे गली में।	– 01 नग
10–	लालबाग चौराहा।	– 01 नग
11–	वाल्दा के आगे ढ़ाल पर।	– 01 नग
12–	घसियारी मण्डी गली में।	– 01 नग

(ख) के0के0सी0 वार्ड:–

13–	चौबे जी का हाता, लोकमान्यगंज चारबाग।	– 01 नग
14–	युनूस मंजिल के मोड़ पर पकड़रिया के पेड़ के पास, मलिन बस्ती।	– 01 नग
15–	चट्टान पार्क के कोने पर गांधी नगर, लालकुआं, मुस्लिम बाहुल्य क्षेत्र।	– 01 नग
16–	अरगड़ा हुसैनगंज डा0 प्रेमवती तिवारी के घर के पास, मलिन बस्ती।	– 01 नग
17–	भुइयन देवी मन्दिर के पास मलिन बस्ती, हुसैनगंज।	– 01 नग

(ग) बटलर पैलेस वार्ड:–

18–	प्राग नारायन रोड स्थित संजय गांधी नगर, बालू अड्डा बस्ती में।	– 01 नग
19–	तिलक मार्ग डालीबाग स्थित रमैयाजी पुरम बस्ती में।	– 01 नग
20–	तिलक मार्ग बहुखण्डी विधायक आवास के पीछे शहीद भगत सिंह नगर झोपड़पट्टी मे।	– 01 नग
21–	मार्टिनपुरवा इमली के पेड़ के पास।	– 01 नग
22–	जियामऊ राम लखन यादव के घर के पास।	– 01 नग

(घ) मीराबाई वार्ड:–

23–	भेड़ी कोठी।	– 01 नग
24–	शिव नगर लाप्लास।	– 01 नग
25–	सिकन्दर नगर बस्ती प्रथम।	– 01 नग
26–	भालू खाना, वाल्मीकी बस्ती, श्रीमती मीना के मकान के पास।	– 01 नग
27–	मल्हापुर हाता श्री अप्पू के मकान के पास।	– 01 नग

COMMISSIONER PO... LUCKNOW

2573 ~~2181~~

(10) 384

समस्याग्रस्त क्षेत्रों में नये हैण्डपम्प अधिस्थापित करने हेतु सूची

जोन–3

1–शिववालय का पुरवा सेक्टर–सी अलींज–1 नं0

2–कपूरथला चौराहा अलीगंज

3–मिर्जाबाग सेक्टर–ई अलीगंज

4–लोक सेवा आयोग सेक्टर–डी अलीगंज

5–इदरीश के मकान के पास शिवलोक

6–रमासिंह के मकान के पास शिवलोक

7–राजेश शुक्ला के सामने बंधा रोड ढाल पर आदर्शपुरम

8–डा0ए0के0श्रीवास्तव के घर के पास आलोकनगर, त्रिवेणीनगर

9–लोधी मार्केट के पास मड़ियॉव चौराहा सीतापुर रोड

10–श्री ए0के0श्रीवास्तव के घर के पास लोनीकटरा

11–बागशाह जी बाग में मोहन मेकिन मोड़ पर।

12–पाण्डेटोला पुराना इंदारा कुआं के पास।

13–पाण्डेटोला मस्जिद के पीछे कबड़ियों की बस्ती में।

14–पुराना महानगर घोसियाना भवन के आगे

15–अकबरनगर श्री राजू के बगल वाली गली में।

16–मेहदीटोला पकरिया के पेड़ के पास।

17–अबरारनगर श्री अबजाल नेता के घर के पास

18–राजीवनगर दम्यन्ती आट की चक्की के पास

19–प्रगति बिहार पुष्पराज मार्केट के पास

20–छत्ते का पुरवा के अन्दर

21–गॉधीनगर मसजिद के पास

22–नेहरू बिहार तारावती शुक्ला के घर के पास

23–शिवानी बिहार श्री गौड के घर के पास

24–लालकालोनी निरालानगर पार्क के पास

25–डालीगंज लकडमण्डी

अधिशासी अभियन्ता जोन–3 अलीगंज	सहा0 अभियन्ता अलीगंज	पी0 एस0 एस0 अलीगंज

COMMISSIONER

2574 ~~2188~~ 385

कार्यालयः अधिशासी अभियंता जोन–4 जलकल विभाग, नगर निगम, इन्दिरा नगर, लखनऊ।
प0सं0 119/~~75~~/EE-4 दि0– 4-5-12

सचिव,
जलकल विभाग।

महोदय,

आप द्वारा दूरभाष पर निर्देश दिया गया है कि माननीय उच्च न्यायालय के आदेश के क्रम में पेयजल समस्या वाले क्षेत्रों में हैण्डपम्प लगाये जाने है। इस क्रम में इन्दिरा नगर व गोमती नगर में जिन स्थानों पर हैण्डपम्प लगाये जाने की आवश्यकता है। उनका विवरण निम्नवत् है।

1. कठौता गॉव में पूर्व सभासद के मकान के पास।
2. तखवा गॉव पकरिया के पेड़ के पास (बीच गॉव में)
3. वास्तु खण्ड–3/195, गोमती नगर, के सामने (पार्क में)
4. तखवा में चमरटोलिया मोहल्ला में (गुप्ता होटल) के पीछे।
5. चिनहट तिराहे के निकट।
6. श्री तिलक राम के घर के सामने, हुसेडिया।
7. श्री सुरेश शर्मा के धर के पास झलियनपुरवा।
8. श्री ओम प्रकाश के धर के सामने श्री राम प्रसाद यादव के चौरहे पर बडी झुगौली
9. श्री राम औतार यादव के मकान के खम्भे के बगल मे बडी झुगौली ।
10. पंडित पुरवा मलिन बस्ती कैलास मंदिर के पास
11. निजामुद्दीन चॉदन श्री राजकुमार के धर के पास
12. गाजीपुर सईदुलनिशा गॉव सुलभ शौचालय।
13. दुर्गा मन्दिर के पास खण्ड़गपुर गॉव।
14. सामुदायिक केन्द्र के पीछे कमता गॉव।
15. ईस्माईलगंज भगवानदीन कश्यप के घर के पास।
16. मुलायम नगर सब्जी बाजार रोड़ इन्दिरा नगर।
17. कसैला किशोरी लाल के मकान के पास।
18. कैलास कुंज फैजाबाद रोड़ शान्ति बालिका स्कूल के पास।
19. संजय गॉधी पुरम् वैरल नं0–1 के पास मलिन बस्ती।
20. राजेन्द्र यादव के मकान के पास टीकापुरवा गॉव।
21. नोमी लाल के घर के पास मुन्शी पुरवा गॉव।
22. तकरोही प्राथमिक विद्यालय –III के सामने।
23. बस्तौली धीरज रावत के घर के पास।
24. सी–1487 इन्दिरा नगर
25. गीत विहार कलपेश के मकान के सामने निकट–दीनदयाल पुरम्।
26. 12/772 इंदिरा नगर के सामने।
27. 9/637 के सामने।
28. उजाला काम्पलेक्स के सामने सेक्टर–24
29. ए–1501/3 के पास इन्दिरा नगर।
30. सर्वजीत कुमार 10/491 इन्दिरा नगर।

04/05/12

अधिशासी अभियंता जोन–4
जलकल विभाग।

2515 2489. (V) 386

पत्र सं० - 241/EE-5/2012-13 दि० 03/5/2012

कार्यालय अधिशासी अभियन्ता, जलकल विभाग, जोन–5, नगरनिगम, आलमबाग, लखनऊ

माननीय उच्च न्यायालय के आदेशों के क्रम में नये हैन्डपम्प लगाये जाने की सूची

1. मोहल्ला भोलाखेड़ा कृष्णानगर में मनीष पी.सी.ओ के बगल, श्री दयाशंकर दीक्षित के घर के पास
2. बरिगवां कच्ची कालोनी में श्री कुंवर चन्द्र भारती, 569/154 के मकान के पास
3. शारदानगर वार्ड के मोहल्ला मौर्याटोला सालेहनगर में श्री एस.के.मौर्या के घर के पास
4. शारदानगर वार्ड के अन्तर्गत ग्राम पिपरौली में श्री मिश्री लाल पुत्र श्री बालू लाल के घर के पास
5. सरोजनी नगर प्रथम--वार्ड के अन्तर्गत मोहल्ला हरिओम नगर, (निकट श्री आशाराम बापू आश्रम) श्रीमती दुर्गादेवी के मकान के पास
6. मोहल्ला बदालीखेड़ा में श्रीमती गीता शाहू के मकान के पास (एक्सीलेन्ट पब्लिक स्कूल के पास)
7. गुरुगोविन्द सिंह वार्ड के अन्तर्गत बारामासी कालोनी में
8. गुरुगोविन्द सिंह वार्ड के अन्तर्गत मुनव्वर बाग कालोनी में
9. गुरुगोविन्द सिंह वार्ड के अन्तर्गत आनन्द नगर जेल रोड के पास
10. गुरुगोविन्द सिंह वार्ड के अन्तर्गत फतेहअली कालोनी में
11. नया सरदारी खेड़ा में बंगाली दादा के घर के सामने
12. मोहल्ला प्रेमनगर में श्री सुरेश श्रीवास्तव के घर के सामने मन्दिर पर
13. विशेश्वर नगर में श्री एस.बी.पी मिश्रा के घर के सामने
14. नन्दं नगर मलिन बस्ती में
15. दामोदर नगर कच्ची बस्ती में
16. एल.डी.ए कालोनी में सेक्टर--डी--1 में सी–36 के निकट पार्क में
17. एल.डी.ए कालोनी में सेक्टर--डी--1 में धनुजा पी.सी.ओ. के निकट
18. एल.डी.ए कालोनी में सेक्टर--डी--1 में एसएस–III 215 पीछे पार्क में
19. एल.डी.ए कालोनी में सेक्टर--एच में शक्ति मन्दिर के निकट राठौर दरोगा के मकान के पास
20. एल.डी.ए कालोनी में सेक्टर–जी में ई–2 में श्री अवधेष के मकान के पास
21. चन्दर नगर जलकल कर्मचारी आवास के पास
22. विद्यानगर कालोनी नीलमथा थाना कैन्ट में श्री सगीर अहमद के घर के पास
23. आशियाना कालोनी में सेक्टर–एन मे म.नं–250 के पास
24. मधुवन नगर में एम.वी स्कूल के पास
25. गीतापल्ली में पुराना गैस गोदाम के निकट
26. कोरियाना में श्री जितेन्द्र कुमार के घर के पास
27. बड़ा बरहा में श्री हनुमान प्रसाद वर्मा, म.नं–549/63 के घर के पास
28. किटवईटोला में श्री वसीम के घर के पास (पटेलनगर)
29. स्नेहनगर में यादव होटल के पास
30. पवनपुरी में श्री भगवानदीन के घर के पास
31. विशेश्वर नगर में शान्ती निकेतन स्कूल के पास
32. कैलाशपुरी में श्री रमेश प्रसाद के घर के पास (मन्दिर के निकट)

अधिशासी अभियन्ता(प्र0)जोन–5
जलकल विभाग, नगर निगम, लखनऊ

सहायक अभियन्ता(प्र0)जोन–5
जलकल विभाग, नगर निगम, लखनऊ

अवर अभियन्ता, जोन–5
जलकल विभाग, नगर निगम, लखनऊ

1535
4.5.12

~~2410~~
2576

(13)
387

कार्यालय जलकल विभाग, जोन–6, नगर निगम, लखनऊ।

प0सं0– 91/ L3S/ EE(J)/2015 दिनांक– 4.5.12

सचिव
जलकल विभाग

जोंन–6 के अर्न्तगत पेयजल समस्याग्रस्त क्षेत्र जहाँ पर नवीन इण्डिया मार्क–।। हैण्डपम्प लगाये जाने अत्यन्त आवश्यक है, की सूची संलग्न कर भेजी जा रही है।

संलग्नकः उपरोक्तानुसार।

अधिशासी अभियन्ता,
जोन–6

2577 (19) 388

जोन–6 के अर्न्तगत समस्याग्रस्त क्षेत्रों में अति आवश्यक स्थानों पर लगाये जाने वाले नये हैण्ड पम्पों की सूची

1– लोधपुरवा में डा0 सुरेन्द्र सक्सेना के घर के पास
2– अखाड़े वाली गली में गोपाल अलबेला के घर के पास
3– मेंहदीगंज बगिया में
4– सी0–3505 मिनी एल0आई0जी0 के सामने
5– सी0–3311, मिनी एल0आई0जी0 के सामने
6– पुराना टिकैतगंज रामलीला मैदान के पास
7– सन्तोषी माता मन्दिर के पास, चौक
8– आलमनगर थड़ी में गली में
9– पीर बक्का श्री इरफान के मकान के पास
10– एफ ब्लाक ,राजाजीपुरम मेंहदी बेग खेड़ा
11– चाँद वाली गली ताल कटोरा कर्बला
12– ई0ब्लाक, सेक्टर–6, स्टेडियम के पीछे, राजाजीपुरम
13– गुलाब नगर गढ़ी पीर खाँ में
14– अंसार नगर
15– मोमिन नगर
16– हरी मस्जिद के पास, वजीर बाग
17– बड़ी मस्जिद जुनैद के घर के पास, वजीर बाग
18– चमन मस्जिद के पास, वजीर बाग
19– गुल्लू की तकिया
20– अहमद हसन कोठी के पीछे झंवाई टोला
21– आर्दशनगर मल्लपुर न्यू हैदरगंज वार्ड–2
22– मोहल्ला फरीदीपुर रिंग रोड दुबागा
23– हसनपुरिया गुलाब मस्जिद के पास
24– हसनपुरिया छोटी मस्जिद के पास
25– हरीनगर चौराहा,जल निगम रोड बालागंज

17
19
21
23
24

COMMISSIONER FOR BLIND

2570 ~~2192~~

(15) 387

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

WRIT PETITION NO. 4436(M/B) OF 2013

Sewage Treatment Plant VERSUS State of UP & ors

ANNEXURE NO. 2

जलकल विभाग, नगर निगम, लखनऊ

ऐशबाग, लखनऊ–226004

प्रेषक,	सेवा में,
सचिव, जलकल विभाग लखनऊ।	अधिशासी अभियन्ता, द्वितीय निर्माण खण्ड, उ0प्र0 जल निगम, लखनऊ।
प0स0– 2003/सचिव दिनांक– 20-03-2012	

विषय

आगामी ग्रीष्म ऋतु में रिबोर किये जाने वाले हैण्डपम्पों की सूची के सम्बन्ध में।

महोदय,

कृपया आगामी ग्रीष्म ऋतु में पेयजल व्यवस्था हेतु लखनऊ नगर में लगे रिबोर योग्य हैण्डपम्पों की सूची निम्न विवरण के अनुसार जोनवार संलग्न कर प्रेषित की जा रही है।

क0सं0	जोन/स्थल	हैण्डपम्पों की संख्या
1	जोन–1 लालबाग	258 नग
2	जोन–2 ऐशबाग	151 नग
3	जोन–3 अलीगंज/विकासनगर	327 नग
4	जोन–4 इन्दिरानगर/गोमतीनगर	224 नग
5	जोन–5 आलमबाग/साउथ सिटि	487 नग
6	जोन–6 राजाजीपुरम	754 नग
	कुल हैण्डपम्पों की संख्या	**2201 नग**

कृपया प्राथमिकता के आधार पर हैण्डपम्पों को रिबोर कराने का कष्ट करे।

संलग्नक–उपरोक्तानुसार।

सचिव

पृ0सं0– दि0–

प्रतिलिपि–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. महाप्रबन्धक महोदय को सादर सूचनार्थ प्रेषित।
2. अधीक्षण अभियन्ता, तृतीय मण्डल, उ0प्र0 जल निगम लखनऊ के पत्र सं0–307/डब्लू0जी0–44/2, दिनांक 17–03–2012 के सम्बन्ध में सूचनार्थ प्रेषित।

COMMISSIONER FOR OATH

सचिव
जलकल विभाग,लखनऊ

genral letter

2579
2493.
(16)
390

कार्यालय अधिशासी अभियन्ता जल-1 नगर निगम जलकल विभाग

लालबाग लखनऊ

अन्तर्गत कराये जाने वाले रिबोर हैण्डपम्पों की सूची

क्र0सं0	स्थल का नाम		हैण्ड पम्प नं0
1	यूनुस मंजिल हाता लाल कुआं के सामने	रिबोर	654
2	स्वतन्त्र चेतना प्रेस ए0पी0सेन रोड चारबाग	रिबोर	
3	पकरिया वाली गली हुसैन गंज	रिबोर	424
4	हनुमान मन्दिर घन्टा घर पार्क अमीनाबाद 2नग	रिबोर	
5	नया गाँव पूरब माडल हाउस	रिबोर	
6	वैदिक इण्टर कालेज आरकन्या मन्दिर वाली गली	रिबोर	483.
7	दीप होटल के सामने गली में फूलबाग	रिबोर	508
8	काली बाडी मार्ग सभासद के घर के पास घसियारी मण्डी	रिबोर	529
9	कटरा मकबूल गंज अशोक नगर सचिवालय कालोनी के पास मन्दिर के बगल	रिबोर	
10	हरिजन पाठशाला के सामने बरफखाना	रिबोर	55
11	मालएवन्यू चौराहा पर	रिबोर	94
12	10 बाबा साहब भीमराव अम्बेडकर कार्यालय सभा	रिबोर	
13	कैसरबाग बस अड्डा चौराहा पर	रिबोर	465
14	मो0 याकुब के घर के सामने हाता रहमा खन्दारी	रिबोर	496
15	पीपल के पेड के नीचे मल्लापुर हाता	रिबोर	288
16	मद्रास होटल के सामने हजरतगंज	रिबोर	372
17	दूर संचार कालोनी में कैन्टीन के पास	रिबोर	420
18	प्रेमचन्द्र के घर के सामने जयामऊ	रिबोर	200
19	ए04 दिलकुशा कालोनी के सामने	रिबोर	
20	महावीर पूरी कैनाल हैदर नाले के किनारे	रिबोर	35
21	हाता कुन्दन लाल के पास महाकालेश्वर मार्ग	रिबोर	651
22	हरविलास चिकित्सालय चारबाग	रिबोर	677
23	दीप होटल के बगल मे	रिबोर	
24	श्री बल्देव सेठी पूर्व सभासद के घर के पीछे शिवाजी मार्ग	रिबोर	
25	पदम पिल्लई के घर के पास	रिबोर	590
26	मछली मण्डी पीपल के पेड के नीचे कैसरबाग	रिबोर	535
27	उजाला बेकरी के सामने फूलबाग	रिबोर	510
28	बाल्दा लेन घसियारी मण्डी 176, प्रेमवोदकर के सामने	रिबोर	539
29	अशोक मार्ग निक्सन मार्केट वाली लेन में	रिबोर	
30	84/403 कटरा मकबूल गंज गूरू गोविन्द सिंह मार्ग	रिबोर	
31	माल एवन्यू राज्य सनपत्ति कालोनी	रिबोर	
32	हजरतगंज मकबरा के पीछे मुन्नू लाल के घर के पास	रिबोर	413
33	11, जे0सी0बोस मार्ग कोर्ट के सामने	रिबोर	480
34	भातखण्डे की पीछे लतीफ घोसी के पास	रिबोर	
35	मछली मण्डी नरही राम तीर्थ मार्ग	रिबोर	295
36	रेलवे लाइन के किनारे मलिन बस्ती पिपराघाट	रिबोर	155

COMMISSIONER

2580 ~~2494~~. (17) 391

37	बकु०ठ धाम मसाफु०ड में	रिबोर	208
38	गाँधी आश्रम के पीछे महिला थाने के सामने	रिबोर	373
39	पीपल के पेड के नीचे वीर नगर	रिबोर	34
40	करीम उल्ला बिल्डिंग के पीछे गली में	रिबोर	649
41	अच्छे लाल गुप्ता के घर के सामने विजय नगर	रिबोर	662
42	हुसैनगंज थाने के अंदर	रिबोर	
43	उदय कूड़े खाने के पास	रिबोर	
44	श्रृद्धा मेडिकल स्टोर के सामने माडल हाउस	रिबोर	
45	अवध रेस्टोरेन्ट के पास हुसैनगंज चौराहा	रिबोर	507
46	कसाई बाडा मस्जिद के आगे बॉए मोड पर	रिबोर	585
47	सुन्दर बाग 2नग	रिबोर	
48	84/89 कटरा मकबूल गंज नीम के नीचे	रिबोर	
49	84/300 कटरा मकबूल गंज नटखेड़ा	रिबोर	
50	हजरतगंज चौराहा इलाहाबाद बैंक के सामने	रिबोर	130
51	नूर मंजिल के सामने	रिबोर	490
52	दीवानी कचहरी उ0 प्र0 विद्युत कर्मचारी संघ के समने	रिबोर	447
53	श्री राम बिहारी , मुन्ना नई बस्ती	रिबोर	
54	नयी बस्ती पुराना बरफ खाना चुन्नी लाल चक्की	रिबोर	
55	डा0 भाटिया के सामने नरही राम जस रोड	रिबोर	300
56	पार्क में मन्दिर के पास संजयगॉधी नगर बालू अड्डा	रिबोर	225
57	दारूल सफा के अन्दर	रिबोर	392
58	रमैयाजी पुरम दुर्गा मन्दिर के पास	रिबोर	
59	चिरैया झील सिकन्दर नगर	रिबोर	
60	केनाल कालोनी के गेट नं0 1 पर	रिबोर	40
61	हरदोई बस स्टैन्ड के सामने मन्दिर के पास	रिबोर	
62	ब्रिटान पार्क पुर्व सभासद के घर के पास	रिबोर	
63	बाग आइना बीबी पार्क के सामने	रिबोर	16
64	सरोजनी देवी धर्मशाला शिवाजी मार्ग	रिबोर	
65	सरजू देई के घर के पास फूलबाग	रिबोर	512
66	पदम पिल्लई के कार्यालय के सामने हाता खुदा बक्स	रिबोर	591
67	गन्ने वाली गली मुजूर पान वाले की दुकान के पास	रिबोर	
68	84/233 कटरा मकबूल गंज गली में	रिबोर	
69	हाता अयोध्या हाउस के अन्दर	रिबोर	488
70	कैपिटल के सामने जी0पी0ओ0 पार्क मे	रिबोर	
71	पीपल के पेड के नीचे भार्गव-लेन नरही	रिबोर	302
72	राम लोट मिश्रा के घर के पॉस जय प्रकास नगर	रिबोर	230
73	बाबा की कुटिया में पिपराघाट	रिबोर	164
74	गंन्ना संस्थान गेट के बगल में	रिबोर	
75	न्यू मार्केट हजरत गंज कोतवाली के पीछे	रिबोर	
76	पुराना किला मलिन बस्ती नाले के किनारे	रिबोर	106
77	जौहरी गढइयां हुसैन गंज 60/108	रिबोर	
78	छितवापुर मैदान में	रिबोर	

2581 ~~2495~~ (18) 392

79	जोगेन्द्र पाठक रोड पर कटरा मकबूलगंज	रिबोर	622
80	बाइसी मस्जिद गली में	रिबोर	514
81	शिवपुरी पार्क में	रिबोर	599
82	85/15 कटरा मकबूल गंज नटखेड़ा	रिबोर	
83	रकाबगंज जाजी त्रिवेदी भवन के सामने	रिबोर	528
84	जनपद न्यायाधीश आवास के सामने डालीबाग	रिबोर	274
85	चिड़ियाघर के पीछे बैरल के पास	रिबोर	
86	थाने के पीछे मस्जिद के पास हुसैनगंज	रिबोर	15
87	छितवापुर मस्जिद के पास	रिबोर	
88	नन्हे के मकान के पास नाले के किनारे फूलवाग	रिबोर	505
89	कुल भास्कर कामलेक्स के सामने गोतम बुद्ध मार्ग	रिबोर	586
90	इंडियन नेशनल चर्च के अन्दर गेट के पास	रिबोर	492
91	ल एवन्यू शिव मन्दिर के पास	रिबोर	
92	देवेन्द्र के घर के पास 6 जापलिंग रोड	रिबोर	277
93	वन विभाग कम्पाउन्ड नरही	रिबोर	290
94	पार्क रोड कायेनिटेक सर्विस सेन्टर के सामने रेस्ट हाउस के सामने	रिबोर	
95	सैयद बाबा मजार के सामने हुसैनगंज	रिबोर	33
96	उदय कूड़े खाने के आगे हातें में	रिबोर	
97	विश्व कर्मा मन्दिर लेन नीम के नीचे	रिबोर	647
98	खण्डारी बजार पुलिस चौकी	रिबोर	
99	डायमण्ड डेरी शिव मन्दिर के पास	रिबोर	
100	ग्रसे डेविस स्कूल के अन्दर	रिबोर	
101	हुसैन गजं वार्ड 58/76 के सामने लगा हैण्डपम्प	रिबोर	
102	स/18 सिंचाई विभाग के अन्दर गेट नं0 5 के पास	रिबोर	43
103	विश्व कर्मा मन्दिर लेन करीम उल्ला पेन्ट हाउस के पास	रिबोर	648
104	ाम नगर शिवा के घर के पास	रिबोर	
105	पंजाबी टोला कैसर बाग बरादरी के सामने	रिबोर	
106	चौधरी आर0 बी0 सिंह हुसैनगंज	रिबोर	26
107	अनिल कुमार एडवोकेट के सामने पुराना आर0 टी0 ओ0	रिबोर	608
108	डा0 श्रीवास्तव के सामने बलीखेत नई वस्ती	रिबोर	72
109	लालबाग गर्ल्स इण्टर कालेज हास्टल	रिबोर	
110	वजीर हसन रोड स्थित प्रमोदिनी जूनियर हाई स्कूल परिसर में	रिबोर	
111	डा0 तेज बहादुर सिंह चौहान के सामने हाता के अन्दर	रिबोर	31
112	भटनागर के घर के पास कटरा मकबूलगंज	रिबोर	610
113	जय हिन्द मार्केट	रिबोर	
114	सन्त गुरु रविदास नगर वजीर हसन रोड	रिबोर	250
115	मन्दिर के पास उदयगंज तिराहे पर शिव मन्दिर	रिबोर	47
116	शुत्तर खाना मन्दिर के पास	रिबोर	619
117	रायल होटल विधायक निवास–4	रिबोर	
118	शिव भवन 103/82, सुन्दरबाग	रिबोर	633
119	पुराना वरफखाना आइसक्रीम फैक्ट्री के पास	रिबोर	78
120	रिसालदार पार्क के अन्दर	रिबोर	

2582
~~2496~~

(19)
393

[illegible]	[illegible]	रिबोर	54
122	गन्ने वाली गली पपुआ पूर्व सभासद के घर के सामने	रिबोर	
123	शहर किनार शैली की पतली गली में	रिबोर	
124	छितवापुर पजाबा खरे के निवास के सामने	रिबोर	
125	माडल हाउस तिराहा केशव भवन के सामने	रिबोर	
126	नियाज के घर के पास नजरबाग	रिबोर	502
127	86/186 कुर्मी टोला	रिबोर	
128	बैंक आफ-इण्डिया के सामने सुभग के पास कैन्ट रोड	रिबोर	531
129	86/186 कुर्मी टोला पुलिस लाइन के पास	रिबोर	
130	बंगाली एंग्लो कालेज सुन्दर बाग	रिबोर	
131	शशी भूषण डिग्री कालेज के अन्दर-मैदान में	रिबोर	
132	89/131 शुतरखाना	रिबोर	
133	सुलभ सौचालय के पास	रिबोर	595
134	[illegible]/114 शुतरखाना	रिबोर	
135	रामू सान्याल पूर्व सभासद के पार्क के कोने पर	रिबोर	
136	102/51 बन्द गली शिवाजी मार्ग	रिबोर	
137	डा0 हलीम शुतर खाना	रिबोर	
138	शुतर खाना चिकनी गली	रिबोर	
139	विजय नगर चारबाग	रिबोर	662
140	गाँधी नगर में मेवालाल बाजपेई की गली में	रिबोर	
141	103/37 सुन्दर बाग	रिबोर	
142	104/95 के सामने मैदान में सफदल बाग	रिबोर	
143	102/16 सरोजनी देवी धर्मशाला शिवाजी मार्ग	रिबोर	
144	शुत्तर खाना मदिर के पास	रिबोर	
145	सुन्दर बाग पोस्ट आफिस के सामने	रिबोर	
146	[illegible]ल मिश्रा वाली गली (भाई जी) सुन्दर बाग	रिबोर	
147	डा0 दीक्षित के सामने तिरहा विद्यान्त रोड	रिबोर	
148	माडल हाउस एक आना स्कूल के पास	रिबोर	565
149	द्वारिका निवास 94/81,चौथी गली गनेशगंज	रिबोर	593
150	मकबूल गंज में छोटा मैदान विश्वकर्मा मन्दिर वाली गली, विश्वकर्मा निवास के	रिबोर	
151	सुदामा पुरी सागर टेन्टहाउस की गली	रिबोर	
152	ब्लाक 50 ए दारूलशफा के सामने हैण्डपम्प	रिबोर	393
153	पार्क लेन कालोनी	1 नं0	
154	सिविल अस्पताल गेट पर पार्क रोड	1 नं0	
155	नगर महापालिका स्कूल राजिकीय कन्या इन्टर कालेज नरही	1 नं0	
156	राधा कृष्ण मन्दिर लेन महिला सुलभ के सामने	1 नं0	
157	राधा कृष्ण मन्दिर लेन महिला सुलभ के पीछे	1 नं0	
158	समाजवादी पार्टी कार्यालय विकमादित्य मार्ग	2 नं0	
159	राजा ओयल की बस्ती	2 नं0	
160	देवरहा बाबा घाट राणा प्रताप मार्ग	1 नं0	
161	सेन्ट फ्रान्सिस कालेज शाहनजफ रोड	2 नं0	
162	भार्गव लेन नरही	2 नं0	

2497 2583 (20) 394

164	स्ट्रैट गेस्ट हाउस सर्वेन्ट क्वार्टर	2 नं0	
165	वन विभाग परिसर	4 नं0	
166	चिड़ियाघर	2 नं0	
167	वाल्मीकी बस्ती चिड़ियाघर वाल्दा	2 नं0	
168	चौपड़ अस्पताल परिसर	2 नं0	
169	परागबूथ सप्रु मार्ग	1 नं0	
170	भारती बालिका विधालय	2 नं0	
171	प्राईमरी स्कूल शाहनजफ परिसर	1 नं0	
172	नवल किशोर रोड लक्ष्मी बर्फखाना के बाहर नं0–209	रिबोर	209
173	न्यू मार्केट के पास अमर फैक्स के सामने मन्दिर के पास	रिबोर	
174	भेड़ी वाली कोठी श्री राजू घोसी के घर के सामने	रिबोर	
175	भेड़ी वाली कोठी के अन्दर सुलभ शौचालय के सामने	रिबोर	
176	भेड़ी वाली कोठी श्री शुक्ला चाट वाले के सामने घर के पास	रिबोर	
177	सिकन्दर नगर पहली बस्ती श्री राम देव त्रिपाठी के घर के पास	रिबोर	
178	सिकन्दर नगर पहली बस्ती श्री नन्द किशोर के घर के पास	रिबोर	
179	सिकन्दर नगर पहली बस्ती श्री मुन्ना के घर के पास	रिबोर	
180	बापू नगर राजा वेलवर की कोठी के पास	रिबोर	
181	बेलदारी लेन लालबाग दुर्गा माता मन्दिर के सामने गली में	रिबोर	
182	बेलदारी लने लालबाग कमल टेलर के सामने श्री गगन कनौजिया के पास	रिबोर	
183	दारूल शफा लालबाग धोबी घाट के सामने	रिबोर	
184	बेलदारी लेन श्री बर्बर की दुकान के पास	रिबोर	
185	लालबाग चौराहे पर श्री सोनू शर्मा टी स्आल के सामने नं0–410	रिबोर	410
186	दारूल शफा पी.डब्लू.डी. आफिस के पीछे मन्दिर के पास मुनीर पराग बूथ	रिबोर	
187	लाप्लास शिव नगर से पहले श्री मोहन लाल के घर के सामने	रिबोर	
188	[illegible]र रोड लालबाग ट्रान्सफार्मर के पास	रिबोर	
189	वाल्मीकी मार्ग मकबरे के पीछे सोनू वाल्मीकी के घर के पास	रिबोर	
190	सिविल अस्पताल चौहारे पर संस्कार रेस्टोरेन्ट मन्दिर के बगल नं0–186	रिबोर	186
191	लालबाग अयोध्या हाउस के अन्दर	रिबोर	
192	सेठ रामजस रोड स्थित श्री किशोर जायसवाल के सामन	रिबोर	
193	सब्जी मंडी श्री बालेश्वर नाथ मन्दिर के सामने	रिबोर	
194	नरही बाजार श्री डा0 भाटिया दुकान के सामने	रिबोर	
195	गल्ला मण्डी श्री धमेन्द्र जायसवाल के घर के सामने	रिबोर	
196	भार्गवलेन श्री फकीर चन्द्र के मकान के सामने	रिबोर	
197	मीराबाई मार्ग गेस्ट हाउस के पीछे सर्वेन्ट क्वार्टर मन्दिर के पास	रिबोर	
198	साकेत पल्ली बजरंग अख्खाड़े के अन्दर	रिबोर	
199	वाल्मीकी बस्ती मां भुइयन देवी मन्दिर के बाहर	रिबोर	
200	चिड़ियाघर वाल्दा के अन्दर	रिबोर	
201	बुद्ध बिहार नाला	रिबोर	
202	तहसील सदर में श्री सन्तोष कुमार पाण्डे एडवोकेट के चैम्बर के सामने	रिबोर	
203	जिला होम्योपैथिक चिकित्साधिकारी 1 कैन्ट रोड कैसरबाग लखनऊ परिसर	रिबोर	
204	नावेल्टी चौराहा लालबाग पर लगा हैण्डपम्प	रिबोर	

2584 ~~2498~~ (21) 395

205	अधीक्षिका राजकीय संरक्षण गृह (म0) परिसर में लगा हैण्डपम्प	रिबोर	
206	महाकालेश्वर मार्ग मस्जिद के सामने भेड़ी मंडी	रिबोर	
207	मुजद अली लेन नई बस्ती टूटी मस्जिद के पास	रिबोर	
208	तार वाली गली हुसैनगंज	रिबोर	
209	बी–ब्लाक पुराना, 6नं0 आवास के सामने लगा हैण्डपम्प।	रिबोर	
210	बी–ब्लाक पुराना, 33नं0 आवास के सामने लगा हैण्डपम्प।	रिबोर	
211	सिविल कोर्ट, लखनऊ न्यायालय परिसर में जिला जज न्यायालय के सम्मुख स्थित लॉन	रिबोर	
212	खटिकाना कूड़ाधर के पास माता सुग्गा देवी मार्ग	रिबोर	
213	सिंचाई विभाग गेट नं0–1 के सामने	रिबोर	
214	श्री प्रदीप वर्मा के मकान के सामने रामपुर नहर का किनारा	रिबोर	
215	श्री नन्द लाल यादव के मकान के सामने रामपुर नहर का किनारा	रिबोर	
216	श्री चन्द्र पाल कश्यप के मकान के सामने रामपुर नहर का किनारा	रिबोर	
217	श्रीमती चन्द्रावती के मकान के सामने रामपुर नहर का किनारा	रिबोर	
218	मदरसे वाली मस्जिद नई बस्ती	रिबोर	
219	अलंकार सिनेमा के पास नई बस्ती	रिबोर	
220	किशन नेता के घर के पास नई बस्ती बर्फखाना	रिबोर	
221	रामलीला मैदान नहर किनारा (दूसरी तरफ)	रिबोर	
222	शिवम् नगर नहर किनारा	रिबोर	
223	शहीद नगर मुन्ना नेता के घर के पास	रिबोर	
224	घोड़ा अस्पताल के सामने नहर किनारा	रिबोर	
225	ज्ञानचन्द्र के घर के पास बर्फखाना	रिबोर	
226	कसाई बाड़ा मोड़ पर	रिबोर	
227	नियाज के घर के पास नजरबाग	रिबोर	
228	बागमुन्नु चट्टान	रिबोर	
229	शराब ठेका के पास बालू अड्ड	रिबोर	
230	आई0आर0एस0 भवन के गेट पर बालू अड्डा	रिबोर	
231	विनय यादव के घर के पास बालू अड्डा	रिबोर	
232	श्रीमती मीना गुरंग के घर के पास बालू अड्डा	रिबोर	
233	सुलभ के पास बालू अड्डा	रिबोर	
234	टान्सफार्मर वाली गली बालू अड्डा	रिबोर	
235	श्री अशोक बाजपेई बालू अड्डा पार्क में	रिबोर	
236	धर्म नगर कालोनी के गेट पर	रिबोर	
237	बैंक कालोनी के पास जय प्रकाश नगर	रिबोर	
238	दूसरी गली जय प्रकाश नगर	रिबोर	
239	जल निगम कालोनी के पास जय प्रकाश नगर	रिबोर	
240	बंधे के ऊपर मजार पर जय प्रकाश नगर	रिबोर	
241	मल्हापुर हाता गेट के पास	रिबोर	
242	सुलभ शौचालय नरही, शर्मा जी के मकान के सामने	रिबोर	
243	श्री शफीक के मकान के सामने, सुलभ शौचालय नरही के पास	रिबोर	
244	सुलभ शौचालय के पास, श्री युसुफ के मकान के सामने	रिबोर	
245	पंचवटी मैदान नरही	रिबोर	
246	शिव नगर लाप्लास, ओम पाठक के मकान के सामने	रिबोर	

~~2499.~~ 2505 (22) 396

247.	शिव नगर लाप्लास, मन्दिर के पीछे	रिबोर	
248.	भेड़ी कोठी, बबलू के घर के पास	रिबोर	
249	शाहनजफ इमामबाड़ा परिसर	रिबोर	
250	भालू खाना, रमाशंकर पण्डित के सामने	रिबोर	
251	भालू खाना, श्री सहजराम के सामने	रिबोर	
252	भालू खाना, नीम के पेड़ के नीचे	रिबोर	
253	पुराना आर0टी0ओ0 लाटूस रोड	रिबोर	
254	पुराना आर0टी0ओ0 लाटूस रोड	रिबोर	
255	केशव भवन माडल हाउस के सामने	रिबोर	
256	जी0पी0ओ0 स्थित राम दरबार मन्दिर-पटेल पार्क के पास	रिबोर	
257	मकान सं0–109/16, माडल हाउस के सामने	रिबोर	
258	रोडवेज वर्कशाप की तरफ गेट नं0–3 के बगल में	रिबोर	

प्र0सहा0अभि0–प्रथम/द्वितीय

अधिशासी अभियन्ता
जोन–1

2586 ~~2500~~ (23) 397

जोन–2 में वार्ड वाइज रीबोर/विशेष मरम्मत योग्य हैण्डपम्पों की सूची

कुण्डरी वार्ड

०सं0	हैण्डपम्प की संख्या	स्थल का नाम	रिमार्क
1	1043	खजुआ अब्बू साहब का हाता	
2	1044	संत सुदर्शन पुरी पार्क श्री गौरी के मकान के पास।	
3	58	तिलकनगर ए0 ब्लाक के सामने गंदा पानी आ रहा है।	
4	68	तकिया चांद अली गुफरान के पास	
5	90	राम कली कन्ट्रोल के पास बालू आ रही है।	
6	87	कुण्डरी आरा मशीन के पीछे विजय श्रीवास्तव के पास	
7	120	राजेन्द्र नगर 624 विवेक पाठक के पास	
8	946	माधव सिनेमा के पास, ऐशबाग रोड	
9	51	भदेवां टेलीफोन एक्सचेन्ज के पीछे डा0 राजेश के पास	
10	85	कुण्डरी 255/265 ब्रिजधाम शिव शंकर के पास	
11	110	यू0पी0आई0एल0 कम्पाउंड पावर हाऊस, ऐशबाग रोड	
12	1060	राजेन्द्र नगर पाईनियर स्कूल	
13	11	लेबर कालोनी ब्लाक नं0 21 के पास ऐशबाग	
14	397	सुभाष मार्ग पुलिस चौकी के सामने	
15	56	भदेवां इलियास बर्तन वाले	
16	1078	तिलक नगर गार्ड साहब के पास	
17	1049	ऐशबाग डाकखाने के सामने	
18	97	बिरहाना देवी दयाल मार्ग	
19	54	भदेवा गूलर वानी मस्जिद के पास	
20		पत्तलवाली गली टेढीबाजार	
21		खटिकाना राजीव बाजपेई के मकान के पास	
22		प्राथमिक विद्यालय कुण्डरी रकाब गंज	
23		तिल्ली मिल के पास बिरहाना कुण्डरी	
24		नाला बेगम गंज शेरू का हाता	
25		हाता मंदिर के पास खजुहा रोड	
26		राजेन्द्र नगर जोनल पम्पिंग स्टेशन क्रियाघर	
27		चूमर टोलिया बिल्लौजपुरा	
28		[illegible]	

मोती झील वार्ड

28A	258	गढ़ी कनौरा अनुराग स्कूल के पास	
29	183	रेलवे कालोनी गुड्डू मिस्त्री के पास	
30	188	करेहटा सोहन लाल शर्मा के पास	
31	1071	गुलजार नगर मुन्ना के घर के पास	
32	284	राजकीय प्रेस कालोनी आनन्द के घर के पास	
33	170	चित्ताखेडा मन्दिर के पास	
34	221	अम्बेडकर नगर ओमप्रकाश धानुक के पास	
35	184	गुलजार नगर संगम सिंह के पास	
36	244	हड्डी खेडा शम्मे के पास	
37	245	हड्डी खेडा राजेश टी0टी0	
38	1072	विजय खेडा जगपाल सिंह के पास	

2587 ~~2501~~ (29) 398

सं0	हैण्डपम्प की संख्या	स्थल का नाम	रिमार्क
39	232	भरतपुरी ए लम्बू होटल	
40	233	भरतपुरी मामा के घर के पास (वि0म0)	
41	253	प्रेमवतीनगर मुन्नीलाल की बगिया	
42	272	गढी कनौरा में श्रीपाल के घर के पास	
43	283	श्रम बिहार नगर मन्दिर के पास गढी कनौरा	
44	1072	रेलवे कालानी शिशु विद्या मन्दिर के पास	
45	250	प्रेमवतीनगर ट्रांसफार्मर के आगे	
46	268	गढी कनौरा मो0 वसी के पास	
47	145	मोतीझील ई0–1/317 के पास	
48	1079	मोतीझील के किनारे एस0एस0 217 के पास	
49		मवैया पुल के नीचे क्रासिंग के पास (पुनः रिबोर)	
50		गुलजार नगर मछली मण्डी (पुनः रिबोर)	
51		एवरेडी चौराहा शर्मा हार्डवेयर के पास (पुनः रिबोर)	
52		भरतपुरी फेयर मान्टेसरी स्कूल के पास	
53		राजकीय प्रेस हाथी वाली कोठी के पास	
54		राजकीय प्रेस पानी की टंकी के पास	
55		राजकीय प्रेस माधव के घर के पास	
56		मिल रोड पीपल के पेंड के पास	
		राजा बाजार वार्ड	
57	308	बाग मक्का तिब्बती मस्जिद	
58	340	नया बाजार पप्पू की दुकान के पास नाले के किनारे	
59	1025	टाट पट्टी कायस्थ वाली गली मकान नं0 55 बालू आ रहा है।	
60	356	मेडिकल कालेज पोस्टमार्टम विभाग के सामने	
61	307	बाग मक्का सत्य नारायण रस्तोगी के पास	
62	308	यहियागंज बर्तन बाजार के पीछे बालू आने के कारण बंद है।	
63	338	आगामीर ढेवडी तिराहा पर	
64	359	गली शाह छडा हैदरी हास्टल	
65	1073	कटरा अबूतराब प्राथमिक विद्यालय	
66	304	पाटानाला कलाम सेवई वाले	
67		बडे इमामबाडे के पीछे फूलमंडी के पास	
68		टीले वाली मस्जिद के अन्दर	
		बशीरतगंज वार्ड	
69	391	फतेहगंज गल्लामण्डी श्री शोभराज के पास	
70	367	रथखाना के0एम0 श्रीवास्तव के पास मार्का 3	
71	369	गुइन गंज हरी नगर 152/42 के पास बालू आ रहा है	
72	384	अमीनाबाद लाला जुगुल किशोर के पीछे	
73	396	मेडी मण्डी बशीरतगंज मस्जिद के पास	
74	418	हरिनगर भैसाई गली 149/120 बालू आने के कारण बंद	
75	94	बिरहाना डाकखाने के पीछे गंदा पानी आ रहा है।	
76	423	मूसामण्डी सिंधी के पास	
77	420	फतेहगंज संजय श्रीवास्तव सी0एम0एस0 के पास बालू आने के कारण बंद	

2588 ~~2502~~ (25) 399

क्र0सं0	हैण्डपम्प की संख्या	स्थल का नाम	रिमार्क
78	1046	चरसमण्डी हनुमान मंदिर के अन्दर	
79	416	चरसमण्डी श्री टिंकू के पास	
80	957	दुगावां चौहट्टा कुये के पास	
81	92	गौस नगर श्रीराम पान वाले के पास मार्का 3	
82	462	बशीरत गंज-अस्पताली पूडी वाले के पास	
83	958	दुगावां चौहट्टा मंदिर के पास	
84	419	चरस मण्डी शकतेश्वर मंदिर के पास	
85	426	हरी नगर बाबा दौलत गिरी के पास	
86	398	सुभाष मार्ग सरदार चक्की वाले के पास	
87	1068	मौलवीगंज हकीम कमालुद्दीन के पास	
88	395	भेडी मण्डी हमीद पेन्टर	
89		बताशें वाली गली दुर्विजयगंज	
90		दुर्गा जी मुदिर के पास बताशे वाली गली	
		वजीरगंज वार्ड	
91	321	चौधरी गढइया पीपे वाले के पास कम बोरिंग	
92	445	मौसम मियां का हाता स्टेशनरी की दुकान के पास पाइप गिर गया है	
93	1047	अमीनाबाद पार्केश्वर मंदिर के पास	
94	448	अमीनाबाद सेन्ट्रल बैंक के सामने	
95	496	बासमण्डी-जिलानी टी स्टाल के पास	
96	953	मुर्ग खाना रमापति राम एडवोकेट	
97	476	कैथे वाली गली शफीक चप्पल वाले के पास मस्जिद के पास	
98	949	जनता नगरी मंदिर के पास मकान के अन्दर कर लिया गया है।	
99	951	गशकगंज डा0 सैयद के पास	
100	477	गोलागंज ब्रेकसी मस्जिद के पास	
101	1074	चिकमंडी मुन्नी दाई की गली	
102	440	चिकमंडी खटिकाना रमेश के पास	
103	466	गोलागंज डाकखाने के पास	
104	1078	महिला कालेज के अन्दर	
105	480	चिकमन्डी करीमशाह की मस्जिद	
106	467	मकबरा गोलागंज (पुनः रिबोर)	
107	1056	मल्लाही टोला सरदार खां की मस्जिद के पास	
108		पम्पिंग स्टेशन ख्याली गंज में	
109		कल्लन की लाट कच्चा हाता, अमीनाबाद	
		दौलतगंज वार्ड	
110	549	मोहनी पुरवा सुन्दर लाल लोधी के पास	
111	589	शल्लू की तकिया जहीर अब्बास के पस	
112	625	रईस नगर बन्नो के पास	
113	751	बरी रोड मिश्रा चक्की के पास(रिबोर पुनः बालू आ रहा है।)	
114	720	मलिन बस्ती बर्फ खाना नील कण्ठेश्वर मन्दिर	
115	593	झाकड बाग मुफ्तिगंज 451/20 आसिफ के पास [illegible] से सटा	
116	620	मुर्ग खाना चमर टोलिया बोरिंग गिर गई है	

COMMISSIONER [illegible]

2589 ~~2563~~ (26) 400

क्र0सं0	हैण्डपम्प की संख्या	स्थल का नाम	रिमार्क
117	589	मुफ्तिगंज श्री सिराज मेहदी के सामने जाफर पेन्टर के पास	
118	604	सिराज मेंहदी के घर के पीछे	
119	954	बर्फ खाना गुल्लन शाह की तकिया श्री गनी के पास	
120	960	हाता मुफ्तीगंज मौलाना जहीर के पास	
121	1076	पजावा कब्रिस्तान फहीम के पास	
122	1075	कुडियाघाट क्रियाघर के अन्दर	
123	821	छनदोईया खेडा करीम अहमद के पास(वि0म0)	
124	853	बरावन कला प्रभात यादव(वि0म0)	
125	661	नगरिया बरगद वाले मन्दिर के पास	
126	717	राधाग्राम शैचालय के पास	
127	359	नगरिया आशा मौर्या के घर के पास	
128	590	बिरलासी लेन जरदोजी कारखाने के पास	
129	792	बरी कला चौहान के पास	
130	772	सरफराजगंज शहाबुद्दीन के पास	
131	916	बरावन खुर्द राम सिंह भारती	
132		रामू बाजपेई के घर के पास, रस्तोगी नगर	
133	802	छंन दुईया मो0 सलीम के पास	
134	551	डी0पी0 बोरा प्लाट रामू नंमक वाले के पास	
135	742	मालापुरम छोले लाल भूतपूर्व तहसीलदार के पास	
136	743	मालापुरम मकान नं0 43 के पास	
137		मुफ्ती गंज जाफरिया कालोनी के पास	
138		झाखडबाग जाफरिया मस्जिद के पास	
		<u>मवैया वार्ड</u>	
139	89	पान दरीबा लकी दालमोठ (पुनः रिबोर)	
140	1030	आर्यनगर भोला ट्रांसपोर्ट	
141	1028	मोतीनगर पार्क के पास	
142	1007	मवैया मुइयन देवी मन्दिर	
143	1078	मवैया नहर के किनारे	
144	1077	अग्रवाल कालेज मोतीनगर के अन्दर	
145	1008	मवैया भोजपुरी अखाडा	
146		आर्यानगर गवर्नमेन्ट ड्राईक्लीनर्स	
147		मवैया तिकोना पार्क	
148		अविकसित बालिका विद्यालय मोतीनगर	
149		मवइया तिवारी के घर के पास	
150		आर्यानगर में कैलाश पान वाले क पास	
151		उदयराज होटल के पास, ऐशबाग रोड	

अधिशासी अभियन्ता–2

2590 ~~2504~~ (27) 401

लखनऊ जल संस्थान, जोंन–3

रिबोर हैण्ड पम्पों की सूची वार्ड हसनगंज प्रथम

क्र0सं0	हैण्ड पम्प स्थल	रिबोर
		✓
1	सरनदास मंदिर के बाहर निराला नगर	✓
2	सरनदास मंदिर के पीछे निरालानगर	✓
3	वाल्मीकि कालोनी में पंचायत भवन के सामने निराला नगर	✓
4	राजकुमार वकील 85 नयी बस्ती बाबूगंज के सामने पार्क में	✓
5	बाबाकी बगिया के मंदिर के बगल	✓
6	महाशक्ति एवं शनिदेव मंदिर के पास बादशाहबाग विश्वविद्यालय	✓
7	499/26 के सामने डालीगंज	✓
8	501/61क केशरीपुर गंगा सेवेक दीक्षित के सामने	✓
9	मुकारिम नगर डालीगंज डेला हाउस में राम किशोर के पास	✓
10	505/49 के सामने जोशी टोला	✓
11	सी0एन0आर0आई0कालोनी में बाहर रोड के किनारे मनकामेश्वर मंदिर मार्ग	✓
12	[illegible] 7 दुर्गा मंदिर के पीछे बरौलिया डालीगंज	✓
13	खन्नामिल के अन्दर	✓
14	गौरी फूट्स आदेश तिवारी के घर के पास डालीगंज	✓
15	श्री आदेश तिवारी के घर के बगल गली में नयागंज डालीगंज	✓
16	बरौलिया डालीगंज में कुरेशी मस्जिद के पास	✓
17	सुलभ शौचालय के पास राजीवगॉधी नगर	✓
18	माधो मन्दिर श्री राम चन्द्र के घर के पास	✓
19	माया नगर रीना टेलर के पास	✓
20	डालीगंज कब्रिस्तान	✓
21	डालीगंज गुडमंडी	✓
22	माया नगर श्री ओ0पी0 तिवारी के घर के पास	✓
23	हसनगंज श्री विमल खरे के घर के पास	✓
24	कलक्टर गंज प्रधान के घर के पास	✓
25	पटेल पार्क निराला नगर	✓
26	मुकारिम नगर श्री जाकिर के घर के पास	✓
27	मनकामेश्वर मन्दिर के सामने	✓
28	[illegible] के घर के पास मुकारिम नगर	✓
29	[illegible] के घर के पास बरौलिया	✓
30	गुरूद्वारा केशरीपुर	✓
31	जोशी टोला मन्दिर	✓
32	लाहौरगंज हरीश चन्द्र के घर के पास	✓
	योग	32

जोन-3 विकासनगर
रिबोर हैण्ड पम्पों की सूची

①	हसनगंज I —	32 -
②	" II —	44 -
③	" द्वितीय प्रियदर्शिनी -	31 -
④	वार्ड महानगर —	76 -
⑤	अलीगंज प्रथम —	37 -
⑥	" द्वितीय - —	15 -
⑦	वार्ड निराला नगर —	24 -
⑧	वार्ड जानकीपुरम -	16 -
⑨	विकासनगर -	52 -
		327

जोन-3 के वार्डवार रिबोर हैण्ड पम्पों की कुल संख्या = 327-

HAND PUMP NEW RIBORE

COMMISSIONER

~~2505~~ 2591 (28) 402

लखनऊ जल संस्थान, जोंन–3

रिबोर हैण्ड पम्पों की सूची वार्ड हसनगंज द्वितीय

क्र0सं0	हैण्ड पम्प स्थल	रिबोर
1	खदरा में तकिया के पास	✓
2	शर्मा पुलिस वाले के घर के पास कुम्हारन टोला	✓
3	शैलेन्द्र कोचिगं के पास शिव नगर	✓
4	दूबे पुलिस वाले के घर के पास शिव नगर	✓
5	लोनी कटरा राजू के घर के पास	✓
6	बंगाली डिब्बा वाले के घर के पास लोनी कटरा	✓
7	बुद्दू हलवाई के घर के पास मशालची टोला	✓
8	कुम्हारन टोला विजय के घर के पास	✓
9	ताड खॉ मस्जिद के पीछे विजय निशाद के घर के पास	✓
10	लोनी कटरा बन्धे के किनारे	✓
11	लखनऊ कान्वेन्ट के पीछे दीन दयाल नगर	✓
	नई बस्ती में शविर के घर के पास	✓
13	नई बस्ती शौकत भाई के घर के सामने	✓
14	कदम रसूल वार्ड में समी उल्ला के घर के पास	✓
15	भाण्डो टोला छज्जे के पास कुडा घर के सामने	✓
16	भाण्डो टोला मस्जिद के सामने	✓
17	भाण्डो टोला पकड़िया के नीचे मजार के पास	✓
18	असफाक उल्ला नगर मैदान में	✓
19	बाल्मीकी कालोनी राजू के घर के पास	✓
20	बाल्मीकी कालोनी मन्दिर के पास	✓
21	राम जी लाल बाल्मीकी कालोनी राम जी लाल के घर के पास	✓
22	किरन के घर के पास बाल्मीकी कालोनी	✓
23	बादशाह जी बाग संजीवन लाल के घर के पास	✓
24	राजू बाबा के घर के पास	✓
25	अजीजुल के घर के पास	✓
26	झवझाली मोहल्ला फुलकान के घर के पास	✓
27	झवझाली मोहल्ला पप्पू क्लीनिक के घर के पास	✓
28	पुरानी बॉसमंडी कुम्हारन टोला मन्दिर के सामने	✓
	पुरानी बॉसमंडी कुम्हारन टोला जावेद टेलर के पास	✓
30	पुरानी बॉसमंडी टी0जी0 हास्टल रोड रहीस होटल के सामने	✓
31	पुरानी बॉसमंडी मैदान में सादोसी शाह मजार के पास मैदान में	✓
32	फारूख रजा 10, विज्ञान विहार त्रिवेणीनगर	✓
33	अतुल कुमार यादव चाणक्य पुरी त्रिवेणी नगर	✓
34	ओम प्रकाश शुक्ला योगी नगर त्रिवेणी नगर	✓
35	तपस्वी नगर उदय नरायन योगी नगर	✓
36	झोपड पटटी अहिवरनपुर गॉव के पीछे लाइन के किनारे	✓
37	अहिवरन पुर पावर हाउस के अन्दर	✓
38	पूजान के घर के सामने अहिवरन पुर गॉव	✓
39	एकता पार्क पानी की टंकी के पास	✓
40	एस0पी0 अवस्थी श्री पुरम त्रिवेणीनगर	✓
41	सेन्ट्रल बैंक के सामने सीतापुर रोड	✓
42	जगदीश भगत तपस्वी नगर	✓
43	राजेन्द्र यादव के घर के पास त्रिवेणी नगर	✓
44	राजेन्द्र पाण्डेय के घर के पास तुलसी पुरम	✓
	योग	44

HAND PUMP NEW RIBORE

COMMISSIONER FOR SALE

~~2506~~ 2592 (29) 403

लखनऊ जल संस्थान, जोंन–3

रिबोर हैण्ड पम्पों की सूची वार्ड हसनगंज द्वितीय, प्रियदर्शनी

क्र0सं0	हैण्ड पम्प स्थल	रिबोर
		✓
1	श्री बांके लाल के घर के सामने नया दाउद नगर	✓
2	श्री महावीर यादव के बाग्र के सामने पीपल के पेड़ चबूतरा के पास	✓
3	श्री शुक्ला चक्की के बगल में नया पुरवा	✓
4	प्राइमरी पाठशाला फैजुल्लागुज	✓
5	श्री शीतल यादव के घर के सामने फैजुल्लागुज	✓
6	सीताराम मन्दिर के पीछे फैजुल्लागुज	✓
7	श्री पुत्ती लाल मौर्या के घर के पास फैजुल्लागुज	✓
8	श्री छोटे लाल यादव के घर के पास फैजुल्लागुज	✓
9	श्री कबीर मठ के अन्दर फैजुल्लागुज	✓
10	हनुमान मन्दिर बन्धा रोड सेक्टर सी प्रियदर्शनी	✓
1	एल0के0एस0–80 के सामने	✓
12	एल0के0एस0–62 के सामने	✓
13	सीतापुर रोड पुरनिया तिराहा मोड पर मोहित बैट्री वाले के पास सेक्टर डी0एस0	✓
14	डी0एस0–13 के सामने सेक्टर डी0एस0	✓
15	डी0एस0–53 के सामने सेक्टर डी0एस0	✓
16	डी0एस0–47 के सामने सेक्टर डी0एस0	✓
17	डी0एस0–91 के सामने सेक्टर डी0एस0	✓
18	ताड़ी खाना हाइवे ट्रामा सेन्टर के सामने	✓
19	श्री राजू नेता के बगल में मोहिबुल्लापुर स्टेशन के सामने	✓
20	श्री राजू नेता के सामने मोहिबुल्लापुर	✓
21	मडियॉव थाने के बगल में रानी अवन्ती बाई स्कूल के सामने मोहिबुल्लापुर	✓
22	गुडडू जनरल स्टोर के सामने कसाई बाडा एकता नगर	✓
23	भगत सिंह पार्क भरंत नगर	✓
24	श्री बृजेश शुक्ला भरत नगर	✓
25	श्री डा0 पवार के सामने भरत नगर	✓
26	मूल चन्द्र राइस मिल के सामने भरत नगर	✓
27	मुरहिया पाठक सीमेन्ट के पास भरत नगर	✓
	एल–1/347 सेक्टर बी प्रियदर्शनी	✓
29	बी–1/267 सेक्टर बी प्रियदर्शनी	✓
30	एल–1/79ए सेक्टर बी प्रियदर्शनी	✓
31	बी–2/45 सेक्टर बी प्रियदर्शनी	✓
	योग	31

HAND PUMP NEW RIBORE

COMMISSIONER

2593 (30) 404

लखनऊ जल संस्थान, जोंन–3
रिबोर हैण्ड पम्पों की सूची वार्ड महानगर

क्र0सं0	हैण्ड पम्प स्थल	रिबोर
1	बड़ाचॉदगंज सब्जी मण्डी में शंकर भगवान मंदिर के पास	✓
2	डी–74 महानगर के सामने पार्क के पास श्री गंगा प्रसाद वर्मा	✓
3	521/68 गुल्ले के घर के सामने छपपरतल्ला महानगर	✓
4	521/10 श्री अवधेश कुमार गौतम के घर के पास छपपरतल्ला महानगर	✓
5	521/192 शम्भू शंकर मिश्रा के घर के सामने छपपरतल्ला महानगर	✓
6	नया हनुमान मंदिर के बाहर रोड के किनारे	✓
7	नया हनुमान मंदिर के पीछे प्रांगण में	✓
8	नया हनुमान मंदिर के मेन गेट क सामने	✓
9	532/63 लक्ष्मी नरायण के घर के सामने पाण्डेटोला अलीगंज	✓
10	532क/176 के घर के पास पाण्डेय टोला अलीगंज	✓
11	532क/98 पूरनचन्द्र पाण्डेय टोला अलीगंज	✓
[illegible]	मैकूलाल के घर के पास पाण्डेय टोला अलीगंज	✓
13	532क/153क राम बहादुर सिंह घर के पास पाण्डेय टोला अलीगंज	✓
14	श्री धनीराम यादव पाण्डेय टोला अलीगंज	✓
15	काइस्ट कान्वेन्ट स्कूल के पास मेंहदी टोला	✓
16	बड़ाचॉदगंज पुलिस चौकी डन्डहिया बाजार में	✓
17	बड़ाचॉदगंज पुलिस चौकी के पीछे डन्डहिया बाजार में	✓
18	मो0रफीक के घर के सामने मेंहदी टोला	✓
19	आकाश दीप काम्प्लेक्स के सामने मेंहदी टोला अलीगंज	✓
20	532/272ख के घर के सामने मेंहदी टोला अलीगंज	✓
21	मदारसा के अन्दर मेंहदी टोला अलीगंज	✓
22	पकरिया के पेड़ के नीचे मेंहदी टोला अलीगंज	✓
23	नेता जी सुभाष मेमोरियल सोसाइटी 532ख/54ख मेंहदी टोला	✓
24	532ख/156 एम0बी0अन्सारी के घर के पीछे मेंहदी टोला	✓
25	बाबा संगत के पास मेंहदी टोला अलीगंज	✓
26	532ख/240 बी रस्तोगी बाग विष्णुपुरी	✓
27	श्री मुखलाल के घर के पास सी.बी.सी. आई.डी. कालोनी विज्ञानपुरी	✓
28	विद्युत केन्द्र आन लाइन बिलिंग सेन्टर में महानगर	✓
[illegible]	सिविल अस्पताल के अन्दर महानगर	✓
30	पुराना महानगर में यादव भवन के अन्दर	✓
31	545/52 के घर के सामने पुराना महानगर	✓
32	करामत स्कूल के पीछे पुराना महानगर	✓
33	उमराव हाता के अन्दर महानगर	✓
34	उमराव हाता के अन्दर–प महानगर	✓
35	बी–156/2 श्री आर0के0दीक्षित के सामने महानगर	✓
36	फातिमा अस्पताल के सामने	✓
37	श्री ब्रजेन्द्र मुरारी यादव की बिल्डिगं यादव भवन के सामने	✓
38	525/359 कन्हैयालाल कश्यप के सामने पुराना महानगर	✓
39	श्री नन्हे चौधरी के सामने पुराना महानगर	✓
40	श्री हरिलाल के सामने गौतम बस्ती पुराना महानगर	✓
41	हैडिल कालोनी में सरवेन्ट क्वाटर्स के सामने पार्क पार्क के कोने पर विवेकानन्दपुरी	✓
42	नया जल निगम आफिस के पास महानगर	✓
43	पी0ए0सी के अन्दर स्टाफ क्वाटर्स एच–78 के बगल	✓
44	529/266 पी0एन0द्विवेदी के पीछे रहीम नगर	✓
45	पीपल पेड़ के नीचे मंदिर के पास रहीम नगर	✓
46	पी0ए0सी0 के मेल गेट के सामने रहीमनगर	✓
47	श्री एस0के0शर्मा 529/299 के घर के सामने रहीम नगर	✓
48	529/246 इन्दु यादव के घर के सामने रहीमनगर	✓

HAND PUMP NEW RIBORE

2594 ~~2508~~ (31) 405

	रानी लक्ष्मी बाई मेमोरियल स्कूल के सामने रहीमनगर	✓
50	529क / 43 शिवकुमार मौर्या पास रहीमनगर	✓
51	पंकज, 529क / 177 घर के पास	✓
52	श्री राम आसरे 529 / 561 नयी बस्ती रहीमनगर	✓
53	25 इन्द्रप्रस्थ नगर श्री एम0सी0.भट्ट के घर के पास	✓
54	इन्द्रप्रस्थ नगर में नैनीताल पब्लिक स्कूल के पास	✓
55	मालिक 529 / 600 न्यू रहीमनगर के घर के पास	✓
56	पी0ए0सी0 के अन्दर सिपाही आवास में	✓
57	पी0ए0सी0 के अन्दर स्टाफ क्वाटर्स के सामने	✓
58	पी0ए0सी0 के अन्दर के / 1 ब्लाक में	✓
59	पी0ए0सी0 के अन्दर मेस के पीछे	✓
60	परिवहन कार्यालय के सामने पी0ए0सी0 के अन्दर	✓
61	डाक घर के सामने पी0ए0सी0 के अन्दर	✓
62	अकबर नगर में मंदिर के पास	✓
63	अकबर नगर में मजार के पास	✓
64	अकबर नगर में मो0यूनस खॉन घर के पास	✓
	अकबर नगर में मो0रफीक सलमानी के घर के पास	✓
66	श्री वी0पी0शर्मा पीली कालोनी के पास महानगर	✓
67	529 / 428 श्री विनाद शंकर न्यू कालोनी रहीमनगर	✓
68	529 / 456 के घर के पास नयी बस्ती रहीमनगर	✓
69	भुइयन देवी मंदिर पुराना महानगर	✓
70	संजयलोधी के घर के सामने पुराना महानगर	✓
71	बाल्मीकि गली में मेंहदी टोला अलीगंज	✓
72	समीर श्रीवास्तव डी–5 के सामने रहीमनगर	✓
73	एम0बी0खान के घर के सामने	✓
74	सत्यवती शर्मा म0नं0 529 / 539 नई बस्ती रहीमनगर	✓
75	विवकानन्दपुरी हास्पीटल के सामने	✓
76	सविता सिहं पूर्व सभासद मन्दिर मार्ग	✓
	योग	76

HAND PUMP NEW RIBORE

~~2509~~. 32 406
2595

लखनऊ जल संस्थान, जोंन–3
रिबोर हैण्ड पम्पों की सूची वार्ड अलीगंज प्रथम

क्र0सं0	हैण्ड पम्प स्थल	रिबोर
1	535/146 फतेहपुर गॉव सेक्टर बी	✓
2	कपूरथला ल0वि0प्र0 कार्यालय के सामने	✓
	एल–1/88 सेक्टर बी के पास	✓
	अलीगंज थाने परिसर में	✓
	ांकर जी मन्दिर के पास मोड पर शेखापुर	✓
	535/135 के पास फतेहपुर गॉव	✓
	एम0जी0–97 सेक्टर सी अलीगंज	✓
	मस्जिद के पास इन्द्रानगरी सेकटर सी अलीगंज	✓
	इन्द्रानगरी सिन्टैक्स टंकी के पास	✓
	ई–2/24 रेलवे लाईन के किनारे	✓
	ई–2/121 सेक्टर सी अलीगंज	✓
	मिर्जाबाग सेक्टर ई अलीगंज 2 नं0	✓
	मार्डन स्कूल के सामने	✓
	झंडेवाला पार्क चन्द्र लोक कालोनी	✓
	286 चन्द्रलोक कालोनी प्रतिदिन प्रेस के पास पार्क में	✓
	ई–4 कालोनी मन्दिर वाले पार्क में सेक्टर जी	✓
	रहमत अली घर के सामने लिटिल पार्क ई–4 कालोनी सेक्टर जी	✓
	ई–4 कालोनी सेक्टर जी मजार के पास	✓
	ई–3/168 सेक्टर एच	✓
	सेक्टर एच श्री नागेश्वर मन्दिर के पास	✓
	ई–3/272–273 के सामने पार्क में	✓
	ई–3/215 सेक्टर एच के सामने पार्क में	✓
	532/512घ बनारसी टोला	✓
	तातारपुर नीम के पेड के पास	✓
	तातारपुर मन्दिर के पास गली में	✓
	योग	37

HAND PUMP NEW RIBORE

~~2510~~ 2596 (33) 407

लखनऊ जल संस्थान, जोंन–3

हैण्ड पम्पों की सूची वार्ड अलीगंज द्वितीय

क्र0सं0	हैण्ड पम्प स्थल	रिवोर
1	शंकट मोचन हनुमान मन्दिर पार्क में ई–3/637 सेक्टर जे	✓
2	सी–14 सेक्टर जे	✓
3	597/80 पुरनिया गॉव में छेदी लाल के घर के पास	✓
	535/48 के पास मिर्जापुर गॉव सेक्टर एल	✓
	ई–4/38 सेक्टर एल	✓
	ई–4/177 शोभा के घर के पास सेक्टर एम	✓
	लक्ष्मी जनरल स्टोर एल–6/215 सेक्टर एम	✓
	534/89 मिर्जापुर गॉव सेक्टर एन सेकटर एम	✓
	ई–6/170 सेकटर एन	✓
10	डी–46 सेक्टर पी अलीगंज	✓
11	शुलभ शौचालय के बगल मे रोड के किनारे बेलीगारद	✓
13	माता प्रसाद के घर के सामने बेलीगारद	✓
	532ए/52/9 चौधरी टोला	✓
15	532ए/8/5 चौधरी टोला पुराने हनुमान मन्दिर के पीछे	✓
	योग	15

HAND PUMP NEW RIBORE

~~2511~~
2597

(34) 408

लखनऊ जल संस्थान, जोंन–3

रिबोर हैण्ड पम्पों की सूची वार्ड निशातगंज

क्र0सं0	हैण्ड पम्प स्थल	रिबोर
1	श्री मथुरा यादव के मकान के पास	✓
2	मेवा नर्सरी डिस्पेंसरी के पास	✓
3	सी–10 के सामने पेपरमिल कालोनी में	✓
4	पेपरमिल में जी ब्लाक श्री रमन खन्ना के मकान के सामने	✓
5	पेपरमिल में सी–3/6 के सामने	✓
6	कैफी आजमी आटोटोरिम के अन्दर	✓
7	पॉचवी लेन में पी0सी0ओ0 के सामने	✓
8	सॉतवी लेन में पक्डिया के पेड के पास	✓
9	सॉतवी लेन में आरा मशीन के पास	✓
10	पॉचवी लेन में शिव भण्डार के सामने	✓
11	छठी गली में डा0 शर्मा क्लीनिक के आगे	✓
12	चौथी गली में लक्ष्मी भवन प्त्रकार के मकान के सामने	✓
13	छठी गली में श्री साहू जी के मकान के सामने	✓
14	श्री राजू के घर के पास	✓
15	बजरिया स्कूल पार्क के बाहर	✓
16	श्री जियालाल अग्रवाल आइस्क्रीम वाले के पास	✓
17	मैलोडी श्री खिलानी के पास	✓
18	श्री जगदीश शुक्ला के मकान के पास	✓
19	श्री जगदीश शुक्ला के मकान के पास पार्क में	✓
20	पुराना बाबा का पुरवा श्री दीप के मकान के पास	✓
21	चक्कर पुरवा में तालाब के पास	✓
22	मेन रोड पर गोमती पान वाले के पास	✓
23	श्री उत्तम मिश्रा सरकारी कन्ट्रोल की दुकान के पास	✓
24	पुलिस लाइन में	✓
	योग	24

HAND PUMP NEW RIBORE

2598 ~~2512~~ 409

लखनऊ जल संस्थान, जोंन–3
रिबोर हैण्ड पम्पों की सूची वार्ड जानकीपुरम

क्र0सं0	हैण्ड पम्प स्थल	रिबोर
		✓
1	कुम्हारो में इब्राहिम के घर के पास कटरा पल्टन छावनी	✓
2	हस्सू जमादार के मकान के पास कटरा पल्टन छावनी	✓
3	छेददी के घर के पास कटरा पल्टन छावनी	✓
4	पार्षद के घर के पीछे धोबियाने में कटरा पल्टन छांवनी	✓
5	सुभाष पार्क में सेक्टर ए जानकीपुरम	✓
6	सेन्ट एन्थोनी स्कूल के पीछे सेक्टर ए जानकीपुरम	✓
7	महादेव होटल के पास पार्क में सेक्टर ए जानकीपुरम	✓
8	इन्दू नर्सिंग होम के पास पार्क में सेक्टर सी जानकीपुरम	✓
9	नागेश्वर महादेव मन्दिर पार्क में सेक्टर एफ जानकीपुरम	✓
[illegible]	डा0 दिलीप के सामने सेक्टर एफ जानकीपुरम	✓
[illegible]	डा0 बर्मा के पास गुडियन पुरवा	✓
12	सेक्टर एच पार्क पंचवटी नलकूप वाला	✓
13	गुडम्बा थाने में	✓
14	1/540 के सामने सेक्टर एच	✓
15	1/169 के पास सेक्टर जे	✓
16	1/76 पार्क में सेक्टर जे	✓
	योग	16

HAND PUMP NEW RIBORE

COMMISSIONER JAL SANSTHAN

2599 ~~2513~~ (36) 410

विकास नगर जलकल विभाग नगर निगम लखनऊ जोन - 3
विकास नगर रिबोर हैण्डपम्पों की सूची

कम	स्थल का नाम
1	ई–20 के सामने शिवानी बिहार कल्याणपुर
2	फीरिसको फास्ट फूड के सामने नेहरु बिहार कल्याणपुर भवन संख्या बी–85 के सामने
3	सीमान्त नगर स्थित मदर टेरिसा स्कूल के पास
4	कामाख्या स्कूल के सामने राजीव नगर कल्याणपुर
5	डाकघर के पास नेहरु बिहार कालोनी कल्याणपुर भ0 सं0 ए–17 के सामने
6	आदिल नगर श्री वेद प्रकाश के घर के आगे कल्याणपुर
7	कंचन नगर स्थित मन्दिर के निकट पीपल के पेड़ के पास
8	श्री हरीशचन्द्र सनवाल के घर के बगल में नेहरु बिहार कल्याणपुर भ0 संख्या सी–29 के सामने
9	नेहरु बिहार स्थित भवन संख्या ए–39 के निकट रिंग रोड लवकुश मार्बल के पास
10	शिवानी बिहार स्थित श्री सूबेदार के धर के पास
11	कल्याणपुर स्थित श्री दीनानाथ के धर के पास
12	रहमान टावर के पीछे श्री वैश्य के घर के पास गॉधी नगर कल्याणपुर
13	01 एम0आई0जी0 के सामने शेखुपुरा कुर्सी रोड विष्णुपुरी कालोनी गेट के पास
14	894 एम0आई0जी0 के सामने शेखुपुरा
15	11/4 विष्णुपुरी के पास
16	26/1 विष्णुपुरी कालोनी के पास
17	7/1 विष्णुपुरी कालोनी के पास
18	33/1 विष्णुपुरी कालोनी के पास
19	20/4 विष्णुपुरी कालोनी के पास
20	2/627 के सामने विकास नगर
21	कुर्सी रोड मॉ दुर्गा मन्दिर के निकट बटहा
22	1/166 बी के सामने विकास नगर
23	6/923 के सामने विकास नगर
24	कल्याण मण्डप सेक्टर 1 विकास नगर
25	फ्रेन्डस कालोनी मस्जिद के पास विकास बाग कालोनी सेक्टर 7 विकास नगर भ0 सं0 7/532 के सामने
26	उज्जैर स्कूल के सामने खुर्रम नगर
27.	श्री मिश्रा जी के घर के पास विकास बाग कालोनी सेक्टर 7 विकास नगर भ सं0 36 के पास
28	मा0 सभासद जी श्री नरेन्द्र सिंह देवड़ी के घर के पास पंतनगर
29	आलसेट पब्लिक स्कूल के सामने पंतनगर
30	डूडा टयूबवेल के पास खुर्रम नगर मदरसा के पास
31	श्री नरेश धोबी के घर के सामने खुर्रम नगर
32	श्री फैयाद के घर के पास खुर्रम नगर
33	कैम्ब्रज स्कूल के सामने पंतनगर
34	82/43-श्री आर0एस0 रावत के घर के सामने पंतनगर
35	श्री आनन्दें सिंह रावत 82/81 के घर के सामने पंतनगर खुर्रम नगर

COMMISSIONER

2600 ~~2519~~ (37) 411

कम	स्थल का नाम
36	3/500 के सामने पंतनगर
37	7/541 के सामने विकास नगर
38	9/10 के पास विकास नगर
39	कुर्सी रोड जीवन सहारा टावर के पास सेक्टर 2 विकास नगर
40	श्री प्रमोद मिश्रा के घर के सामने पंतनगर 529क/211
41	श्याम नगर पार्क में पंतनगर
42	श्री शाकिर अहमद के घर के पास सांस्कृतिक समिति पंतनगर राधेश्याम द्विवेदी के घर के पास
43	श्री एच0एस0रावत भवन संख्या 529क/1319 के पास पंतनगर
44	4/724 के सामने विकास नगर
45	ए–60 के पास कमला नेहरु नगर
46	जहीरापुर स्थित श्री छत्रपाल के घर के पास
	पंतनगर, खुर्रमनगर स्थित जन कल्याण समिति के पास परिसर
48	खुर्रम नगर स्थित पुलिस चौकी परिसर
49	खुर्रम नगर स्थित डिफैन्स लैण्ड मन्दिर के पास रिंग रोड
50	सेक्टर 5 स्थित पावर हाउस कार्यालय के पास विकास नगर
51	भवन संख्या 4/97 के पास विकास नगर स्थित पार्क परिसर
52	भवन संख्या 6/688 क निकट विकास नगर शहनाई गेस्ट हाउस के सामने पार्क में

COMMISSIONER

2601 ~~2515~~ (38) 412

कार्यालयः अधिशासी अभियन्ता जोन–4 इंदिरा नगर, जलकल विभाग

रिबोर योग्य हैण्डपम्पों की सूची

क्रम स0	हैण्डपम्प का स्थल
1	14/668 स्मृति पार्क पीला पानी आ रहा है।
2	16/18 के सामने रोड पर
3	15/200 के बगल में बरगद के नीचे
4	18/014 के सामने रोड पर
5	सेक्टर –25 पावर कारपोरेशन कार्यालय
6	सुलभ शौचालय काम्पलेक्स मुर्शीपुरवागांव
7	डी–1208 के सामने
8	डी ब्लाक चौरहे पर
9	पालीटेकनिक चौरहा फैजाबाद रोड
10	सी–2107/6 के सामने पार्क मे
11	सी–2191 के सामने
1[illegible]	महिला चिकत्सालय के सामने सी–ब्लाक
13	सी–1395/1 के सामने पार्क में
14	सी–1089/4 के सामने पार्क के कोने पर
15	सी–1013 डा0 एस0 बी0 सिंह के पास
16	राकुमार पुजारी गाजीपुरगाव
17	सी–829 के सामने पार्क
18	आजाद मार्केट यू0पी0 हैण्डलूम के सामने
19	आवास विकास परिषद डिवी0 15 भूतनाथ
20	एस–103 शिवजी बाजार के पीछे
21	बी–2256 के सामने पार्क
22	बी–2704 के सामने पार्क
23	बी–2832 के सामने
24	उमेश कुमार रावत बस्तौली गाव
25	शस्त्री मार्केट के सामने रोड पर
26	ए–945 के सामने पार्क
27	ए–1297/3 के सामने
28	ए–335 के सामने पार्क
29	लेखराज खाजाना
30	वित्त एव लेखा प्रशिक्षण संस्थान के परिसर में
31	दिनेश कुमार बाल्मीकी गली न0–2 से0–22
32	मेवा लाल प्रजापति गली न0–3 से0–22
33	मो0 सलीम के घर के सामने प्रताप नगर
34	सरस्वती शिशु मन्दिर के कम्पाउड मेंए–बलाक
35	उमराव इस्माइल गंज
36	ए–1/1 अवध पुरी कलोनी
37	श्री मस्त राम विधायक के पास लिबटीकालोनी
38	डी–275 के पास कुमोचलनगर
39	अवस्थी आटा चक्की के पास दीनदयाल पुरम
40	श288 के सामनेराजकिशोर शक्तिनगर
41	98 सुभाष भारती के पास कुमान्चलनगर
42	श्री प्राणनाथ जी का मंदिर शक्तिनगर
43	एम0 चौधारी के घर के पासएस–147ए शक्तिनगर
44	80 रामनारयन अवस्थी के घर के पास मानस विहार
45	उमाशंकर तिवारी के घर के पास इस्माइल गंज
46	631 पी/59 रामदत्त शर्मा देवनगर
47	हरिहर सहाय यादव के घर के सामने शिवपुरी कालोनी

2602 ~~2516~~ (39) 413

48	एस0 के0 बैसवार के घर के पास राजीव नगर
49	श्री राम जियावन विजयी पासी पुरवा
50	श्री नन्हा लाल रावत पासी पुरवा
51	प्राथमिक विद्यालय के बहार चिनहट बजार
52	प्राथमिक विद्यालय प्रथम गाव मल्हौर
53	शिवानी कम्पलेक्स रोड पर सी–ब्लाक
54	नारयन नगर नलकूप के पास
55	आर0 सी0 वर्मा शक्तिनगर
56	प्रकाश कालोनी मसजिद के पास
57	पुर्वाचल होटल के पास
58	महादेव जी का मंदिर के पास संजयगांधी पुरम्र
59	22/60 के सामने पार्क पर
60	मंजुला हासपिटल मरूतीपुरम्र
61	आर0 सी0 श्रीवास्तव के घर के सामने नारयन नगर
62	9 ए नारायन नगर नलकूप के पास
63	श्री एस0 पी0 सिंह बी–55 लक्ष्मणपुरी
64	महादेव जी का मंदिर के पास संजयगांधी पुरम्र
65	अलोकपुरी
66	रवीन्द्र पल्ली श्री अमलेन्दुस्ता जी के घर के सामने
67	संजय गांधी पुरम्र श्री राम गोयल शर्मा जी के धर के पास
68	शीला एकेडमी संजय गांधी पुरम्र
69	ए–1459/12 के सामने पार्क में।
70	बीनबामल पुरम्र मायावती कालोनी बी–336 के पास
71	किर विहार कालोनी रिलायन्य टावर के पीछे पंडित पुरवा
72	सेक्टर–16 स्थित कैपटन मूकेश श्रीवास्तव पार्क में
73	सी–ब्लाक हनुमान मंदिर के पास
74	भवन सं0 डी– 1370 के सामने इंदिरानगर
75	तकरोही प्राइमरी पाठशाला
76	152 के सामने मायावती कालोनी
77	इंदिरा नगर स्थिति शिवाजी पार्क मे
78	टेल नगर स्थित महात्मा गांधी पार्क में
79	माधव नगर कालोनी तकरोही मे।
80	ज्योती पुरम्र इस्माइल गंज
81	लक्ष्मीनारयण यादव मंदिर के पास टीकापुरवा
82	131/24 ज्ञान सिंह पटेल के धर के सामने दीपक नगर
83	सी–3824 के सामने जी0एन के मकान के पास
84	बी–2519 योगेन्द्र शंकर आश्रम के पास
85	बी 2704 के सामने पार्क में
86	ए–1373/5–8 के मध्य पार्क में
87	दिनेश सैनी श्री पप्पु यादव के घर के सामने
88	श्री किसन लाल गौतम के घर के पास इस्माईलगंज
89	नारायन गारमेन्ट के घर के पास कैलास कुंज
90	19/1019 क सामने पार्क में
91	श्री बी0पी0 तोमर सर्वोदय नगर बनारि के घर के पास
92	श्री राहुल स्वीट् हाउस के पास दीनदयालपुरम्
93	श्री शिव बालक गुप्ता के घर के पास गाजीपुर गॉव
94	कथइ टोला (चमरही)बुधई के धर के पास इस्माइल गंज
95	कमता प्राथमिक पाठशाला।
96	तकरोही मस्जिद के सामने।
97	नियामुददीन सनहीपुर।

2603 ~~2817~~ (40) 414

98	बालक राम यादव खड़गपुर।
99	खड़गपुर प्राइमरी स्कूल एक स्कूल म एक स्कूल के बगल म।
100	14/190 के सामने पाक म।
101	11/189 इन्दिरा नगर।
102	सूगामऊ मिसरी लाल की दुकान के सामने।
103	सूगामऊ पुरवा नहर के बगल मे।
104	रामदीन पुरवा कामता यादव।
105	मटियारी गाव पउवा यादव के घर के पास।
106	डूडा कालोनी मायावती, पिकनीक स्पाट रोड उमेना मार्केट के सामने।
107	कलसी इलेक्ट्रिक की दुकान के सामने भूतनाथ मार्केट बी–ब्लाक
108	[illegible]
109	17/152 के सामने इन्दिरा नगर।
110	तकराही डूडा कालोनी मस्जिद के सामने।
111	मायावती कालोनी सी–20–21 के सामने।
112	सतरिख रोड चिनहट गाव पम्पू यादव के घर के पास।
113	सी–564 दीन दयालपुरम्।
114	सी–225 दीनदयालपुरम्।
115	मनोहर यादव के घर के पास।
116	बालाबिहार टकी के पास।
117	चांदन रोड शर्मा के घर के सामने।
118	चांदन मजार के पास।
119	सूगामऊ मिसरी लाल की दुकान के सामने।
120	तकराही सब्जी घर के सामने।
121	डूडा कालोनी सुलभ शौचालय के बगल मे।
122	सेक्टर–21/1108 स्कूल के सामने।
123	21/178 सेक्टर–21 439 नम्बर टुब्बलल के पीछे
124	शिवाजीपुरम (सेक्टर–14) तीसरी गली।
125	मटियारी गाव टीकाराम यादव के घर के पास।
126	मटियारी गाव मन्दिर के पास लल्लू यादव की दुकान के सामने।
127	हरदासी खेड़ा मायाराम रावत के घर के सामने।
128	डूडा कालोनी सी0डी0 चौधरी के मकान के सामने
129	एस0–103 शिवाजी मार्केट के पीछे।
130	मेवालाल प्रजापती गली न0–3 से सेक्टर–22
131	सी–163 दीनदयालपुरम।
132	कैटिल कालोनी तकराही पम्प के पास
133	कैटिल कालोनी शर्मा के मकान के पास तकरोही।
134	भवन स0–628/स–100 क शक्ति नगर कुकरैल ढाल।
135	पानी गाँव (दलित मोहल्ले मे) दूसरी गली मे
136	पानी गाव श्री रम लखन रावत के धर के पास
137	जयनगर श्री जगदम्बा शुक्ला के धर के पास
138	12/118 इदिरा नगर के सामने
139	बन्धु पार्क सेक्टर–10
140	आर0 एन0 मेमोरियल स्कूल सुगामऊ
141	कंचन पुर मअिइयारी मस्जिद के पास
142	बस्तौल भुइयन देवी मंदिर के पास
143	इस्माइल गंज मैहल्ला सौतवा हैण्ड पम्प न0–34
144	रिठा भुइया मंदिर जरहरा पुरना पिकनिक स्पाट
145	सी–ब्लाक शिवाजी पार्क
146	एच0ए0एल0 मस्जिद शन मोटर्स के पास
147	इस्मालगंज गाव दलित बस्ती श्री बुधई के धर के सामने

2604 ~~2518~~ (41) 415

148	न्यू गुलिस्ता कालोनी चिनहट निशा सिंह के धर के सामने
149	खड़गपुर आटा चक्की के पास झोपड़ पट्टी के सामने
150	आर0एल0 मेमोरियल स्कूल सूगामऊ
151	प्राथमिक विद्यालय इस्माईलगंज

COMMISSIONER FOR ... ALLAHABAD

2606 ~~2520~~ (43) 417

हैण्डपम्पों के सर्व की ताजा सूची

क्रम सं0	स्थल का नाम व पता	वर्तमान में स्थिति
8	ओमकार महादेव मंदिर, विनय खण्ड	रीबोर
9	एनीबेसेन्ट स्कूल के पीछे, E-1/293, विनय खण्ड के पास,	रीबोर
10	सेन्ट कोलम्बस स्कूल, बेलहा, विनय खण्ड–5	रीबोर
	विनीत खण्ड	
1	2/411, विनीत खण्ड के सामने	रीबोर
2	3/467 से 3/484 के सामने विनीत खण्ड	रीबोर
3	3/505 से 3/513 के सामने पार्क में विनीत खण्ड	रीबोर
4	2/308 से 2/316 के सामने पार्क में, विनीत खण्ड	रीबोर
	विराम खण्ड	
1	3/358, विराम खण्ड श्री अमित कुमार के घर के पास	रीबोर
2	विराम खण्ड–1 पार्क में 1 हैण्डपम्प	रीबोर
3	3/344, विराम खण्ड के सामने	रीबोर
4	2/596, विराम खण्ड के सामने, महालक्ष्मी टेन्ट हाउस के सामने	रीबोर
5	विराम खण्ड 4/60	रीबोर
6	विराम खण्ड 4/352 के सामने, पार्क के पास	रीबोर
	नेहरु इन्क्लेव	
1	नेहरु इन्क्लेव मंत्री आवास के पास	रीबोर
	विकास खण्ड	
1	ई05/847, विकास खण्ड–5 श्री ए0के0शुक्ला के बगल में	रीबोर
2	विकास खण्ड 4/13, के सामने	रीबोर
3	3/95, विकास खण्ड–3 द्विवेदी जी के घर के सामने	रीबोर
4	5/380, विकास खण्ड	रीबोर
	विशाल खण्ड – डिगडिगा	
1	4/148, विशाल खण्ड–4 पार्क के सामने	रीबोर
2	1/1059, विशाल खण्ड के सामने	रीबोर
3	1/203, विशाल खण्ड के पास	रीबोर
4	1/531,532, विशाल खण्ड, शिव भोला मन्दिर के पास	रीबोर
5	शिवशंकर यादव के घर के सामने, डिगडिगा	रीबोर
6	श्री रमेश प्रजापति, शहीद भगत सिंह स्कूल के निकट, डिगडिगा	रीबोर
7	श्री विनोद तिवारी के घर के सामने, डिगडिगा	
8	श्रीमती चम्पा मिश्रा, डिगडिगा	
9	3/388, विशाल खण्ड	रीबोर
10	1/458, विशाल खण्ड के सामने	रीबोर
11	चेतराम के घर के पास, गड़ेरियनपुरवा, विशाल खण्ड	रीबोर
12	1/893, विशाल खण्ड पार्क में,	रीबोर
	विपुल खण्ड	
1	स्टडी हॉल स्कूल, विपुल खण्ड–2 के पास (नियर जीवन प्लाजा)	रीबोर
2	2/16, विपुल खण्ड–2 के पास	रीबोर

2607 ~~2521~~ (54) 418

हैण्डपम्पों के सर्वे की ताजा सूची

क्रम सं0	स्थल का नाम व पता	वर्तमान में स्थिति
	ग्वारी गाँव	
1	सनराईज कान्वेन्ट स्कूल के सामने, ग्वारी गाँव	रीबोर
2	अमृत लाल यादव, ग्वारी गाँव	रीबोर
3	श्री अगनू यादव के घर के पास, ग्वारी गाँव	रीबोर
4	सुरेश यादव के घर के पास, ग्वारी	रीबोर
5	श्री राजकुमार गौतम के घर के पास, ग्वारी	रीबोर
6	शंकर चौराहे पर, ग्वारी	रीबोर
7	सकटू के घर के पास, ग्वारी	रीबोर
	विजय खण्ड	
1	थाना गोमती नगर के अन्दर	रीबोर
	झलियनपुरवा	
1	हरदेव	रीबोर
2	खुशी राम	रीबोर

कुल रीबोर योग्य हैण्डपम्पों की संख्या – 73

COMMISSIONER FOR

2608 ~~2822~~ (45) 419

जलकल विभाग, जोन–5, नगर निगम, आलमबाग, लखनऊ

जोन–5 आलमबाग क्षेत्र के अन्तर्गत रिबोर/विशेष मरम्मत योग्य हैन्डपम्पों की सूची

क्र.सं.	है0पं0नं0	स्थल का नाम
1.	815	श्री राजकुमार 551 घ/129 नटखेड़ा,आलमबाग
2.	152	श्री राधेश्याम 551 क/56 कुरियाना।
3.	270	नारायण निवास 564/129 गुरुनानक नगर
4.	263	पंकज जनरल स्टोर, नटखेड़ा
5.	266	श्री उमेश सोनकर 551 घ/210 नटखेड़ा
6.	224	जनता आटा चक्की भिलावां 551 क/252
7.	143	श्री सूरज कुमार शुक्ला 554/122 क छोटा बरहा
8.	84	मुनव्वरबाग़ मन्दिर के सामने उ0रे0 कालोनी
9.	251	चन्द्रा गेस्ट हाउस स्नेह नगर
10.	204	स्वतंत्र बाल निकेतन इण्टर कालेज मधुवन नगर
11.	118	मैसी पी.सी.ओ. के बगल में बड़ा बरहा
12.	264	श्री प्रीतम सोनकर 551 घ/151 नटखेड़ा
13.	260	शीतला माता मन्दिर नटखेड़ा
14.	265	श्री नन्द किशोर 551 घ/191 नटखेडा
15.	117	अवस्थी केबिल नेटवर्क एण्ड पी.सी.ओ. बरहा कालोनी
16.	120	कैलाशपुरी गली नं0 2 पिन्टू आटो रिपेयर्स शॉप के सामने
17.	148	प्रिन्स जनरल स्टोर के सामने सुजानपुरा
18.	165	श्री ओ.पी शुक्ला 556/58 हसनापुर गीतापल्ली
19.	196	श्री एस.एल. कनौजिया 570/24 गोपाल पुरी राधा मान्टेसरी स्कूल
20.	205	सुपर हेयर ड्रेसर के सामने पवनपुरी
21.	233	श्री सुरेश चन्द्र मौर्या 569 च/214 प्रेमनगर
22.	51	शिव मन्दिर 555 च/261 रामनगर
23.	257	गुप्ता मार्केट प्रेम नगर
24.	258	प्राथमिक विद्यालय कानपुर रोड
25.	274	सिन्धी स्कूल के बाहर रामनगर
26.	141	सरस्वती सदन श्री गिरीश कुमार मिश्रा 554/175 छोटा बरहा
27.	833	भुइयन देवी मन्दिर के पास पूरन नगर जोधाखेडा
28.	31	मौनी बाबा मन्दिर के बगल में मधुर डेरी आलमबाग
29.	799	नमो नारयण मन्दिर जय प्रकाश नगर
30.	207	पवनपुरी यादव डेरी के सामने
31.	832	पुराना सरदारी खेडा 551 ग/72 मो0 इदरीश के घर के सामने
32.	63	कानपुर रोड सिन्धी गर्ल्स स्कूल के पास
33.	242	आजाद नगर मस्जिद के आगे रोड पर कैलाश हलवाई के सामने
34.	200	श्री चन्द्रिका प्रसाद 570/243 ए गोपालपुरी
35.	243	पीपल के पेड के नीचे मन्दिर के पास दामोदर नगर
36.	835	बडा बरहा जूनियर हाईस्कूल के पास
37.	114	भंटनागर जनरल स्टोर आनन्द नगर
38.	816	नगर निगम कार्यालय चन्दर नगर
39.	144	शिव मन्दिर श्री पुत्ती लाल बडा बरहा
40.	112	कल्याण मण्डप के पास आनन्द नगर सिटी मान्टेसरी स्कूल के सामने
41.	113	आनन्द नगर प्ले वे मार्डन स्कूल के सामने
42.	87	आदर्श नगर नलकूप पार्क में
43.	191	लखनऊ विद्या मन्दिर गोपाल पुरी
44.	192	श्री श्याम सुन्दर मिश्रा 554 ग/100/2 गोपालपुरी
45.	195	श्री जगदीश यादव 554 ग/114 गोपालपुरी

ज-5/सा0अभि0
254-
193
487

COMMISSIONER FOR SALE

2609 ~~2523~~ (46) 420

क्र.सं.	है0पं0नं0	स्थल का नाम
46.	809	बरहा रेलवे कालोनी पम्प नं0 6 एवं 7 के बीच में
47.	145	मल्होत्रा भवन 554क/76ए छोटा बरहा जनता गर्ल्स कालेज के पास
48.	249	जागेश्वर मन्दिर के पास विशेश्वर नगर
49.	254	श्री जी.पी. शुक्ला प्लाट नं0 1 स्नेह नगर
50.	275	श्री सुन्दर लाल न्यू सरदारी खेंडा
51	811	बरहा रेलवे कालोनी नलकूप के सामने पार्क में
52.	149	फ्रेन्डस इलेक्ट्रिक के सामने भिलावा रेलवे कालोनी सुजानपुरा
53.	903	बरहा रेलवे कालोनी नलकूप के सामने पार्क में
54.	203	अम्बेडकर पार्क के अन्दर आजाद नगर
55.	229	श्री डी.पी.जौहरी के मकान के सामने जय प्रकाश नगर
56.	168	पंडित होटल के पास गीता पल्ली
57.	169	हसनापुर गॉव श्री जगन के घर के पास
58.	269	श्री पूरन चन्द्र मेहरोत्रा 551/घ/63 गोविन्द नगर आलमबाग
59.	41	स्लीपर ग्राउन्ड मोड पिन्टू इले0 तालकटोरा रोड आलमबाग
60.	844	पूरन नगर शनी मन्दिर
61.	218	नेशनल स्कूल के बगल में श्री संजीव बाजपेयी
62.	201	श्री अजय ज्वलंत एडवोकेट 563/75 डी आजाद नगर
63.	404	विजय नगर टेक्निकल स्कूल परिसर के अन्दर
64.	237	जय मॉ लक्ष्मी जनरल स्टोर के सामने स्नेह नगर
65.	55	महेन्द्र लाइट एण्ड साउन्ड सर्विस श्यामनगर धन्नूमलरोड
66.	790	अवध विहार कालोनी श्री राजकुमार के सामने
67.	42	प्रथमिक विद्यालय ब्रहम नगर –रामनगर
68.	68	अनुक्शन मार्केटिंग 559 ख/219 श्री नगर
69.	801	श्री चन्द्रिका प्रसाद पाल धाधू भिलावां
70.	61	मार्डन वोकेशनल स्कूल के अन्दर
71.	111	बन्दीरक्षक छात्रावास जेल प्रशिक्षण ब्लाक पम्प के पीछे
72.	901	कृष्णा देवी गर्ल्स इण्टर कालेज
73.	245	साहब किचन सेन्टर के सामने विशेश्वर नगर
74.	219	श्री योगेश्वर प्रसाद 551 क/ प्लाट नं0 53
75.	70	शारदा मान्टेसरी स्कूल के बगल में बहादुर खेडा
76.	71	श्री दया राम वर्मा के मकान के पास बहादुरा खेडा
77.	12	एल.डी. 20 – 23 मकान के बीच में आलमबाग
78.	74	श्री राम गुलाम के मकान के पास बहादुर खेडा
79.	14	एल.डी. 2 – 3 के बीच में आलमबाग
80.	75	श्री दरगाही के मकान के आगे नहर वाली रोड पर बहादुर खेडा
81.	25	40क्वाटर53 डी लंगडा फाटक श्री हीरा लाल शर्मा के मकान के पास
82.	33	धोबी घाट रेलवे कालोनी 343 के बगल में
83.	8	एल.डी. कालोनी 60 के सामने एल.डी 45 के बगल में
84.	9	एल.डी. 67 के सामने पार्क में
85	16	एल.डी. 37 –124 ए.के बीच में
86.	27	40 क्वाटर कालोनी श्री महादेव हंसदा बी– 34 के बगल में
87.	32	चपरासी लाइन n 225 के सामने लंगडा फाटक के आगे
88.	11	एल.डी. 28 – 29 के बीच में
89.	20	सब्जीमण्डी आलमबाग के अन्दर
90.	837	स्लीपर ग्राउन्ड रेलवे कालोनी एल. डी. 13 के पास
91.	82	श्रीमती बदरुनिशा 567/83 किदवई टोला गार्डेन के बगल में

COMMISSIONER FOR LUCKNOW

2610 ~~2529~~ (47) 421

क्र.सं.	है0पं0नं0	स्थल का नाम
92.	65	सन्त निरंकारी भवन के बगल में सिंगार नगर गेट
93.	259	श्री एल.एस.श्रीवास्तव 551 क/390 क शक्ति नगर
94.	21	बी.जी.रेलवे कालोनी आलमबाग दुर्गा मन्दिर के पास
95.	22	बी.जी.रेलवे कालोनी आलमबाग मल्टी स्टोरी पार्क के पास
96.	904	40 क्वाटर कालोनी श्री बाजपेयी के मकान के पास
97.	308	बरिगवां प्राइमरी स्कूल के अन्दर
98.	429	भोलाखेडा श्री शमसेर यादव के सामने
99.	432	भोलाखेडा सेन्ट मेरी डे स्कूल के पास
100.	433	भोलाखेडा श्री रामप्रकाश के सामने
101.	434	भोलाखेडा चौधरी पुलिस वाले के पास
102.	846	विनय नगर श्री उमाशंकर सिंह डी. 34 के सामने
103.	437	भोलाखेडा श्री दिवाकर मिश्रा के पास
104.	341	रामगढ़ श्री बी.डी. सिंह के पास
105.	848	मानस नगर श्री तुलाराम चौधरी के सामने
106.	820	बल्दीखेडा श्री रामकुमार के सामने
107.	310	बरिगवां श्री के0महेरा के सामने
108	317	एल.डी.ए.कालोनी 45 डी के सामने डी.एस. में
109.	320	एल.डी.ए कालोनी डी.एस. 417 के पास
110.	394	कृष्णानगर थाने के गेट पर
111	401	विजय नगर श्री एच.एस यादव के सामने
112.	783	बदालीखेडा लाइफ हास्पिटल कानपुर रोड
113.	793	अवध विहार मो0 कलाम के पास
114.	749	सरोजनी नगर यू.पी प्रशिक्षण केन्द्र के अन्दर
115.	864	कनौसी श्री विजय कुमार तिवारी के सामने
116.	486	कनौसी श्री जगदेव के सामने
117.	302	बरिगवां शान्ति मेमोरियल स्कूल के अन्दर
118.	449	इन्द्रपुरी श्री बद्रीप्रसाद यादव के सामने
119.	789	अवध विहार अहमद भाई के सामने
120.	978	अमौसी श्री बृजेश रावत के सामने
121.	384	जाफरखेडा श्रीमती सुनारा धोबी के पास
122.	387	जाफरखेडा सेन्ट जान्स स्कूल के पास
123	791	अवध विहार कालोनी सानू डिपार्टमेन्टल के सामने
124.	1055	गौरी श्री गोकरन कोरी के सामने
125.	855	बदाली खेडा श्री प्यारे लाल के सामने
126	672	अमौसी श्री रामगोपाल वर्मा के सामने
127	411	विनय नगर श्री जिया लाल धोबी के सामने
128.	710	गंगादीनखेडा श्री रज्जन पुत्र छेदी के सामने
129.	1005	रुस्तम विहार कालोनी श्री ओम प्रकाश के सामने
130.	589	नादरगंज बस वर्कशॉप के गेट पर कानपुर रोड
131.	654	अमौसी श्री बदलू प्रसाद पाल के सामने
132.	987	गहरु गॉव शिव मन्दिर के पास
133.	773	अवध विहार पार्क के पास श्री विनोद कुमार मण्डल के सामने
134.	321	एल.डी.ए. कालोनी सेक्टर डी म0नं0 703 डी के सामने कानपुरा रोड
135.	–	ई.डी. – 1 – 430 एल.डी.ए. कालोनी कानपुर रोड
136.	–	कैम्ब्रिज कालेज न्यू इन्द्रपुरी नहर के पास
137	–	जाफर खेडा में पंचायती नीम के पेड के नीचे

2611 ~~2545~~ (48) 422

क्र.सं.	है0पं0नं0	स्थल का नाम
138.	435	भोलाखेडा श्री चन्द्रभानू मालवीय के सामने
139	390	जाफरखेडा श्री जी.एस. पाण्डे के घर के पास
140.	385	जाफरखेडा भीमसेन पुत्र श्री कन्हई के सामने
141.	498	कनौसी श्री कैलाश नाई के पास
142.	418	आशुतोष नगर श्री गंगा प्रसाद पाल के सामने
143.	416	आशुतोष नगर हरीश की बगिया के अन्दर मन्दिर पर
144.	242	दामोदर नगर मलीन बस्ती नागेश्वर मन्दिर के पास
145.	761	आजाद नगर चिल्लावा श्री नन्द कुमार यादव के घर के सामने
146.	862	बदाली खेडा श्री ख्वाजा गरीब नवाज के सामने
147.	301	बरिगवा श्री उमाशंकर गोस्वामी के सामने
148.	917	श्री श्यामसुन्दर श्री के. के. दीक्षित के मकान के बीच में 554/182 च
149	150	सुजानपुरा शान्ति इले0 वर्क्स के सामने
150.	283	प्राथमिक विद्यालय मेहदीखेडा बाउन्ड्री के बाहर
151	—	45 / ए श्री जी.एल. शर्मा के घर के पास बरहा रेलवे कालोनी
152.	447	इन्द्रपुरी श्री राजेश दीक्षित के घर के पास
153.	445	इन्द्रपुरी श्री विष्णुलाल भारती के घर के सामने
154.	267	श्रीमती उषा 149/4 नन्द नगर नटखेडा
155.	812	कृष्णापल्ली में श्यामा चन्द्र कानवेन्ट इण्टर कालेज के अन्दर
156	न्यू	श्री अमर श्रीवास्तव 551 घ/170 मन्दिर के पास नन्द नगर नटखेडा
157.	न्यू	श्री भगवती प्रसाद 551घ/73 नन्द नगर नटखेडा
158.	40	बजरंग बलि मन्दिर सेन्ट्रल बैक के सामने आलमबाग चौराहा के पास
159.	155	श्री वी.के. कटियार 551 ख/130 कुरियाना के सामने
160.	146	श्री महिपाल सिंह 554 /213 क भीमनगर
161.	6	आलमबाग थाने के सामने सैनिक भोजनालय के पास
162.	48	ओमर निवास 555 बी/11एस रामनगर के बगल के पार्क में
163	280	दुर्गेश प्रिन्टर्स के सामने स्टेट बैक रोड चन्दर नगर
164.	272	श्री अमर पाल सिंह 551 झ /63 रामनगर
165	927	श्रीमती कुमुद श्रीवास्तव के घर के पास नया सरदारी खेडा
166.	न्यू	गोपाल पुरी वी.आई.पी. रोड सिंघल मार्बल के बगल वाली गली में श्री दामोदर मण्डल 570/910 के पास
167.	163	वैष्णो माता मन्दिर के पास भिलावां
168	433	भोलाखेडा श्री रामप्रसाद व श्री राम दुलारे के सामने
169	435	भोलाखेडा सेन्ट मेरी डे स्कूल के पीछे
170.	428	भोलाखेंडा श्री श्रीकृष्ण के घर के सामने
171.	471	मानस नगर श्री रामप्रकाश गैस वाले के सामने
172	854	बदालीखेडा श्री पुत्ती लाल के सामने
173.	756	शान्ति नगर श्री सरजू प्रसाद के घर के पास
174.	—	चिल्लावां श्री रघुनन्दन के सामने
175	858	बदालीखेडा अवध विहार श्री फूलचन्द्र के सामने
176	748	सरोजनीनगर पोस्ट आफिस के सामने
177	1045	गौरी श्री सन्तोष पाण्डे के सामने
178.	1060	गौरी श्री गया प्रसाद यादव के घर के सामने
179.	1141	बेहटवा श्री सुरेन्द्र सिंह यादव के घर के पास
180	458	इन्द्रपुरी श्री विजय सुत राम व शिव शान्ति मन्दिर के पास
181.	546	नारायण पुरी श्री रामशरन यादव के सामने
182.	1119	इन्द्रपुरी श्री इन्द्रपाल यादव के घर के सामने

2612 ~~2526~~ (49) 423

क्र.सं.	है0पं0नं0	स्थल का नाम
183.	732	गौरी सरोजनी नगर श्री नागेन्द्र वर्मा के सामने
184.	1096	मानस नगर विष्णुलोक व्यायामशाला के सामने
185.	440	इन्द्रपुरी श्री उमाशंकर यादव के सामने
186.	1280	रुस्तम विहार कालोनी श्रीमती सावित्री देवी के सामने
187.	1263	बदालीखेडा श्री रमेश चन्द्र द्विवेदी के घर के सामने
188.	595	नादरगंज बिजली आफिस के अन्दर
189.	290	सम्भरखेडा श्री रामचन्द्र पुत्र श्री राम सिंह के सामने
190.	709	गंगादीन खेडा श्री मुशीलाल यादव के घर के सामने
191.	758	शान्तिनगर श्रीमती राजकुमारी रावत के सामने
192.	1267	गहरु पिपरसन्ड रोड श्री ईश्वरदीन रावत के सामने
193.	294	बरिगवा श्रीमती रीना चौधरी के घर के सामने
194.	1226	विजय नगर कालोनी 63 श्री सुधीर शुक्ला के सामने
195.	374	चिल्लावा श्री सुरेन्द्र यादव मुखिया के घर के सामने
196.	1273	चन्द्रशेखर आजाद नगर कालोनी श्री आर.एस.यादव के घर के सामने
197.	1282	चिल्लावा श्री मोतीलाल के घर के सामने बाजार के पास
198.	393	कृष्णानगर थाने के अन्दर
199.	397	कृष्णानगर थाने के सामने मन्दिर के अन्दर
200.	1084	लालाखेडा श्री रामप्रताप यादव के सामने
201.	870	इन्द्रलोक कालोनी श्री राजपाल यादव की दुकान के सामने
202.	–	32वीं वाहिनी पी.ए.सी. कानपुर रोड में एच दल बैरक के सामने
203.	–	32वीं वाहिनी पी.ए.सी. कानपुर रोड में एम टी बैरक के सामने
204.	–	32वीं वाहिनी पी.ए.सी. कानपुर रोड में वाहिनी अस्पताल के पीछे
205.	–	32वीं वाहिनी पी.ए.सी. कानपुर रोड में फालोवर आवासीय लाइन के सामने।
206.	–	32वीं वाहिनी पी.ए.सी. पुरानी घरैइया लाइन तीसरे ब्लाक के सामने
207.	–	32वीं वाहिनी पी.ए.सी. अष्टम वित्त आवास बाबू लाइन के सामने
208	–	32वीं वाहिनी पी.ए.सी. पुरानी घरैइया लाइन पार्क के दक्षिणी कोने पर
209.	–	32वीं वाहिनी पी.ए.सी. अष्टम वित्त आवासीय लाइन गार्डन के सामने।
210.	897	कनौसी शिवबिहार में स्वार्गीण विकास इण्टर कालेज के पीछे।
211.	न्यू	सिन्धुनगर ,कृष्णानगर में श्री के.सी.चतुर्वेदी, 561 न्यू सिन्धुनगर
212.	1274	गहरु में छंगामल मेमोरियल जू.हाई स्कूल के बाहर
213.	1153	अनौरा में हिन्दुस्तान पेट्रोलियम के सामने
214.	1154	अनौरा में श्री प्रकाश यादव के सामने
215.	1188	गहरु गंगादीन खेडा में श्री सियाराम यादव के घर के सामने
216.	316	एल.डी.ए कानपुर रोड एल.डी.एस. /13 डी के सामने
217.	317	एल.डी.ए कानपुर रोड एल.डी.एस. /45 डी के सामने
218.	न्यू	बरिगवा सब्जीमण्डी के अन्दर
219.	न्यू	बरिगवा सब्जीमण्डी के अन्दर
220.	न्यू	बरिगवा सब्जीमण्डी के अन्दर
221.	न्यू	बरिगवा सब्जीमण्डी के अन्दर
222.	न्यू	सी.एम.एस तिराहे पर डाकखाने के पास सी–122
223.	न्यू	ट्रान्सपोर्ट नगर विश्वकर्मा गैराज के पास ई–24
224	न्यू	ट्रान्सपोर्ट नगर के पीछे सुपर संपारींज के सामने
225.	न्यू	श्रद्धा ट्रान्सपोर्ट नगर एस/95/10 के सामने
226	न्यू	ट्रान्सपोर्ट नगर आर्मी कैम्प के पास

COMMISSIONER

2613 ~~2521~~ (59) 424

क्र.सं.	है0पं0नं0	स्थल का नाम
227.	न्यू	प्रेमनगर लखनऊ मेमोरियल स्कूल के पास श्री एस.एन. सिंह के मकान के पास ।
228.	57	श्री आर.के निगम 563/26 चित्रगुप्त नगर के पास
229.	822	बदालीखेडा श्री सालिगराम के घर के पास
230.	1223	न्यू इन्द्रपुरी श्री हर्ष के घर के पास
231.	392	सिन्धुनगर श्री राजपाल यादव के सामने
232.	612	बेहटवा श्री बाबूलाल यादव के घर के पास
233.	457	इन्द्रपुरी श्री लालजी नेता व नजरु के घर के पास
234.	1261	अवध विहार इरफान ट्रेडर्स के सामने
235.	777	शमाविहार कालोनी श्रीमती बच्चीदेवी के पास
236.	198	मोहल्ला गोपालपुरी में शिव मन्दिर के सामने
237	न्यू	गोपालपुरी में श्री उदयराज यादव(माननीय विधायक के घर के दगल)
238.	न्यू	गोपालपुरी में गिरी पटराबल्ली वाले के घर के सामने
239.	186	विराट नगर में श्री बाल मुकुन्द के घर के बगल में
240.	न्यू	विराट नगर श्री शिवशरन उपाध्याय के घर के बगल में
241.	220	अम्बेडकर नगर कच्ची बस्ती नलकूप नं0 4 हनुमान मन्दिर के पास
242.	920	हसनापुर में कृष्णा मेडिकल स्टोर के सामने।
243.	–	मधुबनगर श्री राम सिंह की डेरी के पास।
244.	929	पवनपुरी चौरसिया सीमेन्ट स्थित के सामने।
245.	–	बरहा रेलवे कालोनी–2/ईसी–15।
246.	–	श्री अनूप चौधरी 554/28, छोटा बरहा।
247.	–	श्री विवेक यादव पकरी, आजाद नगर, आलमबाग।
248.	–	आजादनगर में श्री रघुनन्दन कश्यप, 551क/32ए के पास।
249.	–	तालकटोरा रोड लंगड़ा फाटक से पहले गुंलवानी स्टूडियों के सामने
250.	–	विशेश्वर नगर श्री वंश गोपाल शुक्ला के मकान के सामने।
251.	–	कुरियाना गुरूद्वारा के पीछे गली में।
252.	–	चन्दर नगर में सिंह बर्तन के पास।
253	477	भीम नगर अमौसी, गया प्रसाद के घर के पास।
254	782	हनुमान मंदिर अवध बिहार एवं बदाली खेड़ा के मध्य।
255.	867	मंगलपुरवा चिल्लावां हुकुरी मो. शब्बीर के घर के सामने।
256	1296	श्री किशनदास, सुनहरा गांव।
257.	–	श्री रमाशंकर के घर के सामने बरिगंवा।
258.	–	एल0डी0ए0 कालोनी कानपुर रोड से0–एम में भवन सं0 ई–400 के बगल में।
259.	–	श्री ए0के0 पाण्डेय, एडवोकेट केसरी खेड़ा।

उपरोक्त 259 के अतिरिक्त जांच में पाये गये रिबोर/वि0म0 योग्य हैन्डपम्पों की सूची–

260	–	कैलाश पुरी मिश्रा हास्पिटल वाली गली
261	–	कैलाशपुरी मे मनकामनेश्वर मन्दिर के पास
262.	217	मधुवन नगर में टाटम्बरी आश्रम के सामने गली में
263.	232	विशेश्वर नगर में श्री एम.पी. जायसवाल 554ख/177 के पास
264.	–	श्री राम शब्द पाण्डेय के निवास के सामने पकरी पुल के पीछे
265.	–	श्री भानू रावत अम्बेडकर पार्क रोड, आजाद नगर में हरिजन बस्ती
266.	–	पुराना भोलाखेडा, रामप्रसाद वर्मा के घर के सामने
267.	389	जाफर खेडा श्री राकेश भदौरिया के घर के पास
268.	564	अली नगर सुनहरा श्री बेचा लाल यादव के घर के पास

COMMISSIONER

2614 ~~2528~~ (51) 425

क्र.सं.	है0पं0नं0	स्थल का नाम
269.	531	गंगाखेडा श्री गंगाराम यादव के घर के पास
270.	780	बदालीखेडा में श्री नत्थू पहलवान के घर के पास
271.	977	अमौसी गांव में श्री देवी रैदास के घर के पास
272.	1112	मानस नगर में श्री सुरेश ठेकेदार के घर के पास
273.	1217	भोलाखेडा में श्री एस.पी. बाबा की दुकान के पास
274.	1335	गिन्दनखेडा श्री नरेन्द्र यादव के घर के पास
275.	–	चित्रगुप्त नगर में प्र0 कन्या पाठशाला के अन्दर
276.	–	न्यू इन्द्रपुरी कालोनी निकट छोटी नहर श्री एन.पी तिवारी के घर के पास
277.	–	गौरी सरोजनी नगर में श्री महादीन गौतम(माननीय उपाध्यक्ष, अनु0जाति/जनजाति आयोग) के घर के पास
278	970	अलीनगर सुनहरा पंचमखेडा श्री ननकू लोधी के घर के सामने
279.	872	ओसो नगर कनौसी , श्री आर.एन.शर्मा निकट एस.एन.डब्ल्यू.स्कूल के सामने
280	1336	गौरी विष्णुनगर में श्री लल्लू राम के घर के सामने
281.	–	सरोजनी नगर प्राथमिक स्वास्थ्य केन्द्र आवासीय परिसर में
282.	370	ग्राम चिल्लावां निकट अमौसी एयरपोर्ट श्री लाल दास के मकान के पीछे
283	1003	तपोवन नगर बधवा तालाब के किनारे
284	852	बदालीखेडा मे श्री रामनाथ रावत के घर के पास
285.	1078	नवीन गौरी नहर किनारे श्री रमेश कनौजिया के कार्यालय के पास
286.	77	सिंगार नगर राजकीय बालिका के घर के अन्दर
287	485	कनौसी में श्री बिन्द्र प्रसाद यादव के घर के पास
288.	453	इन्द्रपुरी में श्री धनवन्तरि पाण्डेय के घर के पास
289.	1337	इन्द्रपुरी में श्री नरेन्द्र पाण्डेय के घर के पास
290.	न्यू	विष्णु नगर बगिया सरोजनी नगर लिटिल एंजिल इंटर कालेज परिसर
291.	न्यू	सरोजनी नगर शक्तिबिहार कालोनी श्री केतन कश्यप के घर के पास.
292.	न्यू	शान्ती नगर, सरोजनीनगर श्री इसरार अली के घर के पास
293	न्यू	अमौसी में श्री प्यारेलाल कनौजिया के घर के पास–इण्डिया मार्क–III है, विशेष मरम्मत होना है।
294.	–	बरिगवां में बडे बाबा मजार के पास

कुल रिबोर/विशेष मरम्मत योग्य हैन्डपम्पों की संख्या– 294

अधिशासी अभियन्ता, जोन–5
जलकल विभाग, नगरनिगम, लखनऊ

सहायक अभियन्ता, जोन–5
जलकल विभाग, नगर निगम, लखनऊ

अवर अभियन्ता, जोन–5
जलकल विभाग, नगरनिगम, लखनऊ

COMMISSIONER

2615 ~~2529~~ (52) 426

जलकल विभाग, जोन–साउथसिटी

साउथसिटी जोन के अन्तर्गत रीबोर/विषेष मरम्मत किये जाने वाले हैण्डपम्पो की सूची

क्र.सं.	है0पं0नं0	स्थल का नाम
1.	242	श्री साबिर पुत्र श्री उसमान
2.	313	श्री भरत किशोर गुप्ता पुत्र श्री हरिश्चन्द्र गोपाल नगर
3.	215	श्री राजू रावत पुत्र श्री नन्कू यादव के घर के सामने मुराइन खेडा
4.	667	श्री राधेश्याम यादव एसएस–381 सी–1
5.	34	श्री प्रभु नाथ सिंह के भवन के पास रजनीखण्ड
6.	51	श्री कमलेश कुमार श्रीवास्तव 1/605 रुचीखण्ड
7.	91	श्री ए.के सूर 345 से0 – एन आशियाना कालोनी
8.	148	श्री छोटे लाल रावत पुत्र श्री पीताम्बर रावत के पास
9.	191	श्री मनोज कुमार (दीवान) किला मोहम्मदी
10.	193ए	श्री विदेशी पुत्र श्री मैकू कोरी के घर के पीछे किला मोहम्मदी
11.	293	श्री गनपति धाम सैनिक नगर राय बरेली रोड कालोनी के पीछे
12.	295	श्री सुर्षद आलम पुत्र श्री जैनून आलम आवदीन के घर के सामने सुभानीखेडा
13.	409	भुइया बाबा मन्दिर हैवतमऊ मवैया
14.	572	श्री जवाहर यादव दुर्गापुरी
15.	577	श्री शिव कुमार रस्तोगी के सामने सेक्टर –जी
16.	581	श्री विजय कुमार पुत्र श्री सन्त राम एसएस–545 से.–जी के सामने
17.	595	एसएस 191 से–जी एस.वी. थापा के सामने
18.	602	डी–1/880 से–एच के सामने
19.	606	श्री अजय बंसल के सामने रोड पर बी–2/13 से0– एच
20.	661	श्री बी.जी. शुक्ला ई0 – 32 सेक्टर – सी
21.	665	श्री लईक पुत्र श्री हाफिज मु0 ताहिर 203 सी –1 एल.डी.ए.
22.	न्यू	हबीब के घर के पास तेलीबाग
23.	न्यू	श्री कलीम कबाड़ी के घर के पास नटखेडा
24.	न्यू	श्री राम अवध यादव के पुत्र श्री अगनू यादव किला0मो0 नगर बंगला बाजार
25.	175	छाया पब्लिक स्कूल बंगला बाजार लखनऊ
26.	210	बंगला बाजार लखनऊ
27.	139	किला मोहम्मदी कै0 पब्लिक स्कूल
28.	655	सेक्टर सी – 1 203 एल.डी.ए. लखनऊ
29.	200	श्री रमजान अली के घर के सामने भदरुख
30.	न्यू	किला मोहम्मदी नगर में पुराना ठाकुर द्वारा मन्दिर में
31.	329	श्री सुधर सिंह पुत्र श्री उमराव सिंह बंगाली टोला खरिका
32.	157	किला मोहम्मदी लखनऊ
33.	207	श्री मुन्ना लाल गौतम पुत्र श्री राम लौटन गौतम के घर के सामने भदरुख
34.	594	से – जी एलडीए कालोनी लखनऊ
35.	178	बंगला बाजार लखनऊ
36.	238	श्री राज किशोर के घर के पास देवीखेडा
37.	239	श्री बालक राम के घर के पास देवीखेडा
38.	494	श्री दिलीप कुमार पाल लौंगाखेडा
39.	515	श्री राम सुमिरन के घर के पास लौगा खेडा
40.	634	प्रियदर्शनी विद्यामन्दिर स्कूल के पास एसएस–1826 सेक्टर एच एलडीए
41.	70	श्री मासुक अली के घर के पास सालेह नगर
42.	538	नयी बस्ती नीलमथा
43.	560	नयी बस्ती नीलमथा

2616 ~~2550~~ (53) 427

पृष्ठ सं0–2

क्र.सं.	है0पं0नं0	स्थल का नाम
44.	48	श्री धर्मेन्द शुक्ला 8/103 रजनीखण्ड
45.	511	श्री शब्बीर अहमद, घोसियाना
46.	530	नयी बस्ती, नीलमथा, सभासद कें कार्यालय के पास
47.	97	औरंगाबाद पुलिस चौकी के पास
48.	72	श्री कल्लू वर्मा व पहलवान के घर के पास सालेह नगर
59.	78	अनुपम डेरी विवेकानन्द बाल शिक्षा निकेतन, सालेहनगर
50.	400	शीतलखेडा लखनऊ.
51.	न्यू	4/445 श्री लाल बहादुर, रजनीखण्ड
52.	न्यू	रेलवे लाइन के किनारे, रजनीखण्ड
53.	43	श्री जगमोहन मिश्रा के घर के सामने 2/29 रजनीखण्ड
54.	312	श्री सुरेश सिंह पुत्र श्री लल्लू सिंह बंगाली टोला खरिका।
55.	492	श्री कालीदीन के घर के पास स्वरुप नगर
56.	193	मस्जिद के पास बंगला बाजार रोड।
57.	न्यू	श्री लाल राम पुत्र स्व0 चौहान, खरिका।
58.	181	श्री मुनाल पुत्र श्री राम गोपाल जायसवाल के घर के पीछे बंगला बाजार।
59.	173	टेड़ेश्वर महादेव मन्दिर, बंगलाबाजार
60.	63	सालेहनगर में श्री श्रवन तिवारी के घर के पास
61.	566	श्री वी.एन.सिंह दुर्गापुरी।
62.	565	दुर्गापुरी में श्री एल.पी. पाण्डे के घर के पास
63.	534	नयी बस्ती नीलमथा में गुरुद्वारा के पास
64.	652	श्री हृदय नारायण दीक्षित 1562 सेक्टर – आई
65.	696	1760 सेक्टर आई श्रीमती सविता श्रीवास्तव
66.	675	मदारीखेडा सेक्टर – जी
67.	676	मदारीखेडा सेक्टर – जी
68.	677	मदारीखेडा सेक्टर – जी
69.	678	मदारीखेडा सेक्टर – जी
70.	278	अम्बेडकरपुरम (देवीखेडा) अब्दुल रहमान के घर के पास
71.	211	राम जनक यादव पुत्र श्री छेदी लाल यादव भदरुख
72.	257	श्री चन्द्रिका प्रसाद पुत्र श्री मैकू लाल अवध नगर, रजनीखण्ड पुल के पास तेलीबाग
73.	219	श्री भोलाचन्द्र साहू के मकान के सामने देवी खेडा
74.	485	श्री हनुमान सिंह के घर के सामने राजीव नगर खरिका वार्ड
75.	न्यू	श्री छोटे लाल के घर के पास शिवबिहार कालोनी खरिका
76.	न्यू	श्री पारस यादव के मकान के पास शिवबिहार कालोनी खरिका
77.	न्यू	एसएस – 3/113 श्री चन्द्रभूषण पाण्डे से0 डी एल.डी.ए कालोनी
78.	न्यू	श्री अशोक कुमार साहू के घर के सामने औरंगाबाद खालसा
79.	6	श्री गंगाप्रसाद यादव के मकान के सामने पिपरौली
80.	162	श्री दिनेश कुमार रावत के मकान के पास किला मोहम्मदी
81.	161	श्रीमती सोनवती के मकान के पास किला मोहम्मदी
82.	न्यू	श्री सुबेदार के मकान के पास किला मोहम्मदी
83.	160	श्री सीताराम उर्फ शीतल के मकान के पास किला मोहम्मदी
84.	न्यू	श्री प्यारे लाल रावत के मकान के पास किला मोहम्मदी
85.	149	श्री रामू चौहान के मकान के पास किला मोहम्मदी
86.	72	श्री कल्लू वर्मा के घर के सामने सालेहनगर
87.	580	श्री ए.के.अवस्थी एसएस 526 से0 – जी एलडीए कालोनी कानपुर रोड
88.	596	श्रीमती माधुरी देवी एसएस 245/246 से0 – जी एलडीए कालोनी कानपुर रोड
89.	76	प्राथमिक विद्यालय सालेहनगर

COMMISSIONER FOR ...

2617 ~~2551~~ (54) 428

क्र.सं.	है0पं0नं0	स्थल का नाम
90.	473	श्री भगवानदास पुत्र श्री सुखदीन भीमटोला
91.	477	श्री कालीदीन पुत्र श्री चंदी भीमटोला
92.	482	श्री ओमप्रकाश रावत पुत्र श्री प्रभुदयाल रावत रामटोला
93.	325	प्रकाश साईकिल वर्क्स भीमटोला खरिका
94.	229	श्री मन्नू यादव पुत्र श्री राम आसरे यादव देवीखेडा
95.	279	श्री लालमोहन पुत्र श्री दिनेश प्रताप सिंह अम्बेडकर पुरम तेलीबाग
96.	310	प्राथमिक विद्यालय तेलीबाग खरिका वार्ड कुमार मण्डी
97.	249	स्टार इले0 श्री अलीरजा के सामने बंगला बाजार रोड पर
98.	न्यू	शारदानगर 1/361 रुचिखण्ड–द्वितीय श्री विजय प्रकाश के सामने पार्क में
99.	न्यू	1/312 रश्मिखण्ड प्रथम में पार्क के अन्दर शारदानगर योजना
100.	80	श्री अशोक कुमार वर्मा 4/414 रुचिखण्ड – प्रथम शारदानगर योजना
101.	503	श्री कालीदीन के घंर के पास रामटोला खरिका
102.	451	श्री मंशालाल पुत्र श्री लालाराम रेवतापुर शकूरपुर
103.	69	श्री मोहम्मद अजीम के घर के सामने सालेहनगर
104.	न्यू	रुचिखण्ड – प्रथम के खण्ड द्वितीय में ट्रांसफार्मर वाले पार्क के अन्दर 2/190
105.	614	श्रीरामदीन सक्सेना एसएस 1184 के सामने से – एच एलडीए कालोनी
106.	न्यू	श्री सुशील कुमार पार्षद के घर के सामने किला मोहम्मदी नगर
107.	न्यू	श्री नन्दलाल रावत के मकान के सामने बंगला बाजार पश्चिमी
108.	न्यू	श्री छोटेलाल लोधी के मकान के सामने औरंगाबाद जागीर
109.	135	श्री कल्लू लोधी पुत्र श्री राम अवतार औरंगाबाद जागीर
110.	130	श्री सन्तराम पासी पुत्र श्री शोभा पासी औरंगाबाद जागीर
111.	133	श्री नारायण लोधी पुलिंया के पास औरंगाबाद जागीर
112.	634	श्री राजमणि शुक्ला एसएस 1826 के सामने से0 – एच एलडीए कालोनी
113.	624	श्री एसएस कुशवाहा एसएस 537 के सामने से0 – एच एलडीए कालोनी
114.	–	औरंगाबाद खालसा स्थित बुद्ध पार्क में लगा हैण्डपम्प
115.	–	मोहल्ला लौंगाखेडा में श्री पप्पू पाल के घर के पास
116.	–	नैटखेडा (खरिका) मे बरगद के पेड़ के पास
117.	न्यू	1/321 रश्मीखण्ड प्रथम में पार्क के अन्दर शारदानगर योजना ।
118.	77	कटियार स्टेशनरी सालेह नगर बंगला बाजार रोड
119.	न्यू	सामुदायिक स्वास्थ केन्द्र के सामने
120.	57	श्री माता प्रसाद के घर के पास फिरंगीखेडा
121.	58	श्री शनि मंदिर के प्रागढ़ के अन्दर श्री मुन्ना वर्मा फिरंगी खेडा।
122.	59	श्री आर.एस. रुचिखण्ड – द्वितीय पार्क के अन्दर
123.	न्यू	श्री स्वामी विवेकानन्द योग सेवा संस्थान के अन्दर सालेह नगर
124.	63	श्री श्रवण तिवारी श्री अजय त्रिपाठी के बगल में रुचिखण्ड – प्रथम
125.	न्यू	श्री ब्रजेश कुमार मिश्रा एडवोकेट 616 से तीन उद्यान एल्डिको – 1
126.	46	8/541 से 8 /546 के सामने पार्क के अन्दर श्री दिनेश राय रजनीखण्ड
127.	89	श्री रामनरेश के घर के सामने अम्बेडकर नगर निकट किला चौराहा
128.	2	श्री ओमकार नाथ पाठक पुत्र श्री विश्व नाथ पाठक तेलीबाग रजनीखण्ड पार्क में
129.	330	मो0 इस्माइल तिराहे के पास
130.	–	2/29 रजनीखण्ड
131.	–	बंगाली टोला में श्री प्रमोद पाण्डे के घर के पास
132.	–	अंबिका बिहार कालोनी निकट देना बैंक, बंगला बाजार आशियाना
133.	–	शारदानगर नीलमथा श्रीमती मीना रावत के घर के पास
134.	–	इब्राहिमपुर शीतला माता मंदिर के पास श्री शनि के घर के आगे
135.	–	श्री बलवीर सिंह एस.एस.–370 सेक्टर–एच एल.डी.ए. कालोनी

COMMISSIONER FOR ...

2618 ~~2552~~ (55) 429

क्र.सं.	है0पं0नं0	स्थल का नाम
136.	–	एल–201 श्री मिश्रा भवन के सामने
137.	–	पप्पू यादव की दुकान के सामने लौंगा खेड़ा
138.	–	छोटे लाल के मकान के पास राम टोला
139.	300	राम भरोसे स्कूल के सामने तेलीबाग
140.	–	हरी राम यादव के घर के सामने लौंगा खेड़ा
141.	–	कन्यापाठशाला कुम्हार मंडी
142.	–	पावर हाउस चौराहा निकट बिजली घर
143.	–	यादव मार्केट सालेह नगर रोड
144.	–	शारदा प्रसाद शुक्ला पूर्व विधायक शुक्ला मार्केट उसरी
145.	–	मुस्लिम कब्रिस्तान के बगल में रमाबाई अम्बेदकर मैदान की पार्किंग के अन्दर
146.	–	गेट नं.–1 रैली स्थल
147.	–	श्री पप्पू पाल व राम सुमिरन के घर के पास, लौंगा खेड़ा
148.	502	श्री भकीरे रावत पुत्र राम दयाल रावत खरिका
149.	–	श्री सुधीर राजपाल के घर के पास दुर्गापुरी
150.	–	श्री हरीशंकर आटा चक्की के पास दुर्गापुरी
151.	–	श्री जीमल अहमद निकट गौरीशंकर थम्मूपस स्कूल तेलीबाग
152.	–	श्री प्रमोद संगम के सामने शारदानगर नीलमथा
153.	–	नीलमथा श्री लल्लन यादव
154.	–	प्राथमिक विद्यालय बेहसा
155	653	श्री ललित मिश्रा ई–161 सेक्टर आई।

उपरोक्त 155 के अतिरिक्त जांच में पाये गये रिबोर/वि0म0 योग्य हैन्डपम्पों की सूची–

156	471	भीमटोला में श्री रामदास कुरील(पूर्व सभासद) के घर के पास
157.	316	महुवारी बाग खरिका में ट्रान्सफार्मर के पास
158.	289	सम्भर खेडा में श्री चेतराम वर्मा के घर के पास
159.	663	एल.डी.ए कालोनी कानपुर रोड सेक्टर–सी–1 में बी.आर पब्लिक स्कूल ई/87
160.	317	महुवारी बाग खरिका में श्री मुन्ना लाल शर्मा , आटा चक्की के पास
161.	468	रमजान नगर तेलीबाग खरिका में दारु उलूम मुस्तफा मदरसा के पास
162.	346	चिल्लावां में रोहवानी दन्तकार के सामने
163.	343.	कानपुर रोड राज्य बीमा चिकित्सालय के सामने
164.	62	रुचिखण्ड–I 1/733 आसेश्वर महादेव मन्दिर के पास
165	487	मलिन बस्ती नटखेडा कुम्हार टिम्बर हाउस के पास
166.	510	राजीव नगर घोसियाना में श्री ऐश मोहम्मद इदरीशी (सचिव, जिला कांग्रेस कमेटी लखनऊ) के घर के पास
167.	514	लौगाखेडा में श्री रघुनाथ प्रसाद यादव पुत्र श्री रामजीवन यादव के घर के पास
168.	न्यू	रहीमाबाद में श्री रामस्वरुप कांछी के घर के पास
169.	न्यू	एल.डी.ए कालोनी कानपुर रोड सें–एच में ई/2/31 के सामने
170.	न्यू	शारदानगर नीलमथा में श्री निसार के घर के पास वार्ड नं0–1
171.	न्यू	भगवन्त नगर नीलमथा वार्ड नं0–1 श्री चन्द्र कुमार के घर के पास
172.	न्यू	सालेह नगर में श्री अमर सिंह लोधी के घर के पास
173	न्यू	रुचिखण्ड–II में श्री मिथलेश कुमार 1/363 के सामने पार्क में
174.	न्यू	नेपालगंज तेलीबाग बाजार रायबरेली रोड श्री दुर्गा मन्दिर के सामने
175	न्यू	रमजान नगर तेलीबाग खरिका में श्रीमती तजम्मुल के घर के पास
176.	न्यू	खारिका वार्ड लौंगा खेडा में श्री मिश्री लाल पाल के घर के पास
177.	न्यू	रमाबाई अम्बेडकर मैदान (रैली स्थल) के पार्क के अन्दर निकट ग्राम–ख्वाजापुर
178.	न्यू	रमाबाई अम्बेडकर मैदान (रैली स्थल) के पार्क के पीछे निकट ग्राम–ख्वाजापुर

COMMISSIONER FOR OATHS

2619 ~~2535~~ (56) 430

पृष्ठ सं0–5

क्र.सं.	है0पं0नं0	स्थल का नाम
179	–	खरिका वार्ड नटखेडा में श्री रघुनाथ यादव के घर के पास
180.	–	रविन्द्र नगर में श्री रामभरोसे कालोनी द्वार के पास
181.	–	रविन्द्र नगर में श्री ज्ञान सिंह के मकान के पास
182.	–	खरिका वार्ड प्रभात नगर में ट्रान्सफार्मर के पास
183.	–	खरिका वार्ड ,सुभानीखेडा में सन्तोषी माता मन्दिर के पास
184.	–	खरिका –I प्राईमरी विद्यालय के अन्दर (पंचायत भवन)
185.	–	रामटोला में पानी की टंकी के पास
186.	–	रमाबाई अम्बेडकर मैदान (रैली स्थल) के पास पुलिस चौकी के पीछे ट्रान्सफार्मर के पीछे निकट ग्राम–ख्वाजापुर
187.	–	रजनीखण्ड में श्री शिवपूजन मौर्या 8/88 के सामने
188.	–	खरिका वार्ड रविन्द्र नगर में चूना भटिया के पास
189.	–	भदरुख मे जागृति पब्लिक स्कूल के पास
190.	–	भदरुख में श्री रमेश चन्द्र शर्मा के मकान के पास
191.	–	भदरुख मे श्री बुद्धलाल यादव के घर के सामने
192.	–	भदरुख में श्री कुशेहर प्रसाद शर्मा के घर के सामने
193.	–	बेहसा में श्री जगदीश के घर के सामने

कुल रिबोर/विशेष मरम्मत योग्य हैन्डपम्पों की संख्या– 193

अधिशासी अभियन्ता,(साउथसिटी)
जलकल विभाग,नगरनिगम,लखनऊ

सहायक अभियन्ता(साउथसिटी)
जलकल विभाग,नगर निगम,लखनऊ

अवर अभियन्ता, (साउथसिटी)
जलकल विभाग,नगरनिगम,लखनऊ

COMMISSIONER FOR OATHS

2620 ~~2554~~ (57) 431

जलकल विभाग,जोन–6,नगर निगम, लखनऊ

जोन–6 के अर्न्तगत रिबोर योग्य हैण्ड पम्पों की सूची

1– न्यू पारा आर0जे0पी0–523
2– चन्द्रोदय नगर श्री दया शंकर सोनी
3– इन्द्र प्रकाश श्रीवास्तव एस0पी0–345 किशोरगंज पेट्रोल पम्प के सामने
4– न्यू हैदरगंज एन0जी0–26 चिल्ड्रेन मार्डन पब्लिक स्कूल
5– न्यू हैदरगंज श्री गगन के घर के सामने
6– अमर बिहारवर्मा परचून एन0जी0–36
7– न्यू हैदरगंज प्रताप ट्रेडर्स महलपुर
8– बीबीगंज लाल शिवाला विनोद राजपूत
9– लकड़मण्डी श्री राज नरायन तिवारी के पास
10–ग्रीन सिटी न्यू हैदरगंज श्री रियाज के घर के पास
11–अपिया नगर किशोरगंज एन0जी0–95
12–अशरफ नगर राजेन्द्र के घर के पास आलमनगर
13–कटरा विजन बेग चौपटिया झण्डे वाला पार्क
14–अंगूरी बाग राज गुरू के पास
15–हसन पुरिया हंन्ने के घर के पास
16–काजमैन रोड़ हसन पी0सी0ओ0 के सामने
17–कच्चा बाग पुराना चबूतरा नासिर खां के घर के पास
18–काजमैन रोड यासीन होटल के सामने
19–मंसूर नगर तिराहा रोटी होटल
20–टापे वाली गली फूलमती खेत
21–टापे वाली गली मस्जिद के पीछे मैदान के साइड में मिस्बा के घर के सामने
22–अर्शफाबाद कायस्थ क्लब
23–न्यू हैदरगंज एन0जी0–07
24–सुन्दर नगर न्यू हैदरगंज रामस्वरूप चौरसिया के घर के पास
25–सुन्दर नगर न्यू हैदरगंज राजेन्द्र परचून के सामने
26–असियामऊ कैम्पवेल रोड कमाल होटल के पास
27–हबीबपुर बरूऊ लोधी के घर के पास
28–सुन्दर नगर दूसरी गली न्यू हैदरगंज संजय के घर के पास
29–सुन्दर नगर न्यू हैदरगंज श्री राम सेवक लोधी के घर के पास
30–बन्धुआ खाना कच्चा पुल
31–अहीरी टोला अब्दुल अजीज रोड
32–हवाई टोला हकीम मुन्नू मिया के घर के पास
33–कटरा वफा वेग कमली के नीचे
34–शीतापुरम दिनेश शर्मा एडवोकेट
35–शीतलापुरम विजय कुमार सिन्धी
36–जलालपुर राज बहादुर

COMMISSIONER & FOR

2621
~~2555~~
(58)
432

37–पारा सम्पत लोधी के घर के पास
38–अमन बिहार रूबी खान
39–अमन बिहार स्टार पी0सी0ओ0
40–ब्रहमनगर श्री अनिल अवस्थी
41–सी–2853 रिबोर के पश्चात ग्रन्दा पानी दे रहा है पुनः रिबोर
42–अमन बिहार गली नं0–2 न्यू हैदरगंज रिबोर के पश्चात बालू दे रहा है पुनः रिबोर
43–रहमानिया मस्जिद बीबीगंज रिबोर के पश्चात गन्दा बदबूदार पानी आ रहा है,पुनः रिबोर होना है।
44–नेशनल बेकरी के पीछे,कर्बला सी0ब्लाक,राजाजीपुरम
45–खाला बाजार चौराहा तारा टेलर के सामने
46–रजनीश खन्ना टिकैतराय कालोनी रिबोर के पश्चात पुनः रिबोर
47–मोहल्ला कश्मीर नगर रिफा कालोनी न्यू हैदरगंज प्रथम में नानके राठौर के घर के पास हैण्ड पम्प नं0–6589
48–दरियापुर एफ0सी0आई0 गेट नं0–4 के पास
49–शीतला देवी मन्दिर, मेंहदीगंज
50–श्री सोनू घई,सी–159 के सामने,आर0जे0पी0–227
51–सत्यावादी राजा हरिश्चन्द्र पार्क सी0–1487 आर0जे0पी0–188
52–श्री रामजी शर्मा,झोपडपट्ठी,इदिरागॉधी प्रतिष्ठान के पीछे आर0जे0पी0–211
53–इन्दिरा गॉधी प्रशिक्षण संस्थान के पीछे आर0जे0पी0–212
54–श्री धमेन्द्र शर्मा,एडवोकेट बी–269/ 1 के पास आर0जे0पी0–205
55–कर्बला रोड,राजाजीपुरमक, ए–255 के पास आर0जे0पी0–223
56–बी ब्लाक,चौराहा पब्लिक कालेज,आडिटोरियम के पास–आर0जे0पी0–199
57–एल0डी0ए0 कालोनी फेस–2 आर0एस0–1/ 2 के पीछे आर0जे0पी0–113
58–कबीरनगर रिफा कालोनी,न्यू हैदरगंज प्रथम
59–डा0 महेश शर्मा,श्री जुगुल किशोर यादव,सुप्पा रौस–आर0जे0पी0–85
60–श्रीमती कुसुम राय ई0डी0–1 के सामने राजाजीपुरम
61–ई0–1608 राजाजीपुरम
62–अवस्थी जी के घर के सामने बी ब्लाक आर0जे0पी0–194
63–राजाजीपुरम बी–77 के सामने
64–ई0–2430 राजाजीपुरम आर0जे0पी0–103
65–एफ0–3543 राजाजीपुरम
66–आजाद नगर ए0 ब्लाक नयी टंकी के पास
67–शिया यतीमखाने के पीछे सुल्तान बहादुर रोड अख्तर शाह गली के पास
68–ताल कटोरा कर्बला के अन्दर
69–ताल कटोरा कर्बला के पास ए–255
70–सत्संग पार्क ई0 ब्लाक आर0जे0पी0–115
71–ई–1212 राजाजीपुरम
72–भगत जी का मन्दिर पुराना हैदरगंज आयुर्वेदिक अस्पताल के सामने
73–श्री राम किशोर के घर के सामने पुराना टिकैतगंज
74–टूरियागंज अस्पताल के सामने विनय ट्रेडर्स के पास

2622 ~~2536~~ 433 (59)

75—साबिक भदेवा श्री नागेन्द्र सिंह चौहान के घर के सामने भवानीगंज
76—भवन संख्या—344 / 193 श्री मुन्ना के घर के सामने भवानीगंज
77—मेंहदीगंज में वसी तम्बाकू वाले के घर के पास
78—हीरालाल का हाता पुराना हैदरगंज
79—पुराना हैदरगंज ठपपे वाली गली जाकिर दूध वाले के पास
80—पुराना हैदरगंज श्री आशिक अली के घर के पास
81—पुमानी दूध वाले की गली में मेंहदीगंज
82—कच्ची कालोनी नलकूप के पीछे
83—श्री पप्पू के घर के पास (अच्छन होटल) मेंहदीगंज
84—मेंहदीगंज बगिया मे स्कूल की बाउण्ड्री के बाहर
85—ठाकुर प्रेम सिंह मेंहदीगंज
86—गणेशपुरी कालोनी इरफान पी0सी0ओ0
87—लाला हलवाई के सामने मेंहदीगंज जगन्नाथ साहू इण्टर कालेज के ढाल पर
88—को—आपरेटिव कालोनी श्री बाजपेई व श्री इश्तियाक अली के घर के सामने
89—मेंहदीगंज करबला के बाहर,जरदोजी कारखाने के सामने
90—पुत्तन शाह की कर्बला के अन्दर, पुराना हैदरगंज
91—मेंहदीगंज लतीफ बनिये के पास
92—मुसाहिबगंज पार्क के पास मल्लाही टोला
93—बालागंज मलिन बस्ती जल निगम रोड गेट नं0—1 के पास
94—श्री नीरज कनौजिया घोबियाना निवाजगंज के भवन के पास
95—श्री मनीष लाम्बा बी—60 आर0जे0पी0—214
96—भवन संख्या—ए —101 के सामने राजाजीपुरम
97—भवन संख्या—ए —151 के सामने राजाजीपुरम
98—गॉधी चबूतरा पार्क में भवानीगंज
99—लोधपुरवा हनुमान मन्दिर के सामने
100—भवन सं0—356 / 225 / 60 अशोक नगर निकट धनिया महरीपुल
101—मालादीन रोड शेर वाला मन्दिर
102—सआदतगंज चौराहा रिबोरिंग के पश्चात पुनः रिबोर
103—पुराना चबूतरा झब्बारों में कल्लू ठेकेदार के पास
104—झरियन तालाब अखाड़े के पास एन0जी0—112
105—झरियन तालाब तिराहा एन0जी0—113
106—मातादीन रोड जल संस्थान कैम्प के पीछे गली में
107—सी—1899 मिनी एल0आई0जी0 राजाजीपुरम
108—सी—2977 मिनी एल0आई0जी0 किशोर वर्मा के घर के सामने
109—सी—4289 सेक्टर—13 के सामने राजाजीपुरम
110—सी—4551 सेक्टर—13 के सामने राजाजीपुरम
111—सी—5119 सेक्टर—13 के सामने,मन्दिर के बगल में
112—ब्लाक नं0—13 ओ0आर0टी0 कालोनी मन्दिर कैम्पस कनेश्वर महादेव मन्दिर

COMMISSIONER FOR OATHS

2623 ~~2551~~ (60) 434

113–351 / 81 ताल कटोरा रोड आर0जे0पी0 के–184 श्री सुखराम के घर के पास।
114–सी0–3975 मिनी एल0आई0जी0 के सामने राजाजीपुरम
115–सी0–3131 मिनी एल0आई0जी0 के सामने राजाजीपुरम
116–सुप्पा रौस में श्री बांके लाल गुप्ता के घर के सामने आर0जे0पी0–83
117–सी–1782 एल0आई0जी0 के सामने राजाजीपुरम
118–त्रिवेणीगंज टार्च वाली गली के सामने
119–पुराना टिकैतगंज में श्री मैकूलाल यादव के घर के पास
120–पुराना टिकैतगंज में श्रीमती उमाशंकरी के घर के पास
121–नौबस्ता छिपी शिवाला में श्री शेखर सिन्हा के घर के पास
122–नौबस्ता में शिवाले के पास
123–नौबस्ता समाधि पर
124–कटरा खुदा यार खॉ में आगा अब्बू साहब का हाता कोने पर 2 नग
125–गूलर वाली गली नौबस्ता
126–ब्राहम्णी टोला,नौबस्ता में
127–बैरागी टोला में उच्च के पर
128–कटरा खुदायार खॉ में श्री बचानू वर्मा के घर के आगे
129–नौबस्ता में श्री संजय मैनवाल के घर के सामने
130–नौबस्ता में रामलीला मैदान से पहले मंदिर के बराबर में
131–श्री मनोहर विश्वकर्मा बरावन खुर्द
132–सुब्रत प्लाजा के पास राजाजीपुरम
133–सेन्ट एन्जनीज पार्क राजाजीपुरम
134–मल्टी स्टोरी में श्री मौर्या की चक्की के पास राजाजीपुरम
135–श्री प्यारे यादव बरावन खुर्द
136–मन्दिर के पास,मुराऊटोला
137–रसीद के घर के पास,छंदुइया
138–श्री खासे के घर के पास,बरीकला
139–नया टैम्पों स्टैण्ड पर राजाजीपुरम
140–नाटे के घर के पास छंदुइया खेड़ा
141–श्री राजपूत के घर के पास,मालापुरम
142–ई–5 / 152 के सामने मन्दिर के पास राजाजीपुरम
143–श्री रामप्रसाद बिस्मिल पार्क सेक्टर–12 राजाजीपुरम में
144–श्री फूलचन्द्र रावत के घर के पास बरीकला
145–ई–1996 / 5 के सामने राजाजीपुरम
146–आवंती बाई चौराहा,रिंग रोड
147–श्री लछ्छू लौधी बरावन खुर्द
148–ई–5344 सेक्टर–12 के पास राजाजीपुरम
149–ई–3675 के सामने राजाजीपुरम
150–श्री रामबाबू के मकान के पास आलमनगर नं0–269
151–श्री नरेन्द्र तिवारी बरावन खुर्द
152–निधवा नर्सिंग होम,नेवाती टोला गढ़ीपीर खॉ
153–गढ़ी पीर खॉ,ब्राइट कैरियर स्कूल के पीछे बन्ने के घर के पास

COMMISSIONER FOR OATH

2624 ~~2558~~ (61) 435

154–बैरन टोला ट्यूब वेल के पास मौज्जम नगर
155–राधे खेत मदरसे के पास,तोप दरवाजा
156–यासीनगंज में भवानी नाम के नीचे
157–मातादीन रोड शेरों वाला मन्दिर
158–शिवाजीपुरम मन्दिर के पास
159–ई–4885 राजाजीपुरम
160–मेंहदीगंज रामलीला ग्राउण्ड
161–झण्डे वाला पार्क,कटरा विजन बेग
162–बसन्त बिहार निवाजगंज श्री छोटे लाल यादव के निवास के पास
163–श्री गंगाराम चौरसिया निवाजगंज के भवन के पास
164–बाबा की कुटिया,तम्बाकू मण्डी
165–अम्बरगंज,कृष्णा यादव
166–श्री शंकर नर्सरी वजीरबाग
167–संख्खन महाराज धर्मराज,अम्बरगंज
168–श्री अनूप सैनी,दर्जी की बगिया
169–टंडन फव्वारे के सामने,अब्दुल अजीज रोड
170–नेशनल शू का0 नक्खास मार्केट के पास
171–पुराना हैदरगंज
172–हामिद की मस्जिद के पीछे, दरिया पुर
173–मोलानाथ कुऑ,हकीम मुन्नू मियॉ के सामने
174–नौ दुर्गा गारमेन्टस,दुकान सं0 एस0–241 के सामने
175–दिवाकर मिष्ठान भण्डार,दुकान सं0–एस–89 के सामने
176–भवन संख्या–ई–2888 के बगल में
177–भवन संख्या–ई–2428 श्री राजेश मिश्रा के घर के सामने
178–श्री सरजू लोधी,पीर नगर
179–मिनी स्टेडियम के बगल में
180–बुद्धेश्वर बिहार मोहान रोड श्री मोलह के घर के पास
181–मोहान रोड,बुद्धेश्वर मन्दिर के बगल में
182–भपटामऊ श्री गुड्डू के घर के सामने
183–भपटामऊ श्री सुरेश पत्रकार के घर के सामने
184–भपटामऊ श्री निहाल अहमद के घर के सामने
185–भपटामऊ श्री छंगा रावत के घर के सामने
186–भपटामऊ श्री प्रदीप गुप्ता के घर के सामने
187–नारेखेड़ा श्री ज्वाला प्रसाद के घर के पास
188–बादशाह खेड़ा श्री रामशंकर राजपूत के घर के पास
189–भूहर श्री प्रहलाद मौर्या के घर के सामने
190–आलम बिहार स्कूल के के सामने
191–पूर्वीदीन खेड़ा श्री सुरेन्द्र यादव के घर के सामने
192–सोना बिहार श्री तिवारी के घर के सामने
193–डाक्टर खेड़ा श्री रामजी के घर के बगल में
194–पारा श्री विन्नू रावत के घर के पास
195–लालाबाग,प्राइमरी पाठशाला के पास

COMMISSIONER FOR

2625 ~~2559~~ (82) 436

196–लालाबाग,श्री बंशीलाल के घर के सामने
197–दौंदाखेड़ा मानक नगर हैण्ड पम्प सं0–691
198–शंकर भगवान एवं ब्रहमदेव बाबा के मन्दिर के पास
199–हाजी टोला हैण्डपम्प सं0–एस0जी0–10
200–मुसीर बेकरी के पास,लकड़मण्डी हैण्ड पम्प सं0–एस0जी0–139
201–असियामऊ,ग्रिल की दुकान के बगल वाली गली में
202–हैण्ड पम्प सं0–एस0जी0–21
203–किशोरगंज चौराहा,अवस्थी ट्रेडर्स के बगल में
204–लकड़मण्डी श्यामू होटल के बगल वाली मजार के पास
205–बेगरिया,श्री कौशल लोधी के घर के पास
206–अवध इन्क्लेव के जनाब अख्तर के घर के पीछे
207–फरीदीपुर, श्री सतीष गौतम के घर के पास
208–बेगरिया खेड़ा श्री प्यारे लाल रावत के घर के पास
209–सरदार नगर,मुडयां मंदिर के पास
210–वंशी बिहार कालोनी मेन गली में
211–आदर्श नगर,नहर के किनारे श्री ओम पाल की दुकान के पीछे
212–बरौरा हुसैनबाडी दोराहे पर
213–टिकैत राय लेबर कालोनी ब्लाक नं0–8 के सामने पार्क में
214–पुराना टिकैतगंज पुलिस चौकी के पीछे
215–अम्बरगंज सेन्ट मैरी स्कूल के पीछे
216–सोंधी टोला हरिजन बस्ती मंदिर के पीछे
217–दर्जी की बगिया,श्री अशोक वर्मा के घर के पास
218–सुरंगी टोला,जगदीशपुर जनानी कोठी के पास
219–सोंधी टोला मंदिर के पास
220–चोबदारी मोहल्ला मस्जिद के पास
221–चोबदारी मोहल्ला गली में
222–गली हमाम मस्जिद के पास
223–गढ़ी पीर खां श्री बन्ने के घर के पास
224–बेदन टोला,नलकूप के पास
225–मौज्जम नगर तकिया
226–कैम्पवेल रोड,चौराहे पर होटल के पास
227–गढ़ीपीर खां,श्री कटिहार के घर के पास
228–गढ़ीपीर खां,मंदिर के पास
229–गढ़ीपीर खां श्री पंकज के घर के पास
230–वजीरबाग श्री सिराज के घर के पास
231–रामनगर श्री मंगी के खेत में
232–राममूर्ति लोधी रस्तोगी नगर
233–यासीनगंज श्री इरशाद के घर के पास
234–गढ़ीपीर खां घुबियाने के पास
235–यासीनगंज पुलिया के पास
236–गढ़ीपीर खां श्री काले के होटल के पास मोड़ पर
237–मौज्जम नगर श्री कल्लू के घर के पास

COMMISSIONER FOR OATHS

2626
~~2540~~ (63) 437

238–तुलसी बिहार श्री प्रदीप सिंह के मकान के सामने
239–जलालपुर श्री श्याम बहादुर सिंह के मकान के सामने
240–जलालपुर हरिजन बस्ती में (बगीचा में)
241–शीतलापुरम श्री अशर्फीलाल के मकान के सामने
242–देवपुर डा0 निर्दोष की क्लीनिक के सामने
243–देवपुर श्री राजू केवट के मकान के सामने
244–देवपुर श्री संदीप रावत के मकान के सामने
245–देवपुर श्री सागर रावत के मकान के सामने
246–पारा श्री देवी शंकर पाण्डेय के घर के सामने
247–शीतलापुरम श्री के0के0 श्रीवास्तव के मकान के सामने
248–सुभाष आवास समिति श्री रामेश्वर तिवारी के घर के सामने
249–मर्दन खेडा,श्री वेला लाल यादव के घर के पास
250–मयूर बिहार श्री कृष्ण कुमार पहाड़ी के घर के पास
251–मर्दन खेड़ा श्री दुखई के घर के पास कृष्णा स्कूल के पास
252–शीतलापुरम श्री प्रदीप कुमार श्रीवास्तव के मकान के सामने
253–शीतलापुरम श्री रामपाल के मकान के सामने
254–पारा रोड,भुइयन देवी मन्दिर के पीछे
255–गंगाधर शुक्ला रस्तोगी नगर
256–महबूबगंज श्री कृष्णा यादव के घर के पास
257–वजीरबाग हैण्ड पम्प 2 नग
258–अम्बरगंज श्री अशोक साहू के घर के पास
259–निवाजगंज धोबियाना श्री नीरज कनौजिया के घर के पास
260–दिलाराम बारादरी श्री रामचन्दर मौर्या के पी0सी0ओ0 के पास
261–अहीरीटोला श्री भीमशंकर दीक्षित के घर के पास
262–वजीरबाग,चमन मदरसा
263–अहीरी टोला हैण्ड पम्प 2 नग
264–झवाई टोला श्री मुन्ना के घर के पास
265–कच्चापुल पटवा खाना श्री शाहिद के घर के पास
266–तोप दरवाजा श्री जिया कमाल के घर के पास
267–पीताम्बर खेड़ा,भगत सिंह स्कूल के पास
268–देवपुर श्री बाबू लोधी के घर के पास
269–पारा श्री विनीत कुमार के घर के पास
270–पीताम्बर खेडा श्री मथुरा प्रसाद के घर के पास
271–अशर्फाबाद रानी बगिया संतोषी माता मंदिर के पास
272–अशोक नगर निकट धनिया महरी पुल आलमनगर
273–ई–4903 के सामने
274–ई–5028 के सामने
275–एफ–795 के सामने
276–ई–2804 के सामने
277–ई–2334 के सामने
278–ई ब्लाक मार्केट मेंएस–241 के सामने
279–रूकुन्दीपुर में श्री अजय दीक्षित पार्षद के आफिस के पास

COMMISSIONER FOR OATH

2627 ~~2541~~ (69) 438

280–एफ–2380 के सामने
281–मल्टी स्टोरी में
282–ई–4600 के सामने
283–सूर्य नगर में श्री समर बहादुर के घर के पास
284–सूर्य नगर में साहू जनरल स्टोर के पास
285–नगरिया में शंकर टेन्ट हाउस के पास
286–नगरिया में चिन्ता निगम के घर के पास
287–नगरिया में श्री बबलू कश्यप के घर के पास
288–सआदतगंज में बड़ा चौराहा
289–दाल मण्डी में श्री राजनाथ त्रिपाठी के घर के पास
290–पुराना चबूतरा झब्बारों में श्री बल्लू ठेकेदार के घर के पास
291–नन्दाखेड़ा में गुलाम रसूल के घर के पास
292–गणेशपुरी कालोनी चन्द्रा मान्टेसरी स्कूल के पास
293–गणेशपुरी कालोनी मोड़ पर श्री आलोक सिन्हा के घर के पास
294–ब्लाक नं0–24 के सामने, टिकैतराय लेबर कालोनी,रीबोरिंग के पश्चात् बालू मिट्टी दे रहा है।
295–सुप्पा रौस श्री मेढ़ी लाल के घर के पास
296–सी0–2977 के सामने, मिनी एल0आई0जी0 राजाजीपुरम, लखनऊ
297–पुराना हैदरगंज संतोषी माता मन्दिर के बगल में
298–त्रिवेणीगंज मस्जिद के पास
299–टिकैतराय पावर हाउस के बाहर मस्जिद के बगल में
300–नन्दाखेडा,पुराने नलकूप के बगल में
301–पारा पुलिस चौकी के पास
302–एल0डी0ए0 टिकैतराय कालोनी में श्री जाफर साहब के घर के पास
303–विक्रमनगर,डूडा निर्मित नलकूप के पास
304–अशोक नगर निकट मार्स ग्रुप श्री नरेन्द्र सिंह के घर के सामने
305–मातादीन रोड,एस0जी0–88 निकट श्री विजय श्रीवास्तव के घर के पास
306–ग्रीनसिटी में श्री नौषाद के घर के पास
307–एस0जी0–133 दालमण्डी निकट मन्दिर
308–कच्चाबाग श्री गप्पू के घर के पास
309–कटरा खुदा यार खां में श्री अवधेश कुमार शुक्ला,359/176 के सामने
310–श्री विजय गौड के घर के पहले,सड़क पर पुराना टिकैतगंज
311–श्री अतुल दीक्षित के घर के आगे पुराना टिकैतगंज
312–श्री अंजली श्रीवास्तव भवन सं0–347/ 359 क के पास पुराना टिकैतगंज
313–मिश्रा कोचिंग के सामने,पुराना टिकैतगंज (उचवा)
314–शाहीबा इण्टर कालेज के निकट हर्षपुरम कैम्पवेल रोड
315–कश्मीरी मोहल्ला पुताली वाली गली में
316–सीते बिहार कालोनी अब्दुल जब्बर के भवन के पास माधोपुर
317–मुन्नू खेड़ा विक्रमजीत के घर के पास
318–इमामबाड़ा इकराम उल्लाखॉ के सामने नक्खास मार्केट के सामने
319–देवपुर शिव मन्दिर अजीत सिंह के घर के पास
320–सिद्वार्थनगर आलमनगर श्री रियासत भवन संख्या–797

COMMISSIONER FOR

2628 ~~2592~~ (65) 439

321–श्री अरबी हसन पुत्र सिरदार अली विद्युत पावर हाउस पाल तिराहा के सामने
322–हैदर बेग जलालपुर मन्दिर मस्जिद के पास
323–सआदतगंज कड़े वाली गली में
324–मलपुर पुलिया के पहले शंकरजी मन्दिर के पास
325–वंशी बिहार बरौरा
326–बरौरा हुसैनबाड़ी
327–आदर्शनगर
328–बेगरिया खेड़ा
329–अवध इन्कलेब रतन मिस्त्री के पास
330–फरीदीपुर मजार के पास
331–बेगरिया तीर्थ लोधी के घर के पास
332–फरीदीपुर अख्तर के घर के पास
333–बरौरा हुसैन बाडी होली के पास
334–एकता नगर राजेन्द्र वर्मा के घर के पास
335–एकता नगर राम लखन के घर के पास
336–सरदार नगर
337–शशीकान्त गुप्ता, 190 ए0 ब्लाक कैम्पवेल रोड योजना लाल मस्जिद के पीछे
338–आगा अब्बूशाह का हाता मजरा के पास
339–तकिया हाजी नुसरत,भवन सं0–397/ 51 एवं 3995/ 52 के पास
340–चन्द्रभान पुत्र स्व0 दुर्गा प्रसाद हरदोई रोड सब्जी मण्डी के पास सूखी नीम के निकट
341–हर्षपुरम एस0जी0–3421
342–बरौरा हुसैन निकट शीश महल के पास
343–डी0 ब्लाक दुर्गो पार्क राजाजीपुरम
344–ई–2796 राजाजीपुरम
345–ई0–4538 राजाजीपुरम
346–मल्लाही टोला झकड़बाग छोटे आगा के घर के पास
347–हाता मिर्जा अली खॉ बुधिया वाली मस्जिद
348–मौर्या कालोनी झकड़ वाली रोड
349–अम्बरगंज सेन्ट मैरी स्कूल के पीछे भवन के पास
350–छन्दइया (गाँव) श्री सरताज के घर केपास
351–अपिया नगर में एन0जी0–95 हैण्ड पम्प
352–गोल्डन सिटी में नसीम प्लास्टिक के पास
353–छन्दइया (गाँव) श्री सलीम के घर के पास
354–छन्दइया (गाँव) श्री राम दयाल के घर केपास
355–बरावन कला श्री राम नारायन मौर्या के घर के पास
356–बरावन कला श्री राम आसरे यादव के घर के पास
357–बरी कला (गाँव) श्री दौलत पाल के घर के पास
358–बरी कला (गाँव) श्री हजारी के घर के पास
359–सरफराजगंज श्रीमती रामकली के घर के पास

COMMISSIONER FOR OATH

2630 ~~2549~~ (67) 441

394–मा0 पार्षद श्री गुप्ता, कुबड़े वाला मन्दिर में कन्नौजिया के घर के पास
395–मा0 पार्षद श्री गुप्ता, रिफा कालोनी नन्हके राठौर के पास
396–मा0 पार्षद श्री गुप्ता,गोल्डन सिटी में एम0पी0 शुक्ला के पास
397–मा0 पार्षद श्री गुप्ता,सुन्दर नगर में सुरेश के घर के पास
398–मा0 पार्षद श्री गुप्ता,सुदर्शन पुरी कालोनी में महेश धानुक के घर के सामने
399–मा0 पार्षद श्री गुप्ता,हबीबपुर में राजा राम लोधी के घर के पास
400–मा0 पार्षद श्री गुप्ता,समराही रोड संजय गुप्ता के घर के सामने
401–मा0 पार्षद श्री गुप्ता,कागजी टोला में बनारसी दास के घर के पास
402–मा0 पार्षद श्री गुप्ता,हबीबपुर न्यू हैदरगंज में राजेश वर्मा के घर के पास 2 नग
403–मा0 पार्षद श्री गुप्ता,लकड़मण्डी में दुर्गा बाल विद्या मन्दिर के पास एस0जी0–1381
404–मा0 पार्षद श्री गुप्ता,हज्जी टोला में मिलन सहाय चौधरी के घर के पास
405–मा0 पार्षद श्री गुप्ता, रिफा कालोनी वजीर नगर में नन्हके राठौर के घर के पास
406–मा0 पार्षद श्री गुप्ता,किशोरगंज (चोर घाटी) में अनुज के घर के पास
407–मा0 पार्षद श्री गुप्ता, सुन्दर नगर में उदन के घर के पास
408–राजाजीपुरम भवन सं0–सी–1617/ 1 ग्रीन फील्ड स्कूल के पास
409–कैम्पवेल रोड,एकता नगर गोविन्दपुरम भवन सं0–544/ 1290 के सामने
410–टापे वाली गली जाहिद के भवन के पास
411–मास्टर अली हसन बुनियाद बाग
412–हाता धन्नू बेग हलवाई के दुकान के पास
413–हाता धन्नू बेग हरी शंकर के घर के पास
414–पान दरीबा मन्दिर के पास
415–झब्बारों वाली गली परवेज के घर के पास
416–आलम की दुकान के पास फाजिल नगर
417–संगम लाल रोड गोदाम के पास
418–अंगूरी बाग अस्पताल के पास
419–अंगूरी बाग दाउद नाजियाउत के घर के पास
420–गुलाब नगर में मिर्जा के घर के पास
421–रज्जबगंज में मस्जिद के पास
422–छोटा लोधी बरावन कला
423–कैम्पवेल रोड पर मजार गेट के पास
424–कैम्पवेल रोड अम्बेडकर पार्क के पास
425–रामनगर में रहमत के घर के पास
426–बदर अली शाह तकिया क्राईस्ट स्कूल के पास
427–नेवाती टोला में तालाब के पास
428–गढ़ी पीर खां कल्लू के घर के पास
429–मौज्जम नगर में मुन्नी के घर के पास
430–बाबा हजारा बाग में
431–अन्सार नगर में.

COMMISSIONER FOR OATHS

2631 ~~2595~~ (68) 442

432—वंश बहादुर जलालपुर राजाजीपुरम
433—राम बिहार कालोनी पारा घनश्याम ट्रेडर्स के ठीक पीछे
434—पुत्ती लाल वाल्मीकि देवपुर नई बस्ती
435—राजेश कुमार पुत्र डोरी लाल संतोषी नगर देवपुर
436—कैम्पवेल रोड़ एक्जान स्कूल के बगल की गली में राजा रामजी के भवन के पास
437—कच्चा बाग,387/48 श्री हरी शंकर चौधरी के भवन के पास
438—खपरैल मस्जिद खरियाई में
439—हकीम सफदर साहब की मस्जिद के पास
440—रौजा काजमैन के पीछे पकरिया के पेड के पास
441—वजीर बाग जिन्नादो की मस्जिद के निकट अम्बरगंज पुलिस चौकी
442—भुल्लन शाह की तकिया मल्लाही टोला
443—भुल्लन शाह की मस्जिद के पीछे
444—लोध पुरवा शिव मन्दिर के पास
445—सुलभ शौचालय के पास राधा ग्राम
446—थाना ठाकुरगंज
447—छविनाथ सिंह यादव आटा चक्की
448—दौंदा खेड़ा मानक नगर ब्रहमदेव बाबा मन्दिर के पास
449—सुपीरियर पब्लिक स्कूल सोनिया नगर
450—364/ 37,38 बावली बाजार
451—देवपुर संतोषी नगर गली 2 में
452—ग्राम पंचायत मोहरामऊ ब्लाक कालोरी सुदर्शन के भवन के पास
453—607 व 609 आ0डी0एस0ओ0 लाइन के पास (जलालपुर के0पी0एस0 मान्टेसरी स्कूल के पास
454—राम बिहार कालोनी पारा रोड आर0जे0पी0—543
455—श्री जाफर मो0 नगरबाडी
456—श्री बवाल के भवन के सामने फाजिल नगर
457—ई0—2492 राजाजीपुरम् रूपम टेलर्स
458—मिश्री बाग बरफखाना डूडा कालोनी बंधे के पीछे
459—शमशान घाट (सत्यघाट) बरी रोड
460—जगदीश प्रजापति के घर के सामने
461—नन्हे सिंह के घर के सामने गौशाला रोड
462—श्री हरिश्चन्द बाजपेई बालागंज
463—पोस्ट आफिस बरावन कला
464—सेन्ट मैरी इण्टर कालेज के पास अम्बरगंज
465—छबबन चचा पंतग वाले महबूब गंज
466—जुबेर अंसार के पास वजीरबाग
467—भूरे भाई चप्पल वाले के पास वजीरबाग
468—कल्लू रावत के घर के पास वजीरबाग
469—अकील बाबा के घर के पास वजीर बाग
470—यासीनगंज बारबर के पास वजीरबाग
471—पकरिया के पेड़ के पास महबूब गंज

COMMISSIONER FOR

2632 ~~2576~~ (69) 443

472–हरिजन बस्ती महबूब गंज
473–अम्बरगंज में श्री अशोक साहू के भवन के पास
~~474–वजीरबाग में श्री राम कुमार के भवन के पास~~
475–श्री अयोध्या घानुक,बरावन खुर्द
476–श्री अनिल बरावन खुर्द
477–श्री ज्ञान सिंह यादव,बरीकला
478–वजीरबाग में अखाड़े के पास
479–वजीरबाग में श्री शफीकुर रहमान के भवन के पास
480–वजीरबाग में श्री मल्लू यादव के पास
481–निवाजगंज पार्क के सामने नवाब के घर के पास
482–कंघी टोला नाले के पास गौरब टेन्ट हाउस के सामने
483–वैष्णवपुरम पारा रोड में
484–नगरिया बर्फखाना–444/ 148/ 3 क श्री मुल्कराज
485–ए ब्लाक राजाजीपुरम चांद वाली मस्जिद के पास
486–विस्मिल नगर डा0 शाहिद वाली दूसरी गली अम्बरगंज
487–आर0जे0पी0–80 टी0आर0टी0 टिकैतराय तालाब कालोनी प्रेम चन्द्र के घर के पास
488–योगेश्वर मठ इण्टर कालेज के अन्दर मेंहदीगंज
489–कटरा खुदा यार खॉ लाल मकान मिश्रा जी के घर के पास
490–अशर्फाबाद चून्ना दूध डेरी के पास
491–चौपटिया कालोनी दीपक जनरल स्टोर के सामने
492–कटरा खुदा यार खां शुक्ला सेक्टर वार्डेन के पास
493–महावीर पासी के घर के सामने, दौंदा खेड़ा
494–चन्द्रिका प्रसाद के घर के सामने बलदेव खेड़ा
495–हनुमान प्रसाद वर्मा के घर के सामने,धौंधा खेड़ा
496–लाखन सिंह के घर के सामने,धौंधा खेड़ा
497–चन्द्रपाल के घर के सामने,धौंधा खेड़ा
498–गोपाल सिंह के घर के सामने
499–अखिलेश तिवारी के घर के सामने सूर्य नगर गली नं0–2
500–आर0के0सिंह के घर के सामने,सूर्य नगर अरोड़ा स्कूल के पास
501–छविनाथ यादव के घर के सामने,विक्रम नगर
502–विनोद दीक्षित के घर के सामने,सोनिया नगर देवपुर
503–अंजनी पाण्डेय के घर के सामने,सोनिया नगर देवपुर
504–पाल के घर के सामने (प्लास्टिक वाली गली में) देवपुर
505–संजय श्रीवास्तव के घर के सामने,दीप नगर
506–दुर्गा मन्दिर के सामने,मेंहदीखेड़ा
507–चार मीनारा मस्जिद वाली रोड हनुमान जी मन्दिर पुराना हैदर हैण्ड पम्प नं0–1576
508–ए0 ब्लाक में त्रिपाठी मेडिकल स्टोर के सामने
509–ए0 ब्लाक तिराहा हनुमान मन्दिर के पास
510–बी0 ब्लाक में लाइन खेड़ा आटा चक्की के सामने
511–ई0–1214 के सामने मन्दिर के पास

2636
~~2550~~ (73) 447

634—सरी पुरा जयराम नगर में हलवाई के पीछे
635—रोशन नगर में इसमत के घर के पास
636—रज्जब अली का भट्ठा लकड़मण्डी
637—लकड़मण्डी में दुर्गा बाल विद्या मन्दिर के पास
638—किशोरगंज में हनुमान मन्दिर के पास
639—सोनिया नगर देवपुर राजाजीपुरम सुपीरियर स्कूल के पास
640—वजीर बाग भुईयन देवी मन्दिर शंकर जनरल स्टोर के सामने
641—महावीर पासी के घर के पास दौंदा खेड़ा
642—विमल कुमार शर्मा के घर के सामनें बलदेव खेड़ा
643—लखन सिंह के घर के सामने धैंधा खेड़ा
644—राम गोपाल सिंह के घर के सामने धैंधा खेड़ा
645—अखिलेश तिवारी के घर के सामने सूर्य नगर
646—सन्तोष गौतम के घर के पास सूर्य नगर
647—आर.के. श्रीवास्तव के घर के सामने दीप नगर
648—नरपतखेड़ा में पारा चौकी,राजाजीपुरम के बगल में
649—पाल आटा चक्की के सामने सूर्य नगर
650—अनिल द्विवेदी के घर के सामने विक्रम नगर
651—अशोक दीक्षित (गार्ड) के घर के सामने विक्रम नगर
652—नरपतखेड़ा में पारा चौकी के सामने राजाजीपुरम
653—मनीष सिंह के घर के सामने विक्रम नगर
654—प्राथमिक विद्यालय के सामने मेंहदी खेड़ा
655—डा0 खरे जी की गली के मोड़ पर तेजी खेड़ा
656—सी0ओ0 शर्मा के घर के सामने तेजी खेड़ा
657—अशोक सिंह (ट्यूबवेल वाली गली)तेजी खेड़ा
658—बुद्धिलाल के घर के सामने कलन्दर खेड़ा
659—दलित बस्ती फरीदीपुर में वर्मा ट्रेडर्स के सामने
660—दलित बस्ती फरीदीपुर में रवि के घर के पास
661—दलित बस्ती फरीदीपुर में जवाहर के घर के पास
662—दलित बस्ती फरीदीपुर में सतीश गौतम के घर के पास
663—दलित बस्ती फरीदीपुर में होरी के घर के पास
664—दलित बस्ती फरीदीपुर में में मजार के पास
665—दलित बस्ती फरीदीपुर में राजेश के घर के पास
666—दलित बस्ती फरीदीपुर में मुईज की दुकान के पास
667—दलित बस्ती फरीदीपुर में शिव कुमार के घर के पास
668—दलित बस्ती फरीदीपुर में सजीवन के घर के पास
669—दलित बस्ती फरीदीपुर में अनन्त कुमार के घर के पास
670—दलित बस्ती फरीदीपुर में अंजान पेड़ के पास
671—दलित बस्ती बेगरिया खेड़ा में राजेन्द्र गौतम के घर के पास
672—दलित बस्ती बेगरिया खेड़ा में मदरसे के पास
673—दलित बस्ती बेगरिया खेड़ा में किशन चौधरी के घर के पास
674—दलित बस्ती बेगरिया में दानी के घर के पास
675—दलित बस्ती बेगरिया में मुन्ना पाल के घर के पास

2637 ~~2651~~ (74) 448

676–दलित बस्ती बेगरिया में ब्राइट ब्रेन्स स्कूल के पास
677–दलित बस्ती बेगरिया में दुबग्गा बाजार के पास
678–दलित बस्ती बेगरिया में लालजीत के घर के सामने
679–दलित बस्ती बेगरिया में संतोष बिहार में राम आसरे के घर के पास
680–सीते बिहार में विनोद गौतम के घर के पास
681–सीते बिहार में लक्ष्मी यादव के घर के पास
682–रिंग रोड के किनारे मंगल के घर के पास
683–रिंग रोड के किनारे ओम प्रकाश शर्मा की दुकान के सामने
684–अलमास बाग बरौरा में रज्जू के घर के पास
685–माधौपुर में मोती बाबा के घर के पास
686–माधौपुर में नीत्से मा0 स्कूल के पास
687–आदर्श नगर बरौरा में युनुस के घर के पास
688–आदर्श नगर बरौरा में गुड्डू लतीफ के घर के पीछे
689–दलित बस्ती दुबग्गा में चन्द्रभानु के घर के पास
690–आदर्श नगर बरौरा में श्री राम रावत के घर के पास
691–आदर्श नगर बरौरा में हुसैनी के घर के पास
692–राजा बिहार में राम बाबू यादव के घर के पास
693–दलित बस्ती बरौरा में फटका पर राजरानी के घर के पास
694–बरौरा हुसैन बाड़ी में शाही मस्जिद के पास
695–सत्यपुरम में मुन्ना के घर के पास
696–आजाद नगर ए ब्लाक में गुप्ता जी के घर के सामने
697–आजाद नगर बी ब्लाक में भगत सिंह पार्क में
698–मरी माता मंदिर रोड पर शशिकान्त के घर के सामने
699–आजाद नगर ए ब्लाक में हनुमान पार्क के सामने
700–राईन नगर में सुफियान के घर के सामने
701–राईन नगर में मुश्ताक के घर के सामने
702–दलित बस्ती कन्हई खेड़ा में नीलम कश्यप के घर के पास
703–दलित बस्ती कन्हई खेड़ा में रमेश चन्द्र के घर के पास
704–माधौपुर में नैनीताल स्कूल के पीछे
705–दलित बस्ती फरीदीपुर में मुख्तार के घर के पास
706–समनान गार्डेन में तेल गोदाम के पास
707–समनान गार्डेन में दिलदार के घर के पास
708–समनान गार्डेन में नुसरत पी0सी0ओ0 के पास
709–समनान गार्डेन में मोलहे की दुकान के पास
710–समनान गार्डेन में अली मियाँ के घर के पास
711–एकता नगर में राकेश सैनी के घर के पास
712–एकता नगर में चन्द्र प्रकाश के घर के पास
713–गोविन्दपुरम में कन्हैया लाल के घर के पास
714–गोविन्दपुरम में धर्मेन्द्र सिंह के घर के पास
715–प्रेम नगर बरौरा में गायित्री सोनी के घर के पास
716–प्रेम नगर बरौरा में मलकिन के घर के सामने
717–बरौरा हुसैन बाड़ी में हिन्द स्कूल के पास

2638 ~~2552~~ 449 (75)

718–बंशी बिहार में राम कुमार के घर के पास
719–राजा बिहार में मो0 दानिश बाबा के घर के पास
720–आदर्श पुरम बरौरा में पप्पू दुकानदार के घर के पास
721–आदर्श पुरम बरौरा में रहमानिया स्कूल के पास
722–दलित बस्ती बरौरा हुसैन बाड़ी में शिव प्रसाद के घर के पास
723–आजाद नगर बी ब्लाक में नागेश्वर मंदिर के पास
724–दलित बस्ती सरदार नगर में श्यामू के घर के पास क
725–दलित बस्ती सरदार नगर में श्री पाल वर्मा के घर के पास
726–दलित बस्ती माधौपुर में कुहरू भगत के घर के पास
727–राजा बिहार में कमलेश चौरसिया के घर के पास
728–राजा बिहार में श्रीधर के घर के पास
729–सुलभ काम्पलेक्स के पीछे दुबग्गा
730–श्री हरिश्चन्द बाजपेई के घर के पास रस्तोगी नगर
732–श्री नरेन्द्र सिंह के घर के पास गौशाला रोड
733–श्री गंगाधर के घर के पास,रस्तोगी नगर
734–मन्दिर के पास रस्तोगी नगर
735–श्री रामू बाजपेयी के घर के पास रस्तोगी नगर
736–श्री शिव कुमार कश्यप के घर के पास हड़ही बाजार
737–श्री राम मूर्ति के घर के पास रस्तोगीं नगर
738–श्री रामू की दुकान के सामने, गौशाला रोड
739–श्री कल्लू कुम्हार के घर के पास
740–श्री यादव जी के घर के पास पुराना तोपखाना
741–जंगल के पास,गौशाला रोड
742–श्री शुकरू रैदास के घर के पास,मालापुरम
743–कर्नल के घर के पास,पुराना तोपखाना
744–श्रीमती माला द्विवेदी के घर के पास, मालापुरम
745–श्री पुत्ती लाल के घर के पास,पुराना तोपखाना
746–श्री श्रीपाल कान्सटेबल के घर के पास,मालापुरम
747–जावेद के घर के पास,सरफराज गंज
748–श्रीमती रामकली के घर के पास,सरफराजगंज
749– रौशन सिंह मार्केट के पीछे ,बालागंज चौराहा
750–श्री सीताराम लोधी पुराना बालागंज
751–आजाद नगर बी0 ब्लाक नलकूप वाली पार्क
753–आजाद नगर बी0 ब्लाक में भ0सं0–218 के सामने
754–आजाद नगर ए0 ब्लाक नलकूप के पास

LF0000531028

2639 ~~2555~~ 450

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

INDEX

IN

AFFIDAVIT

(ON BEHALF OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P.)

IN RE

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp.Parties

Sl. No.	PARTICULARS	PAGE Nos.
1.	Application	1
2.	Affidavit	2-12
3.	**ANNEXURE No. A – 1** : Copy of Identity Cord.	13
4.	**ANNEXURE No. A – 2** : Photostat copies of the relevant charts showing progress details relating to the Lucknow Payjalapurti Pariyojana Phase – 1, Part – 1 and Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2 prepared by the U. P. Jal Nigam on 22.5.2012.	14-16
5.	**ANNEXURE No. A – 3** : Copy of Government Order dated 16.12.2011.	17

Lucknow

Dated: May , 2012

21/7/12

11/7/12

(H. P. SRIVASTAVA)

ADDL.CHIEF STANDING COUNSEL

COUNSEL FOR THE RESPONDENT

2640 ~~2559~~ 451

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

C. M. Application No. 56960 of 2012

State of U. P. --------Applicant

In re

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp.Parties

APPLICATION FOR TAKING ON RECORD

PRESENTED TODAY
JOINT REGISTRAR (LISTING)

The applicant – respondent above named, most respectfully submit as under:

The applicant is filing the affidavit in the above noted writ petition in compliance of the orders dated 14th May 2012 and 16th May 2012 passed by this Hon'ble Court, which is expedient in the interest of justice. Hence the same be taken up on the record of the writ petition.

11 JUL 2012
Checked

P R A Y E R

Wherefore, it is most respectfully prayed that this Hon'ble Court may graciously be pleased to allow the accompanying affidavit to be taken on the record.

Such other and further order which this Hon'ble Court may deem just, fit and proper under the circumstances of the case may also be passed.

Lucknow

Dated: May , 2012

11/7/12

(H. P. SRIVASTAVA)
ADDL.CHIEF STANDING COUNSEL
COUNSEL FOR APPLICANT.

2641/2055 452

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW .

HIGH COURT ALLAHABAD
AFFIDAVIT 2012
054036 1

WRIT PETITION No. 4436 (M.B.) of 2003

Sewage Treatment Plant ---------Petitioner

Versus

State of U. P. & Others ---------Opp. Parties

AFFIDAVIT OF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P., IN COMPLINACE OF THIS HON'BLE COURT'S ORDERS DATED 14TH MAY 2012 AND 16TH MAY 2012.

I, Uma Shanker Singh aged about 55 years, Religion – Hindu, son of Late Sri R. K. Singh, presently posted as Under Secretary, Department of Urban Development, Government of U. P., Civil Secretariat, Lucknow resident of House No. D - 34, Vinay Nagar, Krishna Nagar, Lucknow the deponent, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Under Secretary, Department of Urban Development, Government of U.P., Civil Secretariat,Lucknow, and as such he is fully conversant with the facts of the case deposed to hereinafter.

2. That the deponent has read over the writ petition filed by the petitioner and has understood the contents thereof and is submitting some necessary facts, which are expedient in the interest of justice to be submitted before the Hon'ble Court herein under:

3. That the deponent is annexing herewith copy of his 'Identity Card' as mark of identification; which is annexed as **ANNEXURE No. A – 1** to this affidavit.

4. That the subject matter of the present writ petition relates to improvement of drinking water situation and sewage disposal system in Lucknow city.

5. That it is submitted that instant matter was listed on 14th May 2012 and on the day this Hon'ble Court pleased to pass an order, and directed to explain certain facts before this Hon'ble Court. On 16th May 2012, this Hon'ble Court directed to respondents to submit the up-dated status report.

6. That in compliance of the order dated 14th May 2012 and 16th May 2012 passed by this Hon'ble Court, instant affidavit is being filed narrating the facts and records relating to the matter in question.

7. That it is submitted that the U. P. Jal Nigam is an implementing agency on behalf of Nagar Nigam Lucknow and Jal Sansthan , Lucknow for execution, planning and design for drinking water supply, river pollution control work as well as the sewage disposal work. Therefore, the separate affidavits are being filed by the Nagar Nigam, Lucknow; U. P. Jal Nigam, Lucknow; Jal Sansthan, Lucknow and U. P. Pollution Control Board, Lucknow in compliance of orders dated 14th May 2012 and 16th May 2012 passed by this Hon'ble Court.

2643 454

8. That in compliance of the orders dated 14th May 2012 and 16th May 2012 passed by this Hon'ble Court, the deponent is submitting certain facts in brief regarding efforts made by the State Government for 'improvement of Drinking Water Facilities in Lucknow City':

(i). That it is submitted that since 2005, two components i.e., Urban Infrastructure and Governance (U.I.G.) and U.I.D.S.S.M.T. under the Jawahar Lal Nehru National Urban Renewal Mission Programme of the Government of India are being implemented by the Nagar Vikas Vibhag of the State Government.

(ii). That under U.I.G. component of the Jawahar Lal Nehru Urban Renewal Mission Programme of the Government of India [*wherein funding pattern is 50 % by Government of India, 20 % by the State Government and rest 30 % by local bodies*]. The U.I.G. Project of the Jawahar Lal Nehru Urban Renewal Mission Programme mainly relates for improvement of the schemes / projects relating to Supply of Drinking Water, sewerage, solid waste management and transportation facilities in the Urban Area, and under U.I.G. Project, seven cities of State of Uttar Pradesh [namely, Kanpur, Lucknow, Agra, Varanasi, Meerut, Allahabad and Mathura] have been selected.

District Mathura is under the National Heritage, therefore, in the said district the funding pattern [under the U.I.G. component of the Jawahar Lal Nehru Urban Renewal Mission Programme] is 80 % by Government of India, 10 % by the State Government and rest 10 % by local body i.e. Nagar Palika Parishad] Mathura.

(iii). That the State Government requested to the Government of India to sanction and implement the schemes / projects

2644 ~~2558~~ 455

relating to 'Drinking Water Facilities' on priority basis, in the aforesaid seven cities of State of Uttar Pradesh [namely, Kanpur, Lucknow, Agra, Varanasi, Meerut, Allahabad and Mathura] selected under the U.I.G. component of the Jawahar Lal Nehru Urban Renewal Mission Programme. The plan for 'Drinking Water Facilities' were prepared keeping in view the population of the aforesaid cities in the year 2025. It is submitted that for improvement of 'Drinking Water Facilities' in Lucknow City, two programmes / projects under aforesaid U.I.G. Project have been sanctioned and those are under implementation.

It is submitted that under the Jawahar Lal Nehru Urban Renewal Mission Programme, there are planning to provide pure drinking water to all as well as to improve the downfall of the ground water level. As per report of the Ground Water Department of U. P., the ground water level is decreasing in Lucknow City at the rate of 56 Centimeter per year, which is more that the downfall of ground water level in other main cities of State of U. P., such as Kanpur, Agra, Varanasi, Ghaziabad, Aligarh, Mathura etc.

(iv). That in the year 1976, the Master Plan for 'Supply of Drinking Water in Lucknow City' had been prepared, under which total city had been divided in 5 Water Supply Districts [i.e., A, B, C, D and E]. The Water Supply District 'E' of the Lucknow City is under the administrative control of the Cantonment Board of Lucknow. For providing long term 'Drinking Water facilities in Lucknow City', a Pre-Feasibility Report was prepared, and under 'City Development Plan (CDP) of Lucknow City' an amount of Rs. 1277.53 Crore has been sanctioned for the Lucknow City under Jawahar Lal Nehru Urban Renewal Mission Programme. Under aforesaid Pre-Feasibility Report, for providing long term Drinking

Water facilities in Lucknow City two projects have been prepared and sanctioned under the U.I.G. component of the Jawahar Lal Nehru Urban Renewal Mission Programme. Those are stated as under:

1. Lucknow Payjalapurti Pariyojana Phase – 1, Part – 1 (sanctioned cost of Rs. 388.61 Crore); and

2. Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2 (sanctioned cost of Rs. 146.5660 Crore).

The details of works performed under the aforesaid two water works projects of Lucknow City are stated as under:

(A). Lucknow Payjalapurti Pariyojana Phase– 1, Part– 1: In the First Phase, Part – I; the proposed Third Jalkal (80 M.L.D. Capacity), and 5 Drinking Water Schemes (which are based on 40 + 21 New Tubewell and 44 re-bored Tubewells) have been completed and those are under function. The works relating to enhancement of capacity of Second Jalkal, Balaganj (100 M.L.D. to 200 M.L.D. Capacity) have been completed, and it is under trial and run. The consolidation works relating to the Aishbagh Jalkal are under progress. It is submitted that under the Lucknow Payjalapurti Pariyojana Phase – 1, Part – 1; there are 5 Drinking Water Schemes, under which the works relating to installation of 21 new Tubewells, construction of 5 high water reservoirs, construction of 4 under ground water reservoirs, and 141.05 Km. Distribution System have been completed and those are under function. After completion of entire project [Lucknow Payjalapurti Pariyojana Phase – 1, Part – 1] , 141 M.L.D. more drinking water be available in place of proposed 238.56 M.L.D..

(B). Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2: Under this Pariyojana, the works relating to 12 New Drinking Water Schemes; 5 Re-organised Drinking Water Schemes; Rebore of 20 Tubewells; construction of additional intake well (60 M.L.D. Capacity) in Second Jalkal, Balaganj; consolidation, repairing and renovation works relating to the Aishbagh Jalkal; lining works for storage of raw water in Bharwara Lake; works relating to reboring of 20 Tubewells for drainage of 100 Cusec water in Gomti River have been completed and those are under function. It is submitted that under the Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2; the works relating to installation of 18 new Tubewells, construction of one high water reservoirs and construction of one under ground water reservoirs [against 18 high water reservoirs and 6 under ground water reservoirs], and 372.39 Km. Distribution System [against total 568 Km. Distribution System] have been completed and those are under function. The remaining works are under progress. After completion of entire project [Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2] , 18 M.L.D. more drinking water be available in place of proposed 21 M.L.D. drinking water.

In this manner in the Lucknow Payjalapurti Pariyojana Phase – 1, Part – 1 and Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2, against the proposed 259.56 M.L.D. drinking water, there are availability of 159 M.L.D. more drinking water in the Lucknow City, and about 11,07,000 peoples of the city are beneficiaries for the same. Aforesaid population of 11,07,000 peoples also include 54,000 peoples; for whom the drinking water facilities were not

available through water supply. There are 3291 numbers of enhancement in water connections.

In the Gomti Nagar and Indira Nagar area of the Lucknow City, for supply of water, Third Jalkal [having 80 M.L.D. Capacity] has been started. After start of water supply from Third Jalkal, the loads on Tubewell have been decreased, and the water supply, pressure of water in supply pipes, and water supply hours have been improved due to availability of more water.

The true photostat copies of the relevant charts showing progress details relating to the Lucknow Payjalapurti Pariyojana Phase – 1, Part – 1 and Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2 prepared by the U. P. Jal Nigam on 22.5.2012 are being annexed herewith collectively and marked as **ANNEXURE No. A – 2** to this affidavit.

(v). That except to the funds provided by the Government of India under the the U.I.G. component of the Jawahar Lal Nehru Urban Renewal Mission Programme, under the State Sector and District Yojana [Nagriya Paiyjal, General and S.C.S.P.], the State Government run different schemes for improving Drinking Water facilities. In the preceding seven years, the State Government have sanctioned an amount of Rs. 4991.94 Lakh for improving Drinking Water facilities in Lucknow City, and using the same, 14 new tubewells were installed, 64 old tubewells have been rebored, 6 overhead tanks and 2 water reservoirs below the ground were prepared, 40 Km. pipeline, 2729 new hand pumps were installed and 3392 hand pumps have been rebored.

In this manner, an amount of Rs. 51230.72 Lakh amounts have been released for improving Drinking Water facilities in Lucknow City. The details whereof are as under:

(Amounts in Lakhs Rupees)

S.No.	Head	Kendransh	Rajyansh	Nikay Ansh	Total
1.	Lucknow Payjalapurti Pariyojana Phase – 1, Part – 1	17487.46	7772.20	8887.488	34147.15
2.	Lucknow Payjalapurti Pariyojana Phase – 1, Part – 2	6595.43	2198.47	3297.73	12091.63
3.	State Sector	------	4991.91	-----	4991.91
	TOTAL	**24082.89**	**14962.61**	**12185.218**	**51230.72**

(vi). That from the aforesaid facts, it is evident that the State Government is ensuring all the measures for improving the Drinking Water Facilities in Lucknow City.

(vii). That keeping in view of the downfall of ground water level in Lucknow City, it is necessary to install less number of hand pumps, and to increase supply of water through pipelines to save further down fall in the ground water level. To overcome from the problems of down fall in the ground water level, the Ground Water Department of the State Government is implementing the programmes relating to 'Rain Water Harvesting' and 'Ground Water Recharge'.

(viii). That the regular budget for the Financial Year 2012 – 13 have not been sanctioned by the State Government. It is submitted that vide Government Order dated 16.12.2011, the Finance Department of the State Government informed that from the amount sanctioned through the Lekhanudan for the first four months of the Financial Year 2012 -13 (w.e.f.

April 2012 to July 2012), no amount shall be used / expended in new heads / services. True photostat copy of the aforesaid Government Order dated 16.12.2011 is being annexed herewith and marked as **ANNEXURE No. A – 3** to this affidavit. It is submitted that under the 'Nagriya Paiyjal Karyakram' in the Lekhanudan for the first four months of the Financial Year 2012 -13 (w.e.f. April 2012 to July 2012), there are an arrangement of Rs. 67.40 Crore; however, no amount could be released from the said sanctioned amount for the new works of installation of the new hand pumps. It is submitted that for the 'Nagriya Paiyjal Karyakram' an amount of Rs. 165.00 Crore are needed during the Financial Year 2012 -13 for running various ongoing projects under the Paiyjal Karyakram, and after approval of budget by the legislature, the same shall be released.

(ix). That it is relevant to submit that as per Government Order dated 04.4.2008, the schemes / projects, which are having their estimated cast more than Rest. 40.00 Lakhs, they are being evaluated by the (PFAD) Projects formulation and Apperaisal Division of the Planning Department of the State Government. Thereafter, the financial sanctions are being issued as per availability of funds.

(x). That it is submitted that under the provisions of Article 243-P of the Constitution of India, the "Municipality" means an institution of self-government constituted under Article 243Q of the Constitution of India.

It is submitted that under Article 243-W of the Constitution of India, the powers, authority and responsibilities of the Municipalities are duly stated and under Article 243-X of the Constitution of India, those are empowered to impose taxes,

2650 461

duties, tolls etc. to generate funds for providing general facilities to the public residing in their territorial area.

It is submitted that if Nagar Nigam, Lucknow is not having funds for installation of new hand pumps at the sites determined by it, then after resolution of its Board, the Nagar Nigam, Lucknow may submit a proposal of loan before the State Government as per law, and subject to the availability of funds, the said loan amount could be released in favour of the Nagar Nigam, Lucknow from the 'Revolving Fund of the State Government.

9. That in view of facts and circumstances stated herein above, it is significant to submit that the Urban Development Department, State of U.P. is taking all necessary steps in the matter in question.

Lucknow :

Dated : May 23, 2012

Deponent

VERIFICATION

I, the above named deponent do hereby verify that the contents of the paragraphs 1 to 4 of this affidavit are true to my personal knowledge those of paragraphs 5 to 8 are true to my information which derived from the records and those of paragraphs 9 are based on

2651 ~~2652~~ ~~2565~~ 462

legal advice. No part of it is false and nothing material has been concealed, so help me God.

Lucknow

Dated: May 23, 2012

Deponent

I, do hereby verify that the person making this affidavit and alleging himself to the deponent is the same person, and is known to me from perusal of the papers which are produced before me. I identify the deponent who has signed before me.

Commissioner (LUCKNOW) Civil Secretariat

23/5/12

(डा० जटाशंकर त्रिपाठी)
उपायुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-5 (फौजदारी)
उ० प्र० शासन

क्रम सं० 540361
द्वारा शपथ ... जटाशंकर मिश्र
जिनका परिचय ... ओम प्रकाश चौहान
दिनांक 23.5.2012 समय 6:30 बजे सायं
वाद संख्या 1436 एम०सी० 2005
प्रकार ...
न्यायालय ...

I IDENTIFY THE DEPONENT WHO HAS SIGNED BEFORE ME.

23/05/2012

(ओमप्रकाश चौहान)
तहसील अधिकारी
नगर विकास अनुभाग-5
उ० प्र० सचिवालय लखनऊ

ANNEXURE No. A-1.

2658 ~~2566~~ 463

उत्तर प्रदेश शासन
(Government of Uttar Pradesh)
परिचय पत्र (Identity Card) क्र.सं/S No.

[redacted]

नाम/Name UMA SHANKER SINGH

पद/Desgn. UNDER SECRETARY

सेवा/Service SECTT. SERVICE

मुख्य स्वागत अधिकारी

निवास/Addr. D-34, VINAY NAGAR KRISHNA NAGAR, LUCKNOW

रक्त समूह/Bl Gp. O+ दूरभाष/Tel. 9454411589

आपात दूरभाष/ E. Tel. 0522-2239248, 2238308

नियम/Rules

1. यह परिचय पत्र अहस्तान्तरणीय है तथा सचिवालय में प्रवेश करते समय सुरक्षा कर्मियों द्वारा माँग करने पर इसको दिखाना आवश्यक है।
2. परिचय पत्र खोने पर चोरी या नष्ट होने की स्थिति में मुख्य रिसेप्सन आफिसर को तत्काल इसकी सूचना देनी चाहिए।
3. सेवा निवृत्त अथवा पदत्याग या मान्य अवधि समाप्त होने पर इसे मुख्य रिसेप्सन कार्यालय को वापस करना अनिवार्य है।
4. आपात स्थिति में उपरोक्त दूरभाष सं० पर सूचित किया जाना चाहिए।

Commissioner LUCKNOW Civil Secretariat

23/5/12

(डा० बटाशंकर त्रिपाठी)
उपायुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-5 (फौजदारी)
उ० प्र० शासन

-/4-

ANNEXURE NO. A-2

कार्यालय महाप्रबन्धक गोमती प्रदूषण नियन्त्रण इकाई, उ0प्र0 जल निगम, लखनऊ

परियोजना का नाम : लखनऊ पेयजल योजना प्रथम चरण, भाग-1

दिनांकः 30.04.12

संलग्नक-3

क्र0 सं0	योजना का नाम	नलकूप		उच्च जलाशय /भूमिगत जलाशय		वितरण प्रणाली			लाभान्वयन हेतु प्रस्तावित जनसंख्या			लाभान्वित की गई जनसंख्या	पेयजल में हुई वृद्धि (एम.एल.डी.)	सम्मिलित वार्ड	लाभान्वयन हेतु प्रस्तावित क्षेत्र	लाभान्वित किये गये क्षेत्र	नये संयोजन	टिप्पणी
		प्रस्तावित	कमीशन	प्रस्तावित	कमीशन	प्रस्तावित	बिछायी गई	कमीशन	2010	2025	2040							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1	खदरा पुनर्गठन पेयजल योजना (सी.डब्लू.आर.-150 कि.ली.)	4	4	-/1	-/1	12.618	15.379	15.379	24800	37280	41590	24800	4	अयोध्यादास(आंशिक), फैजुल्लागंज(आंशिक)	1. शिवनगर 2. शिवलोक 3. छोटी पकड़िया 4. बड़ी पकड़िया 5. कुम्हारन टोला 6. धनाकापुरवा	1. शिवनगर 2. शिवलोक 3. छोटी पकड़िया 4. बड़ी पकड़िया 5. कुम्हारन टोला 6. धनाकापुरवा	250	-
2	भरतनगर पेयजल योजना (ओ.एच.टी.-1100 कि.ली./22 मी.)	3	3	1/-	1/-	57.302	57.50	57.50	14600	25600	33200	14600	3	फैजुल्लागंज(आंशिक)	1. भरतनगर 2. नायकनगर 3. प्रीतिनगर(आंशिक) 4. सत्यलोक कॉलोनी (आंशिक) 5. मोहिबुल्लापुर (आंशिक) 6. गायत्रीनगर(आंशिक) 7. रहीमनगर डुडौली	1. भरतनगर 2. नायकनगर 3. प्रीतिनगर(आंशिक) 4. सत्यलोक कॉलोनी (आंशिक) 5. मोहिबुल्लापुर (आंशिक) 6. गायत्रीनगर(आंशिक) 7. रहीमनगर डुडौली	1000	-
	सर्वोदयनगर सिवटी कॉलोनी पेयजल योजना (ओ.एच.टी.-1300 कि.ली./22 मी. सी.डब्लू.आर.-150 कि.ली.)	2	2	1 /1	1 /1	5.436	5.62	5.62	20600	30800	39700	20600	2	लाल बहादुर शास्त्री	1. कुर्मान्चलनगर 2. सर्वोदयनगर 3. मुरारीनगर 4. शक्तिनगर 5. मानस विहार 6. लवकुशनगर(आंशिक) 7. प्रतापनगर 8. अवधपुरी	1. कुर्मान्चलनगर 2. सर्वोदयनगर 3. मुरारीनगर 4. शक्तिनगर 5. मानस विहार 6. लवकुशनगर(आंशिक) 7. प्रतापनगर 8. अवधपुरी	400	-
4	खरिका वार्ड पेयजल योजना (ओ.एच.टी.-2200 कि.ली./22 मी.)	6	6	1/-	1/-	40.40	46.65	46.65	30379	47427	62659	30379	6	खरिका	1. राजीवनगर 2. लीगाखेड़ा 3. शिव विहार 4. रथीन्द्र नगर 5. बलदेव विहार 6. रामटोला 7. घोसियाना 8. गाँधीनगर 9. कुम्हार मण्डी पसियाना 10. गोपाललनगर 11. डिफेन्स कॉलोनी	1. राजीवनगर 2. लीगाखेड़ा 3. शिव विहार 4. रथीन्द्र नगर 5. बलदेव विहार 6. रामटोला 7. घोसियाना 8. गाँधीनगर 9. कुम्हार मण्डी पसियाना 10. गोपाललनगर 11. डिफेन्स कॉलोनी	1000	-
5	गड़ी कनौरा पेयजल पुनर्गठन योजना (ओ.एच.टी.- 1100 कि.ली./22 मी. 1200 कि.ली./22 मी. सी.डब्लू.आर.- 125 कि.ली. 120 कि.ली.)	6	6	2/2	2/2	17.74	14.40	14.40	41200	55007	64698	41200	6	अम्बेदकरनगर	1.प्रेमवती नगर, 2. हड्डी खेड़ा, 3. बिहार नगर, 4. हरचन्दपुर, 5. आरती नगर, 6. विजय नगर, 7. गुलनार नगर, 8. भरतपुरी, 9. चिन्ताखेड़ा, 10. लेबर कालोनी, 11. करेहटा, 12. संजयनगर	1.प्रेमवती नगर, 2. हड्डी खेड़ा, 3. बिहार नगर, 4. हरचन्दपुर, 5. आरती नगर, 6. विजय नगर, 7. गुलनार नगर, 8. भरतपुरी, 9. चिन्ताखेड़ा, 10. लेबर कालोनी, 11. करेहटा, 12. संजयनगर	400	योजना में प्रस्तावित एक ट्यूबवेल नीलमथा कालोनी में बनाकर क्षेत्रीय 5000 की जनसंख्या लाभान्वित की गयी।
	तृतीय जलकल क्षमता 80 एम.एल.डी.	कमीशन्ड							478910	737155	1085450	250000	80	चिनहट, लाल बहादुर शास्त्री-। एवं ।।, शहीद भगत सिंह, इन्दिरा प्रियदर्शनी, रफी अहमद किदवई, इस्माइलगंज-। एवं ।।, बाबू जगजीवन राम, गोमतीनगर, मैथिलीशरण गुप्ता, राजीव गाँधी-। एवं ।।, इन्दिरानगर	गोमतीनगर एवं इन्दिरानगर, इन्दिरानगर विस्तार	गोमतीनगर फेज-1 एवं इन्दिरानगर	-	पूर्व निजी संयोजनों से लाभान्वित किया गया है। नये क्षेत्र में लाभान्वित होने के पश्चात् संयोजनों में वृद्धि होगी। नये क्षेत्रों में लाभान्वयन हेतु आवश्यक कार्य निर्माणाधीन हैं।
7	द्वितीय जलकल बालागंज की क्षमतावृद्धि (100 से 200 एम.एल.डी.)	पूर्ण, ट्रायल एवं रन प्रगति में।							248750	446380	574320	-	-	बालागंज, कश्मीरी मोहल्ला, वजीरगंज, रानी लक्ष्मी बाई, सआदतगंज, अशर्फाबाद, हुसैनाबाद, आचार्य नरेन्द्र देव, चौक, राजाजीपुरम्, मल्लाही टोला, अम्बेदकरगंज, दौलतगंज, त्रिवेणीनगर	कश्मीरी मोहल्ला, सआदतगंज, अशर्फाबाद, चाक, चौपटिया, हुसैनाबाद, राजाजीपुरम्, रिवर बैंक कॉलोनी, वजीरगंज, दौलतगंज, यासीनगंज, बालागंज, मुफ्तीगंज, अहमदनगर, मुसाफ्बनगंज, अयोध्या दास वार्ड, कदम रसूल वार्ड, खदरा, त्रिवेणीनगर		
8	ऐशबाग जलकल का सुदृढ़ीकरण कार्य	प्रगति में।							101450	118840	142380	-	-	डालीगंज, निशातगंज, पेपरमिल कॉलोनी, कल्चि कॉलेज, मार्टिन्पुरवा, राजेन्द्रनगर, राम मोहन राय	डालीगंज, न्यू हैदराबाद, पेपर मिल कॉलोनी, बाबूगंज, बादशाह नगर, निशातगंज, राजेन्द्र नगर, हैदलक रोड, मीराबाई मार्ग, बटलर पैलेस		
9	40 नग नये नलकूपों का कार्य	40	40	-	-	-	-	-	-	-	-	260000	40		लखनऊ नगर के विभिन्न क्षेत्र	विभिन्न क्षेत्र	-	क्षेत्रों में पेयजल वृद्धि कर राहत प्रदान की गई।
10	44 नग रिबोर नलकूपों का कार्य	44	44	-	-	-	-	-	-	-	-	280000	-		-तदेव-	-तदेव-	-	-तदेव-
	योग	105	105	5/4	5/4	133.50	139.55	139.55	960689	1498489	2043997	921579	141				3050	

परियोजना प्रबन्धक
पेयजल (द्वितीय)

परियोजना प्रबन्धक
निर्माण इकाई

महाप्रबन्धक
गो0प्र0नि0ई0

मुख्य अभियन्ता(स0क्षे0)

OATH COMM LUCKNOW CIVIL COURT

कार्यालय महाप्रबन्धक गोमती प्रदूषण नियन्त्रण इकाई, उ0प्र0 जल निगम, लखनऊ

परियोजना का नाम : लखनऊ पेयजल योजना प्रथम चरण, भाग-2

दिनांक: 30.04.12

संलग्नक-4

क्र0 सं0	योजना का नाम	नलकूप		उच्च जलाशय /भूमिगत जलाशय		वितरण प्रणाली			लाभान्वयन हेतु प्रस्तावित जनसंख्या			लाभान्वित की गई जनसंख्या	पेयजल में हुई वृद्धि (एम.एल.डी.)	सम्मिलित वार्ड	लाभान्वयन हेतु प्रस्तावित क्षेत्र	लाभान्वित किये गये क्षेत्र	नये संयोजन	टिप्पणी
		प्रस्तावित	कमीशन	प्रस्तावित	कमीशन	प्रस्तावित	बिछायी गई	कमीशन	2010	2025	2040							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1	कमता पेयजल योजना (ओ.एच.टी.-600 कि.ली./21 मी.)	-	-	1/-	-	29.20	10.49	-	8341	11022	17100	0	-	इस्माइलगंज-।।	कमता, कृष्णानगर, गोविन्दनगर, शंकरपुरी, स्वप्नलोक, रामजीनगर, शिवाजीनगर, बसन्त विहार, शिवपुरी, आदर्शनगर, कल्याणीनगर, पंचवटी	-	0	श्रेत - तृतीय जलकल। ओ0एच0टी0 निर्माणाधीन
2	इस्माइलगंज पेयजल योजना (ओ.एच.टी.- 750 कि.ली./22 मी.)	-	-	1/-	-	41.24	22.61	0	10860	14290	22695	0	-	इस्माइलगंज-।।(आंशिक)	मुलायमनगर, अजयनगर, ज्ञानविहार, हरिहरनगर, एहसाननगर, राजीवनगर, अवध विहार, विमलनगर, सनातननगर	-	0	तदैव
3	पटेल नगर पेयजल योजना (ओ.एच.टी.-650 कि.ली./21 मी.)	-	-	1/-	-	27.61	13.32	0	9078	11945	18960	0	-	इस्माइलगंज-।।(आंशिक)	पटेलनगर, सुरेन्द्रनगर(आंशिक), इस्माइलगंज, मंगलपुरी, अशोक विहार, शालीमार गार्डेन, अमलतास इन्क्लेव	-	0	तदैव
4	फरीदी नगर पेयजल योजना (ओ.एच.टी.-700 कि.ली./22 मी.)	-	-	1/-	-	45.00	33.27	0	9985	13143	20749	0	-	इन्दिरा प्रियदर्शनी(आंशिक)	चांदन, फरीदीनगर, मयूर विहार, बसन्त विहार, मानस विहार, अपूर्व विहार, मानस इन्क्लेव, शिव विहार	-	0	तदैव
5	संजयगाँधीपुरम् पेयजल योजना (ओ.एच.टी.-900 कि.ली./22 मी.)	-	-	1/-	-	21.00	8.04	0	11304	16928	21855	0	-	गोमतीनगर(आंशिक)	संजयगाँधीपुरम्, मारूतिपुरम्, ब्रहमपुरी, कसैला, लक्ष्मणपुरी, रवीन्द्रपल्ली, नारायणपुरी	-	0	तदैव
6	तकरोही पेयजल योजना (ओ.एच.टी.-1000 कि.ली./22 मी.)	-	-	1/-	-	44.05	41.80	9.00	11774	23484	28986	1000	-	शहीद भगत सिंह(आंशिक)	तकरोही, शिवाजीपुरम्, नवनीत विहार, दीनदयालपुरम्, भायानगर, गागीपुर, सूर्या सिटी कॉलोनी	शिवाजीपुरम	0	फरीदीनगर नलकूप।
7	कृष्णानगर पेयजल पुनर्गठन योजना (सी.डब्लू.आर.-200 कि.ली.)	1	1	-/1	- /-	6.95	4.38	2.42	12993	26536	48250	2000	1	चित्रगुप्ता नगर एवं सरोजनीनगर(आंशिक)	कृष्णानगर, चाणक्यपुरी, गोपालनगर, जफरखेड़ा, सुभाषनगर, न्यू सिन्धुनगर, अनुपम नगर, भोला खेड़ा, हरी की बगिया, शास्त्रीनगर	गोपालनगर(आंशिक), जफरखेड़ा(आंशिक), सुभाषनगर(आंशिक), भोलाखेड़ा(आंशिक)	0	-
8	नेहरू पार्क अम्बेदकर नगर पेयजल पुनर्गठन योजना (ओ.एच.टी.-1650 कि.ली./22 मी. सी.डब्लू.आर.-200 कि.ली.)	3	1	1 /1	-	16.68	13.38	2.50	13209	26979	49055	2000	1	चित्रगुप्ता नगर एवं सरोजनीनगर(आंशिक)	अम्बेदकरनगर, बजरंगनगर, अलीनगर, विजयनगर	अलीनगर, बजरंगनगर	0	-
9	सेक्टर-जे पार्क मानस नगर पेयजल पुनर्गठन योजना (ओ.एच.टी.-2100 कि.ली./22 मी. सी.डब्लू.आर.-250 कि.ली.)	3	3	1 /1	-	20.67	17.15	4.00	17084	34893	63445	3500	3	चित्रगुप्ता नगर एवं सरोजनीनगर(आंशिक)	मानसनगर, भगवती विहार, आशुतोषनगर, इन्द्रपुरी, डाबू बगिया	मानसविहार(आंशिक), भगवती विहार, इन्द्रपुरी(आंशिक)	0	-
10	किला मोहम्मदी नगर पेयजल योजना (ओ.एच.टी.-500 कि.ली./22 मी.)	2	2	1/-	-	19.51	12.00	4.00	3970	8623	13902	600	2	राजा बिजली पासी वार्ड	किलामोहम्मदीनगर, बंगला बाजार पश्चिम, बंगली, बिरहाना खेड़ा, स्वरूप चन्द्र खेड़ा एवं टोंठे खेड़ा	किलामोहम्मदीनगर(आंशिक)	0	स्टैण्ड पोस्ट के माध्यम से
11	बेहसा पेयजल योजना (ओ.एच.टी.-350 कि.ली./19 मी.)	2	1	1/-	-	10.19	6.98	2.50	2786	6050	9753	300	1	राजा बिजली पासी वार्ड	बेहसा, छुहाराखेड़ा, नया गुडौरा	नया गुडौरा	0	स्टैण्ड पोस्ट के माध्यम से
12	औरंगाबाद जागीर पेयजल योजना (ओ.एच.टी.-600 कि.ली./22 मी.)	2	2	1/-	-	15.41	10.40	2.50	4859	10553	17014	2000	2	राजा बिजली पासी वार्ड	औरंगाबाद जागीर, औरंगाबाद खालसा, मिर्जापुर, ब्याजापुर, मुन्नीखेड़ा	औरंगाबाद(आंशिक)	0	स्टैण्ड पोस्ट के माध्यम से
13	रहीमाबाद पेयजल योजना (ओ.एच.टी.-750 कि.ली./21 मी.)	2	2	1/-	-	18.97	16.07	2.00	6163	13385	21579	1200	2	राजा बिजली पासी वार्ड	गुडौरा, भवितखेड़ा, रहीमाबाद, कन्धनपुरी	रहीमाबाद	0	स्टैण्ड पोस्ट के माध्यम से
14	आदिल नगर पेयजल योजना (ओ.एच.टी.-1700 कि.ली./22 मी. सी.डब्लू.आर.-175 कि.ली.)	4	4	1/1	1/1	79	66.50	26	12683	25	49057	3700	4	शंकरपुरवा-।।	1. आदिल नगर, 2.अतरौली, 3. मोहम्मदपुर खजी, 4 गायत्रीपुरम्, 5. कल्यानपुर आंशिक, 6. [illegible]ाई नगर, 7. प्रेमनगर, [illegible]मकृष्णपुरम्, 9. गन्ने का पुरवा, 10. [illegible] यूनिटीसिटी, 12. कंचननगर	आदिल नगर, असकापुरी, बहादुरपुर, वसुन्धरा विहार, आदर्श नगर आंशिक, प्रगति विहार आंशिक यूनिटी सिटी एवं कंचन नगर आदि क्षेत्र	150	

2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
ाही टोला पुनर्गठन पेयजल योजना .एच.टी.-1900 कि.ली./22 मी.)	2	2	1/-	-	24	10.00	9	39600	48200	55800	39600	2	मल्लाही टोला-I(आंशिक), मल्लाही टोला-II, दौलतगंज(आंशिक), हुसैनाबाद(आंशिक)	1. मल्लाही टोला, 2. हुसेनाबाद, 3. दौलतगंज, 4. करनशाह का तकिया, 5. ठाकुरगंज घासमण्डी, 6. लालकालोनी, 7. मदरसा घासमण्डी, 8. जफरिया कालोनी, 9. मुसाहिबगंज, 10. मुबारक का हाता, 11. बाबा बालकदास पुरम्, 12. ठाकुरगंज पोलिस स्टेशन, 13. मुफ्तीगंज, 14. मुरमुरी टोला, 15. राया ग्राम, 16. तकिया बर्फ खाना, 17. अहमदगंज	1. मल्लाही टोला, 2. हुसेनाबाद, 3. दौलतगंज, 4. करनशाह का तकिया, 5. ठाकुरगंज घासमण्डी, 6. लालकालोनी, 7. मदरसा घासमण्डी, 8. जफरिया कालोनी, 9. मुसाहिबगंज, 10. मुबारक का हाता, 11. बाबा बालकदास पुरम्, 12. ठाकुरगंज पोलिस स्टेशन, 13. मुफ्तीगंज, 14. मुरमुरी टोला, 15 राया ग्राम, 16. तकिया बर्फ खाना, 17. अहमदगंज	91	
या माधोपुर पुनर्गठन पेयजल योजना .एच.टी.- 0 कि.ली./22 मी. 0 कि.ली./22 मी. ब्लू.आर.-300 कि.ली.)	-	-	2/1	-	104	61.00		28458	71665	91449		-	कन्हैया माधोपुर	1. सत्यपुरम, 2. विस्मित कालोनी, 3. आजादनगर, 4. बंशीविहार, 5. सरदारनगर, 6. एकतानगर, 7. बरौरा हुसैनाबादी, 8. न्यूहैदराबाद, 9. सुन्दरनगर, 10 बरौरा, 11. दुबग्गा अहिरमखेड़ा, 12. आदर्शनगर, 13 मल्लाहपुर कालोनी, 14. गुलशननगर, 15. शिवाहीबिहार, 16. माधोपुर, 17. बेगरिया माधोपुर, 18 बेगरियार न्यू कालोनी, 19. अवध एन्क्लेव, 20. फिरदौस कोलोनी, 21. सुमितानगर, फरीदीपुर, 22. न्यूकालोनी, 23. कैम्पबेल रोड	-	-	द्वितीय जलकल की क्षमतावृद्धि के उपरान्त लाभान्वित होगा
दतगंज पुनर्गठन पेयजल योजना .एच.टी.- 0 कि.ली./22 मी. 0 कि.ली./22 मी. ब्लू.आर.- 500 कि.ली.)	-	-	2/1	-	39.95	25.00		49348	71665	91949		-	सआदतगंज	1. सुल्तानपुर गडरिया, 2. नवीन नगर, 3. पुराना सआदतगंज, 4. लकडमंडी, 5. शेखपुर, 6. शिवाजीपुरम्, 7. सरीपुरा, 8. अशोक विहार, 9. चन्द्रलोक विहार, 10. आनंदपुरम, 11. ब्रजविहार	-	-	द्वितीय जलकल की क्षमतावृद्धि के उपरान्त लाभान्वित होगा
नग रिबोर नलकूपों का कार्य	20	20	-	-	-	-	-	-	-	-	130000	-		लखनऊ नगर के विभिन्न क्षेत्र	-	-	विभिन्न क्षेत्र
योग	41	38	18/6	1/1	563.43	372.39	63.92	252495	430486	641598	185900	18				241	

परियोजना प्रबन्धक
पेयजल (द्वितीय)

परियोजना प्रबन्धक
निर्माण इकाई

महाप्रबन्धक
गो0प्र0नि0ई0

मुख्य अभियन्ता(स0से0)

Commissioner LUCKNOW Civil Secretariat

ANNEXURE NO-A-3

467

2570
2656

उत्तर प्रदेश शासन
वित्त (आय–व्ययक) अनुभाग–1
संख्या : बी–1–3520/दस–2011–231/2012
लखनऊ : दिनाँक : 16 दिसम्बर, 2011

कार्यालय–ज्ञाप

अधोहस्ताक्षरी को यह कहने का निदेश हुआ है कि संविधान के अनुच्छेद 206 के अनुसार वित्तीय वर्ष 2012–2013 के प्रथम चार माहों (अप्रैल से जुलाई, 2012 तक) के लिये लेखानुदान, जैसा कि विधान सभा में प्रस्तुत किया गया स्वीकृत किया जा चुका है, ताकि राज्य सरकार वर्ष 2012–2013 का आय–व्ययक पारित होने तक उक्त अवधि के दौरान होने वाले खर्चों को वहन कर सके । संविधान के अनुच्छेद 204 के अनुसार समेकित निधि में से विधान सभा द्वारा स्वीकृत अनुदान एवं राज्य की समेकित निधि पर भारित धनराशियों के विनियोग किये जाने का प्राधिकार उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 2011 (उत्तर प्रदेश अधिनियम संख्या–23 सन् 2011) द्वारा प्रदान कर दिया गया है । विधान मण्डल द्वारा प्राधिकृत धनराशि, लेखानुदान से सम्बन्धित बजट साहित्य में प्रदर्शित की गई है ।

2– वित्तीय वर्ष 2012–2013 के प्रथम चार माह के लिये स्वीकृत लेखानुदान के सापेक्ष वित्तीय स्वीकृतियाँ जारी करने तथा धनराशि को विभागाध्यक्ष / नियंत्रक अधिकारी के निवर्तन पर रखे जाने हेतु निम्नवत् कार्यवाही की जाय –

(1) लेखानुदान अवधि के लिये स्वीकृत धनराशि मोटे तौर पर वर्ष 2012–2013 के अनुमानित व्यय का 4/12वां भाग है । परन्तु जिन मामलों में यह अनुपात सुनिश्चित रूप से लागू नहीं किया जा सकता है और प्रतिमाह व्यय की जानी वाली धनराशि समान रूप से वितरित नहीं की जा सकती है, वहां आवश्यकतानुसार धनराशि की व्यवस्था की गयी है । लेखानुदान से सम्बन्धित बजट साहित्य में प्रदर्शित धनराशि के अन्तर्गत रहते हुए वित्तीय स्वीकृतियां / धनराशि को निवर्तन पर रखे जाने की कार्यवाही इस प्रकार की जाय कि लेखानुदान अवधि में वेतन, भत्तों तथा वचनबद्ध व्यय की अन्य मदों में धनराशि व्यय की आवश्यकता के अनुसार पर्याप्त हो जाय ।

(2) "लेखानुदान" के अन्तर्गत व्यवस्थित धनराशि से स्वीकृति केवल चालू योजनाओं पर ही दी जाय और किसी भी दशा में इस धनराशि का उपयोग "नई मदों / सेवाओं" पर व्यय के लिये न किया जाय ।

(3) अंशपूँजी विनियोजन, ऋण एवं अग्रिम से सम्बन्धित स्वीकृतियाँ, वित्त विभाग की सहमति से जारी की जांय ।

(4) आयोजनागत पक्ष की वित्तीय स्वीकृतियों से सम्बन्धित पत्रावलियाँ वित्त विभाग को संदर्भित करने से पूर्व यथास्थिति नियोजन विभाग / समाज कल्याण विभाग का 'क्लियरेन्स' प्राप्त कर लिया जाय ।

(5) स्वीकृतियाँ जारी करने से पूर्व विभागों द्वारा यह भी सुनिश्चित किया जाय कि प्रश्नगत कार्य किसी अन्य योजना से स्वीकृत नहीं हुआ / हो रहा है ।

(6) चालू योजनाओं के अन्तर्गत व्यय की मानक मद 20–सहायता अनुदान–सामान्य (गैर वेतन) एवं 27–सब्सिडी के ऐसे मामले जिनमें बजट में प्रावधान करने से पूर्व वित्त

Oath Commissioner LUCKNOW

विभाग द्वारा विस्तृत एवं पूर्ण स्क्रूटनी कर ली गयी हो, लेखानुदान अवधि के लिए धनराशि की स्वीकृति प्रशासकीय विभाग द्वारा स्वयं निर्गत की जायेगी । इस प्रकार जारी वित्तीय स्वीकृतियों के अन्तर्गत कोषागार से धन का आहरण विद्यमान व्यवस्था के अनुसार व्यय की आवश्यकता होने पर ही किया जायेगा ।

(7) जिन मामलों में राज्य द्वारा अनुदानित संस्थाओं के वेतन व भत्ते के भुगतान का दायित्व राज्य सरकार पर है, उनके लिए व्यय की मानक मद 31–सहायता अनुदान–सामान्य (वेतन) के अन्तर्गत बजट प्रावधान से सम्बन्धित स्वीकृतियाँ सुसंगत नियमों व स्थाई आदेशों के अधीन प्रशासकीय विभाग द्वारा निर्गत की जायेंगी ।

(8) छात्रवृत्ति, वृद्धावस्था / किसान पेंशन तथा निराश्रित महिलाओं एवं विकलांगजनों के भरण पोषण हेतु सहायता आदि, जिनकी स्वीकृति / व्यय के लिये शासन स्तर के अनुमोदन से निर्गत की गयी नियमावली अथवा स्थाई आदेश उपलब्ध हों, के लिये आवश्यक धनराशि की स्वीकृति प्रशासकीय विभाग द्वारा जारी की जा सकती है । कोषागार से धनराशि का आहरण विद्यमान व्यवस्था के अनुसार व्यय की आवश्यकता होने पर ही किया जाय ।

(9) बजट में सम्मिलित ऐसी योजनायें, जिनका व्यय आंशिक अथवा पूर्ण रूप से भारत सरकार / अन्य संस्थाओं द्वारा वहन किया जाता है, के सम्बन्ध में वित्तीय स्वीकृति भारत सरकार / अन्य संस्थाओं से योजना के कार्यान्वयन हेतु तथा सहायता की धनराशि के विषय में औपचारिक स्वीकृति प्राप्त हो जाने पर ही दी जाय ।

(10) ऐसी केन्द्रीय आयोजनागत / केन्द्र पुरोनिधानित चालू योजनाओं, जिनके कार्यान्वयन तथा वित्त पोषण के लिए भारत सरकार की वचनबद्धता प्राप्त हो गयी हो, विगत वर्षों में केन्द्रांश नियमित रूप से प्राप्त होता रहा हो, वित्तीय वर्ष 2012–2013 में भी केन्द्रांश प्राप्त होने की पूरी–पूरी सम्भावना हो एवं पूर्व वर्षों में अवमुक्त धनराशि अप्रयुक्त नहीं पड़ी, है, तो प्रथम त्रैमास की आवश्यकता / 25 प्रतिशत के लिए वित्तीय स्वीकृति केन्द्रांश की प्राप्ति की प्रत्याशा में प्रशासकीय विभाग द्वारा जारी की जा सकती है । यदि इन योजनाओं के लिए विगत वर्षों की स्वीकृतियों के सापेक्ष अप्रयुक्त धनराशि उपलब्ध हो तो ऐसी अप्रयुक्त धनराशि को प्रथम किश्त की राशि से कम करके स्वीकृति जारी की जाय ।

(11) केन्द्र सरकार तथा विभिन्न संस्थाओं द्वारा वित्त–पोषित योजनाओं के संबंध में उनके द्वारा लगायी गयी शर्तों का स्वीकृति आदेशों में स्पष्ट रूप से उल्लेख किया जाय और उनका अनुपालन भी सुनिश्चित किया जाय ।

(12) जिन मामलों में केन्द्र सरकार तथा विभिन्न संस्थाओं द्वारा योजना का वित्त–पोषण किया जाना प्रस्तावित हो, उनमें किश्तों का निर्धारण केन्द्र सरकार / संस्थाओं की शर्तों के अनुसार किया जाय ।

(13) जिन योजनाओं के लिए पूर्व में *एकमुश्त बजट प्रावधान* से धनराशि उत्तर प्रदेश बजट मैनुअल के पैरा–94 में दिये गये प्रावधानों के अन्तर्गत स्वीकृत की जा चुकी है, उन योजनाओं के लिए अनुमोदित लागत की सीमा तक प्रशासकीय विभाग वित्तीय स्वीकृति जारी कर सकते हैं । इस हेतु पुनः पैरा–94 के अन्तर्गत कार्यवाही की आवश्यकता नहीं होगी । परन्तु योजना की मूल लागत / योजना के प्रकार या

2658 469

प्रसार में परिवर्तन होने की दशा में वित्तीय स्वीकृतियाँ जारी करने के पूर्व वित्त विभाग का परामर्श एवं सहमति प्राप्त करने के पश्चात्, यथा आवश्यक पैरा-94 के अनुसार सक्षम स्तर का अनुमोदन प्राप्त किया जाना होगा ।

(14) चालू परियोजनायें, जिनके सम्बन्ध में प्रशासनिक अनुमोदन और परियोजनाओं पर होने वाले अनावर्तक व आवर्तक व्यय का अनुमोदन प्राप्त करने के पश्चात् वित्त विभाग की सहमति से आंशिक धनराशि अवमुक्त की जा चुकी हो, के लिए बजट में उपलब्ध प्रावधान से आवश्यकतानुसार शेष धनराशि अवमुक्त करने की स्वीकृति, विगत वर्ष की अप्रयुक्त धनराशि, यदि कोई हो, का समायोजन करने के उपरान्त प्रशासकीय विभाग द्वारा जारी की जायेगी ।

(15) निर्माण सम्बन्धी चालू कार्यों की अगली किश्त / किश्तें प्रशासकीय विभाग द्वारा वित्त (आय-व्ययक) अनुभाग-1 के कार्यालय ज्ञाप संख्या-बी-1-901/दस-2011-231/2011 दिनाँक 21 मार्च, 2011 के प्रस्तर-2(4)(i) व (ii) के अनुसार अवमुक्त किया जाय ।

3- उक्त प्रस्तर-2 के अनुसार वित्तीय स्वीकृतियाँ जारी करने अथवा धनराशि को विभागाध्यक्ष / नियंत्रक अधिकारी के निवर्तन पर रखे जाने से पूर्व प्रशासकीय विभाग के स्तर पर की जाने वाली समस्त औपचारिकताओं की पूर्ति अनिवार्यतः सुनिश्चित कर ली जाय । यह भी स्पष्ट किया जाता है कि धनराशि का आबंटन (एलॉटमेन्ट) मात्र किसी प्रकार के व्यय करने का प्राधिकार नहीं देता है । जिन मामलों में उत्तर प्रदेश बजट मैनुअल और वित्तीय नियम संग्रहों तथा स्थायी आदेशों के अन्तर्गत राज्य सरकार / केन्द्र सरकार अथवा अन्य सक्षम प्राधिकारी की स्वीकृति प्राप्त की जानी आवश्यक हो, उन मामलों में व्यय करने के पूर्व ऐसी स्वीकृति अवश्य प्राप्त कर ली जाय ।

4- योजनाओं हेतु प्रावधानित धनराशि को स्वीकृत कर पी.एल.ए. / डिपाज़िट खाते में जमा नहीं किया जायेगा । लेकिन डिपाज़िट कार्यों के लिये प्राप्त धनराशियाँ सम्बन्धित कार्यदायी विभागों द्वारा रेमिटेन्स लेखाशीर्ष '8782' में जमा कर वित्त (लेखा) अनुभाग-2 के कार्यालय ज्ञाप संख्या-ए-2-47/दस-97-10(9)/95 दिनाँक 03 मार्च, 1997 में दिये गये निर्देशों के अनुसार डिपाज़िट क्रेडिट लिमिट (डी.सी.एल.) निर्गत करके व्यय की जायेंगी । विधान मण्डल क्षेत्र विकास निधि योजना की धनराशि स्वीकृत कर डी.आर.डी.ए. के डिपाज़िट खाता में पूर्ववत् स्थानान्तरित करके योजना के दिशा निर्देशों के अनुसार व्यय की जायेगी ।

5- ज़िला योजनाओं की स्वीकृतियाँ सीधे संबंधित ज़िला स्तरीय अधिकारियों को जारी की जायं तथा उनकी प्रतियाँ संबंधित ज़िलाधिकारियों तथा अन्य अधिकारियों को भी पृष्ठांकित की जायं । इस सम्बन्ध में शासन द्वारा समय-समय पर जारी आदेशों का कड़ाई से अनुपालन सुनिश्चित किया जाय ।

6- बाह्य सहायतित परियोजनाओं तथा अन्य रिसोर्स लिंक्ड परियोजनाओं, अनुसूचित जातियों के लिये स्पेशल कम्पोनेंट प्लान तथा अनुसूचित जनजातियों के लिये जनजाति उप योजना के अन्तर्गत आवंटित परिव्यय के सापेक्ष बजट प्रावधान की स्वीकृति तत्परता से जारी कर दी जाय । किसी भी दशा में उक्त हेतु बजट में की गयी व्यवस्था को अन्य योजनाओं हेतु व्यावर्तित न किया जाय ।

Commissioner Lucknow Civil Secretariat

2659 470

7– परियोजनाओं में टाइम ओवर–रन/कॉस्ट ओवर–रन के सम्बन्ध में उत्तर प्रदेश बजट मैनुअल के प्रस्तर 212 (vii) में दिये गये निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाय । अतः उक्त नियम के अन्तर्गत कृत् कार्यवाही का विवरण प्राप्त होने पर ही परियोजनाओं के कॉस्ट ओवर–रन्स (जिसमें निर्माण कार्यों पर पुनरीक्षित आगणन भी सम्मिलित है) के प्रस्तावों पर विचार किया जाय ।

8– वित्तीय स्वीकृतियों के शासनादेश की प्रतिलिपि यथास्थिति, महालेखाकार (लेखा एवं हकदारी) प्रथम / द्वितीय, उत्तर प्रदेश, इलाहाबाद तथा प्रधान महालेखाकार (सिविल आडिट) प्रथम / द्वितीय, उत्तर प्रदेश, इलाहाबाद को भेजने के साथ–साथ वित्त विभाग के सम्बन्धित (व्यय–नियंत्रण) अनुभाग को भी भेजना सुनिश्चित किया जाय । स्थानीय निकायों एवं शासन से अनुदानित संस्थाओं के लिए वित्तीय स्वीकृतियों के शासनादेश निदेशक, स्थानीय निधि लेखा परीक्षा विभाग, उत्तर प्रदेश, इलाहाबाद को भी पृष्ठांकित किये जायें ।

9– अनुदानों को विभागवार / विभागाध्यक्षवार तैयार करने के कारण एक ही लेखा शीर्ष अनेक अनुदानों के अन्तर्गत प्रदर्शित होता है जिसके फलस्वरूप महालेखाकार कार्यालय में व्यय को सुसंगत लेखाशीर्ष / अनुदान के अन्तर्गत पुस्तांकन (बुकिंग) में त्रुटि की संभावना रहती है । अतः वित्तीय स्वीकृतियों तथा कोषागारों में भुगतान हेतु प्रस्तुत किये जाने वाले बिलों में सही लेखाशीर्ष (15 डिजिट कोड सहित) के साथ–साथ संबंधित अनुदान संख्या का भी स्पष्ट रूप से उल्लेख कर दिया जाय । प्रशासकीय विभागों द्वारा जारी की जाने वाली वित्तीय स्वीकृतियों में लेखाशीर्ष आयोजनागत अथवा आयोजनेतर, जैसी भी स्थिति हो, बजट साहित्य के अनुसार ही किया जाय । भारित व्यय के लिए जारी की जाने वाली वित्तीय स्वीकृतियों में मानक मद के आगे कोष्ठक में 'भारित' शब्द का उल्लेख अवश्य कर दिया जाय । बजट साहित्य में विस्तृत लेखाशीर्ष को चार अंकों में दर्शाया गया है जिसके प्रथम दो अंक उप शीर्ष को प्रदर्शित करते हैं । वित्तीय स्वीकृतियों / आबण्टन पत्रों में विस्तृत शीर्ष का उल्लेख चार अंकों में किया जाय परन्तु आहरण एवं वितरण अधिकारी द्वारा कोषागार में भुगतान हेतु प्रस्तुत बिलों में विस्तृत शीर्ष के अन्तिम दो अंको (चार अंकों में से प्रथम दो अंक छोड़कर) को ही अंकित किया जाय । प्रशासकीय विभागों को इस सम्बन्ध में यदि किसी परामर्श की आवश्यकता हो, तो वित्त (आय–व्ययक) अनुभाग–1 से परामर्श प्राप्त कर सही लेखाशीर्ष के अन्तर्गत ही स्वीकृतियाँ जारी की जायं ।

10– केन्द्रीय आयोजनागत / केन्द्र पुरोनिधानित योजनाओं तथा अन्य संस्थाओं द्वारा वित्त पोषित योजनाओं के अन्तर्गत विगत वर्षों में हुये व्यय की प्रतिपूर्ति प्राप्त किये जाने के सम्बन्ध में प्रशासकीय विभाग के प्रमुख सचिव / सचिव का यह व्यक्तिगत दायित्व होगा कि समस्त औपचारिकतायें पूर्ण करते हुये व्यय की प्रतिपूर्ति सुनिश्चित करायें । वे कृपया यह भी सुनिश्चित करेंगे कि भारत सरकार / अन्य संस्थाओं को ऐसी योजनाओं के व्यय के आडिटेड लेखों के संबंध में प्रमाण–पत्र के साथ प्रतिपूर्ति दावे समय से प्रस्तुत किये जायें ताकि इसके अभाव में प्रतिपूर्ति दावों के भुगतान में कठिनाई / विलम्ब न हो ।

11– विभिन्न अनुदानों के अन्तर्गत बजट में प्रावधानित धनराशि का आबण्टन एवं आबण्टित / वितरित धनराशि के समक्ष किये गये व्यय पर नियंत्रण के सम्बन्ध में शासनादेश संख्या–बी–1–1195/दस–16/94 दिनांक 06 जून, 1994 द्वारा निर्गत निर्देशों का कड़ाई के साथ अनुपालन सुनिश्चित किया जाय ।

12– व्यय प्रबन्धन एवं शासकीय व्यय में मितव्ययिता के संबंध में वित्त विभाग द्वारा समय–समय पर जारी आदेशों का विशेष रूप से अनुपालन सुनिश्चित किया जाय ।

इसके साथ–साथ राजकीय धन व्यय करने में उत्तर प्रदेश बजट मैनुअल के प्रस्तर–12 में दी गई शर्तों की पूर्ति तथा वित्तीय औचित्य के मानकों (स्टैण्डर्ड्स आफ फाइनेन्शियल प्रोप्राइटी) का अनुपालन भी सुनिश्चित किया जाय ।

13– कार्यदायी संस्थाओं द्वारा शासकीय धन पर यदि ब्याज अर्जित किया गया है तो उसे सम्बन्धित प्रशासकीय विभाग द्वारा राजकोष में जमा कराना सुनिश्चित किया जाय ।

14– उत्तर प्रदेश बजट मैनुअल के पैरा–88 में स्पष्ट किया गया है कि नियंत्रक अधिकारी या विभागाध्यक्ष, जैसी भी स्थिति हो, और सचिवालय के संबंधित प्रशासकीय विभाग इस बात को सुनिश्चित करने के लिये उत्तरदायी होंगे कि व्यय को कड़ाई के साथ प्राधिकृत विनियोग के भीतर रखा जाये । इसलिये नियंत्रक अधिकारी तथा विभागाध्यक्ष के साथ–साथ प्रशासकीय विभाग के प्रमुख सचिव / सचिव के स्तर पर भी वित्तीय स्वीकृतियों के समक्ष व्यय के अनुश्रवण की नियमित व्यवस्था सुनिश्चित की जाये और यदि किसी विनियोग की प्राथमिक इकाई के अधीन अनुपातिक आधार पर व्यय में किसी बड़े अन्तर होने की सम्भावना मालूम पड़े, तो उसे तत्काल वित्त विभाग के संज्ञान में लाया जाये ।

वृन्दा सरूप
प्रमुख सचिव, वित्त ।

समस्त प्रमुख सचिव / सचिव, उत्तर प्रदेश शासन ।

संख्या : बी–1–3520(1)/दस–2010–231/2011, तद्दिनाँक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :–

1 महालेखाकार (लेखा एवं हकदारी) प्रथम / द्वितीय, उत्तर प्रदेश, इलाहाबाद ।
2 प्रधान महालेखाकार (सिविल आडिट) प्रथम / द्वितीय, उत्तर प्रदेश, इलाहाबाद ।
3 प्रमुख सचिव, श्री राज्यपाल, उत्तर प्रदेश ।
4 प्रमुख सचिव, विधान परिषद् / विधान सभा सचिवालय, उत्तर प्रदेश ।
5 वित्त विभाग के समस्त व्यय–नियंत्रण अधिकारी / व्यय–नियंत्रण अनुभाग ।
6 सचिवालय के समस्त अनुभाग ।
7 समस्त विभागाध्यक्ष एवं प्रमुख कार्यालयाध्यक्ष, उत्तर प्रदेश ।
8 निदेशक, प्रायोजना रचना मूल्यांकन प्रभाग, योजना भवन, लखनऊ ।
9 समस्त मुख्य / वरिष्ठ कोषाधिकारी, उत्तर प्रदेश ।
10 समस्त वित्त नियंत्रक / मुख्य वित्त एवं लेखाधिकारी, उत्तर प्रदेश ।
11 तकनीकी निदेशक, राष्ट्रीय सूचना विज्ञान केन्द्र (राज्य एकक), योजना भवन, लखनऊ को वित्त विभाग की वेब साइट पर अपलोड करने हेतु ।
12 वित्त (लेखा) अनुभाग–2
13 गार्ड बुक ।

आज्ञा से,

लहरी यादव
बजट अधिकारी एवं
विशेष सचिव।

पी०एस०यू०पी०–ए०पी० 95 सा० वित्त–7–2–2012–(1862)–2500+2 प्रतियां (ऑफसेट)।

23/5/12
(डा० कैलाश नाथ त्रिपाठी)
उप आयुक्त एवं अनुभाग अधिकारी
व्यय अनुभाग–5 (फौजदारी)
उ० प्र० शासन

~~2515~~ 2661 472

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

Sewage Treatment Plant, Lucknow ...Petitioner

Versus

State of U.P. & others ... Respondents

INDEX

Sl. No.	Particulars	Pages
1.	Application for Listing	Separate

Lucknow.
Date- 16/7/ **2014**

B.K. Singh
(B.K. Singh)
Advocate
Counsel for the Petitioner

5 रु. कोर्ट फी COURT FEE Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

2662 473

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Civil Misc. Application No. 63558(W) of 2014
In Re

Writ Petition No. 4436 (M/B) of 2003

Sewage Treatment Plant, Lucknow ...Petitioner

Versus

State of U.P. & others ... Respondents

APPLICATION FOR LISTING

PRESENTED TODAY
JOINT REGISTRAR (LISTING)
16 JUL 2014

Humble applicant submits as under:-

1. That in the 1st phase Rs. 46 Crore and in 2nd phase Rs. 413 Crore total Rs. 459 Crore expended by the U.P. Jal Nigam under the Ganga Action Plan approved by NRCD (National River Conservation Development Authority) but despite expense of Rs. 459 Crore the quality of Gomti river water not improved.
2. That the case has also not been listed since last about 2 years and without feasibility test the Jal Nigam handed over both Sewage Treatment Plants to the Lucknow Nagar Nigam and U.P. Jal Nigam is claiming 100% progress of the STP.
3. That the petitioner is suffering with irreparable loss due to non disposal of writ petition.

Wherefore it is prayed that this Hon'ble Court may kindly be pleased to list the case for disposal at an early date.

Lucknow.
Date- 16/7/**2014**

(B.K. Singh)
Advocate

2665 ~~2511~~

474

Hon'ble The Senior Judge

My Lord,

As per the office report, Writ Petition No. 4436 (M/B) 2003 (Sewage Treatment Plant Lucknow Vs. State of U.P. (P.I.L.)) was part-heard of Hon'ble Mr Justice Pradeep Kant and Hon'ble Mr Justice A. Mateen since 18-09-2003. Chapter V Rule 14 of High Court Rules, runs as under:-

"Tied up cases.- (1) A case partly heard by a Bench shall ordinarily be laid before the same Bench for disposal. A case in which a Bench has merely directed notice to issue to the opposite party or passed an *ex parte* order shall not be deemed to be a case partly heard by such Bench."

It was last listed as such on 30-01-2012 before the P.I.L. Bench presided by Hon'ble Mr Justice Pradeep Kant (as it then was vide order of Hon'ble The Chief Justice dated 28-08-2010) of which Hon'ble Mr Justice A. Mateen was a member. On that day next date was fixed 28-02-2012. After retirement of Hon'ble Mr Justice Pradeep Kant this P.I.L. should have been listed before the P.I.L. Bench presided by Your Lordship (as per order of Hon'ble The Chief Justice dated 12-02-2012) of which Hon'ble Mr Justice A. Mateen is a member.

The judicial section submitted its report only on 27-02-2012 and consequent upon its being part-heard matter of the Bench comprised of Hon'ble Mr Justice Pradeep Kant and Hon'ble Mr Justice A. Mateen a Bench was nominated vide order of Hon'ble The Senior Judge dated 27-02-2012 to be comprised of which Hon'ble Mr Justice A. Mateen is a member. The section should have asked for formation of required Bench accordingly.

The Judicial section send the case draft directly before the Bench presided by Hon'ble Mr Justice A. Mateen instead of seeking formation of Bench for P.I.L. matter alongwith Hon'ble Mr Justice A. Mateen to be presided by Hon'ble The Senior Judge (Hon'ble Mr Justice Uma Nath Singh) as per assignment of P.I.L. Courts by Hon'ble the Chief Justice. As such they listed the said P.I.L. directly in Additional cause-list before the Bench presided over by Hon'ble Mr Justice A. Mateen.

The judicial section has sought joint apology for its mistake. The explanation flag 'A' is annexed herewith.

The computer section has also reported that judicial section send the case draft directly for listing the case before the Bench presided by Hon'ble Mr Justice A. Mateen in Court No. 25 and since then the case is being rotated by the Bench Secretary. Explanation of computer section is annexed as flag 'B'.

To rectify the mistake on the part of judicial section in listing, the Bench for hearing the Writ Petition No. 4436 (M/B) 2003 (P.I.L.) comprising Hon'ble Mr Justice

16/9/2012

2664 2018 (475)

Uma Nath Singh and Hon'ble Mr Justice A. Mateen (as per the order of Hon'ble The Chief Justice) need be constituted tomorrow as the next date fixed by the Court for hearing is 16-05-2012.

'A' Your Lordship may kindly approve the formation of Bench comprising Hon'ble Mr Justice Uma Nath Singh and Hon'ble Mr Justice A. Mateen on 16-05-2012 for hearing the Writ Petition No. 4436 (M/B) 2003 (P.I.L.).

Submitted.

As at 'A' above
15.5.2012

Joint Registrar(Listing)
15-05-2012

SOMB
15/5/2012

2665

(1)

CMA No: 151773-2021

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B)(PIL) of 2003

Sewage Treatment Plant, Lucknow, through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

INDEX

S.No.	Particurs	Page Nos.
1	Application for Taking on Record	3-4
2	2nd Supplementary Counter Affidavit with ID	5-13
3	**Annexure SCA1 –** true copy of the reply dated 09/11/2021 submitted by Lucknow Nagar Nigam.	14-16
4	**Annexure SCA2 –** true copy of the Environment	17-19

2666 (2)

	(Protection) Amendment Rules, 2017.	
5	**Annexure SCA3** –true copy of the details of weekly data of the STP's which have been found to be within the norms.	20-21

Lucknow
Dated:

(A.K.Verma)
Advocate
Counsel for the applicants/opposite parties
A.O.R.No.B/A-1396
Mobile: 9335246338

Ashok Kumar Verma

Digital Signer:Ashok Kumar Verma
DN:C=IN, E=legal.advisor54@gmail.com, OU=AOR No.-B/A-1396, O=Mob.9453133177, CN=Ashok Kumar Verma
Date:2021.11.14 17:13:37 +05:30

2667 (3)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B)(PIL) of 2003

Sewage Treatment Plant, Lucknow, through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties.

APPLICATION FOR TAKING ON RECORD

The above named applicants most humbly submit herein as under:

That in the interest of justice the accompanying 2nd supplementary

counter affidavit is prepared and filed which may kindly be taken on record being filed and such further orders be passed as this Hon'ble Court may deem just and proper under the facts and circumstances of the petition.

Lucknow.

Dated:

(A.K.Verma)

Advocate

Counsel for the applicants/opposite parties

A.O.R.No.B/A-1396

Mobile: 9335246338

2669 (5)

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

On Behalf of Opposite Party U.P.

Pollution Control Board.

Writ Petition No. 4436 (M/B)(PIL) of

2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

2670

(6)

2nd SUPPLEMENTARY COUNTER AFFIDAVIT

I, Dr. Ram Karan, aged about 56 years, son of Late Harkhali, resident of 5B/C48, Virandavan Yojna, Awas Vikas, Lucknow (Qualification – M.Sc., Ph.D., Profession-Service), the deponent, do hereby solemnly affirm and state on oath as under:-

1. That the deponent is posted as Regional Officer, Regional Office, U.P. Pollution Control Board, Lucknow and has been authorized to file the present affidavit on behalf of U.P. Pollution Control Board, as such he is fully conversant with the facts of the case deposed to herein as under:

Oath Commissner High Court Allahabad

2. That in pursuance of the notice dated 02/12/2020 issued by the U.P. Pollution Control Board to the Nagar Ayukt, Nagar Nigam show cause notice contained in Annexure -- SCA 3 to the supplementary counter affidavit imposing the Environmental Compensation, a reply dated 09/11/2021 has been submitted by Nagar Nigam, Lucknow informing that the 7 Untapped Drains situated at Bairikalan, Faizullaganj Up Stream/Down Stream, Sahara City, Gomti Nagar Drain, Gomti Nagar Extension and Ghaila Drain, at present the work of Bio Remediation work is going on and at 6 partially tapped drains the work of Bio Remediation is proposed for which e-tenders have been floated on 12/11/2021 in

Oath Commissioner High Court Allahabad

anticipation to the availability of the finance form 15th Finance Commission and the work of Bio Remediation on 6 untapped Drains will be started very soon. It has been requested by the Nagar Nigam to revoke the Show Cause Notice dated 02/12/2020. A true copy of the reply dated 09/11/2021 submitted by Lucknow Nagar Nigam is being filed as **Annexure – SCA 1** to this supplementary counter affidavit.

3. That the contents of the reply to the show cause notice submitted by the Lucknow Nagar Nigam are to be verified after due inspection by the Regional Officer, Lucknow and after the inspection the necessary action

Oath Commissioner High Court Allahabad

will be taken by the UPPCB expeditiously.

4. That the Environmental Compensation imposed in respect of STP's a Daulatganj and Bharwara amounting to Rs 50,000/-- and Rs 5,62,500/-- has already been deposited with the UPPCB, by the U.P. Jal Nigam on 21/01/2021.

5. That the Government of India has framed Environment (Protection) Amendment Rules, 2017 providing the standards to be followed by the Sewage Treatment Plants. A true copy of the Environment (Protection) Amendment Rules, 2017 are being filed as **Annexure – SCA 2** to this supplementary counter affidavit.

6. That the details of weekly data of the STP's which have been found to be within the norms are being filed as **Annexure – SCA 3** to this supplementary counter affidavit.

7. That earlier in the supplementary counter affidavit it has been specifically stated that in addition to the two STP's at Bharwara and Daulatganj, one additional STP of 37.5 MLD has been constructed in Virndavan Yojna by the Awas Evam Vikas Parishad. Further one more STP of 6.5 MLD has also been established in Virndavan Yojna. It is further submitted that one more STP of 120 MLD at GH Canal was to be completed by December, 2021 which has not got completed.

Delhi Commissner High Court Allahabad

2675

(11)

8. That the matter regarding sanction for prosecution is still pending before the State government.

Lucknow

Dated: 12/11/2007

Deponent

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 of this affidavit are true to my personal knowledge, those of contents of paragraphs 2 to 8 are believed by me to be true on the basis of information derived from records and those of contents of paragraphs X are believed by me to be true on the basis of legal advice. No part of it is false and

2676

(12)

nothing material has been concealed. So help me God.

Lucknow

Dated : 12/11/2019

Deponent

I identify the deponent on the basis of the documents and records submitted by him at the time of filing of the petition as well as on the basis of the identity proof submitted by him, who has signed before me.

(A.K.Verma)
Advocate
A.O.R.No.B/A-1376
Chamber No.A-121 High Court,
Lucknow
Mobile: 9335246338

Solemnly affirmed and signed before me on 12/11/2019 at 9.25 a.m./p.m. by the deponent Shri Ram Karan who is identified by Shri A.K.Verma, Advocate, High Court, Lucknow Bench, Lucknow.

Oath Commissioner
High Court Allahabad

2677

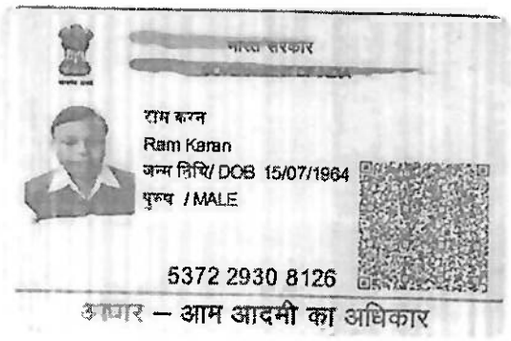
(13)

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

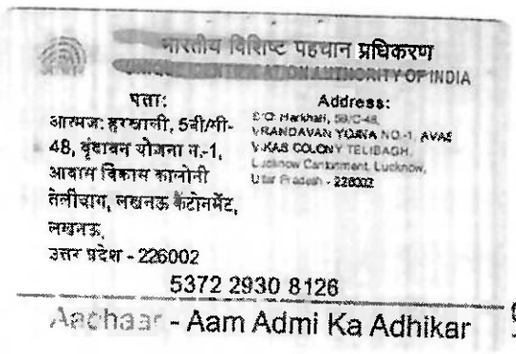
OATH COMMISSIONER

Oath Commissner
High Court Allahabad

S.P Mishra
Oath Commissioner
No... 66969
Date...



Oath Commissner
High Court Allahabad



Certified Copy For Photo Copy
True Photo Copy
Was Original

ANNEXURE-SCA-1

(14) 2678

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–कैम्प–0522–2612020,
ई–मेल–mnlko@nic.in,वेबसाइट–http://lmc.up.nic.in

प्रेषक :	सेवा में :
नगर आयुक्त, नगर निगम, लखनऊ।	मुख्य पर्यावरण अधिकारी, वित्त–5 उ0प्र0 नियन्त्रण बोर्ड, गोमती नगर लखनऊ।

पत्रांक : डी/181/नि0आ0/प0प्र0/21 दिनांक : 09/11/21

विषयः–मा0 राष्ट्रीय हरित अधिकरण (एन.जी.टी.) पर्यावरणीय नियमों का अनुपालन में नगर निगम लखनऊ द्वारा नदियों के प्रदूषण नियन्त्रण हेतु गोमती नदी में प्रवाहित होने वाली नालों का बायोरेमिडियेशन के माध्यम से ट्रीटमेन्ट किये जाने के सम्बन्ध में।

महोदय,

अपर मुख्य सचिव महोदय नगर विकास विभाग उ0प्र0 शासन की अध्यक्षता में दिनांक 21.10.2021 को आहूत बैठक के सम्बन्ध में निर्गत कार्यवृत्त दिनांक 22.10.2021 पत्रांक सं0–11246/नौ–5–2021–01रिट/2019–टीसी में वांछित सूचना के सम्बन्ध में अवगत कराना है कि, इस सम्बन्ध में अवगत कराना है कि, मा0 एन0जी0टी0 ओवर साइट कमेटी की अध्यक्षता में दिनांक 17.01.2020 को आयोजित बैठक की कार्यवृत्त द्वारा लखनऊ जनपद में अध्यक्ष मॉनिटरिंग कमेटी द्वारा महाप्रबन्धक, उ0प्र0 जल निगम लखनऊ को निर्देशित किया गया कि *"शहर की आबादी के हिसाब से उत्पन्न सीवेज का आंकलन कर गैप पर समुचित कार्यवाही सुनिश्चित करायी जावे। जिन नालों की टीपिंग नहीं की गयी है उन पर बायोरेमेडियेशन/फाईटोरेमेडियेशन कराया जाये"* एवं समस्त नालो को शोधित किये जाने हेतु उ0प्र0 जल निगम को निर्देशित किया गया था। (संलग्नक–1)

मा0 राष्ट्रीय हरित अधिकरण (NGT) द्वारा पारित आदेश रिट पिटिशन ओ0ए0.200/2014 दिनांक 07.08.2019 के क्रम में उ0प्र0 प्रदूषण नियन्त्रण बोर्ड के पत्रांक सं0–जी0 34306/सी0–5/सी0–46/2020 द्वारा नगर निगम लखनऊ को पॉच लाख रूपये की दर से 19 नालो का रूपये 4,75,00,000/–(रूपये चार करोड़ पचहत्तर लाख मात्र) की पर्यावरणीय क्षति पूर्ति अधिरोपित किये जाने की नोटिस दी गयी थी। (संलग्नक–2)

उ0प्र0 प्रदूषण नियंत्रण बोर्ड के उपरोक्त दी गयी नोटिस को निरोपित किये जाने हेतु कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई के पत्रांक सं0–3058/डब्ल्यू–33/64 दिनांक 15.12.2020 (संलग्नक–3) द्वारा मुख्य पर्यावरण अधिकारी वृत्त–5 उ0प्र0 प्रदूषण नियंत्रण बोर्ड को अपनी सीवरेज शोधन हेतु की गयी व्यवस्था को वर्णित करते हुये प्रस्तावित पर्यावरणीय क्षतिपूर्ति को समाप्त किये जाने का अनुरोध किया गया। उक्त के सम्बन्ध में नगर आयुक्त महोदय के पत्र सं0–डी–138/न0आ0/प0प्र0क0/20 दिनांक 17 दिसम्बर, 2020 के मुख्य पर्यावरण अधिकारी, वृत्त–5, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, को प्रेषित पत्र (संलग्नक–4) द्वारा गोमती प्रदूषण नियन्त्रण इकाई उ0प्र0 जल निगम द्वारा प्रस्तुत पत्र पर विचार कर पर्यावरणीय क्षति समाप्त किये जाने का अनुरोध किया गया।

ओवर साइट कमेटी द्वारा जल निगम को दिये गये निर्देशो के सम्बन्ध में कार्यवाही लम्बित रहने तथा शासन के पत्र सं0–3146/नौ–5/2020–264सा/2019 दिनांक 11 अगस्त, 2020 से

Oath Commissioner
High Court Allahabad

प्राप्त निर्देशों के क्रम में तात्कालिक निवारण हेतु बायोरेमिडियेशन के माध्यम से गोमती नदी में प्रवाहित हो रहे 7 अनटैप्ड नालों पर बायोरेमिडियल के माध्यम से शोधित किये जाने की कार्यवाही 15वां वित्त आयोग की धनराशि से प्रस्तावित की गयी। 15वां वित्त आयोग के कार्यों की चयन समिति की बैठक दिनांक 11.02.2021 को की गयी। 15वां वित्त आयोग की उक्त धनराशि से कराये जाने वाले कार्यों की चयन समिति द्वारा बायोरेमिडियेशन कार्ययोजना को दिनांक 23.02.2021 (संलग्नक–5) को स्वीकृति प्रदान की गयी। इसी दौरान मार्च, 2021 में कोविड–19 की द्वितीय लहर आने के कारण नगर निगम के सामान्य प्रशासनिक कार्य स्थगित रहे तथा लखनऊ नगर निगम द्वारा आपदा प्रबन्धन कार्य, सैनिटाइजेशन तथा शासन से समय–समय से प्राप्त निर्देशों का अनुपालन कराया जा रहा था। कोविड–19 द्वितीय लहर समाप्त होने के उपरान्त तत्काल उपरोक्त के आलोक में लखनऊ नगर निगम द्वारा गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम लखनऊ से समस्त सात अनटैप्ड नालों पर डिस्चार्ज सम्बन्धी विवरण प्राप्त कर एवं प्रति एम0एल0डी0 जलशोधन दर प्राप्त कर एक वर्ष की अवधि हेतु (365 दिवस, वर्षाकाल के अतिरिक्त) समस्त नालों पर बायोरेमिडियेशन विधि से जलशोधन कार्य हेतु निविदायें दिनांक 14.06.2021 को द्वि–लिफाफा पद्धति पर ई–निविदायें आमंत्रित की गयीं, जिनका विवरण निम्नवत् है:–

Sl. No.	Name of Drain	Discharge of Drain (MLD)	Remarks
1.	Baitkala	0.65	Untapped Drain
2.	Faizullahganj-U/S	11.68	Untapped Drain
3.	Faizullahganj-D/S	5.5	Untapped Drain
4.	Shahara City	8.68	Untapped Drain
5.	Gomti Nagar Drain	29.6	Untapped Drain
6.	Gomti Nagar Extension	5.4	Untapped Drain
7.	Ghaila drain / pond	6.01	Untapped Drain
Total discharge (MLD)		67.42 MLD	

निविदा प्रक्रियान्तर्गत सर्वन्यून निविदादाता फर्म मेसर्स जे.एम.इन्फ्रा एण्ड इन्वायरो टेक्नोलॉजीस प्रा0लि0 जेवी मेसर्स माइलटेक इन्फ्राबिल्ड प्रा0लि0 की निविदा दर सफल निविदा दर धनांक रू0:–648.90 प्रति एम.एल.डी. (कार्य लागत रू0:–1,69,68,326.00, समस्त कर एवं कटौतियाँ सहित देय) की दर पर एक वर्ष की अवधि हेतु (वर्षा ऋतु के अतिरिक्त) निविदा समिति द्वारा की गयी संस्तुति के क्रम में नगर आयुक्त महोदय द्वारा स्वीकृति दिनांक 29.07.2021 को प्रदान कर दी गयी। तद्पश्चात् नियमानुसार दिनांक 06.08.2021 को अनुबन्ध सम्पादित कर दिनांक 10.08.2021 को कार्यादेश निर्गत कर दिया गया है। वर्तमान में बायोरेमेडिएशन का कार्य उपरोक्त सात अनटैप्ड नालों पर चल रहा है।

निम्नलिखित 6 नाले जिनमें जलनिगम द्वारा एस0टी0पी0 के माध्यम से जल शोधन का पूर्व से कराया जा रहा है, ऐसे आंशिक टैप्ड/ओवरफ्लो 6 नालों को शोधित किये जाने हेतु कार्ययोजना एवं प्रस्ताव उपलब्ध कराये जाने हेतु पत्र सं0:–1977/पी.एम./जे./21–22, दिनांक 10.09.2021 द्वारा महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उत्तर प्रदेश जल निगम निर्देशित किया गया, जिसके क्रम में महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उत्तर प्रदेश जल निगम के पत्र सं0:–2100/डब्लू–33–39, दिनांक 13.09.2021 द्वारा धनांक रू0:–137.84 करोड़ की विस्तृत कार्ययोजना (संलग्नक–6) तैयार कर प्रस्तुत की गयी थी, जिसमें चयनित नालों का विवरण निम्नानुसार है:–

Sl. No.	Name of Drain	Discharge of Drain (mld)	Remarks
1.	Nagaria Drain	16.18	Partially Tapped, overflow
2.	Sarkata Nala-A & B	28.97	Partially Tapped, overflow
3.	Pata Nala	15.57	Partially Tapped, overflow

Deptt. Commissioner High Court Allah... 12/11

2680

16

4.	Wazirganj Nala	41.41	Partially Tapped, overflow
5.	KukraiNala+Sewer	72.00	Partially Tapped, overflow
6.	GH Canal Nala	207.27	Partially Tapped, overflow

उपरोक्त के क्रम में उल्लेखनीय है कि नगर निगम के सीमित आर्थिक संसाधन तथा नगर निगम द्वारा कराये जाने वाले अन्य सभी आवश्यक संसाधनों पर पड़ने वाले व्ययभार के दृष्टिगत एकमुश्त धनराशि रू0:–137.84 करोड़ दिया जाना व्यवहारिक नहीं था। अतः मा0 एन0जी0टी0 के निर्देशों के अनुपालन में तात्कालिक निवारण हेतु प्राथमिकता पर नगर निगम द्वारा 15वीं वित्त आयोग में प्राप्त धनराशि से स्वीकृति प्रत्याशा में गोमती नदी में गिरने वाले समस्त 6 आंशिक टैप्ड/ओवरफ्लो नालों के बायोरेमेडिएशन विधि से जलशोधन कार्य हेतु दिनांक 12.11.2021 को ई–निविदायें आमंत्रित की गयी हैं। इन 6 आंशिक टैप्ड/ओवरफ्लो नालों पर बायोरेमेडिएशन का कार्य शीघ्र प्रारम्भ करा दिया जायेगा।

उपरोक्तानुसार यह स्पष्ट है कि नगर निगम लखनऊ द्वारा मा0 एन0जी0टी0 के आदेशों के अनुपालन में बायोरेमिडियेशन की कार्यवाही अनटैप्ड तथा आंशिक टैप्ड/ओवर फ्लो नालो पर प्रारम्भ कर दी गयी है। अतः उपरोक्त अनुपालन आख्या के क्रम में यू0पी0पी0सी0बी0 द्वारा पत्रांक सं0–जी0 34306/सी0–5/सा0–46/2020 द्वारा पर्यावरणीय क्षतिपूर्ति लगाये जाने के सम्बन्ध में निर्गत कारण बताओं नोटिस को निक्षेपित करने का कष्ट करें।

भवदीय,

(अजय कुमार द्विवेदी)
नगर आयुक्त

प्रतिलिपि–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1–अपर मुख्य सचिव नगर विकास, उ0प्र0 शासन।
2–सचिव, नगर विकास विभाग उ0प्र0 शासन।
3–निदेशक, स्थानीय निकाय लखनऊ।
4–सदस्य सचिव, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
5–जिलाधिकारी, लखनऊ।
6–महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, लखनऊ।
7–क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।

(अजय कुमार द्विवेदी)
नगर आयुक्त

Oath Commissioner
High Court Allahabad

2681

ANNEXURE - SCA - 2

(17)

रजिस्ट्री सं० डी० एल०-33004/99 REGD. NO. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 843] नई दिल्ली, शुक्रवार, अक्तूबर 13, 2017/आश्विन 21, 1939
No. 843] NEW DELHI, FRIDAY, OCTOBER 13, 2017/ASVINA 21, 1939

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 13 अक्तूबर, 2017

सा.का.नि. 1265(अ).—केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 8 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :—

1. संक्षिप्त नाम और प्रारम्भ :—(1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2017 है।

   (2) ये राजपत्र में उनके प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची-1 में, क्रम संख्यांक 104 और उससे सम्बन्धित प्रविष्टियों के पश्चात्, निम्नलिखित क्रम संख्यांक और प्रविष्टियां अन्तःस्थापित की जाएंगी, अर्थात् :—

क्र. सं.	उद्योग	मानदंड		मानक	
1	2	3		4	
		बहिर्स्राव निस्तारण मानक (निपटान के सभी ढंगों को लागू)			
"105	मल उपचार संयंत्र (एसटीपी)			अवस्थान	शोर का निम्नलिखित से अधिक न होना
				(क)	(ख)
			पीएच	देश में कहीं भी	6.5-9.0
		जैव-रासायनिक ऑक्सीजन मांग (बीओडी)		महानगर* अरुणाचल प्रदेश, असम, मणिपुर, मेघालय, मिजोरम, नागालैण्ड, त्रिपुरा, सिक्किम, हिमाचल प्रदेश, उत्तराखंड, जम्मू-कश्मीर राज्यों और	

Oath Commissioner
High Court Allahabad

2682

(18)

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में का.आ. सं. 844(अ), तारीख 19 नवम्बर, 1986 द्वारा प्रकाशित किए गए थे और तत्पश्चात् उनमें निम्नलिखित अधिसूचनाओं द्वारा संशोधन किए गए थे, अर्थात् :—

का.आ. 433(अ), तारीख 18 अप्रैल, 1987; सा.का.नि. 176(अ), तारीख 2 अप्रैल, 1990; सा.का.नि. 97(अ), तारीख 16 फरवरी, 2009; सा.का.नि. 149(अ), तारीख 4 मार्च, 2009; सा.का.नि. 543(अ), तारीख 22 जुलाई, 2009; सा.का.नि. 739(अ), तारीख 9 सितम्बर, 2010; सा.का.नि. 809(अ), तारीख 4 अक्तूबर, 2010; सा.का.नि. 215(अ), तारीख 15 मार्च, 2011; सा.का.नि. 221(अ), तारीख 18 मार्च, 2011; सा.का.नि. 354(अ), तारीख 2 मई, 2011; सा.का.नि. 424(अ), तारीख 1 जून, 2011; सा.का.नि. 446(अ), तारीख 13 जून, 2011; सा.का.नि. 152(अ), तारीख 16 मार्च, 2012; सा.का.नि. 266(अ), तारीख 30 मार्च, 2012; सा.का.नि. 277(अ), तारीख 31 मार्च, 2012; सा.का.नि. 820(अ), तारीख 9 नवम्बर, 2012; सा.का.नि. 176(अ), तारीख 18 मार्च, 2013; सा.का.नि. 535(अ), तारीख 7 अगस्त, 2013; सा.का.नि. 771(अ), तारीख 11 दिसम्बर, 2013; सा.का.नि. 2(अ), तारीख 2 जनवरी, 2014; सा.का.नि. 229(अ), तारीख 28 मार्च, 2014; सा.का.नि. 232(अ), तारीख 31 मार्च, 2014; सा.का.नि. 325(अ), तारीख 7 मई, 2014; सा.का.नि. 612(अ), तारीख 25 अगस्त, 2014; सा.का.नि. 789(अ), तारीख 11 नवम्बर, 2014; का.आ. 3305(अ), तारीख 7 दिसम्बर, 2015; का.आ. 4(अ), तारीख 1 जनवरी, 2016; सा.का.नि. 35(अ), तारीख 14 जनवरी, 2016; सा.का.नि. 281(अ), तारीख 7 मार्च, 2016; सा.का.नि. 496(अ), तारीख 9 मई, 2016; सा.का.नि. 497(अ), तारीख 10 मई, 2016; सा.का.नि. 978(अ), तारीख 10 अक्तूबर, 2016; और अंतिम बार अधिसूचना संख्यांक सा.का.नि. 1016(अ), तारीख 28 अक्तूबर, 2016 द्वारा संशोधित किए गए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 13th October, 2017

G.S.R. 1265(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. **Short title and commencement.**—(1) These rules may be called the Environment (Protection) Amendment Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in Schedule – I, after serial number 104 and the entries relating thereto, the following serial number and entries shall be inserted, namely:—

Sl. No.	Industry	Parameters	Standards	
1	2	3	4	
		Effluent discharge standards (applicable to all mode of disposal)		
"105	Sewage Treatment Plants (STPs)		Location	Concentration not to exceed
			(a)	(b)
		pH	Anywhere in the country	6.5-9.0
		Bio-Chemical Oxygen Demand (BOD)	Metro Cities*, all State Capitals except in the State of Arunachal Pradesh, Assam, Manipur, Meghalaya Mizoram, Nagaland, Tripura Sikkim, Himachal Pradesh, Uttarakhand, Jammu and Kashmir, and Union territory of	20

Oath Commissioner High Court Allahabad

2683

(19)

215 (E), dated the 15th March, 2011; G.S.R. 221(E), dated the 18th March, 2011; G.S.R. 354 (E), dated the 2nd May, 2011; G.S.R. 424 (E), dated the 1st June, 2011; G.S.R. 446 (E), dated the 13th June, 2011; G.S.R. 152 (E), dated the 16th March, 2012; G.S.R. 266(E), dated the 30th March, 2012; and G.S.R. 277 (E), dated the 31st March, 2012; and G.S.R. 820(E), dated the 9th November, 2012; G.S.R. 176 (E), dated the 18th March, 2013; G.S.R. 535(E), dated the 7th August, 2013; G.S.R. 771(E), dated the 11th December, 2013; G.S.R. 2(E), dated the 2nd January, 2014; G.S.R. 229 (E), dated the 28th March, 2014; G.S.R. 232(E), dated the 31st March, 2014; G.S.R. 325(E), dated the 7th May, 2014; G.S.R. 612, (E), dated the 25th August 2014; G.S.R. 789(E), dated the 11th November 2014; S.O. 3305(E), dated the 7th December, 2015; S.O.4(E), dated the 1st January 2016; G.S.R. 35(E), dated the 14th January 2016; G.S.R. 281 (E), dated the 7th March, 2016; G.S.R. 496(E), dated the 9th May, 2016; G.S.R.497(E), dated the 10th May, 2016; G.S.R.978(E), dated the 10thOctober, 2016; and lastly amended vide notification G.S.R. 1016(E), dated the 28th October, 2016.

RAKESH SUKUL

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

Oath Commissioner
High Court Allahabad

2684

ANNEXURE - 9A - 27

WEEKLY DATA OF STP OF LUCKNOW

October 2021

S. No.	Name of STP	Date	pH	BOD	COD	TSS	TC (MPN/100ml)	FC (MPN/100ml)
1	345 MLD STP, Daulatganj lko	01.10.21	7.92	16.0	72.0	26.0	14000	7900
2	56 MLD STP, Bharwara lko	01.10.21	7.8	14.0	64.0	24.0	13000	780
3	345 MLD STP, Bharwara lko	05.10.21	7.96	18.0	86.0	44.0	22000	9400
4	56 MLD STP, Daulatganj lko	05.10.21	7.84	13.0	70.4	39.0	17000	930
5	345 MLD STP, Bharwara lko	22.10.21	8.16	18.0	88.0	24.0	17000	7000
6	56 MLD STP, Daulatganj lko	22.10.21	8.56	15.0	72.0	20.0	11000	780
7	345 MLD STP, Bharwara lko	29.10.21	8.01	15.0	80.0	22.0	35000	9400
8	56 MLD STP, Daulatganj lko	29.10.21	8.16	18.0	86.0	32.0	17000	930

Commissioner

2685

WEEKLY DATA OF STP OF LUCKNOW

October 2021

S. No.	Name of STP	Date	pH	BOD	COD	TSS	TC (MPN/100ml)	FC (MPN/100ml)
1	37.5 MLD STP, Awas Vikas Iko	04.10.21	8.17	25.0	168.0	42.0	54000	35000
2	6.5 MLD STP, Vrindravan Iko	04.10.21	8.55	22.0	140.0	36.0	49000	23000
3	37.5 MLD STP, Awas Vikas Iko	11.10.21	8.4	27.0	126.0	38.0	70000	49000
4	6.5 MLD STP, Vrindravan Iko	11.10.21	8.2	24.0	110.0	30.0	46000	17000
5	37.5 MLD STP, Awas Vikas Iko	18.10.21	8.22	25.0	118.0	38.0	49000	23000
6	6.5 MLD STP, Vrindravan Iko	18.10.21	8.34	22.0	112.0	29.0	33000	13000

Read
B.K. Singh
Advocate
12.11.2021

2687

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	12-NOV-2021 01:08:36
NAMES OF THE ACC/ REGISTERED USER :	TUSHAR VERMA
LOCATION :	UTTAR PRADESH
NAME OF LITIGANT :	UPPCB
e-COURT RECEIPT NO :	UPCT1236K2108B011
e-COURT FEE AMOUNT :	₹ 15
	(Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, if Any	₹ 0

UPCT1236K2108B011

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority This receipt is valid only after verification & locking by the Court Official.

2688

(1)

Cnano: 172318-2021

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,LUCKNOW BENCH, LUCKNOW

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

INDEX

S.No.	Particurs	Page Nos.
1	Application for Taking on Record	2-3
2	3rd Supplementary Counter Affidavit with Phot ID.	4—10
3	**Annexure SCA1 –**true copy of the analysis report.	11—47

Lucknow
Dated: 18\12\2021

(A.K.Verma)
Advocate
Counsel for the applicants/opposite parties
A.O.R.No.B/A-1396
Mobile: 9335246338

Ashok Kumar

Digital Signer:Ashok Kumar Verma
DN:C=IN,
E=legal.advisor54@gmail.com,
OU=AOR No.-B/A-1396,

(2)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties.

APPLICATION FOR TAKING ON RECORD

The above named applicants most humbly submit herein as under:

That in the interest of justice the accompanying 3rd supplementary counter affidavit is prepared and filed

which may kindly be taken on record being filed and such further orders be passed as this Hon'ble Court may deem just and proper under the facts and circumstances of the petition.

Lucknow.

Dated: 18\12\2021

(A.K.Verma)

Advocate

Counsel for the applicants/opposite parties

A.O.R.No.B/A-1396

Mobile: 9335246338

2691 ~~2697~~

4

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

On Behalf of Opposite Party U.P.

Pollution Control Board.

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

3rd SUPPLEMENTARY COUNTER

AFFIDAVIT

Commissioner For Oaths High Court, Allahabad

I, Dr. Ram Karan, aged about 56 years, son of Late Harkhali, resident of

5B/C48, Virandavan Yojna, Awas Vikas, Lucknow (Qualification - M.Sc., Ph.D., Profession-Service), the deponent, do hereby solemnly affirm and state on oath as under:-

1. That the deponent is posted as Regional Officer, Regional Office, U.P. Pollution Control Board, Lucknow and has been authorized to file the present affidavit on behalf of U.P. Pollution Control Board, as such he is fully conversant with the facts of the case deposed to herein as under:

2. That in the abovenoted writ petition the second supplementary counter affidavit was filed on 15/11/2021 in which few measures taken by the

Commissioner For Oath
High Court, Allahabad

(b)

Nigam were pointed out and further proposed actions were also mentioned.

3. That as up to date analysis report of outlets of the drain falling in River Gomti were not available as such it could not be filed earlier. Now the latest analysis report in respect of the outlets of the drains falling in River Gomti of which the samples have been collected by the UPPCB on 24/11/2021, the analysis report in respect of 7 drains where Bio-remediation process has been started and further in respect of six drains where no Bio-remediation system has been installed is available with the UPPCB as dated 15/12/2021. A true copy of the analysis report is being filed as

Commissioner For Oath High Court, Allahabad

Annexure -- SCA1 to this 3rd supplementary counter affidavit.

4. That at 7 drains where Bio-remediation process has started there is only a minor improvement as such the aforesaid process can be used only as an interim measure.

5. That so far as the establishment of sewarge treatment plants there is no further progress.

Lucknow

Oath Commissioner

Dated: 17/12/21

Deponent

VERIFICATION

Commissioner For Oath High Court, Allahabad

I, the above named deponent, do hereby verify that the contents of paragraphs 1 & 2 of this affidavit are true to my personal

Oath Commissioner

(8)

knowledge, those of contents of paragraphs 3 to 4, 5 are believed by me to be true on the basis of information derived from records and those of contents of paragraphs _____ are believed by me to be true on the basis of legal advice. No part of it is false and nothing material has been concealed. So help me God.

Oath Commissioner

Lucknow

Dated : 17/12/21

Deponent

Commissioner For Oath
V. Allahabad

I identify the deponent on the basis of the documents and records submitted by him at the time of filing of the petition as well as on the basis of the identity proof submitted by him, who has signed before me.

Ashok Kumar Verma
(A.K.Verma)
Advocate

2696

(9)

A.O.R.No.B/A-1376
Chamber No.A-121 High Court,
Lucknow
Mobile: 9335246338

Solemnly affirmed and signed before me on 17/12/21 at 12.25 a.m./p.m. by the deponent Shri Ram Karan who is identified by Shri A.K.Verma, Advocate, High Court, Lucknow Bench, Lucknow.

Oath Commissioner

Oath Commissioner

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

Commissioner For Oaths
High Court, Allahabad

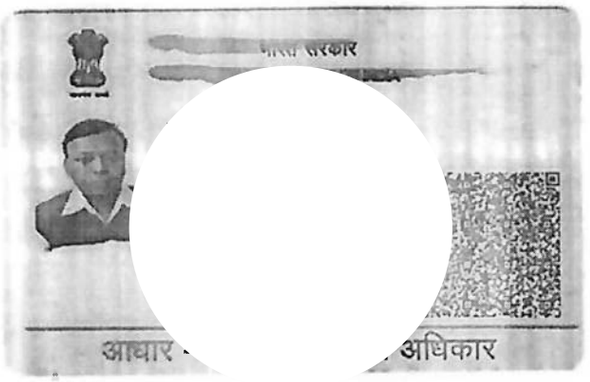
Advocate
OATH COMMISSIONER
High Court Allahabad
Lucknow Bench Lucknow
No. 82 Date 17/12/21

OATH COMMISSIONER

2697

(10)

PHOTO ID



It is certified that the Photo ID Bench
Copy of respective Original

Commissioner For Oath
Allahabad

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	BOD (mg/l)	COD (mg/l)	
1	MAHESH GANJ DRAIN	24-11-2021	7.62		156	978	1134	1300000	490000	94	312	
2	CHINA BAZAR DRAIN	24-11-2021	8.42		164	1744	1908	940000	490000	241	812	
3	GHASIYARI MANDI DRAIN	24-11-2021	8.03		244	1252	1496	1100000	490000	276	824	
4	WAZIRGANJ DRAIN	24-11-2021	8.02		212	920	1132	1700000	790000	155	544	
5	NER D/S DRAIN	24-11-2021	8.07		184	986	1170	2400000	1300000	276	896	
6	NER U/S DRAIN	24-11-2021										DRY
7	RUPUR KHADRA DRAIN	24-11-2021	7.83		188	1206	1394	2800000	1300000	98	326	
8	MOHAN MEAKINS DRAIN	24-11-2021	8.37		264	1668	1932	1100000	790000	326	924	
9	PATA NALA	24-11-2021	7.87		160	737	897	3500000	1300000	96	298	
10	SARKATA NALA	24-11-2021	7.91		110	642	752	2200000	7900000	62	316	
11	GAU GHAT DRAIN	24-11-2021	7.86		96	942	1038	1700000	790000	46	230	
12	NAGARIYA DRAIN	24-11-2021	7.9		102	576	678	2400000	1100000	54	260	
13	MAHANAGAR NISHATGANJ NALA	24-11-2021	7.81	50	90	794	884	2400000	790000	135	384	
14	LA PLACE DRAIN	24-11-2021										
15	KEDAR NATH NALA	24-11-2021	7.9	30	80	692	772	2600000	780000	132	360	
16	HANUMAN SETU NALA	24-11-2021	7.92	60	88	785	873	1100000	490000	52	168	
17	JOPLING ROAD/ PARAG DAIRY NALA	24-11-2021	7.82	40	74	622	696	2300000	1300000	48	238	
18	JIAMAU NALA	24-11-2021	8.04	40	196	1237	1433	790000	330000	303	912	
19	LA MARTINIERE NALA	24-11-2021	8.35	40	144	1012	1156	940000	460000	55.5	224	
20	DALIGANJ -1 NALA	24-11-2021	7.67	40	112	692	804	2200000	1100000	58	234	
21	DALIGANJ -2 NALA	24-11-2021	7.7	40	64	286	350	1700000	700000	38	146	
22	D/S KUKRAIL NALA	24-11-2021	8.04	50	88	820	908	1100000	490000	61	228	
23	G H NALA	24-11-2021	8.2	40	86	724	810	1300000	790000	78	234	
24	BABA KA PURVA NALA	24-11-2021	8.1	40	84	1320	1404	3400000	1700000	89	320	
25	ARTS COLLAGE NALA	24-11-2021	8.16	60	98	901	999	1700000	790000	54	182	

ANNEXURE- SCA-1

2698

(11)

18-12-2021

16/12/2021 RO

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	BOD (mg/l)	COD (mg/l)	
1	FAIZULLAGANJ D/S DRAIN	24-11-2021	7.29		168	946	1114	1300000	790000	88	290	
2	FAIZULLAGANJ U/S DRAIN	24-11-2021	7.68		126	848	974	1100000	490000	52	153.6	
3	GHAILA DRAIN	24-11-2021	7.78		66	668	734	2200000	1300000	33	110	
4	BAIRIKALA DRAIN	24-11-2021	7.98		70	584	654	400000	270000	36	144	
5	SAHARA NAHAR NALA	24-11-2021	8.15	30	76	616	692	1400000	700000	66.2	212	
6	GOMTI NAGAR VISTAR DRAIN	24-11-2021	8.3	30	84	636	720	700000	330000	86	284	
7	GOMTI NAGAR DRAIN	24-11-2021	8.07	60	194	938	1132	790000	330000	334	1008	

15-10-2023

16/12/2021
RO

Commissioner For Oath ★ High Court, Allahabad ★

2699

12

2700

13

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147680/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** D/S GOMTI RIVER NEAR BAIRAJ
2- **District:** Lucknow
3- **Sample Source:** River
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & 1 DO & 125 ml MPN Bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.94	02-12
Colour,2120 B Visual Method	Hazen	30.0	5-10000 Hazen
Conductivity,2510 B Lab Method	uS/cm	471.5	0.1-10000 uS/cm
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	44.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	296.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	340.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	170000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	94000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	10.2	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	41.6	4.0 -1000 mg/l
D.O. , 4500-OB Iodometric Method	mg/l	2.82	0.2-14.0 mg/l

Remark:* - NA

Analysed by
[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 15:48:34 +05'30'

CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2701

14

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14148141/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** D/S GOMTI RIVER NEAR EKANA STADIUM
2- **District:** Lucknow
3- **Sample Source:** River
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & 1 DO & 125 ml MPN Bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.78	02-12
Colour,2120 B Visual Method	Hazen	30.0	5-10000 Hazen
Conductivity,2510 B Lab Method	uS/cm	524.2	0.1-10000 uS/cm
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	46.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	322.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	368.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	210000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	110000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	11.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	46.4	4.0 -1000 mg/l
D.O. , 4500-OB Iodometric Method	mg/l	1.79	0.2-14.0 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK

Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 10:08:49 +05'30'

CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2702

15

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145850/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Ghaila Ghat (Gomti River)
2- **District:** Lucknow
3- **Sample Source:** River
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle and DO bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.51	02-12
Conductivity,2510 B Lab Method	uS/cm	382.5	0.1-10000 uS/cm
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	34.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	222.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	256.0	5.0 -15000 mg/l
Hardness, 2340 C EDTA Titrimetric Method	mg/l	246.0	10.0 -5000 mg/l
Calcium, 3500 -Ca B EDTA Titrimetric Method	mg/l	208.0	10.0 -1000 mg/l
Magnesium, 3500 -Mg B Calculation Method	mg/l	38.0	10.0 – 1000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	7000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	2300	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	3.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	11.4	4.0 -1000 mg/l
D.O. , 4500-OB Iodometric Method	mg/l	8.09	0.2-14.0 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Commissioner For Oath

2703

16

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

[redacted]

Date:10/12/2021

Ref no-14145885/CENTRAL/2021

1- **Sample Location:** U/S GAU GHAT

2- **District:** Lucknow

3- **Sample Source:** River

4- **Type of sample :** Surface Water

5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF

6- **Odour :**

7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle and DO bottle

8- **Date of Sample Collection :** 24/11/2021

9- **Analyis Indented by :** RO Lucknow

10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.24	02-12
Conductivity,2510 B Lab Method	uS/cm	398.2	0.1-10000 uS/cm
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	36.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	230.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	266.0	5.0 -15000 mg/l
Hardness, 2340 C EDTA Titrimetric Method	mg/l	256.0	10.0 -5000 mg/l
Calcium, 3500 -Ca B EDTA Titrimetric Method	mg/l	210.0	10.0 -1000 mg/l
Magnesium, 3500 -Mg B Calculation Method	mg/l	46.0	10.0 – 1000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	7900	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	3300	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	3.3	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	14.4	4.0 -1000 mg/l
D.O. , 4500-OB Iodometric Method	mg/l	7.58	0.2-14.0 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK

CEO Central Laboratory

Commissioner For Oath

2704

(17)

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

[redacted]

Ref no-14145910/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Faizullaganj D/S
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.29	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	168.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	946.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1114.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	88.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	290.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2705

(18)

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Date:10/12/2021

Ref no-14145904/CENTRAL/2021

1- **Sample Location:** Faizullaganj U/S

2- **District:** Lucknow

3- **Sample Source:** Drain

4- **Type of sample :** Surface Water

5- **Sample Collected By :** Namanveer Srivastava , JRF

6- **Odour :**

7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle

8- **Date of Sample Collection :** 24/11/2021

9- **Analyis Indented by :** RO Lucknow

10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.68	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	126.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	848.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	974.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1100000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	490000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	52.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	153.6	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.13 10:47:30 +05'30'

CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2706

19

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Date:10/12/2021

Ref no-14145914/CENTRAL/2021

1- **Sample Location:** PATA NALA LUCKNOW
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.87	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	160.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	737.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	897.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	3500000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	96.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	298.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2707

20

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145919/CENTRAL/2021 **Date:16/12/2021**

1- **Sample Location:** Mahesh Ganj Drain
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.62	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	156.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	978.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1134.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	490000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	94.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	312.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK

CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2708

21

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145923/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Rupur Khadra Drain

2- **District:** Lucknow

3- **Sample Source:** Drain

4- **Type of sample :** Surface Water

5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF

6- **Odour :**

7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle

8- **Date of Sample Collection :** 24/11/2021

9- **Analyis Indented by :** RO Lucknow

10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.83	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	188.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1206.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1394.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2800000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	98.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	326.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Reeta Keshav(SA), Dr Maya Verma (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK

CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2709

22

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

[redacted]

Ref no-14145858/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** Ghaila
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & 125ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.78	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	66.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	668.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	734.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2200000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	33.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	110.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Vijay Srivastava(SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2710

23

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145855/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** Bairikala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & 125 ml MPN Bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.98	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	70.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	584.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	654.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	400000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	270000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	36.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	144.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Vijay Srivastava(SA)]

Authorized by
PREETI BHASKAR
Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath Allahabad

2719

24

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

[redacted]

Ref no-14145867/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** GAU GHAT DRAIN
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & 125ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.86	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	96.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	942.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1038.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1700000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	46.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	230.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Dr Maya Verma (JRF), Vijay Srivastava(SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 16:35:08 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath Allahabad

2712

(25)

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

[redacted]

Ref no-14145863/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** Nagariya Drain
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & 125 ml MPN Bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.90	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	102.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	576.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	678.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2400000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1100000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	54.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	260.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Vijay Srivastava(SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath ★ High Court Allahabad ★

2713

26

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

[redacted]

Ref no-14145893/CENTRAL/2021 **Date:15/12/2021**

1- Sample Location: SARKATA NALA
2- District: Lucknow
3- Sample Source: Drain
4- Type of sample : Surface Water
5- Sample Collected By : KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- Odour :
7- Quantity and Packing : 2 liter plastic jerrican & 125 ml MPN Bottle
8- Date of Sample Collection : 24/11/2021
9- Analyis Indented by : RO Lucknow
10- Date of sample receipt in Lab : 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.91	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	110.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	642.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	752.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2200000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	62.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	316.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Vijay Srivastava(SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 16:27:02 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2715

28

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147131/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** Jopling Road / Parag Dairy Nala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & 125 ml MPN Bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.82	02-12
Colour,2120 B Visual Method	Hazen	40	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	74.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	622.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	696.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2300000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	48.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	238.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Dr Maya Verma (JRF), Vijay Srivastava(SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 16:06:15 +05'30'

CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2716

29

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147146/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** Daliganj-1 Nala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerrican & MPN 125ml bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.67	02-12
Colour,2120 B Visual Method	Hazen	40	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	112.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	692.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	804.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2200000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1100000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	58.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	231.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Vijay Srivastava(SA), Dr Maya Verma (JRF)]

Authorized by

PREETI BHASKAR
Preeti Bhaskar ASO

NEELIMA DEEPAK
Digitally signed by NEELIMA DEEPAK
Date: 2021.12.15 16:04:58 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath High Court Allahabad

2717

(39)

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147156/CENTRAL/2021 **Date:15/12/2021**

1- **Sample Location:** Daliganj-2 Nala
2- **District:** Lucknow
3- **Sample Source:** River
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sugeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 2 liter plastic jerriican & mpn
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.70	02-12
Colour,2120 B Visual Method	Hazen	40	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	64.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	286.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	350.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1700000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	700000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	38.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	140.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Vijay Srivastava(SA), Dr Maya Verma (JRF)]

Authorized by

PREETI BHASKAR
Preeti Bhaskar ASO

NEELIMA DEEPAK
Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 16:03:44 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner for Oath

2718

(31)

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147449/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Sahara Nahar Nala (Badh Pump Station - Barrel No 2)
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.15	02-12
Colour,2120 B Visual Method	Hazen	30	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	76.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	616.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	692.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1400000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	700000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	56.2	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	212.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 11:09:21 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath Lucknow

2719

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147459/CENTRAL/2021 Date:10/12/2021

1- **Sample Location:** Gomti Nagar Drain
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.07	02-12
Colour,2120 B Visual Method	Hazen	30.0	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	194.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	938.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1132.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	700000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	330000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	334.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	1008.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.11 11:01:56 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2720

32

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147467/CENTRAL/2021 Date:10/12/2021

1- **Sample Location:** Gomti Nagar Vistar
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.30	02-12
Colour,2120 B Visual Method	Hazen	30	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	84.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	636.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	720.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	700000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	330000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	86.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	284.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.13 11:02:48 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2722

33

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Date:08/12/2021

Ref no-14147437/CENTRAL/2021

1.- **Sample Location:** Kedar Nath Nala (Barrel No 6)

2- **District:** Lucknow

3- **Sample Source:** Drain

4- **Type of sample :** Surface Water

5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF

6- **Odour :**

7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle

8- **Date of Sample Collection :** 24/11/2021

9- **Analyis Indented by :** RO Lucknow

10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.90	02-12
Colour,2120 B Visual Method	Hazen	30	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	80.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	692.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	772.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2600000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	780000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	132.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	360.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Dr Maya Verma (JRF), Rajesh Agarwal (SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.09 14:09:17 +05'30'

CEO Central Laboratory

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2722

(34)

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT WATER LABORATORY (SURFACE WATER)

Ref no-14147442/CENTRAL/2021 **Date:08/12/2021**

1- **Sample Location:** Nishatganj Bridge
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method		7.81	02-12
Colour,2120 B Visual Method	Hazen	50	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	90.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	794.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	884.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2400000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44) 1993 Bio	mg/l	135.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	384.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Rajesh Agarwal (SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.09 14:04:53 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2723

35

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

[redacted]

Date:08/12/2021

Ref no-14146752/CENTRAL/2021

1- **Sample Location:** Baba ka Purva Nala (Barrel No 8)
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sajeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method		8.10	02-12
Colour,2120 B Visual Method	Hazen	40	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	84.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1320.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1404.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	3400000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1700000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	89.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	320.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Rajesh Agarwal (SA)]

Authorized by

PREETI BHASKAR
Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.09 14:12:00 +05'30'

CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2724

36

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT WATER LABORATORY (SURFACE WATER)

Ref no-14146788/CENTRAL/2021 **Date:08/12/2021**

1- **Sample Location:** kukrail nala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.04	02-12
Colour,2120 B Visual Method	Hazen	50	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	88.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	820.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	908.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1.0 0000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	490000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	61.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	228.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Rajesh Agarwal (SA)]

Authorized by

PREETI BHASKAR
Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.09 14:11:13 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner for Oath

2725

37

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14146809/CENTRAL/2021 **Date:08/12/2021**

1- **Sample Location:** G H Nala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.20	02-12
Colour,2120 B Visual Method	Hazen	49	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	80.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	724.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	810.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	130 000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790 000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	78.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	234.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Rajesh Agarwal (SA)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.09 14:10:29 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2726

38

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145930/CENTRAL/2021 Date:10/12/2021

1- **Sample Location:** Mohan Meakin Drain
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey SA,Nawaneer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN Bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.27	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	264.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1663.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1932.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1100000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	226.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	924.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2727

39

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhav Khand, Gomti Nagar, Lucknow-226010

Ref no-14145936/CENTRAL/2021 Date:10/12/2021

1- **Sample Location:** NER D/S
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.07	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	184.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	980.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1170.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2400000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1100000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	276.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	390.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2 The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2728

(40)

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145942/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** WAZIRGANJ DRAIN
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Namanveer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab** : 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.02	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	2120.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	920.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1122.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1700000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	155.0	1.0 - 1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	541.0	4.0 - 1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

PREETI BHASKAR
Preeti Bhaskar ASO

NEELIMA DEEPAK
Digitally signed by NEELIMA DEEPAK
Date: 2021.12.15 16:54:06 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2729

(41)

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145950/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Ghasiyari Mandi Drain
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey SA, Nanan[illegible]eer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml M[illegible] bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.03	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	244.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1252.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1496.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1100000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	490000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	276.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	824.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA
DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2730

42

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14145953/CENTRAL/2021 Date:10/12/2021

1- **Sample Location:** China Bazaar
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** KK Chaudhary SA, Nimesh dubey LA,Nameer Srivastava , JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 24/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.42	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	164.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1744.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1908.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	240000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	90000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	241.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	812.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Lab

2732

43

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14146827/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Jiamau Nala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet Maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab** : 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.04	02-12
Colour,2120 B Visual Method	Hazen	40	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	196.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1237.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1433.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	790000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	330000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	303.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	912.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

PREETI BHASKAR
Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK Date: 2021.12.15 12:36:46 +05'30'
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2732

144

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147169/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Arts College Nala (Barrel No 3)
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet Maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.16	02-12
Colour,2120 B Visual Method	Hazen	60	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	98.0	5.0 - 10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	901.0	5.0 - 10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	999.0	5.0 - 10000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1700000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	54.0	1.0 - 1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	182.0	4.0 - 1000 mg/l

Remark:* - NA

Analysed by
[Ambrish Verma (SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA DEEPAK Digitally signed by NEELIMA DEEPAK 21.12.15
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Commissioner For Oath

2733

45

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147180/CENTRAL/2021

Date:10/12/2021

1- **Sample Location:** Hanuman Setu Nala (Barrel No 4)
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet Maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.92	02-12
Colour,2120 B Visual Method	Hazen	60	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	88.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	785.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	873.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1100000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	490000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	52.0	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	168.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Ambrish Verma (SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA
DEEPA
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2734

46

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147187/CENTRAL/2021 **Date:10/12/2021**

1- **Sample Location:** Trans Gomti Nala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MPN bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.09	02-12
Colour,2120 B Visual Method	Hazen	40	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	76.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	588.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	664.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	490000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	42.0	1.0 - 1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	158.0	4.0 - 1000 mg/l

Remark:* - NA

Analysed by
[Ambrish Verma (SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA
DEEPAK
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2735

~~2733~~

47

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref no-14147445/CENTRAL/2021 Date:10/12/2021

1- **Sample Location:** Lamartiniere Nala
2- **District:** Lucknow
3- **Sample Source:** Drain
4- **Type of sample :** Surface Water
5- **Sample Collected By :** Ankur Gautam, MA, Anil Sharma, SA, Sujeet maurya, JRF
6- **Odour :**
7- **Quantity and Packing :** 02 ltr. plastic jerrican, 125 ml MP Bottle
8- **Date of Sample Collection :** 24/11/2021
9- **Analyis Indented by :** RO Lucknow
10- **Date of sample receipt in Lab :** 25/11/2021

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.35	02-12
Colour,2120 B Visual Method	Hazen	40	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	164.0	5.0 -10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1012.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1156.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	940000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	460000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	55.5	4.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	224.0	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Arti Gupta(SA), Iti Singh (JRF)]

Authorized by

Preeti Bhaskar ASO

NEELIMA [illegible]
DEEPAK [illegible]
CEO Central Laboratory

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

2736
~~2739~~.

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	17-DEC-2021 12:01:11
NAMES OF THE ACC/ REGISTERED USER :	SHCIL UTTAR PRADESH
LOCATION :	LUCKNOW
NAME OF LITIGANT :	ASHOK KUMAR VERMA ADVOCATE
e-COURT RECEIPT NO :	UPCT1743L2100V383
e-COURT FEE AMOUNT :	₹ 15
	(Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 0
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 0
Other Annextures, if Any	₹ 0

UPCT1743L2100V383

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official

2737
~~2735~~

Gmail

Ashok Kumar Verma <legal.advisor54@gmail.com>

3rd Supplementary Counter in WPIL no. 4436 of 2003

Ashok Kumar Verma <legal.advisor54@gmail.com>
To: bksinghlucknow1@gmail.com

18 December 2021 at 12:13

Kindly acknowledge the receipt of copy of 3rd Supplementary Counter affidavit in WPIL 4436 of 2003.
Regards
Ashok Kumar Verma
Advocate

3rd SCA.PDF
1786K

2738

LF0000800336

CMA NO 27/2022

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

WPIL No. 4436 of 2003

Sewage Treatment Plant .....Petitioner

Versus

State of U.P and Ors .....Opposite Parties

INDEX

S.No.	Particulars	Page
1.	Application for taking on record affidavit indicating supplementary status report.	1
2.	Affidavit indicating supplementary status report.	2-9
3.	**Annexure no. SSR-1** Copy of work order dated 10.09.2021	10-13
4.	**Annexure no. SSR-2** Copy of testing reports dated 02.11.2021 And 12.11.2021	14-35
5.	**Annexure no. SSR-3** Copy of Letter dated 23.12.2021	36-37
6.	**Annexure no. SSR-4** Copy of Notice dated 02.12.2020 and it's Reply dated 09.11.2021	38-45
7.	I.D. Proof	46

Lucknow
Dated : 24/12/2021
05.04.2022

(Namit Sharma)
Advocate
Chamber No. B-430,
B-Block, High Court Lucknow
Counsel for Nagar Nigam Lucknow
Mobile: 9415015914
AOR No- B/N 0017

NAMIT
Digitally signed by NAMIT SHARMA
DN: C=IN, S=Uttar Pradesh, Phone=9d29414c237b365d0c556c34c15df21855ed736d7afdcb0e228c8b793658410b, PostalCode=226024, STREET=B-1/14 SECTOR Q ALIGANJ.

2739

1

IN THE HONOURABLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH AT LUCKNOW

Misc. Civil Application No. _____ of 2021

Lucknow Municipal Corporation

.....Opp. Party No. _____/Applicant

In re:

Writ Petition No. 4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant **.....Petitioner**

Versus

State of Uttar Pradesh and Ors

.....Opposite Parties

APPLICATION FOR TAKING ON RECORD OF AFFIDAVIT INDICATING SUPPLEMENTARY STATUS REPORT

The Applicant above named, most respectfully begs to submit as under:-

For the facts, reasons and circumstances as stated in the accompanying Affidavit indicating supplementary status report, it is most respectfully prayed that this Honourable Court may graciously be pleased to take the same on record in the interest of justice, equity and fair play.

Lucknow

Date - 05.04.2022

[Namit Sharma]

Advocate

A.O.R – B/N 0017

Mob No. – 9415015914

COUNSEL FOR LUCKNOW MUNICIPAL CORPORATION

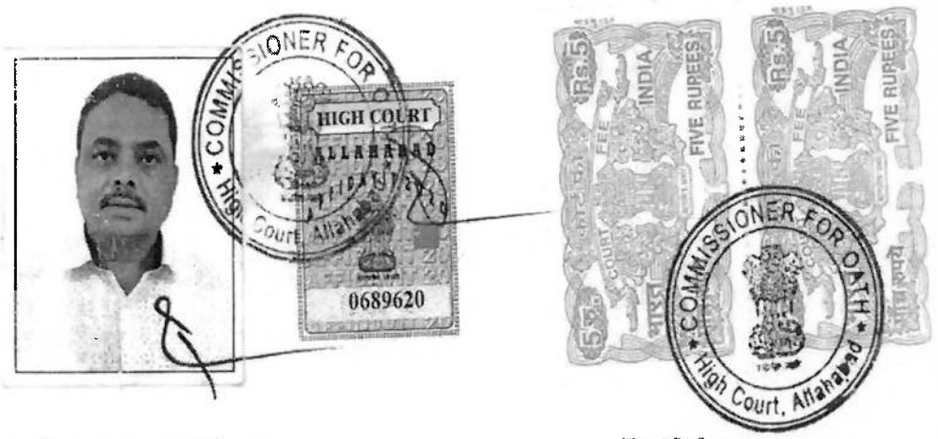
IN THE HONOURABLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH AT LUCKNOW

On behalf of Lucknow Municipal Corporation through its Executive Engineer

.....**OPP. PARTY No. _____**

In re:

Writ Petition No. 4436 (M/B) of 2003 (PIL)



Sewage Treatment Plant .....**Petitioner**

Versus

State of Uttar Pradesh and Ors

.....**Opposite Parties**

AFFIDAVIT INDICATING SUPPLEMENTARY STATUS REPORT

I, Mr. S.F.A. Zaidi, aged about 50 years, s/o Syed Ali Akhter Zaidi, presently posted as Executive Engineer, Lucknow Municipal Corporation, Occupation – Government Servant, Qualification – Post Graduate, Religion-Muslim, the deponent hereby solemnly affirm and state as under:-

1. That the deponent is presently posted as Executive Engineer, Lucknow Municipal Corporation and is duly authorised to swear and file this affidavit and as such he

is well conversant with the facts of the instant case deposed to hereinafter.

2. That previously on 09-03-2021 the Environment Engineer, Lucknow Municipal Corporation had put on record a Status Report in compliance of judgment and order dated 04-02-2021.

3. That the following supplementary Status Report is being preferred by the incumbent in order to bring on record the further developments which have taken place in pursuance of the subject matter of the instant petition.

4. That the Lucknow Municipal Corporation requisitioned for information from the U.P Jal Nigam, Lucknow regarding the status of increasing the capacity of the said STPs.

5. That as per data provided by the U.P. Jal Nigam, in the city of Lucknow within the Municipal limits there are 33 drains which includes 7 new drains emerged in outskirt areas of city, due to the expansion of area, out of which 26 drains were tapped earlier under the Gomti Action plan phase- 1 and phase – 2 and the discharge of these drains is being treated at existing 56 MLD (42 MLD plus 14 MLD) STP at Daulatganj and 345 MLD STP at Bharwara.

6. That in order to keep the river Gomti clean of affluents, the sewage water which is discharged in the river Gomti is pre-treated i.e., cleared of dirt polluting material through the Sewage Treatment Plants. That the process

COMMISSIONER FOR OATH High Court, Allahabad

of cleaning of dirt and polluting material from the sewage water before discharging it in the river is called "tapping".

7. That it is pertinent to mention here that the U.P. Jal Nigam (Urban), Lucknow is operating the said STPs at Daulatganj and Bharwara and tapping the sewage water.

8. That out of the 33 drains, 7 untapped drains are been tapped through the said STPs only however due to insufficient capacity of the above mentioned two STPs, these 7 drains could not be tapped through the said STPs.

9. That because the U.P Jal Nigam, Lucknow is yet to increase the capacity of the said STPs and untreated sewage water is being discharged in the river Gomti, the Lucknow Municipal Corporation in order to temporarily treat the 7 untapped drains, the process of bioremediation is employed so that the sewage water of the said 7 drains is cleaned and no affluents are discharged into the river Gomti.

10. That to state in brief the process of bioremediation involves the release of enzymes/bacteria which form culture in the sewage water and these bacteria also consume the dirt and affluents in the sewage water.

11. That the aforesaid process is for temporary cleaning and cannot be carried out in the rainy season.

12. That the list of the 7 untapped drains which are being treated by using the above mentioned process, is as follows:

Sl. No.	Particulars	Status
1.	Barikala	Untapped Drain
2.	Faizullaganj Upper stream	Untapped Drain
3.	Faizullaganj Down stream	Untapped Drain
4.	Sahara City	Untapped Drain
5.	Gomti Nagar Drain	Untapped Drain
6.	Gomti Drain Extension	Untapped Drain
7.	Ghaila Drain/pond	Untapped Drain

13. That for carrying out this process of bioremediation the Lucknow Municipal Corporation had issued tender on 26-05-2021 and selected through competitive bidding process M/s J.M Infra and Enviro Technologies Pvt. Ltd to conduct the treatment process. The Lucknow Municipal Corporation has entered into a contract with the said M/s J.M. Infra and Enviro Technologies Pvt Ltd J/V M/s Nieltech Infrabuilt Pvt. Ltd. on 08-09-2021 and issued a work order for the same through letter no. 1976/PM/J/21-22 dated 10-09-2021. A copy of the said work order dated 10-09-2021 is annexed herewith and marked as **Annexure no. SSR-1**

14. That in respect of Ghaila Drain/pond it is stated that it was earlier not being treated because the BOD (Biochemical Oxygen Demand) was within the permissible limits but the Lucknow Municipal Corporation department deemed it fit to treat this drain as well, as a precautionary measure.

15. That after the last rain showers in the city of Lucknow the said firm being M/s J.M Infra and Enviro Technologies Pvt. Ltd. J/V M/s Nieltech Infrabuilt Pvt. Ltd. started the work of treatment of the 7 drains from 25-10-2021. That a base line report of the raw sewage water was conducted at 02-11-2021 and another on 12-11-2021. The U.P. Pollution Control Board collect the sample on 23-11-2021 for testing report and the results of the same are awaited. This one month testing report is acquired in order to ascertain whether the work done by the said firm is satisfactorily treating the sewage water of the 7 drains. Presently, these 7 untapped drains are being treated through the process of bio-remediation. A copy of the said testing report dated 02-11-2021 and 12-11-2021 is annexed herewith and collectively marked as **Annexure no. SSR-2**

16. That the Lucknow Municipal Corporation, through acceptance letter, has also engaged Council of Scientific & Industrial Research – Indian Institute for Toxicology Research (CSIR-IITR), Ministry of Science & Technology, Government of India, as third party audit agency in order

to test the treated water by the said firm on a monthly basis vide letter no. 2083/ PM/J/21-22 dated 23-12-2021 addressed to Director, CSIR, Lucknow. A copy of the said letter dated 23-12-2021 is annexed herewith and marked as **Annexure no. SSR-3**

17. That as per data provided by U.P. Jal Nigam, the following 6 drains were intimated to be overflowing and the overflowing sewage water could not be treated through the STPs as they are running in full capacity. The discharge of these 6 drains which are overflowing is proposed to be treated through the above-mentioned process. The L-1 bidders selected through competitive bidding process have been issued intimation letters vide letter no. 2053/PM/J/21-22 dated 30-11-2021, letter no. 2055/PM/J/21-22 dated 30-11-2021 and letter no. 2056/PM/J/21-22 dated 30-11-2021. A list of said 6 partially tapped/overflowing drains are as follows:-

Sl. No.	Particulars	Status
1.	Nagaria Drain	Partially tapped, overflow
2.	Sarkata Nala –A&B	Partially tapped, overflow
3.	Pata Nala	Partially tapped, overflow
4.	Wazirganj Nala	Partially tapped, overflow
5.	Kukrail Nala + Sewer	Partially tapped, overflow
6.	GH Canal Nala	Partially tapped, overflow

COMMISSIONER FOR OATH High Court, Allahabad

18. That the above mentioned arrangement is in place awaiting the eventual increase of capacity of the two STPs situated at Daulatganj and Bharwara and once the capacity of these two STPs is increased the sewage water of the abovementioned drains will be most ably tapped by the said STPs.

19. That it is pertinent to mention here that a show-cause notice dated 02.12.2020 was issued by the Uttar Pradesh Pollution Control Board to the Municipal Corporation, Lucknow which was duly replied vide letter dated. 09.11.2021 which is pending disposal. Photocopies of said notice dated 02.12.2020 as well as its reply dated 09.11.2021 are annexed herewith and marked as **Annexure No. SSR-4**.

20. That from the narration made herein above it is established that the Nagar Nigam, Lucknow has taken all relevant steps and the deponent further undertakes that he will carry out and comply with every direction issued by this Hon'ble Court from time to time.

Lucknow Oath Commissioner
Date – 23.12.2021

Deponent

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paras 1 to _____ of this affidavit are true to my personal knowledge while those of paras 2 to 18 are believed to be true on the basis of information gathered from the records and those of para 19 is based on legal advice, sought. No part of it is false and nothing material has been concealed.

So, help me God

Lucknow Oath Commissioner
Date 23-12-2021

Commissioner For Oath

2747

9

I, identify the deponent personally who has signed before me.

Namit Sharma

Advocate

OATH COMMISSIONER

Solemnly affirmed before me on 23/12/21 at 6/10 ~~a.m.~~/p.m. by the deponent Sri _____ who is identified by Namit Sharma Advocate, High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit which have been read over and explained by me to him.

OATH COMMISSIONER

R. K. Verma
OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench, Lucknow
S.No.....Date.....
689620 23/12/2021

COMMISSIONER FOR OATHS
Allahabad

2748

10

IN THE HONOURABLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH AT LUCKNOW

Writ Petition No. 4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant .....Petitioner

Versus

State of Uttar Pradesh and Ors .....Opposite Parties

Annexure No. SS.R-1

COMMISSIONER FOR OATH
High Court, Allahabad

2749

11

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन-फैक्स-0522-2612639,
ई-मेल-nnlko@nic.in, वेबसाइट-http://lnic.up.nic.in

प्रेषक :
अधिशासी अभियन्ता,
नगर निगम, लखनऊ।

सेवा में :
मेसर्स जेएमडी इन्फ्रावर्ल्ड टेक्नोलाजीस प्रा०लि०
जेवी नीलरेफ इन्फ्राबिल्ड प्रा०लि०।

संख्या : 976 /पी.एम./जे./21-22

दिनांक : 10/01/2022

विषयः- नगर निगम लखनऊ हेतु 7 अनटैप्ड नालों के बायोरेमेडियेशन/फाईटोरेमेडियेशन विधि से जल-शोधन के कार्य हेतु कार्यादेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक के सम्बन्ध में आपके द्वारा प्रस्तुत निविदा के क्रम में एवं प्रस्तुत बैंक गारण्टी के सापेक्ष अनुबन्ध दिनांक 08.09.2021 को हस्ताक्षरित किया गया है।

तदक्रम में नगर निगम के 7 अनटैप्ड नालों के बायोरेमेडियेशन/फाईटोरेमेडियेशन विधि से जल-शोधन किये जाने हेतु कार्यादेश आपको इस निर्देश से निर्गत किया जाता है कि उपरोक्त कार्य हेतु निविदा शर्तों/सम्पादित अनुबन्ध के अनुसार कार्य प्रारम्भ करते हुए अधोहस्ताक्षरी को विस्तृत कार्ययोजना प्रस्तुत करने का कष्ट करें।

भवदीय,

अधिशासी अभियन्ता,
नगर निगम लखनऊ।

प्रतिलिपिः- नगर आयुक्त महोदय को सादर सूचनार्थ।

अधिशासी अभियन्ता,
नगर निगम लखनऊ।

COMMISSIONER FOR OATHS

Scanned with CamScanner

2750

12

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन-फैक्स-0522-2612639,
ई-मेल-nnlko@nic.in, वेबसाइट-http://lmc.up.nic.in

प्रेषक :
अधिशासी अभियन्ता,
नगर निगम, लखनऊ।

सेवा में
मेसर्स जेएमए इन्फ्राबरो टेक्नोलाजीस प्रा०लि०
तथा नीलटेक इन्फ्राबिल्ड प्रा०लि०।

संख्या : 1976/पी.एम./जे./21-22 दिनांक : 10/09/2021

विषयः- नगर निगम लखनऊ हेतु 7 अनटैप्ड नालों के बायोरेमेडियेशन/फाईटोरेमेडियेशन विधि से जल-शोधन के कार्य हेतु कार्यादेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक के सम्बन्ध में आपके द्वारा प्रस्तुत निविदा के क्रम में एवं प्रस्तुत बैंक गारन्टी के सापेक्ष अनुबन्ध दिनांक 08.09.2021 को हस्ताक्षरित किया गया है।

तदक्रम में नगर निगम के 7 अनटैप्ड नालों के बायोरेमेडियेशन/फाईटोरेमेडियेशन विधि से जल-शोधन किये जाने हेतु कार्यादेश आपको इस निर्देश से निर्गत किया जाता है कि उपरोक्त कार्य हेतु निविदा शर्तों/सम्पादित अनुबन्ध के अनुसार कार्य प्रारम्भ करते हुए अधोहस्ताक्षरी को विस्तृत कार्ययोजना प्रस्तुत करने का कष्ट करें।

भवदीय,
21/09/21
अधिशासी अभियन्ता,
नगर निगम लखनऊ।

प्रतिलिपि:- नगर आयुक्त महोदय की सादर सूचनार्थ।

अधिशासी अभियन्ता,
नगर निगम लखनऊ।

COMMISSIONER FOR OATH

Scanned with CamScanner

2751

13

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन-फैक्स-0522-2612639,
ई-मेल-mnlko@nic.in, वेबसाइट-http://lmc.up.nic.in

प्रेषक :
अधिशासी अभियन्ता,
नगर निगम, लखनऊ।

सेवा में :
मेसर्स के.एम.ए. इन्फ्रावर्ल्ड टेक्नोलाजीज प्रा०लि०
जेवी नीलटेक इन्फ्राबिल्ड प्रा०लि०।

संख्या : 1176 /पी.एच./ने./21-22 दिनांक : 10/09/2021

विषयः- नगर निगम लखनऊ हेतु 7 अनटैप्ड नालों के बायोरेमेडियेशन/फाईटोरेमेडियेशन विधि से जल-शोधन के कार्य हेतु कार्यादेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक के सम्बन्ध में आपके द्वारा प्रस्तुत निविदा के क्रम में एवं प्रस्तुत बैंक गारण्टी के सापेक्ष अनुबन्ध दिनांक 08.09.2021 को हस्ताक्षरित किया गया है।

तदक्रम में नगर निगम के 7 अनटैप्ड नालों के बायोरेमेडियेशन/फाईटोरेमेडियेशन विधि से जल-शोधन किये जाने हेतु कार्यादेश आपको इस निर्देश से निर्गत किया जाता है कि उपरोक्त कार्य हेतु निविदा शर्तों/सम्पादित अनुबन्ध के अनुसार कार्य प्रारम्भ करते हुए अधोहस्ताक्षरी को विस्तृत कार्ययोजना प्रस्तुत करने का कष्ट करें।

भवदीय,

अधिशासी अभियन्ता,
नगर निगम लखनऊ।

प्रतिलिपिः- नगर आयुक्त महोदय को सादर सूचनार्थ।

अधिशासी अभियन्ता,
नगर निगम लखनऊ।

23/9/21

Scanned with CamScanner

2752

14

IN THE HONOURABLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH AT LUCKNOW

Writ Petition No. 4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant .....Petitioner

Versus

State of Uttar Pradesh and Ors .....Opposite Parties

Annexure No. SSR-2

2753

15

SAWEN PROJECTS & LABORATORIES PVT. LTD.

PAN INDIA

Dedicated to Environment-Clean & Green

Regd. Off. : 409-A, Sahara Shopping Centre, Faizabad Road, Lucknow - 226016 (U.P.), INDIA
Telefax : 0522 - 2341312, 2344995, **Mobile** : 7379444471-73, 9450738044, 9415526310
Website : www.sawenconsultancyservices.com, **E-mail** : contact@sawenconsultancyservices.com
E-mail : consultancy_sawens@yahoo.co.in, splpl.lko@gmail.com, consultancy.sawens@gmail.com
ISO 9001: 2008, OHSAS 18001:2007 Certified

TEST REPORT

CIN No.: U24233UP2009PTC037307

Sample Code No.: SPLPL-3856

No. of Samples: 01

Sample Code by Client/ Location: Filtrate Outlet Sample of Faizullah Ganj Up Stream, Lucknow

Sample collected on: 26.10.2021

Sample received on: 26.10.2021

Date of Test: 26.10.2021-01.11.2021

Source: Surface Water

Quantity: 5 liters

Report No.: SPLPL/Surface/1177/21-22

Issue Date: 02.11.2021

Sampling Done By: Client Scope

Sampling Procedure No.: Not Applicable

Type of test carried: Physico Chemical Test

Nature of Sample: Turbid water

Packing seal & signature: Jarican with seal and sign.

Client's Name & Address: M/s J.M. Infra & Enviro Technologies Pvt. Ltd. JV with Nile Tech Infra Build Pvt. Ltd.
C/O: The Executive Engineer Municipal Corporation , Lucknow

Sl.	PARAMETERS TESTED	TEST PROTOCOL	OBSERVED VALUE (mg/l)	Standard for Surface Water specified by CPCB, 1979 and the Bureau of Indian Standards, 1982
1.	pH Value	4500-H+ B, APHA' 23rd Ed. 2017	7.52	6.0-8.5
2.	Bio-chemical Oxygen Demand, BOD (mg/l)	IS 3025(Part-44):1993; (Reaff 2009)	98.8	2
3.	Chemical Oxygen Demand, COD, (mg/l)	5220 B APHA 23rd Edition 2017	229.0	-
4.	Total Suspended Solids (TSS), (mg/l)	2540 D APHA 23rd Edition 2017	200.0	-

End of Report

Note:

- This report refers only to the job/ submitted for testing. It should not be reproduced except in full.
- Unused balance of samples shall be destroyed after one month from the date of issue of test report, unless otherwise specified

For Sawen Projects & Laboratories Pvt. Ltd.

(Satyendra Singh)
Authorized Signatory

COMMISSIONER FOR OATH High Court, Allahabad

Total Environmental Services

MONITORING & TESTING • WATER • EFFLUENT • AIR • STACK/FUGITIVE EMISSION • SOIL • NOISE • FOOD & NUTRITION • GEO TECHNICAL INVESTIGATION • R&D • PHARMACEUTICALS • COSMETIC • MOBILE SOIL/WATER/FERTILIZER TESTING KIT Securing Environmental Clearances From MOEF/SEIAA • Securing NOC from SPCB • EIA • EMP • Env.\Energy Audit • DPR • Feasibility Reports • Water & Effluent Management Studies • E-Waste Management • Municipal Solid Waste Management • Hazardous Waste Management • Bio Medical Waste Management • RR Survey/Poverty & Social Impact Assessment Report • Rock Engineering Report • Risk Assessment • Disaster Management Plan • Pollution Control Systems (Turnkey basis) • ETP's • WTP's • STP's • APCS • R.O. Systems • Rain Water Harvesting

Laboratories : Hall No. 2 & 10 & 14, LDA Commercial Complex, Vibhav Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)

16

~~255~~ 2754

SAWEN PROJECTS & LABORATORIES PVT. LTD.

PAN INDIA

Regd. Off. : 409-A, Sahara Shopping Centre, Faizabad Road, Lucknow - 226016 (U.P.), INDIA
Telefax : 0522 - 2341312, 2344995, **Mobile** : 7379444471-73, 9450738044, 9415526310
Website : www.sawenconsultancyservices.com, **E-mail** : contact@sawenconsultancyservices.com
E-mail : consultancy_sawens@yahoo.co.in, splpl.lko@gmail.com, consultancy.sawens@gmail.com

Dedicated to Environment-Clean & Green

ISO 9001: 2008, OHSAS 18001:2007 Certified

CIN No.: U24233UP2009PTC037307

TEST REPORT

Sample Code No.: SPLPL-3854

No. of Samples: 01

Sample Code by Client/ Location: Filtrate Outlet Sample of Bairi Kala Nalla, Lucknow

Sample collected on: 26.10.2021

Sample received on: 26.10.2021

Date of Test: 26.10.2021-01.11.2021

Source: Surface Water

Quantity: 5 liters

Report No.: SPLPL/Surface/1175/21-22

Issue Date: 02.11.2021

Sampling Done By: Client Scope

Sampling Procedure No.: Not Applicable

Type of test carried: Physico Chemical Test .

Nature of Sample: Turbid water

Packing seal & signature: Jarican with seal and sign.

Client's Name & Address: M/s J.M. Infra & Enviro Technologies Pvt. Ltd. JV with Nile Tech Infra Build Pvt. Ltd.
C/O: The Executive Engineer Municipal Corporation , Lucknow

Sl.	PARAMETERS TESTED	TEST PROTOCOL	OBSERVED VALUE (mg/l)	Standard for Surface Water specified by CPCB, 1979 and the Bureau of Indian Standards, 1982
1.	pH Value	4500-H+B, APHA' 23rd Ed. 2017	7.64	6.0-8.5
2.	Bio-chemical Oxygen Demand, BOD (mg/l)	IS 3025(Part-44):1993; (Reaff 2009)	101.4	2
3.	Chemical Oxygen Demand, COD, (mg/l)	5220 B APHA 23rd Edition 2017	230.0	-
4.	Total Suspended Solids (TSS). (mg/l)	2540 D APHA 23rd Edition 2017	210	-

End of Report

Note:

- This report refers only to the job/ submitted for testing. It should not be reproduced except in full.
- Unused balance of samples shall be destroyed after one month from the date of issue of test report, unless otherwise specified

For Sawen Projects & Laboratories Pvt. Ltd.

(Satyendra Singh)
Authorized Signatory

COMMISSIONER FOR OATHS High Court, Allahabad

Total Environmental Services

2755

17

SAWEN PROJECTS & LABORATORIES PVT. LTD.

PAN INDIA

Dedicated to Environment-Clean & Green

Regd. Off. : 409-A, Sahara Shopping Centre, Faizabad Road, Lucknow - 226016 (U.P.), INDIA
Telefax : 0522 - 2341312, 2344995, **Mobile** : 7379444471-73, 9450738044, 9415526310
Website : www.sawenconsultancyservices.com, **E-mail** : contact@sawenconsultancyservices.com
E-mail : consultancy_sawens@yahoo.co.in, spipl.lko@gmail.com, consultancy.sawens@gmail.com

ISO 9001: 2008. OHSAS 18001:2007 Certified

CIN No.: U24233UP2009PTC037307

TEST REPORT

Sample Code No.: SPLPL-3855

No. of Samples: 01

Sample Code by Client/ Location: Filtrate Outlet Sample of Ghaila Drain, Lucknow

Sample collected on: 26.10.2021

Sample received on: 26.10.2021

Date of Test: 26.10.2021-01.11.2021

Source: Surface Water

Quantity: 5 liters

Report No.: SPLPL/Surface/1176/21-22

Issue Date: 02.11.2021

Sampling Done By: Client Scope

Sampling Procedure No.: Not Applicable

Type of test carried: Physico Chemical Test

Nature of Sample: Turbid water

Packing seal & signature: Jarican with seal and sign.

Client's Name & Address: M/s J.M. Infra & Enviro Technologies Pvt. Ltd. JV with Nile Tech Infra Build Pvt. Ltd.
C/O: The Executive Engineer Municipal Corporation, Lucknow

Sl.	PARAMETERS TESTED	TEST PROTOCOL	OBSERVED VALUE (mg/l)	Standard for Surface Water specified by CPCB, 1979 and the Bureau of Indian Standards, 1982
1.	pH Value	4500-H+ B, APHA' 23rd Ed. 2017	7.16	6.0-8.5
2.	Bio-chemical Oxygen Demand, BOD (mg/l)	IS 3025(Part-44):1993; (Reaff 2009)	110.0	2
3.	Chemical Oxygen Demand, COD (mg/l)	5220 B APHA 23rd Edition 2017	255.0	-
4.	Total Suspended Solids (TSS), (mg/l)	2540 D APHA 23rd Edition 2017	258.0	-

End of Report

Note:

- This report refers only to the job/ submitted for testing. It should not be reproduced except in full.
- Unused balance of samples shall be destroyed after one month from the date of issue of test report, unless otherwise specified

For Sawen Projects & Laboratories Pvt. Ltd.

(Satyendra Singh)
Authorized Signatory

COMMISSIONER FOR OATH
High Court Allahabad

2756

18

SAWEN PROJECTS & LABORATORIES PVT. LTD.

PAN INDIA

Dedicated to Environment-Clean & Green

Regd. Off. : 409-A, Sahara Shopping Centre, Faizabad Road, Lucknow - 226016 (U.P.), INDIA
Telefax : 0522 - 2341312, 2344995, **Mobile** : 7379444471-73, 9450738044, 9415526310
Website : www.sawenconsultancyservices.com, **E-mail** : contact@sawenconsultancyservices.com
E-mail : consultancy_sawens@yahoo.co.in, splpl.lko@gmail.com, consultancy.sawens@gmail.com

ISO 9001: 2008, OHSAS 18001:2007 Certified

CIN No.: U24233UP2009PTC037307

Sample Code No.: SPLPL-3857

Report No.: SPLPL/Surface/1178/21-22

No. of Samples: 01

Issue Date: 02.11.2021

Sample Code by Client/ Location: Filtrate Outlet Sample of Faizullah Ganj Down Stream, Lucknow

Sampling Done By: Client Scope

Sampling Procedure No.: Not Applicable

Sample collected on: 26.10.2021

Sample received on: 26.10.2021

Type of test carried: Physico Chemical Test

Date of Test: 26.10.2021-01.11.2021

Nature of Sample: Turbid water

Source: Surface Water

Packing seal & signature: Jarican with seal and sign.

Quantity: 5 liters

Client's Name & Address: M/s J.M. Infra & Enviro Technologies Pvt. Ltd. JV with Nile Tech Infra Build Pvt. Ltd.
C/O: The Executive Engineer Municipal Corporation , Lucknow

Sl.	PARAMETERS TESTED	TEST PROTOCOL	OBSERVED VALUE (mg/l)	Standard for Surface Water specified by CPCB, 1979 and the Bureau of Indian Standards, 1982
1.	pH Value	4500-H+ B, APHA' 23rd Ed. 2017	7.27	6.0-8.5
2.	Bio-chemical Oxygen Demand, BOD (mg/l)	IS 3025(Part-44):1993; (Reaff 2009)	105.6	2
3.	Chemical Oxygen Demand, COD, (mg/l)	5220 B APHA 23rd Edition 2017	244.0	-
4.	Total Suspended Solids (TSS), (mg/l)	2540 D APHA 23rd Edition 2017	218.0	-

End of Report

Note:

- This report refers only to the job/ submitted for testing. It should not be reproduced except in full.
- Unused balance of samples shall be destroyed after one month from the date of issue of test report, unless otherwise specified

For Sawen Projects & Laboratories Pvt. Ltd.

(Satyendra Singh)
Authorized Signatory

COMMISSIONER FOR OATH

Total Environmental Services

2757

19

SAWEN PROJECTS & LABORATORIES PVT. LTD.

PAN INDIA

Dedicated to Environment-Clean & Green

Regd. Off. : 409-A, Sahara Shopping Centre, Faizabad Road, Lucknow - 226016 (U.P.), INDIA
Telefax : 0522 - 2341312, 2344995, **Mobile** : 7379444471-73, 9450738044, 9415526310
Website : www.sawenconsultancyservices.com, **E-mail** : contact@sawenconsultancyservices.com
E-mail : consultancy_sawens@yahoo.co.in, splpl.lko@gmail.com, consultancy.sawens@gmail.com
ISO 9001: 2008, OHSAS 18001:2007 Certified
CIN No.: U24233UP2009PTC037307

TEST REPORT

Sample Code No.: SPLPL-3858
No. of Samples: 01
Sample Code by Client/ Location: Filtrate Outlet Sample of Sahara City Drain, Lucknow
Sample collected on: 26.10.2021
Sample received on: 26.10.2021
Date of Test: 26.10.2021-01.11.2021
Source: Surface Water
Quantity: 5 liters

Report No.: SPLPL/Surface/1179/21-22
Issue Date: 02.11.2021
Sampling Done By: Client Scope
Sampling Procedure No.: Not Applicable
Type of test carried: Physico Chemical Test
Nature of Sample: Turbid water
Packing seal & signature: Jarican with seal and sign.

Client's Name & Address: M/s J.M. Infra & Enviro Technologies Pvt. Ltd. JV with Nile Tech Infra Build Pvt. Ltd. C/O: The Executive Engineer Municipal Corporation , Lucknow

Sl.	PARAMETERS TESTED	TEST PROTOCOL	OBSERVED VALUE (mg/l)	Standard for Surface Water specified by CPCB, 1979 and the Bureau of Indian Standards, 1982
1.	pH Value	4500-H+ B, APHA' 23rd Ed. 2017	7.57	6.0-8.5
2.	Bio-chemical Oxygen Demand, BOD, (mg/l)	IS 3025(Part-44):1993; (Reaff 2009)	96.7	2
3.	Chemical Oxygen Demand, COD, (mg/l)	5220 B APHA 23rd Edition 2017	195.0	-
4.	Total Suspended Solids (TSS), (mg/l)	2540 D APHA 23rd Edition 2017	206.0	-

End of Report

Note:
- This report refers only to the job/ submitted for testing. It should not be reproduced except in full.
- Unused balance of samples shall be destroyed after one month from the date of issue of test report, unless otherwise specified

For Sawen Projects & Laboratories Pvt. Ltd.

(Satyendra Singh)
Authorized Signatory

COMMISSIONER FOR OATH High Court, Allahabad

Total Environmental Services

MONITORING & TESTING • WATER • EFFLUENT • AIR • STACK/FUGITIVE EMISSION • SOIL • NOISE • FOOD & NUTRITION • GEO TECHNICAL INVESTIGATION • R&D • PHARMACEUTICALS • COSMETIC • MOBILE SOIL/WATER/FERTILIZER TESTING KIT Securing Environmental Clearances From MOEF/SEIAA • Securing NOC from SPCB • EIA • EMP • Env.\Energy Audit • DPR • Feasibility Reports • Water & Effluent Management Studies • E-Waste Management • Municipal Solid Waste Management • Hazardous Waste Management • Bio Medical Waste Management • RR Survey/Poverty & Social Impact Assessment Report • Rock Engineering Report • Risk Assessment • Disaster Management Plan • Pollution Control Systems (Turnkey basis) • ETP's • WTP's • STP's • APCS • R.O. Systems • Rain Water Harvesting

Laboratories : Hall No. 2 & 10 & 14, LDA Commercial Complex, Vibhav Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)

2750

20

SAWEN PROJECTS & LABORATORIES PVT. LTD.

PAN INDIA

Dedicated to Environment-Clean & Green

Regd. Off. : 409-A, Sahara Shopping Centre, Faizabad Road, Lucknow - 226016 (U.P.), INDIA
Telefax : 0522 - 2341312, 2344995, **Mobile** : 7379444471-73, 9450738044, 9415526310
Website : www.sawenconsultancyservices.com, **E-mail** : contact@sawenconsultancyservices.com
E-mail : consultancy_sawens@yahoo.co.in, spipl.lko@gmail.com, consultancy.sawens@gmail.com

ISO 9001: 2008, OHSAS 18001:2007 Certified

TEST REPORT

CIN No.: U24233UP2009PTC037307

Sample Code No.: SPLPL-3859
No. of Samples: 01

Report No.: SPLPL/Surface/1180/21-22
Issue Date: 02.11.2021

Sample Code by Client/ Location: Filtrate Outlet Sample of Gomti Nagar Drain, Lucknow
Sample collected on: 26.10.2021

Sampling Done By: Client Scope
Sampling Procedure No.: Not Applicable

Sample received on: 26.10.2021

Type of test carried: Physico Chemical Test

Date of Test: 26.10.2021-01.11.2021
Source: Surface Water
Quantity: 5 liters

Nature of Sample: Turbid water
Packing seal & signature: Jarican with seal and sign.

Client's Name & Address: M/s J.M. Infra & Enviro Technologies Pvt. Ltd. JV with Nile Tech Infra Build Pvt. Ltd.
C/O: The Executive Engineer Municipal Corporation , Lucknow

Sl.	PARAMETERS TESTED	TEST PROTOCOL	OBSERVED VALUE (mg/l)	Standard for Surface Water specified by CPCB, 1979 and the Bureau of Indian Standards, 1982
1.	pH Value	4500-H+ B, APHA 23rd Ed. 2017	7.99	6.0-8.5
2.	Bio-chemical Oxygen Demand, BOD, (mg/l)	IS 3025(Part-44):1993; (Reaff 2009)	105.4	2
3.	Chemical Oxygen Demand, COD, (mg/l)	5220 B APHA 23rd Edition 2017	234.0	-
4.	Total Suspended Solids (TSS), (mg/l)	2540 D APHA 23rd Edition 2017	230	-

End of Report

Note:

- This report refers only to the job/ submitted for testing. It should not be reproduced except in full.
- Unused balance of samples shall be destroyed after one month from the date of issue of test report, unless otherwise specified

For Sawen Projects & Laboratories Pvt. Ltd.

(Satyendra Singh)
Authorized Signatory

Total Environmental Services

MONITORING & TESTING • WATER • EFFLUENT • AIR • STACK/FUGITIVE EMISSION • SOIL • NOISE • FOOD & NUTRITION • GEO TECHNICAL INVESTIGATION • R&D • PHARMACEUTICALS • COSMETIC • MOBILE SOIL/WATER/FERTILIZER TESTING KIT Securing Environmental Clearances From MOEF/SEIAA • Securing NOC from SPCB • EIA • EMP • Env.\Energy Audit • DPR • Feasibility Reports • Water & Effluent Management Studies • E-Waste Management • Municipal Solid Waste Management • Hazardous Waste Management • Bio Medical Waste Management • RR Survey/Poverty & Social Impact Assessment Report • Rock Engineering Report • Risk Assessment • Disaster Management Plan • Pollution Control Systems (Turnkey basis) • ETP's • WTP's • STP's • APCS • R.O. Systems • Rain Water Harvesting

Laboratories : Hall No. 2 & 10 & 14, LDA Commercial Complex, Vibhav Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)

2759

21

SAWEN PROJECTS & LABORATORIES PVT. LTD.

PAN INDIA
Regd. Off. : 409-A, Sahara Shopping Centre, Faizabad Road, Lucknow - 226016 (U.P.), INDIA
Telefax : 0522 - 2341312, 2344995, Mobile : 7379444471-73, 9450738044, 9415526310
Website : www.sawenconsultancyservices.com, E-mail : contact@sawenconsultancyservices.com
E-mail : consultancy_sawens@yahoo.co.in, splpl.lko@gmail.com, consultancy.sawens@gmail.com
ISO 9001: 2008, OHSAS 18001:2007 Certified
CIN No.: U24233UP2009PTC037307

Dedicated to Environment-Clean & Green

TEST REPORT

Sample Code No.: SPLPL-3860
No. of Samples: 01
Sample Code by Client/ Location: Filtrate Outlet Sample of Gomti Nagar Ext. Drain, Lucknow
Sample collected on: 26.10.2021
Sample received on: 26.10.2021
Date of Test: 26.10.2021-01.11.2021
Source: Surface Water
Quantity: 5 liters

Report No.: SPLPL/Surface/1181/21-22
Issue Date: 02.11.2021
Sampling Done By: Client Scope
Sampling Procedure No.: Not Applicable
Type of test carried: Physico Chemical Test
Nature of Sample: Turbid water
Packing seal & signature: Jarican with seal and sign.

Client's Name & Address: M/s J.M. Infra & Enviro Technologies Pvt. Ltd. JV with Nile Tech Infra Build Pvt. Ltd.
C/O: The Executive Engineer Municipal Corporation , Lucknow

Sl.	PARAMETERS TESTED	TEST PROTOCOL	OBSERVED VALUE (mg/l)	Standard for Surface Water specified by CPCB, 1979 and the Bureau of Indian Standards, 1982
1.	pH Value	4500-H+ B, APHA' 23rd Ed. 2017	7.53	6.0-8.5
2.	Bio-chemical Oxygen Demand, BOD (mg/l)	IS 3025(Part-44):1993; (Reaff 2009)	98.6	2
3.	Chemical Oxygen Demand, COD (mg/l)	5220 B APHA 23rd Edition 2017	220.0	-
4.	Total Suspended Solids (TSS), (mg/l)	2540 D APHA 23rd Edition 2017	220.0	-

End of Report

Note:
- This report refers only to the job/ submitted for testing. It should not be reproduced except in full.
- Unused balance of samples shall be destroyed after one month from the date of issue of test report, unless otherwise specified

For Sawen Projects & Laboratories Pvt. Ltd.

(Satyendra Singh)
Authorized Signatory

COMMISSIONER FOR OATH High Court, Allahabad

Total Environmental Services

2760

22

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itirclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-01 Issue Date: 16/11/2021

Issued To	:	M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.
C/o	:	The Executive Engineer Municipal Corporation, Lucknow
Name of Work	:	Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On	:	12/11/2021
Sample Received On	:	12/11/2021
Sample Drawn BY	:	Mr. Jai Singh (ITS)
Sample Description	:	Inlet Drain
Sample Location	:	Bairi Kala
Sample Quantity	:	2.0 Liter
Environment Conditions	:	Normal
Analysis Duration	:	13/11/2021 To 16/11/2021

REPORTS

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11)	7.2	-
2.	Total Suspended Solids	IS:3025(Part-17)	219	mg/l
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	214	mg/l
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	112	mg/l

: End of the Report:-

Checked By

COMMISSIONER FOR OATH Court, Allahabad

ITS LABORATORY Sector-80, Phase-2, Noida

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report. 4. Total liability of our laboratory is limited to invoiced amount.

2761

23

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-02 Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/ : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Outlet Drain
Sample Location : Bairi Kala
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S.No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.4	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	141	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	133	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	69	mg/l	30.0

-: End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report.

2762

24

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-03

Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Outlet Drain
Sample Location : Ghalla Drain / Pond
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S.No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.6	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	152	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	146	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	65	mg/l	30.0

: End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report. 4. Total liability of our laboratory is limited to invoiced amount.

2763

25

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-04

Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Outlet Drain
Sample Location : Ghalla Drain / Pond
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S.No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.6	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	152	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	146	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	65	mg/l	30.0

-: End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report. 4. Total liability of our laboratory is limited to invoiced amount.

2764

26

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-05

Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Inlet Drain
Sample Location : Faizullahganj U/s
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 13/11/2021

REPORTS

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11)	7.9	-
2.	Total Suspended Solids	IS:3025(Part-17)	235	mg/l
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	242	mg/l
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	120	mg/l

: End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report.

2765

27

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-06 Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

To : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Outlet Drain
Sample Location : Faizullahganj U/s
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S.No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.3	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	156	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	152	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	71	mg/l	30.0

-: End of the Report:-

Checked By

COMMISSIONER FOR OATH High Court, Khandpur

ITS LABORATORY A-91, Sector-80, Phase-2, Noida U.P.

Authorized Signatory

Terms & Conditions:
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of these test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report.

2766

28

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-07 Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Inlet Drain
Sample Location : Faizullahganj D/s
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11)	7.8	-
2.	Total Suspended Solids	IS:3025(Part-17)	229	mg/l
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	225	mg/l
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	112	mg/l

: End of the Report:-

COMMISSIONER FOR OATHS High Court, Allahabad

Checked By

ITS LABORATORY A-91, Sector-80, Phase-2, Noida

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report.

2767

29

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-111121-08

Issue Date: 15/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 11/11/2021
Sample Received On : 11/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Outlet Drain
Sample Location : Faizullahganj D/s
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 12/11/2021 To 15/11/2021

REPORTS

S. No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.2	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	173	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	161	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	70	mg/l	30.0

-: End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report.

30

2768

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-09

Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Inlet Drain
Sample Location : Sahara City Drain
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11)	7.2	-
2.	Total Suspended Solids	IS:3025(Part-17)	219	mg/l
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	201	mg/l
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	98	mg/l

End of the Report:-

Checked By

COMMISSIONER FOR OATH Court, Allahabad

ITS LABORATORY Sector-80, Phase-2, Noida

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report.
4. Total liability of our laboratory is limited to invoiced amount.

2769

31

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-10 Issue Date: 16/11/2021

Issued To	:	M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.
To	:	The Executive Engineer Municipal Corporation, Lucknow
Name of Work	:	Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On	:	12/11/2021
Sample Received On	:	12/11/2021
Sample Drawn BY	:	Mr. Jai Singh (ITS)
Sample Description	:	Outlet Drain
Sample Location	:	Sahara City Drain
Sample Quantity	:	2.0 Liter
Environment Conditions	:	Normal
Analysis Duration	:	13/11/2021 To 16/11/2021

REPORTS

S.No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.6	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	139	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	152	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	57	mg/l	30.0

-: End of the Report:-

Checked By

COMMISSIONER FOR OATH (High Court, Allahabad)

ITS LABORATORY Sector-80, Phase-2, Noida-U.P. N.K.B.

Authorized Signatory

Terms & Conditions :
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report. 4. Total liability of our laboratory is limited to invoiced amount.

2770

32

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-11 **Issue Date: 16/11/2021**

Issued To : **M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.**

C/o : **The Executive Engineer Municipal Corporation, Lucknow**

Name of Work : **Treatment of drains by Bio- remediation Technologies at Lucknow**

Sample Drawn On : **12/11/2021**
Sample Received On : **12/11/2021**
Sample Drawn BY : **Mr. Jai Singh (ITS)**
Sample Description : **Inlet Drain**
Sample Location : **Gomati Nagar Drain**
Sample Quantity : **2.0 Liter**
Environment Conditions : **Normal**
Analysis Duration : **13/11/2021 To 16/11/2021**

REPORTS

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11)	7.2	135-
2.	Total Suspended Solids	IS:3025(Part-17)	205	mg/l
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	200	mg/l
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	95	mg/l

: End of the Report:-

Checked By

COMMISSIONER LOK PATH, Allahabad

ITS LABORATORY N.K.P. Sector-80, Phase-2, Noida

Authorized Signatory

Terms & Conditions :-
1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within [illegible] of receipt of report.
4. Total liability of our laboratory [illegible]

33

2771

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-12 Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Outlet Drain
Sample Location : Gomati Nagar Drain
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S.No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.3	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	135	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	160	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	62	mg/l	30.0

-: End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :
1.Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report. 4. Total liability of our laboratory is limited to invoiced amount.

2772

34

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-13 Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Inlet Drain
Sample Location : Gomati Nagar Ext. Drain
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11)	7.3	-
2.	Total Suspended Solids	IS:3025(Part-17)	201	mg/l
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	205	mg/l
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	101	mg/l

: End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about the report should be communicated in writing within 7 days of the report. 4. Total liability of our laboratory is limited to invoiced amount.

2773

35

ITS LABORATORY

Laboratory:A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
M.: 09911659800,9305780312,09958849764,07210888634
Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itlrclab@gmail.com
An ISO 9001: 2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

TEST REPORT

Waste Water Sample Analysis

Report Code: WW-121121-14

Issue Date: 16/11/2021

Issued To : M/s JM Infra & Enviro Technologies Pvt. Ltd. JV with NileTech Infra Build Pvt. Ltd.

C/o : The Executive Engineer Municipal Corporation, Lucknow

Name of Work : Treatment of drains by Bio- remediation Technologies at Lucknow

Sample Drawn On : 12/11/2021
Sample Received On : 12/11/2021
Sample Drawn BY : Mr. Jai Singh (ITS)
Sample Description : Outlet Drain
Sample Location : Gomati Nagar Ext. Drain
Sample Quantity : 2.0 Liter
Environment Conditions : Normal
Analysis Duration : 13/11/2021 To 16/11/2021

REPORTS

S.No.	Parameter	Test Method	Results	Units	Limits, Max
1.	pH	IS:3025(Part-11)	7.5	-	5.5-9.0
2.	Total Suspended Solids	IS:3025(Part-17)	140	mg/l	100.0
3.	Chemical Oxygen Demand (Filtered Sample)	IS:3025(Part-58)	132	mg/l	250.0
4.	Biological Oxygen Demand (at 27°C for 3 days) (Filtered Sample)	IS:3025(Part-44)	59	mg/l	30.0

End of the Report:-

Checked By

Authorized Signatory

Terms & Conditions :-
1.Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of [illegible] reports unless otherwise specified. 3. Any complaints about this report should be communicated [illegible] 4. Total liability of our laboratory is limited to invoiced amount.

2774

36

IN THE HONOURABLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH AT LUCKNOW

Writ Petition No. 4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant .....Petitioner

Versus

State of Uttar Pradesh and Ors .....Opposite Parties

Annexure no- SSR - 3

2775

37

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन-फैक्स-0522-2612639,
ई-मेल-nnlko@nic.in,वेबसाइट-http://lmc.up.nic.in

प्रेषक : अधिशासी अभियन्ता, नगर निगम, लखनऊ।	सेवा में : निदेशक, भारतीय विषविज्ञान अनुसंधान संस्थान, सी0एस0आई0आर0, लखनऊ।
संख्या : 2083/PM/J/21-22	दिनांक : ....23../...12...../2021

विषयः-नगर के नालों को बायोरेमेडिएशन विधि से जलशोधन के कार्य हेतु थर्ड पार्टी ऑडिट के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0:-सीएसआईआर-आईआईटीआर/आरपीबीडी-21/2021, दिनांक 07.12.2021 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा नगर निगम लखनऊ द्वारा गोमती नदी में प्रवाहित हो रहे नालों के जलगुणवत्ता के सुधार हेतु बायोरेमेडिएशन के माध्यम से जलशोधन की गुणवत्ता जॉच हेतु थर्ड पार्टी ऑडिट के प्रस्ताव को नगर आयुक्त महोदय के आदेश दिनांक 10.12.2021 को स्वीकृति प्रदान कर दी गयी है, जिसके क्रम में आप द्वारा उपलब्ध कराये गये प्रस्ताव के क्रम में आपके प्रदत्त खाता विवरण में धनांक रु0:-2.00 लाख की धनराशि प्रारम्भिक जॉच हेतु [illegible]के खाते में जमा कर दी गयी है।

तदक्रम मों आपसे अनुरोध है कि तत्काल नालों के जल की गुणवत्ता जॉच करते हुए जॉच रिपोर्ट एवं देयक उपलब्ध कराने का कष्ट करें, ताकि अग्रेतर कार्यवाही की जा सके।

भवदीय,

23/12/21

अधिशासी अभियन्ता,
नगर निगम लखनऊ।

प्रतिलिपिः-

1. नगर आयुक्त, नगर निगम लखनऊ को सादर सूचनार्थ।
2. डॉ0 के.सी. खुल्बे, प्रमुख, आर.पी.बी.डी, सी0एस0आई0आर0 को आवश्यक कार्यवाही हेतु।
3. डॉ0 देवेन्द्र कुमार पटेल, वरिष्ठ प्रमुख वैज्ञानिक एवं प्रोफेसर (ए0सी0एस0आई0आर0-आई0आई0टी0आर0)

अधिशासी अभियन्ता,
नगर निगम लखनऊ।

COMMISSIONER FOR OATHS
High Court, Allahabad

IN THE HONOURABLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH AT LUCKNOW

Writ Petition No. 4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant .....Petitioner

Versus

State of Uttar Pradesh and Ors .....Opposite Parties

Annexure No. SSR-4

पत्रांक सं. 1136/P/441 दिनांक 07/12/20

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या– G34366 /सी–5/सा–46/2020 दिनांक 02-12-20

सेवा में,

नगर आयुक्त,
नगर निगम,
लखनऊ।

नगर आयुक्त
पत्र संख्या 5219/
दिनांक 4-12-20
नगर निगम, लखनऊ

यह कि माननीय एन.जी.टी. में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं0–15 के अंश जिसका निम्नवत् है, का अवलोकन करने का कष्ट करें:–

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

i. *100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.*

ii. *Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.*

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ0ए0 सं0–593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार उपरोक्त कार्य ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 अनुसार प्रति ड्रेन/माह रूपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय होगा।

....2

टी सी–12 वी., विभूति खण्ड,
गोमती नगर, लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट -www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

यह कि लखनऊ शहर में स्थित गोमती नदी के दोनो किनारो में मिलने वाले नालों के जल–मल के निस्तारण के संबंध मे क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 27.11.2020 को निरीक्षण किया गया। निरीक्षण में पाया गया कि गोमती नदी में मिलने वाले निम्नलिखित 12 नाले जो टैप्ड है परन्तु उनसे ओवरफ्लो होकर सीवेज गोमती नदी में मिल रहा है एवं 07 नाले जो अनटैप्ड है, जिनके माध्यम से अनट्रीटेड सीवेज गोमती नदी में मिल रही है जिससे गोमती नदी की जल की गुणता प्रभावित होना स्वाभाविक है।

टैप्ड/ओवर फ्लो नालों का विवरण :–

1 **गऊघाट नाला** (26°53'5.9"N, 80°53'51.6"E) :– नाले के माध्यम से मोहिनीपुरवा एवं आस–पास की बस्ती का सीवर निस्तारित किया जाता है। उत्प्रवाह को टैप कर एस0टी0पी0 दौलतगंज पर भेजा रहा है। निरीक्षण के समय नाले का अशोधित उत्प्रवाह नदी में सीधे गिरता हुआ पाया गया है।

2 **नगरिया नाला** (26°53'7.9"N, 80°53'31"E) :– नाले के उत्प्रवाह को शोधन हेतु दौलतगंज, एस0टी0पी0 पर भेजने का प्राविधान है, परन्तु निरीक्षण के समय लगभग 50 प्रतिशत उत्प्रवाह ही शोधन हेतु एस0टी0पी0 में भेजा जा रहा था शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में अपस्ट्रीम में मिल रहा था। शहर की पेयजल की आपूर्ति गोमती नदी गऊघाट से की जाती है। इस नाले से अशोधित सीवेज को सीधे गोमती नदी में निस्तारित होता पाया गया है। अशोधित उत्प्रवाह निस्तारण होने के कारण शहर की पेयजल की गुणता पर कुप्रभाव पडना स्वाभाविक है।

3 **सरकटा नाला बैरल नं0–32** (26°53'2.7"N, 80°54'5.7"E) :– इस नाले का लगभग 60 प्रतिशत उत्प्रवाह को शोधन हतु एस0टी0पी0 दौलतगज पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी मे अपस्ट्रीम में मिल रहा था। इसी नाले मे एस0टी0पी0, दौलतगज का शुद्धिकृत उत्प्रवाह भी निस्तारित किया जाता है। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया। निरीक्षण के समय स्थापित पम्पिंग स्टेशन बन्द पाया गया तथा उपस्थित प्रतिनिधि श्री लाल, सुपरवाइजर द्वारा अवगत कराया गया कि उक्त पम्पिंग स्टेशन विगत कई वर्षों से बन्द है।

4 **पाटा नाला** (26°52'22.9"N, 80°54'40.1"E) :– इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है। निरीक्षण के समय नाले से लगभग 15 प्रतिशत उत्प्रवाह बिना शोधन के नदी में निस्तारित होता पाया गया।

5 **वजीरगंज नाला** (26°51'55.9"N, 80°55'32.1"E):– इस नाले का लगभग 70 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में मिल रहा था

6 **जी0एच0 कैनाल** (26°51'12.6"N, 80°58'8.18"E) :– इस नाले का लगभग 55 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

7 **लामार्टिनियर नाला** (26°50'7.6"N, 80°57'58.8"E)– इस नाले का लगभग 60 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

8 बैरल नं0–2, दायाँ तटबंध (महेशगंज नाला, लखनऊ खण्ड–1) (26°52'7.3"N, 80°55'36.0"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय अवैध आवासीय कालोनीओ का सीवेज आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

9 बैरल नं0–3 (आर्टस कालेज नाला) (26°51'52.7"N, 80°56'49.9"E) इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होते हुए नही पाया गया तथा प्राइवेट कंपनी द्वारा विगत एक माह से उक्त नाले को टैप्ड कर उत्प्रवाह को शोधित कर गोमती नदी मे निस्तारित किया जाता है।

10 बैरल नं0–4 (हनुमान सेतु नाला) (26°51'37.0"N, 80°56'19.2"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय कर्मचारी द्वारा अवगत कराया गया कि बैरल न0–4 की जाली टूट गयी है। इस कारण उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

11 बैरल नं0–2 (डालीगंज नाला नं0–2) (26°52'7.3"N, 80°55'36.0"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह ओवर फ्लो होकर गोमती नदी में निस्तारित होते हुए पाया गया।

12 टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 06) (26°51'43.4"N, 80°56'41.1"E):– इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होते हुए पाया गया।

➢ अनटैप्ड नालों का विवरण :–

1 सहारा सिटी नाला (26°50'9.9"N, 80°58'10.608"E) इस नाले का संपूर्ण उत्प्रवाह सीधे गोमती नदी में निस्तारित होता हुआ पाया गया।

2 बैरी कला नाला
3 घैला नाला
4 अपस्ट्रीम फैजूल्ला गंज
5 डाउन स्ट्रीम फैजूल्ला गंज
6 गोमती नगर नाला
7 गोमती नगर विस्तार नाला

} उक्त नालों का संपूर्ण उत्प्रवाह सीधे गोमती नदी में निस्तारित होता हुआ पाया गया।

यह कि उपरोक्त के संबंध में क्षेत्रीय अधिकारी, लखनऊ द्वारा अपने पत्र संख्या–675/जी.एफ.–35/20 दिनाक 01.12.2020 द्वारा उपरोक्त नालों पर मा0 एन.जी.टी. के उपरोक्त आदेश के अनुपालन में नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,25,00,000 (रूपये चार करोड़ पच्चीस लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किये जाने की संस्तुति की गयी है।

(4)

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी की संस्तुति के आधार पर जन स्वास्थ्य के हित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु सक्षम अधिकारी के अनुमोदनोपरान्त नगर निगम, लखनऊ को निम्नानुसार कारण बताओ नोटिस जारी किया जाता है।

1. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।
2. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से सीवेज के शुद्धिकरण होने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की दशा में उपरोक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

भवदीय,

मुख्य पर्यावरण अधिकारी,वृत्त–5

प्रतिलिपिः– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लाट नं0–18, सेक्टर–7, गोमती नगर, लखनऊ।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. जिलाधिकारी, लखनऊ।
5. महा प्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, चतुर्थ, उ0प्र0 जल निगम, लखनऊ।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से प्रेषित कि नगर आयुक्त, नगर निगम, लखनऊ को जारी कारण बताओ नोटिस की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी,वृत्त–5

43

2781

लखनऊ नगर निगम

टी.एन. मार्ग, लालबाग, लखनऊ, फोन–फैक्स–0522–2612639,
ई–मेल–nnlko@nic.in,वेबसाइट–http://lmc.up.nic.in

प्रेषक :	सेवा में :
नगर आयुक्त, नगर निगम, लखनऊ।	मुख्य पर्यावरण अधिकारी, वित्त–5 उ0प्र0 नियन्त्रण बोर्ड, गोमती नगर लखनऊ।
संख्या :-डी/181/-नि0आ0/प0आ0/21	दिनांक : 09/11/21

विषयः–मा0 राष्ट्रीय हरित अभिकरण (एन.जी.टी.) पर्यावरणीय नियमों का अनुपालन में नगर निगम लखनऊ द्वारा नदियों के प्रदूषण नियन्त्रण हेतु गोमती नदी में प्रवाहित होने वाली नालों का बायोरेमिडियेशन के माध्यम से ट्रीटमेन्ट किये जाने के सम्बन्ध में।

महोदय,

अपर मुख्य सचिव महोदय नगर विकास विभाग उ0प्र0 शासन की अध्यक्षता में दिनांक 21.10.2021 को आहूत बैठक के सम्बन्ध में निर्गत कार्यवृत्त दिनांक 22.10.2021 पत्रांक सं0–11246/नौ–5–2021–01रिट/2019–टीसी में वॉछित सूचना के सम्बन्ध में अवगत कराना है कि, इस सम्बन्ध में अवगत कराना है कि, मा0 एन0जी0टी0 ओवर साइट कमेटी की अध्यक्षता में दिनांक 17.01.2020 को आयोजित बैठक की कार्यवृत्त द्वारा लखनऊ जनपद में अध्यक्ष मॉनिटरिंग कमेटी द्वारा महाप्रबन्धक, उ0प्र0 जल निगम लखनऊ को निर्देशित किया गया कि ***"शहर की आबादी के हिसाब से उत्पन्न सीवेज का आंकलन कर गैप पर समुचित कार्यवाही सुनिश्चित करायी जाये। जिन नालों की टैपिंग नहीं की गयी है उन पर बायोरेमेडिएशन/फाईटोरेमेडिएशन कराया जाये"*** एवं समस्त नालो को शोधित किये जाने हेतु उ0प्र0 जल निगम को निर्देशित किया गया था। (संलग्नक–1)

मा0 राष्ट्रीय हरित अभिकरण (NGT) द्वारा पारित आदेश रिट पिटिशन ओ0ए0.200/2014 दिनांक 07.08.2019 के क्रम में उ0प्र0 प्रदूषण नियन्त्रण बोर्ड के पत्रांक सं0–जी0 34306/सी0–5/सा0–46/2020 द्वारा नगर निगम लखनऊ को पॉच लाख रूपये की दर से 19 नालो का रूपये 4,75,00,000/–(रूपये चार करोड़ पचहत्तर लाख मात्र) की पर्यावरणीय क्षति पूर्ति अधिरोपित किये जाने की नोटिस दी गयी थी। (संलग्नक–2)

उ0प्र0 प्रदूषण नियंत्रण बोर्ड के उपरोक्त दी गयी नोटिस को निक्षेपित किये जाने हेतु कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई के पत्रांक स0–3058/डब्ल्यू–33/64 दिनांक 15.12.2020 (संलग्नक–3) द्वारा मुख्य पर्यावरण अधिकारी वृत्त–5 उ0प्र0 प्रदूषण नियंत्रण बोर्ड को अपनी सीरवेज शोधन हेतु की गयी व्यवस्था को वर्णित करते हुये प्रस्तावित पर्यावरणीय क्षतिपूर्ति को समाप्त किये जाने का अनुरोध किया गया। उक्त के सम्बन्ध में नगर आयुक्त महोदय के पत्र सं0–डी–138/न0अ0/प0क0अ0/20 दिनांक 17 दिसम्बर, 2020 के मुख्य पर्यावरण अधिकारी, वृत्त–5, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, को प्रेषित पत्र (संलग्नक–4) द्वारा गोमती प्रदूषण नियन्त्रण इकाई उ0प्र0 जल निगम द्वारा प्रस्तुत पत्र पर विचार कर पर्यावरणीय क्षति समाप्त किये जाने का अनुरोध किया गया।

ओवर साइट कमेटी द्वारा जल निगम को दिये गये निर्देशो के सम्बन्ध में कार्यवाही लम्बित रहने तथा शासन के पत्र सं0–3146/नौ–5/2020–284सा/2019 दिनांक 11 अगस्त, 2020 से

2782

प्राप्त निर्देशों के क्रम में तात्कालिक निवारण हेतु बायोरेमिडियेशन के माध्यम से गोमती नदी में प्रवाहित हो रहे 7 अनटैप्ड नालों पर बायोरेमिडियल के माध्यम से शोधित किये जाने की कार्यवाही 15वां वित्त आयोग की धनराशि से प्रस्तावित की गयी। 15वां वित्त आयोग के कार्यों की चयन समिति की बैठक दिनांक 11.02.2021 को की गयी। 15वां वित्त आयोग की उक्त धनराशि से कराये जाने वाले कार्यों की चयन समिति द्वारा बायोरेमिडियेशन कार्ययोजना को दिनांक 23.02.2021 (संलग्नक–5) को स्वीकृति प्रदान की गयी। इसी दौरान मार्च, 2021 में कोविड–19 की द्वितीय लहर आने के कारण नगर निगम के सामान्य प्रशासनिक कार्य स्थगित रहे तथा लखनऊ नगर निगम द्वारा आपदा प्रबन्धन कार्य, सैनिटाइजेशन तथा शासन से समय–समय से प्राप्त निर्देशों का अनुपालन कराया जा रहा था। कोविड–19 द्वितीय लहर समाप्त होने के उपरान्त तत्काल उपरोक्त के आलोक में लखनऊ नगर निगम द्वारा गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम लखनऊ से समस्त सात अनटैप्ड नालों पर डिस्चार्ज सम्बन्धी विवरण प्राप्त कर एवं प्रति एम0एल0डी0 जलशोधन दर प्राप्त कर एक वर्ष की अवधि हेतु (365 दिवस, वर्षाकाल के अतिरिक्त) समस्त नालों पर बायोरेमिडियेशन विधि से जलशोधन कार्य हेतु निविदायें दिनांक 14.06.2021 को द्वि–लिफाफा पद्धति पर ई–निविदायें आमंत्रित कीं गयीं, जिनका विवरण निम्नवत् है:–

Sl. No.	Name of Drain	Discharge of Drain (MLD)	Remarks
1.	Bairikala	0.65	Untapped Drain
2.	Faizullahganj-U/S	11.58	Untapped Drain
3.	Faizullahganj-D/S	5.5	Untapped Drain
4.	Shahara City	8.68	Untapped Drain
5.	Gomti Nagar Drain	29.6	Untapped Drain
6.	Gomti Nagar Extension	5.4	Untapped Drain
7.	Ghaila drain / pond	6.01	Untapped Drain
Total discharge (MLD)		67.42 MLD	

निविदा प्रक्रियान्तिर्गत सर्वन्यून निविदादाता फर्म मेसर्स जे.एम.इन्फ्रा एण्ड इन्वायरो टेक्नोलॉजीस प्रा0लि0 जेवी मेसर्स नाइलटेक इन्फ्राबिल्ड प्रा0लि0 की निविदा दर सफल निविदा दर धनांक रु0:–648.90 प्रति एम.एल.डी. (कार्य लागत रु0:–1,59,68,326.00, समस्त कर एवं कटौतियाँ सहित देय) की दर पर एक वर्ष की अवधि हेतु (वर्षा ऋतु के अतिरिक्त) निविदा समिति द्वारा की गयी संस्तुति के क्रम में नगर आयुक्त महोदय द्वारा स्वीकृति दिनांक 29.07.2021 को प्रदान कर दी गयी। तद्पश्चात् नियमानुसार दिनांक 08.08.2021 को अनुबन्ध सम्पादित कर दिनांक 10.08.2021 को कार्यादेश निर्गत कर दिया गया है। वर्तमान में बायोरेमेडिएशन का कार्य उपरोक्त सात अनटैप्ड नालों पर चल रहा है।

निम्नलिखित 6 नाले जिनमें जलनिगम द्वारा एस0टी0पी0 के माध्यम से जल शोधन का पूर्व से कराया जा रहा है, ऐसे आंशिक टैप्ड/ओवरफ्लो 6 नालों को शोधित किये जाने हेतु कार्ययोजना एवं प्रस्ताव उपलब्ध कराये जाने हेतु पत्र सं0:–1977/पी.एम./जे./21–22, दिनांक 10.09.2021 द्वारा महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उत्तर प्रदेश जल निगम निर्देशित किया गया, जिसके क्रम में महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उत्तर प्रदेश जल निगम के पत्र सं0:–2100/डब्लू–33–39, दिनांक 13.09.2021 द्वारा धनांक रु0:–137.84 करोड़ की विस्तृत कार्ययोजना (संलग्नक–6) तैयार कर प्रस्तुत की गयी थी, जिसमें चयनित नालों का विवरण निम्नानुसार है:–

Sl. No.	Name of Drain	Discharge of Drain (mld)	Remarks
1.	Nagaria Drain	16.18	Partially Tapped, overflow
2.	Sarkata Nala-A & B	28.87	Partially Tapped, overflow
3.	Pata Nala	15.57	Partially Tapped, overflow

4.	Wazirganj Nala	41.41	Partially Tapped, overflow
5.	KukrailNala+Sewer	72.00	Partially Tapped, overflow
6.	GH Canal Nala	207.27	Partially Tapped, overflow

उपरोक्त के क्रम में उल्लेखनीय है कि नगर निगम के सीमित आर्थिक संसाधन तथा नगर निगम द्वारा कराये जाने वाले अन्य सभी आवश्यक संसाधनों पर पड़ने वाले व्ययभार के दृष्टिगत एकमुश्त धनराशि रु0:–137.84 करोड़ दिया जाना व्यवहारिक नहीं था। अतः मा0 एन0जी0टी0 के निर्देशों के अनुपालन में तात्कालिक निवारण हेतु प्राथमिकता पर नगर निगम द्वारा 15वॉ वित्त आयोग में प्राप्त धनराशि से स्वीकृति प्रत्याशा में गोमती नदी में गिरने वाले समस्त 6 आंशिक टैप्ड/ओवरफ्लो नालों के बायोरेमेडिऐशन विधि से जलशोधन कार्य हेतु दिनांक 12.11.2021 को ई–निविदायें आमंत्रित कीं गयीं हैं। इन 6 आंशिक टैप्ड/ओवरफ्लो नालों पर बायोरेमेडिएशन का कार्य शीघ्र प्रारम्भ करा दिया जायेगा।

उपरोक्तानुसार यह स्पष्ट है कि नगर निगम लखनऊ द्वारा मा0 एन0जी0टी0 के आदेशों के अनुपालन में बायोरेमिडियेशन की कार्यवाही अनटैप्ड तथा आंशिक टैप्ड/ओवर फ्लो नालो पर प्रारम्भ कर दी गयी है। अतः उपरोक्त अनुपालन आख्या के क्रम में यू0पी0पी0सी0बी0 द्वारा पत्रांक सं0–जी0 34306/सी0–5/सा0–46/2020 द्वारा पर्यावरणीय क्षतिपूर्ति लगाये जाने के सम्बन्ध में निर्गत कारण बताओं नोटिस को निक्षेपित करने का कष्ट करें।

भवदीय,

(अजय कुमार द्विवेदी)
नगर आयुक्त

<u>प्रतिलिपिः–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।</u>

1–अपर मुख्य सचिव नगर विकास, उ0प्र0 शासन।
2–सचिव, नगर विकास विभाग उ0प्र0 शासन।
3–निदेशक, स्थानीय निकाय लखनऊ।
4–सदस्य सचिव, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
5–जिलाधिकारी, लखनऊ।
6–महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, लखनऊ।
7–क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।

(अजय कुमार द्विवेदी)
नगर आयुक्त

2784

In the Hon'ble High Court of Judicature at Allahabad Lucknow Bench Lucknow

48

I.D

COMMISSIONER FOR OATHS
Allahabad

2785

Revised copy
Hemprakash
Hosri B.K. Singh
13/3/2022
3/3/2022
5/4/2022

2786

Stock Holding Corporation of India * LUCKNOW * Allahabad High Court Project SIDH

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	05-APR-2022 13:13:48
NAMES OF THE ACC/ REGISTERED USER :	SHCIL UTTAR PRADESH
LOCATION :	LUCKNOW
NAME OF LITIGANT :	NAMIT SHARMA ADVOCATE
e-COURT RECEIPT NO :	UPCT0526D2213N937
e-COURT FEE AMOUNT :	₹ 15
	(Rupees Fifteen Only)

Particulars	**Amount (Rs.)**
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, if Any	₹ 0

UPCT0526D2213N937

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it Invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Civil Misc. Application No. 287/55 (W) of 2014
In Re
Writ Petition No. 4436 (M/B) of 2003

PRESENTED TODAY
JOINT REGISTRAR (LISTING)

5 रु. कोर्ट फी COURT FEE Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES
CANCELLED

Sewage Treatment Plant, Lucknow
through Narendra Kumar

...Petitioner

Versus

State of U.P. & others ... Respondents

APPLICATION FOR LISTING

14 MAR 2014

Humble applicant submits as under:-

1. That affidavits have been exchanged between the parties and the case has not been listed since long.
2. That the applicant is suffering with irreparable loss due to non disposal of writ petition.

Wherefore it is prayed that this Hon'ble Court may kindly be pleased to list the case for disposal of writ petition at an early date.

B.K. Singh

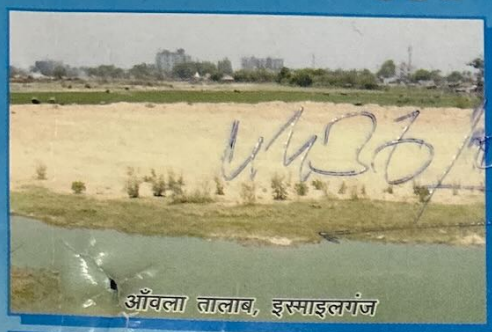
Lucknow.
Date-14/3/ 2014

(B.K. Singh)
Advocate
Counsel for the Petitioner

बूंद-बूंद से भरता सागर।
सूनी मत कर अपनी गागर।।

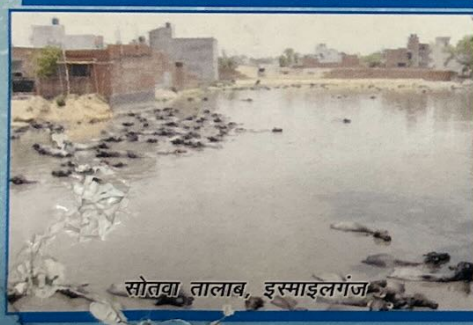
10, जून, 2007

लखनऊ के तालाबों के ये हैं हाल!


आँवला तालाब, इस्माइलगंज

कमता गाँव तालाब

कंचनपुर तालाब


सोतवा तालाब, इस्माइलगंज

भूगर्भ जल दिवस

स्मारिका

भूजल संदेश

लखनऊ शहर में गिरता भूजल स्तर

क्षेत्र	मई, 2003 (मी.)	मई, 2007 (मी.)	गिरावट (मी.)
गोमती नगर	15.47	21.55	6.08
इन्दिरा नगर	21.49	26.13.	4.64
निराला नगर	26.30	29.55	3.25
गुलिस्तां कालोनी	28.82	31.30	2.48
अमिनाबाद	13.00	15.80	2.80
नरही	27.05	31.00	3.95

--- आइये हम सब मिल कर संकल्प लें कि अपनी दिनचर्या में पानी का दुरूपयोग रोकेगें, भूगर्भ जल के अन्धाधुन्ध दोहन को नियंत्रित करेंगे तथा भावी जल निधि के रूप में बारिश के पानी को संचित कर सिकुड़ते भूजल स्रोतों को बचायेंगे।

प्रदेश की राजधानी लखनऊ में आयोजित
'भूगर्भ जल दिवस' के समारोह में प्रदेशवासियों को समर्पित।

भूगर्भ जल विभाग, उत्तर प्रदेश
(नोडल एजेन्सी)
9वां तल, इन्दिरा भवन, लखनऊ

IA 01/2003
CMA 70408/19

2788

LF0000396763

Group:WPIL.....
District:Lucknow.....

In the HON'BLE High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.
ON BEHALF OF THE APPLICANT

Inre
Writ Petition No. 4436 (M/B) OF 2003(PIL)

Sewage Treatment Plant.....Petitioner.

Versus

State of U.P. (Civil).....Opposite Parties.

INDEX

Sr. No.	Details	Page No.
1	Application for Taking on Record	2
2	Counter Affidavit	3 – 14
3	Photo Id	15
4	Annexure CA 1 – the details of analysis report of the lab of the Board of all the above referred samples collected by the Board are being submitted in form of a chart.	16 – 18
5	Annexure CA 2 – the analysis report of the samples are being collectively filed.	19 – 55
6	Annexure CA 3 – true copy of the report dated 1/9/2014	56 – 58
7	Annexure CA 4 – true copy of the report of the sample taken on 13/10/2014.	59 – 61
8	Annexure CA 5 – true copy of the sample taken on 13/10/2014.	62–64
9	Annexure CA 6 – true copy of the report dated 16/10/2014.	65 – 75
10	Annexure CA 7 – true copy of the report dated 9/10/2014.	76 -- 83
11	Annexure CA 8 – true copy of the report dated 16/10/2014.	84 -- 85
12	Annexure CA 9 – the standards of the inland surface water as fixed by the Central Pollution Control Board are being filed.	86
13	Vakalatnama	87

Lucknow: Dated: 9/5/2019
30/5/2019

Ashok Kumar Verma
Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:40:12 +05'30'

Ashok Kumar Verma
(Ashok Kumar Verma)
AOR no. B/A1396
E. Roll no. 96 of 1978
Counsel for the Applicant
Mob:-- 7388899059

HIGH COURT OF JUDICATURE AT ALLAHABAD

2785

2

In the HON'BLE High Court of Judicature at Allahabad

Lucknow Bench, Lucknow.

C.M. Application no. of 2019.

On behalf of: UPPCB

.....Applicants

Inre

Writ Petition No. 4436 (M/B) OF 2003(PIL)

Sewage Treatment Plant.....Petitioner.

Versus

State of U.P. (Civil).....Opposite Parties.

APPLICATION FOR TAKING ON RECORD

The above named applicant most humbly submits herein as under:

That in the abovenoted case a counter affidavit is being filed. It is most respectfully and humbly prayed that in the interest of justice the counter affidavit may kindly be taken on record.

Ashok Kumar Verma Digitally signed by Ashok Kumar Verma Date: 2019.05.30 05:39:17 +05'30'

Lucknow: Dated: 2019

Counsel for the Applicant.

(A.K.Verma)

Ashok Kumar Verma Digitally signed by Ashok Kumar Verma Date: 2019.05.30 05:39:34 +05'30'

HIGH COURT OF JUDICATURE AT ALLAHABAD

2790

3

In the HON'BLE High Court of Judicature at Allahabad

Lucknow Bench, Lucknow.

Inre

Writ Petition no. 4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant Lucknow, thru Narendra Kumar.

.....Petitioner.

Versus

State of U.P. (Civil) .....Opposite Party.

COUNTER AFFIDAVIT

I, Kuldeep Mishra, aged about 56 years, son of Shri B.D. Mishra, Religion – Hindu, Education – Graduate (Engineering), Trade – Service, Posted as Regional Officer, U.P. Pollution Control Board, 4th Floor,

HIGH COURT OF JUDICATURE AT ALLAHABAD

(4) 4 2791

"B" Block, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow, the deponent do hereby solemnly affirm and state on oath as under:

1. That the deponent is posted as Regional Officer, U.P. Pollution Control Board, 4th Floor, "B" Block, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow, and has been authorized on behalf of the U.P. Pollution Control Board, U.P., Lucknow to file the affidavit in its behalf.

2. That vide order dated 9/9/2014 the Honorable Court has been pleased to direct the UPPCB to get the samples of water analysed at least from 4 important places within the distance from Daulatganj to Bharwara for its testing. It is submitted that the samples were taken on 4 different dates i.e.

COMMISSIONER FOR OATHS High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2792

13/9/2014, 16/9/2014, 24/9/2014 and 1/10/2014 at 4 points as below:

Ka – Upstream Gaughat

Kha – Upstream Kudiaghat

Ga – Upstream Gomti Barrage

Gha – Downstream La Martinere College

3. That the details of analysis report of the lab of the Board of all the above referred samples collected by the Board are being submitted in form of a chart annexed as **Annexure – CA 1** to this affidavit.

4. That infact for the river water no standards have been prescribed anywhere but for sustenance of aquatic life minimum dissolved oxygen level has to be 4 mg/L while for bathing purposes it has to be 5 mg/L. As regards the water of the Gomti river it is submitted that the water is not at all potable without being subjected to prior

COMMISSIONER FOR OATHS High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

(6) 6 2793

conventional treatment followed by disinfection.

5. That for Honorable Court's convenience the analysis report of the samples are being collectively filed as **Annexure – CA 2** to this affidavit.

6. That from the perusal of the analysis reports of samples collected from the above referred 4 points it is apparent that except at point Ga and Gha the quality of the river water is fit for Aquatic life. The river water only at point Ka meets the standards for being used for bathing purposes. There is nothing in the reports which might indicate that the water at point Ka is not fit for bathing or aquatic life.

7. That in the above referred analysis reports there is no element which may render the water non-potable even after

HIGH COURT OF JUDICATURE AT ALLAHABAD

being subjected to conventional treatment followed by disinfection.

8. That as regards the removal and collection of the garbage it is submitted that Lucknow Nagar Nigam has located a transfer station for municipal solid waste near Village Malhpur adjoining to Hardoi Kanpur bypass road. After collection of the garbage from different places it is to be stored at the aforesaid transfer station and thereafter it has to be transported to Village Shivri at Mohan Road, Lucknow where the disposal of the garbage is to be done. It is pertinent to mention here that writ petition no. 9141 (M/B) of 2013 has been filed as a public interest litigation by Shri Irshad Hussain and others by which the reliefs have been sought that the respondents may be commanded not to construct the transfer station for municipal solid waste at plot no. 457, Village Malhpur and to transfer and

HIGH COURT OF JUDICATURE AT ALLAHABAD

shift the transfer station for municipal solid waste at some other place. The aforesaid writ petition is still pending.

9. That in River Gomti within the region of Lucknow Nagar Nigam there are 26 drains through which sewage flows. For the treatment of the sewage Lucknow Nagar Nigam has installed 2 sewage treatment plants respectively at Daulatganj and Bharwara. The capacity of Sewage Treatment Plant at Daulatganj is 56 MLD whereas at Bharwara it is 345 MLD.

10. That according to the census of 2003 – 2004 the minimum capacity for treating the sewage assessed was approximately 400 MLD but now in view of present census at least there should be sewage treatment plants having total capacity of approximately 600 MLD. The 2 STP's already installed are only having the capacity of 401 MLD.

HIGH COURT OF JUDICATURE AT ALLAHABAD

As such occasionally the sewage instead of being treated through the STP's installed, overflows in River Gomti causing the water of River Gomti to get polluted.

11. That the above assessment is based on the present population of Lucknow city but it is submitted that the population is expected to rise every year by at least 1 lakh.

12. That River Gomti emerges from District Pilibhit. In District Pilibhit the samples of water of River Gomti have been taken at 2 places and on analysis the reports conform to the norms. A true copy of the report dated 1/9/2014 is being filed as **Annexure – CA 3** to this counter affidavit.

13. That after District Pilibhit river Gomti enters in District Lakhimpur Kheri. In District Lakhimpur Kheri the samples of water of River Gomti have been taken

HIGH COURT OF JUDICATURE AT ALLAHABAD

2797
(10) 0

at upstream and the analysis reports conform to the norms. A true copy of the report of the sample taken on 13/10/2014 is being filed as **Annexure – CA 4** to this counter affidavit.

14. That after District Lakhimpur Kheri river Gomti enters in District Sitapur. In District Sitapur the sample of water of River Gomti has been taken at upstream and the analysis report conform within the norms. A true copy of the report of the sample taken on 13/10/2014 is being filed as **Annexure – CA 5** to this counter affidavit.

15. That after District Sitapur river Gomti enters in District Hardoi. In District Hardoi the samples of water of River Gomti have been taken at various places and the analysis reports conform to the norms. A true copy of the report dated 16/10/2014 is being

HIGH COURT OF JUDICATURE AT ALLAHABAD

filed as **Annexure – CA 6** to this counter affidavit.

16. That after District Hardoi river Gomti enters in District Lucknow. The report of District Lucknow has already annexed as Annexure – CA 2 to this counter affidavit.

17. That after District Lucknow river Gomti enters in Districts Amethi and Sultanpur. In Districts Amethi and Sultanpur the samples of water of River Gomti have been taken at various places and the analysis reports conform to the norms. A true copy of the report dated 9/10/2014 is being filed as **Annexure – CA 7** to this counter affidavit.

18. That after District Sultanpur river Gomti enters in District Jaunpur. In District Jaunpur the samples of water of River Gomti have been taken at various places and the analysis reports

HIGH COURT OF JUDICATURE AT ALLAHABAD

conform to the norms. A true copy of the report dated 16/10/2014 is being filed as **Annexure – CA 8** to this counter affidavit.

19. That the standards of the inland surface water as fixed by the Central Pollution Control Board are being filed as **Annexure – CA 9** to this counter affidavit.

20. That in view of the aforesaid facts the improvements to be made for keeping the water of River Gomti pollution free the above basic improvements are required to be implemented.

Lucknow: Dated: Deponent.

OATH COMMISSIONER 19/12 2014

VERIFICATION

I, the above named deponent do hereby verify the contents of paras 1 2 are true to my personal knowledge, those of paras 2 to 19 are

OATH COMMISSIONER

HIGH COURT OF JUDICATURE AT ALLAHABAD

2800

(13) 3

based on records which I believed to be true. The contents of para 20 are believed to be true on the basis of legal advice obtained by the counsel. No part of it is false and nothing material has been concealed. So help me God.

Lucknow: Dated: 19-12-2014

Deponent.

I identify the Deponent who has signed before me and do hereby declare that the person making this affidavit and alleging himself to be the deponent is the same person and is known to me from the perusal of records which he produced before me in the connection with this case.

COMMISSIONER FOR OATHS High Court, Allahabad

Ashok Kumar Verma Digitally signed by Ashok Kumar Verma Date: 2019.05.30 05:42:05 +05'30'

(ADVOCATE)

HIGH COURT OF JUDICATURE AT ALLAHABAD

2801

(14) 14.

Solemnly affirmed before me on 19-12-14 at 12-00 a.m./p.m. by the Deponent Shri Kuldeep Mishra who is identified by Shri A.K.Verma (E.Roll No. 96 of 1978), Advocate HON'BLE High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, R/o 538 – Ka/1500, Triveni Nagar – II, Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit which has been read over and explained by me.

RAJIT RAM
ADVOCATE
OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench, Lucknow
No. 59234 Dt. 19-12-14

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

2802

(1515)

भारत गणराज्य REPUBLIC OF INDIA

इसके द्वारा, भारत गणराज्य के राष्ट्रपति के नाम पर, उन सभी से जिनका इससे संबंध हो, अनुरोध एवं अपेक्षा की जाती है कि वे धारक को बिना किसी रोक-टोक के स्वतंत्र रूप से आने-जाने दें, और उसे हर तरह की ऐसी सहायता और सुरक्षा प्रदान करें जिसकी उसे आवश्यकता हो।

THESE ARE TO REQUEST AND REQUIRE IN THE NAME OF THE PRESIDENT OF THE REPUBLIC OF INDIA ALL THOSE WHOM IT MAY CONCERN TO ALLOW THE BEARER TO PASS FREELY WITHOUT LET OR HINDRANCE AND TO AFFORD HIM OR HER EVERY ASSISTANCE AND PROTECTION OF WHICH HE OR SHE MAY STAND IN NEED.

भारत गणराज्य के राष्ट्रपति के आदेश से

BY ORDER OF THE PRESIDENT OF THE REPUBLIC OF INDIA

MINISTRY OF EXTERNAL AFFAIRS
PASSPORT OFFICE LUCKNOW

एस०एन० उपाध्याय
S. N. UPADHYAY
अधीक्षक / Superintendent
पासपोर्ट कार्यालय, लखनऊ
Passport Office, Lucknow

भारत गणराज्य OF INDIA

J8802539

Date of Birth 25/06/1959

Date of Issue 19/08/2021

P<INDMISRA<<KULDEEP<<

HIGH COURT OF JUDICATURE AT ALLAHABAD

Before the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lko.

ANNEXURE – CA-1

(16)

3. (क) अपस्ट्रीम गऊघाट (वाटर इनटेक के पूर्व)

बिन्दु का नाम	नमूना एकत्रण	पी० एच	डी० ओ० मिग्रा / ली०	बी०ओ०डी०	सी०ओ०डी०	टोटल कोमियम	कॉपर मिग्रा० / ली०	लेड मिग्रा० / ली०	आयरन मिग्रा० / ली०	निकल मिग्रा० / ली०	जिंक मिग्रा० / ली०	टोटल कोलीफॉम एम०पी०एम०
अपस्ट्रीम गऊघाट	13.9.14	7.62	5.5	3.2	15.6	–	–	–		–		4000
	16.09.14	7.41	5.2	3.6	18.8	0.048	0.003	–	0.857	–	0.020	4600
	24.9.14.	7.36	6.1	3.3	17.2		–	–		–		–
	1.10.14	7.43	6.7	3.2	16.4	0.18	0.005	–	0.406	–	0.037	–

(ख) अपस्ट्रीम कुड़ियाघाट (स्नान घाट)

बिन्दु का नाम	नमूना एकत्रण	पी० एच	डी० ओ० मिग्रा / ली०	बी०ओ०डी०	सी०ओ०डी०	टोटल कोमियम	कॉपर मिग्रा० / ली०	लेड मिग्रा० / ली०	आयरन मिग्रा० / ली०	निकल मिग्रा० / ली०	जिंक मिग्रा० / ली०	टोटल कोलीफॉम एम०पी०एम०
अपस्ट्रीम कुड़ियाघाट	13.9.14	7.40	4.4	4.2	21.2	–	–	–		–	–	24000.0
	16.09.14	7.34	3.9	4.8	24.2	–	–	–		–	–	220000
	24.9.14	7.21	4.6	4.2	22.8		0.005	–	0.392	–	0.019	–
	1.10.14	7.32	5.3	4.0	20.4	0.034	0.006	–	0.303	–	0.055	–

COMMISSIONER FOR OATH

HIGH COURT OF JUDICATURE AT ALLAHABAD

(ग) अपस्ट्रीम गोमती बैराज (बैकुण्ड धाम के उपरान्त)

बिन्दु का नाम	नमूना एकत्रण	पी० एच	डी० ओ० मिग्रा / ली०	बी०ओ०डी०	सी०ओ०डी०	टोटल कोलियम	कॉपर मिग्रा०/ली०	लेड मिग्रा० /ली०	आयरन मिग्रा०/ली०	निकल मिग्रा०/ली०	जिंक मिग्रा०/ली०	टोटल कोलीफॉम एम०पी०एम०
अपस्ट्रीम गोमती बैराज	13.9.14	7.28	2.4	7.0	34.8	–	–	–	–	–	–	94000
	16.09.14	7.18	2.1	7.5	38.4	–	–	–		–	–	110000
	24.9.14	7.08	2.7	7.0	37.2	0.001	0.005	–	0.369	–	0.015	70000
	1.10.14	7.11	1.9	7.5	38.8	0.022	0.003	–	0.165	–	0.067	72000.0

(घ) लामार्टिनियर कालेज (लखनऊ शहर छोड़ने के उपरान्त)

बिन्दु का नाम	नमूना एकत्रण	पी० एच	डी० ओ० मिग्रा / ली०	बी०ओ०डी०	सी०ओ०डी०	टोटल कोलियम	कॉपर मिग्रा०/ली०	लेड मिग्रा० /ली०	आयरन मिग्रा०/ली०	निकल मिग्रा०/ली०	जिंक मिग्रा०/ली०	टोटल कोलीफॉम एम०पी०एम०
लामार्टिनियर कालेज	13.9.14	7.18	1.8	8.5		–		–		–		130000
	16.09.14	7.09	1.3	9.0	43.2	–		–		–		130000
	24.9.14	6.9	1.6	9.0	46.8	–	–	–	–	–	–	130000
	1.10.14				49.6	–	0.004	–	0.236	–	0.015	130000

HIGH COURT OF JUDICATURE AT ALLAHABAD

4. सीवेज शुद्धीकरण संयंत्र, दौलतगंज, लखनऊ:– (क्षमता 56 एम0एल0डी0)।

नमूना एकत्रण तिथि	नमूना एकत्रण	पी0एच0	सस्पेन्डेड सालिड मिग्रा/ली0	टोटल सालिड मिग्रा/ली0	बी0ओ0डी मिग्रा/ली0	सी0ओ0डी0 मिग्रा/ली0
1.10.14	इनलेट	7.11	122.0	–	40.0	268.8
	आउटलेट (फाइनल)	7.26	34.0		12.0	107.6

5. सीवेज ट्रीटमेण्ट प्लाण्ट भरवारा लखनऊ:–(क्षमता 345 एम0एल0डी0)।

नमूना एकत्रण तिथि	नमूना एकत्रण	पी0एच0	सस्पेन्डेड सालिड मिग्रा/ली0	टोटल सालिड मिग्रा/ली0	बी0ओ0डी मिग्रा/ली0	सी0ओ0डी0 मिग्रा/ली0
11.09.14	इनलेट	7.35	126.0	354.0	52.0	266.4
	आउटलेट (फाइनल)	7.61	54.0	282.0	22.0	152.8
15.09.14	इनलेट	7.43	92.0	66.3	66.0	258.0
	आउटलेट (फाइनल)	7.64	66.0	404	42.4	220
16.09.14	इनलेट	7.19	142.0	358.0	60.0	296.0
	आउटलेट (फाइनल)	7.4	118.0	284.0	38.0	256.0
24.09.14	इनलेट	6.93	178.0	–	95.0	368.0
	आउटलेट (फाइनल)	7.15	104.0	–	42.0	288.0

2806

(19) 9

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE- CA-2

HIGH COURT OF JUDICATURE AT ALLAHABAD

2807

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं. / के० प्रयो० / 14 / 2014-15 दिनांक
Ref. No. Date

सेवा में,
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषयः–विश्लेषण आख्या प्रेषित किये जाने के संबंध में।

महोदय,
क्षेत्रीय कार्यालय लखनऊ द्वारा दिनाँक 13.09.14 को एकत्रित किये गये 04 सतही जल नमूनो की विश्लेषण आख्या पत्र सहित संलग्न कर प्रेषित की जा रही है।

संलग्नक–उपरोक्तानुसार।

भवदीया

(डा0 मधु भारद्वाज)
मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

प्रतिलिपिः–मुख्य पर्यावरण अधिकारी वृत्त–05 को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.com
वेब साइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 2720828, 2720831
Fax : 0522-2720764, 2720676
e-mail : info@uppcb.com
Web Site : www.uppcb.com

COMMISSIONER FOR OATH
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2808

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(221)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 24/9/14 Dt./period of testing 15/9/14 – 19/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....River.....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)...Grab.....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mudgal (CREE), Sh. Himanshu Sankar G ..... Sh. Chandra Prakash (Mat.)
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2.0 Lit. + 01 G .....
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection....13/9/14.....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ....R.O. Lucknow.....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory....15/9/14.....
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्र.सं. / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रन स्थल Sample Code No./Sampling Point UPPCB/CL/W/172/14 V/s Gaughat, Gomti River, Lucknow
1	पी. एच / pH		7.62
2	गदलापन / Turbidity	एन.टी.यू. / NTU	–
3	रंग / Colour	हेजन / Hazen	–
4	चालकता / Conductivity	माइक्रो / सी. µS/cm	–
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	–
6	टोटल डिजॉल्व्ड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	–
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	256.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	294.0
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	–
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	–
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	–
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	–
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	–
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	–
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	–
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	–
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	–
18	फॉस्फेट–पी. / Phosphate-P	मिग्रा / ली. / mg/l	–
19	नाइट्रेट–नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	–
20	नाइट्राइट–नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	–
21	अमोनियल नाइट्रोजन / Ammoniical Nitrogen	मिग्रा / ली. / mg/l	–
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	–
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	–
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	5.5
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	3.2
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मिग्रा / ली. / mg/l	15.6
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	–
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	–
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	–
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	–
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	–
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	–
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	–
34	T. Coliform	MPN/100 ml	4000.0

Samples of metal sent to IITR.

विश्लेषण कर्ता हस्ताक्षर / Analysed by....24/9/14 24/9/14

प्रेषण हस्ताक्षरकर्ता / Authorised Signatory ..Usha Kiran 01.10.14

मुख्य अभियन्ता / टेक्निकल डायरेक्टर / CEO/T.M
केन्द्रीय / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2810

23

(23)

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 24/9/14 Dt./period of testing. 15/9/14 - 19/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....River....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)....Grab....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mishra (A.E.E.), Sh. Himanshu Sonkar (S.A.) Sh. Chandra Prakash (MA)
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 lit + 100 lit
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection....13/9/14....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ....RO Lucknow....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory....15/9/14....
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/CLW/173/14 U/s Kudiaghat Gomti River, Lko
1	पी. एच / pH		7.40
2	गदलापन / Turbidity	एन.टी.यू. / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / म्हो. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिजोल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	278.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	324.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{2+}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{2+}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl^-	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F^-	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{2-}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P^3	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनियल नाइट्रोजन / Ammoniical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	4.4
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	4.2
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	21.2
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	—
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	—
34	T.Coliform	MPN/100 ml	24000.0

Samples of metals sent to IITR

परीक्षण कर्ता हस्ताक्षर / Analysed by ...24/9/14... 24-9-14 | Preeti Gaur, Allah 24/9/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ...Usha Kiran... 01-10-14

मुख्य कार्यालय / टेक्निकल कोऑर्डिनेटर / CEO/T.M केन्द्रीय / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

2811

24

(24)

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44).: 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR CANT
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2812

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD 25

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(25)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 24/9/14.

Dt./period of testing: 15/9/14 - 19/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....River....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)....Grab....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mishra (JEE), Sh. Himanshu Sonkar (CS), Sh. Chandra Prakash (MA)
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2.0 Lit + 1.0 Lit
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection....13/9/14....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ....RO Lucknow....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory....15/9/14....
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्र.सं. / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रन स्थल Sample Code No./Sampling Point UPPCB/CLL/W/174/14 V/s Gomti Bairaj, Lucknow
1.	पी. एच / pH		7.28
2	गंदलापन / Turbidity	एन.टी.यू. / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मोहो. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिसोल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	304.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	356.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{2+}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{2+}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{2-}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammoniical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्केलिनिटी / Alkallinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	—
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	—
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	—
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	—
34	T. coliform	MPN/100ml	94000.0

* Samples of metals sent to IITR.

परीक्षण कर्ता हस्ताक्षर / Analysed by.... 24/9/14 ... 24/9/14 ... 24/9/14

प्राधिकृत हस्ताक्षरकर्ता / Authorised Signatory .. Usha Khan ... 01.10.14

उपपर्यावरणविद / टेक्निकल मैनेजर / DEO-T.M
केन्द्रीय / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2814

27

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(28)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 24/9/14 Dt./period of testing. 15/9/14 - 19/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....River....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mishra (CRE), Sh. Himanshu Sonkar (SA), Sh. Chandra Prakash (MA)
4. एकत्रित नमूने का गंध / Odour ✓
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2.0 lit + 1.0 lit
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection 13/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by RO Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 15/9/14
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्र.सं. / No. / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point U.P.CB/CL/W/175/14 D/s Gomti River near Lamartiniere College Lko
1	पी. एच / pH		7.18
2	गदलापन / Turbidity	एन.टी.यू. / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रोम्हो. / मी. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिसॉल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	324.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	282.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्केलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	7.8
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	8.5
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	43.2
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	—
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	—
34	T. coliform	MPN / 100ml	—

Samples of metals sent to IITR.

विश्लेषण कर्ता हस्ताक्षर / Analysed by Jyoti 24/9/14 24/9/14

प्राधिकृत हस्ताक्षरकर्ता / Authorised Signatory Usha Kiran 01.10.14

Usha

प्रभारी / Incharge

तकनीकी अधिकारी / टेक्निकल ऑफिसर / TO/T.M

केन्द्रीय / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
19/12
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(30) 29 2816

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं.
Ref. No. /के० प्रयो०/14/2014-15

दिनांक
Date

सेवा में,
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषयः–विश्लेषण आख्या प्रेषित किये जाने के संबंध में।

महोदय,

आपके कार्यालय द्वारा दिनाँक 17.09.14 को एकत्रित किये गये 02 तथा 18.09.14 को एकत्रित किये गये 02 जलनमूनों की विश्लेषण आख्या पत्र सहित संलग्न कर प्रेषित की जा रही है।

संलग्नक–उपरोक्तानुसार।

भवदीया

(डा0 मधु भारद्वाज) 18/9/14
मुख्य पर्यावरण अधिकारी,
(के0प्रयो0)

प्रतिलिपिः–मुख्य पर्यावरण अधिकारी वृत्त–05 को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 2720828, 2720831
Fax : 0522-2720764, 2720676
e-mail : info@uppcb.com

COMMISSIONER FOR OATHS
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

30

2817

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(31)

S.N. .....

Dt. of compilation of test report 3/10/14 Dt./period of testing 18/9/14 to 25/9/14

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Raw Water Pumping Station
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by Mr. H. Sankar (SA), Mr. Chandra Prakash (A
4. एकत्रित नमूने का गंध/Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 Lt. + 1 LH
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection 17/9/14
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by RO, Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory 18/9/14
9. [illegible]प्रण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/CL/W/182/14 Raw Water Pumping Station Gau Ghat
1	पी. एच/pH		7.19
2	गदलापन/Turbidity	एन.टी.यू. /NTU	–
3	रंग/Colour	हेजन / Hazen	–
4	चालकता/Conductivity	माइक्रो/सेमी. µS/cm	–
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	–
6	टोटल डिसॉल्व्ड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	232.0
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	278.0
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	–
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	–
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	–
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली. / mg/l	–
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	–
13	सोडियम/Sodium / Na	मिग्रा/ली. / mg/l	–
14	पोटेशियम/Potassium / K	मिग्रा/ली. / mg/l	–
15	क्लोराइड/Chloride / Cl	मिग्रा/ली. / mg/l	–
16	फ्लोराइड/Fluoride as F	मिग्रा/ली. / mg/l	–
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली. / mg/l	–
18	फॉस्फेट–पी./Phosphate-P	मिग्रा/ली. / mg/l	–
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	–
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	–
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मिग्रा/ली. / mg/l	–
22	एल्कलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	–
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	5.4
24	बी.ओ.डी. / BOD	मिग्रा/ली. / mg/l	3.5
25	सी.ओ.डी./COD	मिग्रा/ली. / mg/l	20.0
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली. / mg/l	–
*27	टोटल क्रोमियम/ / Total Chromium / T.Cr	मिग्रा/ली. / mg/l	–
*28	कॉपर / Copper / Cu	मिग्रा/ली. / mg/l	–
29	कैडमियम / Cadmium / Cd	मिग्रा/ली. / mg/l	–
30	लेड / Lead / Pb	मिग्रा/ली. / mg/l	–
*31	आयरन / Iron / Fe	मिग्रा/ली. / mg/l	–
32	निकिल / Nickel / Ni	मिग्रा/ली. / mg/l	–
*33	जिंक / Zinc / Zn	मिग्रा/ली. / mg/l	–
34	Total Coliform	MPN/100 ml	4000.0

* Samples of Metal sent to IITR.

परीक्षण कर्ता हस्ताक्षर/Analysed by 17/9/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory Vishakhan 01-10-14

मुख्य पर्यावरण अभि०/टेक्निकल मैनेजर/CEO/T.M
केन्द्रीय प्रयो०/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate -nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115) 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court Allahabad

Verma

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

32 2819

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

33

S.N. .....

Dt. of compilation of test report..1/10/14. Dt./period of testing 18/9/14 to 25/9/1

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drai /Nala /STP/any other specify) .....Raw Water Pumping Station.....
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated).....Grab.....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by...Mr. H. Sonkar (CA) Mr. Chandra Prakash.....
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other).....2 lit. +1.....
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection.....17/9/14.....
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by .....RO, Lucknow.....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory.....18/9/14.....
9. विश्लेषण विधि हेतु संलग्न/Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूनों का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/CL/W/183/14, Raw Water Pumping Station Balaganj
1	पी. एच/pH		7.03
2	गदलापन/Turbidity	एन.टी.यू./NTU	-
3	रंग/Colour	हैजन / Hazen	-
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	-
5	सस्पेण्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	-
6	टोटल डिज़ॉल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	230.0
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	274.0
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	-
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	-
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	-
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली. / mg/l	-
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	-
13	सोडियम/Sodium / Na	मिग्रा/ली. / mg/l	-
14	पोटेशियम/Potassium / K	मिग्रा/ली. / mg/l	-
15	क्लोराइड/Chloride / Cl^-	मिग्रा/ली. / mg/l	-
16	फ्लोराइड/Fluoride as F^-	मिग्रा/ली. / mg/l	-
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली. / mg/l	-
18	फॉस्फेट–पी./Phosphate-P	मिग्रा/ली. / mg/l	-
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	-
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	-
21	अमोनिकल नाइट्रोजन/Ammoniacal Nitrogen	मिग्रा/ली. / mg/l	-
22	एल्कालिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	-
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	4.3
24	बी.ओ.डी. /BOD	मिग्रा/ली. / mg/l	3.6
25	सी.ओ.डी./COD	मिग्रा/ली. / mg/l	20.0
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{+6}	मिग्रा/ली. / mg/l	-
27	टोटल क्रोमियम/ /Total Chromium / T.Cr	मिग्रा/ली. / mg/l	-
28	कॉपर /Copper / Cu	मिग्रा/ली. / mg/l	-
29	कैडमियम /Cadmium / Cd	मिग्रा/ली. / mg/l	-
30	लेड /Lead / Pb	मिग्रा/ली. / mg/l	-
31	आयरन /Iron / Fe	मिग्रा/ली. / mg/l	-
32	निकिल /Nickel / Ni	मिग्रा/ली. / mg/l	-
33	जिंक /Zinc / Zn	मिग्रा/ली. / mg/l	-
34.	Total Coliform	MPN/100 ml	2200.0

* Samples of Metal sent to IITK.

परीक्षण कर्ता हस्ताक्षर/Analysed by.....

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ...Usha Kiran... 01.10.14

मुख्यालयअधि०/टेक्निकल मैनेजर/CEO/T.M
केन्द्रयो०/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3 D (4-122 to 4-123) 22nd Ed. 2012	0.14-1460 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2821

34

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

35

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report 1/10/14 Dt./period of testing 18/9/14 to 25/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Raw Water Pumping Station
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Mr. H. Sonkar (SA) Mr. Chandra Prakash (MA)
4. एकत्रित नमूने का गंध / Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 L + 1 L
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection 18/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by RO Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 18/9/14
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPCB/CL/W/ 18.9.14, Raw Water Pumping Station, Gray flat
1	पी. एच / pH		7.10
2	गदलापन / Turbidity	एन.टी.यू. / NTU	-
3	रंग / Colour	हेजन / Hazen	-
4	चालकता / Conductivity	माइक्रो / सी.एम. µS/cm	-
5	सस्पेन्डेड सॉलिड / Suspended Solids	मि.ग्रा./ली. / mg/l	-
6	टोटल डिजाल्व्ड सॉलिड / Total Dissolved Solids	मि.ग्रा./ली. / mg/l	248.0
7	टोटल सॉलिड / Total Solids	मि.ग्रा./ली. / mg/l	298.0
8	कुल कठोरता / Total Hardness	मि.ग्रा./ली. / mg/l	-
9	कैल्शियम कठोरता / Calcium Hardness	मि.ग्रा./ली. / mg/l	-
10	मैग्नीशियम कठोरता / Magnesium Hardness	मि.ग्रा./ली. / mg/l	-
11	कैल्शियम / Calcium as Ca^{2+}	मि.ग्रा./ली. / mg/l	-
12	मैग्नीशियम / Magnesium as Mg^{2+}	मि.ग्रा./ली. / mg/l	-
13	सोडियम / Sodium / Na	मि.ग्रा./ली. / mg/l	-
14	पोटेशियम / Potassium / K	मि.ग्रा./ली. / mg/l	-
15	क्लोराइड / Chloride / Cl	मि.ग्रा./ली. / mg/l	-
16	फ्लोराइड / Fluoride as F	मि.ग्रा./ली. / mg/l	-
17	सल्फेट / Sulphate as SO_4^{2-}	मि.ग्रा./ली. / mg/l	-
18	फास्फेट-पी. / Phosphate-P	मि.ग्रा./ली. / mg/l	-
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मि.ग्रा./ली. / mg/l	-
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मि.ग्रा./ली. / mg/l	-
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मि.ग्रा./ली. / mg/l	-
22	एल्कालिनिटी / Alkalinity	मि.ग्रा./ली. / mg/l	-
23	घुलित आक्सीजन / DO	मि.ग्रा./ली. / mg/l	5.1
24	बी.ओ.डी. / BOD	मि.ग्रा./ली. / mg/l	3.6
25	सी.ओ.डी. / COD	मि.ग्रा./ली. / mg/l	20.8
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मि.ग्रा./ली. / mg/l	-
27	टोटल क्रोमियम / Total Chromium / T.Cr	मि.ग्रा./ली. / mg/l	-
28	कॉपर / Copper / Cu	मि.ग्रा./ली. / mg/l	-
29	कैडमियम / Cadmium / Cd	मि.ग्रा./ली. / mg/l	-
30	लेड / Lead / Pb	मि.ग्रा./ली. / mg/l	-
31	आयरन / Iron / Fe	मि.ग्रा./ली. / mg/l	-
32	निकिल / Nickel / Ni	मि.ग्रा./ली. / mg/l	-
33	जिंक / Zinc / Zn	मि.ग्रा./ली. / mg/l	-
34	Total Coliform	MPN/100 ml	4600.0

* Samples of Metal sent to IITR.

परीक्षण कर्ता हस्ताक्षर / Analysed by 1/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory Usha Kiran 01-10-14

मुख्य प्रयोगशाला अधि० / टेक्निकल मैनेजर / CEO/T.M
केन्द्रीय प्रयो०/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-13) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATHS
High Court Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2823

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

37

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report 1/10/14 Dt./period of testing 18/9/14 to 25/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Raw Water Pumping Station
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by M. H. Sonkar (SA), M. Chandra Prakash (HA)
4. एकत्रित नमूने का गंध / Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 L + 1 L
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection 18/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by RO, Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 18/9/14
9. विश्लेषण विधि हेतु क.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point: UPPCB/CKL/W/285/14, Raw water Pumping Station, Balaganj
1	पी. एच / pH		7.02
2	गंदलापन / Turbidity	एन.टी.यू. / NTU	–
3	रंग / Colour	हेजन / Hazen	–
4	चालकता / Conductivity	माइक्रो / सी. µS/cm	–
5	सस्पेन्डेड सॉलिड / Suspended Solids	मि.ग्रा./ली. / mg/l	–
6	टोटल डिज़ॉल्व्ड सॉलिड / Total Dissolved Solids	मि.ग्रा./ली. / mg/l	226.0
7	टोटल सॉलिड / Total Solids	मि.ग्रा./ली. / mg/l	288.0
8	कुल कठोरता / Total Hardness	मि.ग्रा./ली. / mg/l	–
9	कैल्शियम कठोरता / Calcium Hardness	मि.ग्रा./ली. / mg/l	–
10	मैग्नीशियम कठोरता / Magnesium Hardness	मि.ग्रा./ली. / mg/l	–
11	कैल्शियम / Calcium as Ca^{2+}	मि.ग्रा./ली. / mg/l	–
12	मैग्नीशियम / Magnesium as Mg^{2+}	मि.ग्रा./ली. / mg/l	–
13	सोडियम / Sodium / Na	मि.ग्रा./ली. / mg/l	–
14	पोटेशियम / Potassium / K	मि.ग्रा./ली. / mg/l	–
15	क्लोराइड / Chloride / Cl	मि.ग्रा./ली. / mg/l	–
16	फ्लोराइड / Fluoride as F	मि.ग्रा./ली. / mg/l	–
17	सल्फेट / Sulphate as SO_4^{2-}	मि.ग्रा./ली. / mg/l	–
18	फॉस्फेट–पी. / Phosphate-P	मि.ग्रा./ली. / mg/l	–
19	नाइट्रेट–नाइट्रोजन / Nitrate-Nitrogen	मि.ग्रा./ली. / mg/l	–
20	नाइट्राइट–नाइट्रोजन / Nitrite-Nitrogen	मि.ग्रा./ली. / mg/l	–
21	अमोनिकल नाइट्रोजन / Ammoniical Nitrogen	मि.ग्रा./ली. / mg/l	–
22	एल्केलिनिटी / Alkalinity	मि.ग्रा./ली. / mg/l	–
23	घुलित आक्सीजन / DO	मि.ग्रा./ली. / mg/l	4.5
24	बी.ओ.डी. / BOD	मि.ग्रा./ली. / mg/l	3.8
25	सी.ओ.डी. / COD	मि.ग्रा./ली. / mg/l	19.68
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मि.ग्रा./ली. / mg/l	–
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मि.ग्रा./ली. / mg/l	–
28	कॉपर / Copper / Cu	मि.ग्रा./ली. / mg/l	–
29	कैडमियम / Cadmium / Cd	मि.ग्रा./ली. / mg/l	–
30	लेड / Lead / Pb	मि.ग्रा./ली. / mg/l	–
31	आयरन / Iron / Fe	मि.ग्रा./ली. / mg/l	–
32	निकिल / Nickel / Ni	मि.ग्रा./ली. / mg/l	–
33	जिंक / Zinc / Zn	मि.ग्रा./ली. / mg/l	–
34	Total Coliform	MPN/100 ml	2400.0

Samples of metal sent to IITR.

परीक्षण कर्ता हस्ताक्षर / Analysed by .....

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory Usha Kiran 01.10.14

मुख्य अभियंता / टेक्निकल मैनेजर / CEO/T.M
केन्द्रीय / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2 The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen.
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate -nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (hexavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

(34) 38 2825

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं.
Ref. No. के०प्रयो०/14/2014-15

दिनांक
Date

सेवा में,
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषयः–विश्लेषण आख्या प्रेषित किये जाने के संबंध में।

महोदय,
आपके कार्यालय द्वारा दिनाँक 24.09.14 को एकत्रित किये गये 07 जल नमूनों की विश्लेषण आख्या पत्र सहित संलग्न कर प्रेषित की जा रही है।

संलग्नक–उपरोक्तानुसार।

भवदीया

(डा0 मधु भारद्वाज) 7/10/14
मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

प्रतिलिपिः–मुख्य पर्यावरण अधिकारी वृत्त–05 को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720876
ई-मेल : info@uppcb.com

T.C.-12 V, Vibhuti Khand,Gomti Nagar,
Lucknow - 226 010
Phone : 2720828, 2720831
Fax : 0522-2720764, 2720876
e-mail : info@uppcb.com

COMMISSIONER FOR OATH
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

39 2826

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(40)

S.N. .....

Dt. of compilation of test report....1/10/14. Dt./period of testing 24/9/14 - 1/10/14.

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....Surface water....
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated)....Grab....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by....Mr. C. Lokesh (MA), Mr. H. Sankar (SA) Mr. Amit Mishra (AEE)....
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)....2 Lt + 1 Lt + 1 Lt Bottle....
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection....24/9/14....
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by ....UPCB Regional Office Lucknow....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory....24/9/14....
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point ....UPCB/CL/42/122/14.... Raw water Aishbagh Jal Sansthan
1	पी. एच/pH		7.44
2	गदलापन/Turbidity	एन.टी.यू /NTU	—
3	रंग/Colour	हेजन / Hazen	—
4	चालकता/Conductivity	माइक्रो/सेमी. µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिजॉल्व्ड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	244.0
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	—
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम/Calcium as Ca^{2+}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{2+}	मिग्रा/ली. / mg/l	—
13	सोडियम/Sodium / Na	मिग्रा/ली. / mg/l	—
14	पोटेशियम/Potassium / K	मिग्रा/ली. / mg/l	—
15	क्लोराइड/Chloride / Cl	मिग्रा/ली. / mg/l	—
16	फ्लोराइड/Fluoride as F	मिग्रा/ली. / mg/l	—
17	सल्फेट/Sulphate as SO_4^{2-}	मिग्रा/ली. / mg/l	—
18	फॉस्फेट–पी./Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्कलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	—
24	बी.ओ.डी. / BOD	मिग्रा/ली. / mg/l	3.4
25	सी.ओ.डी./COD	मिग्रा/ली. / mg/l	17.6
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली. / mg/l	—
27	टोटल क्रोमियम/ / Total Chromium / T.Cr	मिग्रा/ली. / mg/l	0.024
28	कॉपर / Copper / Cu	मिग्रा/ली. / mg/l	0.014
29	कैडमियम / Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा/ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा/ली. / mg/l	0.770
32	निकिल / Nickel / Ni	मिग्रा/ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा/ली. / mg/l	0.027
34.	कोलीफार्म Coliform	मिग्रा/ली. / mg/l	2800

परीक्षण कर्ता हस्ताक्षर/Analysed by....1/10/14 01/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ....Usha Kiran 01-10-14

मु०प्रबन्धक/टेक्निकल मैनेजर/CEO/T.M केन्द्रयो/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATHS
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

41 2828

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(42)

N. .....

Dt. of compilation of test report. 1/10/14 ... Dt./period of testing. 24/9/14 - 1/10/14.

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by Mr. C. Prakash (HA), Mr. H. Sukla (SA), Mr. Amit Mishra (AGE)
4. एकत्रित नमूने का गंध/Odour .....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 L + 1 L + 1 bottle
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection 24/9/14
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by Uflcs Regional Office Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory 24/9/14
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UFCS/C/W/194/14 Supply water Arshagh Jal Sansthan
1	पी. एच/pH		7.52
2	गंदलापन/Turbidity	एन.टी.यू /NTU	—
3	रंग/Colour	हेजन / Hazen	—
4	चालकता/Conductivity	माइक्रो/सेमी. µS/cm	—
5	सस्पेण्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिज़ॉल्व्ड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	280.0
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	—
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	—
13	सोडियम/Sodium/Na^{+}	मिग्रा/ली. / mg/l	—
14	पोटेशियम/Potassium/K^{+}	मिग्रा/ली. / mg/l	—
15	क्लोराइड/Chloride/Cl^{-}	मिग्रा/ली. / mg/l	—
16	फ्लोराइड/Fluoride as F^{-}	मिग्रा/ली. / mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली. / mg/l	—
18	फॉस्फेट–पी./Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्कलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	—
24	बी.ओ.डी. /BOD	मिग्रा/ली. / mg/l	0.5
25	सी.ओ.डी./ COD	मिग्रा/ली. / mg/l	2.0
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली. / mg/l	—
27	टोटल क्रोमियम/ Total Chromium/T.Cr	मिग्रा/ली. / mg/l	0.005
28	कॉपर /Copper / Cu	मिग्रा/ली. / mg/l	0.008
29	कैडमियम /Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली. / mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली. / mg/l	0.109
32	निकिल /Nickel / Ni	मिग्रा/ली. / mg/l	—
33	जिंक /Zinc / Zn	मिग्रा/ली. / mg/l	0.012
34.	Total Coliform	MPN/100ml	21.8

परीक्षण कर्ता हस्ताक्षर/Analysed by ... 1/10/14 ... 1/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ... Neha Keran 01.10.14

उपपर्यावरणविद/टेक्निकल मैनेजर/CEO/T.M केन्द्रीय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36).), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
1/9/12
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2830

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(44)

Dt. of compilation of test report 1/10/14 Dt./period of testing 24/9/14 - 1/10/14

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by Mr. C. Prakash (M.A.) Mr. H. Sankar (M.A.) Mr. Amit Mishra (AEE)
4. एकत्रित नमूने का गंध/Odour —
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 Lit + 1 Lit + 2 bottle
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection 24/9/14
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by U.P. Pollution Control Board Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory 24/9/14
9. विश्लेषण विधि हेतु सं.प.प./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UPCB/LKO/195/14 U/S River Gomti Gaughat Lko.
1	पी. एच/pH		7.36
2	गंदलापन/Turbidity	एन.टी.यू./NTU	—
3	रंग/Colour	हेजन/Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	—
5	सस्पेन्डेड सॉलिड्स/Suspended Solids	मि.ग्रा./ली./mg/l	—
6	टोटल डिजाल्वड सॉलिड्स/Total Dissolved Solids	मि.ग्रा./ली./mg/l	268.0
7	टोटल सॉलिड्स/Total Solids	मि.ग्रा./ली./mg/l	304.0
8	कुल कठोरता/Total Hardness	मि.ग्रा./ली./mg/l	—
9	कैल्शियम कठोरता/Calcium Hardness	मि.ग्रा./ली./mg/l	—
10	मैग्नीशियम कठोरता/Magnesium Hardness	मि.ग्रा./ली./mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मि.ग्रा./ली./mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मि.ग्रा./ली./mg/l	—
13	सोडियम/Sodium/Na	मि.ग्रा./ली./mg/l	—
14	पोटेशियम/Potassium/K	मि.ग्रा./ली./mg/l	—
15	क्लोराइड/Chloride/Cl	मि.ग्रा./ली./mg/l	—
16	फ्लोराइड/Fluoride as F	मि.ग्रा./ली./mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मि.ग्रा./ली./mg/l	—
18	फास्फेट-पी./Phosphate-P	मि.ग्रा./ली./mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मि.ग्रा./ली./mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मि.ग्रा./ली./mg/l	—
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मि.ग्रा./ली./mg/l	—
22	एल्कलिनिटी/ Alkalinity	मि.ग्रा./ली./mg/l	—
23	घुलित आक्सीजन/DO	मि.ग्रा./ली./mg/l	6.1
24	बी.ओ.डी. /BOD	मि.ग्रा./ली./mg/l	3.3
25	सी.ओ.डी./COD	मि.ग्रा./ली./mg/l	17.2
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मि.ग्रा./ली./mg/l	—
27	टोटल क्रोमियम/ /Total Chromium/T.Cr	मि.ग्रा./ली./mg/l	0.010
28	कॉपर /Copper /Cu	मि.ग्रा./ली./mg/l	0.005
29	कैडमियम /Cadmium /Cd	मि.ग्रा./ली./mg/l	—
30	लेड /Lead/Pb	मि.ग्रा./ली./mg/l	—
31	आयरन /Iron/Fe	मि.ग्रा./ली./mg/l	0.359
32	निकिल /Nickel/Ni	मि.ग्रा./ली./mg/l	—
33	जिंक /Zinc/Zn	मि.ग्रा./ली./mg/l	0.016
34	Total Coliform	MPN/100 ml	3500

परीक्षण कर्ता हस्ताक्षर/Analysed by 01/10/14 01/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory Usha Kiran 01-10-14

उपवायु/टेलीफोन/Dy. CEO/T.M केन्द्रयो/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

2831

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (hexavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER ... Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2832

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(46)

TEST REPORT: WATER LABORATORY

Dt. of compilation of test report 1/10/14 Dt./period of testing 24/9/14 - 1/10/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Surface water
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by Mr. Gopalkar (M.A) Mr. M. Sanjay (SA) Mr. Amit Nishad (AEE)
4. एकत्रित नमूने का गंध/Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 24 + 1 + 2 bottle
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection 24/9/14
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by UPCB Regional Office Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory 24/9/14
9. विश्लेषण विधि हेतु संलग्न/Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPCB/SW/LKO/196/14 U/S Kudiaghat River Gomti Lucknow
1	पी. एच / pH		7.21
2	गंदलापन / Turbidity	एन.टी.यू. / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो/सी.एम. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मि.ग्रा./ली. / mg/l	282.0
6	टोटल डिजॉल्वड सॉलिड / Total Dissolved Solids	मि.ग्रा./ली. / mg/l	322.0
7	टोटल सॉलिड / Total Solids	मि.ग्रा./ली. / mg/l	—
8	कुल कठोरता / Total Hardness	मि.ग्रा./ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मि.ग्रा./ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मि.ग्रा./ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मि.ग्रा./ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मि.ग्रा./ली. / mg/l	—
13	सोडियम / Sodium / Na	मि.ग्रा./ली. / mg/l	—
14	पोटेशियम / Potassium / K	मि.ग्रा./ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मि.ग्रा./ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मि.ग्रा./ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मि.ग्रा./ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मि.ग्रा./ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मि.ग्रा./ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मि.ग्रा./ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मि.ग्रा./ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मि.ग्रा./ली. / mg/l	—
23	घुलित आक्सीजन / DO	मि.ग्रा./ली. / mg/l	4.6
24	बी.ओ.डी. / BOD	मि.ग्रा./ली. / mg/l	4.2
25	सी.ओ.डी. / COD	मि.ग्रा./ली. / mg/l	22.8
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मि.ग्रा./ली. / mg/l	—
27	टोटल क्रोमियम / Total Chromium / T.Cr	मि.ग्रा./ली. / mg/l	ND
28	कॉपर / Copper / Cu	मि.ग्रा./ली. / mg/l	0.005
29	कैडमियम / Cadmium / Cd	मि.ग्रा./ली. / mg/l	—
30	लेड / Lead / Pb	मि.ग्रा./ली. / mg/l	—
31	आयरन / Iron / Fe	मि.ग्रा./ली. / mg/l	0.392
32	निकिल / Nickel / Ni	मि.ग्रा./ली. / mg/l	—
33	जिंक / Zinc / Zn	मि.ग्रा./ली. / mg/l	0.019
34.	Total Coliform	MPN / 100 ml	17000

परीक्षण कर्ता हस्ताक्षर / Analysed by 01/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory Neha Kiran 01-10-14

मुख्य अभियन्ता / मुख्य कार्यपालक अधिकारी / CE/C.E.O.
केन्द्रीय / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

HIGH COURT OF JUDICATURE AT ALLAHABAD

47

2834

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(48)

J.N. .....

Dt. of compilation of test report...1/10/14.

Dt./period of testing..24/9/14 - 1/1.

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/I /Nala /STP/any other specify) ....Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated)....Grab.
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by....Mr. S. Prakash (M.A), Mr. H. Sankar (JA ....Mr. Amit Mishra (AEE)
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)....2 lt + 1 lt + 2 bottles
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection....24/9/14.
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by ....UPPCB Regional office Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory....24/9/14.

विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point ....UPPCB/U/40/197/14 ....U/S. River Gomti Bridge Lucknow
1	पी. एच/pH		7.08
2	गदलापन/Turbidity	एन.टी.यू /NTU	—
3	रंग/Colour	हेजन / Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	—
5	सस्पेण्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिसॉल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	310.6
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	364.0
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	—
13	सोडियम/Sodium/Na	मिग्रा/ली. / mg/l	—
14	पोटेशियम/Potassium/K	मिग्रा/ली. / mg/l	—
15	क्लोराइड/Chloride/ Cl^-	मिग्रा/ली. / mg/l	—
16	फ्लोराइड/Fluoride as F^-	मिग्रा/ली. / mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली. / mg/l	—
18	फॉस्फेट–पी./Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्कैलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	2.7
24	बी.ओ.डी. /BOD	मिग्रा/ली. / mg/l	7.0
25	सी.ओ.डी/COD	मिग्रा/ली. / mg/l	37.2
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली. / mg/l	—
27	टोटल क्रोमियम/ /Total Chromium/T.Cr	मिग्रा/ली. / mg/l	0.001
28	कॉपर /Copper / Cu	मिग्रा/ली. / mg/l	0.005
29	कैडमियम /Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली. / mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली. / mg/l	0.369
32	निकिल /Nickel / Ni	मिग्रा/ली. / mg/l	—
33	जिंक /Zinc / Zn	मिग्रा/ली. / mg/l	0.015
34.	Total Coliform	MPN/100ml	70000

परीक्षण कर्ता हस्ताक्षर/Analysed by.....1/10/14 1/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ...Usha Kiran
01.10.14

मुख्यपर्यावरणविद/टेक्निकल मैनेजर/CEO/T.M
केन्द्रीय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

(49)

2835

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

HIGH COURT OF JUDICATURE AT ALLAHABAD

2836

49

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(50)

S.N. .....

Dt. of compilation of test report.....1/10/14. Dt./period of testing.24/9/14 - 1/10.

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Dr /Nala /STP/any other specify) .....Surface water.....
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated).....Grab.....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by.....Mr. C. Lankar (MA), Mr. H. Sankar C, Mr. Amit Mishra (AGE).....
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other).....2 L + 1 L + 2 bottles.....
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection.....24/9/14.....
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by .....UPCB Regional Office Lucknow.....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory.....24/9/14.....
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UPCB/CL/W/198/14. Sta. River Gomti near Lavatinan Lucknow
1	पी. एच/pH		6.90
2	गंदलापन/Turbidity	एन.टी.यू /NTU	—
3	रंग/Colour	हेजन / Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	—
5	सस्पेण्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिजोल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	322.0
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	380.0
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	—
13	सोडियम/Sodium / Na	मिग्रा/ली. / mg/l	—
14	पोटेशियम/Potassium / K	मिग्रा/ली. / mg/l	—
15	क्लोराइड/Chloride / Cl	मिग्रा/ली. / mg/l	—
16	फ्लोराइड/Fluoride as F	मिग्रा/ली. / mg/l	—
17	सल्फेट/Sulphate as SO_4	मिग्रा/ली. / mg/l	—
18	फास्फेट–फो./Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन/Ammoniacal Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्केलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	1.6
24	बी.ओ.डी. /BOD	मिग्रा/ली. / mg/l	9.0
25	सी.ओ.डी./COD	मिग्रा/ली. / mg/l	49.6
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली. / mg/l	—
27	टोटल क्रोमियम/ /Total Chromium / T.Cr	मिग्रा/ली. / mg/l	NB
28	कॉपर /Copper / Cu	मिग्रा/ली. / mg/l	0.004
29	कैडमियम /Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली. / mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली. / mg/l	0.238
32	निकेल /Nickel / Ni	मिग्रा/ली. / mg/l	—
33	जिंक /Zinc / Zn	मिग्रा/ली. / mg/l	0.015
34.	Total Coliform	MPN/100ml	110000

परीक्षण कर्ता हस्ताक्षर/Analysed by.....1/10/14 01/10/14.....

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory .....Usha Kiran 01.10.14

मुख्य अभियंता/टेक्निकल मैनेजर/CEO/T.M
केन्द्रयो/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

HIGH COURT OF JUDICATURE AT ALLAHABAD

2838

51

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

52

S.N. .....

Dt. of compilation of test report....7/10/14 Dt./period of testing..1/10/14-7/10/14..

1. नमूने का स्रोत (भूजल / सरिता / नाली जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....Surface water....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)....Grab....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by....Mr. Amit Mishra (AEG) ....Mr. Chandra Prakash (MA....
4. एकत्रित नमूने का गंध/Odour....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jerrcane/DO Bottle/MPN Bottle/Any Other)....2 lt + 1 bottle + 1 bottle + 1 lt....
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection....1/10/14....
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by ....Regional Office Lucknow UPPCB....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory....1/10/14....
9. विश्लेषण विधि हेतु मा.प.प्र./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूना का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point ....VPCB/cu/10/208/14 .... V/s. Ganghat Gomti River, Lucknow
1	पी. एच/pH		7.43
2	गंदलापन/Turbidity	एन.टी.यू /NTU	–
3	रंग/Colour	हेजन / Hazen	–
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	–
5	सस्पेन्डेड सॉलिड/Suspended Solids	मि०ग्रा०/ली० / mg/l	–
6	टोटल डिसॉल्व्ड सॉलिड/Total Dissolved Solids	मि०ग्रा०/ली० / mg/l	276.0
7	टोटल सॉलिड/Total Solids	मि०ग्रा०/ली० / mg/l	312.0
8	कुल कठोरता/Total Hardness	मि०ग्रा०/ली० / mg/l	–
9	कैल्शियम कठोरता / Calcium Hardness	मि०ग्रा०/ली० / mg/l	–
10	मैग्नीशियम कठोरता / Magnesium Hardness	मि०ग्रा०/ली० / mg/l	–
11	कैल्शियम/Calcium as Ca^{++}	मि०ग्रा०/ली० / mg/l	–
12	मैग्नीशियम/Magnesium as Mg^{++}	मि०ग्रा०/ली० / mg/l	–
13	सोडियम/Sodium / Na	मि०ग्रा०/ली० / mg/l	–
14	पोटेशियम/Potassium / K	मि०ग्रा०/ली० / mg/l	–
15	क्लोराइड/Chloride / Cl	मि०ग्रा०/ली० / mg/l	–
16	फ्लोराइड/Fluoride as F	मि०ग्रा०/ली० / mg/l	–
17	सल्फेट/Sulphate as SO_4^{--}	मि०ग्रा०/ली० / mg/l	–
18	फास्फेट-पी./Phosphate-P	मि०ग्रा०/ली० / mg/l	–
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मि०ग्रा०/ली० / mg/l	–
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मि०ग्रा०/ली० / mg/l	–
21	अमोनिकल नाइट्रोजन/Ammoniacal Nitrogen	मि०ग्रा०/ली० / mg/l	–
22	एल्कलिनिटी/ Alkalinity	मि०ग्रा०/ली० / mg/l	–
23	घुलित आक्सीजन/DO	मि०ग्रा०/ली० / mg/l	6.7
24	बी.ओ.डी. / BOD	मि०ग्रा०/ली० / mg/l	3.2
25	सी.ओ.डी/COD	मि०ग्रा०/ली० / mg/l	16.4
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मि०ग्रा०/ली० / mg/l	–
27	टोटल क्रोमियम/ /Total Chromium / T.Cr	मि०ग्रा०/ली० / mg/l	0.018
28	कॉपर / Copper / Cu	मि०ग्रा०/ली० / mg/l	0.025
29	कैडमियम / Cadmium / Cd	मि०ग्रा०/ली० / mg/l	–
30	लेड / Lead / Pb	मि०ग्रा०/ली० / mg/l	–
31	आयरन / Iron / Fe	मि०ग्रा०/ली० / mg/l	0.406
32	निकिल / Nickel / Ni	मि०ग्रा०/ली० / mg/l	–
33	जिंक / Zinc / Zn	मि०ग्रा०/ली० / mg/l	0.037
34	T. Coliform	MPN/100 ml	3200.0

विश्लेषण कर्ता हस्ताक्षर/Analysed by..Jyoti 7/10/14 ....7/10/14....

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ..Usha Kiran 07.10.14

मुख्य अभियन्ता / वैज्ञानिक प्रभारी / CEO/T.M
केन्द्रीय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory.

COMMISSIONER FOR OATHS Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

53

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report 7/10/14. Dt./period of testing 1/10/14 - 7/10/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Surface water
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Mr. Amit Mishra (AEE) Mr. Chandra Prakash (HA)
4. एकत्रित नमूने का गंध / Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 lt + 1 bottle + 1 bottle + 1 lt.
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection 1/10/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by Regional Office Lucknow, UPPCB
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 1/10/14
9. विश्लेषण विधि हेतु ए.पी.ए. / Test methods followed are appended overleaf.

क्रम सं० / S.N.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/GL/W/209/14 U/S Kudia ghat Gomti river
1	पी. एच / pH		7.32
2	गदलापन / Turbidity	एन.टी.यू. / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / सी.एम. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मि.ग्रा./ली. / mg/l	—
6	टोटल डिजाल्व्ड सॉलिड / Total Dissolved Solids	मि.ग्रा./ली. / mg/l	290.0
7	टोटल सॉलिड / Total Solids	मि.ग्रा./ली. / mg/l	334.0
8	कुल कठोरता / Total Hardness	मि.ग्रा./ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मि.ग्रा./ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मि.ग्रा./ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मि.ग्रा./ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मि.ग्रा./ली. / mg/l	—
13	सोडियम / Sodium / Na	मि.ग्रा./ली. / mg/l	—
14	पोटेशियम / Potassium / K	मि.ग्रा./ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मि.ग्रा./ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मि.ग्रा./ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मि.ग्रा./ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मि.ग्रा./ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मि.ग्रा./ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मि.ग्रा./ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मि.ग्रा./ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मि.ग्रा./ली. / mg/l	—
23	घुलित आक्सीजन / DO	मि.ग्रा./ली. / mg/l	5.3
24	बी.ओ.डी. / BOD	मि.ग्रा./ली. / mg/l	4.0
25	सी.ओ.डी. / COD	मि.ग्रा./ली. / mg/l	20.4
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6+}	मि.ग्रा./ली. / mg/l	—
27	टोटल क्रोमियम / Total Chromium / T.Cr	मि.ग्रा./ली. / mg/l	0.034
28	कॉपर / Copper / Cu	मि.ग्रा./ली. / mg/l	0.005
29	कैडमियम / Cadmium / Cd	मि.ग्रा./ली. / mg/l	—
30	लेड / Lead / Pb	मि.ग्रा./ली. / mg/l	—
31	आयरन / Iron / Fe	मि.ग्रा./ली. / mg/l	0.303
32	निकिल / Nickel / Ni	मि.ग्रा./ली. / mg/l	—
33	जिंक / Zinc / Zn	मि.ग्रा./ली. / mg/l	0.055
34.	T. Coliform	MPN/100ml	13000.0

परीक्षण कर्ता हस्ताक्षर / Analysed by 7/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory Usha Kiran 07.10.14

मुख्य कार्यपालक अधिकारी / CEO/T.M
केन्द्रीय / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

53 2840

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(54)

S.N. .....

Dt. of compilation of test report 7/10/14 Dt./period of testing 1/10/14 - 7/10/14

1. नमूने का स्रोत (भूजल/सरिता/भवती जल/नाला/एस.टी.पी./अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by Mr. Amit Mishra (AEE) Mr. Chandra Prakash
4. एकत्रित नमूने का गंध/Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 L + 1 bottle + 1 bottle + 1 L
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection 1/10/14
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by Regional Office Lucknow UPPCB
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory 1/10/14
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं०/ S.No.	पैरामीटर/Parameter	इकाई/Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UP/CB/Lu/12/2/10/14 U/s. Gomti Barrage Lucknow
1	पी. एच/pH		7.11
2	गदलापन/Turbidity	एनटीयू/NTU	—
3	रंग/Colour	हेजन/Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मि.ग्रा./ली./mg/l	—
6	टोटल डिजाल्वड सॉलिड/Total Dissolved Solids	मि.ग्रा./ली./mg/l	316.0
7	टोटल सॉलिड/Total Solids	मि.ग्रा./ली./mg/l	372.0
8	कुल कठोरता/Total Hardness	मि.ग्रा./ली./mg/l	—
9	कैल्शियम कठोरता/Calcium Hardness	मि.ग्रा./ली./mg/l	—
10	मैग्नीशियम कठोरता/Magnesium Hardness	मि.ग्रा./ली./mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मि.ग्रा./ली./mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मि.ग्रा./ली./mg/l	—
13	सोडियम/Sodium/Na	मि.ग्रा./ली./mg/l	—
14	पोटेशियम/Potassium/K	मि.ग्रा./ली./mg/l	—
15	क्लोराइड/Chloride/Cl	मि.ग्रा./ली./mg/l	—
16	फ्लोराइड/Fluoride as F	मि.ग्रा./ली./mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मि.ग्रा./ली./mg/l	—
18	फॉस्फेट-पी./Phosphate-P	मि.ग्रा./ली./mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मि.ग्रा./ली./mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मि.ग्रा./ली./mg/l	—
21	अमोनियकल नाइट्रोजन/Ammoniical Nitrogen	मि.ग्रा./ली./mg/l	—
22	एल्कालिनिटी/ Alkalinity	मि.ग्रा./ली./mg/l	—
23	घुलित आक्सीजन/DO	मि.ग्रा./ली./mg/l	1.9
24	बी.ओ.डी. /BOD	मि.ग्रा./ली./mg/l	7.5
25	सी.ओ.डी./COD	मि.ग्रा./ली./mg/l	28.8
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मि.ग्रा./ली./mg/l	—
27	टोटल क्रोमियम/ /Total Chromium/T.Cr	मि.ग्रा./ली./mg/l	0.022
28	कॉपर /Copper /Cu	मि.ग्रा./ली./mg/l	0.003
29	कैडमियम /Cadmium /Cd	मि.ग्रा./ली./mg/l	—
30	लेड /Lead/Pb	मि.ग्रा./ली./mg/l	—
31	आयरन /Iron/Fe	मि.ग्रा./ली./mg/l	0.165
32	निकिल /Nickel/Ni	मि.ग्रा./ली./mg/l	—
33	जिंक /Zinc/Zn	मि.ग्रा./ली./mg/l	0.067
34	T. Coliform	MPN/100ml	79000.0

परीक्षण कर्ता हस्ताक्षर/Analysed by 7/10/14 7/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory Usha Kiran 07-10-14

मुख्य कार्यपालक अधिकारी/CEO/T.M केन्द्रीय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

55

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report 7/10/14 Dt./period of testing 1/10/14-7/10/14

1. नमूने का स्रोत (भूजल/सरिता/बरसाती नाला/नाला/एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by: Mr. Amit Mishra (A.E.E.) Mr. Chandra Prakash (M.A)
4. एकत्रित नमूने का गंध/Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jerrcane/DO Bottle/MPN Bottle/Any Other) 2 lt + 1 bottle + 1 bottle + 1 lt
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection 1/10/14
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by Regional office Lucknow, UPCB
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory 1/10/14
9. विश्लेषण विधि हेतु पृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point: U/1/Co/1/10/21/14 — B/S Lalitnagar College Gonti river Lko
1	पी. एच/pH		6.98
2	गंदलापन/Turbidity	एन.टी.यू/NTU	—
3	रंग/Colour	हेजन/Hazen	—
4	चालकता/Conductivity	एम्हो/सी.एम/µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मि.ग्रा./ली./mg/l	—
6	टोटल डिजॉल्व्ड सॉलिड/Total Dissolved Solids	मि.ग्रा./ली./mg/l	334.0
7	टोटल सॉलिड/Total Solids	मि.ग्रा./ली./mg/l	396.0
8	कुल कठोरता/Total Hardness	मि.ग्रा./ली./mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मि.ग्रा./ली./mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मि.ग्रा./ली./mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मि.ग्रा./ली./mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मि.ग्रा./ली./mg/l	—
13	सोडियम/Sodium / Na	मि.ग्रा./ली./mg/l	—
14	पोटेशियम/Potassium / K	मि.ग्रा./ली./mg/l	—
15	क्लोराइड/Chloride / Cl	मि.ग्रा./ली./mg/l	—
16	फ्लोराइड/Fluoride as F^-	मि.ग्रा./ली./mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मि.ग्रा./ली./mg/l	—
18	फॉस्फेट-पी./Phosphate-P	मि.ग्रा./ली./mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मि.ग्रा./ली./mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मि.ग्रा./ली./mg/l	—
21	अमोनिकल नाइट्रोजन/Ammoniral Nitrogen	मि.ग्रा./ली./mg/l	—
22	एल्कलिनिटी/ Alkalinity	मि.ग्रा./ली./mg/l	—
23	घुलित आक्सीजन/DO	मि.ग्रा./ली./mg/l	1.20
24	बी.ओ.डी. /BOD	मि.ग्रा./ली./mg/l	9.5
25	सी.ओ.डी./COD	मि.ग्रा./ली./mg/l	51.2
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{+6}	मि.ग्रा./ली./mg/l	—
27	टोटल क्रोमियम/ /Total Chromium / T.Cr	मि.ग्रा./ली./mg/l	0.022
28	कॉपर /Copper / Cu	मि.ग्रा./ली./mg/l	0.009
29	कैडमियम /Cadmium / Cd	मि.ग्रा./ली./mg/l	—
30	लेड /Lead / Pb	मि.ग्रा./ली./mg/l	—
31	आयरन /Iron / Fe	मि.ग्रा./ली./mg/l	0.282
32	निकिल /Nickel / Ni	मि.ग्रा./ली./mg/l	—
33	जिंक /Zinc / Zn	मि.ग्रा./ली./mg/l	0.097
34	T. Coliform	MPN/100ml	94000.0

परीक्षण कर्ता हस्ताक्षर/Analysed by: 7/10/14 7/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory: Usha Kiran 07.10.14

मुख्य रासायनिक/रासायनिक मैनेजर/CEO/T.M केन्द्रीय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2: The report shall not be reproduced except in full, without the written permission of laboratory.

COMMISSIONER FOR OATHS Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

2842

55

ANNEXURE-9/A

56

Phone: Fax: 0581-2585299

उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड
क्षेत्रीय कार्यालयः 1219/1, ई–ब्लाक राजेन्द्र नगर, बरेली–243 122

U. P. POLLUTION CONTROL BOARD
Regional Office: 1219/I, E-Block, Rajendra Nagar, Bareilly-243 122

सन्दर्भ संख्याः 617/ग्रासली पोल्यूटिंग/Gen/14 दिनांक 01-09-14

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त–8),
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड,
लखनऊ।

विषयः–रिट याचिका सं. 791/(एम.बी.)/1998 राजेश कुमार त्रिपाठी बनाम नगर निगम, लखनऊ व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एफ 48154/सी–8/ग्रासली पोल्यूटिंग/45/14 दिनांक 29.08.14 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में इस कार्यालय से सम्बन्धित वांछित सूचनायें इस पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

सलंग्नकः उपरोक्तानुसार

भवदीय

(आर0के0 त्यागी)
क्षेत्रीय अधिकारी

latter pk

952

HIGH COURT OF JUDICATURE AT ALLAHABAD

2843

क्षेत्रीय कार्यालय, बरेली के अर्न्तगत सहमति एवं संचालित चीनी मिलों द्वारा गोमती नदी में निस्तारित किये जाने वाले उद्योगों का विवरण:–

क्र. स.	उद्योग का नाम व पता	मुख्य उत्पाद एवं उत्पादन क्षमता	औद्योगिक, उत्प्रवाह शुद्धिकरण संयंत्र का विवरण	मानक प्राप्त /अप्राप्त	टिप्पणी
1.	मै0 किसान सहकारी चीनी मिल्स लि0, पूरनपुर, पीलीभीत	चीनी, गन्ना पिराई क्षमता 2500 टी.सी.डी.	आयल एण्ड ग्रीस ट्रैप,इक्वालाईजेशन टैंक, एयरेशन टैंक, सेकेण्ड्री क्लेरीफायर,स्लज ड्राईंग वैड्स आदि उत्प्रवाह की मात्रा : 1000 KLD	प्राप्त	सहमति (जल/वायु) प्राप्त एवं आफ सीजन होने के कारण उद्योग वर्तमान में बन्द है।
2.	मै0 किसान सहकारी चीनी मिल्स लि0, पुवायां, शाहजहांपुर	चीनी, गन्ना पिराई क्षमता 2500 टी.सी.डी.	आयल एण्ड ग्रीस ट्रैप्स,इक्वालाईजेशन टैंक, एयरेशन टैंक, सेकेण्ड्री क्लेरीफायर,स्लज ड्राईंग वैड्स आदि उत्प्रवाह की मात्रा : 1000 KLD	प्राप्त	(जल/वायु) प्राप्त एवं आफ सीजन होने के कारण उद्योग वर्तमान में बन्द है।

01/09/14 (अंकित मिश्रा) अवर अभियंता

01-09-2014 (माहिर हुसैन) अवर अभियंता

01/09/2014 (इमरान अली) अवर अभियंता

01/09/14 (हरीश चन्द्र जोशी) सहा0 वैज्ञा0 अधिकारी

क्षेत्रीय अधिकारी महोदय

01.09.14

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

REGIONAL OFFICE
U P POLLUTION CONTROL BOARD, BAREILLY

Analysis Report of River Gomti

	Name of River	Sampling Point	District	Dt. Of Sampling	Colour (Hazen)	Odour	pH	E.C. (µS/cm)	Hardness as $CaCO_3$	Alkalinity as $CaCO_3$	D.O	B.O.D	C.O.D	Chloride as Cl	Calcium as Ca^{++}	Magnesium as Mg^{++}	Total Coliform (MPN/100
1	Gomti river	U/S Pilibhit - Pooranpur road bridge	Pilibhit	16-09-2014	colourless	odourless	7.40	348	110.0	120.0	6.4	1.2	12.0	14.0	26.4	10.69	360.(
2	Gomti River	D/S Banjara ghat, vill-sikrahana, pooranpur	Pilibhit	16-09-2014	colourless	odourless	7.50	354	116.0	108.0	6.6	1.4	16.0	17.0	28.0	11.18	3700.

29/9/14
(S.A.)

(A.S.O) 29/09/14

(R.O) 29.09.

(82)

2844

2845

5958

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE - CA-4.

HIGH COURT OF JUDICATURE AT ALLAHABAD

2846

59

(60)

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report...6/11/14.. Dt./period of testing..14/10/14 - 21/10/14

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) .....River.....
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated).....Grab.....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by.....Ms. Amit Mishra (ACEE).....
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other).....2 lt + 1 bottle + 1 bottle.....
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection.....13/10/14.....
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by .....UPCB, Regional Office Lucknow.....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory.....14/10/14.....
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्र.सं. / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point .....UPCB/CL/W/222/14..... U/S Gomti river Mohammadi Lakhimpur
1	पी. एच/pH		7.68
2	गंदलापन/Turbidity	एन.टी.यू / NTU	—
3	रंग/Colour	हेजन / Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिजॉल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	—
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	—
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम/Calcium as Ca^{2+}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{2+}	मिग्रा/ली. / mg/l	—
13	सोडियम/Sodium / Na	मिग्रा/ली. / mg/l	—
14	पोटेशियम/Potassium / K	मिग्रा/ली. / mg/l	—
15	क्लोराइड/Chloride / Cl	मिग्रा/ली. / mg/l	—
16	फ्लोराइड/Fluoride as F^-	मिग्रा/ली. / mg/l	—
17	सल्फेट/Sulphate as SO_4^{2-}	मिग्रा/ली. / mg/l	—
18	फॉस्फेट–पी./Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्कैलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	8.2
24	बी.ओ.डी. /BOD	मिग्रा/ली. / mg/l	2.7
25	सी.ओ.डी/COD	मिग्रा/ली. / mg/l	13.2
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली. / mg/l	—
27	टोटल क्रोमियम/ /Total Chromium / T.Cr	मिग्रा/ली. / mg/l	—
28	कॉपर /Copper / Cu	मिग्रा/ली. / mg/l	—
29	कैडमियम /Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली. / mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली. / mg/l	—
32	निकिल /Nickel / Ni	मिग्रा/ली. / mg/l	—
33	जिंक /Zinc / Zn	मिग्रा/ली. / mg/l	—
34.	Total coliform	MN/100ml	700

परीक्षण कर्ता हस्ताक्षर/Analysed by.....Vinay Dubey 6-11-14..... 6/11/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory .....Usha Kiran 06.11.14.....

मुख्यालयअधि०/टेक्निकल मैनेजर/CEO/T.M
केप्रमो०/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca. B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) ; 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (hexavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATHS
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

(62) 61 2848

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE-1 CA-5

HIGH COURT OF JUDICATURE AT ALLAHABAD

2849

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

62

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(63)

S.N. .....

Dt. of compilation of test report...6/11/14.. Dt./period of testing..14/10/14 - 21/10/14

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....River....
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated)....Grab....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by....Mr. Amit Mishra (A.E.E.)....
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)....2 lt + 1 bottle + 1 bottle....
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection....13/10/14....
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by ....UPPCB Regional Office Lucknow....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory.....
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्र.सं. / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूनों का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point ....UPPCB/CL/W/223/14.... ..U/S Gomti river Kukrahghat Sitapur..
1	पी. एच/pH		7.71
2	गंदलापन/Turbidity	एन.टी.यू /NTU	—
3	रंग/Colour	हेजन / Hazen	—
4	चालकता/Conductivity	माइक्रो/सेमी µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिजॉल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	—
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	—
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	—
13	सोडियम/Sodium / Na	मिग्रा/ली. / mg/l	—
14	पोटेशियम/Potassium / K	मिग्रा/ली. / mg/l	—
15	क्लोराइड/Chloride / Cl^-	मिग्रा/ली. / mg/l	—
16	फ्लोराइड/Fluoride as F^-	मिग्रा/ली. / mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली. / mg/l	—
18	फॉस्फेट–पी./Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन/Ammoniacal Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्कलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	8.0
24	बी.ओ.डी. /BOD	मिग्रा/ली. / mg/l	2.8
25	सी.ओ.डी./COD	मिग्रा/ली. / mg/l	14.4
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली. / mg/l	—
27	टोटल क्रोमियम/ /Total Chromium / T.Cr	मिग्रा/ली. / mg/l	—
28	कॉपर /Copper / Cu	मिग्रा/ली. / mg/l	—
29	कैडमियम /Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली. / mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली. / mg/l	—
32	निकिल /Nickel / Ni	मिग्रा/ली. / mg/l	—
33	जिंक /Zinc / Zn	मिग्रा/ली. / mg/l	—
34	Total coliform	MPN/100 ml	940

परीक्षण कर्ता हस्ताक्षर/Analysed by....Vinay Pandey 6/11/14....

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory Ushakiran 06-11-14

उपपर्यावरणविद/वैज्ञानिक अधिकारी/CEO/T.M
केन्द्रीय प्रयोगशाला/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

HIGH COURT OF JUDICATURE AT ALLAHABAD

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca. B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) ; 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (hexavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

HIGH COURT OF JUDICATURE AT ALLAHABAD

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE- CA-6

HIGH COURT OF JUDICATURE AT ALLAHABAD

(66) 65 2852

रिट पिटीशन सं0–791 (एम0 बी0) ऑफ 1998 (श्री राजेश कुमार त्रिपाठी बनाम नगर निगम, लखनऊ एवं अन्य) के सम्बन्ध में निरीक्षण/सर्वेक्षण आख्या–

उपरोक्त विषयक के सन्दर्भ में निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 14.10.2014 को किया गया। उक्त से सम्बन्धित उद्योगों एवं उनमें स्थापित जल प्रदूषण नियन्त्रण व्यवस्था का विस्तृत विवरण निम्नवत् है–

➢ मेसर्स सैफ यीस्ट लि0, औद्योगिक क्षेत्र, सण्डीला, हरदोई–

निरीक्षण के समय श्री जी0 आर0 साधले (जनरल मैनेजर) उद्योग प्रतिनिधि के रूप में उपस्थित थें। निरीक्षण के समय उद्योग कार्यरत पाया गया। उद्योग द्वारा मोलासेस, यूरिया, फास्फोरस, सल्फ्यूरिक एसिड, सोडा ऐश एवं विटामिन का प्रयोग कर बेकर्स यीस्ट का उत्पादन किया जाता है। उद्योग की उत्पादन क्षमता 100 टन/दिन बेकर्स यीस्ट की है, परन्तु वर्तमान में लगभग 52 टन/दिन की दर से उत्पादन किया जाता है। उद्योग में जल का प्रयोग घरेलू प्रयोग एवं औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धीकरण हेतु उद्योग में सेप्टिक टैंक व सोकपिट की व्यवस्था स्थापित है। उद्योग की उत्पादन प्रक्रिया से प्रदूषणकारी उत्प्रवाह जनित होता है, जिसके शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाइयां बायोडायजेस्टर, आर0 ओ0 प्लान्ट, आर0 ओ0 रिजेक्ट होल्डिंग लैगून्स, आर0 ओ0 परमीएट होल्डिंग लैगून्स हैं। आर0 ओ0 रिजेक्ट को इन्सीनरेट करने हेतु इन्सीनरेटर प्लान्ट स्थापित है, जो निरीक्षण के समय कार्यरत् पाया गया।

उद्योग परिसर में कुल 27 लैगून्स स्थापित है। निरीक्षण के समय किसी लैगून्स से अथवा परिसर के बाहर उत्प्रवाह का निस्तारण होता हुआ नहीं पाया गया। परिसर के अन्दर से बहने वाली लोनी ड्रेन (बेहटा नाला) सूखा हुआ पाया गया।

➢ मेसर्स वी0 आर0 एस0 फूड्स लि0, प्लाट नं0 सी–5 एवं सी–6 औद्योगिक क्षेत्र, सण्डीला, हरदोई–

निरीक्षण के समय श्री आशुतोष श्रीवास्तव (जनरल मैनेजर) उद्योग प्रतिनिधि के रूप में उपस्थित थें। निरीक्षण के समय उद्योग कार्यरत पाया गया। उद्योग द्वारा रॉ मिल्क की प्रॉसेसिंग कर स्किम्ड मिल्क पाउडर 25 टन/दिन, घी 17 टन/दिन, बटर 8 टन/दिन एवं मिल्क पैकिंग 50 टन/दिन किया जा रहा है। उद्योग की उत्पादन क्षमता 3 लाख लीटर/दिन मिल्क प्रॉसेसिंग की है। उद्योग में जल का प्रयोग घरेलू प्रयोग एवं औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धीकरण हेतु उद्योग में सेप्टिक टैंक व सोकपिट की व्यवस्था स्थापित है। उद्योग की उत्पादन प्रक्रिया से प्रदूषणकारी उत्प्रवाह जनित होता है, जिसके शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाइयां ऑयल एण्ड ग्रीस ट्रैप, इक्वलाइजेशन टैंक (डिफ्यूज्ड एरेशन), एनोरोबिक रियेक्टर, एरेशन टैंक (डिफ्यूज्ड एरेशन), स्लज ड्राइंग बेड्स एवं आर0 ओ0 प्लान्ट स्थापित हैं। निरीक्षण के समय उद्योग से निस्तारित शुद्धीकृत उत्प्रवाह का नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय कार्यालय, कानपुर की प्रयोगशाला में जमा करा दिया गया है। विश्लेषण आख्या अपेक्षित है। उद्योग से निस्तारित उत्प्रवाह यू0पी0एस0आई0डी0सी0 ड्रेन के माध्यम से लोनी ड्रेन में रेलवे लाइन के पास स्थित पुल के नीचे मिलता है। उक्त स्थल पर नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय कार्यालय, कानपुर की प्रयोगशाला में जमा करा दिया गया है। विश्लेषण आख्या अपेक्षित है।

....2/–

HIGH COURT OF JUDICATURE AT ALLAHABAD

➢ मेसर्स बघौली शुगर एण्ड डिस्टलरी लि0 (शुगर यूनिट), ग्राम–बीकापुर, पोस्ट–बघौली, जिला–हरदोई–

निरीक्षण के समय श्री आर0पी0 सिंह, चीफ जनरल मैनेजर उद्योग प्रतिनिधि के रूप में उपस्थित थें। उद्योग एक सीजनल चानी उद्योग है। वर्तमान में ऑफ सीजन होने के कारण उद्योग में उत्पादन कार्य बन्द पाया गया। उद्योग द्वारा शुगर केन, लाइम, सल्फर का प्रयोग कर चीनी का उत्पादन किया जाता है। उद्योग की केन क्रसिंग क्षमता 4500 टन/दिन की है। उद्योग में जल का प्रयोग घरेलू प्रयोग एवं औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धीकरण हेतु उद्योग में सेप्टिक टैंक व सोकपिट की व्यवस्था स्थापित है। उद्योग की उत्पादन प्रक्रिया से प्रदूषणकारी उत्प्रवाह जनित होता है, जिसके शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाइयां ऑयल एण्ड ग्रीस ट्रैप, इक्वलाइजेशन टैंक, प्राइमरी क्लेरीफायर, एयरेशन टैंक, सेकेन्ड्री क्लेरीफायर एवं स्लज ड्राइंग बेड्स हैं। उद्योग द्वारा शुद्धीकृत उत्प्रवाह का निस्तारण नाले के माध्यम से सई नदी में किया जाता है। निरीक्षण के समय किसी प्रकार का औद्योगिक उत्प्रवाह का निस्तारण सई नदी में होते नहीं पाया गया।

लोनी ड्रेन का अपस्ट्रीम (लखनऊ–हरदोई हाइवे) जहाँ पर कम मात्रा में पानी एकत्रित पाया गया एवं बहाव नहीं पाया गया। इसके आगे रहीमाबाद में बेहटा नाला का निरीक्षण किया गया, जहाँ पर पुल के अपस्ट्रीम एवं डाउनस्ट्रीम पर बहाव नहीं पाया गया। निरीक्षण के समय बेहटा नाला सूखा पाया गया। वर्तमान में उक्त उद्योग एवं सण्डीला औद्योगिक क्षेत्र में स्थित अन्य उद्योगों का उत्प्रवाह लोनी नाले के माध्यम से गोमती नदी में मिलने की कोई सम्भावना नहीं है।

आख्या आपके अवलोकनार्थ एवं अग्रिम कार्यवाही हेतु प्रेषित।

16.10.14
(फरेश कुमार)
अवर अभियन्ता

16.10.14
(पंकज यादव)
सहा0 प्रया0 अभियन्ता

क्षेत्रीय अधिकारी महोदय

16.10.2014

CED-5

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

68

Regional Office, U.P. Pollution Control Board

B-16, Avas Vikas Colony, Unnao

Summary Chart of Analysis Report of River Gomti from June to September-2014

S. No.	Sampling Point	Sampling Date	Parameters											Remark
			pH	Colour	Odour	Cond.	T.D.S.	Cloride	BOD	T.H.	Alkanity	D.O.	Tem (°c)	
1	U/s Gomti River, Jahanikheda, Hardoi	4-Jun-14	7.18	<10	Odourless	270.0	172	42	2.6	140	236	6.8	31.5	
2	D/S Gomti River, Bhatpur, Hardoi	4-Jun-14	7.04	<10	Odourless	276.0	164	52	2.8	148	224	6.5	32.0	
3	U/s Gomti River, Jahanikheda, Hardoi	7-Jul-14	7.20	Muddy	Odourless	348.2	280	46	3.4	120	176	7.5	30.0	
4	D/S Gomti River, Bhatpur, Hardoi	7-Jul-14	7.60	Muddy	Odourless	380.6	270	48	2.8	152	172	6.9	30.5	
5	U/s Gomti River, Jahanikheda, Hardoi	6-Aug-14	7.06	Muddy	Odourless	308.6	250	42	3.2	138	168	6.2	30.0	
6	D/S Gomti River, Bhatpur, Hardoi	6-Aug-14	7.12	Muddy	Odourless	310.4	260	44	3.0	140	170	5.7	30.0	
7	U/s Gomti River, Jahanikheda, Hardoi	3-Sep-14	7.20	Muddy	Odourless	288.0	137	48	2.6	140	160	6.5	29.0	
8	D/S Gomti River, Bhatpur, Hardoi	3-Sep-14	7.24	Muddy	Odourless	248.0	149	42	2.8	142	172	5.9	30.0	

(SA) ASO RO

HIGH COURT OF JUDICATURE AT ALLAHABAD

UTTAR PRADESH POLLUTION CONTROL BOARD

5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O. mg/L	B.O.D. mg/L	Cond. µ mhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Gomati River	U/s Jahanikheda Hardoi	4/6/2014	31.5	<10	Odourless	7.18	6.80	2.60	270.0	172	140	42.0	236
2	Gomati River	D/s Bhatpur Hardoi	4/6/2014	32.0	<10	Odourless	7.04	6.50	2.80	276.0	164	148	52.0	224
3	Garra River	U/s Pali Hardoi	11/6/2014	34.5	20	Odourless	7.10	6.50	2.60	280.0	170	152	46.0	232
4	Garra River	D/s Sandi Hardoi	11/6/2014	34.0	20	Odourless	7.22	6.20	2.80	284.0	174	156	44.0	224
5	Ganga River	After Meeting Garra River Rajghat Hardoi	11/6/2014	35.0	20	Odourless	7.30	7.20	3.20	322.0	204	160	30.0	212
6	Ganga River	U/s Shuklaganj Unnao	11/6/2014	35.0	< 10	Odourless	7.18	7.90	2.80	280.0	176	164	32.0	184
7	Ganga River	D/s Shuklaganj Unnao	11/6/2014	35.0	< 10	Odourless	7.20	7.30	3.00	284.0	178	208	28.0	176
8	Ganga River	U/s Shuklaganj Unnao	25-06-2014	31.0	< 10	Odourless	7.12	8.20	2.60	274.0	160	164	32.0	164
9	Ganga River	D/s Shuklaganj Unnao	25-06-2014	31.0	< 10	Odourless	7.28	7.70	2.80	288.0	164	172	34.0	168
10	Ganga River	D/S Near Vill-Majhara Unnao	25-06-2014	32.0	20	Odourless	7.34	7.20	3.00	290.0	170	180	36.0	172
11	Garra River	U/s Pali Hardoi	25-06-2014	31.0	20	Odourless	7.60	6.30	2.40	264.0	190	188	28.0	172
12	Garra River	D/s Sandi Hardoi	25-06-2014	31.5	20	Odourless	7.80	6.00	2.80	290.0	198	192	20.0	184
13	Ganga River	After Meeting Garra River Rajghat Hardoi	25-06-2014	31.0	20	Odourless	7.20	7.70	3.00	320.0	240	232	28.0	180
14	Ganga River	Mishra Colony Ghat Shuklaganj Unnao	26-06-2014	34.0	< 10	Odourless	7.90	7.70	3.00	281.0	188	196	28.0	172
15	Ganga River	Controi Ghat Shuklaganj Unnao	26-06-2014	34.0	<10	Odourless	7.90	7.40	2.80	280.0	180	204	22.0	196
16	Ganga River	Balooghat Shuklaganj Unnao	26-06-2014	34.0	< 10	Odourless	7.80	7.20	2.80	288.0	178	212	24.0	192
17	Garra River	U/S Near Vill-Piperia Shahabad Hardoi	27-06-2014	32.0	20	Odourless	7.40	6.70	3.40	370.0	290	208	26.0	180
18	Garra River	D/S After Meeting Garai Nala Pali Hardoi	27-06-2014	32.5	30	Odourless	7.94	5.00	4.80	394.0	322	216	30.0	184

Scientific Assistant

Assistant Scientific Officer

Regional Officer

HIGH COURT OF JUDICATURE AT ALLAHABAD

TYPED COPY OF PAGE 68

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208017

Analysis Report of Surface Water

s.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond Mg/L	T.D.S. mg/L	Total Hard. Mg/L	Chloride mg/L	Alk. Mg/L
1	Gomti River	U/S Jahani kheda Hardoi	4-6-2014	31.5	<10	Odourless	7.18	6.80	2.60	270.0	170	140	42.0	236
2	Gomti River	D/S Bhatpur Hardoi	4-6-2014	32.0	<10	Odourless	7.04	6.50	2.80	276.0	164	148	52.0	224
3	Garra River	U/S Pali Hardoi	11-6-2014	34.5	20	Odourless	7.10	6.50	2.60	280.0	170	152	46.0	232
4	Garra River	D/s Sandi Hardoi	11-6-2014	34.0	20	Odourless	7.22	6.20	2.80	284.0	174	156	44.0	224
5	Ganga River	After Meeting Garra River Rajghat Hardoi	11-6-2014	35.0	20	Odourless	7.30	7.20	3.20	322.0	204	160	30.0	212
6	Ganga River	U/S Shuklaganj Unnao.	25-6-2014	35.0	<10	Odourless	7.18	7.90	2.80	280.0	176	164	32.0	184
7	Ganga River	U/S Shuklaganj Unnao.	25-6-2014	35.0	<10	Odourless	7.20	7.30	3.00	284.0	178	208	28.0	176
8	Ganga River	U/S Shuklaganj Unnao.	25-6-2014	31.0	<10	Odourless	7.12	8.20	2.60	274.0	160	164	32.0	164
9	Ganga River	U/S Shuklaganj Unnao.	25-6-2014	31.0	<10	Odourless	7.28	7.70	2.80	288.0	164	172	34.0	168
10	Ganga River	D/S Near Vill-Majhara Unnao.	25-6-2014	32.0	20	Odourless	7.34	7.20	3.00	290.0	170	180	36.0	172
11	Garra River	U/S Pali Hardoi	25-6-2014	31.0	20	Odourless	7.60	6.30	2.40	264.0	190	188	28.0	172
12	Garra River	D/s Sandi Hardoi	25-6-2014	31.5	20	Odourless	7.80	6.00	2.80	290.0	198	192	20.0	184
13	Ganga River	After Meeting Garra River Rajghat Hardoi	25-6-2014	31.0	20	Odourless	7.20	7.70	3.00	320.0	240	232	28.0	180
14	Ganga River	Mishra Colony Ghat Shuklaganj Hardoi.	26-6-2014	34.0	<10	Odourless	7.90	7.70	3.00	281.0	188	195	28.0	172
15	Ganga River	Control Ghat Shuklaganj Unnao	26-6-2014	34.0	<10	Odourless	7.90	7.40	2.80	280.0	180	204	22.0	196
16	Ganga River	Balooghat Shuklaganj Unnao.	26-6-2014	34.0	<10	Odourless	7.80	7.20	2.80	288.0	178	212	24.0	192
17	Garra River	U/S Near vill-Piperia Shahabad Hardoi.	27-6-2014	32.0	20	Odourless	7.40	6.70	3.40	370.0	290	208	26.0	180
18	Garra River	D/S After Meeting Garai Nala Pali Hardoi.	27-6-2014	32.5	30	Odourless	7.94	5.00	4.80	394.0	322	216	30.0	184

Scientific Assistant

Assistant Scientific Officer

Regional Officer

CERTIFIED THAT IT IS PHOTO COPY TYPE COPY OF ITS ORIGINAL

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:41:40 +05'30'

HIGH COURT OF JUDICATURE AT ALLAHABAD

UTTAR PRADESH POLLUTION CONTROL BOARD

5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of July 2014

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O. mg/L	B.O.D. mg/L	Cond. µmhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Gomati River	U/s Jahani Kheda Hardoi	7/7/2014	30.0	Muddy	Odourless	7.20	7.50	3.40	348.2	280	120	40.0	176
2	Gomati River	D/s Bhatpur Hardoi	7/7/2014	30.5	Muddy	Odourless	7.60	6.90	2.80	380.6	270	152	48.0	172
3	Garra River	U/s Pali Hardoi	16/7/2014	30.0	Muddy	Odourless	8.10	6.20	3.20	366.4	260	144	50.0	176
4	Garra River	D/s Sandi Hardoi	16/7/2014	30.0	Muddy	Odourless	7.90	5.90	3.20	370.2	250	132	44.0	184
5	Ganga River	After Meeting Garra River Rajghat Hardoi	16/7/2014	30.5	Muddy	Odourless	7.80	7.70	2.60	320.8	258	148	52.0	180
6	Ganga River	U/s Shuklaganj Unnao	16/7/2014	32.0	Muddy	Odourless	7.04	7.60	2.80	310.2	290	160	54.0	172
7	Ganga River	D/s Shuklaganj Unnao	16/7/2014	32.0	Muddy	Odourless	7.12	7.00	2.80	314.4	294	156	56.0	188
8	Ganga River	U/S Near Vill-Majhara Unnao	21/7/2014	32.0	Muddy	Odourless	7.20	7.40	3.00	312.8	290	164	54.0	180
9	Ganga River	D/S Near Vill-Majhara Unnao	21/7/2014	32.0	Muddy	Odourless	7.18	7.00	3.20	312.6	298	172	62.0	168
10	Ganga River	U/s Shuklaganj Unnao	23/7/2014	30.0	Muddy	Odourless	7.50	7.70	2.60	304.4	290	164	60.0	188
11	Ganga River	D/s Shuklaganj Unnao	23/7/2014	30.0	Muddy	Odourless	7.40	7.10	2.80	308.2	280	204	64.0	200
12	Garra River	U/s Pali Hardoi	23/7/2014	29.0	Muddy	Odourless	7.60	5.80	3.20	306.4	294	188	66.0	196
13	Garra River	D/s Sandi Hardoi	23/7/2014	29.5	Muddy	Odourless	7.90	5.40	3.20	304.8	290	192	70.0	192
14	Ganga River	After Meeting Garra River Rajghat Hardoi	23/7/2014	29.0	Muddy	Odourless	8.30	7.30	3.40	302.4	298	200	74.0	188
15	Loni River	Near Vill-Bihar,Unnao-Raibareily Road Unnao	24/7/2014	30.0	Muddy	Odourless	7.14	4.20	2.60	562.1	310.6	72	66.0	188
16	Loni River	At Bhairampur Checkdam,Distt-Raibareily	24/7/2014	30.0	Muddy	Odourless	7.16	5.60	2.60	348.6	193.1	60	38.0	132

Scientific Assistant

Assistant Scientific Officer

Regional Officer

2857

HIGH COURT OF JUDICATURE AT ALLAHABAD

TYPED COPY OF PAGE 70

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208 017

Analysis Report of Surface water for the month of July 2014.

s.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond µ mhos/c	T.D.S. mg/L	Total Hard. Mg/L	Chloride mg/L	Alk. Mg/L
1	Gomti River	U/S Jahani kheda Hardoi	7-7-2014	30.0	Muddy	odourless	7.20	7.50	3.40	348.2	280	120	46.0	176
2	Gomti River	D/S Bhatpur Hardoi	7-7-2014	30.5	Muddy	odourless	7.60	6.90	2.80	380.6	270	152	48.0	172
3	Garra River	U/S Pali Hardoi	16-7-2014	30.0	Muddy	odourless	8.10	6.20	3.20	366.4	260	144	50.0	176
4	Garra River	D/s Sandi Hardoi	16-7-2014	30.0	Muddy	odourless	7.90	5.90	3.20	370.2	250	132	44.0	184
5	Ganga River	After Meeting Garra River Rajghat Hardoi	16-7-2014	30.0	Muddy	odourless	7.80	7.70	2.60	320.8	258	148	52.0	180
6	Ganga River	U/S Shuklaganj Unnao.	16-7-2014	32.0	Muddy	odourless	7.04	7.60	2.80	310.2	290	160	54.0	172
7	Ganga River	D/S Shuklaganj Unnao.	16-7-2014	32.0	Muddy	odourless	7.12	7.00	2.80	314.4	294	156	56.0	188
8	Ganga River	U/S Near Vill-Majhara Unnao	21-7-2014	32.0	Muddy	odourless	7.20	7.40	3.00	312.8	290	164	54.0	180
9	Ganga River	D/S Near Vill-Majhara Unnao	21-7-2014	32.0	Muddy	odourless	7.18	7.00	3.20	312.6	298	172	62.0	168
10	Ganga River	U/S Shuklaganj Unnao.	23-7-2014	30.0	Muddy	odourless	7.50	7.70	2.60	304.4	290	164	60.0	188
11	Ganga River	D/S Shuklaganj Unnao.	23-7-2014	30.0	Muddy	odourless	7.40	7.10	2.80	308.2	280	204	64.0	200
12	Garra River	U/S Pali Hardoi	23-7-2014	29.0	Muddy	odourless	7.60	5.80	3.20	306.4	294	188	66.0	196
13	Garra River	D/s Sandi Hardoi	23-7-2014	29.5	Muddy	odourless	7.90	5.40	3.20	304.8	290	192	70.0	192
14	Ganga River	After Meeting Garra River Rajghat Hardoi	23-7-2014	29.0	Muddy	odourless	8.30	7.30	3.40	302.4	298	200	74.0	188
15	Loni River	Near vill Bihar Unnao,Raibareily	24-7-2014	30.0	Muddy	odourless	7.14	4.20	2.60	562.1	310.5	72	66.0	188
16	Loni River	At Bheliranpur checkdam ,District-Raibarelly	24-7-2014	30.0	Muddy	odourless	7.16	5.60	2.60	348.6	193.1	60	38.0	132

Scientific Assistant Assistant Scientific Officer Regional Officer

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:41:20 +05'30'

CERTIFIED THAT IT IS PHOTO COPY TYPE COPY OF ITS ORIGINAL

HIGH COURT OF JUDICATURE AT ALLAHABAD

UTTAR PRADESH POLLUTION CONTROL BOARD
5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017
Analysis Report of Surface Water for the Month of August 2014

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O. mg/L	B.O.D. mg/L	Cond. µ mhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Garra River	D/s Pali Hardoi	13/8/2014	32.0	Muddy	Odourless	7.82	5.40	3.40	304.6	258	150	46.0	172
2	Garra River	D/s Sandi Hardoi	13/8/2014	32.0	Muddy	Odourless	7.90	5.60	3.60	320.0	300	152	48.0	176
3	Ganga River	After Meeting Garra River Rajghat Hardoi	13-08-2014	31.5	Muddy	Odourless	7.40	5.80	2.80	318.6	310	148	52.0	184
4	Ganga River	D/s Shuklaganj Unnao	13-08-2014	32.0	Muddy	Odourless	7.20	6.50	2.60	320.0	260	156	50.0	180
5	Ganga River	D/s Shuklaganj Unnao	13-08-2014	32.0	Muddy	Odourless	7.30	6.20	2.80	320.0	280	160	48.0	180
6	Garra River	D/s Pali Hardoi	27-08-2014	31.0	Muddy	Odourless	8.10	5.90	3.20	300.0	268	164	60.0	188
7	Garra River	D/s Sandi Hardoi	27-08-2014	31.0	Muddy	Odourless	8.14	5.60	3.40	305.0	270	172	62.0	196
8	Ganga River	After Meeting Garra River Rajghat Hardoi	27-08-2014	31.0	Muddy	Odourless	7.08	7.00	3.10	310.0	264	160	64.0	200
9	Ganga River	D/s Shuklaganj Unnao	27-08-2014	32.0	Muddy	Odourless	7.12	6.60	2.90	310.0	270	160	60.0	188
10	Ganga River	D/s Shuklaganj Unnao	27-08-2014	32.0	Muddy	Odourless	7.20	6.20	2.80	310.0	280	168	60.0	192

Scientific Assistant

Assistant Scientific Officer

Regional Officer

HIGH COURT OF JUDICATURE AT ALLAHABAD

TYPED COPY OF PAGE 72

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of August 2014

s.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond µ mhos/cm	T.D.S. mg/L	Total Hard. Mg/l	Chlorid e mg/L	Alk. Mg/L
1	Gomti River	U/S Jahani kheda Hardoi	6-8-2014	30.0	Muddy	Odourless	7.06	6.20	3.20	308.6	250	138	42.0	168
2	Gomti River	D/S Bhatpur Hardoi	6-8-2014	30.0	Muddy	Odourless	7.12	5.7	3.00	310.4	260	140	44.0	170
3	Garra River	U/S Pali Hardoi	13-8-2014	32.0	Muddy	Odourless	7.82	5.90	3.40	304.6	258	150	46.0	172
4	Garra River	D/s Sandi Hardoi	13-8-2014	31.5	Muddy	Odourless	7.30	5.60	3.60	323.0	300	150	48.0	176
5	Ganga River	After Meeting Garra River Raighat Hardoi	13-8-2014	32.0	Muddy	Odourless	7.40	5.80	2.80	318.6	310	148	52.0	184
6	Ganga River	U/S Shuklaganj Unnao.	13-8-2014	32.0	Muddy	Odourless	7.20	6.50	2.60	310.4	260	156	50.0	180
7	Ganga River	D/S Shuklaganj Unnao.	13-8-2014	31.0	Muddy	Odourless	7.30	6.20	2.80	320.0	280	160	48.0	180
8	Garra River	D/S Pali Hardoi	27-8-2014	31.0	Muddy	Odourless	8.10	5.90	3.20	300.0	268	164	60.0	188
9	Garra River	D/s Sandi Hardoi	27-8-2014	31.0	Muddy	Odourless	8.14	5.60	3.40	308.0	270	172	62.0	196
10	Ganga River	After Meeting Garra River Raighat Hardoi	27-8-2014	31.0	Muddy	Odourless	7.08	7.00	3.10	310.0	264	160	64.0	200
11	Ganga River	U/S Shuklaganj Unnao.	27-8-2014	32.0	Muddy	Odourless	7.12	6.60	2.60	310.0	270	160	66.0	188
12	Ganga River	D/S Shuklaganj Unnao.	27-8-2014	32.0	Muddy	Odourless	7.20	6.20	2.80	312.0	280	168	60.0	152

Scientific Assistant Assistant Scientific Officer Regional Officer

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:42:53 +05'30'

CERTIFIED THAT IT IS PHOTO COPY TYPE COPY OF ITS ORIGINAL

HIGH COURT OF JUDICATURE AT ALLAHABAD

(72)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of September 2014

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O. mg/L	B.O.D. mg/L	Cond. µ mhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Ganga River	U/s Shuklagarj Unnao	1/9/2014	30.0	Colourless	odourless	7.34	7.30	2.80	230.0	138	198	48	144.0
2	Garra River	D/s Shuklagarj Unnao	1/9/2014	30.0	Colourless	odourless	7.30	6.90	3.00	240.0	144	[illegible]	46	146.0
[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]
[illegible]	[illegible]	D/s Shukla Hardoi	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]
5	Garra River	D/s Pali Hardoi	10/9/2014	31.0	Colourless	odourless	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]
6	Garra River	D/s Sandi Hardoi	10/9/2014	31.0	Colourless	odourless	7.60	7.10	[illegible]	250.0	150	192	50	140.0
7	Ganga River	After Meeting Garra River Rajghat Hardoi	10/9/2014	31.0	Colourless	odourless	7.50	6.90	3.00	242.0	148	[illegible]	54	160.0
8	Ganga River	U/s Shuklagarj Unnao	20/9/2014	30.0	Colourless	odourless	7.70	7.50	2.20	244.0	146	[illegible]	56	180.0
10	Ganga River	D/s Shuklagarj Unnao	20/9/2014	31.0	Colourless	odourless	7.70	7.40	2.70	238.0	143	190	54	188.0
11	Garra River	U/s Shuklagarj Unnao	24/9/2014	30.0	Colourless	odourless	7.35	6.90	2.80	240.0	144	192	58	197.0
12	Garra River	D/s Shuklagarj Unnao	24/9/2014	30.0	Colourless	odourless	7.30	7.30	2.60	240.0	139	[illegible]	50	186.0
13	Garra River	U/s Pali Hardoi	24/9/2014	30.0	Colourless	odourless	7.42	6.80	2.80	248.0	137	[illegible]	42	184.0
14	Garra River	D/s Sandi Hardoi	24/9/2014	30.0	Colourless	odourless	7.30	7.30	2.00	244.0	147	190	44	188.0
15	Ganga River	After Meeting Garra River Rajghat Hardoi	24/9/2014	30.0	Colourless	odourless	7.50	7.00	3.20	248.0	149	192	50	172.0
[illegible]	[illegible]	[illegible]	28/9/2014	[illegible]	Colourless	odourless	7.24	8.10	2.40	250.0	158	192	40	178.0

Scientific Assistant

Assistant Scientific Officer

Regional Officer

1987

HIGH COURT OF JUDICATURE AT ALLAHABAD

TYPED COPY OF PAGE 74

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of August 2014

s.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond µ mhos/cm	T.D.S. mg/L	Total Hard. Mg/L	Chloride mg/L	Alk. Mg/L
1	Ganga River	U/S Shuklaganj Unnao.	1-9-2014	30.0	colourless	odourless	7.24	7.30	2.80	230.0	138	128	44	144.0
2	Ganga River	D/S Shuklaganj Unnao.	1-9-2014	30.0	colourless	odourless	7.30	6.90	3.00	220.0	144	132	45	148.0
3	Gomti River	Jahani kheda Hardoi	3-9-2014	29.0	colourless	odourless	7.20	6.50	2.6	288.0	137	140	46	169.0
4	Gomti River	Bhatpur Hardoi	3-9-2014	30.0	Muddy	odourless	7.24	5.9	2.8	248.0	149	142	42	172
5	Gomti River	D/S Bhatpur Hardoi	6-9-2014	31.0	colourless	odourless	7.40	7.00	2.80	262.0	158	148	50	140.0
6	Garra River	U/S Pali Hardoi	10-9-2014	31.0	colourless	odourless	7.60	7.10	3.20	250.0	150	160	54	150.0
7	Garra River	D/s Sandi Hardoi	10-9-2014	31.0	colourless	odourless	7.40	6.90	3.00	242.0	148	160	58	180.0
8	Ganga River	After Meeting Garra River Raighat Hardoi	10-9-2014	30.0	colourless	odourless	7.30	7.80	2.80	244.0	146	148	56	188.0
9	Ganga River	U/S Shuklaganj Unnao.	10-9-2014	31.0	colourless	odourless	7.20	7.40	2.80	238.0	143	150	54	192.0
10	Ganga River	D/S Shuklaganj Unnao.	10-9-2014	31.0	colourless	odourless	7.40	6.90	2.80	240.0	144	152	68	186.0
11	Ganga River	U/S Shuklaganj Unnao.	24-9-2014	30.0	colourless	odourless	7.06	7.30	2.00	230.0	138	148	78	184.0
12	Ganga River	D/S Shuklaganj Unnao.	24-9-2014	30.0	colourless	odourless	7.08	6.80	2.86	338.0	137	152	42	188.0
13	Garra River	U/S Pali Hardoi	24-9-2014	30.0	colourless	odourless	7.12	7.30	3.00	244.0	147	160	44	172.0
14	Garra River	D/s Sandi Hardoi	24-9-2014	30.0	colourless	odourless	7.20	7.00	3.20	248.0	149	162	50	178.0
15	Ganga River	After Meeting Garra River Raighat Hardoi	24-9-2014	29.5	colourless	odourless	7.24	8.10	2.80	250.0	150	162	40	180.0

Scientific Assistant

Assistant Scientific Officer

Regional Officer

CERTIFIED THAT IT IS PHOTO COPY TYPE COPY OF ITS ORIGINAL

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:42:29 +05'30'

2962

In the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench
Writ Petition No. 920

2863

76

(73)

ANNEXURE – CA-7

क्षेत्रीय कार्यालय , उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड , रायबरेली।

मे0 इण्डोगल्फ फर्टिलाइजर्स लि0– उद्योग औद्योगिक क्षेत्र जगदीशपुर, अमेठी (सुल्तानपुर) में नवम्बर 1988 से कार्यरत है । उद्योग द्वारा कच्चे माल के रूप में नेचुरल गैस एवम् नेफ्था तथा विभिन्न प्रकार के रसायन का प्रयोग करके यूरिया का उत्पादन किया जाता है । उद्योग की उत्पादन क्षमता 3100 मीट्रिक टन प्रतिदिन है उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु आक्सीडेशन पाण्ड स्थापित है। औद्योगिक प्रयोजन से प्रदूषण कारी प्रकृति का उत्प्रवाह जनित होता है। जिसके शुद्धिकरणहेतु ई0 टी0 पी0 स्थापित है । उद्योग से प्रतिदिन लगभग 16800 किलोलीटर उत्प्रावाह निस्तारित होता है जो कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता है । उद्योग का निरीक्षण इस कार्यालय व्दारा दिनांक 30.08.14 को किया गया हैं। निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड मानकों के अनुरूप पायी गयी है।

2 मे0 बी0 एच0 ई0 एल0– उद्योग औद्योगिक क्षेत्र जगदीशपुर, अमेठी (सुल्तानपुर) में वर्ष 1984 से कार्यरत है उद्योग में कच्चे माल के रूप में क्वार्टज, फेल्डस्पार, पायरोलाइट मिट्टी, डोलोमाइट इत्यादि का प्रयोग करके डिस्क इन्सुलेटर पांच हजार मीट्रिक टन प्रतिवर्ष एवम् सिरेलिंग टाइल्स चार सौ मीट्रिक टन प्रति वर्ष का उत्पादन किया जाता है। उद्योग में जल का प्रयोग घरेलू एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु आक्सीडेशन पाण्ड स्थापति है । औद्योगिक प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापति है । उद्योग से प्रतिदिन लगभग सात सौ किलोलीटर उत्प्रवाह निस्तारित होता है । जो कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता है उद्योग का निरीक्षण इस कार्यालय व्दारा दि0–23.09.2014 को किया गया । निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड के मानकों के अनुरूप पाई गयी है ।

3– मे0 वेस्ट इण्डिया पावर इक्यूपमेण्ट प्रा0 लि0 उद्योग औद्योगिक क्षेत्र, जगदीशपुर, अमेठी (सुल्तानपुर) में वर्ष 1987 से कार्यरत है। उद्योग में कच्चे माल के रूप में सी0 आर0 स्ट्रिप रबर पालिर्मस, रबर रसायन, नायलान पालिर्मस, पाउडर पेन्ट्स इत्यादि का प्रयोग करके वाइपर आर्मस एण्ड ब्लेड सेट 3800 प्रतिदिन, वाइपर मोटर लिकेज असेम्बली दो सौ प्रतिदिन, रबर पार्टस 9600 प्रतिदिन, प्लास्टिक पार्टस 1900 प्रतिदिन, स्टाटर असेम्बली दो सौ प्रतिदिन वाश फ्लड दो सौ प्रतिदिन का उत्पादन किया जाता है । उद्योग में जल का प्रयोग घरेलू एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैक /सोकपिट स्थापित है । औद्योगिक प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापित है । जिसकी प्रमुख इकाइयां इक्वलाइजेशन टेंक,रियेक्शन टैक, रसायन डोजिग टैक, सेटलिग टैक तथा स्लज ड्राइंग बेडस है । उद्योग से प्रतिदिन लगभग साठ किलोलीटर उत्प्रवाह निस्तारित होता है जो कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता है उद्योग का निरीक्षण इस कार्यालय व्दारा दिनांक–30.08.14 को किया गयाहै । निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड के मानकों के अनुरूप पाई गयी है ।

4 मे0 एग्रो पेपर मोल्ड्स लि0– उद्योग औद्योगिक क्षेत्र जगदीशपुर अमेठी (सुल्तानपुर) के प्लाट सं0 ए–5 सेक्टर–14 सेक्टर में 04, सितम्बर 1995 से स्थापित हैं उद्योग एक पेपर उद्योग है । कच्चे माल के रूप में वेस्ट पेपर रोजिन एवम् कास्टिक इत्यादि का प्रयोग करके राइटिंग एवम् प्रिटिंग पेपर का उत्पादन किया जाता है । उद्योग की उत्पादन क्षमता 4500 मीट्रिक टन प्रति वर्ष है । उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोग से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैक /सोकपिट की व्यवस्था स्थापित है । औद्योगिक

(J.E.) (S.A.) (A.S.O.)

HIGH COURT OF JUDICATURE AT ALLAHABAD

प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु उद्योग में ई0 टी0 पी0 स्थापित है। जिसकी प्रमुख इकाइयां इक्वालाइजेशन टैंक, प्राइमरी क्लीयरीफायर, ऐरेशन टैंक, सेकेण्ड्री क्लेरीफायर, पालिशिंग पाण्ड एवम् स्लज डाइंग बेडस है । उद्योग से प्रतिदिन लगभग 2250 किलोलीटर उत्प्रवाह पूर्व में निस्तारित होता था जो कि कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता था।उद्योग का संचालन वर्ष 2008 से बंद है।

5 मे0 किसान सहकारी चीनी मिल्स लि0– उद्योग सुल्तानपुर में वर्ष 1984 से कार्यरत है । उद्योग में कच्चे माल के रूप में गन्ने का प्रयोग करके चीनी का उत्पादन किया जाता है । उद्योग की गन्ना पेराई क्षमता 1250 मिट्रिक टन प्रतिदिन है । उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैंक सोकपिट स्थापित है । औद्योगिक प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापित है । जिसकी प्रमुख इकाइयां आंयल एण्ड ग्रीस ट्रैप , इक्वलाइजेशन टैंक, ऐरेशन टैंक, सेकेण्ड्री क्लेरीफायर एवम् स्लज डाइंग बेड्स है। उद्योग से प्रतिदिन लगभग 500 किलोमीटर उत्प्रवाह निस्तारित होता है । जो नाले के माध्यम से लगभग 5 किमी0 की दूरी तयकर अन्तत गोमती नदी में मिलता है । उद्योग का निरीक्षण इस कार्यालय द्वारा दिनांक–19.03.2014 को किया गया है । निरीक्षण के समय उद्योग से जनित उत्प्रवाह के नमूने में प्रचालको की मात्रा बोर्ड मानको के अनुरूप पायी गयी हैं ।वर्तमान में उद्योग ऑफ सीजन के कारण बन्द है।

6 मे0 सुल्तानपुर दुग्ध उत्पादक सहकारी संघ लि0– उद्योग अमहट, सुल्तानपुर में वर्ष 1997 से कार्यरत है । उद्योग में कच्चे दूध की प्रासेसिंग करके घी , पनीर, चिल्ड मिल्क इत्यादि का उत्पादन किया जाता है । उद्योग की मिल्क प्रासेसिंग क्षमता बीस हजार ली0 प्रतिदिन है । उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैंक सोकपिट स्थापित है । औद्योगिक प्रयोजनसे प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापित है । जिसकी प्रमुख इकाइयां आयल एण्ड ग्रीस ट्रैप, इक्वलाइजेशन टैंक , प्राइमरी क्लेरीफायर, सेकेण्डरी क्लेरीफायर, ऐरेशन टैक एवम् स्लज डाइंग बेड्स हैं । उद्योग से प्रतिदिन लगभग 90 किलोमीटर उत्प्रवाह निस्तारित होता है । जो गभडिया नाले से लगभग सात किमी0 की दूरी तय कर अन्ततः गोमती नदी में मिलता है ।उद्योग का निरीक्षण इस कार्यालय द्वारा दिनांक–20.02.2014 को किया गया है। निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड के मानकों के अनुरूप नही पाई गयी है।

(JE) (S.A) (A.S.O)

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली।

क्रम संख्या	उद्योग का नाम व पता	उत्पाद	जल पदूषण नियन्त्रण की व्यवस्था	नवीनतम निरीक्षण दिनॉक	शुद्धिकृत उत्पाह की गुणता				नदी नाला जिसमें उत्प्रवाह निस्तारित होता है अथवा अन्तिम निस्तारण बिन्द
					पी0 एच0 6.50 से 8.50	बी0 ओ0 डी0 30 मिग्रा / ली0	सी0 ओ0 डी0 250 मिग्रा / ली0	निलम्बित ठोस 100 मिग्रा / ली0	
1	मे0 इण्डोगल्फ फर्टिलाइजर्स लि0 , जगदीशपुर , अमेठी। आउटलेट आफ गार्ड पाण्ड (ई0 टी0 पी0)	यूरिया	ई0 टी0 पी0 स्थापित	30.08.2014	7.54	14	178	72	गोमती नदी
2	मे0 बी0 एच0 ई0 एल0 जगदीशपुर , अमेठी। आउटलेट आफ ई0 टी0 पी0	सिरेलिंगटाइल्स इन्सुलेटर पिन एण्ड कैप	ई0 टी0 पी0 स्थापित	23.08.2014	7.78	17	198	76	गोमती नदी
3	मे0 दी वेस्ट इण्डिया पावर इक्यूपमेण्ट प्रा0 लि0 , जगदीशपुर , अमेठी। आउटलेट आफ ई0 टी0 पी0	वाइपर ब्लेड एवम रबर प्रोडक्ट	ई0 टी0 पी0 स्थापित	30.08.2014	7.09	15	238	86	गोमती नदी
4	मे0 एग्रो पेपर मोल्ड , जगदीशपुर , अमेठी।	राइटिंग एवम् प्रिन्टिंग पेपर	ई0 टी0 पी0 स्थापित	उद्योग का संचालन वर्ष 2008 से बंद है।					गोमती नदी
5	किसान सहकारी चीनी मिल , सुल्तानपुर। आउटलेट आफ ई0 टी0 पी0	चीनी	ई0 टी0 पी0 स्थापित	19.03.2014	7.79	27	246	28	गोमती नदी
6	मे0 दुग्ध उत्पादक सहकारी संघ लि0 सुल्तानपुर। आउटलेट आफ ई0 टी0 पी0	मिल्क चिलिंग	ई0 टी0 पी0 स्थापित	20.02.2014	8.48	144	382	164	गोमती नदी

(JG) (S.A.) (A.S.O.)

HIGH COURT OF JUDICATURE AT ALLAHABAD

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली।

माह. अगस्त 2014

सतही जल स्रोत का नाम	नमूना एकत्रण बिन्दु	दिनॉक	पी0 एच0	डी0 ओ0 mg/l	बी0 ओ0 डी0 mg/l.	सी0ओ0 डी0 mg/l.	क्लोराइड mg/l.	कण्डक्टीविटी mmho/cm	एलकलिनिटी mg/l.	हार्डनेस mg/l.	टोटल कोलीफार्म MPN/100 ml
गोमती नदी एट आम घाट, जगदीषपुर अमेठी	आमघाट	07/8/14	7.68	6.2	4.2	27.20	24.14	0.231	150	152	7600
गोमती नदी एट इसौली, अमेठी	इसौली	07/8/14	7.71	6.1	4.3	27.52	25.56	0.242	160	154	7900
गोमती नदी एट करोदीकला, सुल्तानपुर	करोदीकला	07/8/14	7.69	6.10	4.20	26.88	25.56	0.238	155	150	7700
गोमती नदी एट डाउन स्ट्रीम, सुल्तानपुर	निकटबाईपास ब्रिज	07/8/14	7.77	5.80	4.50	28.16	26.98	0.246	170	158	8600

वैज्ञानिक सहायक

सहा0वैज्ञा0 अधिकारी
डा0 ए0 के0 सिंह
सहायक वैज्ञानिक अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
रायबरेली

क्षेत्रीय अधिकारी
09/10/14
क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
रायबरेली

76

7387

HIGH COURT OF JUDICATURE AT ALLAHABAD

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली ।

माह..सितम्बर.....2014

सतही जल स्रोत का नाम	नमूना एकत्रण बिन्दु	दिनॉक	पी0 एच0	डी0 ओ0 mg/l	बी0 ओ0 डी0 mg/l.	सी0ओ0 डी0 mg/l.	क्लोराइड mg/l.	कण्डक्टीविटी mmho/cm	एलकलिनिटी mg/l.	हार्डनेस mg/l.	टोटल कोलीफार्म MPN/100 ml
गोमती नदी एट आम घाट जगदीशपुर, अमेठी	आमघाट	10/9/14	7.63	6.5	4.0	26.88	25.56	0.288	150	142	7800
गोमती नदी एट इसौली	इसौली	10/9/14	7.65	6.4	4.1	27.52	26.98	0.233	155	144	7700
गोमती नदी एट करोदीकला, सुल्तानपुर	करोदीकला	10/9/14	7.62	6.40	4.10	27.20	24.14	0.231	150	144	7900
गोमती नदी एट डाउन स्ट्रीम, सुल्तानपुर	निकटबाईपास ब्रिज	10/9/14	7.68	6.10	4.00	28.64	25.56	0.239	160	148	8800

वैज्ञानिक सहायक

सहा0वैज्ञा0 अधिकारी

डा0 पु0 के0 सिंह
सहायक वैज्ञानिक अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
रायबरेली

क्षेत्रीय अधिकारी

HIGH COURT OF JUDICATURE AT ALLAHABAD

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली ।

माह..सितम्बर.....2014

सतही जल स्रोत का नाम	नमूना एकत्रण बिन्दु	दिनॉक	पी0 एच0	डी0 ओ0 mg/l	बी0 ओ0 डी0 mg/l.	सी0ओ0 डी0 mg/l.	क्लोराइड mg/l.	कण्डक्टीविटी mmho/cm	एलकलिनिटी mg/l.	हार्डनेस mg/l.	टोटल कोलीफार्म MPN/100 ml
गोमती नदी एट आम घाट, जगदीशपुर, अमेठी	आमघाट	10/9/14	7.63	6.5	4.0	26.88	25.56	0.288	150	142	7800
गोमती नदी एट इसौली	इसौली	10/9/14	7.65	6.4	4.1	27.52	26.98	0.233	155	144	7700
गोमती नदी एट करोदीकला, सुल्तानपुर	करोदीकला	10/9/14	7.62	6.40	4.10	27.20	24.14	0.231	150	144	7900
गोमती नदी एट डाउन स्ट्रीम, सुल्तानपुर	निकटबाईपास ब्रिज	10/9/14	7.68	6.10	4.00	28.64	25.56	0.239	160	148	8800

वैज्ञानिक सहायक

सहा0वैज्ञा0 अधिकारी

डा0 ए0 के0 सिंह
सहायक वैज्ञानिक अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
रायबरेली

क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
रायबरेली

(2)

8888

R.O. U.P.P.C.B. Raebareli

Gomti River at U/S Aam Ghat (Jagdishpur) ,Amethi.

Sl. No.	Praticulars Standard Value	Pif	D.O.	B.O.D.	C.O.D.	Total Coliform (M.P.N./100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l		
1	January 2013	7.74	7.8	3.8	28.00	7200
2	February-2013	7.68	8.0	3.6	27.20	7100
3.	March-2013	7.68	7.8	3.8	30.40	7700
4.	April-2013	7.72	7.0	3.9	30.40	7900
5	May-2013	7.73	6.8	3.9	30.08	7800
6.	Jun-2013	7.78	6.5	3.9	29.76	7700
7.	July-2013	7.71	6.0	4.0	27.20	7100
8	August-2013	7.69	5.9	4.0	26.88	7000
9	September-2013	7.68	5.8	4.0	27.20	7100
10	October-2013	7.69	6.0	3.9	27.52	7200
11	November-2013	7.70	6.2	3.8	27.20	7100
12	December-2013	7.72	6.6	3.7	26.88	6900
13	January-14	7.69	7.0	3.5	26.40	7000
14	February-14	7.71	7.1	3.4	27.20	7200
15.	March-2014	7.77	6.9	3.5	27.52	7600
16	April-2014	8.01	6.0	3.8	28.80	7900
17.	May-2014	7.82	5.8	4.2	31.36	8000
18.	Jun-2014	7.81	5.6	4.2	31.20	8100
19	July-2014	7.83	5.5	4.3	32.00	8000
8	August-2014	7.68	6.2	4.2	27.20	7600
9	September-2014	7.63	6.5	4.0	26.88	7800
10	October-2014					

Gomti River at D/S Isauli, (Jagdishpur) ,Amethi.

Sl. No.	Praticulars Standard Value	Pif	D.O.	B.O.D.	C.O.D.	Total Coliform (M.P.N./100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l		
1	January-13	7.75	7.7	3.9	28.80	7700
2.	February-13	7.73	8.0	3.7	28.16	7800
3.	March-2013	7.72	7.7	3.9	31.04	7900
4	April-2013	7.74	7.1	3.9	30.40	7900
5.	May-2013	7.75	6.8	4.0	30.40	7900
6	Jun-2013	7.77	6.6	3.8	30.40	7800
7.	July-2013	7.74	6.2	3.9	27.52	7200
8	August-2013	7.72	5.9	4.1	29.60	7100
9	September-2013	7.70	5.8	4.1	28.80	7200
10	October-2013	7.71	5.9	4.0	29.12	7300
11	November-2013	7.72	6.0	4.0	30.40	7500
12	December-2013	7.75	6.5	3.8	27.52	7200
13	January-14	7.72	6.9	3.6	27.20	7300
14.	February-14	7.73	7.0	3.5	27.52	7500
15.	March-2014	7.79	6.8	3.6	28.16	7800
16.	April-2014	7.79	6.2	3.7	28.00	7600
17.	May-2014	7.81	6.0	4.1	29.12	7700
18	Jun-2014	7.82	5.8	4.0	31.36	8200
19.	July-2014	7.85	5.4	4.5	33.60	8100
8	August-2014	7.71	6.1	4.3	27.52	7900
9	September-2014	7.65	6.3		27.52	7700
10	October-2014					

S.A.

09/10/14

HIGH COURT OF JUDICATURE AT ALLAHABAD

R.O. U.P.P.C.B., Raebareli

Gomti River at U/S Sultanpur, Karundiyakala.

Sl. No.	Praticulars Standard Value	PH	D.O	B.O.D.	C.O.D.	Total Coliform (M.P.N /100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l	-	5
1.	January 2013	7.71	7.8	3.7	27.20	7600
2.	February-2013	7.72	8.1	3.6	26.40	7700
3	March-2013	7.70	7.8	3.9	30.40	7800
4	April-2013	7.72	7.2	3.8	28.80	8000
5	May-2013	7.72	6.9	3.8	29.12	8100
6	Jun-2013	7.75	6.7	3.7	29.12	7900
7	July-2013	7.72	6.3	3.9	28.00	7000
8	August-2013	7.70	6.0	3.9	30.40	7200
9	September-2013	7.69	5.9	4.0	28.00	7300
10	October-2013	7.70	6.0	3.9	28.80	7200
11	November-2013	7.71	6.1	3.9	29.12	7300
12	December-2013	7.72	6.5	3.6	27.20	7100
13	January-14	7.71	7.0	3.6	26.88	7200
14	February-14	7.72	7.1	3.4	27.04	7300
15	March-2014	7.78	6.9	3.5	28.00	7800
16.	April-2014	7.76	6.5	3.7	27.84	7300
17.	May-2014	7.78	6.2	3.8	28.00	7600
18.	Jun-2014	7.79	5.9	4.0	30.40	7800
19.	July-2014	7.82	5.60	4.10	31.20	7900
8	August-2014	7.69	6.40	4.20	26.88	7700
9	September-2014	7.62	6.40	4.00	27.20	7900
10	October-2014					

Gomti River at D/S Sultanpur (Near By Pass Bridge)

Sl. No	Praticulars Standard Value	PH	D.O.	B.O.D.	C.O.D.	Total Coliform (M.P.N /100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l	-	5
1	January-13	7.81	7.5	4.0	29.12	8300
2	February-2013	7.78	7.7	3.7	28.80	8200
3	March-2013	7.76	7.6	4.0	31.84	8300
4	April-2013	7.80	6.8	4.1	32.64	8900
5	May-2013	7.80	6.6	4.1	32.16	8900
6	Jun-2013	7.77	6.6	3.8	31.20	8700
7.	July-2013	7.77	6.0	4.0	31.04	7900
8	August-2013	7.75	5.8	4.2	31.20	7900
9	September-2013	7.76	5.6	4.3	30.40	8200
10	October-2013	7.74	5.8	4.2	31.20	8300
11	November-2013	7.75	5.8	4.2	31.36	8100
12	December-2013	7.78	6.2	3.9	31.04	7800
13	January-14	7.77	6.8	3.8	28.80	7900
14	February-14	7.76	6.8	3.6	28.48	7900
15.	March-2014	8.03	6.6	3.8	29.12	8200
16	April-2014	7.81	6.3	3.9	28.96	7800
17.	May-2014	7.80	6.0	4.0	28.96	8100
18.	Jun-2014	7.85	5.7	4.2	31.52	8600
19.	July-2014	7.86	5.30	4.50	31.08	8600
8	August-2014	7.77	5.80	4.50	28.16	8600
9	September-2014	7.68	6.10	4.00	28.64	8800
10	October-2014					
20						

S.A.

ASO

डा० ए०
सहायक वै०
उ०प्र० प्रदूषण
रायबरेली

09/10/14

HIGH COURT OF JUDICATURE AT ALLAHABAD

Before the Hon'ble High Court of Judicature at Allahabad Lucknow Bench Writ Petition 000.

ANNEXURE-CA-8

गोमती नदी में जनपद--जौनपुर में स्थापित उद्योगों/सीवेज निस्तारण के सम्बन्ध में आख्या।

गोमती नदी जनपद--पीलीभीत के गोमत ताल से निकल कर जनपद--लखनऊ, सुल्तानपुर, जौनपुर होते हुए लगभग 900 किमी. की दूरी तय कर ग्राम--कैथी, वाराणसी के नजदीक गंगा नदी में मिल जाती है।

वर्ष 2011 के जनगणना के अनुसार जौनपुर की आबादी 1,68,128 है। जौनुपर शहर के घरेलू मल--जल का निस्तारण सीधे नालो द्वारा गोमती नदी में किया जाता है क्योंकि घरेलू मल--जल के शोधन हेतु कोई शोधन संयत्र की स्थापना नही की गयी है। कार्यालय में प्राप्त अभिलेखो के अनुसार वाराणसी कार्यालय में आच्छादित गोमती नदी के किनारे पर कोई भी जल प्रदूषणकारी उद्योग स्थापित/सचालित नही है। अधिशासी अधिकारी जौनपुर के पत्रांक--1143/छ:स्वा0/13--14 दिनांक--02.12.2013 के अनुसार निम्न नाले सीधे गोमती नदी में निस्तारित हो रहे है।

1-- कटघरा नाला
2-- नक्खास नाला (मछली मार्केट के पास)
3-- जोगियापुर नाला
4-- मियॉपुर नाला
5-- दीवानी कचहरी के बगल का नाला
6-- जे.डी. के मकान के बगल का नाला
7-- तुतीपुर (न्यू कालोनी बजरंग घाट) का नाला
8-- अशोक टाकीज के सामने केराकोट का नाला
9-- ईशापुर यूनियन बैंक व खासनपुर होते हुए सिपाह रेलवे क्रासिंग का बड़ा नाला
10-- अहिल्यापुर से सिपाह रेलवे क्रासिंग तक नाला
11-- बलुआघाट मोहल्ला से बलुआघाट नया पुल के पास तक का नाला

16/10/14 (ASO) 16.10.14 (RO)

R D Letter/D/nsw/w-7/2013

HIGH COURT OF JUDICATURE AT ALLAHABAD

U.P. POLLUTION CONTROL BOARD
VARANASI

Gomti River water Quality

S.N.	Month → / Parameter	July 2014			August 2014			September 2014		
		Gomti U/s Jaunpur	Gomti D/s Jaunpur	Gomti at Rajwari	Gomti U/s Jaunpur	Gomti D/s Jaunpur	Gomti at Rajwari	Gomti U/s Jaunpur	Gomti D/s Jaunpur	Gomti at Rajwari
1	Temp.°C	24.5	24.5	25.0	24.0	24.0	24.5	24.0	24.0	24.5
2	pH	8.20	8.35	8.25	7.80	8.05	7.85	7.68	7.75	7.75
3	Conductivity	310	338	328	296	308	302	320	336	330
4	Alkanity	128	142	134	92.0	104	96.0	124	132	130
5	D.O.	7.8	7.5	7.7	7.8	7.4	7.5	7.5	7.2	7.2
6	B.O.D.	2.3	3.0	2.5	2.2	2.5	2.3	2.4	3.0	2.8
7	C.O.D.	10.8	12.8	12.0	9.6	10.8	10.8	10.4	11.6	11.2
8	Chloride	30.48	34.98	32.48	19.48	21.98	20.48	23.48	26.48	25.48
	Sulphate	7.8	8.4	7.4	5.6	6.4	6.2	5.8	7.2	6.5
	Ca^{++}	51.30	52.90	52.10	46.69	48.09	48.09	48.09	48.84	48.89
11	Mg^{++}	5.37	8.30	7.32	4.39	4.88	4.39	537	6.83	5.37
12	Fecal coliform	5000	13000	5000	5000	11000	11000	4600	11000	8000
13	Turbidity	54.0	70.0	60.0	208	216	212	168	172	170
14	Total Hardness	150	166	160	134	140	138	142	150	144
15	Total Coliform	9000	17000	9000	11000	21000	17000	6300	17000	14000
16	TDS	198	210	204	188	196	192	196	206	202
17	FDS	132	146	140	96.0	108	106	90.0	102	108
18	Ammonical Nitrogen	0.4	0.10	0.06	0.02	0.04	0.04	0.04	0.10	0.08
19	Phosphate	0.6	0.8	0.08	0.04	0.06	0.06	0.08	0.12	0.12
20	TSS	40	52	58	32	40	36	38	50	48

Note: All parameters are expressed in mg/l except pH are stated otherwise.

16/10/2014
A.S.O.

16.10.14
R.O.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Draft Monitor High Court Judicature at Allahabad, Lucknow Bench
Writ Petition No. 720
1/5

86

2873

ANNEXURE - CA-9

(83)

Water Quality Standards

Guideline Values - CPCB Standards
WHO Guideline Values
CPHEEO, Ministry of Urban Development, Govt of India
Bureau of Indian Standard/Specification for Drinking Water (BIS:10500 - 1991)

Guideline Values - CPCB Standards

Classification of Inland Surface Water

S. No.	Characteristics	A	B	C	D	E
1.	Dissolved Oxygen, mg/L, Min	6	5	4	4	-
2.	Biochemical Oxygen Demand, mg/L Max	2	3	3	-	-
3.	Total Coliform Organisms* MPN/100 ml, Max	50	500	5000	-	-
4.	Total Dissolved Solids mg/L Max	500	-	1500	-	2100
5.	Chlorides (as CL), mg/L, Max	250	-	600	-	600
6.	Colour, Hazen Units, Max	10	300	300	-	-
7.	Sodium Absorption Ratio, Max	-	-	-	-	26
8.	Boron (as B), mg/L Max	-	-	-	-	2
9.	Sulphates (as SO4), mg/L Max	400	-	400	-	1000
10.	Nitrates (as NO3), mg/L Max	20	-	50	-	-
11	Free Ammonia (as N), mg/L Max	-	-	-	1.2	-
12.	Conductivity at 25?C, micromhos/cm, Max	-	-	-	1000	2250
13.	pH value	6.5-8.5	6.5-8.5	6.5-8.5	6.5-8.5	6.5-8.5
14.	Arsenic (as As), mg/L Max	0.05	0.2	0.2	-	-
15.	Iron (as Fe), mg/l, Max	0.3	-	50	-	-
16.	Fluorides (as F), mg/L, Max	1.5	1.5	1.5	-	-
17.	Lead (as Pb), mg/L Max	0.1	-	0.1	-	-
18.	Copper (as Cu), mg/L, Max	1.5	-	1.5	-	-
19.	Zinc (as Zn), mg/L, Max	15	-	15	-	-

* If the coliform is found to be more than the prescribed tolerance limits, the criteria for coliform shall be satisfied if not more than 20 percent of samples show more than the tolerance limit specified, and not more than 5 percent of samples show values more than 4 times the tolerance limits. Further, the faecal coliform should not be more than 20 percent of the coliform.
Source.: Indian Standard (IS : 2296 - 1982).

A' Drinking water surface Without conventional treatment but after disinfection
B' Outdoor bathing (organized)
C' Drinking water source with conventional treatment followed by disinfection
D' Propagation of wild life, fisheries
E' Irrigation, industrial, cooling, controlled waste disposal

Updated on Apr. - 2012

Public Health Engineering Department, Govt. of West Bengal © 2006,
Best Viewed at 1024 x 768 Design by Telephone Computers Pvt. Ltd.

HIGH COURT OF JUDICATURE AT ALLAHABAD

887 2874

VAKALATNAMA

In the HON'BLE High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.

Help in Distress Stamp
Rs. One Hundred

On Behalf Of. U.P. Pollution Control Board,

In Matter of:

Writ Petition no. 4436 (M/B) of 2003

Sewage Treatment Plant, Lucknow ..... Petitioner/s.

Versus

state of U.P ..... Opposite Party/ies.

I/we the undersigned do hereby nominate and appoint **Shri Ashok Kumar Verma, Advocate (E. Roll No. 96 of 1978)(Adv.Roll No. – B/A1396) 538 -- KA/1500, Triveni Nagar, Lucknow (mobile -- 9335246338), Lawyer's Chamber no. 36 High Court, Lucknow,** to be counsel/s in the above matter and for me/us and on my/our behalf to appear, plead act and answer in the above Court or any appellate Court or any Court of which are the business is transferred in the above matter, and to sign and file petitions, statements accounts exhibits, compromises or other documents whatsoever, in connection with the said matter arising there from, and also to apply for and receive all documents or copies of documents, depositions etc and to apply for issue of summons and other writs or subpoena and to apply for and get a issued any arrest, attachment or other execution warrant or order and to conduct any proceeding that may arise there out and to apply for and receive payment of any or all sums or submit the above matter to arbitration.

Provided, however in any part of the Advocate's fee remains unpaid before the first hearing of the case or if any hearing of the case be fixed beyond the limits of the town then, and in such an event my/our said advocate shall not be bound to appear before the court and if my/our said advocate doth appear in the said case he shall be entitled to an outstation fee and other expenses of traveling, loading etc. Provided also that if the case be dismissed by default or if it be proceeded exparte, the said advocate(s) shall not be held responsible for the same. And all whatever my/our said advocate(s) shall lawfully do. I do hereby agree to and shall in future ratify and confirm.

Ashok Kumar Verma
Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:40:58 +05'30'

Signatures of the Client/s:
Mahendra Nath
Law Officer B
U.P. Pollution Control Board
Lucknow

ACCEPTED.
Ashok Kumar Verma
30/5/2019
ADVOCATE.

HIGH COURT OF JUDICATURE AT ALLAHABAD

2875

LF0000396763

STOCK NO. 88
High Court Center

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	09-MAY-2019 10:39:39
NAMES OF THE ACC/ REGISTERED USER :	SHCIL UTTAR PRADESH
LOCATION :	LUCKNOW
NAME OF LITIGANT :	ASHOK KUMAR VERMA
e-COURT RECEIPT NO :	UPCT0932E1939K390
e-COURT FEE AMOUNT :	₹15
	(Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, if Any	₹ 0

UPCT0932E1939K390

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

STOCK HOLDING LUCKNOW
High Court Center

HIGH COURT OF JUDICATURE AT ALLAHABAD

2876

This is a letter petition by the orders of Hon'ble Court the counter affidavit is being filed.

30/4/19

B/A 1396

HIGH COURT OF JUDICATURE AT ALLAHABAD

2077

IN THE HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD
LUCKNOW BENCH, LUCKNOW

C.M. Application No of 2009

State of U.P. & others .....Applicanat/opposite parties

In Re :

Writ Petition No. 4436 (M/B) of 2003

Sewage treatment Plant , Lucknow.....Petition

Versus

State of U.P. & others .....Opposite Parties.

APPLICATION FOR TAKING RECORD ACCOMPANYING COUNTER AFFIDAVIT

The above named applicant/opposite parties most respectfully begs to submit as under :-

For the facts, reasons and circumstances as stated in the accompanying counter affidavit, it is most respectfully prayed that this Hon'ble Court may be pleased to take on record the accompanying counter affidavit in the interest of justice & equity.

Such other order or direction, which this Hon'ble court deem fit and proper in the circumstances of the case may also be passed.

Lucknow : Dated

15th September,2009

Addition Chief standing counsel

Counsel for applicant.

2878

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

Sewage treatment Plant , Lucknow.....Petition

Versus

State of U.P. & others .....Opposite Parties.

SHORT COUNTER AFFIDAVIT

I, A.K. Arora, aged about 56 years, son of Sri Hansraj posted as Director, Ground Water Department, U.P., Lucknow, do hereby solemnly affirm & state on oath as under :-

1. That the deponent in posted as Director, Ground Water Department, U.P., Lucknow and as such he is fully conversant with the facts of the case deposed to here under.

2. That vide order dated 9th July'2009, this Hon'ble Court has issued certain directions. The direction concerned to Ground Water Department, U.P. are as follows:-

" Shri Upadhyay has produced before us a circular issued by the Chief Secretary dated 9th June, 2009 taking strict view in the matter of water harvesting and ground water techniques. He says that the order has been issued for strict compliance of the same.

We expect that the directions issued would be strictly followed by all the concerned agencies."

3. That in this regard it is stated that vide Government order dated 09.6.09, all the district Magistrates were directed to get prepare the project of 138 stressed blocks of the state by using rain water harvesting techniques. Out of 138 blocks, 37 blocks are in Over-exploited, 13 blocks are Critical and 88 blocks are in Semi-critical category. It is also proposed that by using rain water harvesting techniques, the stressed blocks may come into the Safe category. Three months time has been proposed for the preparation of projects of 138 blocks.

In compliance of the above directions of Chief Secretary, Government of U.P., Principal Secretary, Minor Irrigation and Ground water has also issued directions vide G.O.No. 1367/62-1-2009 dated 18-6-09 and G.O.No. 48 Bha.Sa/62-1-2009-49GW/2009 dated 11-8-09 to all concerned District Magistrate to inform the progress of preparation of project & to take help for the nominated officers of Ground water department, U.P. and Central Ground Water Board. The concerned Government order dated 18-6-09 and 11-8-09 is being annexed as Annexure No. CA-1 and CA-2 respectively.

4. That it is further stated that out of 138 blocks, the projects of 107 blocks have been prepared, projects of 92 blocks have been sent to the concerned District magistrate for approval through district level Technical Co-ordination Committee. The Projects of three blocks have been approved by the District Magistrate.

5. That the above mentioned progress has been achieved in compliance of the G.O. dated 9.6.09.

6. That it is therefore expedient and necessary in the interest of justice that this Hon'ble court may be pleased to take on record the accompanying counter affidavit.

(Deponent)

Lucknow : Dated

September,2009

2880

VERIFICATION

I, the deponent above named, do hereby verify that the contents of para 1 of this affidavit are true to my knowledge, those of para 2 to 5 are based on records & those of para 6 are based on the legal advice tendered by my counsel and are believed by me to be true. No part of it is false and nothing material has been concealed.

So help me God.

Deponent

Lucknow : Dated

14/9 2009

I identify the deponent who has signed before me.

Clerk of the C.S.C. office

Solemnly affirmed before me on 14/9
at 3.00 a.m/p.m. by the deponent
who is identified by
clerk of C.S.C. office

I have satisfied myself by examining the deponent that the understands the contents of this affidavit, which have been read over and explained to him by me.

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD
LUCKNOW BENCH, LUCKNOW.

2881

MISB No. 4436 of 2003

Sewage Treatment Plant, Lucknow .....Petitioner

Vs.

State of U.P. & another ..... Opp.Parties

ANNEXURE No CA-1

सं0— /62—1—2009—

प्रेषक,

सुशील कुमार,
प्रमुख सचिव,
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी,
आगरा/अलीगढ/हाथरस/एटा/मैनपुरी/मथुरा/फिरोजाबाद/औरैया/फर्रूखाबाद/कानपुर नगर/ कन्नौज/ आजमगढ/बलिया/ मऊनाथ भंजन/ बागपत/ बुलन्दशहर/ बरेली/बदायूँ/शाहजहाँपुर/ बिजनौर/ मुरादाबाद/ ज्योतिबाफुलेनगर/रामपुर/ देवरिया/ कुशीनगर/ फैजाबाद/ अम्बेडकरनगर/फतेहपुर/कौशाम्बी/गाजियाबाद / गोण्डा/ हरदोई/लखनऊ/रायबरेली/सीतापुर/उन्नाव/ललितपुर/जौनपुर/ मुजफ्फरनगर/सहारनपुर।

लघु सिंचाई एवं ग्रामीण अभियंत्रण सेवा अनुभाग—1 लखनऊः दिनांकः 18 जून,2009

विषयः— प्रदेश के 138 अतिदोहित/किटिकल/सेमीकिटिकल विकासखण्डों को सुरक्षित श्रेणी में लाने हेतु प्रोजेक्ट की संरचना के संबंध में।

महोदय,

कृपया प्रदेश के 138 अतिदोहित/किटिकल/सेमी किटिकल विकासखण्डों को सुरक्षित श्रेणी में लाने हेतु प्रोजेक्ट तैयार कराकर मिशन मोड में कियान्वित किए जाने विषयक मुख्य सचिव, उ0प्र0शासन के अ0शा0 पत्र सं01313 दिनांक 09जून, 2009 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र में यह उल्लेख भी किया गया है कि आपके जनपद से संबंधित भूगर्भ जल विभाग के अधिकारी को आपके निर्देशन में योजना तैयार करने का उततरदायित्व सौंपा जा रहा है।

उक्त संबंध में उत्तरदायी अधिकारियों का जनपदवार विवरण निम्नवत है :—

क्र0 सं0	जनपद का नाम	योजना तैयार करने हेतु उत्तरदायी अधिकारी का नाम एवं पदनाम
1—	आगरा	श्री उमेश चन्द्र, हाइड्रोलाजिस्ट
2—	अलीगढ	श्री सुभाष चन्द्र सिंह, हाइड्रोलाजिस्ट
3—	हाथरस	श्री सुभाष चन्द्र सिंह, हाइड्रोलाजिस्ट
4—	एटा	श्री वी0बी0 सिंह, सहायक अभियंता
5—	मैनपुरी	श्री वी0बी0 सिंह, सहायक अभियंता
6—	मथुरा	श्री उमेश चन्द्र, हाइड्रोलाजिस्ट
7—	फिरोजाबाद	श्री उमेश चन्द्र, हाइड्रोलाजिस्ट

8–	औरैया	श्री अशोक कुमार, हाइड्रोलाजिस्ट
9–	फर्रूखाबाद	श्री अशोक कुमार, हाइड्रोलाजिस्ट
10–	कानपुर नगर	श्री अशोक कुमार, सहायक अभियंता
11–	कन्नौज	श्री विश्वनाथ चकवर्ती, हाइड्रोलाजिस्ट
12–	आजमगढ़	श्री ओंकार सिंह, हाइड्रोलाजिस्ट
13–	बलिया	श्री जहीरूददीन, हाइड्रोलाजिस्ट
14–	मऊनाथ भंजन	श्री टी0के0 सिन्हा, हाइड्रोलाजिस्ट
15–	बागपत	श्री एस0के0 साहनी, हाइड्रोलाजिस्ट
16–	बुलन्दशहर	श्री एस0के0 साहनी, हाइड्रोलाजिस्ट
17–	बरेली	श्री लायक अली, हाइड्रोलाजिस्ट
18–	बदायूँ	श्री लायक अली, हाइड्रोलाजिस्ट
19–	शाहजहाँपुर	श्री लायक अली, हाइड्रोलाजिस्ट
20–	बिजनौर	श्री अशोक कुमार मिश्रा, हाइड्रोलाजिस्ट
21–	मुरादाबाद	श्री प्रमोद कुमार श्रीवास्तव, हाइड्रोलाजिस्ट
22–	ज्योफिबाफूलेनगर	श्री अशोक कुमार मिश्रा, हाइड्रोलाजिस्ट
23–	रामपुर	श्री प्रमोद कुमार श्रीवास्तव, हाइड्रोलाजिस्ट
24–	देवरिया	श्री हसन फिरोज, हाइड्रोलाजिस्ट
25–	कुशीनगर	श्री एस0पी0 त्रिपाठी, सहायक अभियंता
26–	फैजाबाद	श्री वीरेन्द्र सिंह, सहायक अभियंता
27–	अम्बेडकरनगर	श्री मक्खन सिंह, हाइड्रोलाजिस्ट
28–	फतेहपुर	श्री रामजी सिंह, हाइड्रोलाजिस्ट
29–	कौशाम्बी	श्री जगमेर सिंह, सहायक अभियंता
30–	गाजियाबाद	श्री ए0के0रत्ती, हाइड्रोलाजिस्ट
31–	गोण्डा	श्री विश्वनाथ श्रीवास्तव, हाइड्रोलाजिस्ट
32–	हरदोई	श्री जी0के0रावत, हाइड्रोलाजिस्ट
33–	लखनऊ	श्री सुरेश चन्द्र सिंह, सहायक अभियंता
34–	रायबरेली	श्री सुरेश चन्द्र सिंह, सहायक अभियंता
35–	सीतापुर	श्री सुरेश चन्द्र सिंह, सहायक अभियंता
36–	उन्नाव	श्री जी0के0 रावत, हाइड्रोलाजिस्ट

37–	ललितपुर	श्री मनोज कुमार श्रीवास्तव, सहायक अभियंता
38–	जौनपुर	श्री विजयबहादुर सिंह, हाइड्रोलाजिस्ट
39–	मुजफ्फरनगर	श्री एम0सी0 जोशी, सहायक अभियंता
40–	सहारनपुर	श्री एस0के0 मल्होत्रा, सहायक अभियंता

आपसे अनुरोध है कि अपने जनपद के प्रत्येक **stressed block** (संकटाकीर्ण विकासखण्ड) के लिए प्रोजेक्ट की संरचना उक्त अधिकारियों से कराने का कष्ट करें।

भवदीय,

(सुशील कुमार)
प्रमुख सचिव।

संख्या– 1367 (1)/62–1–2009 तद्दिनांक।

प्रतिलिपि :–

(1) निदेशक, भूगर्भ जल विभाग को इस निदेश के साथ प्रेषित कि वे प्रोजेक्ट निर्माण हेतु उक्त उल्लिखित अधिकारियों को निर्देशित करें और अपने स्तर से इस कार्य की समीक्षा भी करें।

(2) उक्त उल्लिखित समस्त अधिकारियों को इस निदेश के साथ प्रेषित कि प्रोजेक्ट के निर्माण हेतु वे संबंधित जिलाधिकारियों से तत्काल सम्पर्क करें।

आज्ञा से,

(सुशील कुमार)
प्रमुख सचिव।

2884

THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD
LUCKNOW BENCH, LUCKNOW.

MISB No. 4436 of 2003

Sewage Treatment Plant, Lucknow .....Petitioner

Vs.

State of U.P. & another ..... Opp.Parties

ANNEXURE No .....CA -2

महत्वपूर्ण।

संख्या– /62–1–2009–49जीडब्लू/2009

Dy. No 596
File No
Date 14-01-09

दिनांक -11-01-2009

प्रेषक,

सुशील कुमार,
प्रमुख सचिव,
उत्तर प्रदेश शासन।

सेवा में,

जिलाधिकारी,
आगरा/अलीगढ़/हाथरस/एटा/मैनपुरी/मथुरा/फिरोजाबाद/औरैया/फर्रूखाबाद/कानपुर/कन्नौज/आजमगढ़/बलिया/मऊनाथभंजन/बागपत/बुलन्दशहर/बरेली/बदायूँ/शाहजहाँपुर/बिजनौर/मुरादाबाद/ज्योतिबाफुले नगर/रामपुर/देवरिया/कुशीनगर/फैजाबाद/अम्बेडकरनगर/फतेहपुर/कौशाम्बी/गाजियाबाद/गोण्डा/हरदोई/लखनऊ/रायबरेली/सीतापुर/उन्नाव/ललितपुर/जौनपुर/मुजफ्फरनगर/सहारनपुर।

विषय:– प्रदेश के 138 अतिदोहित/क्रिटिकल/सेमीक्रिटिकल विकासखण्डों को सुरक्षित श्रेणी में लाने हेतु प्रोजेक्ट की संरचना के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के पत्र सं0 1313/62–1–09, दिनांक 09जून, 2009 एवं स्मरण पत्र सं0 1367/62–1–2009, दिनांक–18–6–2009 का संदर्भ लेने का कष्ट करें।

2– इस संबंध में डा0एस0सी0धिमान, सदस्य सचिव, केन्द्रीय भूजल परिषद, नई दिल्ली ने पत्र सं0 21–4/एनआर/सीजीडब्लूए/2009–263, दिनांक 20–7–2009, संलग्नक सहित की छाया प्रति संलग्न कर प्रेषित करते हुए मुझे यह कहने का निदेश हुआ है कि प्रदेश के 138 अतिदोहित/क्रिटिकल/सेमी–क्रिटिकल विकासखण्डों को सुरक्षित श्रेणी में लाने हेतु प्रोजेक्ट की संरचना के संबंध में आप भूगर्भ जल विभाग, उ0प्र0 के अधिकारियों के साथ–साथ केन्द्रीय भूजल परिषद के जनपद में नामित नोडल अधिकारियों का भी आवश्यकतानुसार सहयोग प्राप्त करने का कष्ट करें।

3– इस संबंध में यह भी उल्लेख करना है कि शासन के उक्त पत्र दिनांक 9जून, 2009 द्वारा प्रोजेक्ट की संरचना हेतु 2 माह का समय निर्धारित किया गया था। यह समय सीमा लगभग समाप्त हो चुकी है, किंतु आपके स्तर से प्रोजेक्ट की संरचना के संबंध में कोई सूचना उपलब्ध नहीं कराई गई है। अतः आपसे अनुरोध है कि उक्त कार्य को शीघ्र प्राथमिकता प्रदान करते हुए प्रोजेक्ट की संरचना कराने का कष्ट करें। इस कार्य की अद्यतन स्थिति से मुझे अवगत भी कराने का कष्ट करें।

संलग्नक–यथोपरि।

भवदीय,

(सुशील कुमार)
प्रमुख सचिव।

2885

संख्या– 489/प्र0/62–1–2009तददिनांक।

प्रतिलिपि–निदेशक, भूगर्भ जल विभाग को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,

(राम किशोर)
अनु सचिव।

2886

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

Sewage Treatment Plant

----- **Petitioner**

Versus

State of U.P.and others

.....**Respondents**

I N D E X

S.No	Description	Page Nos.
1.	Memo of Parties	Separate
2.	Application for taking Status Report on record	Separate
3.	Affidavit in support of Status Report.	1 - 3

Lucknow
Dated: 28/02/2012

(Namit Sharma)
Advocate
Counsel for the
Jal Kal Department,
Nagar Nigam, Lucknow

2007

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

MEMO OF PARTIES

Sewage Treatment Plant,
Through Narendra Kumar
R/o B-747, Sector-C, Mahanagar
Lucknow --------- Petitioner

VERSUS

1. State of U.P., through Principal Secretary,
Urban Development Department,
Government of U.P., Civil Secretariat, Lucknow

2. Union of India,
Through Ministry of Urban Development
New Delhi.

3. Regional Centre for Urban and Environmental Studies, Lucknow Through its Director
Lucknow University, Lucknow.

------ Respondents

Lucknow
Dated: 28/02/2012

(Namit Sharma)
Advocate
Counsel for the
Jal Kal Department, Nagar Nigam, Lucknow

C-M-A - 20908/12

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW
C.M. Application No. of 2012
In Re:
Writ Petition No. 4436(M/B) of 2003

2888

PRESENTED TODAY
JOINT REGISTRAR (LISTING)

5 रु. Rs.5 COURT FEE भारत INDIA पाँच रुपये FIVE RUPEES CANCELLED

Sewage Treatment Plant --------- Petitioner

VERSUS

State of U.P.and four others

------ Opposite Parties

Application for taking Status Report on affidavit in compliance of order dated 30.01.2012 on behalf of Jal Kal Department, Nagar Nigam, Lucknow passed in aforesaid writ petition by this Hon'ble Court, on record

29 FEB 2012
Checked

For facts, reasons and circumstances as stated in the accompanying affidavit which is being filed in compliance of order dated 30.01.2012 passed in aforesaid writ petition by this Hon'ble Court on behalf of Jal Kal Department may kindly be taken on record, in the interest of justice.

Any other suitable directions or orders which are necessary for the ends of justice in the aforesaid case may also kindly be passed by this Hon'ble Court in favour of answering opposite parties.

Lucknow
Dated: 28.02.2012

(Namit Sharma)
Advocate
Counsel for the
Jal Kal Department,
Nagar Nigam, Lucknow

2089

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

HIGH COURT ALLAHABAD AFFIDAVIT 2012 0521567

10 रु. Rs.10 COURT FEE INDIA दस रुपये TEN RUPEES

Sewage Treatment Plant,

----- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

Affidavit in support of Status Report in compliance of order dated 30.01.2012 passed in aforesaid writ petition

I, Rajive Bajpayee, aged about 56 years, son of Late Shri T.D. Bajpayee, presently posted as General Manager, Jal Kal Department, Nagar Nigam, Lucknow , the deponent do hereby solemnly affirm and state on oath as under:-

1. That the deponent presently posted as General Manager, Jal Kal Department, Nagar Nigam, Lucknow and is duly authorized to swear and file this affidavit and as such he is well conversant with the facts deposed to hereinafter.

2. That this petition when listed on 30.01.2012 this Hon'ble Court was pleased to direct the concerned authorities to furnish a report regarding the progress of

3rd Water Works Project and installation of Hand Pumps.

3. That in compliance of aforesaid direction the present affidavit is being filed thereby indicating the steps taken at the end of answering opposite party as well as U.P. Jal Nigam, Lucknow.

4. That so far as installation of Handpumps are concerned the amount received by U.P. Jal Nigam as per direction of this Hon'ble Court in said petition is Rs.311.59 Lakhs at the end of Government of U.P., which have been given for reboring of 929 Hand Pump throughout the city of Lucknow.

5. That apart from above Rs.8.83 Lakhs has been received by the U.P. Jal Nigam under the District Plan for installation of 18 new handpumps throughout the city of Lucknow.

Further, an amount of Rs.22.73 Lakhs has been received by the U.P. Jal Nigam under the District Plan General (SCP) for installation of 46 new handpumps, under both the plans. Hence, in light of the said facts till date total number of 64 new handpumps have been installed thoroughout the city of Lucknow from the said amount.

6. That from the averments made hereinabove it is established that the answering opposite party as well as U.P. Jal Nigam, has taken all the relevant steps in compliance of the order dated 30.01.2012 passed by

2891

this Hon'ble Court in said petition and deponent further undertakes that he will carryout every direction issued by this Hon'ble Court from time to time.

Lucknow.
Dated: 28/02/2012

Deponent

Verification

I, the above named deponent, do hereby verify that the contents of paras 1 to 2 of this affidavit are true to my personal Knowledge while those of paras 3 to 5 are believed to be true on the basis of information gathered from records and those of para 6 is based on legal advice, sought. No part of it is false and nothing material has been concealed.

So, help me God.

Lucknow
Dated 28/02/2012

Deponent

I, identify the deponent personally who has signed before me.

Lucknow
Dated 28/02/2012

(Namit Sharma)
Advocate

Solemnly affirmed before me on 28-2-12 at 9:30 A.M./~~P.M~~ by the deponent who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

OATH COMMISSIONER
High Court Allahabad
Lucknow Bench, Lucknow

2092

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

Sewage Treatment Plant ----- **Petitioner**

Versus

State of U.P.and others .....**Respondents**

I N D E X

S.No	Description	Page Nos.
1.	Memo of Parties	Separate
2.	Application for taking Status Report on record.	Separate
3.	Affidavit in support of Status Report	1 - 4

Lucknow
Dated: 28/02/2012

(Namit Sharma)
Advocate
Counsel for the
Nagar Nigam, Lucknow

2893

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

MEMO OF PARTIES

Sewage Treatment Plant,
Through Narendra Kumar
R/o B-747, Sector-C, Mahanagar
Lucknow --------- Petitioner

VERSUS

1. State of U.P., through Principal Secretary,
   Urban Development Department,
   Government of U.P., Civil Secretariat, Lucknow

2. Union of India,
   Through Ministry of Urban Development
   New Delhi.

3. Regional Centre for Urban and Environmental
   Studies, Lucknow Through its Director
   Lucknow University, Lucknow.

------ Respondents

Lucknow
Dated: 28. 02.2012

(Namit Sharma)
Advocate

Counsel for Nagar Nigam, Lucknow

2894

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

C.M. Application No. 20912 of 2012
In Re:
Writ Petition No. 4436(M/B) of 2003

PRESENTED TODAY
JOINT REGISTRAR (LISTING)

CANCELLED

Sewage Treatment Plant --------- Petitioner

VERSUS

State of U.P.and four others

------ Opposite Parties

29 FEB 2012

Application for taking Status Report on affidavit on record in compliance of order dated 30.01.2012 on behalf of Nagar Nigam, Lucknow passed in aforesaid writ petition by this Hon'ble Court

Checked

For the facts, reasons and circumstances as stated in the accompanying affidavit which is being filed in compliance of order dated 30.01.2012 passed in aforesaid writ petition by this Hon'ble court on behalf of Nagar Nigam, Lucknow may kindly be taken on record, in the interest of justice.

Any other suitable directions or orders which are necessary for the ends of justice in the aforesaid case may also kindly be passed by this Hon'ble Court in favour of answering opposite parties.

Lucknow
Dated: 28.02.2012

(Namit Sharma)
Counsel for Nagar Nigam, Lucknow

2095

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436 (M/B) of 2003

HIGH COURT ALLAHABAD AFFIDAVIT 2012 0521577

10रु. कोर्ट फी COURT FEE Rs.10 भारत INDIA दस रुपये TEN RUPEES

Sewage Treatment Plant,

----- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

Affidavit in support of Status Report in compliance of order dated 30.01.2012 passed in aforesaid writ petition

I, P.K.Srivastava, aged about 45 years, son of Shri Chandra Behari Lal, presently posted as Additional Municipal Commissioner, Nagar, Nigam, Lucknow, the deponent do hereby solemnly affirm and state on oath as under:-

1. That the deponent is presently posted as Additional Municipal Commissioner in the Nagar, Nigam, Lucknow and is duly authorized to swear and file this affidavit on behalf of Municipal Commissioner and as such he is well conversant with the facts deposed to hereinafter.

2. That this writ petition when listed on 30.01.2012 this Hon'ble Court was pleased to pass following order, the relevant portion of which is reproduced hereinafter;

2896

" .... However, Sri B.K.Singh, Counsel for the petitioner says that the water of River Gomti is not clean and to the contrary garbage has been dumped on the River side near Mankameshwar Temple.

The Municipal Commissioner shall submit its report about the aforesaid fact and the Jal Nigam shall also give the Status Report about Sewage Treatment Plant by means of affidavit.

Sri Namit Sharma appearing for Nagar Nigam shall seeks specific instructions and file an affidavit indicating the reason as to why garbage has been dumped on the River Side near Mankameshwar Temple as stated by the Sri B.K.Singh and the same be removed to appropriate place .....".

3. That in compliance of aforesaid direction the present affidavit is being filed thereby indicating the steps taken at the end of answering opposite party as well as U.P. Jal Nigam, Lucknow.

4. That the answering opposite party would like to make humble submission with respect to the dumping of any solid waste at the river bank of Gomti River which is opposite to the Mankameshwar Temple since the same has not been done by the Nagar Nigam, Lucknow and River bed/Land across river Gomti comes under the domain of Irrigation Department, Government of Uttar Pradesh.

5. That it is further pertinent to mention over here that the Public Works Department has constructed a new Bridge

at Daliganj at Faizabad Road near Mankamaeshwar Temple. Moreover the Bund road leading towards Hanuman Temple has been reconstructed with pounding patches on the Gomti River Bund Dop upto Barrel No. 2 of Irrigation Department.

6. That in continuation to the above it is pertinent to mention over here that Bund Road which is towards the Gomti River has been excavated for construction of RCC Retaining Wall. This Bund slope shall be reconstructed with Bolder patching after removal of excess debris by the Public Works Department and further the wastes , if any, mixed with this excessive debris shall be removed accordingly only after the Bund Slope is reconstructed and commence after the construction of the RCC Retaining Wall and the roads therein. In continuation to the said fact it is pertinent to mention here that the excessive debris that has been stached on the Bund Slope is presently in-accessive due to construction work of the Retaining Wall on the Bund Slope.

7. That from the narration made herein above it is established that the Nagar Nigam, Lucknow has taken all relevant steps in compliance of order dated 30.01.2012 passed by this Hon'ble Court and the deponent further undertakes that he will carry out every direction issued by this Hon'ble Court from time to time.

COMMISSIONER FOR OATHS
High Court, ALLAHABAD

2890

Lucknow
Dated: 28-2-12

Deponent

Verification

I, the above named deponent, do hereby verify that the contents of paras 1 to 2 of this affidavit are true to my personal Knowledge while those of paras 3 to 6 are believed to be true on the basis of information gathered from records and those of para 7 is based on legal advice, sought. No part of it is false and nothing material has been concealed.

So, help me God.

Lucknow
Dated 28-2-12

Deponent

I, identify the deponent personally who has signed before me.

Lucknow
Dated 28-2-12

(Namit Sharma)
Advocate

Solemnly affirmed before me on 28-2-12 at 9:30 A.M./~~P.M~~ by the deponent who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

COMMISSIONER FOR OATHS ALLAHABAD
28/2

TAJESH KUMAR GOYAL
OATH COMMISSIONER
High Court Allahabad
Lucknow Bench, Lucknow
52522 Date 28-2-12

LF0000801341

1

2819

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

WRIT PETTION (P.I.L) NO. 4436 OF 2003

Sewage Treatment Plant ------ Petitioner

Versus

State of U.P. & others -------- Opposite Parties

INDEX

Sl.No.	PARTICULARS	Page No.
1.	Application for taking supplementary counter affidavit on record.	Separately
2.	Supplementary Counter Affidavit.	1-4
3.	ANNEXURE NO. SCA-1 Copy of the letter dated 16.9.2022	5-11
4.	ANNEXURE NO. SCA-2 Copy of the letter dated 19.9.2022	12-14
5.	ANNEXURE NO. SCA-3 Copy of the letter dated 21.9.2022	15-16
6.	Identity Proof	17

Lucknow :

Dated : 29-10-22

Addl. Chief Standing Counsel
(Counsel for respondent)

A.O.R. B/A 0621

HIGH COURT OF JUDICATURE AT ALLAHABAD

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

2900

C.M. Application No. of 2022
In-re
WRIT PETTION (P.I.L) NO. 4436 OF 2003

Sewage Treatment Plant ------ Petitioner

Versus

State of U.P. & others -------- Opposite Parties

APPLICATION FOR TAKING SUPPLEMENTARY COUNTER AFFIDAVIT ON RECORD

The humble applicant most respectfully submits as under:-

For the facts, reasons and circumstances stated in the accompanying Supplementary Counter Affidavit, it is most respectfully prayed that the same may taken on record in the interest of justice.

Any other order or direction which this Hon'ble Court may deem fit & proper under the facts and circumstances of the case may also be passed.

Lucknow :

Dated : 29-10-22

Amitabh

Addl. Chief Standing Counsel
(Counsel for respondent)

HIGH COURT OF JUDICATURE AT ALLAHABAD

2901

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

WRIT PETTION (P.I.L) NO. 4436 OF 2003

Sewage Treatment Plant ------ Petitioner

Versus

State of U.P. & others -------- Opposite Parties

SUPPLEMENTARY COUNTER AFFIDAVIT ON BEBALF DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF U.P.

I, Mahaur Prasad aged about 53 years, son of Late Narayan Singh Baghel resident of 10C/66 Vrindavan Yojna Lucknow, Religion Hindu Qualification M.S. Occupation Service presently posted as Under Secretary ,the deponent do hereby solemnly state on oath as hereunder:-

1. That the deponent is presently working on the post of Under Secretary, Govt of U.P. and is duly instructed and authorized on behalf of the Department of Urban Development, Government of U.P., Civil Secretariat, Lucknow to swear the instant supplementary counter affidavit and is well conversant with the facts and circumstances of the present case and solemnly affirm and state on oath to depose as hereunder :-

HIGH COURT OF JUDICATURE AT ALLAHABAD

2902

2. That the Hon'ble Court on 21.7.2022 passed order directing the state government to file response that whether sanctioned for prosecution against 5 officials has been granted u/s 197 of Criminal Procedure Code for violation of the provisions of Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as 'Act, 1974').

3. That the state government vide letter no. 127 Writ/9-3-2022 dated 13.9.2022 directed Managing Director, Uttar Pradesh Jal Nigam to intimate about steps taken for sanctioning of prosecution against Sri S.K. Gupta, then General Manager, Gomti Pollution Unit, U.P. Jal Nigam, Lucknow against Sri Saurabh Srivastva, Project Manager, Sewage Treatment Plant, Daulatganj, Lucknow. The U.P. Jal Nigam vide letter dated 14.9.2022 informed that vide letter dated 27.3.2021, the entire issue regarding sanctioning of prosecution was considered and it was found that there is no justification in sanctioning of prosecution against the aforesaid two officers. The decision so taken by the U.P. Jal Nigam contained in the letter dated 27.3.2021 was intimated to the Department of Environment, Forest and Climate Change, U.P., Lucknow vide letter dated 16.9.2022. Copy of the letter dated 16.9.2022 is being annexed herewith as <u>ANNEXURE NO. SCA-1</u>.

4. That the Department of Environment, Forest and Climate Change, U.P., Lucknow vide letter no.647(2)/81-6-2019(Parya)/2017T.C.-1 dated 23.9.2019 and vide letter no.649(2)/81-6-2019(Parya)/2017T.C.-1 dated 23.9.2019 requested for taking necessary steps for sanctioning of prosecution for violation of the provisions contained in Act, 1974 as well as of Environment (Protection) Act, 1986 against Sri S.P. Singh, then Chief Engineer (Civil) Nagar Nigam, Lucknow and Sri Pankaj Bhushan then Environment Engineer, Nagar Nigam, Lucknow. The issue of sanctioning of prosecution of the aforesaid two officials was duly considered and decision was taken to not sanction prosecution and it was informant accordingly to the Department of Environment, Forest and Climate Change, U.P., Lucknow vide letter dated

HIGH COURT OF JUDICATURE AT ALLAHABAD

2903

19.9.2022. Copy of the letter dated 19.9.2022 is being annexed herewith as ANNEXURE NO. SCA-2.

5. That the Department of Environment, Forest and Climate Change, U.P., Lucknow vide letter no.647(2)/81-6-2019(Parya)/2017T.C.-1 dated 23.9.2019 sought sanction for prosecution u/s 197 of Cr.P.C. against Dr. Indramani Tripathi then Municipal Commissioner of Lucknow Nagar Nigam from the Department of Appointment, Government of U.P., Lucknow. The Department of Environment, Forest and Climate Change, U.P., Lucknow further vide letter dated 27.9.2019 informed that Dr. Indramani Tripathi vide his letter dated 26.9.2019 has informed that his appointment on the post of Municipal Commissioner of Lucknow Nagar Nigam was w.e.f. 1.6.2018, whereas the waste was flowing into the river Gomti since earlier time. The Department of Environment, Forest and Climate Change, U.P., Lucknow further vide letter dated 21.9.2022 addressed to the Additional Chief Secretary, Appointment has intimated that there is no justification for sanctioning prosecution against Dr. Indramani Tripathi. The decision regarding sanctioning of prosecution against Dr. Indramani Tripathi is pending consideration before state government. Copy of the letter dated 21.9.2022 is being annexed herewith as ANNEXURE NO. SCA-3.

6. That out of five officials, the decision has been taken for not sanctioning the prosecution and the decision in the case of Dr. Indramani Tripathi is yet to be taken. The Department of Environment, Forest and Climate Change, U.P. which has sought sanction for prosecution vide letter dated 21.9.2022 has itself intimated that it is not justifiable to sanction prosecution against Dr. Indramani Tripathi.

COMMISSIONER FOR OATH High Court ALLAHABAD

Dated : 18-10-22

Lucknow :

OATH COMMISSIONER

Deponent

Verification

I, the above named deponent do hereby verify the contents of paragraph 1 of this affidavit which are true to my personal knowledge and those of paragraphs 2 — 5 are true

OATH COMMISSIONER

HIGH COURT OF JUDICATURE AT ALLAHABAD

2909

to my information which derived from the records and those of paragraph _____ are based on legal advice.

OATH COMMISSIONER

No part of it is false and nothing material has been concealed. So help me God.

Lucknow :
Dated : 18-10-22

Deponent

Identify the deponent who has signed before me.

(Clerk of the C.S.C. Office)

Solemnly affirmed before me on 18-10-22 at 8'00 a.m./p.m. by Sri Mahavir Prasad, the deponent who is identified by Sri Sanjay Kumar Chief Standing Counsel Office, High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he has understood the contents of this affidavit, which has read and explained to him by me.

OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench
No. 0287306
Date 18/10/2022

COMMISSIONER FOR OATH
High Court ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

Annexure No. SCA-1

(5)

2905

उत्तर प्रदेश शासन
नगर विकास अनुभाग–3
संख्या–912 /9–3–2022
लखनऊ दिनांक: 16 सितम्बर, 2022

सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6,
उ0प्र0 शासन।

अवगत कराना है कि मा0 उच्च न्यायालय, इलाहाबाद खण्डपीठ लखनऊ में योजित पी0आई0एल0 संख्या–4436/2003 सीवेज ट्रीटमेंट पलान्ट लखनऊ द्वारा नरेन्द्र कुमार बनाम उ0प्र0 राज्य व अन्य में दिनांक 21–09–2022 को सुनवाई की तिथि नियत है।

2– मा0 उच्च न्यायालय, इलाहाबाद खण्डपीठ लखनऊ में योजित उपरोक्त पी0आई0एल0 में दिनांक 21–07–2022 को मा0 न्यायालय द्वारा यह टिप्पणी की गयी है कि :–

> .....Along with that, the communication dated September 23, 2019 from the Principal Secretary, Environment to the Principal Secretary (Appointment Department) have been annexed, whereby sanction has been sought for prosecution of Dr. Indramani Tripathi, Commisssioner, Nagar Nigam, Lucknow, S.P. Singh, Chief Engineer , Nagar Nigam, Lucknow, Pankaj Bhushan, Environment Engineer, Nagar Nigam, Lucknow, S.K. Gupta, General Manager, Gomti Pollution Control Unit, U.P. Jal Nigam, Lucknow and Saurabh Srivastava, Project Manager, Sewage Treatment Plant, Daulatganj. However, till date, there is no response from the State as to whether sanction for prosecution has been granted and if not, why.
>
> 2. Learned counsel for the State submitted that copy of the aforesaid supplementary counter affidavit was not supplied to him and hence he is anable to respond to the contents thereof.
>
> 3. Learned counsel for the Board submitted that he will supply copies of all the affidavits filed by the Board to the learned counsel for the State.

3– शासन के पत्र संख्या–127 रिट/9–3–2022, दिनांक 13–09–2022 द्वारा प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय) को प्रकरण के सम्बन्ध में कृत कार्यवाही की अद्यतन स्थिति से शासन को अवगत कराने के निदेश दिये गये थे। तत्क्रम में, प्रकरण के सम्बन्ध में उ0प्र0 जल निगम (नगरीय) द्वारा पत्र संख्या–663/007–2021–01–0006(ल0क्षे0)/22, दिनांक 14–09–2022 के माध्यम से यह अवगत कराया गया है कि :–

> दौलतगंज एस.टी.पी. की कम शोधन क्षमता एवं एस.टी.पी. से सम्बन्धित क्षेत्र में जनसंख्या में वृद्धि होने के फलस्वरूप क्षेत्र के बढ़े हुए जनित श्राव के कारण व प्रेषित प्राक्कलन की धनावंटन में हुई देरी के कारण कार्यों को सम्पादित नहीं कराया जा सका जिसके कारण निरीक्षण के समय नालों पर डिजाइन से अधिक प्राप्त हो रहे श्राव का ओवरफ्लो होना स्वाभाविक है। उ0प्र0 जल निगम एक कार्यदायी संस्था है, जिसे अपने कार्य सम्पादन कराने हेतु राज्य सरकार द्वारा बजट प्राविधान नहीं किया जाता है। कार्य की आवश्यकता के अनुसार प्राक्कलन प्रेषित किये जाते हैं, जिस पर धनावंटन होने के उपरान्त ही कार्यों का

3122/UO

COMMISSIONER FOR OATH High Court Allahabad 18/9/2022

HIGH COURT OF JUDICATURE AT ALLAHABAD

Scanned with CamScanner

सम्पादन कराया जाता है। अतः प्राक्कलन की स्वीकृति एवं धनावंटन के अभाव में कार्यदायी संस्था उ0प्र0 जल निगम को उत्तरदायी ठहराया जाना उचित नहीं है।

उक्त वर्णित तथ्यों/परिस्थितियों के दृष्टिगत श्री एस0के0 गुप्ता, तत्कालीन महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेंट प्लान्ट, दौलतगंज, लखनऊ के विरूद्ध (जल प्रदूषण निवारण तथा नियंत्रण) अधिनियम–1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अंतर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने का औचित्य नहीं पाया गया है।

4– उक्त स्थिति से अवगत कराते हुए उ0प्र0 जल निगम (नगरीय) द्वारा उपरोक्त प्रकरण को निक्षेपित कराने का अनुरोध किया गया है। उल्लेखनीय है उ0प्र0 जल निगम के पत्रांक–321/007– 2021–01– 0006(ल0क्षे0), दिनांक 27–03–2021 द्वारा प्रकरण से सम्बन्धित विस्तृत आख्या विशेष सचिव, नगर विकास विभाग, अनुभाग–3, उ0प्र0 शासन एवं पृष्ठांकन के रूप में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6, उ0प्र0 शासन तथा सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड, लखनऊ को उनके पत्र संख्या–जी/34278/सी–5/ सा0–11/2020, दिनांक 27–11–2020 के सन्दर्भ में उपलब्ध कराते हुए श्री एस0के0 गुप्ता, तत्कालीन महाप्रबन्धक, गोमती प्रदूषण ,नेयंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेंट प्लान्ट, दौलतगंज, लखनऊ के विरूद्ध (जल प्रदूषण निवारण तथा नियंत्रण) अधिनियम–1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अंतर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने का औचित्य स्थापित नहीं पाये जाने से अवगत कराया गया है।

5– उ0प्र0 जल निगम (नगरीय), लखनऊ के पत्र संख्या–663/007–2021–01–0006(ल0क्षे0)/22, दिनांक 14 सितम्बर, 2022 तथा पत्रांक–321/007– 2021–01– 0006(ल0क्षे0), दिनांक 27–03–2021 की छायाप्रति प्रेषित करते हुए अनुरोध है कि कृपया वस्तुस्थिति से अवगत होते हुए उ0प्र0 जल निगम (नगरीय) द्वारा उपलब्ध करायी गयी आख्या के आधार पर प्रकरण में अग्रेतर कार्यवाही कराने का कष्ट करें।

संलग्नक–यथोक्त।

(महावीर प्रसाद)
अनु सचिव

COMMISSIONER FOR OATH
High Court ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

Scanned with CamScanner

(7)

2907

Phone- 0522-2620172, 2620272

कार्य-912/9-3-22

प्रधान कार्यालय
उत्तर प्रदेश जल निगम(नगरीय)
6. राणा प्रताप मार्ग, लखनऊ–226001

E-mail- dsupin@gmail.com
Phone- 0522-2620172, 2620272,
Fax- 0522-2622389

पत्र संख्या 663 /007–2021–01–0006(ल0क्षे0)/22

दिनांक 14, सितम्बर, 2022

सेवा में,

अनु सचिव,
नगर विकास अनुभाग–3,
उ0प्र0 शासन, लखनऊ।

विषयः– मा0 उच्च न्यायालय, इलाहाबाद खण्डपीठ लखनऊ में योजित पी0आई0एल0 सं0–4436/2003 सीवरेज ट्रीटमेन्ट प्लान्ट, लखनऊ द्वारा नरेन्द्र कुमार बनाम उ0प्र0 राज्य व अन्य के संबंध में।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या 127 रिट/9–3–2022 दिनांक 13.09.2022 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा प्रकरण के सम्बन्ध में कृत कार्यवाही की अद्यतन स्थिति से शासन को अवगत कराने की अपेक्षा की गयी है।

प्रश्नगत संदर्भ में अवगत कराना है कि दौलतगंज एस.टी.पी. की कम शोधन क्षमता एवं एसटीपी से सम्बन्धित क्षेत्र में जनसंख्या में वृद्धि होने के फलस्वरूप क्षेत्र के बढ़े हुये जनित श्राव के कारण व प्रेषित प्राक्कलन की धनावंटन में हुई देरी के कारण कार्यो को सम्पादित नहीं कराया जा सका जिसके कारण निरीक्षण के समय नालों पर डिजाइन से अधिक प्राप्त हो रहे श्राव का ओवरफ्लो होना स्वाभाविक है। यहाँ यह भी स्पष्ट करना है कि उ0प्र0 जल निगम एक कार्यदायी संस्था है, जिसे अपने कार्य सम्पादन कराने हेतु राज्य सरकार द्वारा बजट प्राविधानित नहीं किया जाता है। कार्य की आवश्यकता के अनुसार प्राक्कलन प्रेषित किये जाते हैं, जिस पर धनावंटन होने के उपरान्त ही कार्यों का सम्पादन कराया जाता है। अतः प्राक्कलन की स्वीकृति एवं धनावंटन के आभाव में कार्यदायी संस्था उ0प्र0 जल निगम को उत्तरदायी ठहराया जाना उचित नहीं हैं।

उक्त वर्णित तथ्यों/परिस्थितियों के दृष्टिगत श्री एस0के0 गुप्ता, तत्कालीन महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेन्ट प्लान्ट, दौलतगंज, लखनऊ के विरूद्ध (जल प्रदूषण निवारण तथा नियंत्रण) अधिनियम–1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रक्रिया संहिता की धारा–197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने का औचित्य नहीं पाया गया है। उपरोक्त विषयक विस्तृत आख्या शासन को इस कार्यालय के पत्रांक 321/007–2021–01–0006(ल0क्षे0) दिनांक 27.03.2021(प्रति संलग्न) द्वारा पूर्व में उपलब्ध करायी जा चुकी है।

कृपया शासन स्तर से उपरोक्त प्रकरण निक्षेपित कराने का कष्ट करें।

संलग्नकः–यथोपरि।

भवदीय,
14/9/22
(नवीन गुप्ता)
मुख्य अभियन्ता(कार्मिक)

श्री सुदामा
15/09/22

COMMISSIONER FOR OATH
High Court Allahabad
16/9/2022

HIGH COURT OF JUDICATURE AT ALLAHABAD

Scanned with CamScanner

(8) 2908

Phone- 0522-2620172, 2620272
Fax- 0522-2622389
E-mail- comupjn@gmail.com

उत्तर प्रदेश जल निगम

प्रधान कार्यालयः 6, राणा प्रताप मार्ग, लखनऊ–226001

पत्रांक : 321 /007–2021–01–0006(ल0क्षे0) दिनांक : 27 / 03 / 2021

सेवा में,

विशेष सचिव,
नगर विकास विभाग
अनुभाग–3, उ0प्र0 शासन,
लखनऊ।

विषयः- गोमती प्रदूषण नियंत्रण इकाई, रिवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ के उत्तरदायी व्यक्तियों/अधिकारियों के विरूद्ध दण्ड प्रकिया संहिता की धारा-197 के अंतर्गत अभियोजन स्वीकृति के संबंध में।

महोदय,

कृपया उपरोक्त विषयक शासन के पत्रांक 1525/9-3-2020, नगर विकास अनुभाग-3, लखनऊ दिनांक 23.12.2020 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-6 के पत्र संख्या-935/81-6-2020-26(पर्या)/2017टी0सा0-1, दिनांक 11.12.2020 की छायाप्रति संलग्नको सहित प्रेषित करते हुये प्रमुख सचिव, नगर विकास विभाग, उ0 प्र0 शासन को सम्बोधित पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-6 के पत्र संख्या-648/81-6-2019-26 (पर्या)/2017टी0सा0-1 दिनांक 23.09.2019 द्वारा गोमती प्रदूषण नियंत्रण इकाई, उ0 प्र0 जल निगम, लखनऊ के दिन-प्रतिदिन के कार्यो के लिए उत्तरदायी अधिकारी श्री एस0के0 गुप्ता, महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0 प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेंट प्लान्ट, दौलतगंज, लखनऊ के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा-197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान करने के सम्बन्ध में यथावश्यक कार्यवाही सुनिश्चित किये जाने का अनुरोध किया गया है।

उक्त पत्र संख्या 648 दिनांक 23.09.2019 के प्रस्तर दो में निम्नानुसार उल्लेख है :-

"दौलतगंज, लखनऊ स्थित 56 एम0 एल0 डी0 के सीवेज ट्रीटमेंट प्लान्ट के संचालन के विसंगतियों के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया व अन्य में दिनांक 13.07.2017 को जारी आदेश के अनुक्रम में इकाई को राज्य बोर्ड के पत्रांक-एच 29882/सी-5/सा0-11/18 दिनांक 17.12.2018 द्वारा एस0टी0पी0 का राज्य बोर्ड के मानकों के अनुरूप संचालन न किये जाने के कारण पर्यावरणीय क्षतिपूर्ति रू0 50000/- अधिरोपित किया गया है। पुनः राज्य बोर्ड के पत्रांक-एच 36173/सी-5/सा0-11/19 दिनांक 20.05.2019 के माध्यम से महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0 प्र0 जल निगम, लखनऊ पर रू0 5,62,500/- का पर्यावरण क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किया गया है।"

एसटीपी के संचालन एवं रख-रखाव मद में धनावंटन प्राप्त नहीं होने के कारण उपरोक्त अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि जमा नहीं कराई जा सकी थी। दौलतगंज एस.टी.पी. का संचालन एवं अनुरक्षण कर रही फर्म मै0 अंगराज सिविल (प्रो0) प्रा0लि0, लखनऊ को इस मद में देय धनराशि से कटौती उपरान्त परियोजना प्रबन्धक, अस्थाई गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ द्वारा इसे प्रदूषण नियंत्रण बोर्ड के खाता संख्या 701502010002104 यूनियन बैंक ऑफ इण्डिया में दिनांक 21.01.2021 को जमा करा दिया गया है, जिसका यू0टी0आर0 नम्बर AUA202101215014295384 है।

उक्त वर्णित पत्र संख्या 648 दिनांक 23.09.2019 के प्रस्तर तीन में निम्न उल्लिखित है :-

"बोर्ड के क्षेत्रीय कार्यालय, लखनऊ के अधिकारियों द्वारा दिनांक 15.06.2019 को इकाई प्रतिनिधि श्री गोपाल श्रीवास्तव की उपस्थिति में दौलतगंज, लखनऊ में स्थापित एस0टी0पी0 का निरीक्षण किया गया, जिसमें पाया गया कि दौलतगंज लखनऊ में स्थापित 56 एम0एल0डी0 के एस0टी0पी0 में पाटा, सरकटा, गऊघाट एवं नगरिया नाले के सीवेज को टेप कर शुद्धिकृत किये जाने का प्राविधान है। निरीक्षण के समय पाटा एवं गऊघाट नाले के सीवेज टेप होकर एस0टी0पी0 पर पहुंच रहा था किन्तु नगरिया नाले के सीवेज का लगभग 40 प्रतिशत भाग तथा सरकटा नालें का 50 प्रतिशत भाग एस0टी0पी0 पर नहीं पहुंच रहा था तथा प्रदूषित सीवेज सीवेज गोमती नदी में निस्तारित हो रहा था।

HIGH COURT OF JUDICATURE AT ALLAHABAD
Scanned with CamScanner

गऊघाट इन्टेक चैनल से पानी लेकर जल संस्थान द्वारा लखनऊ शहर को पेयजल आपूर्ति की जाती है। नगरिया नाले का सीवेज सीधे गोमती नदी में मिलने से गऊघाट इनटेक चैनल की जलगुणता पर कुप्रभाव पड़ सकता है।"

उक्त संदर्भ में मुख्य अभियंता (ल0क्षे0), उ0प्र0 जल निगम, लखनऊ के पत्र संख्या-58/कैम्प मु0अ0(ल0क्षे0)/गो0प्र0नि0इ0 दिनांक 22.01.2021 (प्रति संलग्न) द्वारा प्रेषित आख्या के साथ संलग्न पत्र दिनांक 21.01.2021 में अवगत कराया गया है कि दौलतगंज, लखनऊ स्थित 56 (42+14) एम0एल0डी0 एस0टी0पी0 में से 42 एम0एल0डी0 एस0टी0पी0 का निर्माण गोमती कार्य योजनान्तर्गत वर्ष 2002 एवं 14 एम0एल0डी0 एस0टी0पी0 का निर्माण जे0एन0एन0यू0आर0एम0 योजनान्तर्गत वर्ष 2010 में अगले 10 वर्ष के डिजाइन वर्ष हेतु निर्माण कराया गया था, जिसमें मुख्यतः 04 नालों क्रमशः नगरिया, सरकटा, पाटा, गऊघाट एवं जे0एन0एन0यू0आर0 योजनान्तर्गत सीवरेज डिस्ट्रिक्ट-1 में डाली गई कुल 339 कि0मी0 सीवर लाइनों के माध्यम से प्राप्त होने वाले सीवेज का शोधन किया जाता है।

वर्तमान में क्षेत्र की जनसंख्या में बढ़ोत्तरी होने के कारण प्रश्नगत क्षेत्र में जनित सीवेज की मात्रा में अप्रत्याशित बढोतरी हुई है, जबकि दौलतगंज एस.टी.पी. की शोधन क्षमता में कोई बढोत्तरी न होने के कारण तथा उक्त नालों के सीवेज के डायवर्जन हेतु स्थापित पम्पिंग स्टेशनों पर अधिष्ठापित पम्पों की डिजाइन अवधि पूर्ण होने के फलस्वरूप सम्पूर्ण सीवेज की पम्पिंग नहीं हो पाती है, वर्तमान में लगभग 60 एम0एल0डी0 श्राव का शोधन एस0टी0पी0 दौलतगंज पर किया जा रहा है, जिसका संचालन एवं रखरखाव मैसर्स सुएज इण्डिया प्रा0लि0 द्वारा सम्पादित कराया जा रहा है। क्षमता से अधिक श्राव जनित/प्राप्त होने के कारण नालों से सीवेज का ओवरफ्लों होना स्वाभाविक है।

दौलतगंज एस0टी0पी0 पर निम्न नालों/ सीवर लाइन से प्राप्त होने वाला श्राव व नालों पर स्थापित औसत पम्पिंग क्षमता निम्नानुसार है :-

क्र. सं.	विवरण	वर्ष 2015 में श्राव (एम.एल.डी.)	वर्ष 2019 में श्राव (एम.एल.डी.)	औसत पम्पिंग क्षमता (एम.एल.डी.)		टिप्पणी
				वर्ष 2019 में	वर्तमान में	
1	नगरिया नाला + गऊघाट	18	17.82	3.45	11.01	One city one operator के उपरान्त नगरिया एस0पी0एस0 की पम्पिंग क्षमता बढ़ायी गई। दौलतगंज के एम0पी0एस0 की Average Pumping लगभग 60 एम0एल0डी0 है। एम0पी0एस0 पर सीवर लाइन से श्राव प्राप्त होता है जो वर्तमान में 30 एम0एल0डी0 है।
2	सरकटा नाला	30	28.87	28.73	28.73	
3	पाटा नाला	15	15.57	17.1	17.1	
4	सीवरेज डिस्ट्रिक्ट -1 की सीवर लाइनों से प्राप्त	6	30	30.00	30.00	
5	कुलजनित सीवरः	69	92.26	79.28	86.84	1+2+3+4
6	नाले के माध्यम से प्राप्त सीवरः	63	62.26	49.28	56.84	1+2+3
7	नाले हेतु उपलब्ध शोधन क्षमताः			26	26	56 एम0एल0डी0 - क0स0 4
8	नाले से ओवरफ्लोः			24	31	6-7 (लगभग)

उक्त तालिका से स्पष्ट है कि वर्ष 2019 में दौलतगंज पर कुल 92.26 एम0एल0डी0 सीवेज का शोधन होना चाहिए, परन्तु 56 एम0एल0डी0 स्थापित शोधन क्षमता के सापेक्ष लगभग 60 एम0एल0डी0 श्राव का शोधन किया जाता है। इसी प्रकार औसत पम्पिंग क्षमता वर्तमान में 86.84 एम0एल0डी0 है, जो कि वर्ष 2019 में 79.28 एम0एल0डी0 थी। सीवर लाइन के द्वारा एम0पी0एस0 पर लगभग 30 एम0एल0डी0 प्राप्त हो रहे सीवरेज को प्रथम प्राथमिकता पर उक्त एस0टी0पी0 पर शोधित किया जाता है, अन्यथा सीवर लाइनों के ओवरफ्लो होने की स्थिति में आबादी क्षेत्र में जल भराव हो जाएगा, तद्पोरान्त बची हुयी शोधन क्षमता के अनुरूप नालों के श्राव को एस0टी0पी0 पर शोधन हेतु पम्प किया जाता है।

COMMISSIONER FOR OATH High Court Allahabad 18/10/2021

Scanned with CamScanner

HIGH COURT OF JUDICATURE AT ALLAHABAD

(10) 2910

दौलतगंज एसटीपी से सम्बन्धित क्षेत्र में जनसंख्या में वृद्धि के फलस्वरूप वर्तमान में उपलब्ध 56 एमएलडी शोधन क्षमता से अधिक जनित हो रहे लगभग 31 एमएलडी सीवेज के शोधन हेतु विभिन्न चरणों में शासन को प्रेषित किये गये प्राक्कलनों का विवरण निम्नानुसार है:-

S No	DPR (amount in Rs Cr)	Works Proposed in the new projects	Forwarding letter by UPJN	Forwarding letter to NMCG	Remark /Current Status
I a	Pollution Abatement of River Gomti-Phase I Part I (Rs. 298.12cr) (A3)	I no I&D at Barikala, Strengthening of Nagaria, Pata and Sarkata I&D, Strengthening of 56 mld existing Daulatganj STP, new STP at Barikala (1 mld) and Daulatganj (39 mld)	285/022-0272/2019 dated 28.02.2019 to SMCG and copied to NMCG	-	AA&ES issued on date 02/03/2019 Sanctioned on 02.03.2019 but due to duplicity in works of one city one operator, DPR was revised as per instruction given by SMCG letter no. 883/0368/SMCG/03 dated 29.07.2019 / Project revised and resent as per S No I b
I b	Pollution Abatement of River Gomti-Phase I Part I (Rs. 176.95 cr) (A4)	I no I&D at Barikala, Strengthening of Nagaria, Pata and Sarkata I&D, new STP at Barikala (1 mld) and Daulatganj (39 mld)	851/022-0272/2019 dt 25/09/2019	1268/0369/SMCG-UP/08 dt 16/10/2019	AA&ES issued on date 24/01/2020. During Daulatganj visit on 25.02.20 of Executive Director (Project), NMCG, it was directed to explore multi-story STP due to excessive tree cutting and demolition of some existing structures./Project revised and resent as per S No I c
I c	Pollution Abatement of River Gomti-Phase I Part I (Rs. 213.91 cr) (A5)		939/w-17/77 dt 13/3/2020 to SMCG and NMCG	-	AA&ES issued on 06/05/2020 Sanctioned & LOA issued to M/s R.K. Engineers Sales Ltd. Lucknow dt. 17.9.2020./work not started due to litigation

उपरोक्त तालिका से स्पष्ट है कि वर्ष 2015 से भारत सरकार को निरन्तर स्वीकृति हेतु प्राक्कलन प्रेषित किये गये, जिसमें 01 नग आई0एण्ड डी0 कार्य व 40 एम0एल0डी0 क्षमता के एस0टी0पी0 (39 एम0एल0डी0 दौलतगंज + 01 एम0एल0डी0 बरीकला) स्वीकृत किये गये, जिसकी अंतिम स्वीकृति मई 2020 में प्राप्त हुई।

उक्त से स्वतः स्पष्ट है कि वर्तमान में उपलब्ध 56 एमएलडी शोधन क्षमता से अधिक जनित हो रहे लगभग 31 एमएलडी सीवेज शोधन हेतु शोधन क्षमता एवं पम्पिंग क्षमता में वृद्धि के कार्यों के प्राक्कलन वर्ष 2015 से लगातार विभिन्न चरणों में शासन को स्वीकृति एवं धनावंटन हेतु प्रेषित किये जाते रहे हैं, परन्तु राज्य अथवा केन्द्र सरकार की किसी भी योजना में उक्त प्राक्कलनों पर धनावंटन नही किया जा सका है। यदि तत्समय ही उक्त पूर्व में प्रेषित प्राक्कलनों पर धनावंटन हो जाता तो बोर्ड के निरीक्षण में नालों के ओवरफ्लो होने की स्थिति उत्पन्न नही होती है।

उक्त पत्र संख्या 648 दिनांक 23.09.2019 के प्रस्तर 4 में निम्न वर्णित है :-

"दौलतगंज एस0टी0पी0 से निस्तारित शुद्धीकृत सीवेज को सरकटा लाने के टेपिंग प्वाइण्ट के डाउनस्ट्रीम में निस्तारित किया जाता है, जो अन्ततः गोमती नदी में मिलता है। एस0टी0पी0 के आउटलेट पर उत्प्रवाह के मापन हेतु संयंत्र स्थापित नही है। दिनांक 15.06.2019 को निरीक्षण के समय इकाई के उत्प्रवाह के शुद्धीकरण संयंत्र के शोधित उत्प्रवाह का जल नमूना एकत्र किया गया। जिसे केन्द्रीय प्रयोगशाला, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ की प्रयोगशाला में जमा किया था। विश्लेषण आख्या के अनुसार बी0ओ0डी0 की मात्रा 36.3 मिग्रा0 पायी गयी जो निर्धारित मानकों से अधिक है"।

उक्त के सम्बंध में अवगत कराना है कि दौलतगंज एस.टी.पी. पर स्थापित लैब में दिनांक 26.05.2019 से दिनांक 25 जून, 2019 के मध्य दौलतगंज एस.टी.पी. के एफ्लूएन्ट की जांच रिर्पोट संलग्न है, जिसके अनुसार बी.ओ.डी. 30 मि.ग्रा. प्रति ली. से कम है। निरीक्षण के समय दौलतगंज एस.टी.पी. के शोधित उत्प्रवाह का ग्रेब (Grab) नमूना एकत्र किया गया था, जिसकी जांच केन्द्रीय प्रयोगशाला, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ की प्रयोगशाला में किया गया, जिसके अनुसार बी0ओ0डी0 की मात्रा-36.3 मिग्रा/ली0 पायी गयी है। एसटीपी पर प्राप्त हो रहे सीवेज एवं शोधित उत्प्रवाह के परीक्षण हेतु निर्धारित प्रक्रिया कम्पोजिट सैम्पलिंग के स्थान पर यू0पी0पी0सी0बी0 द्वारा ग्रेब सैम्पलिंग के आधार पर पर्यावरण क्षतिपूर्ति अधिरोपित की गयी थी, जिसे इकाई के पत्रांक 113/डब्लू-4/02 दिनांक 11.01.2019 एवं 1689/कार्य-7/55 दिनांक 31.06.2019 द्वारा पूर्ण अधिरोप देते हुए निक्षेपित करने का अनुरोध किया गया था

COMMISSIONER OF LITIGATION High Court ALLAHABAD 8/10/2020

Scanned with CamScanner

HIGH COURT OF JUDICATURE AT ALLAHABAD

Annexure No. SCA-2

(12) 2412

उत्तर प्रदेश शासन
नगर विकास अनुभाग–4
संख्या–2769/नौ–4–22–14जांच/2020
लखनऊ: दिनांक 19 सितम्बर, 2022

अनु सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6,
उ0प्र0 शासन।

कृपया आपके पत्र संख्या–647(2)/81–6–2019–26(पर्या)/2017टीसी–1, दिनांक 23.09.2019 एवं पत्र संख्या–649(2)/81–6–2019–26(पर्या)/2017टीसी–1, दि0–23.09.2019 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा श्री एस0पी0 सिंह, तत्कालीन मुख्य अभियन्ता (सिविल), नगर निगम, लखनऊ सम्प्रति सेवानिवृत्त तथा श्री पंकज भूषण, पर्यावरण अभियन्ता, नगर निगम, लखनऊ सम्प्रति नगर निगम, आगरा के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 एवं पर्यावरण (संरक्षण) अधिनियम–1986 की धारा–15 के अन्तर्गत अभियोजन की स्वीकृति प्रदान किये जाने के संबंध में आवश्यक कार्यवाही किये जाने का अनुरोध किया गया है।

2 उक्त के संबंध में शासन के पत्र संख्या–3197/नौ–4–20–14जांच/2020, दिनांक 12.03.2021 एवं पत्र संख्या–3644(ए)/नौ–4–21–14जांच/2020, दिनांक–09.11.2021 द्वारा नगर आयुक्त, नगर निगम, लखनऊ से श्री एस0पी0 सिंह, मुख्य अभियन्ता (सिविल), नगर निगम, लखनऊ सम्प्रति सेवानिवृत्त (30.06.2022) एवं श्री पंकज भूषण, पर्यावरण अभियन्ता, नगर निगम, लखनऊ सम्प्रति नगर निगम, आगरा का नियमानुसार पक्ष ज्ञात करते हुए सुस्पष्ट आख्या संस्तुति सहित उपलब्ध कराये जाने का अनुरोध किया गया, साथ ही शासन के पत्र संख्या–972/नौ–4–21–14जांच/2020, दिनांक–16.03.2021 एवं पत्र संख्या–3644/नौ–4–21–14जांच/2020, दिनांक–09.11.2021 द्वारा उक्त अधिकारियों के अभियोजन स्वीकृति के संबंध में पर्यावरण विभाग के संदर्भों की सूची, विषयवस्तु एवं अनियमितता विषयक कृत्य और उनके समर्थन में अभिलेखीय साक्ष्य एवं मौखिक साक्ष्यों की सूची उपलब्ध कराये जाने का अनुरोध किया गया था, जो अद्यतन अप्राप्त है।

3– शासन के पत्र संख्या–2745/नौ–4–22–14जांच/2020, दिनांक–14.09.2022 द्वारा प्रश्नगत प्रकरण में दिनांक–15.09.2022 को बैठक आहूत करते हुए नगर आयुक्त, नगर निगम, लखनऊ एवं पर्यावरण एवं जलवायु परिवर्तन अनुभाग–6 को उक्त बैठक में संगत समस्त सूचनाओं सहित प्रतिभाग किये जाने का अनुरोध किया गया।

4 उक्त बैठक के क्रम में नगर आयुक्त, नगर निगम, लखनऊ द्वारा अपने पत्र संख्या–डी/558/न.अ/प.अ./22, दिनांक–17.09.2022 द्वारा प्रश्नगत अभियोजन स्वीकृति के संबंध में अवगत कराया गया है कि:–

(i) नगर आयुक्त, नगर निगम, लखनऊ के पत्र संख्या–554/न0आ0/प0अ0/22 दिनांक 15.09.2022 के माध्यम से श्री एस0पी0 सिंह एवं श्री पंकज भूषण को उनका पक्ष उपलब्ध कराने हेतु पत्र प्रेषित किया गया, जिसके क्रम में श्री पंकज भूषण, तत्कालीन पर्यावरण अभियन्ता, नगर निगम लखनऊ सम्प्रति नगर निगम आगरा द्वारा व्हाट्सएप के माध्यम से अपना लिखित उत्तर प्रेषित किया गया है। श्री एस0पी0 सिंह, मुख्य अभियन्ता (सिविल), नगर निगम लखनऊ, सम्प्रति सेवानिवृत्त द्वारा अपना पक्ष पत्र दिनांक–17.09.2022 द्वारा उपलब्ध कराया गया है।

COMMISSIONER FOR LAW
High Court Allahabad
18/10/2022

HIGH COURT OF JUDICATURE AT ALLAHABAD

(11) 2911

(छायाप्रति संलग्न)। उल्लेखनीय है कि तत्समय 56 एम0एल0डी0 दौलतगंज का रखरखाव का कार्य ई-निविदा के उपरान्त अनुबन्ध के माध्यम से मैसर्स अंगराज सिविल (प्रो0) प्रा0लि0, लखनऊ द्वारा कराया जा रहा था।

उपरोक्त वर्णित पत्र संख्या 648 दिनांक 23.09.2019 के प्रस्तर-5 में निम्न उल्लिखित है :-

"इस प्रकार गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ द्वारा बोर्ड के उपरोक्त निर्देश दिनांक 28.05.2018 का उल्लघंन करते हुए राज्य बोर्ड की पूर्व सहमति के बिना उपरोक्त एस0टी0पी0 का संचालन किया जा रहा है तथा बोर्ड द्वारा निर्धारित मानकों के विपरीत उत्प्रवाह निस्तारित किया जा रहा है, जोकि जल (प्रदुषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-24 का उल्लघंन है एवं उपरोक्त अधिनियम की धारा-43 के अंतर्गत दण्डनीय अपराध है"।

उक्त के सम्बन्ध में अवगत कराना है कि दौलतगंज एसटीपी के लिए सी0टी0ओ0 प्राप्त करने हेतु परियोजना प्रबन्धक, अस्थाई गो0प्र0नि0इकाई के पत्रांक 117/कार्य-10/21 दिनांक 30.06.2017 एवं पत्रांक 1139/कार्य-10/45 दिनांक 06.07.2016 (छायाप्रति संलग्न) द्वारा पूर्व में आवेदन भी किया गया तथा उद्योग बन्धु पोर्टल के अपडेशन के कारण उत्पन्न समस्या के निदान हेतु ई-मेल प्रेषित किये गयें (छायाप्रति संलग्न)। वर्तमान में 14 एम0एल0डी0 क्षमता एस0टी0पी0 दौलतगंज का सी0टी0ओ0 प्राप्त है तथा 42 एम0एल0डी0 दौलतगंज की सी0टी0ओ0 की कार्यवाही प्रगति पर है। उक्त से स्पष्ट है कि बोर्ड के पत्र दिनांक 28.05.2018 के पूर्व ही उ0प्र0 राज्य प्रदूषण नियंत्रण बोर्ड से सहमति प्राप्त करने की कार्यवाही प्रगति पर थी।

उक्त वर्णित तथ्यों से स्पष्ट है कि दौलतगंज एस.टी.पी. की कम शोधन क्षमता एवं एसटीपी से सम्बन्धित क्षेत्र में जनसंख्या में वृद्धि होने के फलस्वरूप क्षेत्र के बढ़े हुये जनित श्राव के कारण व प्रेषित प्राक्कलन की धनावंटन में हुई देरी के कारण कार्यो को सम्पादित नहीं कराया जा सका जिसके कारण निरीक्षण के समय नालों पर डिजाइन से अधिक प्राप्त हो रहे श्राव का ओवरफ्लो होना स्वाभाविक है। यहाँ यह भी स्पष्ट करना है कि उ0प्र0 जल निगम एक कार्यदायी संस्था है, जिसे अपने कार्य सम्पादन कराने हेतु राज्य सरकार द्वारा बजट प्राविधानित नही किया जाता है। कार्य की आवश्यकता के अनुसार प्राक्कलन प्रेषित किये जाते है, जिस पर धनावंटन होने के उपरान्त ही कार्यो का सम्पादन कराया जाता है। अतः प्राक्कलन की स्वीकृति एवं धनाबंटन के अभाव में कार्यदायी संस्था उ0प्र0 जल निगम को उत्तरदायी ठहराया जाना उचित नहीं है।

अतः उपरोक्त वर्णित तथ्यों/परिस्थितियों के दृष्टिगत श्री एस0के0 गुप्ता, तत्कालीन महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0 प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेंट प्लान्ट, दौलतगंज, लखनऊ के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रक्रिया संहिता की धारा-197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने का औचित्य स्थापित नहीं पाया गया है। कृपया उपरोक्त प्रकरण शासन स्तर पर निक्षेपित कराने का कष्ट करें।

संलग्नक–यथोक्त।

भवदीय

(विपिन कुमार जैन)
संयुक्त प्रबन्ध निदेशक
(नदी प्रदूषण नियंत्रण एवं संरक्षण)

पृ0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित–

1– सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6, उ0प्र0 शासन, लखनऊ।

2– सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड, लखनऊ को पत्र संख्या–जी/34278/सी–5/सा0–11/2020 दिनांक 27.11.2020 के सन्दर्भ में।

(नवीन गुप्ता)
अधीक्षण अभियंता (शिकायत)

COMMISSIONER FOR DATA High Court ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

Scanned with CamScanner

(ii)क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड की पत्रांक 960/ग्रा-35/19 दिनांक 28.06.2019 की अनुशंसा पर उपरोक्त अधिकारियों के विरुद्ध अभियोजन की संस्तुति की गयी है। उक्त पत्र में उल्लिखित है कि दिनांक 28.06.2019 को लखनऊ जनपद के द्वारा एवं सिस गोमती की 28 ट्रेक्ड नालों के निरीक्षण के दौरान 26 में से 18 नालों के ओवर फ्लो होने के कारण सीवेज सीधे गोमती नदी में निस्तारित होते पाया गया। उक्त के सम्बन्ध में प्रदूषण नियंत्रण बोर्ड द्वारा कारण बताओ नोटिस दिनांक 11.08.2019 को प्रेषित किया गया।

(iii)उक्त के सम्बन्ध में तत्कालीन नगर आयुक्त द्वारा मुख्य पर्यावरण अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को पत्रांक संख्या डी/18/न0आ0/म0आ0/21, दिनांक 09.11.2021 द्वारा कारण बताओ नोटिस को निरोधित करने का अनुरोध किया गया था।

(iv)उपरोक्त के सम्बन्ध में नगर निगम का अभिमत है कि नगर के उपरोक्त समस्त नालों का उत्प्रवाह वर्षों से गोमती नदी में हो रहा है। शहरीकरण के बढ़ने एवं जनसंख्या में दबाव से नालों के उत्प्रवाह की मात्रा प्रति वर्ष बढ़ रही है। शासन द्वारा कालान्तर में नदी में बढ़ते प्रदूषण को रोकने के लिये जल निगम की एक इकाई गोमती प्रदूषण नियंत्रण इकाई स्थापित की गयी है, जिसका मुख्य उद्देश्य नदियों में बढ़ रहे प्रदूषण को कम करना एवं नदी के पानी की क्वालिटी में गुणोत्तर सुधार करना था। इसके लिये जल निगम की उक्त इकाई को नगर के अनुमानित वेस्ट वाटर की मात्रा के अनुसार विभिन्न स्थलों पर आवश्यक क्षमता के एस0टी0पी0 को निर्मित कराना एवं जल को शोधन के उपरान्त नदी में प्रवाह करना था। यह सम्पूर्ण कार्य फेजवार शासन एवं केन्द्र सरकार की वित्तीय सहायता से कराया जा रहा है। वर्तमान में भी नगर में उत्पन्न होने वाले कुल वेस्ट वाटर के सापेक्ष विभिन्न एस0टी0पी0 की शोधन क्षमता कम है। पीक आवर एवं वर्षा ऋतु में वेस्ट वाटर की मात्रा बढ़ने से एस0टी0पी0 से ओवर फ्लो उत्प्रवाह और भी बढ़ जाता है। भारत सरकार एवं उ0प्र0 शासन से प्राप्त विभिन्न योजनाओं से प्राप्त धनराशि से लखनऊ नगर में दो स्थलों पर कुल 401 एम0एल0डी0 क्षमता का एस0टी0पी0 लगाया गया है तथा 307 एम0एल0डी0 क्षमता का 04 स्थलों पर प्रस्तावित है। लगातार बढ़ती जनसंख्या के कारण कुल वेस्ट वाटर लगभग 784 एम0एल0डी0 (वर्ष2019 की गणना पर) उत्पादित होता है।

(v) मा0 एन0जी0टी0 ओवर साइट कमेटी की अध्यक्षता में दिनांक 17.01.2020 को आयोजित बैठक के कार्यवृत्त द्वारा लखनऊ जनपद में अध्यक्ष मॉनिटरिंग कमेटी द्वारा महाप्रबन्धक, उ0प्र0 जल निगम, लखनऊ को निर्देशित किया गया कि शहर की आबादी के हिसाब से उत्पन्न सीवेज का आंकलन कर गैप पर समुचित कार्यवाही सुनिश्चित करायी जाये। जिन नालों की टैपिंग नहीं की गयी है उन पर बायोरेमेडिएशन/फाइटोरेमेडिएशन कराया जाये एवं समस्त नालों को शोधित किये जाने हेतु उ0प्र0 जल निगम को निर्देशित किया गया था।

(vi) उपरोक्त निर्मित एस0टी0पी0 से नगर के कुल 26 नालों को टैप किया जा चुका है, अवशेष 7 अनटैप्ड नालों एवं 6 आंशिक रूप से टैप्ड नालों के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण के आदेश के क्रम में बायोरेमेडिएशन/फाइटोरेमेडिएशन कराये जाने का प्रस्ताव तैयार कराया गया है। 07 अनटैप्ड नालों को बायोरेमेडिएशन के माध्यम से संशोधित किये जाने हेतु आवश्यक धनराशि की स्वीकृति 15वें वित्त आयोग के कार्यों की [illegible] समिति द्वारा दिनांक 23.02.2021 को प्रदान की गयी। तदोपरान्त निविदा आदि की [illegible]कताओं के उपरान्त कार्यादेश दिनांक 10.08.2021 को निर्गत कर उक्त 07 [illegible] नालों के बायोरेमेडिएशन के कार्यों को कराया जा रहा है। तदोपरान्त 6 आंशिक

18/1/2022

HIGH COURT OF JUDICATURE AT ALLAHABAD

(14) 2914

रूप से अनटैप्ड नालों को कार्योरेगेडिएशन के लिये दिनांक 12.11.2021 को निविदायें आमंत्रित कर कार्य प्रारम्भ कराये गये।

(vii) उपरोक्त तथ्यों से स्पष्ट है कि संस्थाओं को अनटैप्ड नालों के कार्योरेगेडिएशन/पाइपटोरेगेडिएशन के सम्बन्ध में स्पष्ट आदेश मा0 एन0जी0टी0 की ओवर साईट कमेटी द्वारा दिनांक 17.01.2020 को दिया गया था, जिसके उपरान्त नगर निगम द्वारा उक्त कार्यों हेतु वित्तीय व्यवस्था कर कार्य प्रारम्भ कराया गया। प्रदूषण नियंत्रण बोर्ड के अधिकारियों का निरीक्षण दिनांक 26.09.2019 को किया गया था, उस समय आंशिक नाली/डालसा का उत्प्रवाह ही उपलब्ध एस0टी0पी0 से टैप्ड था बाकि सब उत्प्रवाह अनट्रीटेड होते हुए गोमती में पूर्व की भांति जा रहा था। ऐसी स्थिति में किसी भी अधिकारी के विरूद्ध उक्त कार्य हेतु अभियोजन की संस्तुति औचित्य पूर्ण नहीं है।

5- उपरोक्त वर्णित तथ्यों के दृष्टिगत श्री एस0पी0 सिंह, तत्कालीन मुख्य अभियंता (सिविल), सम्प्रति सेवानिवृत्त तथा श्री पंकज भूषण, तत्कालीन पर्यावरण अभियंता, नगर निगम, लखनऊ सम्प्रति नगर निगम, आगरा के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 एवं पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-15 के अन्तर्गत अभियोजन स्वीकृति प्रदान किये जाने का औचित्य नहीं है।

कृपया मा0 उच्च न्यायालय लखनऊ बेंच में दाखिल पी0आई0एल0 संख्या-4436/2003 नरेन्द्र कुमार बनाम उ0प्र0 राज्य सिविल में मा0 न्यायालय को उक्त से अवगत कराने का कष्ट करें।

(धर्मेन्द्र प्रताप सिंह)
विशेष सचिव

संख्या-2769 (1)/नौ-4-22-14जांच/2020 तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उनके पत्र संख्या-जी 34276/सी-5/एम.एस.डब्लू./सामान्य-88/2020, दिनांक 27.11.2020 के संदर्भ में।

2- नगर आयुक्त, नगर निगम, लखनऊ के पत्र संख्या-डी/558/न.अ./घ.अ/22, दिनांक-17.09.2022 के संदर्भ में।

3- गार्ड फाईल/कम्प्यूटर सेल।

आज्ञा से,

(मो0 युसिफ)
अनु सचिव

COMMISSIONER FOR OATHS High Court ALLAHABAD 18/10/2022

HIGH COURT OF JUDICATURE AT ALLAHABAD

Annexure No 3

(15)

2915

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6

संख्या–797/81–6–2022–26(पर्या)/2017टी0सी0–1

लखनऊः दिनांक : 21 सितम्बर, 2022

अपर मुख्य सचिव,
नियुक्ति अनुभाग–5,
उ0प्र0 शासन।

कृपया श्री हरि प्रताप शाही, विशेष सचिव, नियुक्ति विभाग, उ0प्र0 शासन के पत्र संख्या – दिनांक 1–9–2022 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से जनहित याचिका संख्या–4436/2003 सीवेज ट्रीटमेन्ट प्लान्ट, लखनऊ द्वारा नरेन्द्र कुमार बनाम उ0प्र0 राज्य सिविल में मा0 न्यायालय द्वारा पारित आदेशों के कम में कतिपय अन्य अधिकारियों सहित श्री इन्द्रमणि त्रिपाठी, तत्कालीन नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध पर्यावरण(संरक्षण)अधिनियम, 1986 की सुसंगत धाराओं के अन्तर्गत अभियोजनात्मक कार्यवाही के सम्बन्ध में श्री इन्द्रमणि त्रिपाठी द्वारा प्रस्तुत पत्र दिनांक 26–9–2019 पर अभिमत उपलब्ध कराने का अनुरोध किया गया है।

2– प्रश्नगत प्रकरण के सम्बन्ध में अवगत कराना है कि श्री इन्द्रमणि त्रिपाठी, तत्कालीन नगर आयुक्त, नगर निगम, लखनऊ द्वारा अपने पत्र दिनांक 26–9–2019 द्वारा यह अवगत कराया गया है कि उनका कार्यकाल लखनऊ नगर निगम में दिनांक 01–06–2018 से था, जबकि गोमती नदी में नालों के उत्प्रवाह उनके कार्यकाल से पूर्व का है। इसी प्रकार खुले में कूड़ा गिराने की स्थिति भी पुरानी है। श्री त्रिपाठी द्वारा अपने पत्र में यह भी उल्लेख किया गया है कि इन स्थितियों को समाप्त करने का उनके द्वारा लगातार प्रयास किया गया।

3– उल्लेखनीय है कि प्रश्नगत प्रकरण में नगर निगम, लखनऊ के अधिकारियों श्री एस0पी0 सिंह, तत्कालीन मुख्य अभियान्ता (सिविल), सम्प्रति सेवानिवृत्त, श्री पंकज भूषण, तत्कालीन पर्यावरण अभियन्ता, श्री एस0के0 गुप्ता, तत्कालीन महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेन्ट प्लान्ट, लखनऊ के विरूद्ध भा0द0प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन की स्वीकृति प्रदान करने का अनुरोध शासन के नगर विकास विभाग से किया गया था। शासन के नगर विकास विभाग के पत्र संख्या–912/9–3–2022, दिनांक 16–9–2022 एवं पत्र संख्या–2769/9–4–22–14जॉच/2020, दिनांक 19–9–2022 द्वारा यह सूचित किया गया है कि श्री एस0के0 गुप्ता, श्री सौरभ श्रीवास्तव, श्री एस0पी0 सिंह एवं श्री पंकज भूषण के विरूद्ध अभियोजन स्वीकृत किये जाने का औचित्य नहीं पाया गया है।

4– उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के पत्र संख्या–जी39132/सी–5/सा0–46/2022, दिनांक 20–9–2022 द्वारा यह अवगत कराया गया है कि श्री इन्द्रमणि त्रिपाठी, तत्कालीन नगर आयुक्त, नगर निगम, लखनऊ के पत्र दिनांक 26–9–2019 में उल्लिखित है कि "मेरा कार्यकाल नगर निगम, लखनऊ में दिनांक 01–06–2018 से नगर आयुक्त के रूप में है, जबकि गोमती नदी में नालों का उत्प्रवाह मेरे कार्यकाल से पूर्व का है। इसी प्रकार खुले में कूड़ा गिराने की स्थिति भी पुरानी है।" बोर्ड के अभिलेखों से उपरोक्त कथन की पुष्टि होती है।

COMMISSIONER FOR JAIPUR
18/10/2022
High Court Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

(16)
2916

5- इस प्रकार उ0प्र0 प्रदूषण नियंत्रण बोर्ड उपलब्ध करायी गयी उक्त आख्या में श्री इन्द्रमणि त्रिपाठी के कथन की पुष्टि की गयी है। यह भी उल्लेखनीय है कि किसी भी नगर निगम के नगर आयुक्त का कार्यक्षेत्र अत्यन्त वृहद होता है और नगर निगम द्वारा संचालित योजनाओं एवं नगर निगम के कृत्यों के सुचारू एवं व्यवस्थित संचालन हेतु नगर आयुक्त के नियंत्रणाधीन कार्यरत अधिकारियों एवं कर्मचारियों का दायित्व होता है। प्रश्नगत प्रकरण में जब नगर आयुक्त के नियंत्रणाधीन उत्तरदायी अधिकारियों के विरूद्ध उनके नियंत्रक प्राधिकारी द्वारा अभियोजनात्मक कार्यवाही का औचित्य नहीं पाया गया है तो ऐसी स्थिति में तत्समय नगर आयुक्त, नगर निगम, लखनऊ के रूप में कार्यरत श्री इन्द्रमणि त्रिपाठी के विरूद्ध अभियोजन की कार्यवाही का औचित्य प्रतीत नहीं होता है। कृपया तदनुसार अवगत होते हुए प्रकरण में अपने स्तर से निर्णय लेने का कष्ट करें।

(रवि शंकर मिश्र)
संयुक्त सचिव।

COMMISSIONER FOR OATH
High Court ALL
18/1/2011

HIGH COURT OF JUDICATURE AT ALLAHABAD

I. D. Pal

(18)

2917

M

COMMISSIONER FOR OATHS
High Court Allahabad
18/10/2021

HIGH COURT OF JUDICATURE AT ALLAHABAD

Received copy
Ramprasad
U.O.S. B.K. Singh
63/B 0277
19/10/2018

2918

HIGH COURT OF JUDICATURE AT ALLAHABAD

2918A

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	04-NOV-2022 10:56:55
NAMES OF THE ACC/ REGISTERED USER :	SHCIL UTTAR PRADESH
LOCATION :	LUCKNOW
COURT TYPE :	HIGH COURT
BENCH NAME :	LUCKNOW BENCH OF ALLAHABAD HIGH COURT
NAME OF LITIGANT :	MAHAVIR PRASAD
e-COURT RECEIPT NO :	UPCT0440K2256K709
e-COURT FEE AMOUNT :	₹15
	(Rupees Fifteen Only)

Particulars	**Amount (Rs.)**
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, if Any	₹ 0

UPCT0440K2256K709

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

①

2419

2

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,LUCKNOW BENCH, LUCKNOW

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

INDEX

S.No.	Particurs	Page Nos.
1	Application for Taking on Record	3-4.
2	4th Supplementary Counter Affidavit with Phot ID.	5-12
3	**Annexure SCA1 –** true copy of the report dated 17/09/2022 with the recommendation dated 17/09/2022 of the Regional Officer, UPPCB, Lucknow.	13-18
4	**Annexure SCA2 –** true copy of summary of the	19-31

14.11.22

②2920

	analysis report in respect of sample of various drains.	
5	**Annexure SCA3 –** true copy of letter dated 19/09/2022	32-36

Lucknow
Dated:

(A.K.Verma)
Advocate
Counsel for the applicants/opposite parties
A.O.R.No.B/A-1396
Mobile: 9335246338

Ashok Kumar Verma

Digital Signer:Ashok Kumar Verma
DN:C=IN,
E=legal.advisor54@gmail.com,
OU=AOR No.-B/A-1396,
O=Mob.9453133177, CN=Ashok Kumar Verma
Date:2022.10.19
04:35:51 +05:30

HIGH COURT OF JUDICATURE AT ALLAHABAD

③ 292

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

IA No. of 2022

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow, through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties.

APPLICATION FOR TAKING ON RECORD

The above named applicants most humbly submit herein as under:

HIGH COURT OF JUDICATURE AT ALLAHABAD

(4) 2722

That in the interest of justice the accompanying 4th supplementary counter affidavit may kindly be taken on record and such further orders be passed as this Hon'ble Court may deem just and proper under the facts and circumstances of the petition.

Lucknow.

Dated:

(A.K.Verma)

Advocate

Counsel for the applicant

A.O.R.No.B/A-1396

Mobile: 9335246338

HIGH COURT OF JUDICATURE AT ALLAHABAD

(5) 2923

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

On Behalf of Opposite Party U.P.

Pollution Control Board.

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

4th SUPPLEMENTARY COUNTER

AFFIDAVIT

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(6) 2924

I, Dr. Ram Karan, aged about 58 years, son of Late Harkhali, resident of 5B/C48, Virandavan Yojna, Awas Vikas, Lucknow (Qualification - M.Sc., Ph.D., Profession-Service), the deponent, do hereby solemnly affirm and state on oath as under:-

1. That the deponent is posted as Chief Environmental Officer (Circle V), U.P. Pollution Control Board, Lucknow and has been authorized to file the present 4th supplementary counter affidavit on behalf of U.P. Pollution Control Board, as such he is fully conversant with the facts of the case deposed to herein as under:

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

2. That in the abovenoted writ petition the up to date report regarding the action taken by the UPPCB is being submitted hereinas under:

3. That after conducting the inspections of various drains flowing into river Gomti on 23/10/2021, 24/11/2021, 22/02/2022, 29/03/2022, 23/05/2022, 24/05/2022, 02/08/2022 & 02/09/2022, a report dated 17/09/2022 has been submitted to the Chief Environmental Officer (Circle V) by the Regional Officer, UPPCB, Lucknow recommending for imposition of Environmental Compensation to the extent of Rs 18,80,00,000/-- (Rupees Eighteen Crore Eighty Lakhs only). A true copy of the report dated 17/09/2022 with the recommendation dated 17/09/2022

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

of the Regional Officer, UPPCB, Lucknow is being filed as **Annexure – SA 1** to this 4th supplementary counter affidavit.

4. That during inspection by the authorities of the UPPCB the samples of the discharge of the drains being flown into river Gomti were collected and analyzed. A summary of the analysis report of the sample collected from various drains shows that maximum samples collected are beyond the prescribed parameters. A true copy of summary of the analysis report in respect of sample of various drains are being filed as **Annexure – SCA 2** to this 4th supplementary counter affidavit.

HIGH COURT OF JUDICATURE AT ALLAHABAD

5. That earlier at 7 drains with minor improvements the Bio-remediation process was being done by the Nagar Nigam but now at 5 more drains the bio remediation process is being done since 01/10/2021.

6. That at present there are 7 drains which are partially tapped or there is overflow and no bio-remediation process has started by Nagar Nigam as a result of the report submitted by the Regional Officer, UPPCB, Lucknow the Environmental Compensation has been imposed through the letter dated 19/09/2022 against Nagar Nigam, Lucknow which has been communicated to Nagar Ayukta, Nagar Nigam, Lucknow by the Chief Environmental Officer (Circle V),

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

UPPCB, Lucknow. A true copy of letter dated 19/09/2022 is being filed as **Annexure – SCA 3** to this 4th supplementary counter affidavit.

Lucknow

Dated: 18/10/22

Oath Commissioner

Deponent

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 & 2 of this affidavit are true to my personal knowledge, those of contents of paragraphs 3 to 6 are believed by me to be true on the basis of information derived from records and those of contents of paragraphs _____ are believed by me to be true on the basis of legal advice. No part of it is false and nothing

Oath Commissioner

HIGH COURT OF JUDICATURE AT ALLAHABAD

(11) 2929

material has been concealed. So help me God.

Lucknow

Oath Commissioner

Dated : 18/10/22

Deponent

I identify the deponent on the basis of the documents and records submitted by him at the time of filing of the petition as well as on the basis of the identity proof submitted by him, who has signed before me.

(A.K.Verma)
Advocate
A.O.R.No.B/A-1376
Chamber No.A-121 High Court,
Lucknow
Mobile: 9335246338

Solemnly affirmed and signed before me on 18/10/22 at 6:10 a.m./p.m. by the deponent Shri Ram Karan who is identified by Shri A.K.Verma, Advocate, High Court, Lucknow Bench, Lucknow.

Oath Commissioner

Oath Commissioner

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(12) 2930

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

OATH COMMISSIONER

Puneet Tripathi
Advocate
Oath Commissioner
High Court Lucknow
Date 18/10/22
Sr No 033453

It is certified that the Photo/Type Bench copy of respective original

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(13) 293

In the HON'BLE High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.

WPIL no. 4436 of 2003

Sewage Treatment Plant, Lucknow through Narendra Kumar

..... Petitioner.

Versus

State of U.P. (Civil)

.....Opposite Party/ies.

ANNEXURE NO. – SCA1

HIGH COURT OF JUDICATURE AT ALLAHABAD

तार : पर्यावरण
GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

क्षेत्रीय कार्यालय
Regional Office

(14) ~~2432~~ 2431

सन्दर्भ सं० 1422/G.F-35/2022
Ref. No. .....

दिनांक 17/09/22
Dated : .....

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त–5),
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषयः– मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में निर्गत कारण बताओ नोटिस दिनांक 02/12/2020 की पुष्टि किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्र संख्या–एच81114/सी–5/गोमती प्रदूषण/2022 दिनांक 13/09/2022 के कम में बोर्ड मुख्यालय के पत्रांक संख्या–जी 34306/सी–5/सा0–46/2020 दिनांक 02/12/2020 के माध्यम से माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) एवं दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक आख्या में संलग्न तालिकानुसार रूपये 14,05,00,000/– (रूपये चौदह करोड़ पॉच लाख मात्र) अर्थात कुल पर्यावरणीय क्षतिपूर्ति धनराशि रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है। पत्र के साथ आख्या संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक–यथोपरि

भवदीय,

(डा0 उमेश चन्द्र शुक्ला)
क्षेत्रीय अधिकारी

NDIEE
19/09/22

• PICUP Bhawan, 4th Floor, B-Block Vibhuti Khand, Gomti Nagar, Lucknow-226010 • पिकप भवन, चतुर्थ तल, बी–ब्लाक, गोमती नगर, लखनऊ-226010
Email : rolucknow@uppcb.in

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

क्षेत्रीय कार्यालय,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

(15) 2939

मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में निर्गत कारण बताओ नोटिस की पुष्टि किये जाने हेतु निरीक्षण आख्या:–

उपरोक्त विषयक लखनऊ शहर के 33 नालों का निरीक्षण अधोहस्ताक्षर कर्ताओं द्वारा दिनांक 02/08/2022 एवं 02/09/2022 को किया गया। निरीक्षण के समय वर्षा ऋतु के कारण बायोरेमिडियेशन का कार्य होता हुआ नही पाया गया। पूर्व में 33 नालों के जल नमूना एकत्रण का कार्य इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 23/10/2021, 24/11/2021, 22/02/2022, 29/03/2022, 23/05/2022 एवं 24/05/2022 को किया गया था। आख्य निम्नवत् है:–

बोर्ड मुख्यालय के पत्रांक संख्या–जी 34306/सी–5/सा0–46/2020 दिनांक 02/12/2020 के माध्यम से नगर निगम, लखनऊ को रू0 5.0 लाख प्रति माह प्रति ड्रेन की दर से 19 नालों पर रू0 47500000/–(रू0 चार करोड़ पचहत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी कारण बताओ नोटिस निर्गत किया गया था, अवगत कराना है कि माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के बिन्दु संख्या–15 के अंश निम्नवत् है –

"..... 8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No 593/2017 by 31.03.2020 at least to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the State/Uts will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक 21/05/2020 के अनुसार उपरोक्त कार्य ओ0ए0 संख्या–673/2018 में पारित आदेश दिनांक 06/12/2019 अनुसार प्रति ड्रेन/माह रूपये 5.0 लाख पर्यावरणीय क्षतिपूर्ति ड्रेन से सम्बन्धित स्थानीय निकाय द्वारा दिनांक 01/07/2020 से देय होगा।

लखनऊ शहर में स्थित गोमती नदी के दोनों किनारों में मिलने वाले नालों के जल–मल के निस्तारण के सम्बन्ध में पूर्व में इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 27/11/2020 को निरीक्षण किया गया था। निरीक्षण में पाया गया कि गोमती नदी में मिलने वाले निम्नलिखित 12 नाले जो टैप्ड है परन्तु उनसे ओवरफ्लो होकर सीवेज गोमती नदी में मिल रहा है एवं 07 नाले जो अनटैप्ड है, जिनके माध्यम से अनट्रीटेड सीवेज गोमती नदी में मिल रही है, जिससे गोमती नदी की जल गुणता प्रभावित होना स्वाभाविक है।

➢ **पूर्व निरीक्षण आख्या दिनांक 27/11/2020 के अनुसार टैप्ड/ओवर फ्लो नालों का विवरण :–**

1. गऊघाट नाला (26°53'5.9"N, 80°53'51.6"E) :– नाले के माध्यम से मोहिनीपुरवा एवं आस–पास की बस्ती का सीवर निस्तारित किया जाता है। उत्प्रवाह कोटैप कर एस0टी0पी0 दौलतगंज पर भेजा रहा है। निरीक्षण के समय नाले का अशोधित उत्प्रवाह नदी में सीधे गिरता हुआ पाया गया है।
2. नगरिया नाला (26°53'7.9"N, 80°53'31"E) :– नाले के उत्प्रवाह को शोधन हेतु दौलतगंज, एस0टी0पी0 पर भेजने का प्राविधान है, परन्तु निरीक्षण के समय लगभग 50 प्रति"त उत्प्रवाह ही शोधन हेतु एस0टी0पी0 में भेजा जा रहा था, शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में अपस्ट्रीम में मिल रहा था। शहर की पेयजल की आपूर्ति गोमती नदी गऊघाट से की जाती है। इस नाले से अशोधित सीवेज को सीधे गोमती नदी में निस्तारित होता पाया गया है। अशोधित उत्प्रवाह निस्तारण होने के कारण शहर की पेयजल की गुणता पर कुप्रभाव पडना स्वाभाविक है।

COMMISSIONER FOR OATHS HIGH COURT

HIGH COURT OF JUDICATURE AT ALLAHABAD

(16) 2935

3. सरकटा नाला बैरल नं0-32 (26°53'2.7"N, 80°54'5.7"E) :- इस नाले का लगभग 60 प्रति"त उत्प्रवाह को शोधन हेतु एस0टी0पी0 दौलतगंज पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में अपस्ट्रीम में मिल रहा था। इसी नाले में एस0टी0पी0, दौलतगंज का शुद्धिकृत उत्प्रवाह भी निस्तारित किया जाता है। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया। निरीक्षण के समय स्थापित पम्पिंग स्टेशन बन्द पाया गया तथा उपस्थित प्रतिनिधि श्री लाल, सुपरवाइजर द्वारा अवगत कराया गया कि उक्त पम्पिंग स्टेशन विगत कई वर्षों से बन्द है।
4. पाटा नाला (26°52'22.9"N, 80°54'40.1"E) :- इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है। निरीक्षण के समय नाले से लगभग 15 प्रतिशत उत्प्रवाह बिना शोधन के नदी में निस्तारित होता पाया गया।
5. वजीरगंज नाला (26°51'55.9"N, 80°55'32.1"E):- इस नाले का लगभग 70 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में मिल रहा था।
6. जी0एच0 कैनाल (26°51'12.6"N, 80°56'8.18"E):- इस नाले का लगभग 55 प्रति"त उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।
7. लामार्टिनियर नाला (26°50'7.6"N, 80°57'58.8"E):- इस नाले का लगभग 60 प्रति"त उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।
8. बैरल नं0-2, दायाँ तटबंध (महेवगंज नाला, लखनऊ खण्ड-1) (26°52'7.3"N, 80°55'36.0"E):- इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय अवैध आवासीय कालोनीओ का सीवेज आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।
9. बैरल नं0-3 (आर्टस कालेज नाला) (26°51'52.7"N, 80°55'49.9"E) इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होते हुए नही पाया गया तथा प्राइवेट कंपनी द्वारा विगत एक माह से उक्त नाले को टैब्ड कर उत्प्रवाह को शोधित कर गोमती नदी मे निस्तारित किया जाता है।
10. बैरल नं0-4 (हनुमान सेतु नाला) (26°51'37.0"N, 80°56'19.2"E):- इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय कर्मचारी द्वारा अवगत कराया गया कि बैरल न0-4 की जाली टूट गयी है। इस कारण उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।
11. बैरल नं0-2 (डालीगंज नाला नं0-2) (26°52'7.3"N, 80°55'36.0"E):- इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होते हुए पाया गया।
12. टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 06) (26°51'43.4"N, 80°56'41.1"E):- इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है। निरीक्षण के समय उक्त नाले का उत्प्रवाह ओवर फ्लो होकर गोमती नदी में निस्तारित होते हुये पाया गया।

➢ अनटैप्ड नालों का विवरण :-

1. सहारा सिटी नाला (26°50'9.9"N, 80°58'10.608"E) इस नाले का संपूर्ण उत्प्रवाह सीधे गोमती नदी में निस्तारित होता हुआ पाया गया।

1. बैरी कला नाला
2. थैला नाला
3. अपस्ट्रीम फैजूल्ला गंज
4. डाउन स्ट्रीम फैजूल्ला गंज
5. गोमती नगर नाला
6. गोमती नगर विस्तार नाला

[redacted]

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(17) 2934

1. इस कार्यालय के पत्र संख्या–675/जी0एफ0–35/2020 दिनांक 01/12/2020 के कम में बोर्ड मुख्यालय द्वारा उपरोक्त नालों पर मा0 एन0जी0टी0 के उपरोक्त आदेश के अनुपालन में नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध दिनांक 01/07/2020 से दिनांक 30/11/2020 तक प्रति माह रू0 5.0 लाख प्रति ड्रेन की दर से 19 नालो पर रू0 4,75,00,000/–(रू0 चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किया गया था। जिसके सम्बन्ध में नगर निगम के पत्रांक संख्या–डी–138/न0अ0/प0अ0/2020 दिनांक 17/12/2020 के माध्यम से बताया गया कि नगर निगम द्वारा 12 नालों के बायोरेमेडियेशन विधि से शोधित कराये जाने के सम्बन्ध मे प्रस्ताव रू0 22.09 करोड़ का तैयार किया गया है, जिसे धन की उपलब्धता के आधार पर प्राथमिकता पर कराये जाना सुनिश्चित किया जायेगा साथ ही यह भी अवगत कराया गया कि नगर निगम सीमान्तर्गत जनित हो रहे सीवेज के शोधन हेतु गोमती प्रदूषण नियंत्रण इकाई उ0प्र0 जल निगम द्वारा एस0टी0पी0 निर्माण कराये जाने के सम्बन्ध में कार्यवाही की जा रही है। उक्त के सम्बन्ध में कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई का पत्र संख्या–3058/डब्ल्यू–33/64 दिनांक 15/12/2020 प्रेषित किया गया जोकि संलग्न है। पत्र के माध्यम से अवगत कराया गया है कि मा0 एन0जी0टी0 द्वारा गोमती नदी को तृतीय प्राथमिकता में निर्धारित करने के दृष्टिगत रू0 5.0 लाख प्रति ड्रेन प्रति माह पर्यावरणीय क्षतिपूर्ति औचित्यपूर्ण प्रतीत नही होना अवगत कराया है तथा पर्यावरणीय क्षतिपूर्ति को समाप्त करने का अनुरोध किया गया है। नगर निगम, लखनऊ द्वारा भी अपने पत्र दिनांक 17/12/2020 के माध्यम से प्रस्तावित पर्यावरणीय क्षतिपूर्ति को समाप्त करने का अनुरोध किया गया है(पत्र की छायाप्रति संलग्न)।

2. नगर निगम, लखनऊ द्वारा प्रेषित पत्र संख्या–डी–181/न0अ0/प0अ0/2021 दिनांक 09/11/2021 के माध्यम से अवगत कराया गया है कि उपरोक्त वर्णित 07 अनटैप्ड नालों पर बायोरेमेडियेशन की कार्य योजना को दिनांक 23/02/2021 को स्वीकृति प्रदान की गयी तथा समस्त नालों पर बायोरेमेडियेशन विधि से जल शोधन कार्य हेतु निविदायें दिनांक 14/06/2021 को आमत्रिंत की गयी (पत्र की छायाप्रति संलग्न है)।

3. नगर निगम, लखनऊ के पत्र संख्या–1977/पी0एम0/जे0/21–22 दिनांक 10/09/2021 के माध्यम से अवगत कराया गया है कि 07 अनटैप्ड नालो पर बायोरेमेडियेशन विधि से जल शोधन के कार्य हेतु नगर निगम, लखनऊ द्वारा निविदायें आमत्रिंत कर ली गयी है, जो नाले वर्तमान में पूर्णतया टैप्ड है, उन नालों पर जल शोधन के कार्य हेतु किसी भी प्रकार का उपचारात्मक उपाय प्रतीत नही हो रहा है एवं लखनऊ नगर के जो नाले वर्तमान में आशिंक टैप्ड/आंशिक ओवर फ्लो की स्थिति में है, ऐसे नालों के प्रवाह के शोधन हेतु आगामी एक वर्ष/स्थायी समाधान होने तक जो भी न्यूनतम हो की अवधि हेतु आवश्यक धनराशि का आकलन किया जाना है(पत्र की छायाप्रति संलग्न)।

4. लखनऊ शहर के 33 नालों का निरीक्षण एवं नमूना एकत्रण का कॉर्य इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 23/10/2021, 24/11/2021, 22/02/2022, 29/03/2022, 23/05/2022 एवं 24/05/2022 को किया गया था (विश्लेषण आख्या संयोजित है)। नगर निगम द्वारा बायोरेमिडियेशन कराये जाने के सम्बन्ध में विश्लेषण सी0एस0ई0आर0 से कराकर विश्लेषण आख्या दिनांक 04/01/2022 एवं 29/03/2022 को प्रेषित की गयी तथा प्रत्येक माह नालो पर करायी गयी विश्लेषण आख्या को समायोजित कर भी प्रेषित की गयी है (प्रति संलग्न)।

5. निरीक्षण के दौरान 07 अनटैप्ड एवं 06 आंशिक टैप्ड/ओवर फ्लो नालों पर बायोरेमेडियेशन का कार्य होता हुआ पाया गया। 06 आशिंक टैप्ड/ओवर फ्लो नालों पर बायोरेमेडियेशन प्रारम्भ किये जाने की सूचना प्राप्त नही हुई। गोमती प्रदूषण नियंत्रण इकाई द्वारा प्रस्तावित नये एस0टी0पी0 का निर्माण कार्य अभी पूर्ण नही हुआ है। अतः 07 अनटैप्ड नालों एवं 06 आंशिक टैप्ड/ओवर फ्लो नालों पर किये जा रहे बायोरेमेडियेशन के अतिरिक्त शेष स्थिति पूर्वानुसार ही है। इस कार्यालय द्वारा नालों के निरीक्षण एवं जल नमूना एकत्रण का कार्य दिनांक 02/08/2022 एवं 02/09/2022 को भी किया गया। किन्तु वर्षा ऋतु के कारण वर्तमान में अनटैप्ड नालों पर बायोरेमेडियेशन का कार्य नही किया जा रहा है।

6. नगर निगम, लखनऊ द्वारा प्रेषित ई–मेल दिनांक 15/09/2022 के माध्यम से अवगत कराया गया है का विवरण निम्नवत्
   (क) 07 अनटैप्ड नालों (बैरीकला, फैजुल्लागंज अपस्ट्रीम, फैजुल्लागंज डाउनस्ट्रीम, सहारा सिटी, गोमती नगर ड्रेन, गोमती नगर एक्सटेन्शन एवं घैला ड्रेन) पर बायोरेमेडियेशन मैसर्स जे0एम0 इन्फ्रा एण्ड इन्वायरो टेक्नोलाजी प्रा0लि0 द्वारा दिनांक 01/10/2021 से शुरू किया गया।
   (ख) 04 आंशिक टैप्ड नालों (नगरिया नाला, सरकटा नाला, पाटा नाला, वजीरगंज नाला) पर बायो रेमियेडियेशन का कार्य मैसर्स नीलटेक इन्फ्राबिल्ड प्रा0लि0 द्वारा दिनांक 14/01/2022 से शुरू किया गया।
   (ग) 01 आशिक टैप्ड नालों (जी0एच0 कैनाल) पर दिनांक 04/12/2021 से बायोरेमिडियेशन का कार्य मैसर्स बायोएक्स ग्रीन्स टेक्नोलाजिस प्रा0लि0 द्वारा किया जा रहा है।
   (घ) अन्य शेष 07 नाले जो कि आंशिक टैप्ड/ओवर फ्लो हो रहे है, पर बायोरेमिडियेशन अथवा अन्य कोई उपचार व्यवस्था का प्राविधान नही किया गया है। गोमती प्रदूषण नियंत्रण इकाई द्वारा प्रस्तावित नये एस0टी0पी0 का भी निर्माण कार्य पूर्ण नही हुआ है।

COMMISSIONER FOR OATHS HIGH COURT

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(18) 2937

7. अतः माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में पर्यावरणीय क्षतिपूर्ति की गणना तालिकानुसार निम्नवत् है–

क0सं0	गोमती नदी में मिलने वाले नालों का विवरण	बायोरेमिडियेशन कार्य प्रारम्भ की तिथि	दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक (कुल माह)	रू0 5.0 लाख प्रतिमाह प्रति नाला की दर से पर्यावरणीय क्षतिपूर्ति (रू0)
1	बैरी कला नाला	01.10.2021	10 माह	50 लाख
2	अपस्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
3	डाउन स्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
4	सहारा सिटी नाला	01.10.2021	10 माह	50 लाख
5	गोमती नगर विस्तार नाला	01.10.2021	10 माह	50 लाख
6	गोमती नगर नाला	01.10.2021	10 माह	50 लाख
7	धैला नाला	01.10.2021	10 माह	50 लाख
8	नगरिया नाला	14.01.2022	13 माह	65 लाख
9	सरकटा नाला बैरल	14.01.2022	13 माह	65 लाख
10	पाटा नाला	14.01.2022	13 माह	65 लाख
11	वजीरगंज नाला	14.01.2022	13 माह	65 लाख
12	जी0एच0 कैनाल	04.12.2021	12 माह	60 लाख
13	गऊघाट नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
14	लामार्टिनियर नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
15	बैरल नं0–2, दायाँ तटबंध (महेषगंज नाला, लखनऊ खण्ड–1)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
16	बैरल नं0–3 (आर्टस कालेज नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
17	बैरल नं0–4 (हनुमान सेतु नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
18	बैरल नं0–2 (डालीगंज नाला नं0–2)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
19	टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 08)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
	कुल पर्यावरणीय क्षतिपूर्ति (रूपये)			रू0 1405 लाख

कुल योग–14,05,00,000/–(रू0 चौदह करोड़ पाँच लाख मात्र)

माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) एवं दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक तालिकानुसार रूपये 14,05,00,000/– (रूपये चौदह करोड़ पाँच लाख मात्र) अर्थात कुल पर्यावरणीय क्षतिपूर्ति धनराशि रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है। आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

(रज्जन प्रसाद त्रिपाठी)
वैज्ञानिक सहायक

(आर0के0 तिवारी)
सहायक पर्यावरण अभियंता

क्षेत्रीय अधिकारी महोदय,

17/09/22
CEOS, Sir

COMMISSIONER FOR OATHS
HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(19) 2936

In the HON'BLE High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.

WPIL no. 4436 of 2003

Sewage Treatment Plant, Lucknow through Narendra Kumar

..... Petitioner.

Versus

State of U.P. (Civil)

.....Opposite Party/ies.

ANNEXURE NO. – SCA2

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT

HIGH COURT OF JUDICATURE AT ALLAHABAD

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	
1	NAGARIYA DRAIN	02-08-22	6.95	100	34	150	66	390	456	940000	490000	
2	WAZIRGANJ DRAIN	02-08-22	6.22	60	95	354.4	128	552	680	2200000	1100000	
3	GAUGHAT DRAIN	02-08-22	7.26	50	67	216	104	872	976	790000	330000	
4	SARKATA NALA	02-08-22	7.17	40	35	144	66	588	654	2200000	1100000	
5	PATA NALA	02-08-22	7.29	50	42	152	72	564	636	3300000	1700000	
6	RUPUR KHADRA DRAIN	02-08-22	7	136	124.2	460		928	1064	1700000	1300000	
7	MOHAN MEAKINS DRAIN	02-08-22	7.15	80	70	284	104	752	856	2800000	1300000	
8	MAHESHGANJ DRAIN	02-08-22	7.07	100	138	480	152	788	940	3200000	1700000	
9	NER U/S DRAIN	02-08-22	DRY	DRY	DRY	DRY	DRY	DRY	DRY	DRY	DRY	DRY
10	NER D/S DRAIN	02-08-22	7.2	60	83.2	320	122	544	666	3200000	2100000	
11	GHASIYARI MANDI DRAIN	02-08-22	7.01	60	102.2	368	116	612	728	2100000	1300000	
12	TRANS GOMTI NALA	02-08-22	7.34	40	52	198	134	898	1032	940000	700000	
13	CHINA BAZAR DRAIN	02-08-22	7.21	40	37.2	156	78	560	638	1700000	790000	
14	JOPLING ROAD / PARAG DAIRY NALA	02-08-22	7.16	50	74.4	264	138	776	914	920000	540000	
15	LAPLACE DRAIN	02-08-22	7.26	60	73	280	108	870	1026	2400000	1300000	
16	DALIGANJ 1 NALA	02-08-22	7.16	50	42	168	128	408	536	1400000	790000	
17	JIYAMAU NALA	02-08-22	7.18	40	48	174	78	682	760	790000	330000	
18	LA-MARTINIER NALA	02-08-22	7.05	60	74	244	126	1046	1172	1100000	490000	
19	MAHANAGAR NISHATGANJ NALA	02-08-22	7.22	50	64	238	156	838	994	1400000	790000	
20	G H CANAL NALA	02-08-22	7.08	50	68	276	116	692	808	790000	230000	
21	DALIGANJ 2 NALA	02-08-22	6.99	100	130	452	152	663	815	2600000	1300000	
22	ARTS COLLAGE NALA	02-08-22	7.25	40	36	148	62	292	354	1300000	790000	
23	HANUMAN SETU NALA	02-08-22	7.19	50	58	242	142	772	914	1700000	490000	
24	KEDAR NATH NALA	02-08-22	6.94	50	72	292	94	694	788	490000	230000	
25	BABA KA PURVA NALA	02-08-22	7.36	40	42	166	66	674	740	2800000	1700000	
26	KUKRAIL NALA + SEWAGE	02-08-22	7.21	50	60	236	96	852	948	5400000	2400000	
27	KILA MOHAMMADI NALA	18-08-22	7.74	50	62	256	108	540	658	1300000	790000	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

2437

HIGH COURT OF JUDICATURE AT ALLAHABAD

(21)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									STANDARD
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	
1	FAIZULLAGANJ D/S DRAIN BEFORE BIOREMEDIATION	02-08-22	7.14	50	62.3	192	110	638	748	2400000	1300000	PH= 6.5 TO 8.5
	FAIZULLAGANJ D/S DRAIN AFTER BIOREMEDIATION	02-08-22	7.1	50	61.9	186	106	678	784	2200000	1100000	
2	FAIZULLAGANJ U/S DRAIN BEFORE BIOREMEDIATION	02-08-22	7.19	60	78	298	128	718	846	3500000	2200000	
	FAIZULLAGANJ U/S DRAIN AFTER BIOREMEDIATION	02-08-22	7.08	50	64.3	224	116	624	740	2800000	1700000	
3	GHAILA DRAIN BEFORE BIOREMEDIATION	02-08-22	7.32	60	38	152	72	466	538	3300000	1700000	
	GHAILA DRAIN AFTER BIOREMEDIATION	02-08-22	7.24	100	50	184	88	680	768	3200000	1700000	
4	BAIRIKALA DRAIN BEFORE BIOREMEDIATION	02-08-22	7.69	50	36	148	68	428	496	2300000	1300000	
	BAIRIKALA DRAIN AFTER BIOREMEDIATION	02-08-22	7.31	30	47	172	82	550	632	2100000	1100000	
5	SAHARA NAHAR NALA BEFORE BIOREMEDIATION	02-08-22	7.18	60	93	354	110	616	726	1400000	790000	
	SAHARA NAHAR NALA AFTER BIOREMEDIATION	02-08-22	7.21	60	80	292	108	620	728	1300000	490000	
6	GOMTI NAGAR VISTAR DRAIN BEFORE BIOREMEDIATION	02-08-22	7.43	70	59.6	214	88	1634	1722	1200000	680000	
	GOMTI NAGAR VISTAR DRAIN AFTER BIOREMEDIATION	02-08-22	7.44	50	52.8	196	82	1501	1583	1100000	450000	
7	GOMTI NAGAR DRAIN BEFORE BIOREMEDIATION	02-08-22	7.18	60	96	385	102	572	674	2400000	1300000	
	GOMTI NAGAR DRAIN AFTER BIOREMEDIATION	02-08-22	7.22	80	116	408	128	502	630	1700000	790000	

P-938

HIGH COURT OF JUDICATURE AT ALLAHABAD

(22)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	
1	NAGARIYA DRAIN	24-05-22	7.26	40	44	152	92	516	608	920000	220000	
2	WAZIRGANJ DRAIN	24-05-22	7.15	60	78	278	84	542	626	3300000	2100000	
3	GAUGHAT DRAIN	24-05-22	7.32	50	55.8	196	108	1058	1166	700000	230000	
4	SARKATA NALA	24-05-22	7.35	60	70.5	214	124	740	864	4900000	1300000	
5	PATA NALA	24-05-22	7.19	60	130	448	172	610	782	9200000	3500000	
6	RUPUR KHADRA DRAIN	24-05-22	7.19	50	66	212	132	918	1050	1100000	790000	
7	MOHAN MEAKINS DRAIN	24-05-22	7.38	60	124	408	132	924	1056	4900000	2200000	
8	NER U/S DRAIN		DRY		DRY			DRY			DRY	DRY
9	MAHESHGANJ DRAIN	24-05-22	7.48	60	112	368	118	1036	1154	4700000	1700000	
10	NER D/S DRAIN	24-05-22	7.56	60	94	312	88	648	736	3500000	1300000	
11	GHASIYARI MANDI DRAIN	24-05-22	7.2	50	88	328	146	722	868	4900000	2200000	
12	TRANS GOMTI NALA	23-05-22	7.92	60	67	264	124	724	848	1100000	780000	
13	CHINA BAZAR DRAIN	24-05-22	7.11	40	72	256	118	654	772	1700000	450000	
14	JOPLING ROAD / PARAG DAIRY NALA	23-05-22	7.16	50	74.4	264	138	776	914	920000	540000	
15	LAPLACE DRAIN	23-05-22	7.17	60	78	304	156	870	1026	2400000	1300000	
16	DALIGANJ 1 NALA	23-05-22	7.28	50	43	184	88	698	786	940000	700000	
17	JIYAMAU NALA	23-05-22	7.2	50	52.8	174	124	452	576	920000	280000	
18	LA-MARTINIER NALA	23-05-22	7.21	60	76	288	148	684	832	240000	1300000	
19	MAHANAGAR NISHATGANJ NALA	23-05-22	6.78	60	126	448	154	480	634	110000	330000	
20	G H CANAL NALA	23-05-22	7.21	50	41.2	196	92	788	880	490000	140000	
21	DALIGANJ 2 NALA	23-05-22	7.24	50	75	272	132	834	966	2200000	1700000	
22	ARTS COLLAGE NALA	23-05-22	7.14	50	52	192	90	872	962	1400000	1100000	
23	HANUMAN SETU NALA	23-05-22	7.15	60	85	288	154	876	1030	5400000	2400000	
24	KEDAR NATH NALA	23-05-22	7.06	60	76	256	138	496	634	920000	540000	
25	BABA KA PURVA NALA	23-05-22	7.03	40	32	128	68	614	682	2400000	1300000	
26	KUKRAIL NALA + SEWAGE	23-05-22	7.01	40	48	214	108	484	592	1700000	1100000	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

Pankaj

2939

HIGH COURT OF JUDICATURE AT ALLAHABAD

(23)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									STANDARD
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	
1	FAIZULLAGANJ D/S DRAIN BEFORE BIOREMEDIATION	24-05-22	7.39	50	95	368	168	752	920	2400000	1300000	PH= 6.5 TO 8.5
	FAIZULLAGANJ D/S DRAIN AFTER BIOREMEDIATION	24-05-22	7.43	50	56.4	216	128	680	808	7900000	2700000	
2	FAIZULLAGANJ U/S DRAIN BEFORE BIOREMEDIATION	24-05-22	7.11	50	81.6	304	154	426	880	4600000	1700000	
	FAIZULLAGANJ U/S DRAIN AFTER BIOREMEDIATION	24-05-22	7.32	50	46.4	192	112	632	744	5400000	2200000	
3	GHAILA DRAIN BEFORE BIOREMEDIATION	24-05-22	7.53	40	42	168	86	1096	1182	1600000	920000	
	GHAILA DRAIN AFTER BIOREMEDIATION	24-05-22	7.46	40	34	144	82	1060	1242	940000	330000	
4	BAIRIKALA DRAIN BEFORE BIOREMEDIATION	24-05-22	7.25	40	39.6	152	82	628	710	4600000	2300000	
	BAIRIKALA DRAIN AFTER BIOREMEDIATION	24-05-22	7.7	40	14	80.6	68	582	650	490000	220000	
5	SAHARA NAHAR NALA BEFORE BIOREMEDIATION	23-05-22	7.16	60	85	312	152	624	776	1700000	1100000	
	SAHARA NAHAR NALA AFTER BIOREMEDIATION	23-05-22	7.32	50	70	264	134	528	662	790000	490000	
6	GOMTI NAGAR VISTAR DRAIN BEFORE BIOREMEDIATION	23-05-22	7.23	50	46	152	86	764	850	920000	280000	
	GOMTI NAGAR VISTAR DRAIN AFTER BIOREMEDIATION	23-05-22	7.37	40	27	110	60	638	698	320000	170000	
7	GOMTI NAGAR DRAIN BEFORE BIOREMEDIATION	23-05-22	6.94	60	115	376	164	624	788	1700000	1100000	
	GOMTI NAGAR DRAIN AFTER BIOREMEDIATION	23-05-22	7.15	50	68	248	122	484	606	940000	490000	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

2940

HIGH COURT OF JUDICATURE AT ALLAHABAD

(24)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	
1	NAGARIYA DRAIN	29-03-22	7.44	40	25	143.2	72	580	652	2800000	1700000	
2	WAZIRGANJ DRAIN	29-03-22	7.21	40	70	272	128	652	580	2700000	1300000	
3	KILA MOHAMMADI NALA	29-03-22	7.36	40	46	192	88	726	814	2800000	700000	
4	GAUGHAT DRAIN	29-03-22	7.61	40	34.2	220	78	1118	1196	1400000	4600000	
5	SARKATA NALA	29-03-22	7.48	50	52	204	92	738	830	2400000	1300000	
6	PATA NALA	29-03-22	7.4	30	44	240	86	572	658	2800000	1400000	
7	RUPUR KHADRA DRAIN	29-03-22	7.41	40	90	352	154	1058	1212	3200000	1700000	
8	MOHAN MEAKINS DRAIN	29-03-22	7.43	40	75	340	136	942	1078	2200000	790000	
9	NER U/S DRAIN	29-03-22	7.25	40	64	256	220	648	768	2800000	940000	
10	MAHESHGANJ DRAIN	29-03-22	7.44	40	48	198	74	914	988	1700000	780000	
11	NER D/S DRAIN	29-03-22	7.23	40	78	296	134	704	838	2800000	2200000	
12	GHASIYARI MANDI DRAIN	29-03-22	7.33	40	85	336	144	868	1012	1700000	790000	
13	TRANS GOMTI NALA	29-03-22	7.57	30	36	144	64	784	848	920000	330000	
14	CNINA BAZAR DRAIN	29-03-22	7.18	50	95	368	148	1104	1252	940000	330000	
15	JOPLING ROAD / PARAG DAIRY NALA	29-03-22	7.53	60	182	548	164	868	1032	2600000	1300000	
16	LAPLACE DRAIN	29-03-22	7.39	60	106	446	98	698	796	1300000	790000	
17	DALIGANJ 1 NALA	29-03-22	7.37	60	124	514	124	824	948	2600000	1300000	
18	JIYAMAU NALA	29-03-22	7.54	50	75	288	128	1360	1488	790000	330000	
19	LA-MARTINIER NALA	29-03-22	7.6	40	38	152	86	992	1078	1100000	490000	
20	MAHANAGAR NISHATGANJ NALA	29-03-22	7.44	50	92	352	142	798	940	2000000	1100000	
21	G H CANAL NALA	29-03-22	7.43	40	86	314	156	852	1008	17400000	790000	
22	DALIGANJ 2 NALA	29-03-22	7.65	60	154	645	138	864	1002	2800000	1700000	
23	ARTS COLLAGE NALA	29-03-22	7.45	520	104	384	152	1028	1180	1100000	700000	
24	HANUMAN SETU NALA	29-03-22	7.39	40	62	256	132	908	1037	1300000	490000	
25	KEDAR NATH NALA	29-03-22	7.51	40	64	216	120	716	836	540000	240000	
26	BABA KA PURVA NALA	29-03-22	7.48	30	38	176	78	772	850	2400000	1200000	
27	KUKRAIL NALA + SEWAGE	29-03-22	7.74	40	34	160	74	548	622	1100000	230000	

HIGH COURT OF JUDICATURE AT ALLAHABAD

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (MPN/100ml)	TS (MPN/100ml)	TC (mg/l)	FC (mg/l)	
1	FAIZULLAGANJ D/S DRAIN	29-03-22	7.24	50	77	350	132	1018	1150	1300000	790000	
2	FAIZULLAGANJ U/S DRAIN	29-03-22	7.45	40	52	224	82	912	994	1700000	790000	
3	GHAILA DRAIN	29-03-22	8.28	30	19	112	56	390	446	2200000	1100000	
4	BAIRIKALA DRAIN	29-03-22	7.85	30	18.2	73.6	60	764	824	790000	230000	
5	SAHARA NAHAR NALA	29-03-22	7.66	40	58	208	112	710	822	1600000	920000	
6	GOMTI NAGAR VISTAR DRAIN	29-03-22	7.77	40	42	168	92	670	762	490000	170000	
7	GOMTI NAGAR DRAIN	29-03-22	7.52	50	62	224	122	694	816	790000	490000	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

242

HIGH COURT OF JUDICATURE AT ALLAHABAD

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	BOD (mg/l)	COD (mg/l)	
1	MAHESH GANJ DRAIN	22-02-22	7.25		68	646	714	1200000	680000	50	154	
2	CHINA BAZAR DRAIN	22-02-22	7.15		132	912	1044	920000	350000	80	352	
3	GHASIYARI MANDI DRAIN	22-02-22	DRY	DRY		DRY		DRY		DRY		DRY
4	WAZIRGANJ DRAIN	22-02-22	6.94		108	546	654	2100000	1100000	62	328	
5	NER D/S DRAIN	22-02-22	7.06		190	598	788	2200000	1100000	86	368	
6	NER U/S DRAIN	22-02-22	7.25		172	554	726	2200000	790000	74	344	
7	RUPUR KHADRA DRAIN	22-02-22	7.21		164	1082	1246	2600000	1300000	90	382	
8	MOHAN MEAKINS DRAIN	22-02-22	7.12		158	862	1020	1300000	780000	68	312	
9	PATA NALA	22-02-22	7.51		54	612	666	2400000	1100000	52	160	
10	SARKATA NALA	22-02-22	7.09		65	632	697	2000000	930000	68	192	
11	GAU GHAT DRAIN	22-02-22	7.5		146	982	1128	1600000	540000	64	278	
12	NAGARIYA DRAIN	22-02-22	6.94		172	764	936	2600000	1400000	68	294	
13	MAHANAGAR NISHATGANJ NALA	22-02-22	6.77		126	776	902	2100000	1100000	75	304	
14	LA PLACE DRAIN	22-02-22	8.33		146	726	872	1100000	790000	72	294	
15	KEDAR NATH NALA	22-02-22	7.05		118	636	754	490000	230000	60	208	
16	HANUMAN SETU NALA	22-02-22	7.98		116	886	1002	1100000	790000	46	215	
17	JOPLING ROAD/ PARAG DAIRY NALA	22-02-22	7.86		140	872	1012	2200000	1100000	84	310	
18	JIAMAU NALA	22-02-22	7.01		136	1392	1528	700000	230000	85	328	
19	LA MARTINIERE NALA	22-02-22	7.4		124	964	1088	920000	350000	56	216	
20	DALIGANJ -1 NALA	22-02-22	8.27		132	876	1008	1400000	700000	76	364	
21	DALIGANJ -2 NALA	22-02-22	8.21		146	964	1110	2400000	1300000	84	356	
22	D/S KUKRAIL NALA	22-02-22	6.98		94	464	558	130000	79000	42	176	
23	G H NALA	22-02-22	6.87		112	776	888	1200000	680000	55	192	
24	BABA KA PURVA NALA	22-02-22	7.07		62	764	826	3500000	1300000	34	152	
25	ARTS COLLAGE NALA	22-02-22	8.81		124	906	1030	1300000	790000	50	276	
26	KILA MOHAMMADI NALA	22-02-22	7.19		74	712	796	2400000	680000	58	166	
27	TRANS GOMTI NALA	22-02-22	7.88		136	922	1058	790000	330000	56	318	

HIGH COURT OF JUDICATURE AT ALLAHABAD

27

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	BOD (mg/l)	COD (mg/l)	
1	FAIZULLAGANJ D/S DRAIN	22-02-22	7.64		70	680	755	1100000	490000	44	154	
2	FAIZULLAGANJ U/S DRAIN	22-02-22	7.29		45	592	637	1300000	790000	64	182	
3	GHAILA DRAIN	22-02-22										
4	BAIRIKALA DRAIN	22-02-22	7.5		58	634	692	390000	220000	40	156	
5	SAHARA NAHAR NALA	22-02-22	7.19		76	674	750	1300000	780000	38	184	
6	GOMTI NAGAR VISTAR DRAIN	22-02-22	7.2		70	624	694	790000	330000	56	224	
7	GOMTI NAGAR DRAIN	22-02-22	7.23		172	684	856	700000	330000	89	364	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

29/42

HIGH COURT OF JUDICATURE AT ALLAHABAD

(28)

LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	BOD (mg/l)	COD (mg/l)	
1	MAHESH GANJ DRAIN	24-11-21	7.62		156	978	1134	1300000	490000	94	312	
2	CHINA BAZAR DRAIN	24-11-21	8.42		164	1744	1908	940000	490000	241	812	
3	GHASIYARI MANDI DRAIN	24-11-21	8.03		244	1252	1496	1100000	490000	276	824	
4	WAZIRGANJ DRAIN	24-11-21	8.02		212	920	1132	1700000	790000	155	544	
5	NER D/S DRAIN	24-11-21	8.07		184	986	1170	2400000	1300000	276	896	
6	NER U/S DRAIN	24-11-21										DRY
7	RUPUR KHADRA DRAIN	24-11-21	7.83		188	1206	1394	2800000	1300000	98	326	
8	MOHAN MEAKINS DRAIN	24-11-21	8.37		264	1668	1932	1100000	790000	326	924	
9	PATA NALA	24-11-21	7.87		160	737	897	3500000	1300000	96	298	
10	SARKATA NALA	24-11-21	7.91		110	642	752	2200000	7900000	62	316	
11	GAU GHAT DRAIN	24-11-21	7.86		96	942	1038	1700000	790000	46	230	
12	NAGARIYA DRAIN	24-11-21	7.9		102	576	678	2400000	1100000	54	260	
13	MAHANAGAR NISHATGANJ NALA	24-11-21	7.81	50	90	794	884	2400000	790000	135	384	
14	LA PLACE DRAIN	24-11-21	7.71	40	92	638	730	1300000	490000	62	236	
15	KEDAR NATH NALA	24-11-21	7.9	30	80	692	772	2600000	780000	132	360	
16	HANUMAN SETU NALA	24-11-21	7.92	60	88	785	873	1100000	490000	52	168	
17	JOPLING ROAD/ PARAG DAIRY NALA	24-11-21	7.82	40	74	622	696	2300000	1300000	48	238	
18	JIAMAU NALA	24-11-21	8.04	40	196	1237	1433	790000	330000	303	912	
19	LA MARTINIERE NALA	24-11-21	8.35	40	144	1012	1156	940000	460000	55.5	224	
20	DALIGANJ -1 NALA	24-11-21	7.67	40	112	692	804	2200000	1100000	58	234	
21	DALIGANJ -2 NALA	24-11-21	7.7	40	64	286	350	1700000	700000	38	146	
22	D/S KUKRAIL NALA	24-11-21	8.04	50	88	820	908	1100000	490000	61	228	
23	G H NALA	24-11-21	8.2	40	86	724	810	1300000	790000	78	234	
24	BABA KA PURVA NALA	24-11-21	8.1	40	84	1320	1404	3400000	1700000	89	320	
25	ARTS COLLAGE NALA	24-11-21	8.16	60	98	901	999	1700000	790000	54	182	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

2695

HIGH COURT OF JUDICATURE AT ALLAHABAD

29

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	BOD (mg/l)	COD (mg/l)	
1	FAIZULLAGANJ D/S DRAIN	24-11-21	7.29		168	946	1114	1300000	790000	88	290	
2	FAIZULLAGANJ U/S DRAIN	24-11-21	7.68		126	848	974	1100000	490000	52	153.6	
3	GHAILA DRAIN	24-11-21	7.78		66	668	734	2200000	1300000	33	110	
4	BAIRIKALA DRAIN	24-11-21	7.98		70	584	654	400000	270000	36	144	
5	SAHARA NAHAR NALA	24-11-21	8.15	30	76	616	692	1400000	700000	66.2	212	
6	GOMTI NAGAR VISTAR DRAIN	24-11-21	8.3	30	84	636	720	700000	330000	86	284	
7	GOMTI NAGAR DRAIN	24-11-21	8.07	60	194	938	1132	790000	330000	334	1008	

COMMISSIONER FOR OATHS HIGH COURT ALL

29/06

HIGH COURT OF JUDICATURE AT ALLAHABAD

(30)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	BOD (mg/l)	COD (mg/l)	
1	MAHESH GANJ DRAIN	23-10-21	7.78	50	120	972	1092	3500000	1700000	74	296	
2	CHINA BAZAR DRAIN	23-10-21	7.86	50	112	1224	1336	790000	330000	54	216	
3	GHASIYARI MANDI DRAIN	23-10-21	7.81	50	116	724	840	700000	330000	78	304	
4	WAZIRGANJ DRAIN	23-10-21	7.56	50	94	676	770	2200000	1300000	58	232	
5	NER D/S DRAIN	23-10-21	7.62	50	132	652	784	3500000	790000	88	344	
6	NER U/S DRAIN	23-10-21	7.56	50	128	598	726	2400000	490000	82	330	
7	RUPUR KHADRA DRAIN	23-10-21	7.91	50	144	1152	1296	5400000	3500000	96	368	
8	MOHAN MEAKINS DRAIN	23-10-21	7.63	50	112	924	1036	460000	230000	66	256	
9	FAIZULLAGANJ D/S DRAIN	23-10-21	7.82	50	104	868	972	700000	330000	68	272	
10	FAIZULLAGANJ U/S DRAIN	23-10-21	7.85	50	94	836	930	460000	68000	52	224	
11	PATA NALA	23-10-21	7.76	50	86	612	698	2400000	790000	42	176	
12	SARKATA NALA	23-10-21	7.81	50	92	652	744	2200000	490000	48	208	
13	GAU GHAT DRAIN	23-10-21	8	50	72	812	884	2400000	1300000	38	136	
14	NAGARIYA DRAIN	23-10-21	7.64	50	68	416	484	1100000	700000	36	128	
15	GHAILA DRAIN	23-10-21	7.84	60	78	636	714	3500000	330000	44	168	
16	BAIRIKALA DRAIN	23-10-21	8.12	40	70	548	618	240000	79000	32	104	
17	SAHARA NAHAR NALA	23-10-21	7.82	50	112	492	604	3500000	1700000	66	236	
18	MAHANAGAR NISHATGANJ NALA	23-10-21	7.86	60	136	778	914	2800000	700000	54	208	
19	LA PLACE DRAIN	23-10-21	8.33	40	148	727	875	1100000	460000	74	296	
20	KEDAR NATH NALA	23-10-21	8.04	40	132	691	823	390000	210000	48	188	
21	HANUMAN SETU NALA	23-10-21	7.87	60	112	668	780	1400000	460000	48	156	
22	GOMTI NAGAR VISTAR DRAIN	23-10-21	7.62	50	94	340	434	49000	17000	56	208	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

2997

(31)

23	JOPLING ROAD/ PARAG DAIRY NALA	23-10-21	8.06	40	156	878	1034	3500000	700000	86	312	
24	JIAMAU NALA	23-10-21	7.53	50	128	469	597	460000	230000	58	286	
25	GOMTI NAGAR DRAIN	23-10-21	7.43	50	104	512	616	130000	34000	62	240	
26	LA MARTINIERE NALA	23-10-21	7.66	50	86	385	471	7900000	4900000	44	168	
27	DALIGANJ -1 NALA	23-10-21	8.17	60	142	915	1058	2300000	1300000	78	288	
28	DALIGANJ -2 NALA	23-10-21	8.05	40	168	1046	1214	2200000	1100000	86	298	
29	D/S KUKRAIL NALA	23-10-21	7.38	60	112	471	583	1300000	790000	56	216	
30	G H NALA	23-10-21	7.44	50	102	530	632	2400000	490000	62	242	
31	BABA KA PURVA NALA	23-10-21	7.35	50	102	298	400	7900000	3300000	74	270	
32	ARTS COLLAGE NALA	23-10-21	8.01	60	126	848	974	2200000	1100000	52	172	

(29)

COMMISSIONER FOR OATHS HIGH COURT

2948

(32)

2449

In the HON'BLE High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.

WPIL no. 4436 of 2003

Sewage Treatment Plant, Lucknow through Narendra Kumar

..... Petitioner.

Versus

State of U.P. (Civil)

.....Opposite Party/ies.

ANNEXURE NO. – SCA3

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

(33)

पत्रांक संख्या-939097/सी-5/सामान्य-46/2022 दिनांक 19/9/22
पंजीकृत

2950

सेवा में,
नगर आयुक्त,
नगर निगम,
लखनऊ।

यह कि माननीय एन.जी.टी. में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं0–15 के अंश निम्नवत् है, का अवलोकन करने का कष्ट करें:–

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ0ए0 सं0–593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार उपरोक्त कार्य ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 अनुसार रूपये 5.0 लाख प्रति ड्रेन/माह की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय होगा।

यह कि क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 27.11.2020 को गोमती नदी में मिलने वाले नालों का निरीक्षण किया गया था। निरीक्षण में पाया गया कि गोमती नदी में मिलने वाले 12 नाले टैप्ड है परन्तु उनसे ओवरफ्लो होकर सीवेज गोमती नदी में मिल रहा है एवं 07 नाले जो अनटैप्ड है, उनके माध्यम से भी अनट्रीटेड सीवेज गोमती नदी में मिल रहा था,

.....2

टी.सी.–12 वी., विभूति खण्ड,
गोमती नगर, लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट -www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

34

2951

तत्क्रम में उपरोक्त आदेश के अनुपालन में नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु बोर्ड के पत्रांक संख्या–जी 34306/सी–5/सा0–46/2020 दिनांक 02.12.2020 द्वारा निम्नवत् कारण बताओ नोटिस जारी किया गया था–

1. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।
2. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से सीवेज के शुद्धिकरण होने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में क्षेत्रीय कार्यालय, लखनऊ के पत्रांक संख्या–1422/जी.एफ.–35/2022 दिनांक 17.09.2022 द्वारा आख्या प्रेषित की गयी है, जिसमें मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार उक्त तिथि तक नालों की पूर्णतयः टैपिंग/बायोरेमिडियेशन न किये जाने के कारण नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु पूर्व में जारी कारण बताओ नोटिस दिनांक 02.12.2020 की पुष्टि करने की संस्तुति की गयी है।

नगर निगम, लखनऊ द्वारा प्रेषित ई–मेल दिनांक 15.09.2022 के माध्यम से अवगत कराया गया है कि :–

- 07 अनटैप्ड नालों (बैरीकला, फैजुल्लागंज अपस्ट्रीम, फैजुल्लागंज डाउनस्ट्रीम, सहारा सिटी, गोमती नगर ड्रेन, गोमती नगर एक्सटेन्शन एवं घैला ड्रेन) पर बायोरेमेडियेशन मैसर्स जे0एम0 इन्फ्रा एण्ड इन्वायरो टेक्नोलाजी प्रा0लि0 द्वारा दिनांक 01/10/2021 से शुरू किया गया।
- 04 आंशिक टैप्ड नालों (नगरिया नाला, सरकटा नाला, पाटा नाला, वजीरगंज नाला) पर बायो रेमियेडियेशन का कार्य मैसर्स नीलटेक इन्फ्राबिल्ड प्रा0लि0 द्वारा दिनांक 14/01/2022 से शुरू किया गया।
- 01 आशिक टैप्ड नाला (जी0एच0 कैनाल) पर दिनांक 04/12/2021 से बायोरेमिडियेशन का कार्य मैसर्स बायोएक्स ग्रीन्स टेक्नोलाजिस प्रा0लि0 द्वारा किया जा रहा है।
- अन्य शेष 07 नाले जो कि आंशिक टैप्ड/ओवर फ्लो हो रहे है, पर बायोरेमिडियेशन अथवा अन्य कोई उपचार व्यवस्था का प्राविधान नहीं किया गया है।

...3

COMMISSIONER FOR OATHS HIGH COURT

HIGH COURT OF JUDICATURE AT ALLAHABAD

35

2952

अग्रेतर क्षेत्रीय कार्यालय, लखनऊ द्वारा अपने पत्रांक–1422/जी.एफ.–35/2022 दिनांक 17.09.2022 द्वारा प्रेषित आख्यानुसार 19 नाले, जिनका उत्प्रवाह गोमती नदी में निस्तारित होता है, उन पर की गयी टैपिंग/बायोरेमिडियेशन की व्यवस्था तथा पर्यावरणीय क्षतिपूर्ति का ऑकलन निम्नानुसार करते हुये पर्यावरणीय क्षतिपूर्ति अधिरोपित करने की संस्तुति की गयी है:–

क0सं0	गोमती नदी में मिलने वाले नालों का विवरण	बायोरेमिडियेशन कार्य प्रारम्भ की तिथि	दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने (कुल माह)	रू0 5.0 लाख प्रतिमाह प्रति नाला की दर से पर्यावरणीय क्षतिपूर्ति (रू0)
1	बैरी कला नाला	01.10.2021	10 माह	50 लाख
2	अपस्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
3	डाउन स्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
4	सहारा सिटी नाला	01.10.2021	10 माह	50 लाख
5	गोमती नगर विस्तार नाला	01.10.2021	10 माह	50 लाख
6	गोमती नगर नाला	01.10.2021	10 माह	50 लाख
7	घैला नाला	01.10.2021	10 माह	50 लाख
8	नगरिया नाला	14.01.2022	13 माह	65 लाख
9	सरकटा नाला बैरल	14.01.2022	13 माह	65 लाख
10	पाटा नाला	14.01.2022	13 माह	65 लाख
11	वजीरगंज नाला	14.01.2022	13 माह	65 लाख
12	जी0एच0 कैनाल	04.12.2021	12 माह	60 लाख
13	गऊघाट नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
14	लामार्टिनियर नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
15	बैरल नं0–2, दायॉ तटबंध (महेषगंज नाला, लखनऊ खण्ड–1)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
16	बैरल नं0–3 (आर्टस कालेज नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
17	बैरल नं0–4 (हनुमान सेतु नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
18	बैरल नं0–2 (डालीगंज नाला नं0–2)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
19	टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 06)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
	कुल पर्यावरणीय क्षतिपूर्ति (रूपये)			रू0 1405 लाख

...4

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

36

2953

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी की संस्तुति के आधार पर सक्षम अधिकारी के अनुमोदनोपरान्त नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) एवं दिनांक 01.12.2020 से. बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक तालिकानुसार रूपये 14,05,00,000/– (रूपये चौदह करोड़ पॉच लाख मात्र) अर्थात कुल पर्यावरणीय क्षतिपूर्ति धनराशि रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) अधिरोपित की जाती है।

अग्रेतर मा0 एन.जी.टी. द्वारा ओ0ए0 संख्या–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार अन्य सभी 07 ड्रेन्स, जिनमें सीवेज शुद्धिकरण का काई कार्य अभी तक प्रारम्भ नही किया गया है। अतः रूपये 5.0 लाख प्रतिमाह/ड्रेन की दर से उक्त ड्रेन्स में सीवेज के शुद्धिकरण हाने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित होती रहेगी।

उपरोक्त के संबंध में इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के पक्ष में पर्यावरणीय क्षतिपूर्ति रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या–**701502010002104** आई0एफ0एस0 कोड–**UBIN0570150** में जमा करना सुनिश्चित करें, अन्यथा संस्था के विरूद्ध नियमानुसार कार्यवाही प्रारम्भ कर दी जायेगी जिसका सम्पूर्ण उत्तरदायित्व संस्था एवं उसके उत्तरदायी व्यक्तियों का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

भवदीय,

मुख्य पर्यावरण अधिकारी,वृत्त–5

प्रतिलिपिः– **निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।** 19/9/22

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लाट नं0–18, सेक्टर–7, गोमती नगर, लखनऊ।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. जिलाधिकारी, लखनऊ।
5. महा प्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, चतुर्थ, उ0प्र0 जल निगम, लखनऊ।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि संस्था के विरूद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की प्रति अपने स्तर से भी प्राप्त कराकर अनुपालन कराया जाना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी,वृत्त–5

19/9/22 19/9/22

HIGH COURT OF JUDICATURE AT ALLAHABAD

2954

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	18-OCT-2022 16:48:19
NAMES OF THE ACC/ REGISTERED USER :	TUSHAR VERMA
COURT TYPE :	HIGH COURT
BENCH NAME:	LUCKNOW BENCH OF ALLAHABAD HIGH COURT
NAME OF LITIGANT :	UPPCB
e-COURT RECEIPT NO :	UPCT1819J2248Q217
e-COURT FEE AMOUNT :	₹ 15 (Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatname / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, if Any	₹ 0

UPCT1819J2248Q217

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

HIGH COURT OF JUDICATURE AT ALLAHABAD

2955

Gmail

Ashok Kumar Verma <legal.advisor54@gmail.com>

SCA in Sewage Treatment Plant WPIL no. 4436 of 2003

Ashok Kumar Verma <legal.advisor54@gmail.com> 19 October 2022 at 04:31
To: bksinghlucknow1@gmail.com

Kindly take notice of the 4th Supplementary Counter Affidavit being filed in WPIL no. 4436 of 2003 on behalf of the U.P. Pollution Control Board.

Regards
Ashok Kumar Verma
Counsel for the UPPCB

Image0001_New.PDF
1617K

HIGH COURT OF JUDICATURE AT ALLAHABAD

2956

~~2913~~ 3

-1-

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

Public Interest Litigation (PIL) No.- 4436 of 2003

Sewage Treatment Plant Lucknow .... Petitioner

Versus

State of U.P. & others Respondents

INDEX

Sl. No.	Particulars	Page No (s)
1.	Application for taking Short Counter Affidavit on record.	-9-
2.	Affidavit in support of Short Counter Affidavit.	3-8
3.	**Annexure SCA No. 1** - True copy of the list indicating details of discharge drains in Lucknow.	-9-
4.	**Annexure SCA No. 02** - Copy of the letter dated 11.06.2022.	-10-
5.	**Annexure SCA No. 03** - Copy of the letter dated 05.09.2022.	11-12
6.	**Annexure SCA No. 04** - Copy of the letter dated 22.06.2022.	-13-
7.	**Annexure No.SCA-5** Copy of the letter dated 03-09-2022.	-14-
8.	Identity Proof of the deponent & vakalatnama	15-16

Lucknow
Dated: 25.11.2022

(Rishabh Kapoor)
Advocate
Counsel for the Respondents
Mobile No. 7524961782
AOR B/R-1482

RISHABH KAPOOR
Digitally signed by RISHABH KAPOOR
DN: CN=RISHABH KAPOOR, O=Mob.-7524961782, OU=AOR. B/R1482/2014, E=kapoor.rishabh65@gmail.com, C=IN
Reason: I am the author of this document
Location: your signing location here

HIGH COURT OF JUDICATURE AT ALLAHABAD

2957
~~2920~~

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

Public Interest Litigation (PIL) No.- 4436 of 2003

Sewage Treatment Plant Lucknow .... Petitioner

Versus

State of U.P. & others Respondents

APPLICATION FOR TAKING SHORT COUNTER AFFIDAVIT ON RECORD

The above-noted applicant/respondent most respectfully submits as under: -

For the facts reasons and circumstances mentioned in the accompanying short counter affidavit, it is most respectfully prayed that this Hon'ble Court may kindly be pleased to take instant application supported by short counter affidavit.

Any other suitable order or direction, which this Hon'ble Court deems fit and proper in the circumstances of the case, may also kindly be passed.

Lucknow
Dated: 25.11.2022

(Rishabh Kapoor)
Advocate
Counsel for the Respondents

HIGH COURT OF JUDICATURE AT ALLAHABAD

-3-

~~2921~~
2958

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, SITTING AT LUCKNOW.

Public Interest Litigation (PIL) No.- 4436 of 2003

HIGH COURT ALLAHABAD AFFIDAVIT 2002 0351712

10 रु. कोर्ट फी COURT FEE Rs.10 भारत INDIA दस रुपये TEN RUPEES

Sewage Treatment Plant Lucknow .... Petitioner

Versus

State of U.P. & others Respondents

AFFIDAVIT IN SUPPORT OF APPLICATION FOR TAKING SHORT COUNTER AFFIDAVIT ON RECORD

I, DINESH KUMAR, aged about 32 years, son of Shri LEELADHAR, Resident of HN 594/17 MASIHA GUNJ SIPRI BAZAR JHANSI, presently posted as PROJECT MANAGER CONSTRUCTION UNIT UP JAL NIGAM RURAL LUCKNOW, Qualification- B.Tech (civil), Occupation- Engineer Employee, the deponent do hereby solemnly affirm and state on oath as under: -

COMMISSIONER FOR OATH High Court, Allahabad

1. That the deponent is presently posted as PROJECT MANAGER CONSTRUCTION UNIT UP JAL NIGAM RURAL LUCKNOW and

HIGH COURT OF JUDICATURE AT ALLAHABAD

is duly authorized to swear in this instant affidavit and as such, he is well conversant with the facts and circumstances of the case deposed to hereinafter.

2. That this matter was taken up before this Hon'ble Court on 19.10.2022 on which date this Hon'ble Court was pleased to pass the following order.

> *"1. In terms of the order dated September 21, 2022 passed by this Court, Mr. Indejit Singh, Municipal Commissioner, Nagar Nigam, Lucknow is present in person in the Court.*
>
> *2. Learned counsel appearing for the U.P. Jal Nigam submitted that the executing agency in the State for construction of Sewage Treatment Plants is U.P. Jal Nigam. All the projects are prepared and sent to the National Mission for Clean Ganga for approval. The projects are being sent, however, approval is still awaited. He seeks short adjournment to file an affidavit furnishing all the details.*
>
> *3. Learned counsel appearing for the Nagar Nigam, Lucknow submitted that he could not appear on the earlier date fixed as he was held up in another Court. He submitted that against discharge of 786 MLD estimated in the year 2022, installed capacity of 445 MLD is available, whereas rest of the plants are being constructed, and as informed by U.P. Jal Nigam, these will be completed by March 31, 2023,*
>
> *4. Adjourned to November 28, 2022.*
>
> *5. Personal appearance of the officer present is exempted, unless directed otherwise.*
>
> *6. Copy of the order be placed on record of aforesaid connected petition."*

3. That in compliance of the order dated 19.10.2022 the answering deponent is filing the instant affidavit for just and proper adjudication of the case.

4. That river Gomti roughly divides Lucknow city in two equal parts. Right bank of river Gomti is referred as Cis Gomti & whereas left bank of river Gomti is Trans Gomti. Total of 33 drains outfalls in river Gomti within Lucknow Nagar Nigam limit. True copy of the list indicating details of discharge drains in Lucknow is being annexed herewith as <u>Annexure No.SCA-1</u> to this affidavit.

COMMISSIONER FOR OATHS High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

5. That out of 34 drains, 26 drains were tapped earlier under Gomti Action Plan (GOAP) Phase-1 in year 2002 & Phase-2 in year 2010 & the discharge of these drains is being treated at existing 56 mld (42mld+14mld) STP at Daulatganj & 345 mld STP at Bharwara. It is further submitted that at present, due to increase in discharge of drains and also due to pumping plants which have outlived their design lives, 10 drains are overflowing out of earlier fully tapped 26 drains.

6. That due to expansion of Lucknow, 7 new drains emerged in outskirt area of city out of which, BOD of Ghaila drain is within permissible limit, therefore, no action is proposed for this drain. For the Interception & Diversion works of remaining 6 drains namely: Bankala, Faizullaganj upstream, Faizullaganj downstream, Sahara, Gomti Nagar and Gomti Nagar Extension, there DPR's have been prepared & forwarded to National Mission for Clean Ganga (NMCG), New Delhi for approval & allotment of funds under Namami Gange Program and the same is pending with NMCG.

7. That in Phase-I, construction of 39 MLD capacity STP at Daulatganj & I & D works of Barikalan Drain and construction of 1 MLD capacity STP, which estimated/approved cost Rs. 213.91 Crore. It is further submitted that DPR has been approved by NMCG on 06.05.2020. Pending matter in Hon'ble Supreme Court is cleared. Work start date 01.06.2022 and work completion date 30.11.2023 given to M/s R.K. Engineers vide letter No. 02/camp AC-1/20 dated 11.06.2022. Copy of the letter dated 11.06.2022 is being annexed herewith as <u>Annexure No.SCA-2</u> to this affidavit.

HIGH COURT OF JUDICATURE AT ALLAHABAD

2961

8. That in Phase-II Part-I, I&D work of Faizullahganj Upstrem and downstream with Maheshganj drains and construction of 50 MLD capacity STP at Loniyapurwa, which estimated/approved cost is Rs. 458.06 Crore. It is further submitted that DPR forwarded to MNCG, New Delhi by Office of Project Director, State Mission for Clean Ganga (SMCG), Lucknow vide letter No. 915/369T/SMCG-UP/09 dated 05.09.2022. NMCG forwarded DPR for TPA. Copy of the letter dated 05.09.2022 is being annexed herewith as Annexure No.SCA-3 to this affidavit.

9. That in Phase-II Part-2, I&D works of Qila Mohammadi Drain and construction of 100 MLD capacity STP at Bijnaur, which estimated/approved cost is Rs. 444.66 Crore. It is further stated that DPR forwarded to NMCG, New Delhi by Office of Project Director, State Mission for Clean Ganga (SMCG), Lucknow vide letter No. 520/0369-T/SMCG-UP/02 dated 22.06.2022. NMCG return DPR with observation for compliance the same revised DPR preparation work is in progress and shall be submitted earlier to SMCG. Copy of the letter dated 22.06.2022 is being annexed herewith as Annexure No.SCA-4 to this affidavit.

10. That in Phase-III, I&D of 3 drains namely Gomti Nagar, Sahara, Gomti Nagar Extension, 75 MLD STP at Bharwara, which estimated/approved cost is Rs. 657.17 Crore. It is further stated that DPR forwarded to NMCG, New Delhi by Office of Project Director, State Mission for Clean Ganga (SMCG), Lucknow 1042/6-369-T/SMCG-UP/08 dated 14.10.2020. Observation was raised by NMCG and for compliance of the same revised DPR was submitted to SMCG

HIGH COURT OF JUDICATURE AT ALLAHABAD

vide letter no. 422/012-0272(1)/2022 Dated 03-09-2022 by C.E. (Ganga), UPJN (Rural), Lucknow. Copy of the letter dated 03-09-2022 is being annexed herewith as **Annexure No.SCA-5** to this affidavit.

11. That DPR amounting to Re 213.91 cr under phase 1, which comprises of the works of I&D of Barkala drain, construction of 1 mld STP at Barikala, construction of 39 mld STP Daulatan including 15 years O&M has been sanctioned by NMCG vide letter no Pr- 15011/4/2018-TECH CONSTRUCTION NMCG dated 06th May 2020.

12. That the tender was decided in favour of firm M/s R.K. Engineers Sales Ltd, Lucknow & Letter of Accepance was issued vide letter No 557/camp (M. Pr.)/ Daulatganj STP/01 dated 17.09.2020 of General Manager, Gomti Pollution Control Unit, Lucknow, but the agreement could not be executed due to litigation by M/s Geo Miller SLP (Diary no. 19857/2921 filled on 24.08.2021, SLP(C) No 013371/2021 registered on 28.08.2021) in Hon'ble Supreme Court.

13. That the case is finalized as on 19th May 2022 after that new date for start of work 01.06.2022 is given to M/s R.K. Engineers and work is in progress at present.

14. That the 6 new drains shall be tapped after approval of DPR and allotment of funds. The 10 of partially tapped drains shall be fully tapped only after enhancement in treatment capacity, as the sewage treatment capacity is insufficient at present, which can only be done once the works proposed in all the above DPR's forwarded to NMCG, New Delhi under Namami Gange are executed and commissioned.

HIGH COURT OF JUDICATURE AT ALLAHABAD

2963

15. That for the facts reasons and circumstances stated in this Short Counter affidavit, this Hon'ble Court may graciously be pleased to allow this short counter affidavit take on record and pass appropriate orders as it deems fit in the interest of justice.

LUCKNOW

DATED:- 25/11/2022 DEPONENT.

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of paras .....1 & 2.....of this Affidavit are true to my personal knowledge and belief, while those of paras .....3 To 14.....are believed to be true by me on the basis of information gathered from records and also paras .....15.....are based on legal advice. No part of it is false and nothing material has been concealed. So, help me God.

LUCKNOW

DATED:- 25/11/2022 DEPONENT.

I identify the deponent on the basis of record shown to me.

ADVOCATE

OATH COMMISSIONER

Solemnly affirmed before me on 25/11/2022 at 9.12 a.m./p.m. by the deponent, Sri Dinesh kumar , who is identified by Shri Rishabh Kapoor , Advocate, High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

COMMISSIONER FOR OATH High Court, Allahabad

H.K. Verma
OATH COMMISSIONER
High Court, Allahabad

HIGH COURT OF JUDICATURE AT ALLAHABAD

Annexure No-1

Discharge detail of Existing Drain/SPS of Lucknow In May 2022

S.No.	Name of Drain	Min^m Discharge of 7 Days	Average Discharge of 7 Days	Max^m Discharge of 7 Days	Peak Factor	Remark	NMCG DPR Proposal
	A) CIS Gomti (Right Hand Bank)						
1	BAIRIKALA	0.39	0.98	1.69	1.72	Untapped	Sanctioned in Pollution Abatement of River Gomti, Lucknow Phase-I Part-I
2	NAJARIA	24.19	30.88	41.47	1.35	S.P.S. (Existing)	
3	MOHNIPURWA	1.73	5.36	8.64	1.47	By Gravity (Existing)	
4	SARKATA	19.01	31.66	49.31	1.72	S.P.S. (Existing)	
5	PATA	13.82	25.38	41.47	1.63	S.P.S. (Existing)	
6	NER U/S	0.88	1.59	3.46	2.17	By Gravity (Existing)	
7	NER D/S	0.86	2.49	4.32	1.73	S.P.S. (Existing)	
8	WAZIRGANJ	17.28	45.38	77.76	1.71	S.P.S. (Existing)	
9	GHAMARIMANDI	2.59	15.63	32.83	2.10	S.P.S. (Existing)	
10	CHINA BAZAR	0.04	0.12	0.49	4.07	S.P.S. (Existing)	
11	LAPLACE	3.46	8.89	16.42	1.85	S.P.S. (Existing)	
12	JAILING ROAD	0.04	0.39	0.86	2.23	S.P.S. (Existing)	
13	G H CANAL	137.29	199.55	254.73	1.28	S.P.S. (Existing)	
14	JIAMAU	0.07	2.30	6.91	3.00	S.P.S. (Existing)	
15	LAMARTINIER	0.30	1.94	5.18	2.67	By Gravity (Existing)	
	Sub Total (A)	221.93	393.83	589.54	1.50		
	B) TRANS GOMTI (Left Hand Bank)						
16	GHAILA	0.00	0.00	0.07	17.50	untapped	100 KLD Modular STP can be consider
17	FAIZULLAGANJ U/S	4.23	8.96	14.88	1.66	untapped	Pollution Abatement of River Gomti, Lucknow Phase-II Part-I in Present DPR
18	FAIZULLAGANJ D/S	0.07	0.77	2.79	3.60	untapped	
19	MAHESH GANJ	1.46	8.22	13.21	1.61	By Gravity (Existing)	
20	ROOP PUR KHAIRA	0.00	1.65	4.32	2.62	S.P.S. (Existing)	
21	MOHAN MEDINS	1.73	6.26	13.82	2.21	S.P.S. (Existing)	
22	DALIGANJ -1 (D/S)	3.46	5.80	12.10	2.09	S.P.S. (Existing)	
23	DALIGANJ -2 (D/S)	0.86	1.37	6.05	4.41	S.P.S. (Existing)	
24	ARTS COLLEGE	0.16	1.28	4.65	3.64	By Gravity (Existing)	
25	HANUMAN SETU	0.86	3.98	7.78	1.95	By Gravity (Existing)	
26	TG Pala	0.04	0.59	1.90	3.22	S.P.S. (Existing)	
27	KEDARNATH	0.86	1.82	5.18	2.85	By Gravity (Existing)	
28	NISHAT GANJ	0.26	0.97	1.73	1.78	By Gravity (Existing)	
29	BAHAJA PURWA	0.00	0.34	0.86	2.51	By Gravity (Existing)	
30	KUKRAIL	24.19	82.52	139.10	1.69	S.P.S. (Existing)	
31	SAHARA CITY	1.73	7.59	17.28	2.28	untapped	Pollution Abatement of River Gomti, Lucknow Phase-III
32	GOMTI NAGAR DRAIN	12.10	77.15	32.83	1.48	untapped	
33	GOMTI NAGAR EXTENSION	0.86	2.07	3.46	1.67	untapped	
	Sub Total (B)	52.87	156.34	282.01	1.80		
	C) Toward Bal River						
34	QILA MOHAMMADI DRAIN	36.29	54.78	73.44	1.34	untapped	Pollution Abatement of River Gomti, Lucknow Phase-II Part-2
	Sub Total (C)	36.29	54.78	73.44	1.34		
	TOTAL (A+B+C)	311.09	604.96	944.99	1.56		

ASSISTANT PROJECT ENGINEER

PROJECT ENGINEER

PROJECT MANAGER

HIGH COURT OF JUDICATURE AT ALLAHABAD

-10-

Annexure-2

2965

ई-मेल:- se_third_upjn@yahoo.com

कार्यालय अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), लखनऊ

(कैम्प कार्यालय- खण्ड कार्यालय प्रांपुर, उ0प्र0 जल निगम (ग्रामीण) उन्नाव)

पत्रांक 02 / कैम्प एसी-01 / 02 दिनांक:- 11/06/2022

सेवा में,

मेसर्स आर०के० इंजीनियर्स,
खिलाड़ी इन्फास्ट्रेक्चर (जे०वी०), बी-116, प्रथम तल,
विभूति खण्ड (नियर -- रेलवे क्रासिंग),
गोमती नगर, लखनऊ।

विषय:- **Survey, Investigation, Design, Supply, Construction, Installation, Testing and Commissioning for Pollution Abatement Works for the River Gomti (Daulatganj) including all appurtenant structures and allied works including 15 years O&M as per scope of bid documents at Lucknow (Phase-I Part-1) under Namami Gange. (C.B. No.- 05/GM(Gomti)/PM – TGPCU/21-22 Dt. 24.08.2021)**

सन्दर्भ:- NMCG MoM Letter No. फा.नं. Pr-15011/4/2018-Tech Construction NMCG Dated 07.06.2022.

महोदय,

उपरोक्त विषयक इस कार्यालय के पत्र संख्या 01/कैम्प एसी-01/01 दिनांक 10.06.2022 का सन्दर्भ ग्रहण करें, जिसमे नमामि गंगे कार्यक्रम के अधीन गठित अनुबन्ध संख्या 05/GM(Gomti)/PM-TGPCU/21-22 dt. 28.08.2021 के अन्तर्गत कार्य समाप्ति की नयी तिथि त्रुटिवश 31.05.2024 अंकित हो गयी थी।

अतः उक्त तिथि 31.05.2024 के स्थान पर कार्य समाप्ति की नयी तिथि 30.11.2023 माना जाए।

कार्य के प्रारम्भ की नयी तिथि :- 01.06.2022
कार्य समाप्ति की नयी तिथि :- 30.11.2023

(मोहित चक्र)
अधीक्षण अभियन्ता

पृ0सं0 एवं दिनांक उपरोक्तानुसार।
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं अग्रेतर कार्यवाही हेतु प्रेषित।

1. मुख्य अभियन्ता (ल०क्षे०), उ०प्र० जल निगम(ग्रामीण),लखनऊ।
2. परियोजना प्रबन्धक, निर्माण इकाई, उ०प्र० जल निगम(ग्रामीण), लखनऊ।
3. अधिशासी अभियन्ता, खण्ड कार्यालय (वि०/यौं०), उ०प्र० जल निगम(ग्रामीण), लखनऊ।

अधीक्षण अभियन्ता

HIGH COURT OF JUDICATURE AT ALLAHABAD

-11-

Annexure No-3

2966

Annex-3

OFFICE OF THE PROJECT DIRECTOR
STATE MISSION FOR CLEAN GANGA
Plot no. 18, Sector-7, Gomti Nagar Extention, Lucknow-226010

Letter no. 915 / 3697 / SMCG-UP/09 Dated : 05/09 / 2022

To,

The Director General,
National Mission for Clean Ganga,
Major Dhyan Chand National Stadium,
Ist Floor, India Gate,
New Delhi-110 002

Reg: Revised DPR for "Pollution Abatement for River Gomti Lucknow, Phase-II Part-1, amounting to Rs. 458.06 Cr.

Ref: NMCG's Email Letter dated 25.07.2022

Dear Sir,

After incorporating the directions given by NMCG, the revised DPR for "Pollution Abatement for River Gomti Lucknow Phase-II Part-1, U.P., amounting to Rs. 458.06 Cr. has been received from the office of the Chief Engineer (Ganga), U.P.Jal Nigam (Rural) Lucknow; vide letter No. 397/012-0272(1)/2022 dated 25.08.2022. The details of the revised DPR is as under:

Sl.no	Name of Project	Estimated cost (Rs. in Cr.)		
		Cost of works	O & M for 15 yrs	Total Cost
1.	Revised DPR for "Pollution Abatement for River Gomti Lucknow, Phase-II Part-1.	206.85	251.21	458.06

The provisions made in the revised DPR is as below:

1. Nala Tapping - 03 no
2. SPS - 01 no
3. Approach Drain - 350 m
4. Approach Sewer - 1000 mm dia, 250 m Length
5. Rising main - 600 mm dia, 3.5 km Length
6. STP - 01 no 50 MLD
7. MPS - 01 no
8. Effluent pipe line - 300 m length 700 mm dia.
9. 15 years Operation and Maintenance.

कार्यालय मुख्य अभियन्ता(ल.क्षे.), उ0प्र0 जल निगम(ग्रामीण), लखनऊ।

पत्रांक 371 / W-6 / 36 दिनांक 07.9.22

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. क्षेत्रान्तर्गत समस्त अधिशासी अभियन्ता(सिविल/विद्युत)।
2. क्षेत्रान्तर्गत समस्त अधिशासी अभियन्ता/परियोजना प्रबन्धक(सिविल/विद्युत)।

मुख्य अभियन्ता(ल.क्षे.)

HIGH COURT OF JUDICATURE AT ALLAHABAD

Scanned with CamScanner

~~2950~~
2967

The revised DPR received from the Chief Engineer (Ganga), UP Jal Nigam, Lucknow has been checked in State Mission For Clean Ganga U.P. and is being forwarded for review and initiating appraisal activities for its approval under "Namami Gange" programme.

Yours sincerely,

Encl.As above.

(Anurag Srivastava)
Project Director

Copy forwarded for information to:

1. Managing Director, U.P. Jal Nigam (Rural), 6-Rana Pratap Marg, Lucknow-226001
2. Chief Engineer (Ganga), U.P. Jal Nigam (Rural), 6-Rana Pratap Marg, Lucknow-226001
3. Chief Engineer (Lucknow), U.P. Jal Nigam (Rural), Lucknow.
4. Superintending Engineer, Circle office, UP Jal Nigam (Rural), Lucknow with direction to send one hard copy of Revised DPR and soft copy to NMCG through special messenger at your end.

Additional Project Director

HIGH COURT OF JUDICATURE AT ALLAHABAD

25/11

-13-

Annexure No-4

2968

Annexure-4

Website-www.upcsc.
Phone No.0522-2838

OFFICE OF THE PROJECT DIRECTOR
STATE MISSION FOR CLEAN GANGA

Plot no. 18, Sector-7, Gomti Nagar Extention, Lucknow-226010

Letter no. 520/ 0369-T /SMCG-UP/02 Dated: 22/06/2022

To,

The Director General,
National Mission for Clean Ganga,
Major Dhyan Chand National Stadium,
Ist Floor, India Gate, New Delhi-110 002

Reg: DPR for Pollution Abatement of River Gomti at Lucknow, Phase-II, Part-II , amounting to Rs. 444.66 Cr. (Including 15 Yrs O&M cost).

Dear Sir,

This is to inform that the DPR for Pollution Abatement of River Gomti at Lucknow, Phase-II, Part-II , amounting to Rs. 444.66 Cr. (including 15 Yrs O&M cost Rs. 216.11 Cr.) has been prepared by U.P. Jal Nigam. Details of the DPR are as under:

Sl.No	Name of Project	Estimated cost (Rs. in Cr.)		
		Cost of works	O & M for 15 yrs	Total Cost
1	Pollution Abatement of River Gomati Lucknow, (Phase-II, Part-2)	228.55	216.11	444.66

The provisions made in the DPR are as below:

1. Nala Tapping - 01 no
2. Approach Sewer - 300 m Length -1600 mm dia,
3. STP - 01 no 83 MLD
4. Effluent pipe line - 700 m length 1600 mm dia,
5. 15 years Operation and Maintenance.

The DPR received from the Chief Engineer (Ganga), UP Jal Nigam (Rural), Lucknow vide letter no.235/012-0272(1)/2022 dated 08.06.2022 is hereby forwarded for review, and initiating appraisal activities for its approval under " Namami Gange " programme.

Yours sincerely,

Encl.As above.

(Anurag Srivastava)
Project Director

Received
07/07/22

Copy forwarded for information to:

1. Joint Managing Director, U.P. Jal Nigam (Rural), 6-Rana Pratap Marg, Lucknow-226001
2. Chief Engineer (Ganga), U.P. Jal Nigam (Rural), 6-Rana Pratap Marg, Lucknow-226001
3. Chief Engineer (Lucknow), U.P. Jal Nigam (Rural), Lucknow.
4. Superintending Engineer, Circle office, UP Jal Nigam (Rural), Lucknow with direction to send two hard copies of Revised DPR and one soft copy to NMCG, through special messenger at your end.

Project Director

25/11

HIGH COURT OF JUDICATURE AT ALLAHABAD

74
Annexure No-5

2969

Annx-5

E-mail:[illegible]

उत्तर प्रदेश जल निगम(ग्रामीण)

प्रधान कार्यालय 6, राणा प्रताप मार्ग, लखनऊ 226001

पत्रांक:- 422 /012-0272(1)/2022, दिनांक:- 3.09.2022

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश,
प्लाट न0-18, गोमती नगर विस्तार योजना,
लखनऊ-226010

विषय:-नमामि गंगे कार्यक्रम के अन्तर्गत जनपद लखनऊ के नालों के आई0 एण्ड डी0 तथा सीवेज ट्रीटमेन्ट कार्यों हेतु फेज-3 की संशोधित डी0पी0आर0, अनुमानित लागत रू0 65716.67 लाख (15 वर्षों के संचालन एवं रख-रखाव हेतु लागत रू0 38689.83 लाख सहित) की स्वीकृति के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्रांक 728/0369-T/SMCG-UP/06 दिनांक 28.07.2022 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा नमामि गंगे कार्यक्रम के अन्तर्गत जनपद लखनऊ के नालों के आई0 एण्ड डी0 तथा सीवेज ट्रीटमेन्ट कार्यों हेतु फेज-3 की डी0पी0आर0 के परीक्षण उपरान्त कतिपय आपत्तियां सूचित की गयी थीं।

उक्त के कम में मुख्य अभियन्ता (लखनऊ क्षेत्र), उ0प्र0 जल निगम (ग्रामीण), लखनऊ के कार्यालय ज्ञाप संख्या 942/डब्ल्यू-2/99 दिनांक 01.09.2022 *(छायाप्रति संलग्न)*, द्वारा नमामि गंगे कार्यक्रम के अन्तर्गत जनपद लखनऊ के नालों के आई0 एण्ड डी0 तथा सीवेज ट्रीटमेन्ट कार्यों हेतु फेज-3 की संशोधित डी0पी0आर0, अनुमानित लागत रू0 65716.67 लाख (15 वर्षों के संचालन एवं रख-रखाव हेतु लागत रू0 38689.83 लाख सहित), आपत्तियों के निराकरण उपरान्त इस कार्यालय को प्रेषित की गयी है।

उक्त संशोधित डी0पी0आर0 की प्रति संलग्न कर इस अनुरोध के साथ प्रेषित है कि कृपया योजना को नमामि गंगे कार्यक्रम के अन्तर्गत स्वीकृति हेतु एन0एम0सी0जी0, नई दिल्ली को प्रेषित कराने का कष्ट करें।

संलग्नक :-उपरोक्तानुसार

भवदीय,

(पीयूष पंकज)
मुख्य अभियन्ता (गंगा)

पृ.सं. एवम् दिनांक उपरोक्तानुसार।

प्रतिलिपि मुख्य अभियन्ता (लखनऊ क्षेत्र), उ0प्र0 जल निगम (ग्रामीण), लखनऊ को संदर्भित कार्यालय ज्ञाप दिनांक 01.09.2022 के क्रम में सूचनार्थ प्रेषित।

मुख्य अभियन्ता (गंगा)

HIGH COURT OF JUDICATURE AT ALLAHABAD

2970

-15-

आधार

भारत सरकार
Government of India

भारतीय विशिष्ट
Unique Identificat

नामांकन क्रम/ Enrolme

To
दिनेश कुमार
Dinesh Kumar
S/O Leeladhar
594/17
mastha ganj sipri bazar
Jhansi
Jhansi Uttar Pradesh - 284003
9793475978

आपका आ haar No. :

मेरा चान

भारत सरकार
Government of India

Dinesh Kumar
Dinesh Kumar
990

मेरा पहचान

Government of India

AADHAAR

सूचना

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- सुरक्षित QR कोड / ऑफलाइन XML / ऑनलाइन ऑथेंटिकेशन से पहचान प्रमाणित करें।
- यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।

INFORMATION

- Aadhaar is a proof of identity, not of citizenship.
- Verify identity using Secure QR Code/ Offline XML/ Online Authentication.
- This is electronically generated letter.

- आधार देश भर में मान्य है।
- आधार कई सरकारी और गैर सरकारी सेवाओं को पाना आसान बनाता है।
- आधार में मोबाइल नंबर और ईमेल ID अपडेट रखें।
- आधार को अपने स्मार्ट फोन पर रखें, mAadhaar App के साथ।

- Aadhaar is valid throughout the country.
- Aadhaar helps you avail various Government and non-Government services easily.
- Keep your mobile number & email ID updated in Aadhaar.
- Carry Aadhaar in your smart phone – use mAadhaar App.

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

पता:
S/O लीलाधर, ५९४/१७, मस्तीह गंज सीपरी बाजार,
झाँसी, झाँसी,
उत्तर प्रदेश - 284003

Address:
S/O Leeladhar, 594/17, m
bazar, Jhansi, Jhansi,
Uttar Pradesh - 284007

1947 | www.uidai.gov.in

CERTIFIED THAT IT IS PHOTOCOPY
TYPE COPY OF ITS ORIGINAL

HIGH COURT OF JUDICATURE AT ALLAHABAD

2971

-16-

Vakalatnama

In the High Court of Judicature at A

LUCKNOW BENCH LUCKNOW

Sewage Treatment Plant Lucknow

VERSUS

State of U.P. & Ors

No. 4436 (PIL) of ~~2010~~ 2003

I/We the undersigned to hereby nominate and appoint Shri Rishabh Kapoor Advocate C-2 Vigyan Puri Colony Mahanagar Lko. Mob- 7524961782 and Shri ..... Advocate to be counsel in the above matter for me/us and on my/our behalf to appear, plead act and answer in the above Court or any appellate Court or any Court to which the business is transfer in the above matter, and to sign and file petitions, statements accounts, exhibits, compromises or other documents whatsoever, in connection with the said matter arising there from, and also to apply for and receive all documents or copies of documents, depositions, etc. and to apply for issue of summons and other writs or subpoena and to apply for and get issued any arrest, attachment or other execution warrant or order and to conduct any proceeding that may arise thereout and to apply for and receive payment of any or all sums or submit the above matter to arbitration.

Provided however, that if any part of the Advocate's fee remains unpaid before the first hearing of the case or if any hearing of the case be fixed beyond the limits of the town then, and in such an event my/ our said advocate shall not be bound to appear before the court and if my/our said advocate deth appear in the said case he shall be entitled to an outstation fee and other expenses of travelling, lodging, etc. Provided ALSO that if the case be dismissed by default, or if it be proceed ex parte, the said advocate (s) shall lawfully do, I hereby agree to and shall in future ratify and confirm.

Fresh Vakalatnama for Respondent U.P. Jal Nigam Rural

ACCEPTED:-

1. ..... Advocate

(Rishabh Kapoor)

2. ..... Advocate

Reg No- 4231/2014

B/R- 1482

Signature of Client .....

DINESH KUMAR

PROJECT MANAGER

Construction Unit UP Jal Nigam

(Lucknow)

HIGH COURT OF JUDICATURE AT ALLAHABAD

2972

Recent Copy

B.K. Singh
Advocate
A of No B B 00237
25.11.2022

HIGH COURT OF JUDICATURE AT ALLAHABAD